

NATIONAL COMPANY LAW TRIBUNAL

ADDITIONAL DOCUMENTS OBJECTION DAILY WISE OBJECTION LIST DATED 01.01.2022 TO 31.12.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
2	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
3	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
4	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
5	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
6	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
7	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
8	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
9	18-01-2022	0710102088402020(N o.of Docs 2)	0710102088402020/3	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS. U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	IBC Under Sec 9	30-06-2022	E-Stamp Paper Missing	DesaiDiwanji
10	18-01-2022	0710102088402020(N o.of Docs 2)	0710102088402020/3	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS. U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	IBC Under Sec 9	30-06-2022	E-Stamp Paper Missing	DesaiDiwanji
11	5/3/2022	0710102017942022(N o.of Docs 0)	0710102017942022/1	INTERLOCUTORY APPLICATION (I.B.C)/2398(ND)2022	NILESH SHARMA VS. ABHISHEK GUPTA	19(2)	30-06-2022	Incomplete Documents	

12	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
13	18-01-2022	0710102088402020(N o.of Docs 3)	0710102088402020/4	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS. U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	IBC Under Sec 9	30-06-2022	Rejoinder Separately Filed and Written Submission Filed Separately	DesaiDiwanji
14	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
15	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
16	18-01-2022	0710102088402020(N o.of Docs 2)	0710102088402020/3	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS. U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	IBC Under Sec 9	30-06-2022	E-Stamp Paper Missing	DesaiDiwanji
17	18-01-2022	0710102088402020(N o.of Docs 2)	0710102088402020/3	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS. U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	IBC Under Sec 9	30-06-2022	E-Stamp Paper Missing	DesaiDiwanji
18	18-01-2022	0710102088402020(N o.of Docs 3)	0710102088402020/4	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS. U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	IBC Under Sec 9	30-06-2022	Rejoinder Separately Filed and Written Submission Filed Separately	DesaiDiwanji
19	6/12/2021	0710102088952021(N o.of Docs 0)	0710102088952021/3	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	30-06-2022	Page No. 8-126 Page Not Clear	
20	29-06-2022	0710200400512009(N o.of Docs 1)	0710200400512009/3	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	30-06-2022	Incomplete Documents Please Upload Document once again	dhananjayk.singh
21	29-06-2022	0710200400512009(N o.of Docs 1)	0710200400512009/4	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	30-06-2022	Document Not Show Please Upload Once again	dhananjayk.singh
22	18-01-2022	0710102088402020(N o.of Docs 3)	0710102088402020/4	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS. U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	IBC Under Sec 9	30-06-2022	Rejoinder Separately Filed and Written Submission Filed Separately	DesaiDiwanji

23	18-01-2022	0710102088402020(N o.of Docs 3)	0710102088402020/4	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS. U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	IBC Under Sec 9	30-06-2022	Rejoinder Separately Filed and Written Submission Filed Separately	DesaiDiwanji
24	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
25	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
26	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
27	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
28	6/5/2022	0710102035972022(N o.of Docs 0)	0710102035972022/2	COMPANY PETITION IB (IBC)/360(PB)2022	RELIGARE FINVEST LIMITED VS. HARD ROCK INN PRIVATE LIMITED	IBC under Sec 7	30-06-2022	Index Missing and case No. and Case Title Missing	
29	6/12/2021	0710102088952021(N o.of Docs 0)	0710102088952021/3	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	30-06-2022	Page No. 8-126 Page Not Clear	
30	6/12/2021	0710102088952021(N o.of Docs 0)	0710102088952021/3	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	30-06-2022	Page No. 8-126 Page Not Clear	
31	6/12/2021	0710102088952021(N o.of Docs 0)	0710102088952021/3	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	30-06-2022	Page No. 8-126 Page Not Clear	
32	14-05-2022	0710102030382021(N o.of Docs 2)	0710102030382021/6	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	30-06-2022	Affidavit in Back Date	Vineet.Kumar
33	28-06-2022	0710102092402021(N o.of Docs 2)	0710102092402021/2	COMPANY PETITION IB (IBC)/800(PB)2021	THE BANK OF BARODA LIMITED VS. ANAND KASHYAP	Section 95(1)	29-06-2022	Wrong Filing Need to IA	kapoorandcompany
34	29-06-2022	0710102173872019(N o.of Docs 1)	0710102173872019/5	COMPANY PETITION IB (IBC)/173(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. SAMMI ELECTRONICS INDIA PRIVATE LIMITED	IBC under Sec 7	29-06-2022	Document Not Show Technical Error Please Document once Again	ASHISH0712
35	23-06-2022	0710102012602021(N o.of Docs 1)	0710102012602021/5	INTERLOCUTORY APPLICATION (I.B.C)/826(ND)2021	RAJIV BAJAJ VS. TYSON RETAIL SERVICES PVT. LTD.	Sec 66(1)	29-06-2022	Page No. 104, 111, 134, 152 Page Not Clear	D9792014

36	27-06-2022	0710102031092022(N o.of Docs 2)	0710102031092022/1	COMPANY PETITION IB (IBC)/463(ND)2022	ASHOK CHAND SRIVASTAV VS. THREE C PROPERTIES PRIVATE LIMITED	IBC under Sec 7	29-06-2022	Incomplete Documents	kartavya08
37	28-06-2022	0710102148432019(N o.of Docs 1)	0710102148432019/1	COMPANY APPLICATION(IBC)/2541(PB)2019	PRAWIN CHARAN DWARY	Sec 12(2)	29-06-2022	Wrong Filed Choose to Correct Location	dwaryprawin
38	23-06-2022	0710102012602021(N o.of Docs 1)	0710102012602021/5	INTERLOCUTORY APPLICATION (I.B.C)/826(ND)2021	RAJIV BAJAJ VS. TYSON RETAIL SERVICES PVT. LTD.	Sec 66(1)	29-06-2022	Page No. 104, 111, 134, 152 Page Not Clear	D9792014
39	29-07-2021	0710102053142021(N o.of Docs 0)	0710102053142021/8	COMPANY PETITION IB (IBC)/393(ND)2021	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS. UDAY ESTATES PRIVATE LIMI	IBC under Sec 7	29-06-2022	Index Missing and Case Title Missing	
40	28-06-2022	0710102092472021(N o.of Docs 2)	0710102092472021/2	COMPANY PETITION IB (IBC)/802(PB)2021	THE BANK OF BARODA LIMITED VS. ANITA MONNEE KASHYAP	Section 95(1)	29-06-2022	Wrong Filing Need to IA	kapoorandcompan y
41	28-06-2022	0710102092482021(N o.of Docs 2)	0710102092482021/2	COMPANY PETITION IB (IBC)/803(PB)2021	THE BANK OF BARODA LIMITED VS. RAJENDER KASHYAP	Section 95(1)	29-06-2022	Wrong Filing Need to IA	kapoorandcompan y
42	28-06-2022	0710102031782022(N o.of Docs 2)	0710102031782022/1	INTERLOCUTORY APPLICATION (I.B.C)/1978(ND)2022	JITENDRA KALRA VS. M/S SUPERTECH LIMITED	Sec 60(5)	29-06-2022	E-Stamp Paper Missing	fair.legal
43	23-06-2022	0710102012602021(N o.of Docs 1)	0710102012602021/5	INTERLOCUTORY APPLICATION (I.B.C)/826(ND)2021	RAJIV BAJAJ VS. TYSON RETAIL SERVICES PVT. LTD.	Sec 66(1)	29-06-2022	Page No. 104, 111, 134, 152 Page Not Clear	D9792014
44	28-06-2022	0710200432062018(N o.of Docs 4)	0710200432062018/4	COMPANY PETITION (COMPANIES ACT)/211(ND)2018	M/S SHRI NEELMANI SHARMA VS M/S COMTECH ESPIRIT PVT LTD	Sec. 241(1),Sec. 242(4)	29-06-2022	Affidavit in Back Date and Page No. 28-40 Page Not Clear	SANJIV@LEGAJOI ST
45	23-06-2022	0710102012602021(N o.of Docs 1)	0710102012602021/5	INTERLOCUTORY APPLICATION (I.B.C)/826(ND)2021	RAJIV BAJAJ VS. TYSON RETAIL SERVICES PVT. LTD.	Sec 66(1)	29-06-2022	Page No. 104, 111, 134, 152 Page Not Clear	D9792014
46	27-06-2022	0710102016932022(N o.of Docs 1)	0710102016932022/6	COMPANY PETITION IB (IBC)/221(ND)2022	PNB HOUSING FINANCE LIMITED VS. MR. ASHOK KUMAR GUPTA	Section 95(1)	28-06-2022	Need to File in IA	ipvarunvashisht
47	26-06-2022	0710102035492022(N o.of Docs 4)	0710102035492022/3	INTERLOCUTORY APPLICATION (I.B.C)/2152(ND)2022	YAGYA AHUJA VS. PANKAJ KUMAR SINGHAL AND ORS	Sec 60(5)	27-06-2022	E-Stamp Paper Missing	vikramjhun
48	21-02-2022	0710102702932018(N o.of Docs 3)	0710102702932018/2	COMPANY PETITION IB (IBC)/24(PB)2018	STATE BANK OF INDIA VS M/S SHAKTI BHOG FOODS LIMITED	IBC under Sec 7	27-06-2022	Master Index Missing in Volume 1 and Double Pagination	ankurmittallawyer @gm
49	21-02-2022	0710102702932018(N o.of Docs 3)	0710102702932018/2	COMPANY PETITION IB (IBC)/24(PB)2018	STATE BANK OF INDIA VS M/S SHAKTI BHOG FOODS LIMITED	IBC under Sec 7	27-06-2022	Master Index Missing in Volume 1 and Double Pagination	ankurmittallawyer @gm
50	25-06-2022	0710102013142020(N o.of Docs 1)	0710102013142020/2	COMPANY APPLICATION(IBC)/1225(PB)2020	PREM RAJ SETHI VS. CHD DEVELOPERS LTD	Sec 60(5)	27-06-2022	Incomplete Documents	apoorv@cjalaw.in
51	21-02-2022	0710102702932018(N o.of Docs 3)	0710102702932018/2	COMPANY PETITION IB (IBC)/24(PB)2018	STATE BANK OF INDIA VS M/S SHAKTI BHOG FOODS LIMITED	IBC under Sec 7	27-06-2022	Master Index Missing in Volume 1 and Double Pagination	ankurmittallawyer @gm

52	21-02-2022	0710102702932018(N o.of Docs 3)	0710102702932018/2	COMPANY PETITION IB (IBC)/24(PB)2018	STATE BANK OF INDIA VS M/S SHAKTI BHOG FOODS LIMITED	IBC under Sec 7	27-06-2022	Master Index Missing in Volume 1 and Double Pagination	ankurmittallawyer @gm
53	23-06-2022	0710102018162022(N o.of Docs 4)	0710102018162022/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/46(ND)2022	CASABLANCA INDUSTRIES PRIVATE LIMITED VS. STELLA INDUSSTRIES LIMITED	Rule 11 of NCLT	27-06-2022	Written Submission Separately Filed and Judgement Vol- 1, 2 True Copy Sign Missing	karan.legalis
54	23-06-2022	0710102049592022(N o.of Docs 2)	0710102049592022/1	INTERLOCUTORY APPLICATION (I.B.C)/2922(ND)2022	PUNAM MEHTA VS. GOPAL BASER	Sec 60(5)	27-06-2022	Technical Error Please Upload Document one again	KDMNCLT
55	23-06-2022	0710102047362022(N o.of Docs 2)	0710102047362022/2	INTERLOCUTORY APPLICATION (I.B.C)/2846(PB)2022	PRIYANKA AGGARWAL VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	27-06-2022	Proof of Service Missing	KDMNCLT
56	23-06-2022	0710102035472022(N o.of Docs 2)	0710102035472022/1	INTERLOCUTORY APPLICATION (I.B.C)/2262(ND)2022	GYANESHWAR SAHAI	Application under any other provisions- IBC	27-06-2022	Wrongly Filed Need to IA	gyaneshwar.sahai @gma
57	22-06-2022	0710102011972021(N o.of Docs 2)	0710102011972021/1	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Section 95(1)	24-06-2022	Need to File in IA	visrh
58	15-11-2021	0710102126782019(N o.of Docs 3)	0710102126782019/9	COMPANY PETITION IB (IBC)/3058(ND)2019	METENERE LIMITED VS. EMPOWER SOFTRADE & TECHNO PRIVATE LIMITED	IBC Under Sec 9	24-06-2022	Need to File in IA	kunal.godhwani
59	15-11-2021	0710102126782019(N o.of Docs 3)	0710102126782019/9	COMPANY PETITION IB (IBC)/3058(ND)2019	METENERE LIMITED VS. EMPOWER SOFTRADE & TECHNO PRIVATE LIMITED	IBC Under Sec 9	24-06-2022	Need to File in IA	kunal.godhwani
60	15-11-2021	0710102126782019(N o.of Docs 3)	0710102126782019/9	COMPANY PETITION IB (IBC)/3058(ND)2019	METENERE LIMITED VS. EMPOWER SOFTRADE & TECHNO PRIVATE LIMITED	IBC Under Sec 9	24-06-2022	Need to File in IA	kunal.godhwani
61	15-11-2021	0710102126782019(N o.of Docs 3)	0710102126782019/9	COMPANY PETITION IB (IBC)/3058(ND)2019	METENERE LIMITED VS. EMPOWER SOFTRADE & TECHNO PRIVATE LIMITED	IBC Under Sec 9	24-06-2022	Need to File in IA	kunal.godhwani
62	22-06-2022	0710102017162020(N o.of Docs 2)	0710102017162020/5	COMPANY PETITION IB (IBC)/718(ND)2020	GOLDEN WHEAT AND ALLIED MILLS PRIVATE LIMITED VS. BRIGHTSTAR RESTAURANT PRIVATE LIMITED	IBC Under Sec 9	24-06-2022	True Copy sign msising in Pages 25 to 115 according to PDF, Pages 89 to 91,96,97,100 to 104 according to PDF Not Clear	bhargavikannan
63	21-06-2022	0710102117632020(N o.of Docs 2)	0710102117632020/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2021	FERN PROJECTS PRIVATE LIMITED VS. UNIPACK MULTIPRODUCT PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-06-2022	Affidavit Date msising	lexforiconsulting
64	22-06-2022	0710102011842021(N o.of Docs 2)	0710102011842021/1	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	24-06-2022	Need to File in IA	visrh

65	6/2/2022	0710102021922021(N o.of Docs 5)	0710102021922021/2	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	23-06-2022	Judgement documents to be Filed in Separate miscellaneous Dairy number	advocatepratiush2003
66	6/2/2022	0710102021922021(N o.of Docs 5)	0710102021922021/2	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	23-06-2022	Judgement documents to be Filed in Separate miscellaneous Dairy number	advocatepratiush2003
67	6/2/2022	0710102021922021(N o.of Docs 5)	0710102021922021/2	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	23-06-2022	Judgement documents to be Filed in Separate miscellaneous Dairy number	advocatepratiush2003
68	21-06-2022	0710102024782022(N o.of Docs 2)	0710102024782022/3	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	23-06-2022	Need to File in IA	ankurmittallawyer@gm
69	6/2/2022	0710102021922021(N o.of Docs 5)	0710102021922021/2	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	23-06-2022	Judgement documents to be Filed in Separate miscellaneous Dairy number	advocatepratiush2003
70	6/2/2022	0710102021922021(N o.of Docs 5)	0710102021922021/2	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	23-06-2022	Judgement documents to be Filed in Separate miscellaneous Dairy number	advocatepratiush2003
71	21-06-2022	0710102024912022(N o.of Docs 2)	0710102024912022/2	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)	23-06-2022	Affidavit msising	ankurmittallawyer@gm
72	21-06-2022	0710102024912022(N o.of Docs 2)	0710102024912022/3	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)	23-06-2022	Need to File in IA	ankurmittallawyer@gm
73	21-06-2022	0710102024362022(N o.of Docs 2)	0710102024362022/2	COMPANY PETITION IB (IBC)/370(ND)2022	STATE BANK OF INDIA VS. NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)	23-06-2022	Case Number missing, Affidavit msising	ankurmittallawyer@gm
74	21-06-2022	0710102024782022(N o.of Docs 2)	0710102024782022/2	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	23-06-2022	Case Number missing, Affidavit msising	ankurmittallawyer@gm

75	21-06-2022	0710102024712022(N o.of Docs 2)	0710102024712022/3	COMPANY PETITION IB (IBC)/338(ND)2022	STATE BANK OF INDIA VS. VIJAY KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	23-06-2022	Need to File in IA	ankurmittallawyer @gm
76	21-06-2022	0710102024772022(N o.of Docs 2)	0710102024772022/2	COMPANY PETITION IB (IBC)/325(ND)2022	STATE BANK OF INDIA VS. MUKESH GARG PERSONAL GUARANTOR OF GORPORATE DEBTOR M/S ALUPAN COMPANIES PANELS PVT. LTD	Section 95(1)	23-06-2022	Case Number missing, Affidavit msising	ankurmittallawyer @gm
77	21-06-2022	0710102024722022(N o.of Docs 2)	0710102024722022/3	COMPANY PETITION IB (IBC)/329(ND)2022	STATE BANK OF INDIA VS. VINOD KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	23-06-2022	Case Number missing, Affidavit msising	ankurmittallawyer @gm
78	21-06-2022	0710102024322022(N o.of Docs 2)	0710102024322022/2	COMPANY PETITION IB (IBC)/339(ND)2022	STATE BANK OF INDIA VS. REKHA GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR- M/S ALUPAN COMPOSITE PANELS PVT. LTD)	Section 95(1)	23-06-2022	Affidavit msising	ankurmittallawyer @gm
79	21-06-2022	0710102024362022(N o.of Docs 2)	0710102024362022/3	COMPANY PETITION IB (IBC)/370(ND)2022	STATE BANK OF INDIA VS. NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	23-06-2022	Need to File in IA	ankurmittallawyer @gm
80	21-06-2022	0710102010812021(N o.of Docs 3)	0710102010812021/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021	D M FOODS PRIVATE LIMITED	Sub-section (I) of section 230	23-06-2022	Master Index msising in Volume 1	rcsharmacs
81	20-06-2022	0710102059462021(N o.of Docs 2)	0710102059462021/1	INTERLOCUTORY APPLICATION (I.B.C)/3729(PB)2021	PRAMOD GOEL VS. NARENDER KUMAR SHARMA	Sec 60(5)	23-06-2022	Blank document filed	advraj77
82	20-06-2022	0710102027632021(N o.of Docs 2)	0710102027632021/4	INTERLOCUTORY APPLICATION (I.B.C)/1749(PB)2021	JAGAT PAL PALIWAL	Sec 60(5)	23-06-2022	Blank document filed	ASHISH0712
83	21-06-2022	0710102024722022(N o.of Docs 2)	0710102024722022/4	COMPANY PETITION IB (IBC)/329(ND)2022	STATE BANK OF INDIA VS. VINOD KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	23-06-2022	Need to File in IA	ankurmittallawyer @gm

84	21-06-2022	0710102024712022(N o.of Docs 2)	0710102024712022/2	COMPANY PETITION IB (IBC)/338(ND)2022	STATE BANK OF INDIA VS. VIJAY KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	23-06-2022	Case Number missing, Affidavit missing	ankurmittallawyer@gm
85	18-06-2022	0710200401482016(N o.of Docs 4)	0710200401482016/37	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-06-2022	Document Wrongly filed	CSSHARAD
86	20-06-2022	0710102106872020(N o.of Docs 2)	0710102106872020/2	INTERLOCUTORY APPLICATION (I.B.C)/4979(PB)2020	IHC SHOPS OWNERS ASSOCIATION	Sec 60(5)	23-06-2022	Blank document filed, because of some Technical problem please upload it again	advraj77
87	20-06-2022	0710102102872020(N o.of Docs 2)	0710102102872020/1	INTERLOCUTORY APPLICATION (I.B.C)/4815(PB)2020	M/S MADHUVAN TIE UP PVT. LLTD. VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	23-06-2022	Index missing	srishti.kapoor123
88	20-06-2022	0710102011252021(N o.of Docs 2)	0710102011252021/1	INTERLOCUTORY APPLICATION (I.B.C)/799(PB)2021	PROMOD GOEL THROUGH RAJIV GOEL VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	23-06-2022	Index missing in Document list	srishti.kapoor123
89	21-06-2022	0710102024322022(N o.of Docs 2)	0710102024322022/3	COMPANY PETITION IB (IBC)/339(ND)2022	STATE BANK OF INDIA VS. REKHA GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR- M/S ALUPAN COMPOSITE PANELS PVT. LTD)	Section 95(1)	23-06-2022	Need to File in IA	ankurmittallawyer@gm
90	6/2/2022	0710102021922021(N o.of Docs 5)	0710102021922021/2	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	23-06-2022	Judgement documents to be Filed in Separate miscellaneous Dairy number	advocatepratiush2003
91	6/2/2022	0710102021922021(N o.of Docs 5)	0710102021922021/2	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	23-06-2022	Judgement documents to be Filed in Separate miscellaneous Dairy number	advocatepratiush2003
92	6/2/2022	0710102021922021(N o.of Docs 5)	0710102021922021/2	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	23-06-2022	Judgement documents to be Filed in Separate miscellaneous Dairy number	advocatepratiush2003
93	6/2/2022	0710102021922021(N o.of Docs 5)	0710102021922021/2	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	23-06-2022	Judgement documents to be Filed in Separate miscellaneous Dairy number	advocatepratiush2003
94	28-09-2020	0710102088342020(N o.of Docs 1)	0710102088342020/1	INTERLOCUTORY APPLICATION (I.B.C)/3891(ND)2020	RAJESH KUMAR PARAKH	Application under any other provisions- IBC	22-06-2022	Page 38 according to PDF Not Clear	rajeshkparakh

95	18-06-2022	0710102032852022(N o.of Docs 1)	0710102032852022/2	INTERLOCUTORY APPLICATION (I.B.C)/2021(ND)2022	M/S. A TO Z BARTER PVT. LTD. VS. ASHISH CHATURDEVI	Sec 60(5)	22-06-2022	Pages 10 to 43 according to PDF are in Hindi	premkayat1972
96	18-06-2022	0710102031432022(N o.of Docs 1)	0710102031432022/1	COMPANY PETITION IB (IBC)/371(ND)2022	VISHNU GIR VS. TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9	22-06-2022	Page Number msising between 3 and 5 according to PDF	MALHOTRAVISHA LCA
97	18-06-2022	0710102014612022(N o.of Docs 2)	0710102014612022/3	COMPANY PETITION IB (IBC)/222(ND)2022	IDBI BANK LIMITED VS. AVINASH JAIN	Section 95(1)	22-06-2022	Need to File in IA	dhananjayasud
98	28-09-2020	0710102088342020(N o.of Docs 1)	0710102088342020/1	INTERLOCUTORY APPLICATION (I.B.C)/3891(ND)2020	RAJESH KUMAR PARAKH	Application under any other provisions- IBC	22-06-2022	Page 38 according to PDF Not Clear	rajeshkparakh
99	28-09-2020	0710102088342020(N o.of Docs 1)	0710102088342020/1	INTERLOCUTORY APPLICATION (I.B.C)/3891(ND)2020	RAJESH KUMAR PARAKH	Application under any other provisions- IBC	22-06-2022	Page 38 according to PDF Not Clear	rajeshkparakh
100	28-09-2020	0710102088342020(N o.of Docs 1)	0710102088342020/1	INTERLOCUTORY APPLICATION (I.B.C)/3891(ND)2020	RAJESH KUMAR PARAKH	Application under any other provisions- IBC	22-06-2022	Page 38 according to PDF Not Clear	rajeshkparakh
101	9/2/2022	0710102011192022(N o.of Docs 0)	0710102011192022/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2022	PRABHDIT SINGH BATRA VS. JASPAL SINGH BATRA	Sec. 59,Sec. 241(1),Sec. 242(4),Section 57	22-06-2022	Notary msising in E-stamp, Affidavit Back date	
102	9/2/2022	0710102011192022(N o.of Docs 0)	0710102011192022/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2022	PRABHDIT SINGH BATRA VS. JASPAL SINGH BATRA	Sec. 59,Sec. 241(1),Sec. 242(4),Section 57	22-06-2022	Notary msising in E-stamp, Affidavit Back date	
103	9/2/2022	0710102011192022(N o.of Docs 0)	0710102011192022/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2022	PRABHDIT SINGH BATRA VS. JASPAL SINGH BATRA	Sec. 59,Sec. 241(1),Sec. 242(4),Section 57	22-06-2022	Notary msising in E-stamp, Affidavit Back date	
104	9/2/2022	0710102011192022(N o.of Docs 0)	0710102011192022/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2022	PRABHDIT SINGH BATRA VS. JASPAL SINGH BATRA	Sec. 59,Sec. 241(1),Sec. 242(4),Section 57	22-06-2022	Notary msising in E-stamp, Affidavit Back date	
105	18-06-2022	0710102095412021(N o.of Docs 2)	0710102095412021/1	COMPANY PETITION IB (IBC)/32(PB)2022	BANK OF BARODA VS. PREM NATH KHANNA	Section 95(1)	22-06-2022	Need to File in IA	ankurmittallawyer @gm
106	1/2/2022	0710102009102022(N o.of Docs 0)	0710102009102022/5	COMPANY PETITION IB (IBC)/168(ND)2022	SKM CONTRACTOR AND SERVICES PRIVATELIMITED VS. JABALPUR MSW PRIVATE LIMITED	IBC Under Sec 9	20-06-2022	True Copy sign missing in Pages 11 to 43 according to PDF, Pages 21 to 30 according to PDF Not Clear	
107	17-06-2022	0710102090232021(N o.of Docs 1)	0710102090232021/6	COMPANY PETITION IB (IBC)/778(ND)2021	L&T FINANCE LIMITED VS. MABSOOT BUILDHOMES INDIA PRIVATE LIMITED	IBC under Sec 7	20-06-2022	Need to File in IA	ajitjain
108	16-06-2022	0710102023302022(N o.of Docs 2)	0710102023302022/1	COMPANY APPEAL(COMPANIES ACT)/100(ND)2022	ARROW DEVELOPERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	17-06-2022	Case Number msising in Annexures document	ishant_92

109	7/5/2022	0710200424922018(N o.of Docs 5)	0710200424922018/4	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	17-06-2022	Pages 8 to 11,17 to 20 according to PDF Not Clear in Petitioner Reply document, Double Pagination in Petitioner reply document, One Page Not Uploaded properly, Fifteen rupees Welfare Fee stamp misisng in Vakalatnama in Petitioners reply document, Page 7 according to PDF Not Clear in ROC Reply, Page 16 according to PDF in Hindi in ROC Reply document	indiajuris
110	7/5/2022	0710200424922018(N o.of Docs 5)	0710200424922018/4	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	17-06-2022	Pages 8 to 11,17 to 20 according to PDF Not Clear in Petitioner Reply document, Double Pagination in Petitioner reply document, One Page Not Uploaded properly, Fifteen rupees Welfare Fee stamp misisng in Vakalatnama in Petitioners reply document, Page 7 according to PDF Not Clear in ROC Reply, Page 16 according to PDF in Hindi in ROC Reply document	indiajuris
111	18-12-2019	0710102028432018(N o.of Docs 2)	0710102028432018/2	COMPANY PETITION (COMPANIES ACT)/434(ND)2018	ANUPAM GUPTA VS. OVERSEAS COURIER SERVICE INDIA PRIVATE LIMITED	Sec. 241(1)	17-06-2022	Pages 59 to 61,65 according to PDF Not Clear	ajayyadav

112	7/5/2022	0710200424922018(N o.of Docs 5)	0710200424922018/4	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	17-06-2022	Pages 8 to 11,17 to 20 according to PDF Not Clear in Petitioner Reply document, Double Pagination in Petitioner reply document, One Page Not Uploaded properly, Fifteen rupees Welfare Fee stamp misisng in Vakalatnama in Petitioners reply document, Page 7 according to PDF Not Clear in ROC Reply, Page 16 according to PDF in Hindi in ROC Reply document	indiajuris
113	7/5/2022	0710200424922018(N o.of Docs 5)	0710200424922018/4	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	17-06-2022	Pages 8 to 11,17 to 20 according to PDF Not Clear in Petitioner Reply document, Double Pagination in Petitioner reply document, One Page Not Uploaded properly, Fifteen rupees Welfare Fee stamp misisng in Vakalatnama in Petitioners reply document, Page 7 according to PDF Not Clear in ROC Reply, Page 16 according to PDF in Hindi in ROC Reply document	indiajuris
114	18-12-2019	0710102028432018(N o.of Docs 2)	0710102028432018/2	COMPANY PETITION (COMPANIES ACT)/434(ND)2018	ANUPAM GUPTA VS. OVERSEAS COURIER SERVICE INDIA PRIVATE LIMITED	Sec. 241(1)	17-06-2022	Pages 59 to 61,65 according to PDF Not Clear	ajayyadav
115	10/6/2022	0710102080912021(N o.of Docs 4)	0710102080912021/2	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	17-06-2022	All the Documents to be Filed in separate miscellaneous diary numbers and Not in one miscellaneous diary number	companyaffairs
116	10/6/2022	0710102080912021(N o.of Docs 4)	0710102080912021/2	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	17-06-2022	All the Documents to be Filed in separate miscellaneous diary numbers and Not in one miscellaneous diary number	companyaffairs

117	10/6/2022	0710102080912021(N o.of Docs 4)	0710102080912021/2	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	17-06-2022	All the Documents to be Filed in separate miscellaneous diary numbers and Not in one miscellaneous diary number	companyaffairs
118	10/6/2022	0710102080912021(N o.of Docs 4)	0710102080912021/2	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	17-06-2022	All the Documents to be Filed in separate miscellaneous diary numbers and Not in one miscellaneous diary number	companyaffairs
119	10/6/2022	0710102080912021(N o.of Docs 4)	0710102080912021/2	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	17-06-2022	All the Documents to be Filed in separate miscellaneous diary numbers and Not in one miscellaneous diary number	companyaffairs
120	18-12-2019	0710102028432018(N o.of Docs 2)	0710102028432018/2	COMPANY PETITION (COMPANIES ACT)/434(ND)2018	ANUPAM GUPTA VS. OVERSEAS COURIER SERVICE INDIA PRIVATE LIMITED	Sec. 241(1)	17-06-2022	Pages 59 to 61,65 according to PDF Not CLear	ajayyadav
121	7/5/2022	0710200424922018(N o.of Docs 5)	0710200424922018/4	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	17-06-2022	Pages 8 to 11,17 to 20 according to PDF Not CLear in Petitioner Reply document, Double Pagination in Petitioner reply document, One Page Not Uploaded properly, Fifteen rupees Welfare Fee stamp misisng in Vakalatnama in Petitioners reply document, Page 7 according to PDF Not CLear in ROC Reply, Page 16 according to PDF in Hindi in ROC Reply document	indiajuris
122	18-12-2019	0710102028432018(N o.of Docs 2)	0710102028432018/2	COMPANY PETITION (COMPANIES ACT)/434(ND)2018	ANUPAM GUPTA VS. OVERSEAS COURIER SERVICE INDIA PRIVATE LIMITED	Sec. 241(1)	17-06-2022	Pages 59 to 61,65 according to PDF Not CLear	ajayyadav

123	7/5/2022	0710200424922018(N o.of Docs 5)	0710200424922018/4	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	17-06-2022	Pages 8 to 11,17 to 20 according to PDF Not Clear in Petitioner Reply document, Double Pagination in Petitioner reply document, One Page Not Uploaded properly, Fifteen rupees Welfare Fee stamp misisng in Vakalatnama in Petitioners reply document, Page 7 according to PDF Not Clear in ROC Reply, Page 16 according to PDF in Hindi in ROC Reply document	indiajuris
124	7/5/2022	0710200424922018(N o.of Docs 5)	0710200424922018/4	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	17-06-2022	Pages 8 to 11,17 to 20 according to PDF Not Clear in Petitioner Reply document, Double Pagination in Petitioner reply document, One Page Not Uploaded properly, Fifteen rupees Welfare Fee stamp misisng in Vakalatnama in Petitioners reply document, Page 7 according to PDF Not Clear in ROC Reply, Page 16 according to PDF in Hindi in ROC Reply document	indiajuris
125	10/6/2022	0710102080912021(N o.of Docs 4)	0710102080912021/2	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	17-06-2022	All the Documents to be Filed in separate miscellaneous diary numbers and Not in one miscellaneous diary number	companyaffairs
126	10/6/2022	0710102080912021(N o.of Docs 4)	0710102080912021/2	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	17-06-2022	All the Documents to be Filed in separate miscellaneous diary numbers and Not in one miscellaneous diary number	companyaffairs
127	10/6/2022	0710102080912021(N o.of Docs 4)	0710102080912021/2	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	17-06-2022	All the Documents to be Filed in separate miscellaneous diary numbers and Not in one miscellaneous diary number	companyaffairs

128	10/6/2022	0710102080912021(N o.of Docs 4)	0710102080912021/2	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	17-06-2022	All the Documents to be Filed in separate miscellaneous diary numbers and Not in one miscellaneous diary number	companyaffairs
129	7/5/2022	0710200424922018(N o.of Docs 5)	0710200424922018/4	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	17-06-2022	Pages 8 to 11,17 to 20 according to PDF Not Clear in Petitioner Reply document, Double Pagination in Petitioner reply document, One Page Not Uploaded properly, Fifteen rupees Welfare Fee stamp missing in Vakalatnama in Petitioners reply document, Page 7 according to PDF Not Clear in ROC Reply, Page 16 according to PDF in Hindi in ROC Reply document	indiajuris
130	7/5/2022	0710200424922018(N o.of Docs 5)	0710200424922018/4	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	17-06-2022	Pages 8 to 11,17 to 20 according to PDF Not Clear in Petitioner Reply document, Double Pagination in Petitioner reply document, One Page Not Uploaded properly, Fifteen rupees Welfare Fee stamp missing in Vakalatnama in Petitioners reply document, Page 7 according to PDF Not Clear in ROC Reply, Page 16 according to PDF in Hindi in ROC Reply document	indiajuris
131	16-06-2022	0710102023302022(N o.of Docs 2)	0710102023302022/1	COMPANY APPEAL(COMPANIES ACT)/100(ND)2022	ARROW DEVELOPERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	17-06-2022	Case Number missing in Annexures document	ishant_92
132	16-06-2022	0710102023302022(N o.of Docs 2)	0710102023302022/1	COMPANY APPEAL(COMPANIES ACT)/100(ND)2022	ARROW DEVELOPERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	17-06-2022	Case Number missing in Annexures document	ishant_92
133	16-06-2022	0710102023302022(N o.of Docs 2)	0710102023302022/1	COMPANY APPEAL(COMPANIES ACT)/100(ND)2022	ARROW DEVELOPERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	17-06-2022	Case Number missing in Annexures document	ishant_92

134	15-06-2022	0710102022212022(N o.of Docs 1)	0710102022212022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2022	ABHISAR BUILDWELL PRIVATE LIMITED	Sub-section (I) of section 230	16-06-2022	True Copy sign msising in Pages 8 to 16 according to PDF	VAISH ASSOCIATES
135	15-06-2022	0710102129122019(N o.of Docs 1)	0710102129122019/15	COMPANY PETITION IB (IBC)/2581(ND)2019	JAKSON ENGINEERS LIMITED VS. UM GREEN LIGHTING PRIVATE LIMITED	IBC Under Sec 9	16-06-2022	Need to File in IA	fcsagga17
136	15-06-2022	0710102155722019(N o.of Docs 2)	0710102155722019/11	COMPANY PETITION IB (IBC)/3398(ND)2019	M/S SHRIJI DIAMONDS VS. M/S BADRI SARRAF (P) LTD.	IBC Under Sec 9	16-06-2022	Blank document filed due to Technical error, please upload it again	srishti.kapoor123
137	15-06-2022	0710102040282022(N o.of Docs 2)	0710102040282022/1	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-06-2022	Pages 105 and 116 according to PDF Not Clear	ppt@jsalaw.com
138	14-06-2022	0710102017732022(N o.of Docs 2)	0710102017732022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2022	PRIYANKA INFRAHOMES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2022	Case Title, Case Number, Case Name missing in the Index page	cfcadm00521
139	30-09-2021	0710102071152021(N o.of Docs 0)	0710102071152021/3	INTERLOCUTORY APPLICATION (I.B.C)/4490(ND)2021	GAURAV KATIYAR VS. YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-06-2022	Need to File in IA	
140	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
141	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
142	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
143	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
144	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
145	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064

146	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
147	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
148	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
149	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
150	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
151	13-06-2022	0710102084672021(N o.of Docs 3)	0710102084672021/6	COMPANY PETITION IB (IBC)/702(ND)2021	SUNILA CHHABRA VS. SHIB DASS METALS PRIVATE LIMITED	IBC Under Sec 9	14-06-2022	Judgement in True copy Sign Missing and Judgement and Written Submission Seprately Filed	hrishikesh@hbaruah
152	13-06-2022	0710102077362021(N o.of Docs 1)	0710102077362021/1	COMPANY PETITION IB (IBC)/431(ND)2022	VIKAS KUMAR VS. VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	IBC Under Sec 9	14-06-2022	Case No. and Case Title Missing and Index Missing	casanjit
153	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
154	13-06-2022	0710102071742021(N o.of Docs 6)	0710102071742021/9	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	14-06-2022	E-Stamp Paper and Affidavit Missing Please Seprately one PDF Files	nitin2020
155	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064

156	28-09-2021	0710102013722021(N o.of Docs 3)	0710102013722021/1	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021	DECATHLON SPORTS INDIA PVT LTD VS. MUKESH GUPTA & ORS.	Sec 60(5)	14-06-2022	Page No. 131-132 Page Not Clear and Page No. 92, 94, 96, 98, 158, 175, 177, 179, 199, 201, 236, 253-254 Need to English Translate Copy	abhi4064
157	28-09-2021	0710102013722021(N o.of Docs 3)	0710102013722021/1	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021	DECATHLON SPORTS INDIA PVT LTD VS. MUKESH GUPTA & ORS.	Sec 60(5)	14-06-2022	Page No. 131-132 Page Not Clear and Page No. 92, 94, 96, 98, 158, 175, 177, 179, 199, 201, 236, 253-254 Need to English Translate Copy	abhi4064
158	28-09-2021	0710102013722021(N o.of Docs 3)	0710102013722021/1	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021	DECATHLON SPORTS INDIA PVT LTD VS. MUKESH GUPTA & ORS.	Sec 60(5)	14-06-2022	Page No. 131-132 Page Not Clear and Page No. 92, 94, 96, 98, 158, 175, 177, 179, 199, 201, 236, 253-254 Need to English Translate Copy	abhi4064
159	13-06-2022	0710102051522021(N o.of Docs 1)	0710102051522021/7	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	14-06-2022	Affidavit in Back Date and one E- Stamp Paper Missing	rekhasaroha
160	28-09-2021	0710102013722021(N o.of Docs 3)	0710102013722021/1	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021	DECATHLON SPORTS INDIA PVT LTD VS. MUKESH GUPTA & ORS.	Sec 60(5)	14-06-2022	Page No. 131-132 Page Not Clear and Page No. 92, 94, 96, 98, 158, 175, 177, 179, 199, 201, 236, 253-254 Need to English Translate Copy	abhi4064
161	28-09-2021	0710102013722021(N o.of Docs 3)	0710102013722021/1	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021	DECATHLON SPORTS INDIA PVT LTD VS. MUKESH GUPTA & ORS.	Sec 60(5)	14-06-2022	Page No. 131-132 Page Not Clear and Page No. 92, 94, 96, 98, 158, 175, 177, 179, 199, 201, 236, 253-254 Need to English Translate Copy	abhi4064
162	28-09-2021	0710102013722021(N o.of Docs 3)	0710102013722021/1	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021	DECATHLON SPORTS INDIA PVT LTD VS. MUKESH GUPTA & ORS.	Sec 60(5)	14-06-2022	Page No. 131-132 Page Not Clear and Page No. 92, 94, 96, 98, 158, 175, 177, 179, 199, 201, 236, 253-254 Need to English Translate Copy	abhi4064
163	28-09-2021	0710102013722021(N o.of Docs 3)	0710102013722021/1	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021	DECATHLON SPORTS INDIA PVT LTD VS. MUKESH GUPTA & ORS.	Sec 60(5)	14-06-2022	Page No. 131-132 Page Not Clear and Page No. 92, 94, 96, 98, 158, 175, 177, 179, 199, 201, 236, 253-254 Need to English Translate Copy	abhi4064

164	28-09-2021	0710102013722021(N o.of Docs 3)	0710102013722021/1	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021	DECATHLON SPORTS INDIA PVT LTD VS. MUKESH GUPTA & ORS.	Sec 60(5)	14-06-2022	Page No. 131-132 Page Not Clear and Page No. 92, 94, 96, 98, 158, 175, 177, 179, 199, 201, 236, 253-254 Need to English Translate Copy	abhi4064
165	28-09-2021	0710102013722021(N o.of Docs 3)	0710102013722021/1	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021	DECATHLON SPORTS INDIA PVT LTD VS. MUKESH GUPTA & ORS.	Sec 60(5)	14-06-2022	Page No. 131-132 Page Not Clear and Page No. 92, 94, 96, 98, 158, 175, 177, 179, 199, 201, 236, 253-254 Need to English Translate Copy	abhi4064
166	14-06-2022	0710200432062018(N o.of Docs 4)	0710200432062018/3	COMPANY PETITION (COMPANIES ACT)/211(ND)2018	M/S SHRI NEELMANI SHARMA VS M/S COMTECH ESPIRIT PVT LTD	Sec. 241(1),Sec. 242(4)	14-06-2022	E-Stamp Paper Missing	SANJIV@LEGAJOI ST
167	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
168	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
169	14-07-2020	0710102034882020(N o.of Docs 3)	0710102034882020/1	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	TCM-UTM (JV) VS. MR. RAJESH JANGRA	Sec 60(5)	14-06-2022	Page No. 54-55, 125, 225-240, 313, 314 Page Not Clear and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	abhi4064
170	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
171	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
172	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
173	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
174	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
175	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
176	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123

177	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
178	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
179	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
180	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
181	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
182	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
183	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
184	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
185	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
186	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
187	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
188	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
189	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
190	7/6/2022	0710102080912021(N o.of Docs 9)	0710102080912021/1	COMPANY APPLICATION(COMPA NIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	13-06-2022	Application document wrongly Filed here, All the Other additionals should be filed in separate miscellaneous diary number	companyaffairs
191	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123

192	7/6/2022	0710102080912021(N o.of Docs 9)	0710102080912021/1	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	13-06-2022	Application document wrongly Filed here, All the Other additional should be filed in separate miscellaneous diary number	companyaffairs
193	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
194	11/6/2022	0710102074682021(N o.of Docs 1)	0710102074682021/6	COMPANY PETITION IB (IBC)/663(ND)2021	FOX MANDAL & CO. VS. BLUE MARLIN BUILDCON LTD.	IBC Under Sec 9	13-06-2022	Index is Missing and Incomplete Documents.	ankit.sjc
195	21-01-2022	0710102068672021(N o.of Docs 2)	0710102068672021/3	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA VS. SIDDHARTHA TODI	Section 95(1)	13-06-2022	Need to File in IA	ADITYAGAURI
196	11/6/2022	0710102074682021(N o.of Docs 1)	0710102074682021/7	COMPANY PETITION IB (IBC)/663(ND)2021	FOX MANDAL & CO. VS. BLUE MARLIN BUILDCON LTD.	IBC Under Sec 9	13-06-2022	Stamp Paper is Missing.	ankit.sjc
197	3/10/2019	0710102132212019(N o.of Docs 0)	0710102132212019/8	COMPANY PETITION IB (IBC)/2628(ND)2019	PUNJAB NATIONAL BANK VS. SARAYA INDUSTRIES LTD	IBC under Sec 7	13-06-2022	Need to File in IA	
198	10/6/2022	0710200704882018(N o.of Docs 2)	0710200704882018/6	COMPANY APPEAL(COMPANIES ACT)/954(ND)2018	INCOME TAX OFFICER VS ROC, AADHAR TECHNOLOGY PVT. LTD.	Sec 252 (1) - By Government Body	13-06-2022	Page 7 and 8 according to PDF in Hindi	itdpuneetrai
199	10/6/2022	0710200704882018(N o.of Docs 2)	0710200704882018/5	COMPANY APPEAL(COMPANIES ACT)/954(ND)2018	INCOME TAX OFFICER VS ROC, AADHAR TECHNOLOGY PVT. LTD.	Sec 252 (1) - By Government Body	13-06-2022	Need to File in IA	itdpuneetrai
200	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
201	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
202	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
203	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
204	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
205	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
206	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123

207	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
208	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
209	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
210	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
211	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
212	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
213	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
214	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
215	25-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/30	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
216	10/6/2022	0710200704882018(N o.of Docs 2)	0710200704882018/4	COMPANY APPEAL(COMPANIES ACT)/954(ND)2018	INCOME TAX OFFICER VS ROC, AADHAR TECHNOLOGY PVT. LTD.	Sec 252 (1) - By Government Body	13-06-2022	Wrongly Filed here	itdpuneetrai
217	10/6/2022	0710102098992019(N o.of Docs 2)	0710102098992019/7	COMPANY APPEAL(COMPANIES ACT)/509(ND)2019	INCOME TAX OFFICER WARD 22(2) VS. JOT SINGH	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	13-06-2022	Wrongly Filed here	itdpuneetrai
218	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
219	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
220	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
221	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123
222	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not CLear	abhay@123

271	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
272	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
273	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
274	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
275	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
276	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
277	7/6/2022	0710102080912021(N o.of Docs 9)	0710102080912021/1	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	13-06-2022	Application document wrongly Filed here, All the Other additionals should be filed in separate miscellaneous diary number	companyaffairs
278	7/6/2022	0710102080912021(N o.of Docs 9)	0710102080912021/1	COMPANY APPLICATION(COMPANIES ACT)/512(PB)2021	GRAND REALITY PRIVATE LIMITED	Rule 11 of NCLT	13-06-2022	Application document wrongly Filed here, All the Other additionals should be filed in separate miscellaneous diary number	companyaffairs
279	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
280	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
281	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
282	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
283	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
284	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123

285	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
286	10/6/2022	0710102071742021(N o.of Docs 6)	0710102071742021/8	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	13-06-2022	Wrongly Filed	nitin2020
287	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
288	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
289	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
290	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
291	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
292	21-01-2022	0710102068672021(N o.of Docs 2)	0710102068672021/3	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA VS. SIDDHARTHA TODI	Section 95(1)	13-06-2022	Need to File in IA	ADITYAGAURI
293	10/6/2022	0710102053662021(N o.of Docs 3)	0710102053662021/8	COMPANY PETITION IB (IBC)/418(ND)2021	INTERACTIVE COMMUNICATION SERVICE (INDIA) PRIVATE LIMITED VS. SHIPRA ESTATES LIMITED	IBC under Sec 7	13-06-2022	Notary msising in E-stamp, Affidavit msising, Page 9 according to PDF in Hindi, Volume 2 Separate Index msising in the Judgements document, True Copy sign msising in the Second Volume of Judgement document	srishtijuneja
294	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
295	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
296	9/6/2022	0710102055232021(N o.of Docs 2)	0710102055232021/4	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	13-06-2022	Wrongly filed Document	prashantmehta
297	9/6/2022	0710102055232021(N o.of Docs 2)	0710102055232021/5	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	13-06-2022	Wrongly filed Document	prashantmehta

298	10/6/2022	0710102053652021(N o.of Docs 3)	0710102053652021/8	COMPANY PETITION IB (IBC)/434(ND)2021	ICONS PROJECTS INDIA PRIVATE LIMITED VS. SHIPRA ESTATES LIMITED	IBC under Sec 7	13-06-2022	Notary msising in E-stamp, Affidavit msising, Page 9 according to PDF in Hindi, Volume 2 Separate Index msising in the Judgements document, True Copy sign msising in the Second Volume of Judgement document	srishtijuneja
299	21-01-2022	0710102068672021(N o.of Docs 2)	0710102068672021/3	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA VS. SIDDHARTHA TODI	Section 95(1)	13-06-2022	Need to File in IA	ADITYAGAURI
300	9/6/2022	0710102111742019(N o.of Docs 3)	0710102111742019/5	COMPANY APPEAL(COMPANIES ACT)/607(ND)2019	YU MEN EXPORTS PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	13-06-2022	Appeal document Wrongly Filed here	henna15
301	5/8/2019	0710102109932019(N o.of Docs 0)	0710102109932019/10	COMPANY PETITION IB (IBC)/1915(ND)2019	MEENA PORWAL & ORS. VS. CONCEPT HORIZON INFRA PRIVATE LIMITED	IBC under Sec 7	13-06-2022	Pages 239 to 243 according to PDF Not Clear	
302	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
303	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
304	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
305	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
306	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
307	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
308	21-01-2022	0710102068672021(N o.of Docs 2)	0710102068672021/3	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA VS. SIDDHARTHA TODI	Section 95(1)	13-06-2022	Need to File in IA	ADITYAGAURI
309	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
310	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
311	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123

328	26-04-2021	0710200412022017(N o.of Docs 3)	0710200412022017/14	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	13-06-2022	Pages 56,73,89 according to PDF Not Clear	abhay@123
329	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,2 39,261,264,265,391,39 5,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
330	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
331	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
332	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
333	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
334	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
335	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
336	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
337	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
338	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609

339	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
340	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
341	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
342	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
343	9/6/2022	0710102025812022(N o.of Docs 2)	0710102025812022/1	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2022	MR. YOGESH SETHI OFFICIAL LIQUIDATOR OF SSMP INDUSTRIES LIMITED VS. PUNJAB NATIONAL BANK	Application under any other provisions- IBC	10/6/2022	Affidavit Back date	snslegal

344	9/6/2022	0710102066702021(N o.of Docs 1)	0710102066702021/3	COMPANY PETITION IB (IBC)/552(ND)2021	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS. K.S.N. BUILDWELL PVT LIMITED	IBC under Sec 7	10/6/2022	Need to File in IA	anilmatta1959
345	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
346	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
347	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
348	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
349	9/6/2022	0710102030542022(N o.of Docs 2)	0710102030542022/1	INTERLOCUTORY APPLICATION (I.B.C)/1895(PB)2022	MUNENDER KUMAR SINGH VSSANJAY KUMAR SINGH	Sec 60(5)	10/6/2022	E-stamp and Affidavit missing	rupesh2018
350	8/6/2022	0710102109562019(N o.of Docs 2)	0710102109562019/4	COMPANY PETITION IB (IBC)/2559(ND)2019	RUDRA MERCANTILE PRIVATE LIMITED VS. SWASTIK METAFORGE PRIVATE LIMITED	IBC Under Sec 9	10/6/2022	True Copy sign msising in Pages 8 to 79 according to PDF	indiajuris
351	10/6/2022	0710200704882018(N o.of Docs 2)	0710200704882018/3	COMPANY APPEAL(COMPANIES ACT)/954(ND)2018	INCOME TAX OFFICER VS ROC, AADHAR TECHNOLOGY PVT. LTD.	Sec 252 (1) - By Government Body	10/6/2022	Rs25 Welfare fees on Vakalatnama is Missing and Page No.16 is Not Clear.	itdpuneetri
352	8/6/2022	0710102166592019(N o.of Docs 7)	0710102166592019/10	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	UNION OF INDIA VS. P.D. AGROPROCESSORS LIMITED	Sec. 271-273	10/6/2022	Separate Index missing of All Volume 1 to Volume 6 in Written Arguments document	sfionclt
353	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta

354	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,2 39,261,264,265,391,39 5,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
355	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,2 39,261,264,265,391,39 5,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
356	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,2 39,261,264,265,391,39 5,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
357	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,2 39,261,264,265,391,39 5,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta

358	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
359	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
360	9/6/2022	0710102132212019(N o.of Docs 1)	0710102132212019/9	COMPANY PETITION IB (IBC)/2628(ND)2019	PUNJAB NATIONAL BANK VS. SARAYA INDUSTRIES LTD	IBC under Sec 7	10/6/2022	Need to File in IA	lrp@123
361	10/6/2022	0710102112492020(N o.of Docs 1)	0710102112492020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2021	ONLINE MICRO SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/6/2022		assistreg
362	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta

363	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
364	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
365	18-05-2022	0710102055232021(N o.of Docs 4)	0710102055232021/2	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. VS. SUBRAMANIAN NATRAJAN	Sec 60(5)	10/6/2022	Pages 104 to 106, 108 to 110,117 to 120,122,125,215,238,239,261,264,265,391,395,397 according to PDF Not Clear, Pages 153,468, 470,472,478 according to PDF Not Filed properly, Page 466 according to PDF is cutting, One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
366	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
367	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
368	5/4/2022	0710102002962022(N o.of Docs 2)	0710102002962022/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	10/6/2022	Need to File in IA	alok3609
369	9/6/2022	0710102090052020(N o.of Docs 1)	0710102090052020/5	COMPANY PETITION (COMPANIES ACT)/125(ND)2020	NITESH BHARDWAJ VS. JJV MARKETING & HOTELS PVT. LTD.	Sec. 241(1)	9/6/2022	1 Rs. Court Fess Missing in Vakalatnama	agnihotrirajat
370	8/6/2022	0710102166592019(N o.of Docs 1)	0710102166592019/12	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	UNION OF INDIA VS. P.D. AGROPROCESSORS LIMITED	Sec. 271-273	9/6/2022	Index Missing in Vakalatnama	sfionclt

371	8/6/2022	0710102166592019(N o.of Docs 1)	0710102166592019/11	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	UNION OF INDIA VS. P.D. AGROPROCESSORS LIMITED	Sec. 271-273	9/6/2022	25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing Index Missing in Vakalatnama	sfionclt
372	8/6/2022	0710102001172020(N o.of Docs 2)	0710102001172020/11	COMPANY PETITION IB (IBC)/188(ND)2020	SINGHAL PIPES PRIVATE LIMITED VS. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	9/6/2022	Index and Stamp Paper is Missing.	Ravindra Singh
373	8/6/2022	0710102005462022(N o.of Docs 2)	0710102005462022/3	COMPANY PETITION IB (IBC)/84(ND)2022	L&T FINANCE LIMITED VS. PROVIEW INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	9/6/2022	Mismatch Date on Stamp Paper and Affidavit.	tushar.malhotra
374	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
375	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
376	7/6/2022	0710102051572021(N o.of Docs 1)	0710102051572021/6	COMPANY PETITION IB (IBC)/397(ND)2021	HEMANT KUMAT GUPTA VS. ASTITVA CAPITAL SERVICES PRIVATE LIMITED	IBC under Sec 7	8/6/2022	Stamp Paper is Missing.	ajayshanker.adv
377	7/6/2022	0710102153752019(N o.of Docs 2)	0710102153752019/6	COMPANY PETITION IB (IBC)/3476(ND)2019	YUDHVEER MALHOTRA VS. ANSAL URBAN CONDOMINIUMS PVT. LTD.	IBC under Sec 7	8/6/2022	Index msising	wittonslaw
378	8/6/2022	0710102051572021(N o.of Docs 1)	0710102051572021/7	COMPANY PETITION IB (IBC)/397(ND)2021	HEMANT KUMAT GUPTA VS. ASTITVA CAPITAL SERVICES PRIVATE LIMITED	IBC under Sec 7	8/6/2022	Affidavit back date. Court Fees not affixed on Vakalatnama.	ajayshanker.adv
379	8/6/2022	0710102116032020(N o.of Docs 1)	0710102116032020/5	COMPANY PETITION IB (IBC)/79(ND)2021	MANSFIELD CABLES COMPANY LIMITED VS. MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	8/6/2022	Index msising , One rupee Court Fee stamp missing in Vakalatnama	work.kaushesh
380	7/6/2022	0710200000102017(N o.of Docs 2)	0710200000102017/40	COMPANY PETITION IB (IBC)/77(PB)2017	IDBI BANK VS. JAYPEE INFRATECH LIMITED	IBC under Sec 7	8/6/2022	Main Case Number missed	Eshna Kumar
381	7/6/2022	0710200001952016(N o.of Docs 5)	0710200001952016/3	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL VS THE GHAZIABAD ENGINEERING CO. LTD.	Sec 434	8/6/2022	Wrongly Filed, Need to File in IA	Advharioumsharma55
382	7/6/2022	0710102004442020(N o.of Docs 2)	0710102004442020/16	COMPANY PETITION IB (IBC)/376(ND)2020	STATE BANK OF INDIA VS. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	IBC under Sec 7	8/6/2022	Need to file an IA.	ankurmittallawyer@gmail
383	15-02-2022	0710102012822022(N o.of Docs 0)	0710102012822022/3	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	8/6/2022	Blank Documents.	

384	7/6/2022	0710102166592019(N o.of Docs 2)	0710102166592019/9	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	UNION OF INDIA VS. P.D. AGROPROCESSORS LIMITED	Sec. 271-273	8/6/2022	Page Numbers msising in the Index, Pagnation msising in the Written Arguments document also	sfionclt
385	7/6/2022	0710200443922018(N o.of Docs 2)	0710200443922018/4	COMPANY PETITION (COMPANIES ACT)/40(ND)2018	SURESH KUMAR CHAUHAN VS EMPIRE E PARKS PVT. LTD	Sec. 241(1),Sec. 242(4)	8/6/2022	Sign msising in Pages 1 to 31 according to PDF, Page 56 according to PDF Not Clear	kamal.lawmax
386	7/6/2022	0710200443922018(N o.of Docs 2)	0710200443922018/4	COMPANY PETITION (COMPANIES ACT)/40(ND)2018	SURESH KUMAR CHAUHAN VS EMPIRE E PARKS PVT. LTD	Sec. 241(1),Sec. 242(4)	8/6/2022	Sign msising in Pages 1 to 31 according to PDF, Page 56 according to PDF Not Clear	kamal.lawmax
387	7/6/2022	0710200443922018(N o.of Docs 2)	0710200443922018/4	COMPANY PETITION (COMPANIES ACT)/40(ND)2018	SURESH KUMAR CHAUHAN VS EMPIRE E PARKS PVT. LTD	Sec. 241(1),Sec. 242(4)	8/6/2022	Sign msising in Pages 1 to 31 according to PDF, Page 56 according to PDF Not Clear	kamal.lawmax
388	7/6/2022	0710200443922018(N o.of Docs 2)	0710200443922018/4	COMPANY PETITION (COMPANIES ACT)/40(ND)2018	SURESH KUMAR CHAUHAN VS EMPIRE E PARKS PVT. LTD	Sec. 241(1),Sec. 242(4)	8/6/2022	Sign msising in Pages 1 to 31 according to PDF, Page 56 according to PDF Not Clear	kamal.lawmax
389	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
390	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
391	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
392	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
393	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
394	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
395	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
396	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
397	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
398	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
399	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
400	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
401	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra

402	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
403	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
404	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
405	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
406	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
407	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
408	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
409	30-05-2022	0710102043682022(N o.of Docs 0)	0710102043682022/1	INTERLOCUTORY APPLICATION (I.B.C)/2627(ND)2022	SREI EQUIPMENT FINANCE LIMITED VS. MRS. JAGI MANGAT PANDA	Rule 11 of NCLT, 2016	8/6/2022	Index msising	
410	7/6/2022	0710102012632022(N o.of Docs 2)	0710102012632022/3	COMPANY APPEAL(COMPANIES ACT)/32(ND)2022	RIZA DIESELS AND MACHINES PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	8/6/2022	Index is Missing.	lawquery
411	7/6/2022	0710102030372022(N o.of Docs 1)	0710102030372022/2	INTERLOCUTORY APPLICATION (I.B.C)/1872(ND)2022	KAMAL AGARWAL VS. KARAN BANSAL	19(2)	8/6/2022	Index is Missing.	ipkamal
412	8/6/2022	0710102051572021(N o.of Docs 1)	0710102051572021/8	COMPANY PETITION IB (IBC)/397(ND)2021	HEMANT KUMAT GUPTA VS. ASTITVA CAPITAL SERVICES PRIVATE LIMITED	IBC under Sec 7	8/6/2022	Mismatch Of Stamp Paper Date.	ajayshanker.adv
413	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
414	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
415	12/1/2022	0710102083382021(N o.of Docs 2)	0710102083382021/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021	RITA GUPTA VSMR. INDER PAL SINGH	Sec 43(1) r/w Sec 44 (1)	8/6/2022	Need to File in IA	advocatesumitbatra
416	6/6/2022	0710102010812021(N o.of Docs 3)	0710102010812021/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021	D M FOODS PRIVATE LIMITED	Sub-section (I) of section 230	7/6/2022	Page No.45-50,60-62,76 is not Clear and True Copy Sign on Annexure-2 is Missing.	rcsharmacs
417	6/6/2022	0710102021092020(N o.of Docs 2)	0710102021092020/5	COMPANY PETITION IB (IBC)/595(ND)2020	JCC TILES PRIVATE LIMITED VS. SUPERTECH TOWNSHIP PROJECT LIMITED	IBC Under Sec 9	7/6/2022	Need to File an IA.	ANURACT1
418	6/6/2022	0710102039382022(N o.of Docs 3)	0710102039382022/1	INTERLOCUTORY APPLICATION (I.B.C)/2365(ND)2022	AIRWIL INTELLICITY SOCIAL WELFARE SOCIETY VS. SARVESH KASHYAP RP	Application under any other provisions- IBC	7/6/2022	True Copy Sign are Missing.	mihirlawyer

419	6/6/2022	0710102006782019(N o.of Docs 1)	0710102006782019/30	COMPANY PETITION IB (IBC)/415(PB)2019	UNIMAX INTERATIONAL VS. SOHO INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	7/6/2022	Rs 25 Welfare Fees and Index is Missing.	Prashanaadvocate s
420	6/6/2022	0710102051102021(N o.of Docs 2)	0710102051102021/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/100(ND)2021	KPL INTERNATIONAL LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	7/6/2022	Technical Issue.	Vkco@nclt
421	6/6/2022	0710102010812021(N o.of Docs 3)	0710102010812021/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021	D M FOODS PRIVATE LIMITED	Sub-section (I) of section 230	7/6/2022	Page No.37-50,59-62 is not Clear and True Copy Sign are Missing	rcsharmacs
422	6/6/2022	0710102076942019(N o.of Docs 2)	0710102076942019/12	COMPANY PETITION IB (IBC)/946(ND)2019	SAHIL GARG VS. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	IBC Under Sec 9	7/6/2022	Pages 31,32,35,36,37,133,135 ,177,179,181,182 according to PDF Not Clear	dinesh.rajbhar50
423	6/6/2022	0710102034352020(N o.of Docs 2)	0710102034352020/6	COMPANY PETITION IB (IBC)/815(ND)2020	AFC WORLD WIDE INC. VS. PRG INTERNATIONAL ELECTRICALS PVT. LTD.	IBC Under Sec 9	7/6/2022	Need to File an IA.	shankarimishra
424	6/6/2022	0710102010812021(N o.of Docs 3)	0710102010812021/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021	D M FOODS PRIVATE LIMITED	Sub-section (I) of section 230	7/6/2022	Page No.45-50,60-62,76 is not Clear and True Copy Sign on Annexure-2 is Missing.	rcsharmacs
425	6/6/2022	0710102010812021(N o.of Docs 3)	0710102010812021/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021	D M FOODS PRIVATE LIMITED	Sub-section (I) of section 230	7/6/2022	Page No.45-50,60-62,76 is not Clear and True Copy Sign on Annexure-2 is Missing.	rcsharmacs
426	6/6/2022	0710102010812021(N o.of Docs 3)	0710102010812021/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021	D M FOODS PRIVATE LIMITED	Sub-section (I) of section 230	7/6/2022	Page No.45-50,60-62,76 is not Clear and True Copy Sign on Annexure-2 is Missing.	rcsharmacs
427	5/6/2022	0710102077662020(N o.of Docs 4)	0710102077662020/6	COMPANY PETITION IB (IBC)/1019(ND)2020	RADHE CONSTRUCTION VS. SPML INFRA LIMITED	IBC Under Sec 9	6/6/2022	Master Index Missing in Volume and Volume Missing Page No. 116, 133, 135 Page Not Clear	sadpca@gmail.com
428	5/6/2022	0710102077662020(N o.of Docs 4)	0710102077662020/6	COMPANY PETITION IB (IBC)/1019(ND)2020	RADHE CONSTRUCTION VS. SPML INFRA LIMITED	IBC Under Sec 9	6/6/2022	Master Index Missing in Volume and Volume Missing Page No. 116, 133, 135 Page Not Clear	sadpca@gmail.com
429	5/6/2022	0710102008592022(N o.of Docs 1)	0710102008592022/2	COMPANY PETITION IB (IBC)/147(PB)2022	BANK OF BARODA VS. VINAY BHADAURIA	Section 95(1)	6/6/2022	Wrongly Filed Need to be IA	sajjan_suman@hotmail
430	4/6/2022	0710120007362018(N o.of Docs 2)	0710120007362018/13	COMPANY PETITION IB (IBC)/1058(ND)2018	M/S. GAGAN FERROTECH LTD. VS. M/S. MANJU J HOME INDIA LTD.	IBC Under Sec 9	6/6/2022	Index Missing and Case Title Missing	vinaypal
431	4/6/2022	0710102049882021(N o.of Docs 2)	0710102049882021/3	COMPANY PETITION (COMPANIES ACT)/119(PB)2021	PRAKASH SINGH NEGI VS. HANDS ON HANDS VENTURES PVT. LTD.	Sec. 241(1),Sec. 242(4)	6/6/2022	Wrongly Filed Need to IA	Justjuris
432	4/6/2022	0710102031222021(N o.of Docs 2)	0710102031222021/5	COMPANY PETITION IB (IBC)/333(ND)2021	COFFEE DAY GLOBAL LIMITED VS. GO AIRLINES (INDIA) LIMITED	IBC Under Sec 9	6/6/2022	Page No. 4-119 True Copy Sign Missing	DesaiDiwanji

433	5/3/2021	0710102018702021(N o.of Docs 0)	0710102018702021/10	COMPANY PETITION (COMPANIES ACT)/69(ND)2021	BLACKSTONE INFRACON PRIVATE LIMITED VS. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	6/6/2022	Master Index Missing	
434	3/6/2022	0710102008612022(N o.of Docs 1)	0710102008612022/2	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	6/6/2022	Need to File an IA.	sajjan_suman@hotmail
435	4/6/2022	0710102025212022(N o.of Docs 2)	0710102025212022/1	INTERLOCUTORY APPLICATION (I.B.C)/1679(ND)2022	SRIGOPAL CHOUDHURY VS. KARNATAKA BANK	Rule 11 of NCLT, 2016	6/6/2022	Page No. 9-176 True Copy Sign Missing	SKRADVOCATES
436	5/6/2022	0710102077662020(N o.of Docs 4)	0710102077662020/6	COMPANY PETITION IB (IBC)/1019(ND)2020	RADHE CONSTRUCTION VS. SPML INFRA LIMITED	IBC Under Sec 9	6/6/2022	Master Index Missing in Volume and Volume Missing Page No. 116, 133, 135 Page Not Clear	sadpca@gmail.com
437	5/6/2022	0710102077662020(N o.of Docs 4)	0710102077662020/6	COMPANY PETITION IB (IBC)/1019(ND)2020	RADHE CONSTRUCTION VS. SPML INFRA LIMITED	IBC Under Sec 9	6/6/2022	Master Index Missing in Volume and Volume Missing Page No. 116, 133, 135 Page Not Clear	sadpca@gmail.com
438	3/6/2022	0710102077712021(N o.of Docs 2)	0710102077712021/4	COMPANY PETITION IB (IBC)/704(ND)2021	UNION BANK OF INDIA LIMITED VS. ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	6/6/2022	E-Stamp Paper and Affidavit Missing	advocateekta
439	5/6/2022	0710102008602022(N o.of Docs 1)	0710102008602022/2	COMPANY PETITION IB (IBC)/146(PB)2022	BANK OF BARODA VS. ANIL KUMAR NIGAM	Section 95(1)	6/6/2022	Wrongly Filed Nee to be IA	sajjan_suman@hotmail
440	3/6/2022	0710102054362021(N o.of Docs 1)	0710102054362021/11	CONTEMPT PETITION (IBC)/17(ND)2021	PRADEEP KUMAR LAKHANI VSP J NETWORKS PVT. LTD.	Rule 11 of NCLT, 2016	6/6/2022	Wrong File.	kushalbansal
441	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
442	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
443	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
444	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
445	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
446	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
447	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
448	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi

449	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
450	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
451	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
452	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
453	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
454	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
455	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
456	2/6/2022	0710200400542012(N o.of Docs 4)	0710200400542012/5	COMPANY PETITION (COMPANIES ACT)/144(ND)2012	M/S PITAMBARA BOOKS PRIVATE LIMITED VS M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED & ORS	Application under any other provisions	3/6/2022	Page No.74-75,92-94,124-125,136-137 is not Clear and upload the Order above the Index.	saxena&saxena
457	2/6/2022	0710120004072018(N o.of Docs 10)	0710120004072018/137	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	3/6/2022	Incomplete Documents and File the documents in sequence.	goyal.pranav
458	21-12-2021	0710102029942021(N o.of Docs 1)	0710102029942021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2021	GALLANTT METAL LIMITED	Sec. 230-232 - Second Motion	3/6/2022	Index Missing	oldelhi
459	21-12-2021	0710102029942021(N o.of Docs 1)	0710102029942021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2021	GALLANTT METAL LIMITED	Sec. 230-232 - Second Motion	3/6/2022	Index Missing	oldelhi
460	21-12-2021	0710102029942021(N o.of Docs 1)	0710102029942021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2021	GALLANTT METAL LIMITED	Sec. 230-232 - Second Motion	3/6/2022	Index Missing	oldelhi
461	21-12-2021	0710102029942021(N o.of Docs 1)	0710102029942021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2021	GALLANTT METAL LIMITED	Sec. 230-232 - Second Motion	3/6/2022	Index Missing	oldelhi
462	21-12-2021	0710102029942021(N o.of Docs 1)	0710102029942021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2021	GALLANTT METAL LIMITED	Sec. 230-232 - Second Motion	3/6/2022	Index Missing	oldelhi

463	21-12-2021	0710102029942021(N o.of Docs 1)	0710102029942021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2021	GALLANTT METAL LIMITED	Sec. 230-232 - Second Motion	3/6/2022	Index Missing	oldelhi
464	21-12-2021	0710102029942021(N o.of Docs 1)	0710102029942021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2021	GALLANTT METAL LIMITED	Sec. 230-232 - Second Motion	3/6/2022	Index Missing	oldelhi
465	21-12-2021	0710102029942021(N o.of Docs 1)	0710102029942021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2021	GALLANTT METAL LIMITED	Sec. 230-232 - Second Motion	3/6/2022	Index Missing	oldelhi
466	21-12-2021	0710102029942021(N o.of Docs 1)	0710102029942021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2021	GALLANTT METAL LIMITED	Sec. 230-232 - Second Motion	3/6/2022	Index Missing	oldelhi
467	2/6/2022	0710102028082022(N o.of Docs 3)	0710102028082022/2	INTERLOCUTORY APPLICATION (I.B.C)/2005(PB)2022	ADARSH RANI PARMAR VS. PAWAN KUMAR GARG RESOLUTION PROFESSIONAL M/S PUMA REALTORS PVT. LTD	Sec 60(5)	3/6/2022	E-Stamp Paper Missing , 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Mentioned in Index Properly	goyal.pranav
468	2/6/2022	0710102031292020(N o.of Docs 2)	0710102031292020/3	INTERLOCUTORY APPLICATION (I.B.C)/1901(ND)2020	JATIN MADAN VS. JAISHREE	Sec 66(1)	3/6/2022	Page No. 121-122, 146-147 Page Not Clear and Page No. 168-191 True Copy Sign Missing	advasiya
469	2/6/2022	0710102030342022(N o.of Docs 1)	0710102030342022/2	COMPANY PETITION IB (IBC)/322(ND)2022	SREI EQUIPMENT FINANCE LIMITED VS. SAINIK MINING AND ALLIED SERVICESLIMITED	IBC under Sec 7	3/6/2022	Index Missing	rakesh@12
470	2/6/2022	0710102090512021(N o.of Docs 3)	0710102090512021/2	INTERLOCUTORY APPLICATION (I.B.C)/5765(PB)2021	SAACHI DEVELOPERS VS. ONE CITY INFRASTRUCTURE PVT LTD	Sec 60(5)	3/6/2022	E-Stamp Paper Missing Page No. Not Mentioned in Index, 25 Rs. Welfare Fund Fess, 3 Rs. Court Fess Missing	goyal.pranav
471	2/6/2022	0710102125722019(N o.of Docs 2)	0710102125722019/16	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	3/6/2022	Index is Missing and Incomplete Documents.	advocatevinod
472	2/6/2022	0710102020822022(N o.of Docs 2)	0710102020822022/2	INTERLOCUTORY APPLICATION (I.B.C)/1416(PB)2022	THOMSON PRESS (I) LTD. VSMOSER BAER INDIA LTD.	Sec 60(5)	3/6/2022	Need to IA	deepakak
473	3/6/2022	0710102007952022(N o.of Docs 2)	0710102007952022/8	COMPANY PETITION (COMPANIES ACT)/5(ND)2022	SH. SURINDER SINGH & ORS. VS. ACHINTYA HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/6/2022	E-Stamp Paper Missing and Page No. 10 Not Clear and Page No. Not Mentioned Index	srblawpartners
474	27-04-2022	0710102042402021(N o.of Docs 3)	0710102042402021/6	COMPANY PETITION (COMPANIES ACT)/146(ND)2021	ROHIT PRASAD VS. R R FINANCIAL CONSULTANTS LIMITED	Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4)	3/6/2022	25 Rs. Welfare Fund Fess, 3 Rs. Court Fess Missing in Vakalatnama	advocatenitin77

475	27-04-2022	0710102042402021(N o.of Docs 3)	0710102042402021/6	COMPANY PETITION (COMPANIES ACT)/146(ND)2021	ROHIT PRASAD VS. R R FINANCIAL CONSULTANTS LIMITED	Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4)	3/6/2022	25 Rs. Welfare Fund Fess, 3 Rs. Court Fess Missing in Vakalatnama	advocatenitin77
476	27-04-2022	0710102042402021(N o.of Docs 3)	0710102042402021/6	COMPANY PETITION (COMPANIES ACT)/146(ND)2021	ROHIT PRASAD VS. R R FINANCIAL CONSULTANTS LIMITED	Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4)	3/6/2022	25 Rs. Welfare Fund Fess, 3 Rs. Court Fess Missing in Vakalatnama	advocatenitin77
477	27-04-2022	0710102042402021(N o.of Docs 3)	0710102042402021/6	COMPANY PETITION (COMPANIES ACT)/146(ND)2021	ROHIT PRASAD VS. R R FINANCIAL CONSULTANTS LIMITED	Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4)	3/6/2022	25 Rs. Welfare Fund Fess, 3 Rs. Court Fess Missing in Vakalatnama	advocatenitin77
478	2/6/2022	0710102014322022(N o.of Docs 3)	0710102014322022/2	INTERLOCUTORY APPLICATION (I.B.C)/890(PB)2022	SUKHWINDER SINGH VS. ONE CITY INFRASTRUCTURE PVT. LTD.	Sec 60(5)	3/6/2022	E-Stamp Paper Missing , 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Mentioned in Index Properly	goyal.pranav
479	2/6/2022	0710102012002022(N o.of Docs 10)	0710102012002022/2	INTERLOCUTORY APPLICATION (I.B.C)/773(ND)2022	SANDEEP KUMAR BHATT VS. SHARDA AGENCY	Sec 60(5)	3/6/2022	Please Upload Document in Merge one PDF and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	kalinga8
480	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
481	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
482	2/6/2022	0710102053652021(N o.of Docs 2)	0710102053652021/5	COMPANY PETITION IB (IBC)/434(ND)2021	ICONS PROJECTS INDIA PRIVATE LIMITED VS. SHIPRA ESTATES LIMITED	IBC under Sec 7	3/6/2022	Page No.4-80 True Copy Sign Missing	wamikatrehan
483	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
484	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
485	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi

486	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
487	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
488	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
489	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
490	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
491	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
492	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
493	31-05-2022	0710200408532018(N o.of Docs 2)	0710200408532018/6	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Index is Missing.	roc.delhi
494	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
495	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
496	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
497	2/6/2022	0710102021732022(N o.of Docs 3)	0710102021732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1395(PB)2022	SAVITA DAGAR SOLANKI VS. ONE CITY INFRASTRUCTURE PVT. LTD	Sec 60(5)	3/6/2022	E-Stamp Paper Missing , 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Mentioned in Index Properly	goyal.pranav
498	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
499	31-05-2022	0710200408532018(N o.of Docs 2)	0710200408532018/6	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Index is Missing.	roc.delhi
500	31-05-2022	0710200408532018(N o.of Docs 2)	0710200408532018/6	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Index is Missing.	roc.delhi

501	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
502	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
503	2/6/2022	0710102035812020(N o.of Docs 1)	0710102035812020/19	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	HITESH BHARDWAJ VS. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	3/6/2022	Wrongly Filed	aaryan@sasttralegal
504	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
505	2/6/2022	0710102053662021(N o.of Docs 2)	0710102053662021/5	COMPANY PETITION IB (IBC)/418(ND)2021	INTERACTIVE COMMUNICATION SERVICE (INDIA) PRIVATE LIMITED VS. SHIPRA ESTATES LIMITED	IBC under Sec 7	3/6/2022	Page No. 4-80 True Copy Sign Missing	wamikatrehana
506	2/6/2022	0710102158392019(N o.of Docs 3)	0710102158392019/8	COMPANY PETITION IB (IBC)/125(PB)2020	NEW ERA ADVISORS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	3/6/2022	Need to File an IA,Page no.31-46,96 is not Clear and Stamp Paper is Missing.	dsingh205
507	31-05-2022	0710200408532018(N o.of Docs 2)	0710200408532018/6	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Index is Missing.	roc.delhi
508	2/6/2022	0710102021732022(N o.of Docs 3)	0710102021732022/1	INTERLOCUTORY APPLICATION (I.B.C)/1395(PB)2022	SAVITA DAGAR SOLANKI VS. ONE CITY INFRASTRUCTURE PVT. LTD	Sec 60(5)	3/6/2022	E-Stamp Paper Missing , 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Mentioned in Index Properly	goyal.pranav
509	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
510	30-01-2020	0710200408532018(N o.of Docs 2)	0710200408532018/1	COMPANY PETITION (COMPANIES ACT)/7(ND)2018	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	3/6/2022	Incomplete Documents.	roc.delhi
511	1/6/2022	0710102045772021(N o.of Docs 1)	0710102045772021/2	COMPANY PETITION IB (IBC)/701(ND)2021	UNION BANK OF INDIA VS. RAJESH KUMAR MEHTA	Section 95(1)	2/6/2022	Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	achalgupta
512	23-01-2022	0710102006902022(N o.of Docs 0)	0710102006902022/1	COMPANY PETITION IB (IBC)/105(ND)2022	SH. SURESH KUMAR VS. TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9	2/6/2022	Stamp Paper is Missing.	
513	23-01-2022	0710102006902022(N o.of Docs 0)	0710102006902022/1	COMPANY PETITION IB (IBC)/105(ND)2022	SH. SURESH KUMAR VS. TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9	2/6/2022	Stamp Paper is Missing.	

514	1/6/2022	0710102018202022(N o.of Docs 3)	0710102018202022/1	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL VS. VIPIN KUMAR GOYAL	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 244(1)	2/6/2022	Pages 55 to 73,75 to 102,107 to 112,138,139,148,171 to 173,242 according to PDF Not Clear, Pages 192 to 199 and 201 to 206 according to PDF are in Hindi	saxena&saxena
515	2/6/2022	0710102009542022(N o.of Docs 2)	0710102009542022/1	COMPANY APPLICATION(COMPANIES ACT)/37(ND)2022	MUKESH THAREJA VS. THAREJA METALS PRIVATE LIMITED	Rule 11 of NCLT	2/6/2022	StampPaper Is Missing.	vineet@1650
516	1/6/2022	0710102008992020(N o.of Docs 2)	0710102008992020/9	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS. WELTECH INDIA PVT LTD	IBC Under Sec 9	2/6/2022	Wrongly Filed, Need to File in IA	D30092010
517	1/6/2022	0710102172872019(N o.of Docs 2)	0710102172872019/12	COMPANY PETITION IB (IBC)/250(ND)2020	YASIR IQBAL VS. SAKSHAM SIGNS PVT. LTD	IBC Under Sec 9	2/6/2022	Index is Missing.	lawlines20
518	1/6/2022	0710102084472021(N o.of Docs 2)	0710102084472021/1	INTERLOCUTORY APPLICATION (I.B.C)/5442(PB)2021	DAKSHIN HARYANA BIJLI VITRAN NIGAM VS. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL	Sec 60(5)	2/6/2022	Pages 35 to 62.70 according to PDF Not Clear	sanjay.bhatt
519	1/6/2022	0710102082052019(N o.of Docs 1)	0710102082052019/25	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	2/6/2022	Index missing, One rupee Court Fee stamp missing in Vakalatnama	The Quintessential
520	1/6/2022	0710102072972020(N o.of Docs 2)	0710102072972020/6	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONSTRUCTION PVT. LTD.	Application under any other provisions	2/6/2022	Index missing	adv.gaurav2155
521	23-01-2022	0710102006902022(N o.of Docs 0)	0710102006902022/1	COMPANY PETITION IB (IBC)/105(ND)2022	SH. SURESH KUMAR VS. TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9	2/6/2022	Stamp Paper is Missing.	
522	23-01-2022	0710102006902022(N o.of Docs 0)	0710102006902022/1	COMPANY PETITION IB (IBC)/105(ND)2022	SH. SURESH KUMAR VS. TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9	2/6/2022	Stamp Paper is Missing.	
523	30-05-2022	0710200400532012(N o.of Docs 4)	0710200400532012/5	COMPANY PETITION (COMPANIES ACT)/63(ND)2012	KANTI PRASAD AGARWAL & ORS VS M/S GALAXY NIRMAAN PRIVATE LIMITED	Application under any other provisions	2/6/2022	Page No.32-34,54-58,62-63 is not Clear	saxena&saxena
524	1/6/2022	0710200001902016(N o.of Docs 2)	0710200001902016/3	COMPANY PETITION (COMPANIES ACT)/6(ND)2016	MUKESH THAREJA VS THAREJA METALS PRIVATE LIMITED	Application under any other provisions	2/6/2022	Stamp Paper is Missing.	vineet@1650
525	1/6/2022	0710102158392019(N o.of Docs 1)	0710102158392019/6	COMPANY PETITION IB (IBC)/125(PB)2020	NEW ERA ADVISORS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	2/6/2022	Incomplete Documents.	sangeeta233
526	1/6/2022	0710102009602021(N o.of Docs 2)	0710102009602021/3	COMPANY PETITION IB (IBC)/398(ND)2021	TECHNICA ENGINEERS VS. DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	2/6/2022	Wrongly Filed, Need to File in IA	rohitsaroj9654

527	1/6/2022	0710102158392019(N o.of Docs 4)	0710102158392019/7	COMPANY PETITION IB (IBC)/125(PB)2020	NEW ERA ADVISORS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	2/6/2022	Stamp Paper is Missing.	sangeeta233
528	1/6/2022	0710102063902020(N o.of Docs 2)	0710102063902020/14	COMPANY APPEAL (COMPANIES ACT)/455(ND)2020	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)	2/6/2022	Pages 33 and 34 according to PDF Not Clear	Mohit111093
529	1/6/2022	0710102087062021(N o.of Docs 2)	0710102087062021/1	INTERLOCUTORY APPLICATION (I.B.C)/5662(ND)2021	PRATEEK GUPTA VSM/S PETROLUBE INDIA LTD.	Application under any other provisions- IBC	2/6/2022	Page 60 according to PDF Not Clear	rajiverraj
530	1/6/2022	0710102009602021(N o.of Docs 2)	0710102009602021/4	COMPANY PETITION IB (IBC)/398(ND)2021	TECHNICA ENGINEERS VS. DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	2/6/2022	Wrongly Filed, Need to File in IA	rohitsaroj9654
531	26-12-2019	0710102172052019(N o.of Docs 0)	0710102172052019/2	COMPANY PETITION (COMPANIES ACT)/20(ND)2020	RANVEER KUMAR PATEL VS. S.P.S BUILDTECH PRIVATE LIMITED	Sec. 241(1)	1/6/2022	E-stamp msising, Page 25 according to PDF Not Clear, Pages 28,33,35 to 37,39 to 43,48 to 50,54,57,58,60 to 62,66 to 68 according to PDF are in Hindi, One rupee Court Fee stamp and Welfare Fee stamp msising in Vakalatnama	
532	31-05-2022	0710200426192018(N o.of Docs 1)	0710200426192018/17	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
533	31-05-2022	0710102051522021(N o.of Docs 1)	0710102051522021/5	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	1/6/2022	Index Missing in Vakalatnama	rekhasaroha
534	31-05-2022	0710102043602022(N o.of Docs 1)	0710102043602022/1	INTERLOCUTORY APPLICATION (I.B.C)/2524(PB)2022	ARVIND U KAMBLE VSVARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/6/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing	prashantkatara
535	31-05-2022	0710102071742021(N o.of Docs 2)	0710102071742021/6	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	1/6/2022	Case Number missing	nitin2020
536	31-05-2022	0710102063912021(N o.of Docs 1)	0710102063912021/1	INTERLOCUTORY APPLICATION (I.B.C)/4119(PB)2021	MRS. KALYANI SACHAN VSMR. SATYA PRAKASH GUPTA	Sec 60(5)	1/6/2022	E-Stamp Paper Missing	manoj2067
537	31-05-2022	0710102407172018(N o.of Docs 2)	0710102407172018/10	COMPANY PETITION IB (IBC)/438(PB)2018	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PVT. LTD.	IBC under Sec 7	1/6/2022	True Copy sign msised in Judgement document	zohebhosain
538	15-03-2022	0710102091422021(N o.of Docs 2)	0710102091422021/4	INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022	AJIT GYANCHAND JAIN VSMR. SATISH SAHIJPAL	Application under any other provisions- IBC	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	nitish.sharma
539	15-03-2022	0710102091422021(N o.of Docs 2)	0710102091422021/4	INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022	AJIT GYANCHAND JAIN VSMR. SATISH SAHIJPAL	Application under any other provisions- IBC	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	nitish.sharma

540	15-03-2022	0710102091422021(N o.of Docs 2)	0710102091422021/4	INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022	AJIT GYANCHAND JAIN VSMR. SATISH SAHIJPAL	Application under any other provisions- IBC	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	nitish.sharma
541	15-03-2022	0710102091422021(N o.of Docs 2)	0710102091422021/4	INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022	AJIT GYANCHAND JAIN VSMR. SATISH SAHIJPAL	Application under any other provisions- IBC	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	nitish.sharma
542	1/6/2022	0710102005372022(N o.of Docs 1)	0710102005372022/1	COMPANY PETITION (COMPANIES ACT)/12(PB)2022	HARENDER SINGH VS. H S POWER PROJECTS PRIVATE LIMITED	Sec. 130(1),Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	1/6/2022	E-Stamp Paper Missing and True Copy Sign Missing	jjidelhi@gmail.com
543	26-12-2019	0710102172052019(N o.of Docs 0)	0710102172052019/2	COMPANY PETITION (COMPANIES ACT)/20(ND)2020	RANVEER KUMAR PATEL VS. S.P.S BUILDTECH PRIVATE LIMITED	Sec. 241(1)	1/6/2022	E-stamp msising, Page 25 according to PDF Not Clear, Pages 28,33,35 to 37,39 to 43,48 to 50,54,57,58,60 to 62,66 to 68 according to PDF are in Hindi, One rupee Court Fee stamp and Welfare Fee stamp msising in Vakalatnama	
544	31-05-2022	0710200426192018(N o.of Docs 2)	0710200426192018/14	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
545	31-05-2022	0710200426192018(N o.of Docs 2)	0710200426192018/14	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
546	31-05-2022	0710200426192018(N o.of Docs 2)	0710200426192018/14	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
547	31-05-2022	0710200426192018(N o.of Docs 2)	0710200426192018/14	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
548	31-05-2022	0710200426192018(N o.of Docs 2)	0710200426192018/14	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
549	31-05-2022	0710200426192018(N o.of Docs 2)	0710200426192018/14	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
550	31-05-2022	0710200426192018(N o.of Docs 1)	0710200426192018/17	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
551	31-05-2022	0710200426192018(N o.of Docs 1)	0710200426192018/17	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
552	1/6/2022	0710200400582015(N o.of Docs 2)	0710200400582015/9	COMPANY PETITION (COMPANIES ACT)/18(ND)2015	SH. VIKRAM KAPUR & ORS. VS M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.	Application under any other provisions	1/6/2022	True Copy sign msising in Pages 7 to 31,34 to 61,64 to 100 according to PDF, Page 62 according to PDF Not CLear	advsaumyagupta
553	31-05-2022	0710102037222022(N o.of Docs 1)	0710102037222022/1	COMPANY PETITION IB (IBC)/377(ND)2022	MCGRAW HILL EDUCATION (INDIA) PRIVATELIMITED VS. U B S PUBLISHERS DISTRIBUTORS PVT LTD	IBC Under Sec 9	1/6/2022	E-Stamp Paper Missing	S&P LLP

554	1/6/2022	0710102033532021(N o.of Docs 2)	0710102033532021/7	COMPANY PETITION IB (IBC)/364(ND)2021	BHS-SONTHOFEN INDIA PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	1/6/2022	Index missing	rcmkrcmk
555	6/1/2020	0710102001772020(N o.of Docs 0)	0710102001772020/5	COMPANY PETITION IB (IBC)/316(PB)2020	NEO INDUSTRIES THROUGH PARTNER VS. NIKKO AUTO LIMITED	IBC Under Sec 9	1/6/2022	Need to IA	
556	6/1/2020	0710102001772020(N o.of Docs 0)	0710102001772020/5	COMPANY PETITION IB (IBC)/316(PB)2020	NEO INDUSTRIES THROUGH PARTNER VS. NIKKO AUTO LIMITED	IBC Under Sec 9	1/6/2022	Need to IA	
557	6/1/2020	0710102001772020(N o.of Docs 0)	0710102001772020/5	COMPANY PETITION IB (IBC)/316(PB)2020	NEO INDUSTRIES THROUGH PARTNER VS. NIKKO AUTO LIMITED	IBC Under Sec 9	1/6/2022	Need to IA	
558	6/1/2020	0710102001772020(N o.of Docs 0)	0710102001772020/5	COMPANY PETITION IB (IBC)/316(PB)2020	NEO INDUSTRIES THROUGH PARTNER VS. NIKKO AUTO LIMITED	IBC Under Sec 9	1/6/2022	Need to IA	
559	31-05-2022	0710200426192018(N o.of Docs 1)	0710200426192018/18	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
560	31-05-2022	0710200426192018(N o.of Docs 1)	0710200426192018/18	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
561	31-05-2022	0710200426192018(N o.of Docs 1)	0710200426192018/18	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
562	31-05-2022	0710200426192018(N o.of Docs 1)	0710200426192018/18	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
563	31-05-2022	0710102716712018(N o.of Docs 2)	0710102716712018/5	COMPANY PETITION IB (IBC)/1564(PB)2018	RACHNA SINGH AND ANR VS UMANG REALTECH PRIVATE LIMITED	IBC under Sec 7	1/6/2022	Need to File in IA	karansingh801
564	26-12-2019	0710102172052019(N o.of Docs 0)	0710102172052019/2	COMPANY PETITION (COMPANIES ACT)/20(ND)2020	RANVEER KUMAR PATEL VS. S.P.S BUILDTECH PRIVATE LIMITED	Sec. 241(1)	1/6/2022	E-stamp msising, Page 25 according to PDF Not Clear, Pages 28,33,35 to 37,39 to 43,48 to 50,54,57,58,60 to 62,66 to 68 according to PDF are in Hindi, One rupee Court Fee stamp and Welfare Fee stamp msising in Vakalatnama	

565	26-12-2019	0710102172052019(N o.of Docs 0)	0710102172052019/2	COMPANY PETITION (COMPANIES ACT)/20(ND)2020	RANVEER KUMAR PATEL VS. S.P.S BUILDTech PRIVATE LIMITED	Sec. 241(1)	1/6/2022	E-stamp msising, Page 25 according to PDF Not Clear, Pages 28,33,35 to 37,39 to 43,48 to 50,54,57,58,60 to 62,66 to 68 according to PDF are in Hindi, One rupee Court Fee stamp and Welfare Fee stamp msising in Vakalatnama	
566	12/5/2022	0710102025832021(N o.of Docs 6)	0710102025832021/7	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	1/6/2022	Page No. 89-92, 94-114, 121-128, 183-193, 204, 205, 214, 269-285, 331-370,375, 375-390, 407-420, 466-479, 485-512, 525,-548, 553-572, 576-590, 591, 655, 676-682 Page Not Clear	RIYA1997
567	12/5/2022	0710102025832021(N o.of Docs 6)	0710102025832021/7	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	1/6/2022	Page No. 89-92, 94-114, 121-128, 183-193, 204, 205, 214, 269-285, 331-370,375, 375-390, 407-420, 466-479, 485-512, 525,-548, 553-572, 576-590, 591, 655, 676-682 Page Not Clear	RIYA1997
568	31-05-2022	0710102074682021(N o.of Docs 2)	0710102074682021/5	COMPANY PETITION IB (IBC)/663(ND)2021	FOX MANDAL & CO. VS. BLUE MARLIN BUILDCON LTD.	IBC Under Sec 9	1/6/2022	E-stamp missing	ankit.sjc
569	31-05-2022	0710200426192018(N o.of Docs 2)	0710200426192018/14	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
570	31-05-2022	0710200426192018(N o.of Docs 2)	0710200426192018/14	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
571	31-05-2022	0710200426192018(N o.of Docs 2)	0710200426192018/14	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
572	31-05-2022	0710102090522021(N o.of Docs 2)	0710102090522021/6	COMPANY PETITION IB (IBC)/39(ND)2022	PURUSHOTTAM DAS NIRANJAN LAL VS. KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	1/6/2022	3 Rs. Court Fess Missing	D22612013
573	12/5/2022	0710102025832021(N o.of Docs 6)	0710102025832021/7	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	1/6/2022	Page No. 89-92, 94-114, 121-128, 183-193, 204, 205, 214, 269-285, 331-370,375, 375-390, 407-420, 466-479, 485-512, 525,-548, 553-572, 576-590, 591, 655, 676-682 Page Not Clear	RIYA1997

574	12/5/2022	0710102025832021(N o.of Docs 6)	0710102025832021/7	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	1/6/2022	Page No. 89-92, 94-114, 121-128, 183-193, 204, 205, 214, 269-285, 331-370,375, 375-390, 407-420, 466-479, 485-512, 525,-548, 553-572, 576-590, 591, 655, 676-682 Page Not Clear	RIYA1997
575	31-05-2022	0710200426192018(N o.of Docs 1)	0710200426192018/17	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	1/6/2022	Five rupees Welfare Fee stamp msising in Vakalatnama	sandeepmishra178
576	31-05-2022	0710102032562020(N o.of Docs 1)	0710102032562020/3	COMPANY PETITION IB (IBC)/790(PB)2020	CBRE SOUTH ASIA PRIVATE LIMITED VS. MVL LTD.	IBC Under Sec 9	31-05-2022	One rupee Court Fee stamp msising in Vakalatnama	Advocate Akshay
577	30-05-2022	0710102000342020(N o.of Docs 2)	0710102000342020/4	COMPANY PETITION IB (IBC)/167(ND)2020	SRI RADHAA VALLABH ENTERPRISE VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	31-05-2022	Page No. 13-74 True Copy Sign Missing	RudrajitGhosh
578	14-06-2019	0710102097052019(N o.of Docs 0)	0710102097052019/8	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019	RELIGARE ENTERPRISES LIMITED VS. MALVINDER MOHAN SINGH & ORS	Sec. 59	31-05-2022	Wrongly Filed here, Need to File in IA	
579	30-05-2022	0710102015402018(N o.of Docs 2)	0710102015402018/33	COMPANY PETITION IB (IBC)/1362(PB)2018	ICICI BANK LIMITED VS. JYOTI BUILDTECH PVT LTD	IBC under Sec 7	31-05-2022	E-Stamp Paper and Affidavit Missing	aaryan@sastralegal
580	31-05-2022	0710102007302022(N o.of Docs 1)	0710102007302022/1	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	31-05-2022	Case Number missing, Index missing, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	KUSHAGRA_RAJ
581	5/5/2022	0710102008992020(N o.of Docs 3)	0710102008992020/7	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS. WELTECH INDIA PVT LTD	IBC Under Sec 9	31-05-2022	Page No. 45-51, 62, 65, 68, 88, 91 162, 183, 209 Page Not Clear	Adv.Shayuk
582	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
583	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
584	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
585	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518

586	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
587	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
588	31-05-2022	0710102031222021(N o.of Docs 2)	0710102031222021/4	COMPANY PETITION IB (IBC)/333(ND)2021	COFFEE DAY GLOBAL LIMITED VS. GO AIRLINES (INDIA) LIMITED	IBC Under Sec 9	31-05-2022	True Copy sign missing in Pages 8 to 58 according to PDF	DesaiDiwanji
589	5/5/2022	0710102008992020(N o.of Docs 3)	0710102008992020/7	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS. WELTECH INDIA PVT LTD	IBC Under Sec 9	31-05-2022	Page No. 45-51, 62, 65, 68, 88, 91 162, 183, 209 Page Not Clear	Adv.Shayuk
590	9/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/3	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit msising	kushalbansal
591	20-01-2022	0710102009442021(N o.of Docs 2)	0710102009442021/6	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	31-05-2022	Ture Copy Sign Missing and 3 Rs. Court Fess Missing	corporatejudis@NCLT
592	9/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/3	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit msising	kushalbansal
593	9/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/3	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit msising	kushalbansal
594	30-05-2022	0710102062542021(N o.of Docs 2)	0710102062542021/1	COMPANY APPLICATION(COMPANIES ACT)/403(ND)2021	AMAR SINGH BHADAURIA VS. M/S BLUE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT	31-05-2022	Page 62 according to PDF Not Clear	alokt1985
595	9/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/3	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit msising	kushalbansal
596	8/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/2	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit are msising	kushalbansal
597	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
598	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
599	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518

600	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
601	8/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/2	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit are msising	kushalbansal
602	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
603	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
604	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
605	9/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/3	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit msisng	kushalbansal
606	9/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/3	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit msisng	kushalbansal
607	20-01-2022	0710102009442021(N o.of Docs 2)	0710102009442021/6	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	31-05-2022	Ture Copy Sign Missing and 3 Rs. Court Fess Missing	corporatejudis@NCLT
608	8/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/2	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit are msising	kushalbansal
609	8/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/2	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit are msising	kushalbansal
610	8/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/2	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit are msising	kushalbansal
611	8/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/2	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit are msising	kushalbansal
612	8/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/2	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit are msising	kushalbansal
613	30-05-2022	0710102060092021(N o.of Docs 1)	0710102060092021/3	COMPANY PETITION IB (IBC)/638(ND)2021	YES BANK LIMITED VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	IBC under Sec 7	31-05-2022	Index missing	kulsumansari
614	6/1/2020	0710102001772020(N o.of Docs 0)	0710102001772020/6	COMPANY PETITION IB (IBC)/316(PB)2020	NEO INDUSTRIES THROUGH PARTNER VS. NIKKO AUTO LIMITED	IBC Under Sec 9	31-05-2022	Please Document Upload Properly One PDF	
615	30-05-2022	0710102060092020(N o.of Docs 1)	0710102060092020/14	COMPANY PETITION IB (IBC)/1053(PB)2020	CITRON STRAEGIES PVT LTD VS. LEADING HOTELS LTD	IBC under Sec 7	31-05-2022	Need to IA	Preeti@2017

616	8/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/2	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit are msising	kushalbansal
617	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
618	9/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/3	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit msisng	kushalbansal
619	9/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/3	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit msisng	kushalbansal
620	9/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/3	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit msisng	kushalbansal
621	20-01-2022	0710102009442021(N o.of Docs 2)	0710102009442021/6	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	31-05-2022	Ture Copy Sign Missing and 3 Rs. Court Fess Missing	corporatejudis@NCLT
622	30-05-2022	0710102074682021(N o.of Docs 1)	0710102074682021/4	COMPANY PETITION IB (IBC)/663(ND)2021	FOX MANDAL & CO. VS. BLUE MARLIN BUILDCON LTD.	IBC Under Sec 9	31-05-2022	E-stamp msising	ankit.sjc
623	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
624	8/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/2	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	31-05-2022	E-stamp and Affidavit are msising	kushalbansal
625	11/5/2022	0710102080232021(N o.of Docs 1)	0710102080232021/3	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	31-05-2022	Volume 1 msising	8800192518
626	30-05-2022	0710102039672021(N o.of Docs 1)	0710102039672021/2	COMPANY PETITION IB (IBC)/683(ND)2021	LALL MINERALS PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	31-05-2022	Index Missing	ncltcorporate
627	28-05-2022	0710102063902020(N o.of Docs 2)	0710102063902020/13	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)	31-05-2022	Page No. 34-40 Page Not Clear	Mohit111093
628	5/5/2022	0710102008992020(N o.of Docs 3)	0710102008992020/7	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS. WELTECH INDIA PVT LTD	IBC Under Sec 9	31-05-2022	Page No. 45-51, 62, 65, 68, 88, 91 162, 183, 209 Page Not Clear	Adv.Shayuk
629	28-05-2022	0710102095242020(N o.of Docs 2)	0710102095242020/4	COMPANY PETITION IB (IBC)/104(ND)2021	SAKSHAM KNOWLEDGE SERVICES PRIVATE LIMITED VS. NFX DIGITAL PRIVATE LIMITED	IBC Under Sec 9	31-05-2022	Index Missing and Affidavit Missing	counselgulshan@gmail
630	20-01-2022	0710102009442021(N o.of Docs 2)	0710102009442021/6	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	31-05-2022	Ture Copy Sign Missing and 3 Rs. Court Fess Missing	corporatejudis@NCLT
631	20-01-2022	0710102009442021(N o.of Docs 2)	0710102009442021/6	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	31-05-2022	Ture Copy Sign Missing and 3 Rs. Court Fess Missing	corporatejudis@NCLT

632	20-01-2022	0710102009442021(N o.of Docs 2)	0710102009442021/6	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	31-05-2022	Ture Copy Sign Missing and 3 Rs. Court Fess Missing	corporatejudis@NCLT
633	20-01-2022	0710102009442021(N o.of Docs 2)	0710102009442021/6	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	31-05-2022	Ture Copy Sign Missing and 3 Rs. Court Fess Missing	corporatejudis@NCLT
634	20-01-2022	0710102009442021(N o.of Docs 2)	0710102009442021/6	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	31-05-2022	Ture Copy Sign Missing and 3 Rs. Court Fess Missing	corporatejudis@NCLT
635	20-01-2022	0710102009442021(N o.of Docs 2)	0710102009442021/6	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	31-05-2022	Ture Copy Sign Missing and 3 Rs. Court Fess Missing	corporatejudis@NCLT
636	29-05-2022	0710102014202017(N o.of Docs 2)	0710102014202017/13	COMPANY PETITION IB (IBC)/160(PB)2017	LEVCON VALVES PRIVATE LIMITED VS ENERGO ENGINEERING PROJECTS LIMITED	IBC Under Sec 9	31-05-2022	E-Stamp Paper and Affidavit Missing	arnavkumar
637	30-05-2022	0710102008992020(N o.of Docs 2)	0710102008992020/8	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS. WELTECH INDIA PVT LTD	IBC Under Sec 9	31-05-2022	Index Missing	Adv.Shayuk
638	5/5/2022	0710102008992020(N o.of Docs 3)	0710102008992020/7	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS. WELTECH INDIA PVT LTD	IBC Under Sec 9	31-05-2022	Page No. 45-51, 62, 65, 68, 88, 91 162, 183, 209 Page Not Clear	Adv.Shayuk
639	26-05-2022	0710102037942022(N o.of Docs 3)	0710102037942022/2	COMPANY PETITION IB (IBC)/356(ND)2022	USHA HEIGHTS PRIVATE LIMITED	IBC Section 59	30-05-2022	Wrong Filing Need to IA	MANISHARAWAT15073
640	27-05-2022	0710102023822021(N o.of Docs 3)	0710102023822021/2	COMPANY PETITION IB (IBC)/377(ND)2021	GEO FAST CARRIERS PVT. LTD. VS. ZOOM COMMUNICATIONS PVT LTD	IBC Under Sec 9	30-05-2022	E-Stamp Paper Missing	v.ravisharma
641	27-05-2022	0710102067322020(N o.of Docs 2)	0710102067322020/2	INTERLOCUTORY APPLICATION (I.B.C)/2517(PB)2020	DRIP CAPITAL INC VS. AL SAQIB EXPORTS PRIVATE LTD	Sec 60(5)	30-05-2022	Page No. 110-127 True Copy Sign Missing and Some Pages Not Clear	Shiv1982
642	29-06-2020	0710102066782020(N o.of Docs 0)	0710102066782020/18	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	30-05-2022	Index Missing	
643	27-05-2022	0710102023822021(N o.of Docs 3)	0710102023822021/2	COMPANY PETITION IB (IBC)/377(ND)2021	GEO FAST CARRIERS PVT. LTD. VS. ZOOM COMMUNICATIONS PVT LTD	IBC Under Sec 9	30-05-2022	E-Stamp Paper Missing	v.ravisharma
644	27-05-2022	0710102023822021(N o.of Docs 3)	0710102023822021/2	COMPANY PETITION IB (IBC)/377(ND)2021	GEO FAST CARRIERS PVT. LTD. VS. ZOOM COMMUNICATIONS PVT LTD	IBC Under Sec 9	30-05-2022	E-Stamp Paper Missing	v.ravisharma
645	27-05-2022	0710102023822021(N o.of Docs 3)	0710102023822021/2	COMPANY PETITION IB (IBC)/377(ND)2021	GEO FAST CARRIERS PVT. LTD. VS. ZOOM COMMUNICATIONS PVT LTD	IBC Under Sec 9	30-05-2022	E-Stamp Paper Missing	v.ravisharma
646	27-05-2022	0710102023822021(N o.of Docs 3)	0710102023822021/2	COMPANY PETITION IB (IBC)/377(ND)2021	GEO FAST CARRIERS PVT. LTD. VS. ZOOM COMMUNICATIONS PVT LTD	IBC Under Sec 9	30-05-2022	E-Stamp Paper Missing	v.ravisharma

647	27-05-2022	0710102023822021(N o.of Docs 3)	0710102023822021/2	COMPANY PETITION IB (IBC)/377(ND)2021	GEO FAST CARRIERS PVT. LTD. VS. ZOOM COMMUNICATIONS PVT LTD	IBC Under Sec 9	30-05-2022	E-Stamp Paper Missing	v.ravisharma
648	27-05-2022	0710102023822021(N o.of Docs 3)	0710102023822021/2	COMPANY PETITION IB (IBC)/377(ND)2021	GEO FAST CARRIERS PVT. LTD. VS. ZOOM COMMUNICATIONS PVT LTD	IBC Under Sec 9	30-05-2022	E-Stamp Paper Missing	v.ravisharma
649	27-05-2022	0710102023822021(N o.of Docs 3)	0710102023822021/2	COMPANY PETITION IB (IBC)/377(ND)2021	GEO FAST CARRIERS PVT. LTD. VS. ZOOM COMMUNICATIONS PVT LTD	IBC Under Sec 9	30-05-2022	E-Stamp Paper Missing	v.ravisharma
650	26-05-2022	0710102037942022(N o.of Docs 3)	0710102037942022/2	COMPANY PETITION IB (IBC)/356(ND)2022	USHA HEIGHTS PRIVATE LIMITED	IBC Section 59	30-05-2022	Wrong Filing Need to IA	MANISHARAWAT15073
651	26-05-2022	0710102037942022(N o.of Docs 3)	0710102037942022/2	COMPANY PETITION IB (IBC)/356(ND)2022	USHA HEIGHTS PRIVATE LIMITED	IBC Section 59	30-05-2022	Wrong Filing Need to IA	MANISHARAWAT15073
652	26-05-2022	0710102037942022(N o.of Docs 3)	0710102037942022/2	COMPANY PETITION IB (IBC)/356(ND)2022	USHA HEIGHTS PRIVATE LIMITED	IBC Section 59	30-05-2022	Wrong Filing Need to IA	MANISHARAWAT15073
653	19-11-2021	0710102084582021(N o.of Docs 0)	0710102084582021/1	COMPANY PETITION IB (IBC)/705(ND)2021	UGRO CAPITAL LIMITED VS. SAMYAK METALS PRIVATE LIMITED	IBC under Sec 7	30-05-2022	Notary Missing in Affidavit	
654	27-05-2022	0710102023822021(N o.of Docs 3)	0710102023822021/2	COMPANY PETITION IB (IBC)/377(ND)2021	GEO FAST CARRIERS PVT. LTD. VS. ZOOM COMMUNICATIONS PVT LTD	IBC Under Sec 9	30-05-2022	E-Stamp Paper Missing	v.ravisharma
655	28-05-2022	0710102009602022(N o.of Docs 2)	0710102009602022/4	COMPANY PETITION IB (IBC)/149(ND)2022	M/S DALMIA PRINCIPAL STRATEGIES LLP VS. MG HOUSING PRIVATE LIMITED	IBC under Sec 7	30-05-2022	Affidavit Missing	karansingh801
656	27-05-2022	0710102091682021(N o.of Docs 2)	0710102091682021/2	COMPANY PETITION IB (IBC)/58(ND)2022	BEE TEL TELETECH LIMITED VS. ARCELIA IT SERVICES PRIVATE LIMITED	IBC Under Sec 9	30-05-2022	Need to IA	Lionlaw
657	27-05-2022	0710102091682021(N o.of Docs 1)	0710102091682021/3	COMPANY PETITION IB (IBC)/58(ND)2022	BEE TEL TELETECH LIMITED VS. ARCELIA IT SERVICES PRIVATE LIMITED	IBC Under Sec 9	30-05-2022	Index Missing	Lionlaw
658	27-05-2022	0710102091682021(N o.of Docs 2)	0710102091682021/4	COMPANY PETITION IB (IBC)/58(ND)2022	BEE TEL TELETECH LIMITED VS. ARCELIA IT SERVICES PRIVATE LIMITED	IBC Under Sec 9	30-05-2022	Page No. 18-24 Page Not Clear	Lionlaw
659	27-05-2022	0710102086222021(N o.of Docs 2)	0710102086222021/8	COMPANY PETITION IB (IBC)/718(ND)2021	PAWAN KUMAR GUPTA VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	30-05-2022	Notary Missing and Affidavit Missing	kmmnclt
660	27-05-2022	0710102051572021(N o.of Docs 2)	0710102051572021/3	COMPANY PETITION IB (IBC)/397(ND)2021	HEMANT KUMAT GUPTA VS. ASTITVA CAPITAL SERVICES PRIVATE LIMITED	IBC under Sec 7	30-05-2022	1 Rs. Court Fess Missing in Vakalatnama	Rajat06

661	26-05-2022	0710102081912020(N o.of Docs 2)	0710102081912020/5	COMPANY PETITION IB (IBC)/951(PB)2020	STATE BANK OF INDIA VS. WASEEM AHMAD KHAN	Section 95(1)	27-05-2022	Wrong Filing Nee to be IA	Lakshm123456
662	26-05-2022	0710102053192021(N o.of Docs 2)	0710102053192021/6	COMPANY PETITION IB (IBC)/536(ND)2021	UNION BANK OF INDIA VS. AMIT KATYAL	Section 94(1)	27-05-2022	Need to IA	souritarora
663	16-02-2021	0710102077172020(N o.of Docs 3)	0710102077172020/2	COMPANY PETITION IB (IBC)/913(ND)2020	SREI INFRASTRUCTURE FINANCE LIMITED VS. ALSTRONG ENTERPRISES INDIA PVT LTD	IBC under Sec 7	27-05-2022	Page No.223-235,238-261,263-283,286-294 is Not Clear.	karangandhii
664	16-02-2021	0710102077172020(N o.of Docs 3)	0710102077172020/2	COMPANY PETITION IB (IBC)/913(ND)2020	SREI INFRASTRUCTURE FINANCE LIMITED VS. ALSTRONG ENTERPRISES INDIA PVT LTD	IBC under Sec 7	27-05-2022	Page No.223-235,238-261,263-283,286-294 is Not Clear.	karangandhii
665	26-05-2022	0710102031752022(N o.of Docs 2)	0710102031752022/4	INTERLOCUTORY APPLICATION (I.B.C)/1910(ND)2022	AMIT KUMAR VS. PANKAJ NARANG	Sec 60(5)	27-05-2022	E-Stamp Paper Missing	legalics
666	26-05-2022	0710102029442022(N o.of Docs 2)	0710102029442022/2	COMPANY PETITION IB (IBC)/304(ND)2022	GENESIS COMTRADE PRIVATE LIMITED VS. OPULENT INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	27-05-2022	Page No. not Mentioned in Index and on Vakalatnama	abhishekpareek
667	26-05-2022	0710102092112021(N o.of Docs 2)	0710102092112021/8	COMPANY PETITION IB (IBC)/806(ND)2021	BANK OF BARODA VS. UPAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	27-05-2022	Incomplete Documents.	Eshna Kumar
668	26-05-2022	0710102012772022(N o.of Docs 3)	0710102012772022/2	COMPANY PETITION IB (IBC)/107(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS. UNILEC ENGINEERS LIMITED	IBC under Sec 7	27-05-2022	Wrong Filing Need to IA and E-Stamp Paper and Index Missing and Affidavit Missing	sameer@76
669	26-05-2022	0710102082052019(N o.of Docs 1)	0710102082052019/24	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	27-05-2022	Index Missing	rhtyadav
670	16-02-2021	0710102077172020(N o.of Docs 3)	0710102077172020/2	COMPANY PETITION IB (IBC)/913(ND)2020	SREI INFRASTRUCTURE FINANCE LIMITED VS. ALSTRONG ENTERPRISES INDIA PVT LTD	IBC under Sec 7	27-05-2022	Page No.223-235,238-261,263-283,286-294 is Not Clear.	karangandhii
671	16-02-2021	0710102077172020(N o.of Docs 3)	0710102077172020/2	COMPANY PETITION IB (IBC)/913(ND)2020	SREI INFRASTRUCTURE FINANCE LIMITED VS. ALSTRONG ENTERPRISES INDIA PVT LTD	IBC under Sec 7	27-05-2022	Page No.223-235,238-261,263-283,286-294 is Not Clear.	karangandhii
672	25-05-2022	0710102073512021(N o.of Docs 2)	0710102073512021/7	COMPANY PETITION IB (IBC)/639(ND)2021	M/S DAMIA GROUP HOLDING VS. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	IBC under Sec 7	26-05-2022	True Copy Sign are Missing.	VAISH ASSOCIATES
673	3/5/2022	0710102034592022(N o.of Docs 0)	0710102034592022/1	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	26-05-2022	Need to IA	

674	7/4/2022	0710102114232020(N o.of Docs 3)	0710102114232020/20	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-05-2022	Back Date E-stamp Paper.	rakesh@nclt
675	23-03-2021	0710102001342020(N o.of Docs 2)	0710102001342020/2	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	SS BUILDWORTH PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26-05-2022	Wrong Filing Please Filing in Compnies Act 252	jugalbagga
676	7/4/2022	0710102114232020(N o.of Docs 3)	0710102114232020/20	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-05-2022	Back Date E-stamp Paper.	rakesh@nclt
677	23-03-2021	0710102001342020(N o.of Docs 2)	0710102001342020/2	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	SS BUILDWORTH PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26-05-2022	Wrong Filing Please Filing in Compnies Act 252	jugalbagga
678	26-05-2022	0710102031752022(N o.of Docs 3)	0710102031752022/3	INTERLOCUTORY APPLICATION (I.B.C)/1910(ND)2022	AMIT KUMAR VS. PANKAJ NARANG	Sec 60(5)	26-05-2022	Stamp Paper is Missing.	legalics
679	25-05-2022	0710102071762021(N o.of Docs 1)	0710102071762021/2	INTERLOCUTORY APPLICATION (I.B.C)/4534(ND)2021	M/S RIDHI SIDHI VS. RAJENDRA KUMAR GOEL	19(2)	26-05-2022	Page No. 25-26 Page Not Clear	apoorvkhator
680	25-05-2022	0710102088442020(N o.of Docs 3)	0710102088442020/4	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2020	SUMIT BANSAL VS. MOHINDER JAIN	Sec 66(1)	26-05-2022	Need to file an IA.	DEV&DEV
681	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/4	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	26-05-2022	Need to IA	
682	24-05-2022	0710102028952020(N o.of Docs 1)	0710102028952020/5	COMPANY PETITION IB (IBC)/61(ND)2021	JSB CONSULTANTS VS. AL TABARAK FROZEN FOODS PVT. LTD.	IBC Under Sec 9	26-05-2022	3 Rs. Court Fess Missing	arjunsehal
683	23-03-2021	0710102001342020(N o.of Docs 2)	0710102001342020/2	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	SS BUILDWORTH PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26-05-2022	Wrong Filing Please Filing in Compnies Act 252	jugalbagga
684	25-05-2022	0710102036402022(N o.of Docs 1)	0710102036402022/1	INTERLOCUTORY APPLICATION (I.B.C)/2197(ND)2022	PRADEEP KUMAR RAY	Application under any other provisions- IBC	26-05-2022	Need to IA	Pkray1969
685	7/4/2022	0710102114232020(N o.of Docs 3)	0710102114232020/20	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-05-2022	Back Date E-stamp Paper.	rakesh@nclt
686	23-03-2021	0710102001342020(N o.of Docs 2)	0710102001342020/2	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	SS BUILDWORTH PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26-05-2022	Wrong Filing Please Filing in Compnies Act 252	jugalbagga
687	25-05-2022	0710102036402022(N o.of Docs 1)	0710102036402022/2	INTERLOCUTORY APPLICATION (I.B.C)/2197(ND)2022	PRADEEP KUMAR RAY	Application under any other provisions- IBC	26-05-2022	Need to IA	Pkray1969
688	7/4/2022	0710102114232020(N o.of Docs 3)	0710102114232020/20	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-05-2022	Back Date E-stamp Paper.	rakesh@nclt

689	23-05-2022	0710102113952019(N o.of Docs 2)	0710102113952019/18	COMPANY PETITION IB (IBC)/2004(ND)2019	SURESH YADAV VS. S P CONTRACTS PVT. LTD.	IBC Under Sec 9	25-05-2022	Index Missing	Mohit Nagar
690	23-05-2022	0710120008182018(N o.of Docs 1)	0710120008182018/27	COMPANY PETITION IB (IBC)/1083(PB)2018	M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. M/S. ADEL LANDMARKS LIMITED	IBC under Sec 7	25-05-2022	3 Rs. Court Fess	DARPANKMNCLT
691	23-05-2022	0710102107202020(N o.of Docs 2)	0710102107202020/8	COMPANY PETITION IB (IBC)/1104(ND)2020	MR. KULDEEP KUMAR VS. FAIRWOOD INFRA& SERVICES PRIVATE LIMITED	IBC Under Sec 9	25-05-2022	True Copy Sign Missing and 73-126 Scan Not Properly	ujjwallaw@gmail.com
692	24-05-2022	0710102117632020(N o.of Docs 2)	0710102117632020/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2021	FERN PROJECTS PRIVATE LIMITED VS. UNIPACK MULTIPRODUCT PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-05-2022	True Copy Sign Are Missing.	parinaygupta
693	23-05-2022	0710102103502020(N o.of Docs 1)	0710102103502020/3	COMPANY PETITION IB (IBC)/1034(ND)2020	RENAISSANCE INFRATECH PRIVATE LIMITED VS. ANTARCTICA PROPERTIES COMPANY LIMITED	IBC under Sec 7	25-05-2022	Index Missing Case Title and Case No. Missing, 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing	karuneshtandon@gmail
694	18-07-2019	0710102104502019(N o.of Docs 0)	0710102104502019/12	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	25-05-2022	Page No. Missing and E-Stamp Paper Missing	
695	23-05-2022	0710102024202022(N o.of Docs 1)	0710102024202022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/86(ND)2022	LOVISH MAHENDRU VS. GAURANG MAHENDRU	Rule 11 of NCLT	25-05-2022	Notary Stamp Missing in E-Stamp Paper and Affidavit and True Copy Sign Missing	KAPILAAMIT
696	23-05-2022	0710102026322020(N o.of Docs 2)	0710102026322020/6	COMPANY PETITION IB (IBC)/656(ND)2020	MR. FAHZAN KHAN VS. LEX INNOVA DIGITAL PAYMENTS PVT. LTD.	IBC Under Sec 9	25-05-2022	Need to IA	arnavkumar
697	23-05-2022	0710102103222020(N o.of Docs 2)	0710102103222020/6	COMPANY PETITION IB (IBC)/1045(ND)2020	M/S RHYDBURG PHARMACEUTICALS LTD. VS. SANYOG HEALTHCARE LIMITED	IBC Under Sec 9	25-05-2022	Page No. 92, 127, 136, 138-147, 167-173 Page Not Clear	saxena&saxena
698	22-07-2017	0710102410352017(N o.of Docs 0)	0710102410352017/17	COMPANY PETITION IB (IBC)/144(PB)2017	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	IBC under Sec 7	25-05-2022	Need to file IA.	
699	22-07-2017	0710102410352017(N o.of Docs 0)	0710102410352017/17	COMPANY PETITION IB (IBC)/144(PB)2017	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	IBC under Sec 7	25-05-2022	Need to file IA.	
700	22-07-2017	0710102410352017(N o.of Docs 0)	0710102410352017/17	COMPANY PETITION IB (IBC)/144(PB)2017	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	IBC under Sec 7	25-05-2022	Need to file IA.	
701	22-07-2017	0710102410352017(N o.of Docs 0)	0710102410352017/17	COMPANY PETITION IB (IBC)/144(PB)2017	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	IBC under Sec 7	25-05-2022	Need to file IA.	

702	24-05-2022	0710102063902020(N o.of Docs 2)	0710102063902020/12	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)	25-05-2022	Page No.32-41 is not Clear.	Mohit111093
703	5/5/2022	0710102117502020(N o.of Docs 1)	0710102117502020/10	COMPANY PETITION IB (IBC)/1141(ND)2020	EUROTAINER S.A. VS. PANOLI PRODCUTS PRIVATE LIMITED	IBC Under Sec 9	25-05-2022	Need to file an IA.	ipvikramsharma@gmail
704	16-05-2022	0710102064192021(N o.of Docs 2)	0710102064192021/2	COMPANY PETITION (COMPANIES ACT)/194(PB)2021	DEVSHAKTI FREE ELECTRIC PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-05-2022	Proof Of Service is Missing and contact to Registry For any Technical Issues.	sanjay01
705	16-05-2022	0710102064192021(N o.of Docs 2)	0710102064192021/2	COMPANY PETITION (COMPANIES ACT)/194(PB)2021	DEVSHAKTI FREE ELECTRIC PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-05-2022	Proof Of Service is Missing and contact to Registry For any Technical Issues.	sanjay01
706	16-05-2022	0710102064192021(N o.of Docs 2)	0710102064192021/2	COMPANY PETITION (COMPANIES ACT)/194(PB)2021	DEVSHAKTI FREE ELECTRIC PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-05-2022	Proof Of Service is Missing and contact to Registry For any Technical Issues.	sanjay01
707	16-05-2022	0710102064192021(N o.of Docs 2)	0710102064192021/2	COMPANY PETITION (COMPANIES ACT)/194(PB)2021	DEVSHAKTI FREE ELECTRIC PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-05-2022	Proof Of Service is Missing and contact to Registry For any Technical Issues.	sanjay01
708	23-05-2022	0710102103222020(N o.of Docs 5)	0710102103222020/5	COMPANY PETITION IB (IBC)/1045(ND)2020	M/S RHYDBURG PHARMACEUTICALS LTD. VS. SANYOG HEALTHCARE LIMITED	IBC Under Sec 9	25-05-2022	Page No. 173, 184, Page Not Clear and 5 Rs. 25 Rs. Welfare Fund Fess 3 Rs. Court Fess Missing in Vakalatnama	saxena&saxena
709	19-11-2020	0710102108752020(N o.of Docs 0)	0710102108752020/2	COMPANY PETITION (COMPANIES ACT)/164(ND)2020	B.N. MEHTA VS. PGT COMPONENTS LIMITED	Sec. 97(1)	25-05-2022	Wrongly Filed Need to IA	
710	18-07-2019	0710102104502019(N o.of Docs 0)	0710102104502019/11	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	25-05-2022	Page No. Missing and E-Stamp Paper Missing	
711	24-05-2022	0710102023252022(N o.of Docs 2)	0710102023252022/2	COMPANY PETITION IB (IBC)/254(ND)2022	AUBURN DIGITAL SOLUTIONS PRIVATE LIMITED VS. ADVANTEDGES DIGITAL PRIVATE LIMITED	IBC Under Sec 9	25-05-2022	E-Stamp Paper Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing	Vishalgarg
712	23-05-2022	0710102108752020(N o.of Docs 1)	0710102108752020/3	COMPANY PETITION (COMPANIES ACT)/164(ND)2020	B.N. MEHTA VS. PGT COMPONENTS LIMITED	Sec. 97(1)	25-05-2022	Index Missing	agarwalcllc
713	24-05-2022	0710102053702021(N o.of Docs 2)	0710102053702021/4	COMPANY PETITION (COMPANIES ACT)/143(ND)2021	PARDEEP KUMAR VS. SAPTAGIRI RESTAURANT PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	25-05-2022	True Copy Sign are Missing.	upmanyu12
714	24-05-2022	0710102080572021(N o.of Docs 1)	0710102080572021/1	COMPANY APPEAL(COMPANIES ACT)/64(ND)2022	P.R. BUILDCON PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (1)	25-05-2022	Index is Missing.	2602muneet

715	24-05-2022	0710102023472022(N o.of Docs 1)	0710102023472022/1	INTERLOCUTORY APPLICATION (I.B.C)/1523(ND)2022	DHANKALASH DISTRIBUTERS PRIVATE LIMITED VSPIYUSH IT SOLUTIONS PRIVATE LIMITED THROUGH RESOLUTION PROFESSIONAL MR. VISWANADHA SARMA	Sec 60(5)	25-05-2022	Index Missing	Adarsh@2022
716	20-05-2022	0710102017702022(N o.of Docs 2)	0710102017702022/3	TRANSFER PETITION (IBC)/14(PB)2022	VENKATA SIVAKUMAR VS. IDBI BANK LIMITED	Rule16(d),NCLT Rules,2016 IBC	24-05-2022	Page No. 9-16 True Copy Sign Missing	Venkatasiva@20
717	20-05-2022	0710102033412022(N o.of Docs 4)	0710102033412022/2	INTERLOCUTORY APPLICATION (I.B.C)/2013(ND)2022	RAKESH KUMAR JAIN	Sec 60(5)	24-05-2022	Vol 1 filed twice Separate Index of Vol 2 &&& Vol 3	mohit.nandwani
718	20-05-2022	0710102014702018(N o.of Docs 1)	0710102014702018/56	COMPANY PETITION IB (IBC)/1367(PB)2018	ICICI BANK LIMITED VS. C & C CONSTRUCTION LIMITED	IBC under Sec 7	24-05-2022	1 Rs. Court Fess Missing	SANUPARU
719	21-05-2022	0710102069142020(N o.of Docs 2)	0710102069142020/4	INTERLOCUTORY APPLICATION (I.B.C)/2660(ND)2020	DEEPIKA BHUGRA PRASAD VS. KAPIL GUPTA & ORS.	Sec 66(1)	24-05-2022	Wrongly Filed	ADVSJS0611
720	21-05-2022	0710102062182021(N o.of Docs 2)	0710102062182021/5	COMPANY PETITION IB (IBC)/134(ND)2022	STATE BANK OF INDIA VS. NAVEEN AGGARWAL	Section 95(1)	24-05-2022	One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
721	9/4/2019	0710102076942019(N o.of Docs 0)	0710102076942019/10	COMPANY PETITION IB (IBC)/946(ND)2019	SAHIL GARG VS. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	IBC Under Sec 9	24-05-2022	Pages 70 to 16,126,170 to 176 according to PDF Not CLear	
722	20-05-2022	0710102031752021(N o.of Docs 2)	0710102031752021/23	INTERLOCUTORY APPLICATION (I.B.C)/3138(ND)2021	PRADEEP KUMAR LAKHANI (RP) VSMALVINDER M SINGH	Sec 66(1)	24-05-2022	Page No. 24-62, 65-87 True Copy Sign Missing	shivangsingh
723	22-05-2022	0710102026662022(N o.of Docs 2)	0710102026662022/1	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	24-05-2022	True Copy sign missing in the Judgement document	gnaggarwal.co
724	31-01-2021	0710102006382021(N o.of Docs 0)	0710102006382021/8	COMPANY PETITION (COMPANIES ACT)/47(ND)2021	ASHUTOSH GUPTA VS. REGIONAL DIRECTOR (NORTHERN REGION) OF MCA	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-05-2022	Affidavit Date msising	
725	20-05-2022	0710102000852022(N o.of Docs 1)	0710102000852022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2022	CAPITAL TRUST HOUSING FINANCE PRIVATELIMITED	Sub-section (I) of section 230	24-05-2022	Page No. 47-48 Page Not Clear	VAISH ASSOCIATES
726	21-05-2022	0710102161032019(N o.of Docs 2)	0710102161032019/9	COMPANY PETITION IB (IBC)/162(ND)2020	VIKAS MITTAL VS. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	IBC Under Sec 9	24-05-2022	Wrongly Filed here, Need to File in IA	karuneshtandon@gmail
727	21-05-2022	0710102161032019(N o.of Docs 2)	0710102161032019/10	COMPANY PETITION IB (IBC)/162(ND)2020	VIKAS MITTAL VS. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	IBC Under Sec 9	24-05-2022	Wrongly Filed here, Need to File in IA	karuneshtandon@gmail

728	9/4/2019	0710102076942019(N o.of Docs 0)	0710102076942019/10	COMPANY PETITION IB (IBC)/946(ND)2019	SAHIL GARG VS. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	IBC Under Sec 9	24-05-2022	Pages 70 to 16,126,170 to 176 according to PDF Not Clear	
729	19-05-2022	071020000062017(N o.of Docs 3)	071020000062017/39	COMPANY PETITION IB (IBC)/495(ND)2017	IMPEX SERVICES INDIA PRIVATE LIMITED VS SSMP INDUSTRIES LIMITED	Application under any other provisions	24-05-2022	Index Missing and 15 Rs. Welfare Fund Fess Missing	nehagupta
730	20-05-2022	0710200420622018(N o.of Docs 2)	0710200420622018/17	COMPANY PETITION IB (IBC)/821(ND)2018	SOLE PROPRIETOR OF JAINSONS INDIA VS JASPER ENGINEERS PVT LTD	IBC Under Sec 9	24-05-2022	Fifteen rupees Welfare Fee stamp and One rupee Court Fee stamp msising in Vakalatnama	sanyam007
731	21-05-2022	0710102062172021(N o.of Docs 2)	0710102062172021/5	COMPANY PETITION IB (IBC)/133(ND)2022	STATE BANK OF INDIA VS. MAHESH KUMAR GOYAL	Section 95(1)	24-05-2022	One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
732	20-05-2022	0710102065742021(N o.of Docs 2)	0710102065742021/3	INTERLOCUTORY APPLICATION (I.B.C)/4585(ND)2021	RAKESH KUMAR AGARWAL VSSREI INFRASTRUCTURE FINANCE LTD.	Application under any other provisions- IBC	24-05-2022	E-Stamp Paper Missing	theguild
733	9/4/2019	0710102076942019(N o.of Docs 0)	0710102076942019/10	COMPANY PETITION IB (IBC)/946(ND)2019	SAHIL GARG VS. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	IBC Under Sec 9	24-05-2022	Pages 70 to 16,126,170 to 176 according to PDF Not Clear	
734	9/4/2019	0710102076942019(N o.of Docs 0)	0710102076942019/10	COMPANY PETITION IB (IBC)/946(ND)2019	SAHIL GARG VS. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	IBC Under Sec 9	24-05-2022	Pages 70 to 16,126,170 to 176 according to PDF Not Clear	
735	19-05-2022	0710102118692020(N o.of Docs 4)	0710102118692020/6	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	24-05-2022	Need to IA	prashantkumar
736	19-05-2022	0710102124462019(N o.of Docs 2)	0710102124462019/9	COMPANY PETITION IB (IBC)/2324(ND)2019	AJAY KNITWEARS AND FABRICS PRIVATE LIMITED VS. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	24-05-2022	E-Stamp Paper Missing	kna6262@yahoo.com
737	18-05-2022	0710102072972020(N o.of Docs 2)	0710102072972020/4	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONSTRUCTION PVT. LTD.	Application under any other provisions	24-05-2022	Wrongly Filed Need to IA	adv.gaurav2155
738	20-05-2022	0710102000852022(N o.of Docs 1)	0710102000852022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2022	CAPITAL TRUST HOUSING FINANCE PRIVATELIMITED	Sub-section (I) of section 230	24-05-2022	Page No. 47-48 Page Not Clear	VAISH ASSOCIATES
739	21-05-2022	0710102062192021(N o.of Docs 2)	0710102062192021/5	COMPANY PETITION IB (IBC)/135(ND)2022	STATE BANK OF INDIA VS. PIYOOSH GOYAL	Section 95(1)	24-05-2022	One rupee Court Fee stamp msising in Vakalatnama	prashantmehta
740	20-05-2022	0710102000852022(N o.of Docs 1)	0710102000852022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2022	CAPITAL TRUST HOUSING FINANCE PRIVATELIMITED	Sub-section (I) of section 230	24-05-2022	Page No. 47-48 Page Not Clear	VAISH ASSOCIATES
741	21-05-2022	0710102068932020(N o.of Docs 2)	0710102068932020/8	INTERLOCUTORY APPLICATION (I.B.C)/2658(ND)2020	DEEPIKA BHUGRA PRASAD VS. KAPIL GUPTA & ORS.	Sec 43(1) r/w Sec 44 (1)	24-05-2022	Wrongly Filed	ADVJS0611

742	20-05-2022	0710102053532021(N o.of Docs 1)	0710102053532021/1	COMPANY PETITION IB (IBC)/132(ND)2022	ARYAN INFRAHEIGHT PVT. LTD. VS. LOTUS GREENS CONSTRUCTIONS PVT. LTD.	IBC Under Sec 9	24-05-2022	Index Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing	kaundalvijay
743	20-05-2022	0710102065742021(N o.of Docs 2)	0710102065742021/2	INTERLOCUTORY APPLICATION (I.B.C)/4585(ND)2021	RAKESH KUMAR AGARWAL VSSREI INFRASTRUCTURE FINANCE LTD.	Application under any other provisions- IBC	24-05-2022	E-Stamp Paper Missing	theguild
744	23-05-2022	0710102034092020(N o.of Docs 2)	0710102034092020/8	COMPANY PETITION IB (IBC)/566(ND)2021	SS GROUP PRIVATE LIMITED VS. SHALIMAR PETRO PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	24-05-2022	Stamp Paper, Affidavit and True Copy Sign are Missing.	counselgulshan@gmail
745	18-05-2022	0710102079032021(N o.of Docs 2)	0710102079032021/7	COMPANY PETITION IB (IBC)/674(PB)2021	SANJIB KUMAR & ORS. VS. VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-05-2022	Index Missing	mohit_mimansa
746	20-05-2022	0710102041312021(N o.of Docs 1)	0710102041312021/7	COMPANY PETITION (COMPANIES ACT)/103(ND)2021	MR RAJBIR SINGH MAKHNI VS. DIWAKAR COMMERCIALS PRIVATE LIMITED	Sec. 59	24-05-2022	Index Missing and 5 Rs. Welfare Fund Fess Missing	DUCTUS LEGAL
747	25-05-2019	0710102088232019(N o.of Docs 2)	0710102088232019/1	COMPANY PETITION IB (IBC)/1316(ND)2019	RBCL PROJECTS PRIVATE LIMITED VS. BPTP LIMITED	IBC Under Sec 9	24-05-2022	Need to Filing IA	advocatevinod
748	21-05-2022	0710200000072010(N o.of Docs 2)	0710200000072010/19	COMPANY PETITION (COMPANIES ACT)/35(ND)2010	SH. B.C. GUPTA VS. M/S SUNAIR HOTELS LTD. & ORS.	Application under any other provisions	24-05-2022	True Copy sign msising in Pages 7 to 192 according to PDF	ukcaandpartners
749	21-05-2022	0710200000072010(N o.of Docs 2)	0710200000072010/18	COMPANY PETITION (COMPANIES ACT)/35(ND)2010	SH. B.C. GUPTA VS. M/S SUNAIR HOTELS LTD. & ORS.	Application under any other provisions	24-05-2022	Pages 20 and 72 according to PDF Not Clear, True Copy sign msising in Pages 20 to 72 according to PDF	ukcaandpartners
750	2/3/2022	0710102017032022(N o.of Docs 0)	0710102017032022/3	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	24-05-2022	1 Rs. Court Fess Missing	
751	20-05-2022	0710102000852022(N o.of Docs 1)	0710102000852022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2022	CAPITAL TRUST HOUSING FINANCE PRIVATELIMITED	Sub-section (I) of section 230	24-05-2022	Page No. 47-48 Page Not Clear	VAISH ASSOCIATES
752	20-05-2022	0710102011692022(N o.of Docs 1)	0710102011692022/1	COMPANY PETITION IB (IBC)/103(ND)2022	ANIL KUMAR TEKRIWAL VS. PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	Section 94(1)	24-05-2022	Index Missing	dtodwarka
753	20-05-2022	0710102027232021(N o.of Docs 1)	0710102027232021/23	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	24-05-2022	Index Missing and Case Title and Case No. Missing	D/42/2006
754	20-05-2022	0710102021092020(N o.of Docs 2)	0710102021092020/4	COMPANY PETITION IB (IBC)/595(ND)2020	JCC TILES PRIVATE LIMITED VS. SUPERTECH TOWNSHIP PROJECT LIMITED	IBC Under Sec 9	24-05-2022	Need to IA	ANURACT1
755	20-05-2022	0710102027232021(N o.of Docs 1)	0710102027232021/22	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	24-05-2022	Index Missing	D/42/2006

756	19-05-2022	0710102019332020(N o.of Docs 2)	0710102019332020/10	COMPANY PETITION IB (IBC)/514(ND)2020	APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA	Section 95(1)	23-05-2022	Index msising, Pagination missing in the Reply document, E-stamp msising	F4692013
757	20-05-2022	0710102142472019(N o.of Docs 2)	0710102142472019/3	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS. PEBBLES PROLEASE PVT. LTD.	IBC Under Sec 9	23-05-2022	Wrongly Filed here, Need to File in IA	animeshras
758	18-05-2022	0710102032312021(N o.of Docs 5)	0710102032312021/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/92(PB)2021	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232, Sec 234	23-05-2022	Please Document Upload Separately one PDF and Case Title and Case no. and Index Missing	AraniG_1988
759	20-05-2022	0710102142472019(N o.of Docs 2)	0710102142472019/3	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS. PEBBLES PROLEASE PVT. LTD.	IBC Under Sec 9	23-05-2022	Wrongly Filed here, Need to File in IA	animeshras
760	19-05-2022	0710102124462019(N o.of Docs 2)	0710102124462019/10	COMPANY PETITION IB (IBC)/2324(ND)2019	AJAY KNITWEARS AND FABRICS PRIVATE LIMITED VS. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-05-2022	Stamp Paper is Missing.	kna6262@yahoo.com
761	19-05-2022	0710102090612021(N o.of Docs 1)	0710102090612021/3	INTERLOCUTORY APPLICATION (I.B.C)/5838(ND)2021	ARCHANA SINGHAL VS. GOVIND RAM BAFNA	19(2)	23-05-2022	Index msising, One rupee Court Fee stamp msising in Vakalatnama	mohitr27
762	16-05-2022	0710102013752022(N o.of Docs 2)	0710102013752022/3	COMPANY PETITION IB (IBC)/124(ND)2022	AADI BUILDWELL PRIVATE LIMITED VS. FOCUS REALCON PRIVATE LIMITED	IBC under Sec 7	23-05-2022	True Copy sign msising in Pages 5 to 92 according to PDF	abhishek.nahta
763	21-05-2022	0710102033202021(N o.of Docs 2)	0710102033202021/4	COMPANY PETITION (COMPANIES ACT)/123(ND)2021	MR. PRASHANT KUMAR PATHAK VS. DELCURE LIFESCIENCES LTD	Sec. 241(1)	23-05-2022	need to IA	dushyantwari.adv
764	16-05-2022	0710102013752022(N o.of Docs 2)	0710102013752022/3	COMPANY PETITION IB (IBC)/124(ND)2022	AADI BUILDWELL PRIVATE LIMITED VS. FOCUS REALCON PRIVATE LIMITED	IBC under Sec 7	23-05-2022	True Copy sign msising in Pages 5 to 92 according to PDF	abhishek.nahta
765	18-05-2022	0710102024562018(N o.of Docs 2)	0710102024562018/15	COMPANY PETITION IB (IBC)/1641(PB)2018	CORPORATION BANK VS. M/S ANSAL API INFRASTRUCTURE LTD	IBC under Sec 7	23-05-2022	Supporting Affidavit and E-Stamp Paper Missing	henna15
766	17-05-2022	0710102071492021(N o.of Docs 2)	0710102071492021/3	INTERLOCUTORY APPLICATION (I.B.C)/4527(ND)2021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. SUNIL KUMAR AGRAWAL	Sec 60(5)	23-05-2022	Need to IA	rachitmit
767	16-05-2022	0710102013752022(N o.of Docs 2)	0710102013752022/3	COMPANY PETITION IB (IBC)/124(ND)2022	AADI BUILDWELL PRIVATE LIMITED VS. FOCUS REALCON PRIVATE LIMITED	IBC under Sec 7	23-05-2022	True Copy sign msising in Pages 5 to 92 according to PDF	abhishek.nahta
768	16-05-2022	0710102013752022(N o.of Docs 2)	0710102013752022/3	COMPANY PETITION IB (IBC)/124(ND)2022	AADI BUILDWELL PRIVATE LIMITED VS. FOCUS REALCON PRIVATE LIMITED	IBC under Sec 7	23-05-2022	True Copy sign msising in Pages 5 to 92 according to PDF	abhishek.nahta

769	18-05-2022	0710102020402020(N o.of Docs 2)	0710102020402020/5	COMPANY PETITION IB (IBC)/542(ND)2020	FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES (INDIA) PVT. LTD VS. ZIPKER ONLINE SERVICES PRIVATE LIMITED	IBC Under Sec 9	23-05-2022	Index Missing and E-Stamp Paper and Affidavit Missing	himanshuharbola
770	17-05-2022	0710102079032021(N o.of Docs 4)	0710102079032021/6	COMPANY PETITION IB (IBC)/674(PB)2021	SANJIB KUMAR & ORS. VS. VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	IBC under Sec 7	23-05-2022	True Copy Sign Missing in Vol- 1, 2, 3	mohit_mimansa
771	20-05-2022	0710102142472019(N o.of Docs 2)	0710102142472019/3	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS. PEBBLES PROLEASE PVT. LTD.	IBC Under Sec 9	23-05-2022	Wrongly Filed here, Need to File in IA	animeshras
772	18-05-2022	0710102018802022(N o.of Docs 2)	0710102018802022/4	COMPANY PETITION IB (IBC)/208(ND)2022	RBL BANK LIMITED VS. CORONATION INFRASTRUCTURE PRIVATELIMITED	IBC under Sec 7	23-05-2022		advsaumyagupta
773	18-05-2022	0710102018802022(N o.of Docs 2)	0710102018802022/4	COMPANY PETITION IB (IBC)/208(ND)2022	RBL BANK LIMITED VS. CORONATION INFRASTRUCTURE PRIVATELIMITED	IBC under Sec 7	23-05-2022		advsaumyagupta
774	20-05-2022	0710102142472019(N o.of Docs 2)	0710102142472019/3	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS. PEBBLES PROLEASE PVT. LTD.	IBC Under Sec 9	23-05-2022	Wrongly Filed here, Need to File in IA	animeshras
775	21-05-2022	0710102084722020(N o.of Docs 1)	0710102084722020/5	COMPANY PETITION IB (IBC)/944(ND)2020	SHAKEEL AHMAD VS. ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9	23-05-2022	E-stamp msising	tarun_agg533
776	21-05-2022	0710102084722020(N o.of Docs 1)	0710102084722020/5	COMPANY PETITION IB (IBC)/944(ND)2020	SHAKEEL AHMAD VS. ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9	23-05-2022	E-stamp msising	tarun_agg533
777	21-05-2022	0710102084722020(N o.of Docs 1)	0710102084722020/5	COMPANY PETITION IB (IBC)/944(ND)2020	SHAKEEL AHMAD VS. ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9	23-05-2022	E-stamp msising	tarun_agg533
778	21-05-2022	0710102084722020(N o.of Docs 1)	0710102084722020/5	COMPANY PETITION IB (IBC)/944(ND)2020	SHAKEEL AHMAD VS. ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9	23-05-2022	E-stamp msising	tarun_agg533
779	17-05-2022	0710102154962019(N o.of Docs 2)	0710102154962019/5	COMPANY PETITION IB (IBC)/3151(ND)2019	OYSTER STEEL & IRON PVT. LTD VS. BRILLIANT METAL PVT. LTD.	IBC Under Sec 9	23-05-2022	Page No. 7-116 True Copy Sign Missing	praveenmahajan
780	20-05-2022	0710102142472019(N o.of Docs 2)	0710102142472019/3	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS. PEBBLES PROLEASE PVT. LTD.	IBC Under Sec 9	23-05-2022	Wrongly Filed here, Need to File in IA	animeshras
781	8/11/2019	0710102100612019(N o.of Docs 3)	0710102100612019/4	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-05-2022	page no. 35, 36, missing, Wrongly pagenation, All Annexure pages Trure copy missing, Master Index missing, Page no. 214, 215, 228, 265 are not clear	CSSATYA75

782	18-05-2022	0710102019332020(N o.of Docs 3)	0710102019332020/9	COMPANY PETITION IB (IBC)/514(ND)2020	APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA	Section 95(1)	23-05-2022	Separate Volume 1 Index msising in Volume 1 Reply document, Sign msising in Pages 1 to 33 according to PDF, E-stamp msising, Volume 2 Index missing in the second part of Reply document, True Copy sign msising in Pages 216 to 274 according to PDF	F4692013
783	18-05-2022	0710102164982019(N o.of Docs 3)	0710102164982019/4	COMPANY PETITION IB (IBC)/200(ND)2020	TEKSTAR DISTRIBUTION PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	23-05-2022	Judgement document to be filed in separate miscellaneous diary number	kushankgarg25
784	18-05-2022	0710102037942022(N o.of Docs 1)	0710102037942022/1	COMPANY PETITION IB (IBC)/356(ND)2022	USHA HEIGHTS PRIVATE LIMITED	IBC Section 59	23-05-2022	Index Missing and 25 Rs. Welfare Fund Fess Missing	MANISHARAWAT15073
785	17-05-2022	0710102058952021(N o.of Docs 1)	0710102058952021/3	INTERLOCUTORY APPLICATION (I.B.C)/4382(ND)2021	GAC SHIPING INDIA PVT.LTD. VSCLASSICBOTTLE CAPS PVT.LTD	Application under any other provisions- IBC	23-05-2022	Page No. 6-32 True Copy Sign Missing	honeysatpal
786	21-05-2022	0710102037162021(N o.of Docs 2)	0710102037162021/13	COMPANY PETITION IB (IBC)/406(ND)2021	PRAMOD KUMAR VS. M/S NEWCON ENGINEERS PRIVATE LIMITED	IBC under Sec 7	23-05-2022	Wrongly Filed here, Need to File in IA	lakshay567
787	18-05-2022	0710102036732021(N o.of Docs 1)	0710102036732021/4	COMPANY PETITION IB (IBC)/277(ND)2021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS. NARENDER KUMAR BAVEJA	Section 95(1)	23-05-2022	Page No. Missing in Index and E- Stamp Paper Missing	kishorekumaar
788	18-05-2022	0710102063902020(N o.of Docs 2)	0710102063902020/11	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)	23-05-2022	Page 9, 29, 33, 38 Page Not Clear	Mohit111093
789	18-05-2022	0710102018802021(N o.of Docs 2)	0710102018802021/3	COMPANY PETITION IB (IBC)/458(PB)2021	STATE BANK OF INDIA VS. AMRIT PAL SINGH CHADHA	Section 95(1)	23-05-2022	All annexure pages sign missing	apoorv@cjalaw.in
790	18-05-2022	0710102018802022(N o.of Docs 2)	0710102018802022/4	COMPANY PETITION IB (IBC)/208(ND)2022	RBL BANK LIMITED VS. CORONATION INFRASTRUCTURE PRIVATELIMITED	IBC under Sec 7	23-05-2022		advsaumyagupta
791	18-05-2022	0710102018802022(N o.of Docs 2)	0710102018802022/4	COMPANY PETITION IB (IBC)/208(ND)2022	RBL BANK LIMITED VS. CORONATION INFRASTRUCTURE PRIVATELIMITED	IBC under Sec 7	23-05-2022		advsaumyagupta
792	20-05-2022	0710102130862019(N o.of Docs 2)	0710102130862019/17	COMPANY PETITION IB (IBC)/2484(ND)2019	ADECCO INDIA PVT. LTD. VS. AVENTURA COMPONENTS PVT. LTD.	IBC Under Sec 9	23-05-2022	E-Stamp Paper Missing	amritpradhan44
793	19-05-2022	0710102010152021(N o.of Docs 3)	0710102010152021/7	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) VS. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	23-05-2022	Index msising, Affidavit msising	Prabhat1207
794	20-05-2022	0710102142472019(N o.of Docs 2)	0710102142472019/3	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS. PEBBLES PROLEASE PVT. LTD.	IBC Under Sec 9	23-05-2022	Wrongly Filed here, Need to File in IA	animeshras

795	20-05-2022	0710102142472019(N o.of Docs 2)	0710102142472019/3	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS. PEBBLES PROLEASE PVT. LTD.	IBC Under Sec 9	23-05-2022	Wrongly Filed here, Need to File in IA	animeshras
796	23-12-2019	0710102171342019(N o.of Docs 0)	0710102171342019/8	COMPANY PETITION IB (IBC)/159(ND)2020	AHLUWALIA MARBLES PRIVATE LIMITED VS. M S DECORATORS PRIVATE LIMITED	IBC Under Sec 9	23-05-2022	Separate Index of Volume 1 msising in First Written Submission document, Volume 2 Separate Index msising in second document, True Copy sign msising in Pages 4 to 223 according to PDF	
797	20-05-2022	0710102142472019(N o.of Docs 2)	0710102142472019/3	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS. PEBBLES PROLEASE PVT. LTD.	IBC Under Sec 9	23-05-2022	Wrongly Filed here, Need to File in IA	animeshras
798	20-05-2022	0710102142472019(N o.of Docs 2)	0710102142472019/3	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS. PEBBLES PROLEASE PVT. LTD.	IBC Under Sec 9	23-05-2022	Wrongly Filed here, Need to File in IA	animeshras
799	19-05-2022	0710102032892021(N o.of Docs 3)	0710102032892021/3	INTERLOCUTORY APPLICATION (I.B.C)/3390(ND)2021	SUCCESSFUL RESOLUTION APPLICANT VS. PUNJAB NATIONAL BANK	Sec 60(5)	23-05-2022	Both the Separate Index msising in Volume 1 and Volume 2	ajeyo
800	20-05-2022	0710102171342019(N o.of Docs 2)	0710102171342019/9	COMPANY PETITION IB (IBC)/159(ND)2020	AHLUWALIA MARBLES PRIVATE LIMITED VS. M S DECORATORS PRIVATE LIMITED	IBC Under Sec 9	23-05-2022	True Copy sign missing in Pages 4 to 71 according to PDF	adv.ruchirbatra
801	17-05-2022	0710102089532021(N o.of Docs 2)	0710102089532021/2	COMPANY PETITION IB (IBC)/25(ND)2022	TREVANI INTERNATIONAL PVT. LTD VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	23-05-2022	Supporting Affidavit and E-Stamp Paper Missing	vishalchoudharyadv
802	21-05-2022	0710102027502022(N o.of Docs 1)	0710102027502022/7	COMPANY PETITION (COMPANIES ACT)/60(ND)2022	SMK AND ASSOCIATES & ORS. VS. BHAGWATI PRODUCTS LIMITED	Sec. 241(1),Sec. 242(4)	23-05-2022	Index is Missing.	Anand.Prakash
803	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
804	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
805	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
806	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
807	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal

824	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
825	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
826	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
827	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
828	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
829	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
830	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
831	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
832	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
833	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
834	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
835	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
836	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
837	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
838	18-05-2022	0710102015562022(N o.of Docs 2)	0710102015562022/3	COMPANY PETITION IB (IBC)/202(ND)2022	SIME DARBY EDIBLE PRODUCTS INDIA PRIVATE LIMITED	IBC Section 59	20-05-2022	E-Stamp Paper and Affidavit missing	liq.neerajparmar
839	17-05-2022	0710200000072010(N o.of Docs 3)	0710200000072010/14	COMPANY PETITION (COMPANIES ACT)/35(ND)2010	SH. B.C. GUPTA VS. M/S SUNAIR HOTELS LTD. & ORS.	Application under any other provisions	20-05-2022	Page No.159-184 is not Clear and True Copy sign are Missing.	ukcaandpartners

840	17-05-2022	0710102013702022(N o.of Docs 1)	0710102013702022/2	COMPANY PETITION IB (IBC)/141(ND)2022	MISTY MEADOWS PRIVATE LIMITED VS. BASE REALTORS PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	E-stamp msising	Eshna Kumar
841	17-05-2022	0710102011432022(N o.of Docs 1)	0710102011432022/2	INTERLOCUTORY APPLICATION (I.B.C)/756(ND)2022	RAM DHIRAJ YADAV VS. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	20-05-2022	Technical error;please upload the document properly and again	Advtabish
842	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
843	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
844	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
845	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
846	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
847	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
848	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
849	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
850	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
851	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
852	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
853	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal

966	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
967	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
968	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
969	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
970	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
971	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
972	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
973	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
974	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
975	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
976	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
977	13-05-2022	0710102014422022(N o.of Docs 1)	0710102014422022/1	INTERLOCUTORY APPLICATION (I.B.C)/897(PB)2022	SANJAY KUMAR VS. RABINDRA KUMAR MINTRI	Sec 60(5)	20-05-2022	Document not Open Please upload document once again	apoorv@cjalaw.in
978	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
979	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
980	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
981	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal

982	16-05-2022	071020000072010(N o.of Docs 4)	071020000072010/13	COMPANY PETITION (COMPANIES ACT)/35(ND)2010	SH. B.C. GUPTA VS. M/S SUNAIR HOTELS LTD. & ORS.	Application under any other provisions	20-05-2022	Page No. 13-91,280-410,447 is not Clear.	ukcaandpartners
983	18-12-2019	0710102169452019(N o.of Docs 0)	0710102169452019/5	COMPANY PETITION IB (IBC)/18(ND)2020	INDIA WOOD CRAFTS VS. M/S NBCC(INDIA) LTD & ORS.	IBC Under Sec 9	20-05-2022	Wrongly Filed Need to IA	
984	19-05-2022	0710102019782022(N o.of Docs 2)	0710102019782022/3	COMPANY APPEAL(COMPANIES ACT)/35(ND)2022	INCOME TAX OFFICER WARD 10.3 DELHI VS. REGISTRAR OF COMPANIES DELHI AND ORS. IN THE MATTER OF MS. GULMOHAR MARKETING PVT. LTD AND ORS	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	20-05-2022	Sign msising in Pages 1 to 16 according to PDF, Affidavit Back date, True Copy sign msising in Pages 20 to 51 according to PDF, One rupee Court Fee stamp missing in Vakalatnama	karamvir
985	13-05-2022	0710102142542019(N o.of Docs 2)	0710102142542019/4	COMPANY PETITION IB (IBC)/205(ND)2020	SUNMAN CORPORATE SERVICES PRIVATE LIMITED VS. PEREGRINE INDIA LOGIX PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	associate.amc
986	13-05-2022	0710102160562019(N o.of Docs 3)	0710102160562019/6	COMPANY PETITION IB (IBC)/75(ND)2020	ADITYA AHALAWAT VS. FIITJEE LIMITED	IBC Under Sec 9	20-05-2022	Page No. 141, 142, 145-170, 171-208, 299, 324-326 Page Not Clear and Double Pagenation in Vol-1	ukcaandpartners
987	13-05-2022	0710102130842019(N o.of Docs 2)	0710102130842019/11	COMPANY PETITION IB (IBC)/2582(ND)2019	JAKSON LIMITED VS. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Document Blank Page Show Please Document Uploaded one Again	diwanadvocates
988	14-05-2022	0710102057672021(N o.of Docs 1)	0710102057672021/4	INTERLOCUTORY APPLICATION (I.B.C)/3643(ND)2021	RP SUNIL KUMAR AGRAWAL VS. VIVEK TYAGI	Sec 43(1) r/w Sec 44 (1)	20-05-2022	Date msising in Stamp paper	IPSKAGRAWAL
989	14-05-2022	0710102057672021(N o.of Docs 1)	0710102057672021/4	INTERLOCUTORY APPLICATION (I.B.C)/3643(ND)2021	RP SUNIL KUMAR AGRAWAL VS. VIVEK TYAGI	Sec 43(1) r/w Sec 44 (1)	20-05-2022	Date msising in Stamp paper	IPSKAGRAWAL
990	14-05-2022	0710102057672021(N o.of Docs 1)	0710102057672021/4	INTERLOCUTORY APPLICATION (I.B.C)/3643(ND)2021	RP SUNIL KUMAR AGRAWAL VS. VIVEK TYAGI	Sec 43(1) r/w Sec 44 (1)	20-05-2022	Date msising in Stamp paper	IPSKAGRAWAL
991	14-05-2022	0710102057672021(N o.of Docs 1)	0710102057672021/4	INTERLOCUTORY APPLICATION (I.B.C)/3643(ND)2021	RP SUNIL KUMAR AGRAWAL VS. VIVEK TYAGI	Sec 43(1) r/w Sec 44 (1)	20-05-2022	Date msising in Stamp paper	IPSKAGRAWAL
992	13-05-2022	0710102106752020(N o.of Docs 3)	0710102106752020/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2021	WBT-INDIA PRIVATE LIMITED VS. ANNALAKSHMI TRADELINKS PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-05-2022	Document not properly uploaded Vakalatnama Missing	lawquery
993	13-05-2022	0710102087962021(N o.of Docs 1)	0710102087962021/3	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	20-05-2022	Incomplete Documents	advocatevinod
994	13-05-2022	0710102087962021(N o.of Docs 2)	0710102087962021/2	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	20-05-2022	Incomplete Documents	advocatevinod
995	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123

996	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
997	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
998	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
999	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
1000	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
1001	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
1002	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
1003	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
1004	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
1005	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123
1006	16-03-2022	0710102071892021(N o.of Docs 2)	0710102071892021/5	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	Need to IA	SHITALKHATRI@123

1007	13-05-2022	0710102058502021(N o.of Docs 1)	0710102058502021/3	INTERLOCUTORY APPLICATION (I.B.C)/3789(PB)2021	NS DREAMCON PVT. LTD. VSRESOLUTION PROFESSIONAL MSA DEVELOPERS PVT. LTD.	Sec 60(5)	20-05-2022	Only Blank Page Uploaded	apoorv@cjalaw.in
1008	13-05-2022	0710102058192021(N o.of Docs 2)	0710102058192021/1	INTERLOCUTORY APPLICATION (I.B.C)/3827(PB)2021	PRIYANKA GUPTA VSINDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	20-05-2022	E-Stamp Paper Missing	Adityamadaan
1009	14-05-2022	0710102087672021(N o.of Docs 1)	0710102087672021/1	COMPANY PETITION IB (IBC)/94(ND)2022	M/S TEXCELLENCE OVERSEAS VS. VASTRAM INDIA PRIVATE LIMITED	IBC Under Sec 9	20-05-2022	E-stamp msising	KRITIKA
1010	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/3	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page No. Missing	
1011	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/3	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page No. Missing	
1012	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/3	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page No. Missing	
1013	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/3	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page No. Missing	
1014	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1015	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1016	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1017	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1018	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1019	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1020	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal

1053	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1054	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1055	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1056	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1057	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1058	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1059	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/2	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page no. Missing	
1060	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/2	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page no. Missing	
1061	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/2	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page no. Missing	
1062	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/2	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page no. Missing	
1063	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/2	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page no. Missing	
1064	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/2	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page no. Missing	
1065	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/2	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page no. Missing	

1066	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/2	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page no. Missing	
1067	29-02-2020	0710102027142020(N o.of Docs 0)	0710102027142020/2	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9	20-05-2022	Page No. 1-82 Page no. Missing	
1068	19-05-2022	0710102111072020(N o.of Docs 3)	0710102111072020/5	COMPANY PETITION (COMPANIES ACT)/190(PB)2020	BYR INSURANCE BROKERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	20-05-2022	Index msising in Volume 2 and Volume 3	CSTEENARANI
1069	16-05-2022	0710102025912021(N o.of Docs 2)	0710102025912021/2	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	ATCO FLEXDUCT PRIVATE LIMITED	Sub-Section (1) Of Section 66.	20-05-2022	Index is Missing.	Bhatia@2021
1070	16-05-2022	0710102013782022(N o.of Docs 2)	0710102013782022/3	COMPANY PETITION IB (IBC)/123(ND)2022	VISION MULTIPLEX PRIVATE LIMITED VS. STARLITE BUILDERS PRIVATE LIMITED	IBC under Sec 7	20-05-2022	True Copy sign are Missing.	abhishek.nahta
1071	13-05-2022	0710120009772018(N o.of Docs 2)	0710120009772018/13	COMPANY PETITION IB (IBC)/1181(ND)2018	HOLY-LAND MARKETING PVT LTD VS. LAKSH FOODS PVT LTD	IBC Under Sec 9	20-05-2022	Affidavit Missing	counselgulshan@gmail
1072	18-05-2022	0710102009562020(N o.of Docs 2)	0710102009562020/4	COMPANY PETITION IB (IBC)/405(ND)2020	JSSI HYDRAULICS PVT. LTD. VS. AKASH EQUIPMENT &MACHINERIES PVT. LTDPRATA	IBC Under Sec 9	20-05-2022	Index Missing	AdvLawOffices
1073	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1074	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1075	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1076	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1077	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1078	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1079	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1080	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal

1081	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1082	30-09-2021	0710200412022017(N o.of Docs 4)	0710200412022017/18	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	20-05-2022	Page No. 85 is not Clear and upload the Order.	aaryan@sasttralegal
1083	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1084	17-05-2022	0710102005992021(N o.of Docs 2)	0710102005992021/3	COMPANY PETITION IB (IBC)/211(ND)2021	SPICEJET LTD. VS. AFFORDABLE INFRASTRUCTURE AND HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-05-2022	Page Missing	PSL
1085	16-05-2022	0710102005632022(N o.of Docs 2)	0710102005632022/6	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2022	BASANT LAHARIA VSBRIJESH SINGH BHADAURIYA	Sec 60(5)	19-05-2022	Wrongly Filed here, Need to File in IA	gautam@klfindia.com
1086	16-05-2022	0710200000072010(N o.of Docs 2)	0710200000072010/4	COMPANY PETITION (COMPANIES ACT)/35(ND)2010	SH. B.C. GUPTA VS. M/S SUNAIR HOTELS LTD. & ORS.	Application under any other provisions	19-05-2022	Page NO. 40-65 are not clear.	ukcaandpartners
1087	16-05-2022	0710200000072010(N o.of Docs 2)	0710200000072010/5	COMPANY PETITION (COMPANIES ACT)/35(ND)2010	SH. B.C. GUPTA VS. M/S SUNAIR HOTELS LTD. & ORS.	Application under any other provisions	19-05-2022	Page NO. 94-99,102-128 are not clear.	ukcaandpartners
1088	16-05-2022	0710102133392019(N o.of Docs 1)	0710102133392019/6	COMPANY PETITION IB (IBC)/2612(ND)2019	OM LOGISTICS LIMITED VS. SERVEL INDIA PVT. LTD	IBC Under Sec 9	19-05-2022	Need to file in IA.	Deepa Gupta IP
1089	13-05-2022	0710102014262022(N o.of Docs 1)	0710102014262022/1	COMPANY PETITION IB (IBC)/198(ND)2022	SAWARIA SETH INFRATECH PRIVATE LIMITED VS. NITYA REALTECH PRIVATE LIMITED	IBC Under Sec 9	19-05-2022	Affidavit in Back Date	anshulgupta31
1090	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1091	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1092	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1093	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1094	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1095	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1096	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994

1097	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1098	18-05-2022	0710102111072020(N o.of Docs 3)	0710102111072020/4	COMPANY PETITION (COMPANIES ACT)/190(PB)2020	BYR INSURANCE BROKERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	19-05-2022	Page No. 291-292 is Wrongly Assist.	CSTEENARANI
1099	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1100	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1101	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1102	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1103	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1104	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1105	16-05-2022	0710102002962022(N o.of Docs 2)	0710102002962022/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	19-05-2022	E-stamp and Affidavit are msising	D9791994
1106	2/4/2022	0710102016522022(N o.of Docs 2)	0710102016522022/2	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	18-05-2022	Page No. 11, 13-16 Page Not Clear	ankurmittallawyer @gm
1107	17-05-2022	0710102069502021(N o.of Docs 5)	0710102069502021/1	COMPANY APPLICATION(COMPANIES ACT)/449(ND)2021	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	18-05-2022	Vol- 1, 2, 4, and Proof of Service missing	anindya_malhotra
1108	17-05-2022	0710102069502021(N o.of Docs 5)	0710102069502021/1	COMPANY APPLICATION(COMPANIES ACT)/449(ND)2021	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	18-05-2022	Vol- 1, 2, 4, and Proof of Service missing	anindya_malhotra
1109	11/5/2022	0710102080322021(N o.of Docs 2)	0710102080322021/4	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR VS. MECAMIDI S.A. THROUGH ITS LIQUIDATOR	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246	18-05-2022	Affidavit in Name Wrong	shaishirdivatia
1110	12/5/2022	0710102027232021(N o.of Docs 1)	0710102027232021/21	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	18-05-2022	Index is Missing.	naveen19
1111	1/1/2019	0710200409382018(N o.of Docs 3)	0710200409382018/2	COMPANY PETITION IB (IBC)/812(ND)2018	M/S. SHRI KRISHNA ENTERPRISES VS RAYAN LABORATORIES PVT. LTD.	IBC Under Sec 9	18-05-2022	Page Number wrongly mentioned on Index, True Copy sign are Missing and Technical Issue.	admin

1112	11/5/2022	0710102114592020(N o.of Docs 8)	0710102114592020/9	COMPANY PETITION IB (IBC)/1117(ND)2020	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED VS. DELHI DIAMONDS PRIVATE LIMITED	IBC Under Sec 9	18-05-2022	Need to IA	Deepa Gupta IP
1113	11/5/2022	0710102095552021(N o.of Docs 5)	0710102095552021/4	COMPANY APPEAL(COMPANIES ACT)/6(ND)2022	INCOME TAX OFFICER VS. DMD BIOTEC PRIVATE LIMITED	Sec 252 (1) - By Government Body	18-05-2022	Incomplete Documents	ACSHEENABANG A
1114	12/5/2022	0710102027232021(N o.of Docs 1)	0710102027232021/20	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	18-05-2022	Index is Missing.	naveen19
1115	11/5/2022	0710102067322020(N o.of Docs 2)	0710102067322020/1	INTERLOCUTORY APPLICATION (I.B.C)/2517(PB)2020	DRIP CAPITAL INC VS. AL SAQIB EXPORTS PRIVATE LTD	Sec 60(5)	18-05-2022	Need to IA	Shiv1982
1116	2/4/2022	0710102016522022(N o.of Docs 2)	0710102016522022/2	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	18-05-2022	Page No. 11, 13-16 Page Not Clear	ankurmittallawyer @gm
1117	2/4/2022	0710102016522022(N o.of Docs 2)	0710102016522022/2	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	18-05-2022	Page No. 11, 13-16 Page Not Clear	ankurmittallawyer @gm
1118	17-05-2022	0710102069502021(N o.of Docs 5)	0710102069502021/1	COMPANY APPLICATION(COMPANIES ACT)/449(ND)2021	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	18-05-2022	Vol- 1, 2, 4, and Proof of Service missing	anindya_malhotra
1119	2/4/2022	0710102016522022(N o.of Docs 2)	0710102016522022/2	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	18-05-2022	Page No. 11, 13-16 Page Not Clear	ankurmittallawyer @gm
1120	2/4/2022	0710102016522022(N o.of Docs 2)	0710102016522022/2	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	18-05-2022	Page No. 11, 13-16 Page Not Clear	ankurmittallawyer @gm
1121	2/4/2022	0710102016522022(N o.of Docs 2)	0710102016522022/2	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	18-05-2022	Page No. 11, 13-16 Page Not Clear	ankurmittallawyer @gm
1122	2/4/2022	0710102016522022(N o.of Docs 2)	0710102016522022/2	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	18-05-2022	Page No. 11, 13-16 Page Not Clear	ankurmittallawyer @gm
1123	2/4/2022	0710102016522022(N o.of Docs 2)	0710102016522022/2	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	18-05-2022	Page No. 11, 13-16 Page Not Clear	ankurmittallawyer @gm
1124	2/4/2022	0710102016522022(N o.of Docs 2)	0710102016522022/2	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	18-05-2022	Page No. 11, 13-16 Page Not Clear	ankurmittallawyer @gm
1125	11/5/2022	0710102081672021(N o.of Docs 2)	0710102081672021/2	COMPANY PETITION IB (IBC)/772(ND)2021	AMEET KKATYAL VS. RISE PROJECTS PRIVATE LIMITED	IBC under Sec 7	18-05-2022	Incomplete Documents	abhijeetG01
1126	17-05-2022	0710102069502021(N o.of Docs 5)	0710102069502021/1	COMPANY APPLICATION(COMPANIES ACT)/449(ND)2021	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	18-05-2022	Vol- 1, 2, 4, and Proof of Service missing	anindya_malhotra
1127	17-05-2022	0710102069502021(N o.of Docs 5)	0710102069502021/1	COMPANY APPLICATION(COMPANIES ACT)/449(ND)2021	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	18-05-2022	Vol- 1, 2, 4, and Proof of Service missing	anindya_malhotra
1128	17-05-2022	0710102069502021(N o.of Docs 5)	0710102069502021/1	COMPANY APPLICATION(COMPANIES ACT)/449(ND)2021	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	18-05-2022	Vol- 1, 2, 4, and Proof of Service missing	anindya_malhotra
1129	17-05-2022	0710102069502021(N o.of Docs 5)	0710102069502021/1	COMPANY APPLICATION(COMPANIES ACT)/449(ND)2021	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	18-05-2022	Vol- 1, 2, 4, and Proof of Service missing	anindya_malhotra

1130	17-05-2022	0710102069502021(N o.of Docs 5)	0710102069502021/1	COMPANY APPLICATION(COMPANIES ACT)/449(ND)2021	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	18-05-2022	Vol- 1, 2, 4, and Proof of Service missing	anindya_malhotra
1131	17-05-2022	0710102069502021(N o.of Docs 5)	0710102069502021/1	COMPANY APPLICATION(COMPANIES ACT)/449(ND)2021	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	18-05-2022	Vol- 1, 2, 4, and Proof of Service missing	anindya_malhotra
1132	11/5/2022	0710102095982019(N o.of Docs 3)	0710102095982019/15	COMPANY PETITION IB (IBC)/1628(PB)2019	RELIGARE FINVEST LTD. VS. STRATEGIC CREDIT CAPITAL PVT. LTD.	IBC under Sec 7	17-05-2022	Wrongly File	rashmi26rashi
1133	12/5/2022	0710102016462022(N o.of Docs 1)	0710102016462022/3	COMPANY PETITION (COMPANIES ACT)/44(ND)2022	APCO WORLDWIDE (INDIA) PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) of Section 66.	17-05-2022	E- Stamp Missing, All Annexure Pages True Copy missing	rakesh31
1134	11/5/2022	0710102095982019(N o.of Docs 3)	0710102095982019/15	COMPANY PETITION IB (IBC)/1628(PB)2019	RELIGARE FINVEST LTD. VS. STRATEGIC CREDIT CAPITAL PVT. LTD.	IBC under Sec 7	17-05-2022	Wrongly File	rashmi26rashi
1135	25-04-2022	0710102069752021(N o.of Docs 2)	0710102069752021/5	COMPANY PETITION IB (IBC)/629(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. BATHLA TELETECH PRIVATE LIMITED	IBC Under Sec 9	17-05-2022	Wrongly File	Akul
1136	25-04-2022	0710102069752021(N o.of Docs 2)	0710102069752021/5	COMPANY PETITION IB (IBC)/629(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. BATHLA TELETECH PRIVATE LIMITED	IBC Under Sec 9	17-05-2022	Wrongly File	Akul
1137	12/5/2022	0710102066672020(N o.of Docs 1)	0710102066672020/1	COMPANY APPLICATION(COMPANIES ACT)/385(ND)2020	JAK GROUP PVT. LTD.	Application under any other provisions	17-05-2022	Technical issue need to upload one second.	aaryan@sastralegal
1138	11/5/2022	0710102095982019(N o.of Docs 3)	0710102095982019/15	COMPANY PETITION IB (IBC)/1628(PB)2019	RELIGARE FINVEST LTD. VS. STRATEGIC CREDIT CAPITAL PVT. LTD.	IBC under Sec 7	17-05-2022	Wrongly File	rashmi26rashi
1139	13-05-2022	0710102136702019(N o.of Docs 2)	0710102136702019/4	COMPANY PETITION IB (IBC)/2649(ND)2019	MAXWELL VS. ASP SEALING PRODUCTS LIMITED	IBC Under Sec 9	17-05-2022	Need to IA	rohitgandhi
1140	12/5/2022	0710102095792021(N o.of Docs 14)	0710102095792021/6	TRANSFER PETITION(COMPANIES ACT)/36(PB)2021	SHARMILA SHETTY. VS B & A LTD. ORS.	Sec. 245	17-05-2022	Incomplete documents.	Sharma & Sharma
1141	30-11-2021	0710102087322021(N o.of Docs 0)	0710102087322021/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(PB)2022	TODAY S HEALTHCARE INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	17-05-2022	Sign are missing.	
1142	11/5/2022	0710102095982019(N o.of Docs 3)	0710102095982019/15	COMPANY PETITION IB (IBC)/1628(PB)2019	RELIGARE FINVEST LTD. VS. STRATEGIC CREDIT CAPITAL PVT. LTD.	IBC under Sec 7	17-05-2022	Wrongly File	rashmi26rashi
1143	12/5/2022	0710102044102021(N o.of Docs 2)	0710102044102021/7	COMPANY PETITION (COMPANIES ACT)/102(ND)2021	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Sec. 241(1),Sec. 242(4)	17-05-2022	Affidavit is Missing.	advmeghnarao

1144	30-06-2021	0710102043942021(N o.of Docs 0)	0710102043942021/6	COMPANY PETITION (COMPANIES ACT)/106(ND)2021	GOCON INFRASTRUCTURE & PROJECTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	17-05-2022	Incomplete Documents.	
1145	6/4/2021	0710102027232021(N o.of Docs 0)	0710102027232021/18	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	17-05-2022	25 Rs. Welfare Fund Fees, and 3 Court Fees Missing in Vakaltanama	
1146	6/4/2021	0710102027232021(N o.of Docs 0)	0710102027232021/19	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	17-05-2022	&quot;All Annexure pages True Copy Sign Missing, Vakalatnama Welfare fee 25rs and court Fee 3rs Missing, &quot;	
1147	12/5/2022	0710102039882021(N o.of Docs 1)	0710102039882021/9	COMPANY PETITION IB (IBC)/291(ND)2021	OMANSH ENTERPRISES LIMITED VS. KAYEM FOOD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	17-05-2022	Index is Missing.	jagia2296
1148	12/5/2022	0710102044102021(N o.of Docs 2)	0710102044102021/7	COMPANY PETITION (COMPANIES ACT)/102(ND)2021	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Sec. 241(1),Sec. 242(4)	17-05-2022	Affidavit is Missing.	advmeghnarao
1149	12/5/2022	0710102044102021(N o.of Docs 2)	0710102044102021/7	COMPANY PETITION (COMPANIES ACT)/102(ND)2021	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Sec. 241(1),Sec. 242(4)	17-05-2022	Affidavit is Missing.	advmeghnarao
1150	12/5/2022	0710102039882021(N o.of Docs 1)	0710102039882021/9	COMPANY PETITION IB (IBC)/291(ND)2021	OMANSH ENTERPRISES LIMITED VS. KAYEM FOOD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	17-05-2022	Index is Missing.	jagia2296
1151	12/5/2022	0710102039882021(N o.of Docs 1)	0710102039882021/9	COMPANY PETITION IB (IBC)/291(ND)2021	OMANSH ENTERPRISES LIMITED VS. KAYEM FOOD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	17-05-2022	Index is Missing.	jagia2296
1152	12/5/2022	0710102039882021(N o.of Docs 1)	0710102039882021/9	COMPANY PETITION IB (IBC)/291(ND)2021	OMANSH ENTERPRISES LIMITED VS. KAYEM FOOD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	17-05-2022	Index is Missing.	jagia2296
1153	12/5/2022	0710102044102021(N o.of Docs 2)	0710102044102021/7	COMPANY PETITION (COMPANIES ACT)/102(ND)2021	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Sec. 241(1),Sec. 242(4)	17-05-2022	Affidavit is Missing.	advmeghnarao
1154	11/5/2022	0710102027692021(N o.of Docs 2)	0710102027692021/5	COMPANY PETITION (COMPANIES ACT)/113(PB)2021	AMANDA DESIREE BROWN VS. WMW EVENTS AND ENTERTAINMENT	Sec. 241(1),Sec. 242(4)	17-05-2022	Rs. 25 Welfare Fund Fees and 3 Rs. Court Fees Missing in Vakalatnama	shalinikaul

1155	25-04-2022	0710102069752021(N o.of Docs 2)	0710102069752021/5	COMPANY PETITION IB (IBC)/629(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. BATHLA TELETECH PRIVATE LIMITED	IBC Under Sec 9	17-05-2022	Wrongly File	Akul
1156	12/5/2022	0710102063902020(N o.of Docs 2)	0710102063902020/10	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)	17-05-2022	Page No. 26,29-39 are not clear.	Mohit111093
1157	25-04-2022	0710102069752021(N o.of Docs 2)	0710102069752021/5	COMPANY PETITION IB (IBC)/629(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. BATHLA TELETECH PRIVATE LIMITED	IBC Under Sec 9	17-05-2022	Wrongly File	Akul
1158	11/5/2022	0710102021232020(N o.of Docs 2)	0710102021232020/1	COMPANY PETITION IB (IBC)/609(ND)2020	MUKESH KUMAR GOYAL VS. M J ENGINEERING WORKS PRIVATE LIMITED	IBC Under Sec 9	17-05-2022	Index Missing	nitin16002
1159	11/5/2022	0710102069702021(N o.of Docs 1)	0710102069702021/5	INTERLOCUTORY APPLICATION (I.B.C)/4578(ND)2021	RISHI PAL SINGH (HUF) AND ORS VSM/S ALPHA CORP DEVELOPMENT PRIVATE LIMITED	Sec 60(5)	13-05-2022	Page No. 29-62 True Copy Sign Missing	csanand22
1160	11/5/2022	0710102011382021(N o.of Docs 2)	0710102011382021/6	COMPANY PETITION IB (IBC)/147(ND)2021	CONTINENTAL CARBON INDIA LIMITED VS. ASP SEALING PRODUCTS LTD	IBC Under Sec 9	13-05-2022	Page 19, 113-119, 120 Page Not Clear	Ashutosh Gupta
1161	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1162	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1163	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1164	6/2/2020	0710102016762020(N o.of Docs 0)	0710102016762020/4	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020	LLYOD LOGIC SYSTEMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	12/5/2022	Supporting affidavit and E-stamp paper missing.	
1165	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1166	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1167	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1168	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA

1169	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1170	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1171	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1172	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1173	12/5/2022	0710200401082016(N o.of Docs 1)	0710200401082016/4	COMPANY PETITION (COMPANIES ACT)/133(ND)2016	DELHI COLD STORAGE PVT. LTD. AND DIYA INTEGRATED COLD CHAIN PVT. LTD.	Application under any other provisions	12/5/2022		assistreg
1174	10/5/2022	0710200427472018(N o.of Docs 4)	0710200427472018/39	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED	Application under any other provisions	12/5/2022	merge into one pdf	CSSHARAD
1175	10/5/2022	0710102053572021(N o.of Docs 3)	0710102053572021/1	TRANSFER PETITION (IBC)/56(PB)2021	UNION BANK OF INDIA THROUGH MR. DEEPAK MAINI VS. SMT. POOJA GARG	Rule16(d),NCLT Rules,2016 IBC	12/5/2022	Master Index Missing in Vol- 1 and Page No. 187, 189, 191, 197 Page Not Clear, and 15 Rs. Welfare Fund Fees Missing	abhi4064
1176	10/5/2022	0710200401482016(N o.of Docs 4)	0710200401482016/35	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2022	merge into one pdf	CSSHARAD
1177	10/5/2022	0710200401462016(N o.of Docs 4)	0710200401462016/32	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2022	merge into one pdf	CSSHARAD
1178	10/5/2022	0710200401472016(N o.of Docs 4)	0710200401472016/35	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2022	merge into one pdf	CSSHARAD
1179	10/5/2022	0710102045552021(N o.of Docs 1)	0710102045552021/2	COMPANY PETITION IB (IBC)/359(PB)2021	PHL FININVEST PRIVATE LIMITED VS. KAY JAY LEASING LIMITED	IBC under Sec 7	12/5/2022	true copy signature missing in page nos. 4-16	Prashant Kumar
1180	24-08-2020	0710102081752020(N o.of Docs 0)	0710102081752020/9	INTERLOCUTORY APPLICATION (I.B.C)/3503(ND)2020	VEENA SHARMA VS. ANDHRA BANK SARM BRANCH DELHI	Sec 60(5)	12/5/2022	Wrongly filed, need to file IA.,	
1181	10/5/2022	0710102107902020(N o.of Docs 1)	0710102107902020/1	COMPANY PETITION IB (IBC)/1067(PB)2020	CO-OPERATIVE CANE DEVELOPMENT UNION VS. SARAYA INDUSTRIES LTD.	IBC Under Sec 9	12/5/2022	E-stamp paper missing and true copy sign missing from page no. 3-6	skpadvocate
1182	5/5/2022	0710102118862019(N o.of Docs 1)	0710102118862019/3	COMPANY APPLICATION(IBC)/1805(PB)2019	AJAY KUMAR JAIN	Sec 60(5)	12/5/2022	Wrongly filed, need to file contempt.	ajayjain721

1183	10/5/2022	0710102045552021(N o.of Docs 1)	0710102045552021/1	COMPANY PETITION IB (IBC)/359(PB)2021	PHL FININVEST PRIVATE LIMITED VS. KAY JAY LEASING LIMITED	IBC under Sec 7	12/5/2022	True copy sign missing in page nos. 4-16	Prashant Kumar
1184	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1185	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1186	11/5/2022	0710102002772020(N o.of Docs 2)	0710102002772020/11	COMPANY PETITION (COMPANIES ACT)/25(ND)2020	BHARAT BHUSHAN AGARWAL VS. BHARAT NIDHI LIMITED	Sec. 58(3)	12/5/2022	Wrongly filed, need to file IA	azharqayum
1187	11/5/2022	0710102083802021(N o.of Docs 3)	0710102083802021/2	COMPANY PETITION IB (IBC)/66(ND)2022	STATE BANK OF INDIA VS. JSSI HYDRAULICS PRIVATE LIMITED	IBC under Sec 7	12/5/2022	E-stamp paper missing.	ritinkumar 8377
1188	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1189	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1190	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1191	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1192	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1193	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1194	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1195	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1196	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1197	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1198	2/2/2022	0710102095952020(N o.of Docs 1)	0710102095952020/10	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	R.R. BUILDTOWN PVT. LTD. VS. ALPINE CONBUILDPVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	12/5/2022	Merge into one pdf , page no. 131-137,154, pages are not cleared.	Jmrk205

1199	2/2/2022	0710102095952020(N o.of Docs 1)	0710102095952020/10	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	R.R. BUILDTOWN PVT. LTD. VS. ALPINE CONBUILDPVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	12/5/2022	Merge into one pdf , page no. 131-137,154, pages are not cleared.	Jmrk205
1200	2/2/2022	0710102095952020(N o.of Docs 1)	0710102095952020/10	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	R.R. BUILDTOWN PVT. LTD. VS. ALPINE CONBUILDPVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	12/5/2022	Merge into one pdf , page no. 131-137,154, pages are not cleared.	Jmrk205
1201	2/2/2022	0710102095952020(N o.of Docs 1)	0710102095952020/10	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	R.R. BUILDTOWN PVT. LTD. VS. ALPINE CONBUILDPVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	12/5/2022	Merge into one pdf , page no. 131-137,154, pages are not cleared.	Jmrk205
1202	12/5/2022	0710102083802021(N o.of Docs 3)	0710102083802021/3	COMPANY PETITION IB (IBC)/66(ND)2022	STATE BANK OF INDIA VS. JSSI HYDRAULICS PRIVATE LIMITED	IBC under Sec 7	12/5/2022	Page no. 41 missing.	ritinkumar 8377
1203	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1204	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1205	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1206	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1207	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1208	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1209	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1210	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1211	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1212	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1213	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1214	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA

1231	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1232	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1233	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1234	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1235	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1236	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1237	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1238	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1239	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1240	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1241	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1242	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1243	18-12-2020	0710102070012020(N o.of Docs 5)	0710102070012020/1	COMPANY APPLICATION(COMPA NIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	12/5/2022	Supporting Affidavit and E-Stamp Paper and True Copy Sign Missing	VP SHARMA
1244	5/5/2022	0710102118862019(N o.of Docs 1)	0710102118862019/3	COMPANY APPLICATION(IBC)/18 05(PB)2019	AJAY KUMAR JAIN	Sec 60(5)	12/5/2022	Wrongly filed, need to file contempt.	ajayjain721
1245	10/5/2022	0710200401452016(N o.of Docs 4)	0710200401452016/31	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Application under any other provisions	12/5/2022	merge into one pdf	CSSHARAD
1246	12/5/2022	0710102037162021(N o.of Docs 2)	0710102037162021/11	COMPANY PETITION IB (IBC)/406(ND)2021	PRAMOD KUMAR VS. M/S NEWCON ENGINEERS PRIVATE LIMITED	IBC under Sec 7	12/5/2022	Page No. 13-38 Ture Copy Sign Missing	lakshay567

1247	10/5/2022	0710102022942021(N o.of Docs 2)	0710102022942021/6	COMPANY PETITION IB (IBC)/204(ND)2021	UNION BANK OF INDIA VS. M/S SUPERTECH LIMITED	IBC under Sec 7	12/5/2022	Supporting Affidavit Missing	fair.legal
1248	5/5/2022	0710102118862019(N o.of Docs 1)	0710102118862019/3	COMPANY APPLICATION(IBC)/18 05(PB)2019	AJAY KUMAR JAIN	Sec 60(5)	12/5/2022	Wrongly filed, need to file contempt.	ajayjain721
1249	5/5/2022	0710102118862019(N o.of Docs 1)	0710102118862019/3	COMPANY APPLICATION(IBC)/18 05(PB)2019	AJAY KUMAR JAIN	Sec 60(5)	12/5/2022	Wrongly filed, need to file contempt.	ajayjain721
1250	10/11/2021	0710102002502019(N o.of Docs 1)	0710102002502019/7	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	11/5/2022	Pages are not properly scanned and true copy sign missing in annexures.	D12902014
1251	10/11/2021	0710102002502019(N o.of Docs 1)	0710102002502019/7	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	11/5/2022	Pages are not properly scanned and true copy sign missing in annexures.	D12902014
1252	7/5/2022	0710102146212019(N o.of Docs 2)	0710102146212019/17	COMPANY PETITION IB (IBC)/2924(ND)2019	M/S JAY PACKAGING VS. MAGPIE INTERNATIONAL LTD	IBC Under Sec 9	11/5/2022	3 Rs. Court Fees Missing	devanshshrivastava 12
1253	7/5/2022	0710102097362020(N o.of Docs 2)	0710102097362020/6	INTERLOCUTORY APPLICATION (I.B.C)/5323(ND)2020	RAJESH JANGRA VS. MR.KRUPASINDHU MANDAL	Sec 60(5)	11/5/2022	Page No. 7-15 Page Not Clear	angadmehtha
1254	7/5/2022	0710102066492020(N o.of Docs 2)	0710102066492020/5	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020	DR SUNIL KUMAR KHATTRI	Sec. 213	11/5/2022	Incomplete Documents	sunilkhattri
1255	15-02-2022	0710102012792022(N o.of Docs 0)	0710102012792022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2022	SHRI LAKSHMI METAL UDYOG LIMITED	Sec. 230-232 - Second Motion	11/5/2022	True copy sign missing.	
1256	19-04-2022	0710102011382021(N o.of Docs 2)	0710102011382021/3	COMPANY PETITION IB (IBC)/147(ND)2021	CONTINENTAL CARBON INDIA LIMITED VS. ASP SEALING PRODUCTS LTD	IBC Under Sec 9	11/5/2022	E-stamp paper missing.	thakur.upender
1257	19-04-2022	0710102011382021(N o.of Docs 2)	0710102011382021/3	COMPANY PETITION IB (IBC)/147(ND)2021	CONTINENTAL CARBON INDIA LIMITED VS. ASP SEALING PRODUCTS LTD	IBC Under Sec 9	11/5/2022	E-stamp paper missing.	thakur.upender
1258	9/5/2022	0710102011422021(N o.of Docs 2)	0710102011422021/6	COMPANY PETITION IB (IBC)/167(ND)2021	S C JAIN CONSTRUCTION PRIVATE LIMITED VS. WELSPUN INFRA FACILITY PRIVATE LIMITED	IBC Under Sec 9	11/5/2022	True copy sign required in page nos. 4-16	lawyersknit
1259	9/5/2022	0710102014402022(N o.of Docs 2)	0710102014402022/4	INTERLOCUTORY APPLICATION (I.B.C)/985(ND)2022	IDBI BANK LIMITED VS. VINEET AGARWAL & ORS	Sec 60(5)	11/5/2022	3 rupee court fee missing and true copy sign missing from page no. 17-22	dgguptadhruv
1260	10/11/2021	0710102002502019(N o.of Docs 1)	0710102002502019/7	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	11/5/2022	Pages are not properly scanned and true copy sign missing in annexures.	D12902014

1261	19-04-2022	0710102011382021(N o.of Docs 2)	0710102011382021/3	COMPANY PETITION IB (IBC)/147(ND)2021	CONTINENTAL CARBON INDIA LIMITED VS. ASP SEALING PRODUCTS LTD	IBC Under Sec 9	11/5/2022	E-stamp paper missing.	thakur.upender
1262	19-04-2022	0710102011382021(N o.of Docs 2)	0710102011382021/3	COMPANY PETITION IB (IBC)/147(ND)2021	CONTINENTAL CARBON INDIA LIMITED VS. ASP SEALING PRODUCTS LTD	IBC Under Sec 9	11/5/2022	E-stamp paper missing.	thakur.upender
1263	7/5/2022	0710102132642019(N o.of Docs 4)	0710102132642019/3	COMPANY APPLICATION(COMPANIES ACT)/713(ND)2019	NITIN BANSAL VS. ARJUN SHARMA	Rule 11 of NCLT	11/5/2022	Supporting Affidavit and Notary Missing	indiajuris
1264	8/5/2022	0710120004062018(N o.of Docs 3)	0710120004062018/15	COMPANY PETITION IB (IBC)/948(PB)2018	IDBI BANK LIMITED VS. M/S SANTOSH OVERSEAS LIMITED	IBC under Sec 7	11/5/2022	Page No. 59, 93 Page Not Clear	Rjtsriv
1265	10/11/2021	0710102002502019(N o.of Docs 1)	0710102002502019/7	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	11/5/2022	Pages are not properly scanned and true copy sign missing in annexures.	D12902014
1266	9/5/2022	0710102095552021(N o.of Docs 2)	0710102095552021/2	COMPANY APPEAL(COMPANIES ACT)/6(ND)2022	INCOME TAX OFFICER VS. DMD BIOTEC PRIVATE LIMITED	Sec 252 (1) - By Government Body	10/5/2022	Index missing	ACSHEENABANG A
1267	4/3/2020	0710102028962020(N o.of Docs 0)	0710102028962020/7	COMPANY PETITION IB (IBC)/712(ND)2020	NEWGEN SPECIALTY PLASTICS LIMITED VS. DOR TECH DOORS INDIA PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	Page NO. 400, 402, 439, 440 Page Not Clear and 20 Rs. Welfare fund fees Missing and 3 Rs. Court Fees Missing	
1268	4/3/2020	0710102028962020(N o.of Docs 0)	0710102028962020/7	COMPANY PETITION IB (IBC)/712(ND)2020	NEWGEN SPECIALTY PLASTICS LIMITED VS. DOR TECH DOORS INDIA PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	Page NO. 400, 402, 439, 440 Page Not Clear and 20 Rs. Welfare fund fees Missing and 3 Rs. Court Fees Missing	
1269	6/5/2022	0710102087542020(N o.of Docs 2)	0710102087542020/13	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	HANSRAJ GUPTA AND CO. PVT LTD. VS. DESHRAJ GUPTA	Sec. 241(1),Application under any other provisions	10/5/2022	Wrong Filing Need to IA	rishikaarora
1270	6/5/2022	0710102087542020(N o.of Docs 2)	0710102087542020/13	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	HANSRAJ GUPTA AND CO. PVT LTD. VS. DESHRAJ GUPTA	Sec. 241(1),Application under any other provisions	10/5/2022	Wrong Filing Need to IA	rishikaarora
1271	8/4/2022	0710102115222019(N o.of Docs 6)	0710102115222019/8	COMPANY PETITION IB (IBC)/2095(ND)2019	PAISALO DIGITAL LIMITED VS. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	10/5/2022	Page No. 26-27 Page not Clear and Master Index Missing, True copy Sign Missing	sunil@abcd
1272	8/4/2022	0710102115222019(N o.of Docs 6)	0710102115222019/8	COMPANY PETITION IB (IBC)/2095(ND)2019	PAISALO DIGITAL LIMITED VS. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	10/5/2022	Page No. 26-27 Page not Clear and Master Index Missing, True copy Sign Missing	sunil@abcd
1273	8/4/2022	0710102115222019(N o.of Docs 6)	0710102115222019/8	COMPANY PETITION IB (IBC)/2095(ND)2019	PAISALO DIGITAL LIMITED VS. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	10/5/2022	Page No. 26-27 Page not Clear and Master Index Missing, True copy Sign Missing	sunil@abcd

1274	4/3/2020	0710102028962020(N o.of Docs 0)	0710102028962020/7	COMPANY PETITION IB (IBC)/712(ND)2020	NEWGEN SPECIALTY PLASTICS LIMITED VS. DOR TECH DOORS INDIA PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	Page NO. 400, 402, 439, 440 Page Not Clear and 20 Rs. Welfare fund fees Missing and 3 Rs. Court Fees Missing	
1275	4/3/2020	0710102028962020(N o.of Docs 0)	0710102028962020/7	COMPANY PETITION IB (IBC)/712(ND)2020	NEWGEN SPECIALTY PLASTICS LIMITED VS. DOR TECH DOORS INDIA PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	Page NO. 400, 402, 439, 440 Page Not Clear and 20 Rs. Welfare fund fees Missing and 3 Rs. Court Fees Missing	
1276	9/5/2022	0710102022652018(N o.of Docs 1)	0710102022652018/67	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED	IBC under Sec 7	10/5/2022	E-stamp paper missing and page numbering not matching with index.	VAISH ASSOCIATES
1277	9/5/2022	0710102111072020(N o.of Docs 5)	0710102111072020/3	COMPANY PETITION (COMPANIES ACT)/190(PB)2020	BYR INSURANCE BROKERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	10/5/2022	merge into one pdf sign true copy missing and page number missing	CSTEENARANI
1278	4/3/2020	0710102028962020(N o.of Docs 0)	0710102028962020/7	COMPANY PETITION IB (IBC)/712(ND)2020	NEWGEN SPECIALTY PLASTICS LIMITED VS. DOR TECH DOORS INDIA PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	Page NO. 400, 402, 439, 440 Page Not Clear and 20 Rs. Welfare fund fees Missing and 3 Rs. Court Fees Missing	
1279	9/5/2022	0710102070882020(N o.of Docs 2)	0710102070882020/9	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	10/5/2022	page no. 5 &&& 21 is blank and true copy sign missing from page no. 6 to 24 . Court fee and welfare fee missing	naman0883
1280	8/4/2022	0710102115222019(N o.of Docs 6)	0710102115222019/8	COMPANY PETITION IB (IBC)/2095(ND)2019	PAISALO DIGITAL LIMITED VS. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	10/5/2022	Page No. 26-27 Page not Clear and Master Index Missing, True copy Sign Missing	sunil@abcd
1281	4/3/2020	0710102028962020(N o.of Docs 0)	0710102028962020/7	COMPANY PETITION IB (IBC)/712(ND)2020	NEWGEN SPECIALTY PLASTICS LIMITED VS. DOR TECH DOORS INDIA PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	Page NO. 400, 402, 439, 440 Page Not Clear and 20 Rs. Welfare fund fees Missing and 3 Rs. Court Fees Missing	
1282	7/5/2022	0710102002622019(N o.of Docs 2)	0710102002622019/28	COMPANY PETITION IB (IBC)/248(ND)2019	ARGENTIUM INTERNATIONAL PVT LTD VS. UTM ENGINEERING PVT LTD	IBC Under Sec 9	10/5/2022	3 rupee court fee and 25 rupee welfare fund fee missing . Page no. 7-13 not cleared.	angadmehtha
1283	4/3/2020	0710102028962020(N o.of Docs 0)	0710102028962020/7	COMPANY PETITION IB (IBC)/712(ND)2020	NEWGEN SPECIALTY PLASTICS LIMITED VS. DOR TECH DOORS INDIA PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	Page NO. 400, 402, 439, 440 Page Not Clear and 20 Rs. Welfare fund fees Missing and 3 Rs. Court Fees Missing	
1284	6/5/2022	0710102087542020(N o.of Docs 2)	0710102087542020/13	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	HANSRAJ GUPTA AND CO. PVT LTD. VS. DESHRAJ GUPTA	Sec. 241(1),Application under any other provisions	10/5/2022	Wrong Filing Need to IA	rishikaarora
1285	6/5/2022	0710102087542020(N o.of Docs 2)	0710102087542020/13	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	HANSRAJ GUPTA AND CO. PVT LTD. VS. DESHRAJ GUPTA	Sec. 241(1),Application under any other provisions	10/5/2022	Wrong Filing Need to IA	rishikaarora

1286	4/3/2020	0710102028962020(N o.of Docs 0)	0710102028962020/7	COMPANY PETITION IB (IBC)/712(ND)2020	NEWGEN SPECIALTY PLASTICS LIMITED VS. DOR TECH DOORS INDIA PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	Page NO. 400, 402, 439, 440 Page Not Clear and 20 Rs. Welfare fund fees Missing and 3 Rs. Court Fees Missing	
1287	4/3/2020	0710102028962020(N o.of Docs 0)	0710102028962020/7	COMPANY PETITION IB (IBC)/712(ND)2020	NEWGEN SPECIALTY PLASTICS LIMITED VS. DOR TECH DOORS INDIA PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	Page NO. 400, 402, 439, 440 Page Not Clear and 20 Rs. Welfare fund fees Missing and 3 Rs. Court Fees Missing	
1288	8/4/2022	0710102115222019(N o.of Docs 6)	0710102115222019/8	COMPANY PETITION IB (IBC)/2095(ND)2019	PAISALO DIGITAL LIMITED VS. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	10/5/2022	Page No. 26-27 Page not Clear and Master Index Missing, True copy Sign Missing	sunil@abcd
1289	8/4/2022	0710102115222019(N o.of Docs 6)	0710102115222019/8	COMPANY PETITION IB (IBC)/2095(ND)2019	PAISALO DIGITAL LIMITED VS. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	10/5/2022	Page No. 26-27 Page not Clear and Master Index Missing, True copy Sign Missing	sunil@abcd
1290	6/5/2022	0710102073682019(N o.of Docs 2)	0710102073682019/13	COMPANY PETITION IB (IBC)/869(ND)2019	MUKESH BANSAL VS. RISE INDIA PADHOPADHAO PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	E-Stamp Paper, Affidavit and Notary, and True Copy Sign Missing	NCLT AA
1291	6/5/2022	0710102019472022(N o.of Docs 1)	0710102019472022/1	INTERLOCUTORY APPLICATION (I.B.C)/1375(PB)2022	MR. RAJESH KUMAR MITTAL VS. MR. ANIL KUMAR MALHOTRA & ORS.	19(2)	10/5/2022	Incomplete Documents	agvlegalsolution
1292	6/5/2022	0710102070742021(N o.of Docs 2)	0710102070742021/1	COMPANY PETITION IB (IBC)/684(ND)2021	N S READYMIX PRIVATE LIMITED VS. AADIDEVA INFRATECH PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	Wrong Filing Need to IA	Laws.lance
1293	6/5/2022	0710102003112020(N o.of Docs 2)	0710102003112020/7	COMPANY PETITION IB (IBC)/341(ND)2020	SHUBHAM CHEMICAL & SOLVENT LTD VS. INDO LAMINATES PRIVATE LTD	IBC Under Sec 9	10/5/2022	E-Stamp Paper and Affidavit and Notary Missing	csnilesh19
1294	9/5/2022	0710102022652018(N o.of Docs 2)	0710102022652018/54	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED	IBC under Sec 7	10/5/2022	True copy sign missing at page no. 47,53-56	Gsvlegal
1295	9/5/2022	0710102100102019(N o.of Docs 1)	0710102100102019/13	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec 7	10/5/2022	3 rupees court fees and 25 rupees welfare fund fee missing.	Legal Prism
1296	8/4/2022	0710102115222019(N o.of Docs 6)	0710102115222019/8	COMPANY PETITION IB (IBC)/2095(ND)2019	PAISALO DIGITAL LIMITED VS. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	10/5/2022	Page No. 26-27 Page not Clear and Master Index Missing, True copy Sign Missing	sunil@abcd
1297	9/5/2022	0710102065912021(N o.of Docs 2)	0710102065912021/5	COMPANY PETITION IB (IBC)/572(ND)2021	SANJEEV PURI PROP M/S INDUS CLOTHING CO. VS. M/S REDSON RETAIL AND REALITY PRIVATE LIMITED	IBC Under Sec 9	10/5/2022	True copy and signature missing from page no.5-14	D16182002

1298	9/5/2022	0710102070882020(N o.of Docs 2)	0710102070882020/9	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	10/5/2022	page no. 5 &&& 21 is blank and true copy sign missing from page no. 6 to 24 . Court fee and welfare fee missing	naman0883
1299	6/5/2022	0710102003092020(N o.of Docs 2)	0710102003092020/10	COMPANY PETITION IB (IBC)/247(ND)2020	RAJ SOLVENT PRIVATE LTD VS. INDO LAMINATES PRIVATE LTD	IBC Under Sec 9	10/5/2022	E-Stamp Paper and Affidavit and Notary Missing	csnilesh19
1300	8/4/2022	0710102115222019(N o.of Docs 6)	0710102115222019/8	COMPANY PETITION IB (IBC)/2095(ND)2019	PAISALO DIGITAL LIMITED VS. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	10/5/2022	Page No. 26-27 Page not Clear and Master Index Missing, True copy Sign Missing	sunil@abcd
1301	6/5/2022	0710102111412020(N o.of Docs 2)	0710102111412020/8	COMPANY PETITION IB (IBC)/1088(PB)2020	AXIS BANK LTD. VS. JMT AUTO LIMITED	IBC under Sec 7	10/5/2022	Index Missing	AKR ADVISORS LLP
1302	8/4/2022	0710102115222019(N o.of Docs 6)	0710102115222019/8	COMPANY PETITION IB (IBC)/2095(ND)2019	PAISALO DIGITAL LIMITED VS. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	10/5/2022	Page No. 26-27 Page not Clear and Master Index Missing, True copy Sign Missing	sunil@abcd
1303	9/5/2022	0710102026062022(N o.of Docs 1)	0710102026062022/5	COMPANY PETITION (COMPANIES ACT)/64(ND)2022	RISHABH BUILDWELL PRIVATE LIMITED VS. NAKSHATRA RESIDENCY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/5/2022	1 rupee court fee missing.	knmncit
1304	4/5/2022	0710102034352022(N o.of Docs 0)	0710102034352022/1	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV VS. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	10/5/2022	Incomplete Document	
1305	9/5/2022	0710102070882020(N o.of Docs 2)	0710102070882020/9	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	10/5/2022	page no. 5 &&& 21 is blank and true copy sign missing from page no. 6 to 24 . Court fee and welfare fee missing	naman0883
1306	6/5/2022	0710102172372019(N o.of Docs 1)	0710102172372019/7	COMPANY PETITION IB (IBC)/274(ND)2020	IIFL HOME FINANCE LIMITED VS. TRIAKSH CABLES PRIVATE LIMITED	IBC under Sec 7	10/5/2022	1 Rs. Court Fees Missing	jasvindhama22
1307	9/5/2022	0710102070882020(N o.of Docs 2)	0710102070882020/9	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	10/5/2022	page no. 5 &&& 21 is blank and true copy sign missing from page no. 6 to 24 . Court fee and welfare fee missing	naman0883
1308	6/5/2022	0710120007452018(N o.of Docs 2)	0710120007452018/16	COMPANY PETITION IB (IBC)/1064(PB)2018	M/S. GRID INFRATECH PVT. LTD. VS. M/S. HYTHRO POWER CORPORATION LTD.	IBC under Sec 7	10/5/2022	Page No. 15-18 Page not Clear	associate.amc
1309	9/5/2022	0710102081822019(N o.of Docs 2)	0710102081822019/16	COMPANY PETITION IB (IBC)/1150(ND)2019	M/S ASHLEY ENTERPRISES VS. REAL ELEVATORS LIMITED	IBC Under Sec 9	10/5/2022	True copy and signature missing from page no. 6-15	ankitjalesar
1310	9/5/2022	0710102139472019(N o.of Docs 2)	0710102139472019/7	COMPANY PETITION IB (IBC)/2869(PB)2019	UDEEKSHA NANGIA VS. SANA REALTORS PRIVATE LIMITED	IBC under Sec 7	10/5/2022	Signature missing from page no. 1-12	ROOHINA.DUA

1311	22-04-2022	0710102002062022(N o.of Docs 8)	0710102002062022/4	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	9/5/2022	Page No. 31, 32, 35, 43, 86, 93, 110, Page Not Clear 113-118 Translate Copy 15 Rs. Welfare Fund Fees Missing	aastha@302
1312	5/5/2022	0710102031292018(N o.of Docs 1)	0710102031292018/20	COMPANY PETITION IB (IBC)/1771(ND)2018	PRIYANSHI ARORA VS. DREAM PROCON PVT. LTD.	IBC under Sec 7	9/5/2022	Index Missing	Jurist24
1313	7/5/2022	0710102004952021(N o.of Docs 2)	0710102004952021/5	COMPANY PETITION IB (IBC)/2(PB)2022	RELIGARE ENTERPRISES LTD VS. LIGARE AVIATION LTD	IBC under Sec 7	9/5/2022	Page No. 87,88,89 mentioned pages are not clear.	ChambersA317
1314	7/5/2022	0710102004952021(N o.of Docs 1)	0710102004952021/4	COMPANY PETITION IB (IBC)/2(PB)2022	RELIGARE ENTERPRISES LTD VS. LIGARE AVIATION LTD	IBC under Sec 7	9/5/2022	Need to file IA	ChambersA317
1315	5/5/2022	0710102022082018(N o.of Docs 3)	0710102022082018/2	COMPANY APPEAL(COMPANIES ACT)/1054(ND)2018	PR. COMMISSIONER OF INCOME TAX-6 VS. M/S. MSC IMPEX PRIVATE LIMTIED	Sec 252 (3) - By Government Body	9/5/2022	Page No. 5-6 Page Not Clear and 5-6 Translate copy in English	P7322011VM
1316	5/5/2022	0710102021032020(N o.of Docs 2)	0710102021032020/6	COMPANY PETITION IB (IBC)/619(ND)2020	OM RATAN GOEL VS. GENESIS INFRA TECH PVT. LTD	IBC under Sec 7	9/5/2022	Need to be IA	arvind@2019
1317	5/5/2022	0710102023512022(N o.of Docs 3)	0710102023512022/1	INTERLOCUTORY APPLICATION (I.B.C)/1614(ND)2022	EENADU TELEVISION PRIVATE LIMITED VSSRIGOPAL CHOUDHARY RP OF ORTEL COMMUNICATION LIMITED	Sec 60(5)	9/5/2022	E-Stamp Paper , 15 Rs. Welfare Fund Fees Missing, 37-57, 72-99 Page Not Clear	SKRADVOCATES
1318	3/5/2022	0710102082042021(N o.of Docs 3)	0710102082042021/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/58(ND)2021	DAVENDRA KUMAR VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	9/5/2022	True Copy Sign Missing	anindya_malhotra
1319	6/5/2022	0710102007082021(N o.of Docs 2)	0710102007082021/7	COMPANY PETITION IB (IBC)/77(ND)2021	FANKAAR INTERIORS PVT. LTD. VS. MAHAMAYA INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	9/5/2022	Case Title, Case No. and Index Missing	Adab Singh Kapoor
1320	6/5/2022	0710102007082021(N o.of Docs 2)	0710102007082021/7	COMPANY PETITION IB (IBC)/77(ND)2021	FANKAAR INTERIORS PVT. LTD. VS. MAHAMAYA INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	9/5/2022	Case Title, Case No. and Index Missing	Adab Singh Kapoor
1321	6/5/2022	0710102007082021(N o.of Docs 2)	0710102007082021/7	COMPANY PETITION IB (IBC)/77(ND)2021	FANKAAR INTERIORS PVT. LTD. VS. MAHAMAYA INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	9/5/2022	Case Title, Case No. and Index Missing	Adab Singh Kapoor
1322	6/5/2022	0710102007082021(N o.of Docs 2)	0710102007082021/7	COMPANY PETITION IB (IBC)/77(ND)2021	FANKAAR INTERIORS PVT. LTD. VS. MAHAMAYA INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	9/5/2022	Case Title, Case No. and Index Missing	Adab Singh Kapoor

1323	22-04-2022	0710102002062022(N o.of Docs 8)	0710102002062022/4	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	9/5/2022	Page No. 31, 32, 35, 43, 86, 93, 110, Page Not Clear 113-118 Translate Copy 15 Rs. Welfare Fund Fees Missing	aastha@302
1324	22-04-2022	0710102002062022(N o.of Docs 8)	0710102002062022/4	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	9/5/2022	Page No. 31, 32, 35, 43, 86, 93, 110, Page Not Clear 113-118 Translate Copy 15 Rs. Welfare Fund Fees Missing	aastha@302
1325	7/5/2022	0710102034042020(N o.of Docs 2)	0710102034042020/5	COMPANY PETITION IB (IBC)/567(ND)2021	CLIMAX ENTERPRISES PRIVATE LIMITED VS. SUPER AAYS PRIVATE LIMITED	IBC Under Sec 9	9/5/2022	True copy stamp missing from page no. 63-73	Nobilitas Juris
1326	7/5/2022	0710102034042020(N o.of Docs 2)	0710102034042020/5	COMPANY PETITION IB (IBC)/567(ND)2021	CLIMAX ENTERPRISES PRIVATE LIMITED VS. SUPER AAYS PRIVATE LIMITED	IBC Under Sec 9	9/5/2022	True copy stamp missing from page no. 63-73	Nobilitas Juris
1327	7/5/2022	0710102034042020(N o.of Docs 2)	0710102034042020/5	COMPANY PETITION IB (IBC)/567(ND)2021	CLIMAX ENTERPRISES PRIVATE LIMITED VS. SUPER AAYS PRIVATE LIMITED	IBC Under Sec 9	9/5/2022	True copy stamp missing from page no. 63-73	Nobilitas Juris
1328	7/5/2022	0710102034042020(N o.of Docs 2)	0710102034042020/5	COMPANY PETITION IB (IBC)/567(ND)2021	CLIMAX ENTERPRISES PRIVATE LIMITED VS. SUPER AAYS PRIVATE LIMITED	IBC Under Sec 9	9/5/2022	True copy stamp missing from page no. 63-73	Nobilitas Juris
1329	8/5/2022	0710102067802021(N o.of Docs 2)	0710102067802021/1	INTERLOCUTORY APPLICATION (I.B.C)/4283(PB)2021	AMITAVA RAYCHAUDHURI VS. ATUL KANSAL	Sec 60(5)	9/5/2022	E-stamp paper and affidavit missing	kushalbansal
1330	8/5/2022	0710102164042019(N o.of Docs 2)	0710102164042019/3	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	9/5/2022	Case details, case no., case title and Index missing	Aish1976
1331	8/5/2022	0710102164042019(N o.of Docs 2)	0710102164042019/3	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	9/5/2022	Case details, case no., case title and Index missing	Aish1976
1332	8/5/2022	0710102164042019(N o.of Docs 2)	0710102164042019/3	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	9/5/2022	Case details, case no., case title and Index missing	Aish1976
1333	8/5/2022	0710102164042019(N o.of Docs 2)	0710102164042019/3	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	9/5/2022	Case details, case no., case title and Index missing	Aish1976
1334	8/5/2022	0710102021582022(N o.of Docs 2)	0710102021582022/2	INTERLOCUTORY APPLICATION (I.B.C)/1359(ND)2022	VICTORY INTERNATIONAL VSKIRAN MARTIN GOLLA LIQUIDATOR OF SUNGIL INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/5/2022	Page No. 10-11, True copy stamp and signature missing in annexures.	deveshbhatia
1335	7/5/2022	0710102031632021(N o.of Docs 2)	0710102031632021/5	COMPANY PETITION IB (IBC)/355(ND)2021	M/S VINTAGE FOOTWEAR PRIVATE LTD. VS. I WORLD BUSINESS SOLUTIONS PVT LTD	IBC under Sec 7	9/5/2022	Need to filed IA	kushankgarg25

1336	6/5/2022	0710102026062022(N o.of Docs 1)	0710102026062022/3	COMPANY PETITION (COMPANIES ACT)/64(ND)2022	RISHABH BUILDWELL PRIVATE LIMITED VS. NAKSHATRA RESIDENCY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/5/2022	Page No. 7-17 Ture Copy sign Missing	PLILLP
1337	22-04-2022	0710102002062022(N o.of Docs 8)	0710102002062022/4	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	9/5/2022	Page No. 31, 32, 35, 43, 86, 93, 110, Page Not Clear 113-118 Translate Copy 15 Rs. Welfare Fund Fees Missing	aastha@302
1338	22-04-2022	0710102002062022(N o.of Docs 8)	0710102002062022/4	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	9/5/2022	Page No. 31, 32, 35, 43, 86, 93, 110, Page Not Clear 113-118 Translate Copy 15 Rs. Welfare Fund Fees Missing	aastha@302
1339	22-04-2022	0710102002062022(N o.of Docs 8)	0710102002062022/4	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	9/5/2022	Page No. 31, 32, 35, 43, 86, 93, 110, Page Not Clear 113-118 Translate Copy 15 Rs. Welfare Fund Fees Missing	aastha@302
1340	22-04-2022	0710102002062022(N o.of Docs 8)	0710102002062022/4	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	9/5/2022	Page No. 31, 32, 35, 43, 86, 93, 110, Page Not Clear 113-118 Translate Copy 15 Rs. Welfare Fund Fees Missing	aastha@302
1341	22-04-2022	0710102002062022(N o.of Docs 8)	0710102002062022/4	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	9/5/2022	Page No. 31, 32, 35, 43, 86, 93, 110, Page Not Clear 113-118 Translate Copy 15 Rs. Welfare Fund Fees Missing	aastha@302
1342	22-04-2022	0710102002062022(N o.of Docs 8)	0710102002062022/4	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	9/5/2022	Page No. 31, 32, 35, 43, 86, 93, 110, Page Not Clear 113-118 Translate Copy 15 Rs. Welfare Fund Fees Missing	aastha@302
1343	4/5/2022	0710102015202022(N o.of Docs 1)	0710102015202022/2	INTERLOCUTORY APPLICATION (I.B.C)/953(ND)2022	RAM NIWAS & SONS VS. PALM DEVELOPERS PRIVATE LTD.	Application under any other provisions- IBC	6/5/2022	Need to File in IA	caknmishra
1344	30-04-2022	0710102004952022(N o.of Docs 2)	0710102004952022/2	INTERLOCUTORY APPLICATION (I.B.C)/558(ND)2022	P K INDUSTRIES PVT LTD VS. ARUN KUMAR JAIN	Sec 60(5)	6/5/2022	E-stamp and Affidavit msising, Page 15 according to PDF Not Clear	SHITALKHATRI@123
1345	4/5/2022	0710102015792022(N o.of Docs 1)	0710102015792022/3	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA VS. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	6/5/2022	Case Title and Index missing	anuragchandra

1346	30-04-2022	0710102004952022(N o.of Docs 2)	0710102004952022/2	INTERLOCUTORY APPLICATION (I.B.C)/558(ND)2022	P K INDUSTRIES PVT LTD VS. ARUN KUMAR JAIN	Sec 60(5)	6/5/2022	E-stamp and Affidavit msising, Page 15 according to PDF Not Clear	SHITALKHATRI@123
1347	30-04-2022	0710102004952022(N o.of Docs 2)	0710102004952022/2	INTERLOCUTORY APPLICATION (I.B.C)/558(ND)2022	P K INDUSTRIES PVT LTD VS. ARUN KUMAR JAIN	Sec 60(5)	6/5/2022	E-stamp and Affidavit msising, Page 15 according to PDF Not Clear	SHITALKHATRI@123
1348	4/5/2022	0710102111072020(N o.of Docs 6)	0710102111072020/2	COMPANY PETITION (COMPANIES ACT)/190(PB)2020	BYR INSURANCE BROKERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	6/5/2022	Case Title, Case Number, Case Name and Index All these are msising	CSTEENARANI
1349	26-11-2021	0710200401522016(N o.of Docs 2)	0710200401522016/3	COMPANY PETITION (COMPANIES ACT)/38(ND)2016	SMT RAJNI GUPTA & ORS VS M.S SUNAIR HOTELS PVT LTD & ORS	Application under any other provisions	6/5/2022	Sign msising in Pages 1 to 78 according to PDF, Pages 121 to 146 according to PDF Not Clear, True Copy sign msising in Pages 121 to 184 according to PDF	ukcaandpartners
1350	2/5/2022	0710200410822017(N o.of Docs 6)	0710200410822017/6	COMPANY PETITION (COMPANIES ACT)/122(ND)2017	M/S AMRISH GUPTA & ORS. VS M/S BLUE ICE FARMS PVT. LTD.	Sec. 241(1),Sec. 242(4)	6/5/2022	Separately File Rejoinder Index Not Clear and True Copy Sign Missing, and 15Rs. and 10 Rs. Welfare Court Fees Missing and 1 Rs.Court Fees Missing	Ashutosh Gupta
1351	24-01-2022	0710102007182022(N o.of Docs 0)	0710102007182022/2	INTERLOCUTORY APPLICATION (I.B.C)/591(ND)2022	ACE INFRACITY DEVELOPERS PVT. LTD. VS. 1. ASSET CARE & RECONSTRUCTION ENTERPRISE PRIVATE LIMITED (ACRE)	Sec 60(5)	6/5/2022	Pages 30 to 37 according to PDF Not Clear	
1352	4/5/2022	0710102118242019(N o.of Docs 3)	0710102118242019/18	COMPANY PETITION IB (IBC)/2301(ND)2019	M/S LOGICON ENGINEERS PVT LTD VS. M/S GOLD PLUS GLASS INDUSTRY LTD	IBC Under Sec 9	6/5/2022	Judgement Documents Not properly filed	uditkishan
1353	4/5/2022	0710102118242019(N o.of Docs 3)	0710102118242019/18	COMPANY PETITION IB (IBC)/2301(ND)2019	M/S LOGICON ENGINEERS PVT LTD VS. M/S GOLD PLUS GLASS INDUSTRY LTD	IBC Under Sec 9	6/5/2022	Judgement Documents Not properly filed	uditkishan
1354	4/5/2022	0710102005502022(N o.of Docs 2)	0710102005502022/2	INTERLOCUTORY APPLICATION (I.B.C)/362(ND)2022	AYYAGARI VISWANADHA SARMA VS. PURVANCHAL PROJECTS PVT. LTD	Application under any other provisions- IBC,Sec 30	6/5/2022	Pages 123 to 126 according to PDF Not Clear	naman0883
1355	5/5/2022	0710102093592021(N o.of Docs 2)	0710102093592021/2	INTERLOCUTORY APPLICATION (I.B.C)/5954(ND)2021	KARVY FINANCIAL SERVICES LIMITED VS. RAJSONS PUBLICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/5/2022	Wrongly filed and need to file IA	counselgulshan@gmail
1356	5/5/2022	0710102143982019(N o.of Docs 2)	0710102143982019/3	COMPANY PETITION (COMPANIES ACT)/923(ND)2019	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS. M/S NECKO FREIGHT FORWARDERS PVT LTD	Sec 252 (3) - By Government Body	6/5/2022	Supporting affidavit and E-stamp missing and True copy signature missing.	P7322011VM

1357	5/5/2022	0710102002452022(N o.of Docs 1)	0710102002452022/4	COMPANY PETITION IB (IBC)/89(ND)2022	CONNECTING PEOPLE OF INDIA VS. G. S. P POWER SYSTEMS PRIVATE LIMITED S.	IBC Under Sec 9	6/5/2022	E-stamp missing	K16712001
1358	6/5/2022	0710102087542020(N o.of Docs 2)	0710102087542020/14	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	HANSRAJ GUPTA AND CO. PVT LTD. VS. DESHRAJ GUPTA	Sec. 241(1),Application under any other provisions	6/5/2022	Wrongly Filed, Need to File in IA	rishikaarora
1359	5/5/2022	0710102164812019(N o.of Docs 2)	0710102164812019/2	COMPANY APPEAL(COMPANIES ACT)/1021(ND)2019	PR. COMMISSIONER OF INCOME TAX VS. M/S NEOTEX EXIM PVT.LTD.	Sec 252 (3) - By Government Body	6/5/2022	Supporting Affidavit and E-stamp paper missing	P7322011VM
1360	3/5/2022	0710102062682021(N o.of Docs 3)	0710102062682021/6	COMPANY PETITION IB (IBC)/509(PB)2021	STATE BANK OF INDIA VS. JAYA SINGH	Section 95(1)	6/5/2022	Wrongly Filing Need to IA	amrends
1361	5/5/2022	0710102070882020(N o.of Docs 2)	0710102070882020/19	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	6/5/2022	3 rupee court fee and 25 rupee advocate welfare fund fee both are missing	adityasarin90
1362	5/5/2022	0710102070642021(N o.of Docs 2)	0710102070642021/3	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	6/5/2022	Index , case no. , case title , case details , all are missing	yinduren2016
1363	4/5/2022	0710102090252021(N o.of Docs 1)	0710102090252021/2	INTERLOCUTORY APPLICATION (I.B.C)/1092(PB)2022	ASHISH KUMAR VS. RABINDRA KUMAR MINTRI	Sec 60(5)	6/5/2022	Document Not properly filed	apoorv@cjalaw.in
1364	4/5/2022	0710102071322021(N o.of Docs 2)	0710102071322021/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/110(ND)2021	PATSYS CONSULTING PVT LTD	Sec. 230-232, Sec 234	6/5/2022	E-stamp and Affidavit msising	khanzehra
1365	5/5/2022	0710102062182021(N o.of Docs 1)	0710102062182021/4	COMPANY PETITION IB (IBC)/134(ND)2022	STATE BANK OF INDIA VS. NAVEEN AGGARWAL	Section 95(1)	6/5/2022	True copy and signature missing in page no. 4	debamitra@123
1366	2/5/2022	0710102032192018(N o.of Docs 2)	0710102032192018/43	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	6/5/2022	Need to Filing IA	associate.amc
1367	3/5/2022	0710102050132021(N o.of Docs 3)	0710102050132021/7	COMPANY PETITION IB (IBC)/371(PB)2021	STATE BANK OF INDIA VS. DINESH BAHADUR SINGH	Section 95(1)	6/5/2022	Wrong Filing Need to IA	amrends
1368	5/5/2022	0710102166172019(N o.of Docs 1)	0710102166172019/3	COMPANY APPLICATION(COMPANIES ACT)/648(ND)2019	MR. WANG XINGCHUN VS. M/S COSLIGHT INDIA TECHNOLOGY PRIVATE LIMITED	Intervention Application	6/5/2022	Wrongly filed , need to filed IA	ashutoshism
1369	3/5/2022	0710102025642020(N o.of Docs 2)	0710102025642020/14	COMPANY PETITION IB (IBC)/651(ND)2020	NUVISION (DELHI) PRIVATE LIMITED VS. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	IBC under Sec 7	6/5/2022	15 Rs. Welfare Fund Fees Missing	counselgulshan@gmail
1370	30-10-2019	0710102142432019(N o.of Docs 0)	0710102142432019/3	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	6/5/2022	Supporting affidavit and E-stamp missing	
1371	7/4/2022	0710102014762022(N o.of Docs 0)	0710102014762022/1	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/5/2022	Incomplete Documents	

1372	5/5/2022	0710200718142018(N o.of Docs 4)	0710200718142018/3	COMPANY APPEAL(COMPANIES ACT)/974(ND)2018	PR. COMMISSIONER OF INCOME TAX-6 VS M/S NEXGEN FASHION PVT LTD - REGISTRAR OF COMPANIES	Sec 252 (1)	6/5/2022	Supporting Affidavit missing with e-stamp paper	P7322011VM
1373	5/5/2022	0710200718142018(N o.of Docs 4)	0710200718142018/3	COMPANY APPEAL(COMPANIES ACT)/974(ND)2018	PR. COMMISSIONER OF INCOME TAX-6 VS M/S NEXGEN FASHION PVT LTD - REGISTRAR OF COMPANIES	Sec 252 (1)	6/5/2022	Supporting Affidavit missing with e-stamp paper	P7322011VM
1374	5/5/2022	0710200718142018(N o.of Docs 4)	0710200718142018/3	COMPANY APPEAL(COMPANIES ACT)/974(ND)2018	PR. COMMISSIONER OF INCOME TAX-6 VS M/S NEXGEN FASHION PVT LTD - REGISTRAR OF COMPANIES	Sec 252 (1)	6/5/2022	Supporting Affidavit missing with e-stamp paper	P7322011VM
1375	5/5/2022	0710200718142018(N o.of Docs 4)	0710200718142018/3	COMPANY APPEAL(COMPANIES ACT)/974(ND)2018	PR. COMMISSIONER OF INCOME TAX-6 VS M/S NEXGEN FASHION PVT LTD - REGISTRAR OF COMPANIES	Sec 252 (1)	6/5/2022	Supporting Affidavit missing with e-stamp paper	P7322011VM
1376	3/5/2022	0710102032882021(N o.of Docs 2)	0710102032882021/57	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	6/5/2022	E-Stamp Paper and Affidavit and True Copy Sign Missing	rrglawoffice
1377	2/5/2022	0710102025602022(N o.of Docs 1)	0710102025602022/1	INTERLOCUTORY APPLICATION (I.B.C)/1539(ND)2022	RAJESH RAMNANI	Application under any other provisions- IBC	6/5/2022	Index Missing True Copy Sign Missing	advelinabanerjee
1378	4/5/2022	0710102118242019(N o.of Docs 3)	0710102118242019/18	COMPANY PETITION IB (IBC)/2301(ND)2019	M/S LOGICON ENGINEERS PVT LTD VS. M/S GOLD PLUS GLASS INDUSTRY LTD	IBC Under Sec 9	6/5/2022	Judgement Documents Not properly filed	uditkishan
1379	4/5/2022	0710102118242019(N o.of Docs 3)	0710102118242019/18	COMPANY PETITION IB (IBC)/2301(ND)2019	M/S LOGICON ENGINEERS PVT LTD VS. M/S GOLD PLUS GLASS INDUSTRY LTD	IBC Under Sec 9	6/5/2022	Judgement Documents Not properly filed	uditkishan
1380	22-04-2022	0710120005072018(N o.of Docs 1)	0710120005072018/24	COMPANY PETITION IB (IBC)/991(ND)2018	M/S UNIVERSAL ENTERPRISES VS. AASTHA SURGIMED LIMITED	IBC Under Sec 9	6/5/2022	Need to Filing IA	liquidator.asl
1381	19-04-2021	0710102031752021(N o.of Docs 0)	0710102031752021/20	INTERLOCUTORY APPLICATION (I.B.C)/3138(ND)2021	PRADEEP KUMAR LAKHANI (RP) VSMALVINDER M SINGH	Sec 66(1)	6/5/2022	E-Stamp Paper and True Copy Sign Missing	
1382	5/5/2022	0710102062192021(N o.of Docs 1)	0710102062192021/3	COMPANY PETITION IB (IBC)/135(ND)2022	STATE BANK OF INDIA VS. PIYOOSH GOYAL	Section 95(1)	6/5/2022	True copy stamp and Signature missing in page no. 4	debamitra@123
1383	4/5/2022	0710102132092019(N o.of Docs 3)	0710102132092019/5	RESTORATION APPLICATION (IBC)/57(ND)2019	IBD INDIA PVT. LTD VS. KAAMA IMPEX PVT. LTD	Rule 11 of NCLT, 2016	6/5/2022	Need to File in IA	sanjeevashiana

1384	3/5/2022	0710102069702021(N o.of Docs 2)	0710102069702021/4	INTERLOCUTORY APPLICATION (I.B.C)/4578(ND)2021	RISHI PAL SINGH (HUF) AND ORS VSM/S ALPHA CORP DEVELOPMENT PRIVATE LIMITED	Sec 60(5)	6/5/2022	Case Title and Case No. and Index Missing, E-Stamp Paper Affidavit Missing	csanand22
1385	3/3/2022	0710200420622018(N o.of Docs 3)	0710200420622018/13	COMPANY PETITION IB (IBC)/821(ND)2018	SOLE PROPRIETOR OF JAINSONS INDIA VS JASPER ENGINEERS PVT LTD	IBC Under Sec 9	6/5/2022	True copy stamp missing at page no. 6 and 1 rupee court fee missing and advocate welfare fund fee missing.	indiajuris
1386	2/5/2022	0710102152492019(N o.of Docs 2)	0710102152492019/12	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	6/5/2022	Need to Filing IA	associate.amc
1387	22-04-2022	0710120005072018(N o.of Docs 1)	0710120005072018/24	COMPANY PETITION IB (IBC)/991(ND)2018	M/S UNIVERSAL ENTERPRISES VS. AASTHA SURGIMED LIMITED	IBC Under Sec 9	6/5/2022	Need to Filing IA	liquidator.asl
1388	22-04-2022	0710120005072018(N o.of Docs 1)	0710120005072018/24	COMPANY PETITION IB (IBC)/991(ND)2018	M/S UNIVERSAL ENTERPRISES VS. AASTHA SURGIMED LIMITED	IBC Under Sec 9	6/5/2022	Need to Filing IA	liquidator.asl
1389	3/3/2022	0710200420622018(N o.of Docs 3)	0710200420622018/13	COMPANY PETITION IB (IBC)/821(ND)2018	SOLE PROPRIETOR OF JAINSONS INDIA VS JASPER ENGINEERS PVT LTD	IBC Under Sec 9	6/5/2022	True copy stamp missing at page no. 6 and 1 rupee court fee missing and advocate welfare fund fee missing.	indiajuris
1390	2/5/2022	0710102170432019(N o.of Docs 2)	0710102170432019/2	COMPANY APPEAL(COMPANIES ACT)/112(ND)2020	PR. CIT -2 VS. M/S BLOSSM PORTFOLIO PVT LTD	Sec 252 (1) - By Government Body	6/5/2022	E-Stamp Paper and Affidavit and Notary and True Copy sign Missing	P7322011VM
1391	2/5/2022	0710200424922018(N o.of Docs 3)	0710200424922018/6	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	6/5/2022	E-Stamp Paper and Affidavit Notary and 25 Rs. Welfare Fund Fees, True Copy Sign Missing	himanshuharbola
1392	3/3/2022	0710200420622018(N o.of Docs 3)	0710200420622018/13	COMPANY PETITION IB (IBC)/821(ND)2018	SOLE PROPRIETOR OF JAINSONS INDIA VS JASPER ENGINEERS PVT LTD	IBC Under Sec 9	6/5/2022	True copy stamp missing at page no. 6 and 1 rupee court fee missing and advocate welfare fund fee missing.	indiajuris
1393	3/3/2022	0710200420622018(N o.of Docs 3)	0710200420622018/13	COMPANY PETITION IB (IBC)/821(ND)2018	SOLE PROPRIETOR OF JAINSONS INDIA VS JASPER ENGINEERS PVT LTD	IBC Under Sec 9	6/5/2022	True copy stamp missing at page no. 6 and 1 rupee court fee missing and advocate welfare fund fee missing.	indiajuris
1394	4/5/2022	0710102026102021(N o.of Docs 2)	0710102026102021/8	COMPANY PETITION IB (IBC)/251(ND)2021	BEZEL STOCLBROKERS PRIVATE LTD VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	IBC Under Sec 10	6/5/2022	True Copy Sign msising in the Judgement document	expletuslegal
1395	2/5/2022	0710120007222018(N o.of Docs 2)	0710120007222018/2	COMPANY PETITION (COMPANIES ACT)/343(ND)2018	SHRIVATS CASTING PVT LTD VS. NS MOULD MAKERS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/5/2022	Index Missing and Case Title and Case no. Missing	ayushbhatia
1396	4/5/2022	0710102021552022(N o.of Docs 2)	0710102021552022/1	INTERLOCUTORY APPLICATION (I.B.C)/1770(PB)2022	PHOENIX ARC PVT LTD VSVIPUL KANT UPADHYAY	Rule 11 of NCLT, 2016	6/5/2022	E-stamp and Affidavit msising, Page 24 according to PDF in Hindi	shreeyatandon

1397	4/5/2022	0710102015202022(N o.of Docs 1)	0710102015202022/1	INTERLOCUTORY APPLICATION (I.B.C)/953(ND)2022	RAM NIWAS & SONS VS. PALM DEVELOPERS PRIVATE LTD.	Application under any other provisions- IBC	6/5/2022	Need to File in IA	caknmishra
1398	4/5/2022	0710102075392019(N o.of Docs 1)	0710102075392019/32	COMPANY PETITION IB (IBC)/894(ND)2019	RAM NIWAS & SONS VS. RAM NIWAS & SONS	IBC Under Sec 9	6/5/2022	Need to File in IA	caknmishra
1399	2/5/2022	0710102089272021(N o.of Docs 1)	0710102089272021/5	COMPANY PETITION (COMPANIES ACT)/206(ND)2021	ANKUR GOEL VS. HIMGIRI FINCAP LIMITED	Sec. 271-273	6/5/2022	Document Not Properly Filed	LotusLLP_277
1400	14-12-2018	0710102032192018(N o.of Docs 0)	0710102032192018/44	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	6/5/2022	Page No. 48-52 Page Not Clear	
1401	2/5/2022	0710102095982019(N o.of Docs 3)	0710102095982019/14	COMPANY PETITION IB (IBC)/1628(PB)2019	RELIGARE FINVEST LTD. VS. STRATEGIC CREDIT CAPITAL PVT. LTD.	IBC under Sec 7	6/5/2022	Page No. 56- 299 True Copy Sign Missing	aadityapande
1402	22-04-2022	0710120005072018(N o.of Docs 1)	0710120005072018/24	COMPANY PETITION IB (IBC)/991(ND)2018	M/S UNIVERSAL ENTERPRISES VS. AASTHA SURGIMED LIMITED	IBC Under Sec 9	6/5/2022	Need to Filing IA	liquidator.asl
1403	26-11-2021	0710200401522016(N o.of Docs 2)	0710200401522016/3	COMPANY PETITION (COMPANIES ACT)/38(ND)2016	SMT RAJNI GUPTA & ORS VS M.S SUNAIR HOTELS PVT LTD & ORS	Application under any other provisions	6/5/2022	Sign msising in Pages 1 to 78 according to PDF, Pages 121 to 146 according to PDF Not Clear, True Copy sign msising in Pages 121 to 184 according to PDF	ukcaandpartners
1404	3/5/2022	0710200400512013(N o.of Docs 10)	0710200400512013/15	COMPANY PETITION (COMPANIES ACT)/143(ND)2013	M/S ROCKMAN ADVERTISING AND MARKETING INDIA LTD. VS M/S SHARP EYE ADVERTISING PVT. LTD. & ORS.	Application under any other provisions	6/5/2022	All the documents need to be Filed in separate miscellaneous diary numbers	sushmaadvocate77
1405	26-11-2021	0710200401522016(N o.of Docs 2)	0710200401522016/3	COMPANY PETITION (COMPANIES ACT)/38(ND)2016	SMT RAJNI GUPTA & ORS VS M.S SUNAIR HOTELS PVT LTD & ORS	Application under any other provisions	6/5/2022	Sign msising in Pages 1 to 78 according to PDF, Pages 121 to 146 according to PDF Not Clear, True Copy sign msising in Pages 121 to 184 according to PDF	ukcaandpartners
1406	26-11-2021	0710200401522016(N o.of Docs 2)	0710200401522016/3	COMPANY PETITION (COMPANIES ACT)/38(ND)2016	SMT RAJNI GUPTA & ORS VS M.S SUNAIR HOTELS PVT LTD & ORS	Application under any other provisions	6/5/2022	Sign msising in Pages 1 to 78 according to PDF, Pages 121 to 146 according to PDF Not Clear, True Copy sign msising in Pages 121 to 184 according to PDF	ukcaandpartners
1407	30-04-2022	0710102004952022(N o.of Docs 2)	0710102004952022/2	INTERLOCUTORY APPLICATION (I.B.C)/558(ND)2022	P K INDUSTRIES PVT LTD VS. ARUN KUMAR JAIN	Sec 60(5)	6/5/2022	E-stamp and Affidavit msising, Page 15 according to PDF Not Clear	SHITALKHATRI@123

1408	4/5/2022	0710102088622021(N o.of Docs 2)	0710102088622021/3	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2021	AYYAGARI VISWANADHA SARMA VS. 1. EVERETT INFRA AND ENGINEERING EQUIPMENTS PRIVATE LIMITED	Sec 60(5),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	5/5/2022	1 Rupee court fee missing	advatul
1409	4/5/2022	0710102088622021(N o.of Docs 2)	0710102088622021/2	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2021	AYYAGARI VISWANADHA SARMA VS. 1. EVERETT INFRA AND ENGINEERING EQUIPMENTS PRIVATE LIMITED	Sec 60(5),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	5/5/2022	one rupee court fee missing	advatul
1410	18-02-2022	0710102013702022(N o.of Docs 0)	0710102013702022/1	COMPANY PETITION IB (IBC)/141(ND)2022	MISTY MEADOWS PRIVATE LIMITED VS. BASE REALTORS PRIVATE LIMITED	IBC Under Sec 9	5/5/2022	E-Stamp Paper Missing	
1411	4/5/2022	0710102070622019(N o.of Docs 1)	0710102070622019/16	COMPANY PETITION IB (IBC)/918(ND)2019	M/S PAWAN SECURITY SERVICES VS. STAR FACILITIES MANAGEMENT PVT. LTD.	IBC Under Sec 9	5/5/2022	Index missing and E-stamp missing	avinash1999
1412	5/5/2022	0710102004152020(N o.of Docs 1)	0710102004152020/4	COMPANY PETITION IB (IBC)/269(ND)2020	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS. SMR ENTERTAINMENT PRIVATE LIMITED	IBC Under Sec 9	5/5/2022	Index missing	officeamber@18
1413	2/5/2022	0710102025372020(N o.of Docs 3)	0710102025372020/9	COMPANY PETITION IB (IBC)/686(ND)2020	MS. SAHNI INTERNATIONAL VS. LRM SPICES PRIVATE LIMITED	IBC Under Sec 9	5/5/2022	Page No. 81-82, 89-90-121, 124, 131, 161-170, 174-210, Page Not Clear and 230-237 not Arrange Pages and 1 Rs. Court Fees Missing	pratapkdash
1414	5/5/2022	0710102025932021(N o.of Docs 2)	0710102025932021/4	INTERLOCUTORY APPLICATION (I.B.C)/1603(ND)2021	ASHWINI MEHRA VS. COMMITTEE OF CREDITORS THROUGH STATE BANK OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/5/2022	page no. not mention, E- stamp missing	raghav.chadha
1415	2/5/2022	0710102025372020(N o.of Docs 3)	0710102025372020/9	COMPANY PETITION IB (IBC)/686(ND)2020	MS. SAHNI INTERNATIONAL VS. LRM SPICES PRIVATE LIMITED	IBC Under Sec 9	5/5/2022	Page No. 81-82, 89-90-121, 124, 131, 161-170, 174-210, Page Not Clear and 230-237 not Arrange Pages and 1 Rs. Court Fees Missing	pratapkdash
1416	6/8/2020	0710102076842020(N o.of Docs 0)	0710102076842020/4	COMPANY PETITION (COMPANIES ACT)/93(ND)2020	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	5/5/2022	All Annexure Pages True Copy sign	
1417	2/5/2022	0710102025372020(N o.of Docs 3)	0710102025372020/9	COMPANY PETITION IB (IBC)/686(ND)2020	MS. SAHNI INTERNATIONAL VS. LRM SPICES PRIVATE LIMITED	IBC Under Sec 9	5/5/2022	Page No. 81-82, 89-90-121, 124, 131, 161-170, 174-210, Page Not Clear and 230-237 not Arrange Pages and 1 Rs. Court Fees Missing	pratapkdash

1418	2/5/2022	0710102025372020(N o.of Docs 3)	0710102025372020/9	COMPANY PETITION IB (IBC)/686(ND)2020	MS. SAHNI INTERNATIONAL VS. LRM SPICES PRIVATE LIMITED	IBC Under Sec 9	5/5/2022	Page No. 81-82, 89-90-121, 124, 131, 161-170, 174-210, Page Not Clear and 230-237 not Arrange Pages and 1 Rs. Court Fees Missing	pratapkdash
1419	28-04-2022	0710102129122019(N o.of Docs 1)	0710102129122019/14	COMPANY PETITION IB (IBC)/2581(ND)2019	JAKSON ENGINEERS LIMITED VS. UM GREEN LIGHTING PRIVATE LIMITED	IBC Under Sec 9	5/5/2022	Need to IA	fcsagga17
1420	28-04-2022	0710102129122019(N o.of Docs 1)	0710102129122019/14	COMPANY PETITION IB (IBC)/2581(ND)2019	JAKSON ENGINEERS LIMITED VS. UM GREEN LIGHTING PRIVATE LIMITED	IBC Under Sec 9	5/5/2022	Need to IA	fcsagga17
1421	6/8/2020	0710102076842020(N o.of Docs 0)	0710102076842020/4	COMPANY PETITION (COMPANIES ACT)/93(ND)2020	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	5/5/2022	All Annexure Pages True Copy sign	
1422	6/8/2020	0710102076842020(N o.of Docs 0)	0710102076842020/4	COMPANY PETITION (COMPANIES ACT)/93(ND)2020	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	5/5/2022	All Annexure Pages True Copy sign	
1423	28-04-2022	0710102129122019(N o.of Docs 1)	0710102129122019/14	COMPANY PETITION IB (IBC)/2581(ND)2019	JAKSON ENGINEERS LIMITED VS. UM GREEN LIGHTING PRIVATE LIMITED	IBC Under Sec 9	5/5/2022	Need to IA	fcsagga17
1424	30-04-2022	0710200412022017(N o.of Docs 2)	0710200412022017/35	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	5/5/2022	Index Missing	rklawchambers
1425	6/8/2020	0710102076842020(N o.of Docs 0)	0710102076842020/4	COMPANY PETITION (COMPANIES ACT)/93(ND)2020	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	5/5/2022	All Annexure Pages True Copy sign	
1426	28-04-2022	0710102129122019(N o.of Docs 1)	0710102129122019/14	COMPANY PETITION IB (IBC)/2581(ND)2019	JAKSON ENGINEERS LIMITED VS. UM GREEN LIGHTING PRIVATE LIMITED	IBC Under Sec 9	5/5/2022	Need to IA	fcsagga17
1427	2/5/2022	0710102011872021(N o.of Docs 2)	0710102011872021/11	COMPANY PETITION IB (IBC)/111(ND)2021	VISTRA ITCL (INDIA) LIMITED VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	5/5/2022	True Copy Sign Missing	sidhant123
1428	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1429	30-04-2022	0710102006102021(N o.of Docs 2)	0710102006102021/3	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)2021	KASHI VISWANATHAN SIVARAMAN VSPARAMJIT GANDHI & ORS.	Section 74,Sec 60(5)	4/5/2022	Reply document missing	kapoorandcompany
1430	2/5/2022	0710102077552021(N o.of Docs 2)	0710102077552021/1	INTERLOCUTORY APPLICATION (I.B.C)/4898(PB)2021	ARUNAVA SIKDAR	Application under any other provisions- IBC	4/5/2022	Need to File in IA	ashukansal@gmail.com
1431	2/5/2022	0710102077552021(N o.of Docs 2)	0710102077552021/1	INTERLOCUTORY APPLICATION (I.B.C)/4898(PB)2021	ARUNAVA SIKDAR	Application under any other provisions- IBC	4/5/2022	Need to File in IA	ashukansal@gmail.com

1432	2/5/2022	0710102077552021(N o.of Docs 2)	0710102077552021/1	INTERLOCUTORY APPLICATION (I.B.C)/4898(PB)2021	ARUNAVA SIKDAR	Application under any other provisions- IBC	4/5/2022	Need to File in IA	ashukansal@gmail.com
1433	2/5/2022	0710102077552021(N o.of Docs 2)	0710102077552021/1	INTERLOCUTORY APPLICATION (I.B.C)/4898(PB)2021	ARUNAVA SIKDAR	Application under any other provisions- IBC	4/5/2022	Need to File in IA	ashukansal@gmail.com
1434	30-04-2022	0710102001362019(N o.of Docs 2)	0710102001362019/26	COMPANY PETITION IB (IBC)/334(ND)2019	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. VS. JOT IMPEX PVT. LTD.	IBC Under Sec 9	4/5/2022	Wrongly Filed, Need to File in IA	gautam@klfindia.com
1435	2/5/2022	0710102000162022(N o.of Docs 2)	0710102000162022/5	COMPANY PETITION IB (IBC)/14(PB)2022	HDFC BANK LIMITED VS. BINA JAIN	Section 95(1)	4/5/2022	Need to File in IA	Kakra.associates
1436	2/5/2022	0710102000172022(N o.of Docs 2)	0710102000172022/5	COMPANY PETITION IB (IBC)/13(PB)2022	HDFC BANK LIMITED VS. SHACHI JAIN	Section 95(1)	4/5/2022	Need to File in IA	Kakra.associates
1437	2/5/2022	0710102000182022(N o.of Docs 2)	0710102000182022/5	COMPANY PETITION IB (IBC)/15(PB)2022	HDFC BANK LIMITED VS. SHIVI JAIN	Section 95(1)	4/5/2022	Need to File in IA	Kakra.associates
1438	30-04-2022	0710102035852021(N o.of Docs 2)	0710102035852021/4	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA & ORS. VS. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	4/5/2022	Page No. 2 missing	bajpaiankita86
1439	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1440	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1441	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1442	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1443	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1444	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1445	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1446	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991

1447	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1448	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1449	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1450	2/5/2022	0710102001152021(N o.of Docs 2)	0710102001152021/12	COMPANY PETITION IB (IBC)/25(ND)2021	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. SMT. PAVAN KAPOOR	Section 95(1)	4/5/2022	Page No. 30, 33, 37, 38, 42 Page not Clear	rrglawoffice
1451	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1452	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1453	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1454	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/26	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	4/5/2022	Technical Error Document not Show Please Document Upload Once Again	D371991
1455	2/5/2022	0710102087232020(N o.of Docs 2)	0710102087232020/38	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	4/5/2022	Page No. not mention in all pages	nidhipandey
1456	26-04-2022	0710102025932021(N o.of Docs 6)	0710102025932021/3	INTERLOCUTORY APPLICATION (I.B.C)/1603(ND)2021	ASHWINI MEHRA VS. COMMITTEE OF CREDITORS THROUGH STATE BANK OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	4/5/2022	Page No. 143-150 Translate Copy English	raghav.chadha
1457	4/5/2022	0710200400562010(N o.of Docs 3)	0710200400562010/2	COMPANY PETITION (COMPANIES ACT)/04(ND)2010	S. P. GUPTA & ORS VS M/S INTERNATIONAL COMMENTER LTD.	Application under any other provisions	4/5/2022	E-stamp and Affidavit are msising	jatinsethi
1458	19-04-2022	0710102037042021(N o.of Docs 1)	0710102037042021/8	COMPANY PETITION IB (IBC)/301(ND)2021	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS. VINESH TRADERS PRIVATE LIMITED	IBC under Sec 7	4/5/2022	Need to File in IA	sapan10@yahoo.com
1459	19-04-2022	0710102037042021(N o.of Docs 1)	0710102037042021/8	COMPANY PETITION IB (IBC)/301(ND)2021	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS. VINESH TRADERS PRIVATE LIMITED	IBC under Sec 7	4/5/2022	Need to File in IA	sapan10@yahoo.com

1460	19-04-2022	0710102037042021(N o.of Docs 1)	0710102037042021/8	COMPANY PETITION IB (IBC)/301(ND)2021	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS. VINESH TRADERS PRIVATE LIMITED	IBC under Sec 7	4/5/2022	Need to File in IA	sapan10@yahoo.com
1461	2/5/2022	0710102037042021(N o.of Docs 1)	0710102037042021/7	COMPANY PETITION IB (IBC)/301(ND)2021	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS. VINESH TRADERS PRIVATE LIMITED	IBC under Sec 7	4/5/2022	Need to File in IA	sapan10@yahoo.com
1462	2/5/2022	0710102037042021(N o.of Docs 1)	0710102037042021/7	COMPANY PETITION IB (IBC)/301(ND)2021	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS. VINESH TRADERS PRIVATE LIMITED	IBC under Sec 7	4/5/2022	Need to File in IA	sapan10@yahoo.com
1463	2/5/2022	0710102037042021(N o.of Docs 1)	0710102037042021/7	COMPANY PETITION IB (IBC)/301(ND)2021	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS. VINESH TRADERS PRIVATE LIMITED	IBC under Sec 7	4/5/2022	Need to File in IA	sapan10@yahoo.com
1464	2/5/2022	0710102037042021(N o.of Docs 1)	0710102037042021/7	COMPANY PETITION IB (IBC)/301(ND)2021	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS. VINESH TRADERS PRIVATE LIMITED	IBC under Sec 7	4/5/2022	Need to File in IA	sapan10@yahoo.com
1465	27-04-2022	0710200431502018(N o.of Docs 1)	0710200431502018/19	COMPANY PETITION IB (IBC)/1022(ND)2018	MR. GAUTAM MULLICK & ORS. VS M/S. ROHTAS PROJECTS LIMITED	IBC under Sec 7	4/5/2022	Incomplete documents filed	kushagradiakshit
1466	19-04-2022	0710102037042021(N o.of Docs 1)	0710102037042021/8	COMPANY PETITION IB (IBC)/301(ND)2021	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS. VINESH TRADERS PRIVATE LIMITED	IBC under Sec 7	4/5/2022	Need to File in IA	sapan10@yahoo.com
1467	30-04-2022	0710102006102021(N o.of Docs 2)	0710102006102021/3	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)2021	KASHI VISWANATHAN SIVARAMAN VSPARAMJIT GANDHI & ORS.	Section 74,Sec 60(5)	4/5/2022	Reply document missing	kapoorandcompany
1468	30-04-2022	0710102006102021(N o.of Docs 2)	0710102006102021/3	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)2021	KASHI VISWANATHAN SIVARAMAN VSPARAMJIT GANDHI & ORS.	Section 74,Sec 60(5)	4/5/2022	Reply document missing	kapoorandcompany
1469	30-04-2022	0710102006102021(N o.of Docs 2)	0710102006102021/3	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)2021	KASHI VISWANATHAN SIVARAMAN VSPARAMJIT GANDHI & ORS.	Section 74,Sec 60(5)	4/5/2022	Reply document missing	kapoorandcompany
1470	30-04-2022	0710102023832018(N o.of Docs 2)	0710102023832018/1	COMPANY APPEAL(COMPANIES ACT)/1080(ND)2018	PR. COMMISSIONER OF INCOME TAX 6 VS. REGISTRAR OF COMPANIES DELHI MORVEN SECURITY SERVICES PRIVATE LIMITED	Sec 252 (1) - By Government Body	4/5/2022	E-stamp and Affidavit missing	P7322011VM

1471	28-04-2022	0710102014842022(N o.of Docs 1)	0710102014842022/1	COMPANY APPEAL (COMPANIES ACT)/81(ND)2022	TOTAL SYSTEM ENGINEERS PRIVATE LIMITED	Sec 252 (3)	4/5/2022	Case Title, Case Number, Case Name and Index All these are msising	PREACHLAWLLP
1472	29-04-2022	0710102016762022(N o.of Docs 1)	0710102016762022/1	INTERLOCUTORY APPLICATION (I.B.C)/1003(PB)2022	ANJALI ARORA VS. MSA DEVELOPERS	Sec 60(5)	2/5/2022	Incomplete Documents	apoorv@cjalaw.in
1473	2/5/2022	0710102087232020(N o.of Docs 2)	0710102087232020/37	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	2/5/2022	Index Missing, Sign Missing	nidhipandey
1474	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1475	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1476	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1477	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1478	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1479	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1480	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1481	28-04-2022	0710102092432019(N o.of Docs 1)	0710102092432019/21	COMPANY PETITION IB (IBC)/1416(ND)2019	VIJAYA PUROHIT VS. TRADING ENGINEERS (INTERNATIONAL) LTD	IBC Under Sec 9	2/5/2022	Incomplete Documents	nigamastha1991
1482	29-04-2022	0710102117502020(N o.of Docs 1)	0710102117502020/9	COMPANY PETITION IB (IBC)/1141(ND)2020	EUROTAINER S.A. VS. PANOLI PRODCUTS PRIVATE LIMITED	IBC Under Sec 9	2/5/2022	Page Number not Mention	ipvikramsharma@gmail
1483	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1484	28-04-2022	0710102087752021(N o.of Docs 2)	0710102087752021/3	COMPANY PETITION IB (IBC)/99(ND)2022	VAISHNO INDUSTRIES PRIVATE LIMITED VS. HORIZON GLOBAL LIMITED	IBC Under Sec 9	2/5/2022	True Copy Sign Missing	corporatejudis@NCLT

1485	28-04-2022	0710102085042021(N o.of Docs 2)	0710102085042021/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2021	CENTRAL RAILSIDE WAREHOUSE COMPANYLIMITED	Sub-section (I) of section 230	2/5/2022	Incomplete Documents	CPINDIA
1486	9/3/2021	0710102019442021(N o.of Docs 0)	0710102019442021/5	COMPANY PETITION IB (IBC)/227(ND)2021	CAPITAL FINANCE AND INVESTMENTS LLP VS. SHRI KRISHNA PRASADAM LIMITED	IBC under Sec 7	2/5/2022	Wrong Filing Need to IA	
1487	9/3/2021	0710102019442021(N o.of Docs 0)	0710102019442021/5	COMPANY PETITION IB (IBC)/227(ND)2021	CAPITAL FINANCE AND INVESTMENTS LLP VS. SHRI KRISHNA PRASADAM LIMITED	IBC under Sec 7	2/5/2022	Wrong Filing Need to IA	
1488	13-10-2021	0710102075492021(N o.of Docs 0)	0710102075492021/1	COMPANY APPLICATION(COMPANIES ACT)/477(PB)2021	MADHU VERMA VS. MAJESTIC HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	2/5/2022	E-stamp missing	
1489	27-04-2022	0710102028362022(N o.of Docs 2)	0710102028362022/3	INTERLOCUTORY APPLICATION (I.B.C)/1722(ND)2022	ORRIS INFRASTRUCTURE PVT LTD VSTHREE C SHELTERS PVT. LTD.	Application under any other provisions- IBC	2/5/2022	True Copy Sign Missing all Pages	TAPAS05
1490	27-04-2022	0710102022372022(N o.of Docs 3)	0710102022372022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS. THE REGISTRAR OF COMPANIES	Sub-section (I) of section 230	2/5/2022	Wrongly Filed, Need to Filed in IA	ssbhati1404
1491	9/3/2021	0710102019442021(N o.of Docs 0)	0710102019442021/5	COMPANY PETITION IB (IBC)/227(ND)2021	CAPITAL FINANCE AND INVESTMENTS LLP VS. SHRI KRISHNA PRASADAM LIMITED	IBC under Sec 7	2/5/2022	Wrong Filing Need to IA	
1492	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1493	29-04-2022	0710102143592019(N o.of Docs 2)	0710102143592019/1	COMPANY APPEAL(COMPANIES ACT)/967(ND)2019	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS. NIKKY JEWELLERS PVT LTD	Sec 252 (3) - By Government Body	2/5/2022	E-Stamp Paper and Affidavit, Notary Missing	P7322011VM
1494	27-04-2022	0710102042402021(N o.of Docs 2)	0710102042402021/5	COMPANY PETITION (COMPANIES ACT)/146(ND)2021	ROHIT PRASAD VS. R R FINANCIAL CONSULTANTS LIMITED	Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4)	2/5/2022	Index Missing and E-stamp, Affidavit Missing	VAISH ASSOCIATES
1495	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1496	29-04-2022	0710200412022017(N o.of Docs 4)	0710200412022017/31	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	2/5/2022	Index Missing	rklawchambers

1497	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1498	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1499	29-04-2022	0710200412022017(N o.of Docs 4)	0710200412022017/31	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	2/5/2022	Index Missing	rklawchambers
1500	29-04-2022	0710102064542020(N o.of Docs 2)	0710102064542020/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2020	ARVIV LIFESCIENCES PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/5/2022	Wrong Filing Need to IA	varshabanerjee
1501	29-04-2022	0710200412022017(N o.of Docs 4)	0710200412022017/31	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	2/5/2022	Index Missing	rklawchambers
1502	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1503	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1504	29-04-2022	0710102032922018(N o.of Docs 2)	0710102032922018/4	COMPANY APPEAL(COMPANIES ACT)/975(ND)2018	PR. COMMISSIONER OF INCOME TAX-6 VS. M/S. NEW EDGE SHARES & SECURITIES PRIVATE LIMITED	Sec 252 (1) - By Government Body	2/5/2022	Supporting Affidavit and Notary and True Copy Sign Missing	P7322011VM
1505	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1506	9/3/2021	0710102019442021(N o.of Docs 0)	0710102019442021/5	COMPANY PETITION IB (IBC)/227(ND)2021	CAPITAL FINANCE AND INVESTMENTS LLP VS. SHRI KRISHNA PRASADAM LIMITED	IBC under Sec 7	2/5/2022	Wrong Filing Need to IA	
1507	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1508	9/3/2021	0710102019442021(N o.of Docs 0)	0710102019442021/5	COMPANY PETITION IB (IBC)/227(ND)2021	CAPITAL FINANCE AND INVESTMENTS LLP VS. SHRI KRISHNA PRASADAM LIMITED	IBC under Sec 7	2/5/2022	Wrong Filing Need to IA	

1509	9/3/2021	0710102019442021(N o.of Docs 0)	0710102019442021/5	COMPANY PETITION IB (IBC)/227(ND)2021	CAPITAL FINANCE AND INVESTMENTS LLP VS. SHRI KRISHNA PRASADAM LIMITED	IBC under Sec 7	2/5/2022	Wrong Filing Need to IA	
1510	29-04-2022	0710200412022017(N o.of Docs 4)	0710200412022017/31	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	2/5/2022	Index Missing	rklawchambers
1511	9/3/2021	0710102019442021(N o.of Docs 0)	0710102019442021/5	COMPANY PETITION IB (IBC)/227(ND)2021	CAPITAL FINANCE AND INVESTMENTS LLP VS. SHRI KRISHNA PRASADAM LIMITED	IBC under Sec 7	2/5/2022	Wrong Filing Need to IA	
1512	9/3/2021	0710102019442021(N o.of Docs 0)	0710102019442021/5	COMPANY PETITION IB (IBC)/227(ND)2021	CAPITAL FINANCE AND INVESTMENTS LLP VS. SHRI KRISHNA PRASADAM LIMITED	IBC under Sec 7	2/5/2022	Wrong Filing Need to IA	
1513	9/3/2021	0710102019442021(N o.of Docs 0)	0710102019442021/5	COMPANY PETITION IB (IBC)/227(ND)2021	CAPITAL FINANCE AND INVESTMENTS LLP VS. SHRI KRISHNA PRASADAM LIMITED	IBC under Sec 7	2/5/2022	Wrong Filing Need to IA	
1514	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1515	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1516	29-04-2022	0710102070622021(N o.of Docs 1)	0710102070622021/2	COMPANY PETITION IB (IBC)/758(ND)2021	. M/ S SHAMBHU AGENCIES PRIVATE LIMITED. VS. M/S WORLD CONNECT IMPEX PRIVATE LIMITED	IBC under Sec 7	2/5/2022	3 Rs. Court Fees Missing and Index Missing	vedantalegal
1517	1/2/2021	0710102008802021(N o.of Docs 0)	0710102008802021/3	INTERLOCUTORY APPLICATION (I.B.C)/577(PB)2021	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	2/5/2022	Page Nos. 7- 17 and 25-26 Ture Copy Sign Missing and Proof of Service Missing	
1518	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1519	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1520	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991

1534	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1535	16-02-2022	0710200000142016(N o.of Docs 2)	0710200000142016/20	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	2/5/2022	Document not Showing Technical error upload document again	D371991
1536	27-04-2022	0710102124662019(N o.of Docs 2)	0710102124662019/5	COMPANY PETITION (COMPANIES ACT)/659(PB)2019	RELIGARE ENTERPRISES LIMITED VS. MAL VINDER MOHAN SING,H & ORS	Application under any other provisions	29-04-2022	Index Missing and Sign Missing, E-Stamp Paper, Notary Missing	anu@2005
1537	13-07-2018	0710200415372018(N o.of Docs 0)	0710200415372018/6	COMPANY PETITION IB (IBC)/843(ND)2018	INGRAM MICRO INDIA PVT. LTD. VS DR. JAIN VIDEO ON WHEELS PVT. LTD.	IBC Under Sec 9	29-04-2022	Welfare Found Fees Missing	
1538	19-12-2020	0710102117502020(N o.of Docs 0)	0710102117502020/8	COMPANY PETITION IB (IBC)/1141(ND)2020	EUROTAINER S.A. VS. PANOLI PRODCUTS PRIVATE LIMITED	IBC Under Sec 9	29-04-2022	Index Missing	
1539	27-04-2022	0710102113782019(N o.of Docs 2)	0710102113782019/14	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	29-04-2022	Court Fees 2 Rs. Missing	adv.kanwal
1540	26-04-2022	0710102015022020(N o.of Docs 1)	0710102015022020/6	COMPANY APPLICATION(IBC)/1013(ND)2020	ARTI BALUJA VS. RANDSTAD INDIA PRIVATE LIMITED	Sec 60(5)	29-04-2022	Need to File in IA	IRPARTI
1541	27-04-2022	0710102091782021(N o.of Docs 1)	0710102091782021/7	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	29-04-2022	Incomplete Documents	rekhasaroha
1542	27-04-2022	0710102113782019(N o.of Docs 2)	0710102113782019/14	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	29-04-2022	Court Fees 2 Rs. Missing	adv.kanwal
1543	27-04-2022	0710102113782019(N o.of Docs 2)	0710102113782019/14	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	29-04-2022	Court Fees 2 Rs. Missing	adv.kanwal
1544	27-04-2022	0710102113782019(N o.of Docs 2)	0710102113782019/14	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	29-04-2022	Court Fees 2 Rs. Missing	adv.kanwal
1545	3/9/2019	0710102118862019(N o.of Docs 0)	0710102118862019/2	COMPANY APPLICATION(IBC)/1805(PB)2019	AJAY KUMAR JAIN	Sec 60(5)	29-04-2022	Need to Filing IA	
1546	27-04-2022	0710102053702021(N o.of Docs 1)	0710102053702021/2	COMPANY PETITION (COMPANIES ACT)/143(ND)2021	PARDEEP KUMAR VS. SAPTAGIRI RESTAURANT PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	29-04-2022	Index Missing and 25 rupees Welfare Fund Fee Missing	upmanyu12
1547	28-04-2022	0710102114592020(N o.of Docs 1)	0710102114592020/8	COMPANY PETITION IB (IBC)/1117(ND)2020	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED VS. DELHI DIAMONDS PRIVATE LIMITED	IBC Under Sec 9	29-04-2022	Need to Filing IA	Deepa Gupta IP
1548	27-04-2022	0710102410932017(N o.of Docs 1)	0710102410932017/21	COMPANY PETITION IB (IBC)/101(PB)2017	EDUCOMP SOLUTIONS LIMITED	IBC Under Sec 10	29-04-2022	Vol- I Not Missing	linklegal
1549	28-04-2022	0710102069732021(N o.of Docs 2)	0710102069732021/4	COMPANY APPLICATION(COMPANIES ACT)/448(ND)2021	SMT. ASHA BALI VS. M/S. BALI & CO. PVT. LTD.	Rule 11 of NCLT	29-04-2022	Index not mention	nidhipandey

1550	26-04-2022	0710102017572020(N o.of Docs 1)	0710102017572020/6	COMPANY PETITION IB (IBC)/491(ND)2020	MONTAGE GLOBAL PVT. LTD. VS. HIMALAYA FOOD INTERNATIONAL LTD.	IBC Under Sec 9	29-04-2022	Notary Missing in E-Stamp, Index page mention in top page	sujit.law
1551	26-04-2022	0710102005392022(N o.of Docs 1)	0710102005392022/5	COMPANY PETITION IB (IBC)/144(PB)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. HARVEST HOTELS AND SERVICED APARTMENTSPRIVATE LIMITED	IBC under Sec 7	29-04-2022	Index Missing and Page No. 1 to 99 missing	Keystone Partners
1552	28-04-2022	0710102018702020(N o.of Docs 2)	0710102018702020/7	COMPANY PETITION IB (IBC)/556(ND)2020	COMPUTER JUNCTION PRIVATE LIMITED VS. NYSA COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	29-04-2022	Page No. 10 to 24 sign missing	sumitsinha20
1553	28-04-2022	0710102010732021(N o.of Docs 2)	0710102010732021/3	COMPANY PETITION IB (IBC)/154(ND)2021	PIRAMAL ENTERPRISES LIMITED VS. MEENA NATH	Section 95(1)	28-04-2022	Wrong Filing Need to IA	Satendra2592
1554	28-04-2022	0710102010832021(N o.of Docs 2)	0710102010832021/3	COMPANY PETITION IB (IBC)/152(ND)2021	PIRAMAL ENTERPRISES LIMITED VS. SHAKTI NATH	Section 95(1)	28-04-2022	Wrong Filing Need to IA	Satendra2592
1555	23-04-2022	0710102063902020(N o.of Docs 2)	0710102063902020/9	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)	28-04-2022	After Page No. 9 are wrongly put, Incompletely document file	Mohit111093
1556	26-04-2022	0710120003682018(N o.of Docs 3)	0710120003682018/4	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018	JPC INFO SYSTEM PVT. LTD. VS. REGISTRAR OF COMPANIES	Application under any other provisions	28-04-2022	wrong file please file in appeal under section 252 with fees	cs.mk Singh
1557	26-04-2022	0710102010032022(N o.of Docs 2)	0710102010032022/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2022	JET HOTELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-04-2022	Wrong Filing	gauravshrawat
1558	23-04-2022	0710102025832021(N o.of Docs 2)	0710102025832021/5	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	28-04-2022	Condonation delay application file in separated as an application in rule 11	RIYA1997
1559	28-04-2022	0710102010822021(N o.of Docs 2)	0710102010822021/3	COMPANY PETITION IB (IBC)/153(ND)2021	PIRAMAL ENTERPRISES LIMITED VS. VIKRAM NATH	Section 95(1)	28-04-2022	Wrong Filing Need to IA	Satendra2592
1560	23-04-2022	0710102055732021(N o.of Docs 1)	0710102055732021/3	COMPANY PETITION IB (IBC)/700(PB)2021	RUDRA BUILDWELL CONSTRUCTION PVT LTD VS. NIVAS PROMOTERS PVT LTD	IBC Under Sec 9	28-04-2022	Index Missing	Atulbhatia
1561	26-04-2022	0710102082872020(N o.of Docs 2)	0710102082872020/8	COMPANY PETITION IB (IBC)/965(PB)2020	SIMRAN KAUR VS. ENTERTAINMENT CITY LIMITED	IBC under Sec 7	28-04-2022	Wrong Filing	sd.batra
1562	23-04-2022	0710102017572020(N o.of Docs 1)	0710102017572020/5	COMPANY PETITION IB (IBC)/491(ND)2020	MONTAGE GLOBAL PVT. LTD. VS. HIMALAYA FOOD INTERNATIONAL LTD.	IBC Under Sec 9	28-04-2022	Index mention in 1st page, Notary Missing in E-Stamp, Affidavit Back Date	sujit.law

1563	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1564	26-04-2022	0710102068662021(N o.of Docs 3)	0710102068662021/1	COMPANY PETITION IB (IBC)/626(ND)2021	STATE BANK OF INDIA VS. GOVIND PRASHAD TODI	Section 95(1)	28-04-2022	Need to Filing IA	ADITYAGAURI
1565	27-04-2022	0710102410932017(N o.of Docs 4)	0710102410932017/22	COMPANY PETITION IB (IBC)/101(PB)2017	EDUCOMP SOLUTIONS LIMITED	IBC Under Sec 10	28-04-2022	Page No. 13 to 381 True Copy and Sign missing	linklegal
1566	26-04-2022	0710102046982021(N o.of Docs 1)	0710102046982021/2	INTERLOCUTORY APPLICATION (I.B.C)/235(PB)2022	PRAVEEN DUA	Sec 60(5)	28-04-2022	Incomplete Documents	apoorv@cjalaw.in
1567	26-04-2022	0710102029702018(N o.of Docs 1)	0710102029702018/4	COMPANY APPEAL (COMPANIES ACT)/1209(ND)2018	INCOME TAX OFFICER WAR 19 VS. REGISTRAR OF COMPANIES M/S WOODPECKER DESIGNS PRIVATE LIMITED	Sec 252 (1) - By Government Body	28-04-2022	E-Stamp Paper Missing	itdpuneetriai
1568	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1569	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1570	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1571	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1572	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1573	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1574	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1575	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1576	26-04-2022	0710102025022022(N o.of Docs 2)	0710102025022022/1	INTERLOCUTORY APPLICATION (I.B.C)/1519(ND)2022	RAVINDRA KUMAR GOYAL	Sec 12(2)	28-04-2022	Need to Filing IA	ANIRUTH@LEX-LEGAL.IN

1603	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/23	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1604	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1605	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1606	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1607	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1608	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/21	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1609	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/23	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1610	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/23	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1611	26-04-2022	0710102005392022(N o.of Docs 1)	0710102005392022/4	COMPANY PETITION IB (IBC)/144(PB)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. HARVEST HOTELS AND SERVICED APARTMENTSPRIVATE LIMITED	IBC under Sec 7	28-04-2022	Reply to be filed in separate miscellaneous Dairy Number. Case Title, Case Number, Case Name, Index are all Missing	Keystone Partners
1612	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/23	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1613	25-03-2022	0710102092072021(N o.of Docs 6)	0710102092072021/6	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	28-04-2022	Stamp Paper Missing, True Copy Sign Missing	jaivardhan.jeph
1614	25-03-2022	0710102092072021(N o.of Docs 6)	0710102092072021/6	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	28-04-2022	Stamp Paper Missing, True Copy Sign Missing	jaivardhan.jeph
1615	25-03-2022	0710102092072021(N o.of Docs 6)	0710102092072021/6	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	28-04-2022	Stamp Paper Missing, True Copy Sign Missing	jaivardhan.jeph

1616	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/23	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1617	23-04-2022	0710102046232021(N o.of Docs 2)	0710102046232021/1	INTERLOCUTORY APPLICATION (I.B.C)/3651(ND)2021	COMMITTEE OF CREDITORS VS. ANIL TAYAL	Sec 60(5)	28-04-2022	Notary Missing, Page No. Wrongly Put after Page No. 47, Welfare Fund Fee 5 Rupees missing in vakalatnama	abhi4064
1618	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1619	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1620	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1621	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1622	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1623	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1624	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1625	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1626	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1627	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1628	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991

1629	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1630	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1631	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1632	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1633	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1634	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/25	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz upload the file again	D371991
1635	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1636	1/4/2022	0710200000142016(N o.of Docs 2)	0710200000142016/24	COMPANY PETITION (COMPANIES ACT)/83(ND)2016	KHANNA TRADERS & ORS VS SCHOLAR PUBLISHING HOUSE PVT. LTD	Sec. 241(1)	28-04-2022	Technical Error Plz Refile Document not showing	D371991
1637	25-03-2022	0710102092072021(N o.of Docs 6)	0710102092072021/6	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	28-04-2022	Stamp Paper Missing, True Copy Sign Missing	jaivardhan.jeph
1638	25-03-2022	0710102092072021(N o.of Docs 6)	0710102092072021/6	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	28-04-2022	Stamp Paper Missing, True Copy Sign Missing	jaivardhan.jeph
1639	25-03-2022	0710102092072021(N o.of Docs 6)	0710102092072021/6	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	28-04-2022	Stamp Paper Missing, True Copy Sign Missing	jaivardhan.jeph
1640	25-03-2022	0710102092072021(N o.of Docs 6)	0710102092072021/6	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	28-04-2022	Stamp Paper Missing, True Copy Sign Missing	jaivardhan.jeph
1641	25-03-2022	0710102092072021(N o.of Docs 6)	0710102092072021/6	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	28-04-2022	Stamp Paper Missing, True Copy Sign Missing	jaivardhan.jeph
1642	27-04-2022	0710102005012020(N o.of Docs 2)	0710102005012020/18	COMPANY PETITION IB (IBC)/294(ND)2020	BALAJI THOTADRI VS. SLKILLAR ENTERPRISE INDIA PVT LTD	IBC Under Sec 9	28-04-2022	Supporting Affidavit Missing	kaushalp

1643	25-03-2022	0710102092072021(N o.of Docs 6)	0710102092072021/6	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	28-04-2022	Stamp Paper Missing, True Copy Sign Missing	jaivardhan.jeph
1644	22-04-2022	0710102104002019(N o.of Docs 2)	0710102104002019/5	COMPANY PETITION IB (IBC)/1780(ND)2019	RAM BAN SALES PVT LTD VS. SHAKTI BHOG SNACKS LTD.	IBC Under Sec 9	27-04-2022	True copy and Sign not mention	nclt@6428
1645	26-04-2022	0710102018362021(N o.of Docs 1)	0710102018362021/3	COMPANY APPEAL(COMPANIES ACT)/71(ND)2021	K N TRADERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	27-04-2022	E stamp Missing	rajivdewan
1646	25-04-2022	0710102125722019(N o.of Docs 4)	0710102125722019/15	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	27-04-2022	Seperate Vol 1, Index not mention after the master index, Index missing in Vol- 2, Vol- 3, and True Copy	Gautam06
1647	25-04-2022	0710102054512021(N o.of Docs 1)	0710102054512021/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2021	HEAD DIGITAL WORKS PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-04-2022	Document Wrongly Filed	Adityapandey09
1648	25-04-2022	0710102093642019(N o.of Docs 2)	0710102093642019/45	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	SOLITAIRE CAPITAL INDIA AND ANOTHER VS. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	27-04-2022	Back Date Notary in Affidavit	renu
1649	22-04-2022	0710102091432021(N o.of Docs 2)	0710102091432021/3	COMPANY APPEAL (IBC)/48(ND)2021	** WILL BE AUTO FILLED LATER	Sec 42	27-04-2022	E-stamp and Affidavit msising	ANSHUJDHINGRA
1650	26-04-2022	0710102026432020(N o.of Docs 5)	0710102026432020/4	COMPANY PETITION IB (IBC)/1049(ND)2020	M/S TRUFORM ENGINEERS VS. M/S TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9	27-04-2022	Pages 115 to 118,137,139,322,323,4 11,425 to 427 according to PDF Not Clear, Page 576 according to PDF is in Hindi	ANSHUJDHINGRA
1651	28-12-2021	0710102094832021(N o.of Docs 0)	0710102094832021/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2022	G N INTERNATIONAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-04-2022	Page No. 10-21 True Copy Sign Missing	
1652	27-07-2018	0710120003682018(N o.of Docs 0)	0710120003682018/2	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018	JPC INFO SYSTEM PVT. LTD. VS. REGISTRAR OF COMPANIES	Application under any other provisions	27-04-2022	Documents is Corrupted Please upload the File Again	
1653	27-07-2018	0710120003682018(N o.of Docs 0)	0710120003682018/2	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018	JPC INFO SYSTEM PVT. LTD. VS. REGISTRAR OF COMPANIES	Application under any other provisions	27-04-2022	Documents is Corrupted Please upload the File Again	
1654	27-07-2018	0710120003682018(N o.of Docs 0)	0710120003682018/2	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018	JPC INFO SYSTEM PVT. LTD. VS. REGISTRAR OF COMPANIES	Application under any other provisions	27-04-2022	Documents is Corrupted Please upload the File Again	
1655	27-07-2018	0710120003682018(N o.of Docs 0)	0710120003682018/2	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018	JPC INFO SYSTEM PVT. LTD. VS. REGISTRAR OF COMPANIES	Application under any other provisions	27-04-2022	Documents is Corrupted Please upload the File Again	
1656	25-04-2022	0710102079892021(N o.of Docs 2)	0710102079892021/5	COMPANY PETITION IB (IBC)/667(PB)2021	MR. ANANT SEXANA	Section 94(1)	27-04-2022	Page No. 8 Missing in Affidavits	nitin2042
1657	25-04-2022	0710102074012021(N o.of Docs 1)	0710102074012021/3	COMPANY PETITION IB (IBC)/630(PB)2021	GOGIA LEASING LIMITED VS. JBO GLOBEWORLD LLP	IBC under Sec 7	27-04-2022	Page No. 4 Page Not Clear	associate.amc

1658	20-04-2022	0710102164042019(N o.of Docs 3)	0710102164042019/2	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	27-04-2022	Page no. 16-21 Not is in Hindi	Aish1976
1659	20-04-2022	0710102164042019(N o.of Docs 3)	0710102164042019/2	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	27-04-2022	Page no. 16-21 Not is in Hindi	Aish1976
1660	22-04-2022	0710200014252017(N o.of Docs 1)	0710200014252017/15	COMPANY PETITION IB (IBC)/00435(ND)2017	M/S PK INDUSTRIES PVT LTD	IBC Under Sec 10	27-04-2022	Need to File in IA	rakeshbhatia
1661	22-04-2022	0710200412522017(N o.of Docs 1)	0710200412522017/42	COMPANY PETITION IB (IBC)/417(ND)2017	P K SALES COMPANY PVT. LTD. VS KARNATAKA BANK LTD.	IBC Under Sec 10	27-04-2022	need to file in IA	rakeshbhatia
1662	22-04-2022	0710120002042018(N o.of Docs 1)	0710120002042018/28	COMPANY PETITION IB (IBC)/415(ND)2017	DREAM LAND REALTOR PRIVATE LIMITED VS. KARNATAKA BANK LIMITED	IBC Under Sec 10	27-04-2022	Need to File in IA	rakeshbhatia
1663	22-04-2022	0710102140242019(N o.of Docs 2)	0710102140242019/10	COMPANY PETITION IB (IBC)/2874(ND)2019	YUG INTERNATIONAL PRIVATE LIMITED VS. INDO LAMINATES PRIVATE LIMITED	IBC Under Sec 9	27-04-2022	Supported Affidavit Missing	Kavitajha
1664	20-04-2022	0710102164042019(N o.of Docs 3)	0710102164042019/2	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	27-04-2022	Page no. 16-21 Not is in Hindi	Aish1976
1665	20-04-2022	0710102164042019(N o.of Docs 3)	0710102164042019/2	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	27-04-2022	Page no. 16-21 Not is in Hindi	Aish1976
1666	23-04-2022	0710102149532019(N o.of Docs 2)	0710102149532019/13	COMPANY PETITION IB (IBC)/472(ND)2020	M/S BS GLOBAL VS. BHURJI SUPTER TEK INDUSTRIES LTD.	IBC Under Sec 9	27-04-2022	Page no. 10-24 True Copy Sign Missing	vineet@1650
1667	22-04-2022	0710200420362018(N o.of Docs 1)	0710200420362018/131	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	27-04-2022	Page No. 8,10, 21, 23 is in Hindi	Atul Kansal
1668	22-04-2022	0710200420362018(N o.of Docs 1)	0710200420362018/131	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	27-04-2022	Page No. 8,10, 21, 23 is in Hindi	Atul Kansal
1669	22-04-2022	0710200420362018(N o.of Docs 1)	0710200420362018/131	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	27-04-2022	Page No. 8,10, 21, 23 is in Hindi	Atul Kansal
1670	22-04-2022	0710200420362018(N o.of Docs 1)	0710200420362018/131	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	27-04-2022	Page No. 8,10, 21, 23 is in Hindi	Atul Kansal
1671	24-04-2022	0710102074012021(N o.of Docs 1)	0710102074012021/2	COMPANY PETITION IB (IBC)/630(PB)2021	GOGIA LEASING LIMITED VS. JBO GLOBEWORLD LLP	IBC under Sec 7	26-04-2022	Page No. 4 Not Clear and Welfare Fund Fee Missing	advosangmar
1672	24-04-2022	0710102091782021(N o.of Docs 1)	0710102091782021/4	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	26-04-2022	Incomplete Documents	rekhasaroha

1673	24-04-2022	0710102091782021(N o.of Docs 1)	0710102091782021/5	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	26-04-2022	Incomplete Documents	rekhasaroha
1674	24-04-2022	0710102142412019(N o.of Docs 3)	0710102142412019/17	COMPANY PETITION IB (IBC)/2883(ND)2019	KARVY FINANCIAL SERVICES LIMITED VS. SH. SANDEEP KUMAR JAIN (DIRECTOR)	IBC under Sec 7	26-04-2022	Wrong Filing Need to be IA	counselgulshan@gmail
1675	24-04-2022	0710102091782021(N o.of Docs 2)	0710102091782021/3	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	26-04-2022	E-Stamp Paper Missing	rekhasaroha
1676	25-04-2022	0710102009882022(N o.of Docs 2)	0710102009882022/1	INTERLOCUTORY APPLICATION (I.B.C)/938(ND)2022	** WILL BE AUTO FILLED LATER	Rule 11 of NCLT, 2016	26-04-2022	E-Stamp Paper Missing	ANIRUTH@LEX-LEGAL.IN
1677	25-04-2022	0710102012172020(N o.of Docs 1)	0710102012172020/20	COMPANY PETITION IB (IBC)/413(ND)2020	R.G. LUTHRA & CO. VS. ABAG HI-TECH EDUCATION LIMITED	IBC Under Sec 9	26-04-2022	Court Fees Missing	aotrivedi
1678	25-04-2022	0710102012172020(N o.of Docs 1)	0710102012172020/21	COMPANY PETITION IB (IBC)/413(ND)2020	R.G. LUTHRA & CO. VS. ABAG HI-TECH EDUCATION LIMITED	IBC Under Sec 9	26-04-2022	Court Fees Missing	aotrivedi
1679	22-04-2022	0710102017032022(N o.of Docs 1)	0710102017032022/2	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-04-2022	E-stamp and Affidavit are msising, Pages 38 to 46,52 to 63 accroding to PDF Not Scanned properly	dnanda.cma@gmail.com
1680	22-04-2022	0710102017032022(N o.of Docs 1)	0710102017032022/2	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-04-2022	E-stamp and Affidavit are msising, Pages 38 to 46,52 to 63 accroding to PDF Not Scanned properly	dnanda.cma@gmail.com
1681	5/7/2019	0710102100612019(N o.of Docs 0)	0710102100612019/8	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-04-2022	Wrong Arrange Page, Page no. 123, 183, 214, 215, 224, 265, 280, 281	
1682	5/7/2019	0710102100612019(N o.of Docs 0)	0710102100612019/8	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-04-2022	Wrong Arrange Page, Page no. 123, 183, 214, 215, 224, 265, 280, 281	
1683	5/7/2019	0710102100612019(N o.of Docs 0)	0710102100612019/8	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-04-2022	Wrong Arrange Page, Page no. 123, 183, 214, 215, 224, 265, 280, 281	
1684	5/7/2019	0710102100612019(N o.of Docs 0)	0710102100612019/8	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26-04-2022	Wrong Arrange Page, Page no. 123, 183, 214, 215, 224, 265, 280, 281	
1685	22-04-2022	0710102064282021(N o.of Docs 2)	0710102064282021/23	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	26-04-2022	Sign mising in Pages 1 to 17 according to PDF, E-stamp missing	sfionclt
1686	25-04-2022	0710102012172020(N o.of Docs 2)	0710102012172020/23	COMPANY PETITION IB (IBC)/413(ND)2020	R.G. LUTHRA & CO. VS. ABAG HI-TECH EDUCATION LIMITED	IBC Under Sec 9	26-04-2022	E-Stamp Paper Missing and Page No. 10-11 Page Not Clear	aotrivedi
1687	23-04-2022	0710102019302022(N o.of Docs 1)	0710102019302022/2	COMPANY PETITION IB (IBC)/216(PB)2022	MUTHOOT FINCORP LIMITED VS. RAM NIWAS LATHER	Section 95(1)	26-04-2022	Need to File in IA	Aish351

1688	22-04-2022	0710102017032022(N o.of Docs 1)	0710102017032022/2	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-04-2022	E-stamp and Affidavit are msising, Pages 38 to 46,52 to 63 accrodging to PDF Not Scanned properly	dnanda.cma@gma il.com
1689	22-04-2022	0710102071742021(N o.of Docs 6)	0710102071742021/5	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	26-04-2022	E-stamp and Affidavit msising in the Rejoinder document, Index msising in All the Annexures documents, True Copy sign msising in the Annexures documents	nitin2020
1690	25-04-2022	0710102012172020(N o.of Docs 1)	0710102012172020/22	COMPANY PETITION IB (IBC)/413(ND)2020	R.G. LUTHRA & CO. VS. ABAG HI-TECH EDUCATION LIMITED	IBC Under Sec 9	26-04-2022	Incomplete Documents	aortrivedi
1691	22-04-2022	0710102017032022(N o.of Docs 1)	0710102017032022/2	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-04-2022	E-stamp and Affidavit are msising, Pages 38 to 46,52 to 63 accrodging to PDF Not Scanned properly	dnanda.cma@gma il.com
1692	23-04-2022	0710102019272022(N o.of Docs 1)	0710102019272022/2	COMPANY PETITION IB (IBC)/217(PB)2022	MUTHOOT FINCORP LIMITED VS. JOGINDER SINGH LATHER	Section 95(1)	26-04-2022	Need to File in IA	Aish351
1693	23-04-2022	0710102019292022(N o.of Docs 1)	0710102019292022/2	COMPANY PETITION IB (IBC)/214(PB)2022	MUTHOOT FINCORP LIMITED VS. BIJENDER SINGH LATHER	Section 95(1)	26-04-2022	Need to File in IA	Aish351
1694	23-04-2022	0710102019312022(N o.of Docs 1)	0710102019312022/2	COMPANY PETITION IB (IBC)/215(PB)2022	MUTHOOT FINCORP LIMITED VS. SAJJAN SINGH BENIWAL	Section 95(1)	26-04-2022	Need to File in IA	Aish351
1695	23-04-2022	0710102019282022(N o.of Docs 1)	0710102019282022/2	COMPANY PETITION IB (IBC)/213(PB)2022	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	26-04-2022	Need to File in IA	Aish351
1696	23-04-2022	0710102163402019(N o.of Docs 2)	0710102163402019/1	COMPANY PETITION IB (IBC)/3394(ND)2019	MONTAGE ENTERPRISES PVT. LTD VS. MG INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	25-04-2022	Wrong Filing Need to be IA	sujit.law
1697	23-04-2022	0710102017572020(N o.of Docs 1)	0710102017572020/4	COMPANY PETITION IB (IBC)/491(ND)2020	MONTAGE GLOBAL PVT. LTD. VS. HIMALAYA FOOD INTERNATIONAL LTD.	IBC Under Sec 9	25-04-2022	Notary Filled Back Date	sujit.law
1698	22-04-2022	0710102003092020(N o.of Docs 2)	0710102003092020/9	COMPANY PETITION IB (IBC)/247(ND)2020	RAJ SOLVENT PRIVATE LTD VS. INDO LAMINATES PRIVATE LTD	IBC Under Sec 9	25-04-2022	E-Stamp Paper, Notary, Proof of Service Missing	Kavitajha
1699	16-03-2020	0710102033152020(N o.of Docs 0)	0710102033152020/3	COMPANY PETITION IB (IBC)/1086(PB)2020	JAMMU & KASHMIR BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	25-04-2022	Page No. 61-66, 108-11, 162, 170-172, 206-215, 288, 293, 296, 299-302, 316-320, 417-429 Page Not Clear	

1700	23-04-2022	0710102131842019(N o.of Docs 2)	0710102131842019/10	COMPANY APPEAL(COMPANIES ACT)/767(ND)2019	M/S BLUE BIRD CARGO PRIVATE LIMITED VS. M/S BLUE SEA FREIGHTS PRIVATE LIMITED	Sec 252 (3)	25-04-2022	Notary missing, True copy sign missing	sameertayyeb@1786
1701	3/10/2019	0710102125722019(N o.of Docs 2)	0710102125722019/1	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	25-04-2022	Wrongly Filed here	Gautam06
1702	16-03-2020	0710102033152020(N o.of Docs 0)	0710102033152020/3	COMPANY PETITION IB (IBC)/1086(PB)2020	JAMMU & KASHMIR BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	25-04-2022	Page No. 61-66, 108-11, 162, 170-172, 206-215, 288, 293, 296, 299-302, 316-320, 417-429 Page Not Clear	
1703	16-03-2020	0710102033152020(N o.of Docs 0)	0710102033152020/3	COMPANY PETITION IB (IBC)/1086(PB)2020	JAMMU & KASHMIR BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	25-04-2022	Page No. 61-66, 108-11, 162, 170-172, 206-215, 288, 293, 296, 299-302, 316-320, 417-429 Page Not Clear	
1704	16-03-2020	0710102033152020(N o.of Docs 0)	0710102033152020/3	COMPANY PETITION IB (IBC)/1086(PB)2020	JAMMU & KASHMIR BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	25-04-2022	Page No. 61-66, 108-11, 162, 170-172, 206-215, 288, 293, 296, 299-302, 316-320, 417-429 Page Not Clear	
1705	27-01-2020	0710102012172020(N o.of Docs 0)	0710102012172020/18	COMPANY PETITION IB (IBC)/413(ND)2020	R.G. LUTHRA & CO. VS. ABAG HI-TECH EDUCATION LIMITED	IBC Under Sec 9	25-04-2022	E-Stamp Paper Missing and Vakaltnama Missing	
1706	22-04-2022	0710102009452021(N o.of Docs 2)	0710102009452021/4	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	25-04-2022	Wrong Filing Need to be IA	anshsinghluthra
1707	23-04-2022	0710102011842022(N o.of Docs 1)	0710102011842022/1	COMPANY PETITION IB (IBC)/104(ND)2022	ALOK JOSHI VS. TDI INFRACORP (INDIA) LIMITED	IBC Under Sec 9	25-04-2022	Affidavit Missing	ANKURSINGHAL91
1708	23-04-2022	0710102007452022(N o.of Docs 2)	0710102007452022/1	COMPANY APPLICATION(COMPANIES ACT)/127(ND)2022	ANKUR PROPERTIES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions	25-04-2022	wrong filing	irahul27
1709	22-04-2022	0710102003112020(N o.of Docs 2)	0710102003112020/6	COMPANY PETITION IB (IBC)/341(ND)2020	SHUBHAM CHEMICAL & SOLVENT LTD VS. INDO LAMINATES PRIVATE LTD	IBC Under Sec 9	25-04-2022	E-Stamp Paper, Notary, Proof of Service Missing	Kavitajha
1710	13-04-2022	0710120004062018(N o.of Docs 1)	0710120004062018/14	COMPANY PETITION IB (IBC)/948(PB)2018	IDBI BANK LIMITED VS. M/S SANTOSH OVERSEAS LIMITED	IBC under Sec 7	22-04-2022	Need to File in IA	Rohit Liquidator
1711	21-04-2022	0710102090132020(N o.of Docs 1)	0710102090132020/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2020	NITESH BHARDWAJ VS. SAMPARK PROPERTIES PVT. LTD.	Sec. 241(1)	22-04-2022	Incomplete Documents	aaryan@sasttralegal
1712	25-04-2019	0710102081822019(N o.of Docs 0)	0710102081822019/14	COMPANY PETITION IB (IBC)/1150(ND)2019	M/S ASHLEY ENTERPRISES VS. REAL ELEVATORS LIMITED	IBC Under Sec 9	22-04-2022	Wrongly Filing Need to IA	

1713	13-04-2022	0710102072372021(N o.of Docs 4)	0710102072372021/3	INTERLOCUTORY APPLICATION (I.B.C)/4521(ND)2021	SHAH DEVELOPERS VS. RAKESH AGARWAL	Sec 60(5)	22-04-2022	Pages 32,35,39,41,43,49,110, 170,172,174,176,200 to 202,208,335,464 to 466,493 according to PDF Not Clear, Pages 113 to 118 according to PDF are in Other languages, Welfare Fee stamp missing in Vakalatnama	supriyo_gole
1714	21-04-2022	0710102023882021(N o.of Docs 2)	0710102023882021/4	COMPANY PETITION IB (IBC)/226(ND)2021	MEKASTER FINLEASE LIMITED VS. ARIHANT INFRA REALTORS PRIVATE LIMITED	IBC under Sec 7	22-04-2022	Notary Missing	mgakbar@indlegal.in
1715	21-04-2022	0710102080402021(N o.of Docs 2)	0710102080402021/3	INTERLOCUTORY APPLICATION (I.B.C)/5232(ND)2021	MUKESH KUMAR JAIN VS. MR. JAWAHAR LAL MAHENDER KUMAR LALWANI	Application under any other provisions- IBC	22-04-2022	Page No. 113 Not Clear	gautam@klfindia.com
1716	21-10-2021	0710102077852021(N o.of Docs 0)	0710102077852021/1	INTERLOCUTORY APPLICATION (I.B.C)/5150(PB)2021	RATHI FOUNDATION THROUGH ITS TRUSTEE VS. M/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	22-04-2022	Page No. Missing in Index	
1717	21-04-2022	0710102114592020(N o.of Docs 7)	0710102114592020/7	COMPANY PETITION IB (IBC)/1117(ND)2020	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED VS. DELHI DIAMONDS PRIVATE LIMITED	IBC Under Sec 9	22-04-2022	Merge all the documents in single PDF, Case Title, Case Number, Case name and Index All these are missing, True Copy sign missing in all the pages	Deepa Gupta IP
1718	22-02-2022	0710102014562022(N o.of Docs 0)	0710102014562022/2	COMPANY PETITION IB (IBC)/268(ND)2022	IDBI BANK LIMITED VS. AMIT JAIN	Section 95(1)	22-04-2022	Incomplete Documents	
1719	21-04-2022	0710102024272022(N o.of Docs 2)	0710102024272022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2022	LUSH TRADERS PRIVATE LIMITED	Sec. 230-232, Sec 234	22-04-2022	E-Stamp Paper and Notary Missing , Proof of Service Missing	CPINDIA
1720	19-04-2022	0710102071742021(N o.of Docs 6)	0710102071742021/4	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	22-04-2022	Documents Not properly Filed, Index msising	nitin2020
1721	21-04-2022	0710102077222021(N o.of Docs 2)	0710102077222021/1	INTERLOCUTORY APPLICATION (I.B.C)/4936(ND)2021	INDO LAMINATES PRIVATE LTD VS. SHUBHAM CHEMICAL & SOLVENT LTD	Sec 60(5)	22-04-2022	E-Stamp Paper and Affidavit and Notary and Proof of Service Missing	Kavitajha
1722	21-04-2022	0710102064282021(N o.of Docs 2)	0710102064282021/22	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	22-04-2022	E-Stamp Paper Missing and True Copy sign Missing	Hvs@NCLT
1723	21-04-2022	0710102014882021(N o.of Docs 1)	0710102014882021/2	INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)2021	INDIAN OVERSEAS BANK VS. M/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	22-04-2022	Page No. Missing in Index	pathakadvocate

1724	14-04-2022	0710102028842021(N o.of Docs 2)	0710102028842021/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2022	S D TECHNICAL SERVICES PRIVATE LIMITED	Sub-section (I) of section 230	22-04-2022	Wrongly Filed here	RASTOGIFCS5
1725	11/4/2022	0710102027262021(N o.of Docs 2)	0710102027262021/6	COMPANY PETITION IB (IBC)/312(ND)2021	MR.RAVI KUMAR SOLEPROPRITOR OF M/S SHRISAI ENTEPRISES VS. ICEBERG DEVELOPERS PVT LTD	IBC Under Sec 9,Rule 11 of NCLT, 2016	22-04-2022	True Copy sign missing in Pages 3 to 72 according to PDF	aaryan@sasttralegal
1726	11/4/2022	0710102027262021(N o.of Docs 2)	0710102027262021/6	COMPANY PETITION IB (IBC)/312(ND)2021	MR.RAVI KUMAR SOLEPROPRITOR OF M/S SHRISAI ENTEPRISES VS. ICEBERG DEVELOPERS PVT LTD	IBC Under Sec 9,Rule 11 of NCLT, 2016	22-04-2022	True Copy sign missing in Pages 3 to 72 according to PDF	aaryan@sasttralegal
1727	21-04-2022	0710200000562009(N o.of Docs 2)	0710200000562009/2	COMPANY PETITION (COMPANIES ACT)/21(ND)2009	SMT. MADHU BHASKAR VS TNB INVESTEMENT PVT LTD	Application under any other provisions	22-04-2022	True Copy Sign Missing, Page Nos. 33, 34, 47, 61, 94, 102, 124, Page not Clear	Legislegal
1728	21-04-2022	0710120003842018(N o.of Docs 1)	0710120003842018/37	COMPANY PETITION IB (IBC)/938(PB)2018	INDIAN OVERSEAS BANK VS. M/S. RATHI TMT SARIA PVT. LTD.	IBC under Sec 7	22-04-2022	Page Nos. Missing in Index	pathakadvocate
1729	14-04-2022	0710102017982022(N o.of Docs 3)	0710102017982022/1	COMPANY PETITION IB (IBC)/211(ND)2022	JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	22-04-2022	True Copy sign missing in Pages 4 to 256 according to PDF	asa@asalegal.in
1730	21-03-2022	0710102010162022(N o.of Docs 2)	0710102010162022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/47(ND)2022	SACHIN MALHOTRA VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Application under any other provisions	22-04-2022	Case Title, Case Number, Case Name and Index All are missing	mihirlawyer
1731	21-03-2022	0710102010162022(N o.of Docs 2)	0710102010162022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/47(ND)2022	SACHIN MALHOTRA VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Application under any other provisions	22-04-2022	Case Title, Case Number, Case Name and Index All are missing	mihirlawyer
1732	21-04-2022	0710200420362018(N o.of Docs 1)	0710200420362018/129	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	22-04-2022	E-Stamp Paper Missing	Atul Kansal
1733	21-04-2022	0710200420362018(N o.of Docs 1)	0710200420362018/130	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	22-04-2022	E- Stamp Paper Missing	Atul Kansal
1734	11/4/2022	0710102027262021(N o.of Docs 2)	0710102027262021/6	COMPANY PETITION IB (IBC)/312(ND)2021	MR.RAVI KUMAR SOLEPROPRITOR OF M/S SHRISAI ENTEPRISES VS. ICEBERG DEVELOPERS PVT LTD	IBC Under Sec 9,Rule 11 of NCLT, 2016	22-04-2022	True Copy sign missing in Pages 3 to 72 according to PDF	aaryan@sasttralegal

1735	11/4/2022	0710102027262021(N o.of Docs 2)	0710102027262021/6	COMPANY PETITION IB (IBC)/312(ND)2021	MR.RAVI KUMAR SOLEPROPRITOR OF M/S SHRISAI ENTEPRISES VS. ICEBERG DEVELOPERS PVT LTD	IBC Under Sec 9,Rule 11 of NCLT, 2016	22-04-2022	True Copy sign missing in Pages 3 to 72 according to PDF	aaryan@sasttraleg al
1736	20-04-2022	0710200412392018(N o.of Docs 2)	0710200412392018/19	COMPANY PETITION IB (IBC)/17(ND)2018	SBS TRANSPOLE PRIVATE LIMITED VS BEST TEXTILES LIMITED	IBC Under Sec 9	22-04-2022	E-stamp mssing	BISLAANDCO
1737	21-03-2022	0710102010162022(N o.of Docs 2)	0710102010162022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/47(ND)2022	SACHIN MALHOTRA VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Application under any other provisions	22-04-2022	Case Title, Case Number, Case Name and Index All are missing	mihirlawyer
1738	21-03-2022	0710102010162022(N o.of Docs 2)	0710102010162022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/47(ND)2022	SACHIN MALHOTRA VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Application under any other provisions	22-04-2022	Case Title, Case Number, Case Name and Index All are missing	mihirlawyer
1739	12/4/2022	0710200409262018(N o.of Docs 5)	0710200409262018/7	COMPANY PETITION IB (IBC)/728(ND)2018	M/S. ATAGUS CHEMICALS PTE LTD. VS M/S. ARINITIS SALES PVT. LTD.	IBC Under Sec 9	21-04-2022	Pages 16,209,210,231,233,236,240,244,246,270,278,280,293,296 according to PDF Not Clear	Rjtsriv
1740	19-04-2022	0710102010662022(N o.of Docs 2)	0710102010662022/1	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	21-04-2022	Case No. dont 'mention, and Vakalatnama not mention	AMS.MISHA
1741	19-11-2020	0710102108912020(N o.of Docs 0)	0710102108912020/5	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	PRAVEEN CHOPRA VS. WINGROW GRAVURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-04-2022	E- Stamp Missing, Page NO. 36, 43, 48, 51, 52, 72, 75, 79, 127, 132, Same Page File Twice Page No. 115, Page No. 34 to 195 True Copy and Sign Missing	
1742	19-11-2020	0710102108912020(N o.of Docs 0)	0710102108912020/5	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	PRAVEEN CHOPRA VS. WINGROW GRAVURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-04-2022	E- Stamp Missing, Page NO. 36, 43, 48, 51, 52, 72, 75, 79, 127, 132, Same Page File Twice Page No. 115, Page No. 34 to 195 True Copy and Sign Missing	
1743	19-11-2020	0710102108912020(N o.of Docs 0)	0710102108912020/5	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	PRAVEEN CHOPRA VS. WINGROW GRAVURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-04-2022	E- Stamp Missing, Page NO. 36, 43, 48, 51, 52, 72, 75, 79, 127, 132, Same Page File Twice Page No. 115, Page No. 34 to 195 True Copy and Sign Missing	

1744	19-11-2020	0710102108912020(N o.of Docs 0)	0710102108912020/5	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	PRAVEEN CHOPRA VS. WINGROW GRAVURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-04-2022	E- Stamp Missing, Page NO. 36, 43, 48, 51, 52, 72, 75, 79, 127, 132, Same Page File Twice Page No. 115, Page No. 34 to 195 True Copy and Sign Missing	
1745	20-04-2022	0710102073682019(N o.of Docs 19)	0710102073682019/12	COMPANY PETITION IB (IBC)/869(ND)2019	MUKESH BANSAL VS. RISE INDIA PADHOPADHAO PRIVATE LIMITED	IBC Under Sec 9	21-04-2022	Merge Into to one PDF	NCLT AA
1746	19-04-2022	0710102009442022(N o.of Docs 1)	0710102009442022/1	REVIEW APPLICATION (IBC)/1(ND)2022	SS GROUP PRIVATE LIMITED VS. SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-04-2022	E- Stamp Missing	counselgulshan@gmail
1747	20-04-2022	0710102062762021(N o.of Docs 2)	0710102062762021/2	INTERLOCUTORY APPLICATION (I.B.C)/4646(ND)2021	RAJIV AGARWAL VS. VINEET AGGARWAL	Sec 60(5)	21-04-2022	True Copy Sign Missing. Page Nos. 60, 66, 67, 69, 75 77-86, 94, 98, 99, 100-112, 118-142, 149-153 Page Not Clear	Sonia1972!
1748	19-04-2022	0710102144102019(N o.of Docs 1)	0710102144102019/3	COMPANY APPEAL(COMPANIES ACT)/829(ND)2019	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS. M/S NETCON ADVISORS PVT LTD	Sec 252 (3) - By Government Body	21-04-2022	Index Missing and Welfare Fund Fees Missing	NKSLEGAL
1749	19-04-2022	0710102163742019(N o.of Docs 2)	0710102163742019/1	COMPANY APPEAL(COMPANIES ACT)/995(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BIJ BUILDCON (INDIA) PVT LTD	Sec 252 (3) - By Government Body	21-04-2022	Signature Missing in Every Pages	P7322011VM
1750	19-04-2022	0710102120002020(N o.of Docs 2)	0710102120002020/3	COMPANY PETITION IB (IBC)/10(ND)2021	MS. VEENA GOYAL PARTNER AMBIKA ENTERPRISES VS. RADHA KISHAN GOBIND RAM LIMITED	IBC Under Sec 9	21-04-2022	Incomplete Documents	sachinjain@lawyer
1751	13-04-2022	0710102125782019(N o.of Docs 2)	0710102125782019/8	COMPANY PETITION IB (IBC)/2465(ND)2019	BANK OF MAHARASHTRA VS. NEWTECH PROMOTERS AND DEVELOPERS	IBC under Sec 7	21-04-2022	Wrongly Filed here	vkgupta
1752	19-04-2022	0710102017312021(N o.of Docs 2)	0710102017312021/1	COMPANY APPLICATION(COMPANIES ACT)/100(ND)2021	INCOME TAX OFFICER VS. M/S HALDHAR ARGO TECH PVT. LTD	Rule 11 of NCLT	21-04-2022	Supporting Affidavit Missing, and True Copy, Sign mention in Annexure page	P7322011VM
1753	20-04-2022	0710200412392018(N o.of Docs 2)	0710200412392018/20	COMPANY PETITION IB (IBC)/17(ND)2018	SBS TRANSPOLE PRIVATE LIMITED VS BEST TEXTILES LIMITED	IBC Under Sec 9	21-04-2022	E- Stamp Paper Missing	BISLAANDCO
1754	19-04-2022	0710102014222022(N o.of Docs 2)	0710102014222022/4	COMPANY PETITION IB (IBC)/120(ND)2022	KEYNOTE FINANCIAL SERVICES LIMITED VS. PMI ELECTRO MOBILITY SOLUTIONS PRIVATELIMITED	IBC Under Sec 9	21-04-2022	Index Missing, E Stamp Notary Missing	tejasparashar

1755	13-04-2022	0710102033262021(N o.of Docs 1)	0710102033262021/10	COMPANY PETITION IB (IBC)/330(ND)2021	BIBHUTI BHUSHAN BISWAS & ORS VS. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	21-04-2022	Index msising	KK Singh
1756	20-04-2022	0710102004682019(N o.of Docs 2)	0710102004682019/15	COMPANY PETITION IB (IBC)/332(ND)2019	VOLKSWAGEN FINANCIAL PVT. LTD. VS. KHULLAR HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	21-04-2022	Index Missing and Page Numbering Missing	D25612019
1757	21-04-2022	0710102166652019(N o.of Docs 2)	0710102166652019/8	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	UNION OF INDIA THROUGH SFIO VS. TAVISHI ENTERPRISES PVT LTD	Sec. 271-273	21-04-2022	E-Stamp Paper Missing	vijay@123
1758	21-04-2022	0710102019332022(N o.of Docs 1)	0710102019332022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2022	GRAPES DIGITAL PVT. LTD VS. GRAPES MEDIA PVT. LTD	Sub-section (I) of section 230	21-04-2022	Incomplete Documents	quadlegal
1759	18-12-2021	0710102056502021(N o.of Docs 7)	0710102056502021/4	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHAN DRASEKAR	Section 95(1)	21-04-2022	Double Pagination are there from Pages 62 to 107, 115 to 191,204 to 238,247 to 256,456 to 459,461 to 501,505 to 510,518,522 to 527,533,542,561 to 565,570,572,574 according to PDF, Pages 192 to 203,239 to 246,274, 373 to 375,389,528,566 to 569,571,573, Page Nos wrongly put after Page 574 according to PDF	akshaygupta
1760	18-12-2021	0710102056502021(N o.of Docs 7)	0710102056502021/4	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHAN DRASEKAR	Section 95(1)	21-04-2022	Double Pagination are there from Pages 62 to 107, 115 to 191,204 to 238,247 to 256,456 to 459,461 to 501,505 to 510,518,522 to 527,533,542,561 to 565,570,572,574 according to PDF, Pages 192 to 203,239 to 246,274, 373 to 375,389,528,566 to 569,571,573, Page Nos wrongly put after Page 574 according to PDF	akshaygupta

1761	18-12-2021	0710102056502021(N o.of Docs 7)	0710102056502021/4	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHAN DRASEKAR	Section 95(1)	21-04-2022	Double Pagination are there from Pages 62 to 107, 115 to 191,204 to 238,247 to 256,456 to 459,461 to 501,505 to 510,518,522 to 527,533,542,561 to 565,570,572,574 according to PDF, Pages 192 to 203,239 to 246,274, 373 to 375,389,528,566 to 569,571,573, Page Nos wrongly put after Page 574 according to PDF	akshaygupta
1762	13-04-2022	0710102011022022(N o.of Docs 2)	0710102011022022/3	INTERLOCUTORY APPLICATION (I.B.C)/735(ND)2022	VIJENDRA VS. ANIL KUMAR JAIN	Sec 60(5)	21-04-2022	Case Title, Case Number, Case Name, Index, Supporting Affidavit, Proof of service All are msising	csanand22
1763	18-12-2021	0710102056502021(N o.of Docs 7)	0710102056502021/4	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHAN DRASEKAR	Section 95(1)	21-04-2022	Double Pagination are there from Pages 62 to 107, 115 to 191,204 to 238,247 to 256,456 to 459,461 to 501,505 to 510,518,522 to 527,533,542,561 to 565,570,572,574 according to PDF, Pages 192 to 203,239 to 246,274, 373 to 375,389,528,566 to 569,571,573, Page Nos wrongly put after Page 574 according to PDF	akshaygupta
1764	13-04-2022	0710102017962022(N o.of Docs 3)	0710102017962022/2	COMPANY PETITION IB (IBC)/210(ND)2022	AIRWIL JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	21-04-2022	True Copy sign msising in Pages 4 to 256 according to PDF	asa@asalegal.in
1765	19-04-2022	0710102011162021(N o.of Docs 1)	0710102011162021/8	COMPANY PETITION IB (IBC)/230(PB)2021	M/S KALIBER ASSOCIATES PVT. LTD. THROUGH ITS LIQUIDATOR MOHAN LAL JAIN VS. HPT CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	21-04-2022	Index missing	RAJIVBAJAJ
1766	20-04-2022	0710102004682019(N o.of Docs 2)	0710102004682019/14	COMPANY PETITION IB (IBC)/332(ND)2019	VOLKSWAGEN FINANCIAL PVT. LTD. VS. KHULLAR HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	21-04-2022	Index Missing	cc.lawoffices@ccl aw.

1767	21-04-2022	0710102032192018(N o.of Docs 1)	0710102032192018/40	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	21-04-2022	Sign missing in Pages 1 to 16 according to PDF	associate.amc
1768	20-04-2022	0710102111412020(N o.of Docs 2)	0710102111412020/7	COMPANY PETITION IB (IBC)/1088(PB)2020	AXIS BANK LTD. VS. JMT AUTO LIMITED	IBC under Sec 7	21-04-2022	Page No. 14-15 Page Not Clear	AKR ADVISORS LLP
1769	20-04-2022	0710102042222021(N o.of Docs 2)	0710102042222021/4	COMPANY PETITION IB (IBC)/382(ND)2021	PHL FININVEST PRIVATE LIMITED VS. KRISHAN KUMAR JAJOO	Section 95(1)	21-04-2022	Incomplete Documents	Prashant Kumar
1770	12/4/2022	0710120010542018(N o.of Docs 2)	0710120010542018/15	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	21-04-2022	E-stamp missing , Pages 49 and 50 according to PDF Not Clear, One Page is Blank	balaji
1771	19-04-2022	0710102014222022(N o.of Docs 2)	0710102014222022/3	COMPANY PETITION IB (IBC)/120(ND)2022	KEYNOTE FINANCIAL SERVICES LIMITED VS. PMI ELECTRO MOBILITY SOLUTIONS PRIVATELIMITED	IBC Under Sec 9	21-04-2022	Notary Missing Affidavit Missing	utsavmukherjee
1772	19-01-2020	0710102008992020(N o.of Docs 0)	0710102008992020/4	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS. WELTECH INDIA PVT LTD	IBC Under Sec 9	20-04-2022	Pages 46 to 48,51,62,68,85,88,91,96,108,138,165,204,209,217,233,289 to 338 according to PDF Not Clear, Page 50 according to PDF is cutting	
1773	18-12-2021	0710102056492021(N o.of Docs 6)	0710102056492021/4	COMPANY PETITION IB (IBC)/489(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.VIBU VENKATSUBRAMANI AN	Section 95(1)	20-04-2022	E-stamp and Affidavit are msising, Pages 29,92 to 98,127 to 159,199 to 210,382 to 410,557 to 563,565 to 567,625 to 630,721 to 726,733 to 736,761,762 according to PDF Not Clear	akshaygupta
1774	12/4/2022	0710102017962022(N o.of Docs 3)	0710102017962022/1	COMPANY PETITION IB (IBC)/210(ND)2022	AIRWIL JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	20-04-2022	True Copy sign missing in Pages 8 to 260 according to PDF	asa@asalegal.in
1775	18-12-2021	0710102056492021(N o.of Docs 6)	0710102056492021/4	COMPANY PETITION IB (IBC)/489(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.VIBU VENKATSUBRAMANI AN	Section 95(1)	20-04-2022	E-stamp and Affidavit are msising, Pages 29,92 to 98,127 to 159,199 to 210,382 to 410,557 to 563,565 to 567,625 to 630,721 to 726,733 to 736,761,762 according to PDF Not Clear	akshaygupta

1776	18-12-2021	0710102056492021(N o.of Docs 6)	0710102056492021/4	COMPANY PETITION IB (IBC)/489(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.VIBU VENKATSUBRAMANI AN	Section 95(1)	20-04-2022	E-stamp and Affidavit are missing, Pages 29,92 to 98,127 to 159,199 to 210,382 to 410,557 to 563,565 to 567,625 to 630,721 to 726,733 to 736,761,762 according to PDF Not Clear	akshaygupta
1777	19-01-2020	0710102008992020(N o.of Docs 0)	0710102008992020/4	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS. WELTECH INDIA PVT LTD	IBC Under Sec 9	20-04-2022	Pages 46 to 48,51,62,68,85,88,91,96,108,138,165,204,209,217,233,289 to 338 according to PDF Not Clear, Page 50 according to PDF is cutting	
1778	19-01-2020	0710102008992020(N o.of Docs 0)	0710102008992020/4	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS. WELTECH INDIA PVT LTD	IBC Under Sec 9	20-04-2022	Pages 46 to 48,51,62,68,85,88,91,96,108,138,165,204,209,217,233,289 to 338 according to PDF Not Clear, Page 50 according to PDF is cutting	
1779	12/4/2022	0710102071922021(N o.of Docs 4)	0710102071922021/9	COMPANY PETITION IB (IBC)/622(PB)2021	SATISH KUMAR KAURA	Section 94(1)	20-04-2022	Need to File in IA	as.juris
1780	12/4/2022	0710102071922021(N o.of Docs 4)	0710102071922021/9	COMPANY PETITION IB (IBC)/622(PB)2021	SATISH KUMAR KAURA	Section 94(1)	20-04-2022	Need to File in IA	as.juris
1781	12/4/2022	0710102071922021(N o.of Docs 4)	0710102071922021/9	COMPANY PETITION IB (IBC)/622(PB)2021	SATISH KUMAR KAURA	Section 94(1)	20-04-2022	Need to File in IA	as.juris
1782	12/4/2022	0710102071922021(N o.of Docs 4)	0710102071922021/9	COMPANY PETITION IB (IBC)/622(PB)2021	SATISH KUMAR KAURA	Section 94(1)	20-04-2022	Need to File in IA	as.juris
1783	18-04-2022	0710200420362018(N o.of Docs 2)	0710200420362018/128	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	20-04-2022	Page No. Missing in Index and Every Pages	aditsingh
1784	5/11/2019	0710102144652019(N o.of Docs 0)	0710102144652019/1	COMPANY APPLICATION(IBC)/2454(PB)2019	RAVINDER AGGARWAL VS. MSA DEVELOPERS PVT LTD	Application under any other provisions- IBC	20-04-2022	Incomplete Documents	
1785	12/4/2022	0710102406112018(N o.of Docs 1)	0710102406112018/11	COMPANY PETITION IB (IBC)/386(PB)2018	UCO BANK VS SHREE SHYAM PULP AND BOARD MILLS LTD.	IBC under Sec 7	20-04-2022	Need to File in IA	Rohit Liquidator
1786	12/4/2022	0710102097362019(N o.of Docs 1)	0710102097362019/17	COMPANY PETITION IB (IBC)/1499(PB)2019	GIRISH KUMAR SAHNI VS. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	IBC under Sec 7	20-04-2022	Need to File in IA	Rohit Liquidator
1787	18-04-2022	0710200410172018(N o.of Docs 1)	0710200410172018/32	COMPANY PETITION IB (IBC)/607(ND)2018	M/S. PLATINA BULKERS PVT. LTD. VS M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	20-04-2022	15 Rs. Welfare Fund Fees Missing	AyushPuri9

1788	18-04-2022	0710102102622019(N o.of Docs 4)	0710102102622019/22	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	20-04-2022	True Copy Sign. Missing	Ricky Chopra
1789	20-04-2022	0710102093552019(N o.of Docs 2)	0710102093552019/4	COMPANY PETITION IB (IBC)/1433(ND)2019	RAGHAV MALIK VS. FERROUS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	20-04-2022	E- Stamp Missing, True Copy And Sign Missing for Annexure Page	naveen.adv
1790	18-04-2022	0710102119812020(N o.of Docs 1)	0710102119812020/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2021	JANKI VALLABH TRADING PRIVATE LIMITED	Rule 11 of NCLT,Sec. 230-232 - Second Motion	20-04-2022	Page No. 36-45, 93, 105 Pages not clear 20 Rs Welfare Fees Missing, and Court Fees 8 Fees Missing.	advocateabhay
1791	12/4/2022	0710102026062022(N o.of Docs 1)	0710102026062022/1	COMPANY PETITION (COMPANIES ACT)/64(ND)2022	RISHABH BUILDWELL PRIVATE LIMITED VS. NAKSHATRA RESIDENCY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-04-2022	Court Fee stamp missing in Vakalatnama	PLILLP
1792	18-04-2022	0710102102622019(N o.of Docs 2)	0710102102622019/21	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	20-04-2022	Page no. missing in Index, every Pages and True Copy Sign. Missing	Ricky Chopra
1793	12/4/2022	0710102025442018(N o.of Docs 2)	0710102025442018/6	COMPANY APPEAL(COMPANIES ACT)/1122(ND)2018	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES M/S IBEX INFOTECH PVT. LTD	Sec 252 (1) - By Government Body	20-04-2022	Wrongly Filed here	itdpuneetri
1794	18-04-2022	0710102118332020(N o.of Docs 1)	0710102118332020/4	COMPANY PETITION (COMPANIES ACT)/22(ND)2021	SATISH KUMAR VS. VENUSSTAR HOSPITALITY PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	20-04-2022	Page No. 4-6 True Copy Sign. Missing	nehasoni1705
1795	19-04-2022	0710200419872018(N o.of Docs 1)	0710200419872018/1	COMPANY PETITION (COMPANIES ACT)/310(ND)2018	M/S. VAMA APPARELS (I) PVT. LTD. VS SSIPL RETAIL PVT. LTD.	IBC Under Sec 9	20-04-2022	Wrongly Filed	assistreg
1796	18-04-2022	0710102038242021(N o.of Docs 2)	0710102038242021/2	INTERLOCUTORY APPLICATION (I.B.C)/4193(ND)2021	ANIL TAYAL VSNARESH SABHARWAL	Application under any other provisions- IBC,Sec. 45 (1)	20-04-2022	Page no. 30, 31, 34, 59, 64, 68-72, 87, 90 Page not Clear Pages 68 to 71 according to PDF Not Clear	abhi4064
1797	18-04-2022	0710102038242021(N o.of Docs 2)	0710102038242021/2	INTERLOCUTORY APPLICATION (I.B.C)/4193(ND)2021	ANIL TAYAL VSNARESH SABHARWAL	Application under any other provisions- IBC,Sec. 45 (1)	20-04-2022	Page no. 30, 31, 34, 59, 64, 68-72, 87, 90 Page not Clear Pages 68 to 71 according to PDF Not Clear	abhi4064
1798	18-04-2022	0710102038242021(N o.of Docs 2)	0710102038242021/2	INTERLOCUTORY APPLICATION (I.B.C)/4193(ND)2021	ANIL TAYAL VSNARESH SABHARWAL	Application under any other provisions- IBC,Sec. 45 (1)	20-04-2022	Page no. 30, 31, 34, 59, 64, 68-72, 87, 90 Page not Clear Pages 68 to 71 according to PDF Not Clear	abhi4064
1799	18-04-2022	0710102041042021(N o.of Docs 2)	0710102041042021/4	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2021	ANIL TAYAL VSNARESH SABHARWAL	Application under any other provisions- IBC	20-04-2022	Pages 103 to 105 according to PDF Not Clear	abhi4064
1800	18-04-2022	0710102095652021(N o.of Docs 1)	0710102095652021/1	INTERLOCUTORY APPLICATION (I.B.C)/1173(ND)2022	RAHUL KHANNA VSMANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED	Sec 60(5)	20-04-2022	Incomplete Documents	Mohit111093

1801	19-04-2022	0710102004242020(N o.of Docs 1)	0710102004242020/6	COMPANY PETITION IB (IBC)/240(ND)2020	CAPITAL TRADE LINKS LTD VS. SONI E VEHICLE PRIVATE LIMITED	IBC under Sec 7	20-04-2022	Page No. 1-2 Not Clear	nayaradi
1802	18-04-2022	0710102011922022(N o.of Docs 1)	0710102011922022/1	COMPANY PETITION (COMPANIES ACT)/49(PB)2022	ABDUL WASEEM VS. HAMZA TRADING AND INVESTMENTS PVT LTD	Sec. 241(1),Sec. 242(4)	20-04-2022	Court Fee 3 Missing	rksharma54@gmail.com
1803	18-04-2022	0710102086502021(N o.of Docs 1)	0710102086502021/1	INTERLOCUTORY APPLICATION (I.B.C)/5560(ND)2021	ATUL KUMAR KANSAL VSBASANT KUMAR	Application under any other provisions- IBC	20-04-2022	E-Stamp Notary in Back Date	prachijohri
1804	19-04-2022	0710102078342021(N o.of Docs 1)	0710102078342021/5	COMPANY PETITION IB (IBC)/708(ND)2021	YOGESH GUPTA SOLE PROPRIETOR RAPID CONSTRUCTIONS VS. AADI BEST CONSORTIUM PRIVATE LIMITED	IBC Under Sec 9	20-04-2022	need to file in IA	camohitgoyal
1805	12/4/2022	0710102013532022(N o.of Docs 1)	0710102013532022/1	COMPANY APPLICATION(COMPANIES ACT)/90(ND)2022	RAJEEV MALIK VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Rule 11 of NCLT	20-04-2022	Affidavit date Not Clear	neerajctca
1806	18-04-2022	0710102038242021(N o.of Docs 2)	0710102038242021/2	INTERLOCUTORY APPLICATION (I.B.C)/4193(ND)2021	ANIL TAYAL VSNARESH SABHARWAL	Application under any other provisions- IBC,Sec. 45 (1)	20-04-2022	Page no. 30, 31, 34, 59, 64, 68-72, 87, 90 Page not Clear Pages 68 to 71 according to PDF Not Clear	abhi4064
1807	18-04-2022	0710102014222022(N o.of Docs 2)	0710102014222022/2	COMPANY PETITION IB (IBC)/120(ND)2022	KEYNOTE FINANCIAL SERVICES LIMITED VS. PMI ELECTRO MOBILITY SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	20-04-2022	True Copy Sign Missing	tejasparashar
1808	11/4/2022	0710204001102018(N o.of Docs 1)	0710204001102018/1	COMPANY PETITION (COMPANIES ACT)/187(ND)2018	PURNIMA GUPTA VS PURNIMA BUILDMART PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-04-2022	Index missing	ishaarora0915
1809	19-04-2022	0710102120012020(N o.of Docs 2)	0710102120012020/3	COMPANY PETITION IB (IBC)/19(ND)2021	MR. AVNEET GOYAL PROPRIETOR RB ENTERPRISES VS. RADHA KISHAN GOBIND RAM LIMITED	IBC Under Sec 9	20-04-2022	Case Title, Case Number, Case Name and Index All are msising	sachinjain@lawyer
1810	18-12-2021	0710102056492021(N o.of Docs 6)	0710102056492021/4	COMPANY PETITION IB (IBC)/489(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.VIBU VENKATSUBRAMANI AN	Section 95(1)	20-04-2022	E-stamp and Affidavit are msising, Pages 29,92 to 98,127 to 159,199 to 210,382 to 410,557 to 563,565 to 567,625 to 630,721 to 726,733 to 736,761,762 according to PDF Not Clear	akshaygupta
1811	21-02-2022	0710102014412022(N o.of Docs 0)	0710102014412022/1	INTERLOCUTORY APPLICATION (I.B.C)/1029(PB)2022	JASDEEP SINGH SANDHU VSPAWAN KUMAR GARG	Sec 60(5)	20-04-2022	E-stamp missing	
1812	12/4/2022	0710102000272017(N o.of Docs 2)	0710102000272017/10	COMPANY PETITION IB (IBC)/278(PB)2017	M/S. MS SHOES EAST LTD VS UNION OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	20-04-2022	E-stamp msising, Page 18 according to PDF is in Hindi	roc.delhi

1813	11/4/2022	0710200409872018(N o.of Docs 2)	0710200409872018/6	COMPANY PETITION IB (IBC)/561(ND)2018	INDARPRASTHA BUILDTECH PVT. LTD. VS M/S ANJANI REALTORS PVT. LTD.	IBC Under Sec 9	20-04-2022	E-stamp msising	alok@kumar
1814	20-04-2022	0710102055102021(N o.of Docs 1)	0710102055102021/3	COMPANY APPEAL(COMPANIES ACT)/131(ND)2021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	20-04-2022	Welfare Fund Fee and Court Fee missing	ashutoshranjan11
1815	19-01-2020	0710102008992020(N o.of Docs 0)	0710102008992020/4	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS. WELTECH INDIA PVT LTD	IBC Under Sec 9	20-04-2022	Pages 46 to 48,51,62,68,85,88,91,96,108,138,165,204,209,217,233,289 to 338 according to PDF Not Clear, Page 50 according to PDF is cutting	
1816	11/4/2022	0710204001102018(N o.of Docs 1)	0710204001102018/2	COMPANY PETITION (COMPANIES ACT)/187(ND)2018	PURNIMA GUPTA VS PURNIMA BUILDMART PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-04-2022	Index missing	ishaarora0915
1817	11/4/2022	0710102091782021(N o.of Docs 1)	0710102091782021/2	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	19-04-2022	Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	rekhasaroha
1818	19-04-2022	0710102114582020(N o.of Docs 3)	0710102114582020/9	INTERLOCUTORY APPLICATION (I.B.C)/5534(ND)2020	SURESH KUMAR JAIN VS. VENUS INDIA ASSET FINANCE PVT. LTD.	Sec 30	19-04-2022	Page No. 8 to 198 True Copy Sign Missing & 199 to 306 true copy signature Missing	brijesh_tamber
1819	15-04-2022	0710102033942018(N o.of Docs 1)	0710102033942018/17	COMPANY PETITION IB (IBC)/107(PB)2019	ORIENTAL BANK OF COMMERCE OF VS. VALLABH STEEL WEST PVT. LTD.	IBC under Sec 7	19-04-2022	Wrong filing	nksharma.fcs
1820	14-04-2022	0710200410172018(N o.of Docs 1)	0710200410172018/31	COMPANY PETITION IB (IBC)/607(ND)2018	M/S. PLATINA BULKERS PVT. LTD. VS M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	19-04-2022	Wrong Filing	liquidatornb
1821	5/4/2022	0710102063222021(N o.of Docs 11)	0710102063222021/4	INTERLOCUTORY APPLICATION (I.B.C)/5329(ND)2021	NAVNEET KUMAR GUPTA VS. SILVERGLADES INFRASTRUCTURE PVT. LTD. VS.	Sec 60(5),Sec 25(j),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	19-04-2022	Pages 333,421,429,460,620,754,1276 to 1283 according to PDF Not Clear, Pages 712 to 716,719 to 728 according to PDF are cutting	RIL ASSOCIATES & ADV

1822	5/4/2022	0710102063222021(N o.of Docs 11)	0710102063222021/5	INTERLOCUTORY APPLICATION (I.B.C)/5329(ND)2021	NAVNEET KUMAR GUPTA VS. SILVERGLADES INFRASTRUCTURE PVT. LTD. VS.	Sec 60(5),Sec 25(j),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	19-04-2022	Pages 284,372,380,411,570,704,860,999,1150,1226 to 1233 according to PDF Not Clear, Pages 650,663 to 666,669 to 678 according to PDF are cutting, Pages 1459 and 1460 according to PDF are Blank, True Copy sign msising in Pages 1462 to 1492 according to PDF	RIL ASSOCIATES & ADV
1823	15-04-2022	0710102033262021(N o.of Docs 3)	0710102033262021/11	COMPANY PETITION IB (IBC)/330(ND)2021	BIBHUTI BHUSHAN BISWAS & ORS VS. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	19-04-2022	E-Stamp Paper Notary missing	KK Singh
1824	14-04-2022	0710102058152021(N o.of Docs 1)	0710102058152021/1	INTERLOCUTORY APPLICATION (I.B.C)/3644(ND)2021	ASCENT BUILDTECH PVT. LTD. VS. MRS. ALKA AGGARWAL	Sec 60(5)	19-04-2022	Welfare fund fees missing and court index missing fee missing	centrik
1825	15-04-2022	0710102102662019(N o.of Docs 2)	0710102102662019/21	COMPANY PETITION IB (IBC)/1705(ND)2019	AGARWAL POLYSACKS LIMITED VS. KK AGRO FOODS & STORAGE PVT. LTD	IBC under Sec 7	19-04-2022	Page No. 20, 21, 50 not clear	amicuslegal
1826	19-04-2022	0710200419872018(N o.of Docs 1)	0710200419872018/2	COMPANY PETITION (COMPANIES ACT)/310(ND)2018	M/S. VAMA APPARELS (I) PVT. LTD. VS SSIPL RETAIL PVT. LTD.	IBC Under Sec 9	19-04-2022	E-stamp and Affidavit Both are msising	assistreg
1827	14-04-2022	0710102090312020(N o.of Docs 2)	0710102090312020/17	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	GANDHARV GOYAL VS. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-04-2022	Wrong Filing	aastha.bhardwaj
1828	16-04-2022	0710102071742021(N o.of Docs 6)	0710102071742021/3	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	19-04-2022	Document not upload properly	nitin2020
1829	19-04-2022	0710200419872018(N o.of Docs 1)	0710200419872018/3	COMPANY PETITION (COMPANIES ACT)/310(ND)2018	M/S. VAMA APPARELS (I) PVT. LTD. VS SSIPL RETAIL PVT. LTD.	IBC Under Sec 9	19-04-2022	Pages 109,110 according to PDF are cutting, Pages 116,131 to 133 according to PDF Not Clear	assistreg
1830	15-04-2022	0710102001862022(N o.of Docs 2)	0710102001862022/2	COMPANY PETITION IB (IBC)/57(PB)2022	ISKCON INFOTECH PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	18-04-2022	Proof of Service missing	adv.shobhan.mahanti
1831	15-04-2022	0710102003472022(N o.of Docs 2)	0710102003472022/3	COMPANY PETITION IB (IBC)/56(ND)2022	PJ ENERGY PRIVATE LIMITED	IBC Section 59	18-04-2022	Proof of Service missing	ssbhati1404

1832	19-02-2022	0710102118242019(N o.of Docs 2)	0710102118242019/11	COMPANY PETITION IB (IBC)/2301(ND)2019	M/S LOGICON ENGINEERS PVT LTD VS. M/S GOLD PLUS GLASS INDUSTRY LTD	IBC Under Sec 9	18-04-2022	WELFARE FEE MISSING, COURT FEE MISSING, SIGNATURE MISSING, E- STAMP MISSNING	aaryan@sasttralegal
1833	19-02-2022	0710102118242019(N o.of Docs 2)	0710102118242019/11	COMPANY PETITION IB (IBC)/2301(ND)2019	M/S LOGICON ENGINEERS PVT LTD VS. M/S GOLD PLUS GLASS INDUSTRY LTD	IBC Under Sec 9	18-04-2022	WELFARE FEE MISSING, COURT FEE MISSING, SIGNATURE MISSING, E- STAMP MISSNING	aaryan@sasttralegal
1834	19-02-2022	0710102118242019(N o.of Docs 2)	0710102118242019/11	COMPANY PETITION IB (IBC)/2301(ND)2019	M/S LOGICON ENGINEERS PVT LTD VS. M/S GOLD PLUS GLASS INDUSTRY LTD	IBC Under Sec 9	18-04-2022	WELFARE FEE MISSING, COURT FEE MISSING, SIGNATURE MISSING, E- STAMP MISSNING	aaryan@sasttralegal
1835	14-04-2022	0710102003122020(N o.of Docs 2)	0710102003122020/8	COMPANY PETITION IB (IBC)/213(ND)2020	ARM DIGITAL MEDIA PRIVATE LIMITED VS. BOLTT SPORTS TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-04-2022	AFFIDAVIT DATE MISSING	Mohit111093
1836	15-04-2022	0710102003432022(N o.of Docs 2)	0710102003432022/3	COMPANY PETITION IB (IBC)/55(PB)2022	ANJANEY STEELS PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	18-04-2022	Proof of Service missing	ssbhati1404
1837	8/4/2022	0710120010542018(N o.of Docs 3)	0710120010542018/7	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	18-04-2022	Order document corrupted,please upload the document again	Ananya
1838	9/8/2021	0710102055732021(N o.of Docs 0)	0710102055732021/2	COMPANY PETITION IB (IBC)/700(PB)2021	RUDRA BUILDWELL CONSTRUCTION PVT LTD VS. NIVAS PROMOTERS PVT LTD	IBC Under Sec 9	18-04-2022	Welfare Found Fees 15 rs. missing	
1839	25-03-2022	0710200416182018(N o.of Docs 3)	0710200416182018/5	COMPANY APPEAL(COMPANIES ACT)/767(ND)2018	M/S INCOME TAX, WARD 16 NEW DELHI VS M/S MADAD LEASING PRIVATE LIMITED	Application under any other provisions	18-04-2022	29,22, , 37, 55 no clear and 7-19 true copy sign missiing, and 20 rs Welfare fees missing	zohebhosain
1840	22-03-2022	0710102021792021(N o.of Docs 7)	0710102021792021/8	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	18-04-2022	Vol- 46,48, 50, 85, 151, 159, 160, 163, 168, 169, 210, 214-224 245, 46 and vol - ii 255, 263, 271, 339, and vol-iii page no. not clear	durgesh6564
1841	25-03-2022	0710200416182018(N o.of Docs 3)	0710200416182018/5	COMPANY APPEAL(COMPANIES ACT)/767(ND)2018	M/S INCOME TAX, WARD 16 NEW DELHI VS M/S MADAD LEASING PRIVATE LIMITED	Application under any other provisions	18-04-2022	29,22, , 37, 55 no clear and 7-19 true copy sign missiing, and 20 rs Welfare fees missing	zohebhosain
1842	25-03-2022	0710200416182018(N o.of Docs 3)	0710200416182018/5	COMPANY APPEAL(COMPANIES ACT)/767(ND)2018	M/S INCOME TAX, WARD 16 NEW DELHI VS M/S MADAD LEASING PRIVATE LIMITED	Application under any other provisions	18-04-2022	29,22, , 37, 55 no clear and 7-19 true copy sign missiing, and 20 rs Welfare fees missing	zohebhosain
1843	13-04-2022	0710102084722020(N o.of Docs 2)	0710102084722020/4	COMPANY PETITION IB (IBC)/944(ND)2020	SHAKEEL AHMAD VS. ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9	18-04-2022	page no. 3 missing	tarun_agg533
1844	13-04-2022	0710102131602019(N o.of Docs 2)	0710102131602019/11	COMPANY PETITION IB (IBC)/3017(ND)2019	VISHAKARMA TOOL WORKS VS. MOR MUKAT MARKITING PVT LTD.	IBC Under Sec 9	18-04-2022	DOCUMENT CORRUPTED	apassociatesllp

1845	25-03-2022	0710200416182018(N o.of Docs 3)	0710200416182018/5	COMPANY APPEAL(COMPANIES ACT)/767(ND)2018	M/S INCOME TAX, WARD 16 NEW DELHI VS M/S MADAD LEASING PRIVATE LIMITED	Application under any other provisions	18-04-2022	29,22, , 37, 55 no clear and 7-19 true copy sign missing, and 20 rs Welfare fees missing	zohabhossain
1846	10/4/2022	0710102004932021(N o.of Docs 2)	0710102004932021/9	COMPANY PETITION IB (IBC)/83(ND)2021	M/S S. S. STEELS VS. REGAL EMPORIA INFRATECH PVT LTD.	IBC Under Sec 9	18-04-2022	Need to File in IA	alok@kumar
1847	22-03-2022	0710102021792021(N o.of Docs 7)	0710102021792021/8	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	18-04-2022	Vol- 46,48, 50, 85, 151, 159, 160, 163, 168, 169, 210, 214-224 245, 46 and vol - ii 255, 263, 271, 339, and vol-iii page no. not clear	durgesh6564
1848	13-04-2022	0710102106902019(N o.of Docs 2)	0710102106902019/25	COMPANY PETITION IB (IBC)/1790(ND)2019	UCO BANK VS. SASI POWER PVT. LTD.	IBC under Sec 7	18-04-2022	INDEX MISSING, PAGINATION MISSING, CASE TITLE MISSING, CASE NUMBER MISSING, CASE NAME MISSING	tarunjainliquidator
1849	8/4/2022	0710120010542018(N o.of Docs 3)	0710120010542018/7	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	18-04-2022	Order document corrupted,please upload the document again	Ananya
1850	18-04-2022	0710102043862021(N o.of Docs 1)	0710102043862021/7	INTERLOCUTORY APPLICATION (I.B.C)/2725(ND)2021	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	Application under any other provisions- IBC	18-04-2022	stamp paper missing	Sonia1972!
1851	16-04-2022	0710102113052019(N o.of Docs 3)	0710102113052019/5	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPT KONSTRUCTION PRIVATE LIMITED	Sec. 59	18-04-2022	Judgement document to be filed in separate miscellaneous diary number	samakshjainlaw
1852	16-04-2022	0710102027212022(N o.of Docs 2)	0710102027212022/1	INTERLOCUTORY APPLICATION (I.B.C)/1715(ND)2022	SUBE SINGH VSMANISH RANEJA & ORS.	Rule 11 of NCLT, 2016	18-04-2022	Aplicant Sign. Missing and some pages not clear	negimilan04
1853	22-03-2022	0710102021792021(N o.of Docs 7)	0710102021792021/8	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	18-04-2022	Vol- 46,48, 50, 85, 151, 159, 160, 163, 168, 169, 210, 214-224 245, 46 and vol - ii 255, 263, 271, 339, and vol-iii page no. not clear	durgesh6564
1854	22-03-2022	0710102021792021(N o.of Docs 7)	0710102021792021/8	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	18-04-2022	Vol- 46,48, 50, 85, 151, 159, 160, 163, 168, 169, 210, 214-224 245, 46 and vol - ii 255, 263, 271, 339, and vol-iii page no. not clear	durgesh6564
1855	15-04-2022	0710102113052019(N o.of Docs 3)	0710102113052019/4	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPT KONSTRUCTION PRIVATE LIMITED	Sec. 59	18-04-2022	Page No- 1-79 True Copy Sign Missing	samakshjainlaw
1856	9/4/2022	0710102088392021(N o.of Docs 2)	0710102088392021/3	INTERLOCUTORY APPLICATION (I.B.C)/5623(PB)2021	NARENDER KUMAR SHARMA VS. POWER INFRA CONSORTIUM THROUGH ITS AUTHORIZED SIGNATORY MS. MONA VIJ	Sec 30	18-04-2022	Document not uploaded it properly, please upload it again	srishti.kapoor123

1857	15-04-2022	0710102120062019(N o.of Docs 1)	0710102120062019/15	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	18-04-2022	Wrong Filing, Need to be IBA	CMASKVERMA
1858	13-04-2022	0710102046742021(N o.of Docs 2)	0710102046742021/2	INTERLOCUTORY APPLICATION (I.B.C)/3567(PB)2021	PAWAN KUMAR AGRAWAL VSPRAVIN JUNEJA	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1)	18-04-2022	Page 81 according to PDF is in Hindi	spsc
1859	22-03-2022	0710102021792021(N o.of Docs 7)	0710102021792021/8	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	18-04-2022	Vol- 46,48, 50, 85, 151, 159, 160, 163, 168, 169, 210, 214-224 245, 46 and vol - ii 255, 263, 271, 339, and vol-iii page no. not clear	durgesh6564
1860	13-04-2022	0710102030452021(N o.of Docs 1)	0710102030452021/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2021	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	18-04-2022	NEED TO FILE AS AN APPLICATION	aayushmanaeron
1861	15-04-2022	0710102120062019(N o.of Docs 1)	0710102120062019/17	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	18-04-2022	Upper Heading missing case no. missing, e- Stamp and notary missing index missing, wrong file	CMASKVERMA
1862	16-04-2022	0710102005342020(N o.of Docs 1)	0710102005342020/5	COMPANY PETITION IB (IBC)/361(ND)2020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. EVO GREEN TRADING PRIVATE LIMITED	IBC under Sec 7	18-04-2022	Need to File in IA	ipkamal
1863	13-04-2022	0710102014402022(N o.of Docs 2)	0710102014402022/1	INTERLOCUTORY APPLICATION (I.B.C)/985(ND)2022	IDBI BANK LIMITED VS. VINEET AGARWAL & ORS	Sec 60(5)	18-04-2022	E Stamp Missing	Sonia1972!
1864	15-04-2022	0710102120062019(N o.of Docs 1)	0710102120062019/16	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	18-04-2022	Upper Heading missing case no. missing, e- Stamp and notary missing index missing,	CMASKVERMA
1865	17-10-2019	0710102093142019(N o.of Docs 1)	0710102093142019/2	COMPANY PETITION IB (IBC)/1406(ND)2019	UNIWORD TELECOM LIMITED VS. PARAS SPARES AND ACCESSORIES LIMITED	IBC Under Sec 9	18-04-2022	Document Not Upload	irpepoch
1866	13-04-2022	0710102018932022(N o.of Docs 2)	0710102018932022/1	TRANSFER PETITION(COMPANIES ACT)/8(PB)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Rule16(d),NCLT Rules,2016	18-04-2022	Welfare Fee stamp msising in Vakalatnama	saaduzzaman
1867	13-04-2022	0710102410412017(N o.of Docs 2)	0710102410412017/18	COMPANY PETITION IB (IBC)/16(PB)2017	ANIL MAHINDROO & ANR. VS EARTH ICONIC INFRASTRUCTURES	IBC under Sec 7	18-04-2022	INDEX MISSING, PAGE NO. 4 TO 11 MISSING SIGN	Adityamadaan
1868	8/4/2022	0710120010542018(N o.of Docs 3)	0710120010542018/7	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	18-04-2022	Order document corrupted,please upload the document again	Ananya

1869	11/4/2022	0710102004032020(N o.of Docs 2)	0710102004032020/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2020	MIDLAND VINCOM PRIVATE LIMITED	Sec. 230-232 - Second Motion	18-04-2022	E-stamp and Affidavit Both are missing	lawquery
1870	8/4/2022	0710120010542018(N o.of Docs 3)	0710120010542018/7	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	18-04-2022	Order document corrupted,please upload the document again	Ananya
1871	22-03-2022	0710102021792021(N o.of Docs 7)	0710102021792021/8	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	18-04-2022	Vol- 46,48, 50, 85, 151, 159, 160, 163, 168, 169, 210, 214-224 245, 46 and vol - ii 255, 263, 271, 339, and vol-iii page no. not clear	durgesh6564
1872	22-03-2022	0710102021792021(N o.of Docs 7)	0710102021792021/8	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	18-04-2022	Vol- 46,48, 50, 85, 151, 159, 160, 163, 168, 169, 210, 214-224 245, 46 and vol - ii 255, 263, 271, 339, and vol-iii page no. not clear	durgesh6564
1873	22-03-2022	0710102021792021(N o.of Docs 7)	0710102021792021/8	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	18-04-2022	Vol- 46,48, 50, 85, 151, 159, 160, 163, 168, 169, 210, 214-224 245, 46 and vol - ii 255, 263, 271, 339, and vol-iii page no. not clear	durgesh6564
1874	16-04-2022	0710102015792022(N o.of Docs 2)	0710102015792022/1	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA VS. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	18-04-2022	Page no. 4-11 True Copy Sign Missing	abhishek.kumar
1875	16-04-2022	0710102043862021(N o.of Docs 3)	0710102043862021/6	INTERLOCUTORY APPLICATION (I.B.C)/2725(ND)2021	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	Application under any other provisions- IBC	18-04-2022	Page nos. 31, 41, 42, 58, 61, 78 not clear page	sksingh
1876	19-02-2022	0710102118242019(N o.of Docs 2)	0710102118242019/11	COMPANY PETITION IB (IBC)/2301(ND)2019	M/S LOGICON ENGINEERS PVT LTD VS. M/S GOLD PLUS GLASS INDUSTRY LTD	IBC Under Sec 9	18-04-2022	WELFARE FEE MISSING, COURT FEE MISSING, SIGNATURE MISSING, E- STAMP MISSING	aaryan@sasttralegal
1877	15-04-2022	0710102103352019(N o.of Docs 3)	0710102103352019/43	COMPANY PETITION IB (IBC)/1731(ND)2019	MAYOGA INVESTMENT LIMITED VS. M/S OVERSEAS PRIVATE LIMITED	IBC under Sec 7	18-04-2022	Vol- 1, Vol -ii , Vol-iii True Copy Sign Missing	tandonandco
1878	22-03-2022	0710102021792021(N o.of Docs 7)	0710102021792021/8	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	18-04-2022	Vol- 46,48, 50, 85, 151, 159, 160, 163, 168, 169, 210, 214-224 245, 46 and vol - ii 255, 263, 271, 339, and vol-iii page no. not clear	durgesh6564
1879	6/12/2021	0710102089052021(N o.of Docs 0)	0710102089052021/8	COMPANY PETITION IB (IBC)/763(ND)2021	MINDA INDUSTRIES LIMITED VS. UNICAST AUTOTECH PRIVATE LIMITED	IBC under Sec 7	13-04-2022	Vol - 1 and vol - ii true copy Sign missing	

1880	23-03-2021	0710102023592021(N o.of Docs 0)	0710102023592021/2	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021	REETESH KUMAR AGARWAL VS. ALOK KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	13-04-2022	Pages 31,44 to 52,62,63,66 according to PDF are cutting, Pages 54,55,60,,61,63,65,70 according to PDF Not Clear	
1881	23-03-2021	0710102023592021(N o.of Docs 0)	0710102023592021/2	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021	REETESH KUMAR AGARWAL VS. ALOK KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	13-04-2022	Pages 31,44 to 52,62,63,66 according to PDF are cutting, Pages 54,55,60,,61,63,65,70 according to PDF Not Clear	
1882	23-03-2021	0710102023592021(N o.of Docs 0)	0710102023592021/2	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021	REETESH KUMAR AGARWAL VS. ALOK KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	13-04-2022	Pages 31,44 to 52,62,63,66 according to PDF are cutting, Pages 54,55,60,,61,63,65,70 according to PDF Not Clear	
1883	23-03-2021	0710102023592021(N o.of Docs 0)	0710102023592021/2	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021	REETESH KUMAR AGARWAL VS. ALOK KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	13-04-2022	Pages 31,44 to 52,62,63,66 according to PDF are cutting, Pages 54,55,60,,61,63,65,70 according to PDF Not Clear	
1884	12/4/2022	0710102002102020(N o.of Docs 2)	0710102002102020/5	COMPANY PETITION IB (IBC)/182(ND)2020	M/S VIV TECHNOMETAL PVT. LTD. VS. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.	IBC Under Sec 9	13-04-2022	Index mssing, Sign msising in Synopsis document	manuyadav
1885	12/4/2022	0710102424672018(N o.of Docs 1)	0710102424672018/24	COMPANY PETITION IB (IBC)/786(PB)2018	ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED	IBC under Sec 7	13-04-2022	need to file in IA	Rohit Liquidator
1886	12/4/2022	0710102095982020(N o.of Docs 2)	0710102095982020/4	COMPANY APPEAL(COMPANIES ACT)/499(ND)2020	MAHENDRA ROLLING MILLS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	13-04-2022	CASE TITLE MISSING, CASE NUMBER MISSING, CASE NAME MISSING AND INDEX MISSING	Himanshu@123
1887	12/4/2022	0710102095982020(N o.of Docs 2)	0710102095982020/3	COMPANY APPEAL(COMPANIES ACT)/499(ND)2020	MAHENDRA ROLLING MILLS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	13-04-2022	CASE TITLE MISSING, CASE NUMBER MISSING, CASE NAME MISSING, INDEX MISSING AND AFFIDAVIT MISSING	Himanshu@123
1888	6/8/2020	0710102076842020(N o.of Docs 0)	0710102076842020/5	COMPANY PETITION (COMPANIES ACT)/93(ND)2020	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	13-04-2022	Affidavit Back date, True Copy sign msising in Pages 71 to 88,103 to 138,141 to 252,254,265 to 313,323 to 329,334 to 371,413,422 to 561,563 to 597 according to PDF	

1889	9/4/2022	0710102131842019(N o.of Docs 2)	0710102131842019/9	COMPANY APPEAL(COMPANIES ACT)/767(ND)2019	M/S BLUE BIRD CARGO PRIVATE LIMITED VS. M/S BLUE SEA FREIGHTS PRIVATE LIMITED	Sec 252 (3)	13-04-2022	Wrongly Filed here	The Chamber of Joy
1890	8/4/2022	0710120010542018(N o.of Docs 3)	0710120010542018/11	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	12/4/2022	TRUE COPY SIGN MISSING	Ananya
1891	25-09-2020	0710102092132020(N o.of Docs 0)	0710102092132020/6	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. BGM TELECOMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	12/4/2022	Wrongly Filed here	
1892	8/4/2022	0710120010542018(N o.of Docs 3)	0710120010542018/11	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	12/4/2022	TRUE COPY SIGN MISSING	Ananya
1893	8/4/2022	0710120010542018(N o.of Docs 3)	0710120010542018/9	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	12/4/2022	Wrongly Filed here	Ananya
1894	8/4/2022	0710102065662021(N o.of Docs 2)	0710102065662021/1	INTERLOCUTORY APPLICATION (I.B.C)/4139(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. BGM TELECOMMUNICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2022	Wrongly Filed here	wadiaghandy@123
1895	9/4/2022	0710102073942020(N o.of Docs 2)	0710102073942020/4	COMPANY PETITION IB (IBC)/891(ND)2020	PUNJAB NATIONAL BANK VS. JASMEET LEASING AND CREDITS PRIVATE LIMITED	IBC under Sec 7	12/4/2022	Case Title, Case Number, Case Name and Index All are msising in Judgement document, True Copy sign missing in One judgement document, One judgement document to be filed in separate miscellaneous diary number	jsb&associates.co.in
1896	12/4/2022	0710200704882018(N o.of Docs 2)	0710200704882018/2	COMPANY APPEAL(COMPANIES ACT)/954(ND)2018	INCOME TAX OFFICER VS ROC, AADHAR TECHNOLOGY PVT. LTD.	Sec 252 (1) - By Government Body	12/4/2022	case number missing, 15 rupees welfare fund missing	itdpuneetrai
1897	11/4/2022	0710102076442019(N o.of Docs 2)	0710102076442019/25	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	12/4/2022	11-17 NOT CLEAR , STAMP PAPER MISSING	ashish_choudhury007
1898	8/4/2022	0710102026712022(N o.of Docs 1)	0710102026712022/1	INTERLOCUTORY APPLICATION (I.B.C)/1632(PB)2022	MR. POOJA BAHRY VS. DEV DENSO POWER LIMITED	Application under any other provisions- IBC	12/4/2022	Need to File in IA	PoojaBahry
1899	14-10-2021	0710102139542019(N o.of Docs 1)	0710102139542019/13	COMPANY PETITION IB (IBC)/2728(ND)2019	OM LOGISTICS LIMITED VS. SERVEL INDIA PRIVATE LIMITED	IBC Under Sec 9	12/4/2022	Index msising	VMLAWOFFICE
1900	8/4/2022	0710120010542018(N o.of Docs 3)	0710120010542018/10	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	12/4/2022	Wrongly Filed here	Ananya

1901	11/4/2022	0710102116792019(N o.of Docs 2)	0710102116792019/9	COMPANY PETITION IB (IBC)/2161(ND)2019	ARUN KUMAR GOEL VS. ANKUR ROLLER FLOUR MILLS PRIVATE LIMITED	IBC Under Sec 9	12/4/2022		advpallavsaxena
1902	8/4/2022	0710102065652021(N o.of Docs 2)	0710102065652021/1	INTERLOCUTORY APPLICATION (I.B.C)/5725(ND)2021	BGM TELECOMMUNICATIONS PRIVATE LIMITED VSBGM TELECOMMUNICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	12/4/2022	Wrongly Filed here	wadiaghandy@123
1903	14-10-2021	0710102139542019(N o.of Docs 1)	0710102139542019/13	COMPANY PETITION IB (IBC)/2728(ND)2019	OM LOGISTICS LIMITED VS. SERVEL INDIA PRIVATE LIMITED	IBC Under Sec 9	12/4/2022	Index msising	VMLAWOFFICE
1904	14-10-2021	0710102139542019(N o.of Docs 1)	0710102139542019/13	COMPANY PETITION IB (IBC)/2728(ND)2019	OM LOGISTICS LIMITED VS. SERVEL INDIA PRIVATE LIMITED	IBC Under Sec 9	12/4/2022	Index msising	VMLAWOFFICE
1905	8/4/2022	0710102092432021(N o.of Docs 1)	0710102092432021/3	COMPANY PETITION IB (IBC)/804(ND)2021	VASCO SUPPLY CHAIN SOLUTIONS PRIVATELIMITED	IBC Section 59	12/4/2022	E-stamp msising	anil@rustgi
1906	12/4/2022	0710102000272017(N o.of Docs 2)	0710102000272017/11	COMPANY PETITION IB (IBC)/278(PB)2017	M/S. MS SHOES EAST LTD VS UNION OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	12/4/2022	page no. 18 translate in english	roc.delhi
1907	8/4/2022	0710102009612019(N o.of Docs 2)	0710102009612019/23	COMPANY PETITION IB (IBC)/369(ND)2019	DEVYOG SOLUTIONS PVT LTD.	IBC under Sec 7	12/4/2022	True Copy sign msising in Pages 4 to 36 according to PDF	prashant.L&W
1908	11/4/2022	0710102015582022(N o.of Docs 1)	0710102015582022/2	INTERLOCUTORY APPLICATION (I.B.C)/963(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. CHANDRESH JAJOO	Application under any other provisions- IBC	12/4/2022	wrong file	amitojha
1909	11/4/2022	0710102008502022(N o.of Docs 2)	0710102008502022/3	INTERLOCUTORY APPLICATION (I.B.C)/555(ND)2022	KRIT NARAYAN MISHRA VS. ATUL SAHA	19(2)	12/4/2022	TRUE COPY SIGN MISSING	tanveer_oberoi
1910	16-06-2021	0710102041312021(N o.of Docs 0)	0710102041312021/6	COMPANY PETITION (COMPANIES ACT)/103(ND)2021	MR RAJBIR SINGH MAKHNI VS. DIWAKAR COMMERCIALS PRIVATE LIMITED	Sec. 59	12/4/2022	Index missing	
1911	14-10-2021	0710102139542019(N o.of Docs 1)	0710102139542019/13	COMPANY PETITION IB (IBC)/2728(ND)2019	OM LOGISTICS LIMITED VS. SERVEL INDIA PRIVATE LIMITED	IBC Under Sec 9	12/4/2022	Index msising	VMLAWOFFICE
1912	8/4/2022	0710102033472020(N o.of Docs 2)	0710102033472020/9	COMPANY PETITION IB (IBC)/795(ND)2020	GAYATRI STEELS VS. ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	12/4/2022	Wrongly Filed here	AdvPrity
1913	12/4/2022	0710102110482019(N o.of Docs 1)	0710102110482019/19	COMPANY PETITION (COMPANIES ACT)/116(ND)2019	GOVIND MUTHA HUF VS. SUMANGLAM COLD STORAGE PVT.LTD	Sec. 241(1),Sec. 242(4)	12/4/2022	Index missing and welfare and court fees missed	gle.@firm01
1914	11/4/2022	0710102081322021(N o.of Docs 1)	0710102081322021/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2021	CELESTE MERCHANDISE LIMITED VS. RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/4/2022	PAGINATION MISSING, PLS MERGE FILE WITH SERIAL ORDER	palashagarwal

1915	12/4/2022	0710200409872018(N o.of Docs 2)	0710200409872018/7	COMPANY PETITION IB (IBC)/561(ND)2018	INDARPRASTHA BUILDTECH PVT. LTD. VS M/S ANJANI REALTORS PVT. LTD.	IBC Under Sec 9	12/4/2022	E-stamp mising	alok@kumar
1916	8/4/2022	0710120010542018(N o.of Docs 3)	0710120010542018/11	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	12/4/2022	TRUE COPY SIGN MISSING	Ananya
1917	8/4/2022	0710120010542018(N o.of Docs 3)	0710120010542018/11	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	12/4/2022	TRUE COPY SIGN MISSING	Ananya
1918	4/4/2022	0710102116022020(N o.of Docs 3)	0710102116022020/2	COMPANY PETITION (COMPANIES ACT)/186(ND)2020	MANJEET KAUR VS. RAJEEV GOEL	Sec. 241(1)	11/4/2022	wrong file need to ia	Jplegal_ashutosh
1919	9/4/2022	0710102069702021(N o.of Docs 3)	0710102069702021/2	INTERLOCUTORY APPLICATION (I.B.C)/4578(ND)2021	RISHI PAL SINGH (HUF) AND ORS VSM/S ALPHA CORP DEVELOPMENT PRIVATE LIMITED	Sec 60(5)	11/4/2022	WRONG FILE	csanand22
1920	8/4/2022	0710102009132022(N o.of Docs 1)	0710102009132022/1	INTERLOCUTORY APPLICATION (I.B.C)/606(PB)2022	FANTASTIC BUILDCON PVT LTD VS. DINESH CHAND JAIN & ORS.	Sec 60(5)	11/4/2022	vakalatnama 25 rs welfare frees mismatch	caopvijay@gmail.com
1921	7/9/2021	0710102064012021(N o.of Docs 0)	0710102064012021/1	INTERLOCUTORY APPLICATION (I.B.C)/5039(ND)2021	ANURAG NIRBHAYA VSCOMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT LTD	Application under any other provisions- IBC	11/4/2022	WRONG FILE	
1922	9/4/2022	0710102068192020(N o.of Docs 1)	0710102068192020/4	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2020	CHIRAG SHAH RESOLUTION PROFESSIONAL OF HOTLINE CPT LIMITED	Sec 60(5)	11/4/2022	WRONG FILE PLS FILE IA	ChiragG
1923	4/4/2022	0710102116022020(N o.of Docs 3)	0710102116022020/2	COMPANY PETITION (COMPANIES ACT)/186(ND)2020	MANJEET KAUR VS. RAJEEV GOEL	Sec. 241(1)	11/4/2022	wrong file need to ia	Jplegal_ashutosh
1924	4/4/2022	0710102116022020(N o.of Docs 3)	0710102116022020/2	COMPANY PETITION (COMPANIES ACT)/186(ND)2020	MANJEET KAUR VS. RAJEEV GOEL	Sec. 241(1)	11/4/2022	wrong file need to ia	Jplegal_ashutosh
1925	4/4/2022	0710102116022020(N o.of Docs 3)	0710102116022020/2	COMPANY PETITION (COMPANIES ACT)/186(ND)2020	MANJEET KAUR VS. RAJEEV GOEL	Sec. 241(1)	11/4/2022	wrong file need to ia	Jplegal_ashutosh
1926	9/4/2022	0710102020822022(N o.of Docs 3)	0710102020822022/1	INTERLOCUTORY APPLICATION (I.B.C)/1416(PB)2022	THOMSON PRESS (I) LTD. VSMOSER BAER INDIA LTD.	Sec 60(5)	11/4/2022	WRONG FILE	deepakak
1927	7/4/2022	0710102085062021(N o.of Docs 1)	0710102085062021/1	COMPANY PETITION IB (IBC)/736(ND)2021	ISHAN SINGH VS. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	8/4/2022	Case Title, Case Number, Case Name and Index All are msising	ayushrivastava
1928	7/4/2022	0710102029102020(N o.of Docs 2)	0710102029102020/6	COMPANY PETITION IB (IBC)/762(ND)2020	UTTAM SINGHAL VS. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7	8/4/2022	wrong file need to file as an application with fees	ashwarya.sinha1984

1929	7/4/2022	0710200416242018(N o.of Docs 2)	0710200416242018/13	COMPANY PETITION IB (IBC)/597(ND)2018	M/S GURSIRAN SINGH LAMBA VS SATKAR TERMINALS LIMITED	Application under any other provisions	8/4/2022	wrong file	patinelawoffices
1930	7/4/2022	0710102022212022(N o.of Docs 2)	0710102022212022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2022	ABHISAR BUILDWELL PRIVATE LIMITED	Sub-section (I) of section 230	8/4/2022	Index missing	VAISH ASSOCIATES
1931	7/4/2022	0710102005512022(N o.of Docs 2)	0710102005512022/3	COMPANY PETITION IB (IBC)/52(ND)2022	R S EARTHMOVERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	8/4/2022	Incomplete document filed	rakesh@12
1932	7/4/2022	0710102090232021(N o.of Docs 1)	0710102090232021/4	COMPANY PETITION IB (IBC)/778(ND)2021	L&T FINANCE LIMITED VS. MABSOOT BUILDHOMES INDIA PRIVATE LIMITED	IBC under Sec 7	8/4/2022	Need to File in IA	ajitjain
1933	7/4/2022	0710102002732020(N o.of Docs 3)	0710102002732020/32	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	8/4/2022	E-stamp msising, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	MAYANKGOEL
1934	7/4/2022	0710102002772020(N o.of Docs 2)	0710102002772020/10	COMPANY PETITION (COMPANIES ACT)/25(ND)2020	BHARAT BHUSHAN AGARWAL VS. BHARAT NIDHI LIMITED	Sec. 58(3)	8/4/2022	Page Numbers missing of documents of additional files in Index	azharqayum
1935	6/7/2020	0710102068472020(N o.of Docs 0)	0710102068472020/2	COMPANY PETITION IB (IBC)/659(ND)2021	PUNJAB NATIONAL BANK VS. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	8/4/2022	some pages not clear and index missing pagenation	
1936	8/4/2022	0710200428752018(N o.of Docs 2)	0710200428752018/27	COMPANY PETITION IB (IBC)/794(ND)2018	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. VS EASYTECH GLOBAL PVT. LTD.	IBC Under Sec 9	8/4/2022	Stamp paper and index missing	rklawchambers
1937	6/4/2022	0710120011752018(N o.of Docs 6)	0710120011752018/4	COMPANY PETITION (COMPANIES ACT)/364(PB)2018	MR. ANAND GUPTA & OTHERS VS. BDR BUILDERS & DEVELOPERS PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/4/2022	WRONG FILE	vipulganda
1938	6/4/2022	0710102013802022(N o.of Docs 10)	0710102013802022/3	COMPANY PETITION IB (IBC)/180(ND)2022	L&T FINANCE LIMITED VS. SANGITA ARORA	Section 95(1)	7/4/2022	order missed	wamikatrehan
1939	6/4/2022	0710102078342021(N o.of Docs 1)	0710102078342021/4	COMPANY PETITION IB (IBC)/708(ND)2021	YOGESH GUPTA SOLE PROPRIETOR RAPID CONSTRUCTIONS VS. AADI BEST CONSORTIUM PRIVATE LIMITED	IBC Under Sec 9	7/4/2022	Need to File IA	camohitgoyal
1940	5/4/2022	0710120010542018(N o.of Docs 7)	0710120010542018/6	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	7/4/2022	All the Documents to be filed in separate miscellaneous diary number	Ananya
1941	18-11-2021	0710102020762020(N o.of Docs 3)	0710102020762020/6	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	7/4/2022	Reply Volume 2 document Not Clear at all, Fifteen rupees Welfare Fee stamp msising in Vakalatnama	advsk15@yahoo.com

1942	18-11-2021	0710102020762020(N o.of Docs 3)	0710102020762020/6	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	7/4/2022	Reply Volume 2 document Not Clear at all, Fifteen rupees Welfare Fee stamp msising in Vakalatnama	advsk15@yahoo.com
1943	6/4/2022	0710102090472021(N o.of Docs 1)	0710102090472021/7	COMPANY PETITION (COMPANIES ACT)/210(ND)2021	SACHIN MALHOTRA DIRECTOR& SHAREHOLDER VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/4/2022	index missed page numbering missed	tanand
1944	6/4/2022	0710102095172021(N o.of Docs 1)	0710102095172021/2	COMPANY PETITION IB (IBC)/128(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. GURNEET SINGH SIKKA	Section 95(1)	7/4/2022	1rs court missed 2-4page missed	LotusLLP_277
1945	6/4/2022	0710102092672021(N o.of Docs 2)	0710102092672021/8	INTERLOCUTORY APPLICATION (I.B.C)/239(ND)2022	TECPRO SYSTEM LIMITED VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 43(1) r/w Sec 44 (1)	7/4/2022	Pages 11,12,38,78,82 according to PDF Not Clear, Pages 52,54,61,63,95,99,109, 111 according to PDF are in Hindi	Rishi Dewan
1946	6/4/2022	0710102100602020(N o.of Docs 2)	0710102100602020/4	INTERLOCUTORY APPLICATION (I.B.C)/4670(ND)2020	RAKESH KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	7/4/2022	kindly attach order	mohit.nandwani
1947	7/4/2022	0710102018822020(N o.of Docs 1)	0710102018822020/5	COMPANY PETITION IB (IBC)/515(ND)2020	SAHAJANAND MEDICAL TECHNOLOGIES PVT LTD VS. KARE PARTNERS GROUP INDIA PVT LTD	IBC Under Sec 9	7/4/2022	Service missing	Rohit575
1948	6/4/2022	0710102083872020(N o.of Docs 1)	0710102083872020/4	COMPANY PETITION (COMPANIES ACT)/105(PB)2020	SMT. KIRAN SHUKLA VS. CONTINENTAL CONSTRUCTION LTD	Sec. 271-273,Sec 272 of the Companies Act , 2013	7/4/2022	3rs court fee missed	nislawservices
1949	14-12-2021	0710102091042021(N o.of Docs 0)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/44(PB)2022	AASRA PROJECT PVT LTD VSNARENDRA KUMAR SHARMA	Sec 60(5)	7/4/2022	Document not uploaded	
1950	24-12-2021	0710102126072019(N o.of Docs 1)	7.10102E+14	COMPANY PETITION IB (IBC)/2561(ND)2019	SHAPOORJI PALLONI AND CO. PVT LTD VS. SINNAR THERMAL POWER LIMITED	IBC Under Sec 9	7/4/2022	Document not uploaded	CJB
1951	6/4/2022	0710102098992019(N o.of Docs 2)	0710102098992019/6	COMPANY APPEAL(COMPANIES ACT)/509(ND)2019	INCOME TAX OFFICER WARD 22(2) VS. JOT SINGH	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	7/4/2022	sign missed	itdpuneetriai
1952	6/4/2022	0710102095182021(N o.of Docs 1)	0710102095182021/2	COMPANY PETITION IB (IBC)/129(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. HARVINDER SINGH SIKKA	Section 95(1)	7/4/2022	1rs court fee missed	LotusLLP_277
1953	14-12-2021	0710102091042021(N o.of Docs 0)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/44(PB)2022	AASRA PROJECT PVT LTD VSNARENDRA KUMAR SHARMA	Sec 60(5)	7/4/2022	Document not uploaded	

1954	14-12-2021	0710102091042021(N o.of Docs 0)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/44(PB)2022	AASRA PROJECT PVT LTD VSNARENDRA KUMAR SHARMA	Sec 60(5)	7/4/2022	Document not uploaded	
1955	6/4/2022	0710102073682019(N o.of Docs 2)	0710102073682019/10	COMPANY PETITION IB (IBC)/869(ND)2019	MUKESH BANSAL VS. RISE INDIA PADHOPADHAO PRIVATE LIMITED	IBC Under Sec 9	7/4/2022	index missed and file not proper upload	NCLT AA
1956	29-12-2021	0710102147232019(N o.of Docs 5)	7.10102E+14	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	7/4/2022	Document not uploaded	achinmittal
1957	27-12-2021	0710102024422020(N o.of Docs 1)	7.10102E+14	COMPANY PETITION IB (IBC)/743(ND)2020	M/S. SBI GLOBAL FACTORS LIMITED VS. M/S. RCI INDUSTRIES AND TECHNOLOGIES LIMITED	IBC under Sec 7	7/4/2022	Document not uploaded	adv.jiten
1958	6/4/2022	0710102073682019(N o.of Docs 2)	0710102073682019/11	COMPANY PETITION IB (IBC)/869(ND)2019	MUKESH BANSAL VS. RISE INDIA PADHOPADHAO PRIVATE LIMITED	IBC Under Sec 9	7/4/2022	wrong file	NCLT AA
1959	14-12-2021	0710102091042021(N o.of Docs 0)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/44(PB)2022	AASRA PROJECT PVT LTD VSNARENDRA KUMAR SHARMA	Sec 60(5)	7/4/2022	Document not uploaded	
1960	14-07-2021	0710102048122021(N o.of Docs 0)	0710102048122021/5	COMPANY PETITION (COMPANIES ACT)/117(ND)2021	YOGANDRA KUMAR CHAUDHARI VS. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED	Sec. 241(1)	7/4/2022	Affidavit Back date, Twenty rupees Welfare Fee stamp missing in Vakalatnama	
1961	14-07-2021	0710102048122021(N o.of Docs 0)	0710102048122021/5	COMPANY PETITION (COMPANIES ACT)/117(ND)2021	YOGANDRA KUMAR CHAUDHARI VS. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED	Sec. 241(1)	7/4/2022	Affidavit Back date, Twenty rupees Welfare Fee stamp missing in Vakalatnama	
1962	14-07-2021	0710102048122021(N o.of Docs 0)	0710102048122021/5	COMPANY PETITION (COMPANIES ACT)/117(ND)2021	YOGANDRA KUMAR CHAUDHARI VS. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED	Sec. 241(1)	7/4/2022	Affidavit Back date, Twenty rupees Welfare Fee stamp missing in Vakalatnama	
1963	6/4/2022	0710102024492018(N o.of Docs 1)	0710102024492018/16	COMPANY PETITION IB (IBC)/1650(ND)2018	CORPORATION BANK VS. M/S EXCLUSIVE FIBRES LTD.	IBC under Sec 7	7/4/2022	Fifteen rupees Welfare Fee stamp msising in Vakalatnama	assistreg
1964	6/4/2022	0710102013802022(N o.of Docs 10)	0710102013802022/2	COMPANY PETITION IB (IBC)/180(ND)2022	L&T FINANCE LIMITED VS. SANGITA ARORA	Section 95(1)	7/4/2022	Application Wrongly Filed here	wamikatrehan
1965	21-03-2022	0710102010992020(N o.of Docs 2)	7.10102E+14	COMPANY PETITION IB (IBC)/499(ND)2020	L&T FINANCE LIMITED VS. ARVIND DHAM	Section 95(1)	7/4/2022		swati.mittal
1966	8/3/2022	0710102018552022(N o.of Docs 1)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/1130(PB)2022	ANANT DEV SRIVASTAVA VS. SARE GURUGRAM PVT LTD	Sec 60(5)	7/4/2022	Document not uploaded	PRIYANJALI SINGH
1967	6/4/2022	0710102095202021(N o.of Docs 1)	0710102095202021/2	COMPANY PETITION IB (IBC)/131(PB)2022	ORBIS TRUSTESHIP SERVICES PRIVATELIMITED VS. KUSHAM KAUR	Section 95(1)	7/4/2022	1rs court fee missed	LotusLLP_277

1968	18-11-2021	0710102020762020(N o.of Docs 3)	0710102020762020/6	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	7/4/2022	Reply Volume 2 document Not Clear at all, Fifteen rupees Welfare Fee stamp msising in Vakalatnama	advsk15@yahoo.com
1969	14-07-2021	0710102048122021(N o.of Docs 0)	0710102048122021/5	COMPANY PETITION (COMPANIES ACT)/117(ND)2021	YOGANDRA KUMAR CHAUDHARI VS. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED	Sec. 241(1)	7/4/2022	Affidavit Back date, Twenty rupees Welfare Fee stamp missing in Vakalatnama	
1970	18-11-2021	0710102020762020(N o.of Docs 3)	0710102020762020/6	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	7/4/2022	Reply Volume 2 document Not Clear at all, Fifteen rupees Welfare Fee stamp msising in Vakalatnama	advsk15@yahoo.com
1971	18-11-2021	0710102020762020(N o.of Docs 3)	0710102020762020/6	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	7/4/2022	Reply Volume 2 document Not Clear at all, Fifteen rupees Welfare Fee stamp msising in Vakalatnama	advsk15@yahoo.com
1972	18-11-2021	0710102020762020(N o.of Docs 3)	0710102020762020/6	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	7/4/2022	Reply Volume 2 document Not Clear at all, Fifteen rupees Welfare Fee stamp msising in Vakalatnama	advsk15@yahoo.com
1973	18-11-2021	0710102020762020(N o.of Docs 3)	0710102020762020/6	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	7/4/2022	Reply Volume 2 document Not Clear at all, Fifteen rupees Welfare Fee stamp msising in Vakalatnama	advsk15@yahoo.com
1974	18-11-2021	0710102020762020(N o.of Docs 3)	0710102020762020/6	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	7/4/2022	Reply Volume 2 document Not Clear at all, Fifteen rupees Welfare Fee stamp msising in Vakalatnama	advsk15@yahoo.com
1975	6/4/2022	0710102137062019(N o.of Docs 1)	0710102137062019/16	COMPANY PETITION IB (IBC)/2688(ND)2019	STANDARD CHARTERED BANK (SINGAPORE) LIMITED VS. RCI INDUSTRIES & TECHNOLOGIES LTD	IBC Under Sec 9	7/4/2022	wrong file	raghav.chadha
1976	15-10-2019	0710102137062019(N o.of Docs 0)	0710102137062019/18	COMPANY PETITION IB (IBC)/2688(ND)2019	STANDARD CHARTERED BANK (SINGAPORE) LIMITED VS. RCI INDUSTRIES & TECHNOLOGIES LTD	IBC Under Sec 9	7/4/2022	wrong file	
1977	18-11-2021	0710102020762020(N o.of Docs 3)	0710102020762020/6	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	7/4/2022	Reply Volume 2 document Not Clear at all, Fifteen rupees Welfare Fee stamp msising in Vakalatnama	advsk15@yahoo.com

1978	10/3/2022	0710102017022018(N o.of Docs 3)	0710102017022018/13	COMPANY PETITION IB (IBC)/1413(ND)2018	RSP STAMPING INDUSTRIES VS. ASSOCIATED APPLIANCES LIMITED	IBC Under Sec 9	6/4/2022	Page Numbers msising of Annexures and Vakalatnama in the Index, Affidavit Date msising, Pages 18 to 20 according to PDF Not Clear, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	skbhatt
1979	10/3/2022	0710102017022018(N o.of Docs 3)	0710102017022018/13	COMPANY PETITION IB (IBC)/1413(ND)2018	RSP STAMPING INDUSTRIES VS. ASSOCIATED APPLIANCES LIMITED	IBC Under Sec 9	6/4/2022	Page Numbers msising of Annexures and Vakalatnama in the Index, Affidavit Date msising, Pages 18 to 20 according to PDF Not Clear, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	skbhatt
1980	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
1981	5/4/2022	0710102007062017(N o.of Docs 2)	0710102007062017/3	COMPANY APPEAL(COMPANIES ACT)/1218(ND)2018	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES M/S ZED MEDIA PVT LTD	Sec 252 (1) - By Government Body	6/4/2022	True Copy sign missing in Pages 3 to 25 and 64 to 75 according to PDF	itdpuneetrai
1982	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
1983	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
1984	10/3/2022	0710102017022018(N o.of Docs 3)	0710102017022018/13	COMPANY PETITION IB (IBC)/1413(ND)2018	RSP STAMPING INDUSTRIES VS. ASSOCIATED APPLIANCES LIMITED	IBC Under Sec 9	6/4/2022	Page Numbers msising of Annexures and Vakalatnama in the Index, Affidavit Date msising, Pages 18 to 20 according to PDF Not Clear, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	skbhatt
1985	5/4/2022	0710102169962019(N o.of Docs 3)	0710102169962019/38	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	6/4/2022	wrong file	Siddharthwork
1986	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24

1987	5/4/2022	0710200704882018(N o.of Docs 2)	0710200704882018/1	COMPANY APPEAL(COMPANIES ACT)/954(ND)2018	INCOME TAX OFFICER VS ROC, AADHAR TECHNOLOGY PVT. LTD.	Sec 252 (1) - By Government Body	6/4/2022	sign and true copy missed	itdpuneetrai
1988	5/4/2022	0710102131842019(N o.of Docs 2)	0710102131842019/7	COMPANY APPEAL(COMPANIES ACT)/767(ND)2019	M/S BLUE BIRD CARGO PRIVATE LIMITED VS. M/S BLUE SEA FREIGHTS PRIVATE LIMITED	Sec 252 (3)	6/4/2022	1-8 page sign missed, stamp paper missed, 25rs welfare missed,proof of service not clear	sameertayyeb@1786
1989	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
1990	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
1991	5/4/2022	0710102011662022(N o.of Docs 1)	0710102011662022/1	COMPANY PETITION IB (IBC)/160(ND)2022	DCB BANK LTD VS. PRINT SHOP ENGINEERS (INDIA) PRIVATELIMITED	IBC under Sec 7	6/4/2022	Welfare Fee stamp msising in Vakalatnama	PranavGambhir
1992	5/4/2022	0710102011812021(N o.of Docs 1)	0710102011812021/4	COMPANY PETITION IB (IBC)/112(ND)2021	FIDUS FINANCE PVT LTD VS. IIC LIMITED	IBC under Sec 7	6/4/2022	E-stamp msising	Lmlegal.123
1993	5/4/2022	0710102093302020(N o.of Docs 2)	0710102093302020/5	COMPANY APPEAL(COMPANIES ACT)/363(ND)2020	INCOME TAX OFFICER WARD 25(3) VS. TIMEBOUND REALCON PVT. LTD	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	6/4/2022	sign and true copy missed	itdpuneetrai
1994	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
1995	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
1996	5/4/2022	0710102101402020(N o.of Docs 2)	0710102101402020/3	COMPANY APPEAL(COMPANIES ACT)/425(ND)2020	INCOME TAX OFFICER WARD 25(3) VS. TODAY HOTELS (KARNATAKA) PVT. LTD.	Sec 252 (1) - By Government Body	6/4/2022	sign and true copy missed	itdpuneetrai
1997	5/4/2022	0710102087472021(N o.of Docs 3)	0710102087472021/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2021	UNION OF INDIA VS. KUMAR AGGARWAL & ASSOCIATES	Sec. 140(5)	6/4/2022	Sign msising in Pages 2 to 11 according to PDF, E-stamp msising	VASUDEVA
1998	30-04-2021	0710102033262021(N o.of Docs 0)	0710102033262021/9	COMPANY PETITION IB (IBC)/330(ND)2021	BIBHUTI BHUSHAN BISWAS & ORS VS. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	6/4/2022	Court Fee stamp msising in Vakalatnama	
1999	5/4/2022	0710102072682021(N o.of Docs 1)	0710102072682021/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	6/4/2022	wrong file	assistreg

2000	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
2001	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
2002	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
2003	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
2004	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
2005	5/4/2022	0710102169962019(N o.of Docs 3)	0710102169962019/38	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	6/4/2022	wrong file	Siddharthwork
2006	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
2007	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
2008	5/4/2022	0710102074662021(N o.of Docs 4)	0710102074662021/10	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	6/4/2022	stamp paper and affidavit missed	SAIKRISHNA1
2009	5/4/2022	0710102169962019(N o.of Docs 3)	0710102169962019/38	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	6/4/2022	wrong file	Siddharthwork
2010	5/4/2022	0710102024702021(N o.of Docs 2)	0710102024702021/3	INTERLOCUTORY APPLICATION (I.B.C)/1570(ND)2021	GAC SHIPPING INDIA PVT LTD VS. CLASSIC BOTTLE CAPS PVT. LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	6/4/2022	Page Number missing in the Index, Supporting Affidavit msising	honeysatpal
2011	18-01-2022	0710102086552021(N o.of Docs 2)	0710102086552021/1	COMPANY PETITION IB (IBC)/819(ND)2021	SHRI MAHALAXMI TRANSPORT CO VS. ATS HOMES PRIVATE LIMITED	IBC Under Sec 9	6/4/2022	wrong file	Jurist24
2012	5/4/2022	0710102169962019(N o.of Docs 3)	0710102169962019/38	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	6/4/2022	wrong file	Siddharthwork
2013	4/4/2022	0710102063222021(N o.of Docs 9)	0710102063222021/3	INTERLOCUTORY APPLICATION (I.B.C)/5329(ND)2021	NAVNEET KUMAR GUPTA VS. SILVERGLADES INFRASTRUCTURE PVT. LTD. VS.	Sec 60(5),Sec 25(j),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	6/4/2022	Incomplete documents filed	RIL ASSOCIATES & ADV
2014	5/4/2022	0710120010542018(N o.of Docs 1)	0710120010542018/8	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	6/4/2022	wrong file	Ananya

2015	5/4/2022	0710102406892018(N o.of Docs 2)	0710102406892018/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/57(PB)2018	AKAI CONSUMER ELECTRONICS INDIA LIMITED & ANR WITH ELITE ELECTRONICS PRIVATE LIMITED	Sub-section (I) of section 230	6/4/2022	wrong file	knmncit
2016	5/4/2022	0710102030272020(N o.of Docs 2)	0710102030272020/8	COMPANY PETITION IB (IBC)/735(ND)2020	TARUN KUMAR VS. FIITJEE LTD.	IBC Under Sec 9	6/4/2022	True Copy sign missing in Pages 9 to 93 according to PDF	jasvindhama22
2017	5/4/2022	0710102106732020(N o.of Docs 3)	0710102106732020/3	COMPANY PETITION IB (IBC)/105(ND)2021	NATIONAL ELECTRIC & CONSTRUCTION CO. VS. UNILEC ENGINEERS LIMITED	IBC Under Sec 9	6/4/2022	reply every page sign, stamp paper missed	sameer@76
2018	8/8/2018	0710102412082017(N o.of Docs 0)	0710102412082017/13	COMPANY PETITION IB (IBC)/597(PB)2017	ORIENTAL BANK OF COMMERCE VS SONEAR INDUSTRIES LIMITED	IBC under Sec 7	6/4/2022	15-16 page not clear	
2019	10/3/2022	0710102017022018(N o.of Docs 3)	0710102017022018/13	COMPANY PETITION IB (IBC)/1413(ND)2018	RSP STAMPING INDUSTRIES VS. ASSOCIATED APPLIANCES LIMITED	IBC Under Sec 9	6/4/2022	Page Numbers missing of Annexures and Vakalatnama in the Index, Affidavit Date missing, Pages 18 to 20 according to PDF Not Clear, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	skbhatt
2020	4/4/2022	0710102034922021(N o.of Docs 1)	0710102034922021/22	COMPANY PETITION IB (IBC)/596(PB)2021	PANKAJ MEHTA & ORS. VS. M/S ANSAL HI-TECH TOWNSHIPS LIMITED	IBC under Sec 7	5/4/2022	index missing	ANSHUJDHINGRA
2021	4/4/2022	0710102086222021(N o.of Docs 2)	0710102086222021/3	COMPANY PETITION IB (IBC)/718(ND)2021	PAWAN KUMAR GUPTA VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	5/4/2022	Reply every page sign	knmncit
2022	31-03-2022	0710102133172019(N o.of Docs 2)	0710102133172019/7	COMPANY PETITION IB (IBC)/2691(ND)2019	LAXMI STEELS VS. ADJOIN BUILT DEVELOPERS PVT. LTD.	IBC Under Sec 9	5/4/2022	wrong file	arnavkumar
2023	4/4/2022	0710102010872022(N o.of Docs 2)	0710102010872022/3	INTERLOCUTORY APPLICATION (I.B.C)/803(PB)2022	DEPUTY COMMISSIONER OF CGST AND CENTRAL EXCISE VS. MR. SUBHASH KUNAR KUNDRA RP OF CLC INDUSTRIES LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	5/4/2022	incomplete file	vndubey
2024	4/4/2022	0710102400522014(N o.of Docs 6)	0710102400522014/3	COMPANY PETITION (COMPANIES ACT)/179(PB)2014	LUXMI DUTT GUPTA VS THE REGISTRAR OF COMPANIES ORS.	Application under any other provisions	5/4/2022	wrong file	Niki Kantawala
2025	22-12-2021	0710102093742021(N o.of Docs 0)	0710102093742021/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/14(PB)2022	CWPS LOCHBRIDGE INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	5/4/2022	index missed	
2026	4/4/2022	0710102032192018(N o.of Docs 2)	0710102032192018/37	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	5/4/2022	sign missing	associate.amc

2027	2/4/2022	0710102009452021(N o.of Docs 1)	0710102009452021/3	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2022	stamp paper missed	advocate@jai-law.com
2028	1/4/2022	0710102001352022(N o.of Docs 6)	0710102001352022/5	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2022	SILVERGLADES INFRASTRUCTURE PVT LTD VSNAVNEET KUMAR GUPTA RP OF EMERALD LANDS INDIA PVT LTD	Sec 60(5)	5/4/2022	90,156-163,184-186,295,306-307,376-380,446,449,510-511,514, not clear page	RIL ASSOCIATES & ADV
2029	4/4/2022	0710102035812020(N o.of Docs 1)	0710102035812020/17	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	HITESH BHARDWAJ VS. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	5/4/2022	document not proper upload	Naren01
2030	4/4/2022	0710102034922021(N o.of Docs 1)	0710102034922021/22	COMPANY PETITION IB (IBC)/596(PB)2021	PANKAJ MEHTA & ORS. VS. M/S ANSAL HI-TECH TOWNSHIPS LIMITED	IBC under Sec 7	5/4/2022	index missing	ANSHUJDHINGRA
2031	4/4/2022	0710102041862021(N o.of Docs 2)	0710102041862021/2	INTERLOCUTORY APPLICATION (I.B.C)/2634(ND)2021	UMESH PADIA VS. JAGADEES KUMAR MORRI	Application under any other provisions- IBC	5/4/2022	62,70,76,82,92,100,109-112,115-121,124 page not clear	Soumya@28
2032	4/4/2022	0710102034922021(N o.of Docs 1)	0710102034922021/22	COMPANY PETITION IB (IBC)/596(PB)2021	PANKAJ MEHTA & ORS. VS. M/S ANSAL HI-TECH TOWNSHIPS LIMITED	IBC under Sec 7	5/4/2022	index missing	ANSHUJDHINGRA
2033	29-06-2020	0710102066782020(N o.of Docs 0)	0710102066782020/11	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	5/4/2022	wrong file	
2034	23-03-2022	0710102086312021(N o.of Docs 5)	0710102086312021/2	COMPANY PETITION IB (IBC)/775(ND)2021	NAUNIDH SINGH ARORA VS. SPLENDOR BUILDWELL PRIVATE LIMITED	IBC under Sec 7	5/4/2022	all annexure true copy missed	siddharth bhatli
2035	4/4/2022	0710102034922021(N o.of Docs 1)	0710102034922021/22	COMPANY PETITION IB (IBC)/596(PB)2021	PANKAJ MEHTA & ORS. VS. M/S ANSAL HI-TECH TOWNSHIPS LIMITED	IBC under Sec 7	5/4/2022	index missing	ANSHUJDHINGRA
2036	4/4/2022	0710102038832021(N o.of Docs 3)	0710102038832021/1	COMPANY APPLICATION(COMPANIES ACT)/277(PB)2021	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 32	5/4/2022	kindly file separately	virmani&virmani
2037	20-02-2021	0710102015112021(N o.of Docs 0)	0710102015112021/1	COMPANY PETITION IB (IBC)/615(ND)2021	BAJAJ KAGAJ LIMITED VS. KAKA SONS PRIVATE LIMITED	IBC Under Sec 9	5/4/2022	stamp paper missed	
2038	4/4/2022	0710102010872022(N o.of Docs 2)	0710102010872022/4	INTERLOCUTORY APPLICATION (I.B.C)/803(PB)2022	DEPUTY COMMISSIONER OF CGST AND CENTRAL EXCISE VS. MR. SUBHASH KUNAR KUNDRA RP OF CLC INDUSTRIES LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	5/4/2022	sign missing and stamp paper and affidavit missing	vndubey

2039	23-03-2022	0710102086312021(N o.of Docs 5)	0710102086312021/2	COMPANY PETITION IB (IBC)/775(ND)2021	NAUNIDH SINGH ARORA VS. SPLENDOR BUILDWELL PRIVATE LIMITED	IBC under Sec 7	5/4/2022	all annexure true copy missed	siddharth bhatli
2040	23-03-2022	0710102086312021(N o.of Docs 5)	0710102086312021/2	COMPANY PETITION IB (IBC)/775(ND)2021	NAUNIDH SINGH ARORA VS. SPLENDOR BUILDWELL PRIVATE LIMITED	IBC under Sec 7	5/4/2022	all annexure true copy missed	siddharth bhatli
2041	4/4/2022	0710102096532019(N o.of Docs 2)	0710102096532019/8	COMPANY PETITION (COMPANIES ACT)/101(ND)2019	PUNJAB STATE POWER CORPORATION LIMITED VS. PANEM COAL MINES LIMITED	Sec. 271-273	5/4/2022	rejoinder every page sign missed	anandk83
2042	23-03-2022	0710102086312021(N o.of Docs 5)	0710102086312021/2	COMPANY PETITION IB (IBC)/775(ND)2021	NAUNIDH SINGH ARORA VS. SPLENDOR BUILDWELL PRIVATE LIMITED	IBC under Sec 7	5/4/2022	all annexure true copy missed	siddharth bhatli
2043	4/4/2022	0710102092672021(N o.of Docs 2)	0710102092672021/7	INTERLOCUTORY APPLICATION (I.B.C)/239(ND)2022	TECPRO SYSTEM LIMITED VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 43(1) r/w Sec 44 (1)	5/4/2022	12-13,38,47 page not clear 52 page not translation 54,61,63,95,99,109,111 page not translation 82 page not clear	Rishi Dewan
2044	4/4/2022	0710120012642018(N o.of Docs 1)	0710120012642018/10	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	5/4/2022	board resolution missed	namitha@samvidlegal.
2045	4/4/2022	0710102006922022(N o.of Docs 2)	0710102006922022/6	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	4/4/2022	submission not sign	INTYGRAT
2046	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2047	4/4/2022	0710102006922022(N o.of Docs 2)	0710102006922022/6	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	4/4/2022	submission not sign	INTYGRAT
2048	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2049	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2050	29-03-2022	0710102147232019(N o.of Docs 2)	0710102147232019/9	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	4/4/2022	Notary msising in E-stamp	achinmittal
2051	29-03-2022	0710102147232019(N o.of Docs 2)	0710102147232019/9	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	4/4/2022	Notary msising in E-stamp	achinmittal

2052	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2053	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2054	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2055	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2056	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2057	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2058	19-03-2022	0710102118332020(N o.of Docs 1)	0710102118332020/3	COMPANY PETITION (COMPANIES ACT)/22(ND)2021	SATISH KUMAR VS. VENUSSTAR HOSPITALITY PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	4/4/2022	Case Number msising	nehasoni1705
2059	19-03-2022	0710102107652019(N o.of Docs 2)	0710102107652019/18	COMPANY PETITION IB (IBC)/1808(ND)2019	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BALDEO METALS PRIVATE LIMITED	IBC under Sec 7	4/4/2022	Affidavit Back date	dicky
2060	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2061	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2062	29-03-2022	0710102147232019(N o.of Docs 2)	0710102147232019/9	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	4/4/2022	Notary msising in E-stamp	achinmittal
2063	29-03-2022	0710102147232019(N o.of Docs 2)	0710102147232019/9	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	4/4/2022	Notary msising in E-stamp	achinmittal
2064	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan

2065	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2066	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2067	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2068	29-03-2022	0710102147232019(N o.of Docs 2)	0710102147232019/9	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	4/4/2022	Notary msising in E-stamp	achinmittal
2069	4/4/2022	0710102016462022(N o.of Docs 1)	0710102016462022/1	COMPANY PETITION (COMPANIES ACT)/44(ND)2022	APCO WORLDWIDE (INDIA) PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	4/4/2022	Affidavit Date msising	rakesh31
2070	22-12-2021	0710102050312021(N o.of Docs 4)	0710102050312021/2	COMPANY PETITION IB (IBC)/370(ND)2021	RAPID METRO RAIL GURGAON LIMITED VS. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/4/2022	Incomplete file	wamikatrehan
2071	29-03-2022	0710102147232019(N o.of Docs 2)	0710102147232019/9	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	4/4/2022	Notary msising in E-stamp	achinmittal
2072	2/4/2022	0710102152292019(N o.of Docs 2)	0710102152292019/10	COMPANY PETITION IB (IBC)/3332(ND)2019	PROCESS ENGINEERS AND ASSOCIATES VS. JKR TECHNO ENGINEERS PVT. LTD.	IBC Under Sec 9	4/4/2022	kindly submission every page sign	ADHISH
2073	29-03-2022	0710102021792021(N o.of Docs 4)	0710102021792021/11	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	4/4/2022	True Copy sign msising in Pages 186 to 346 according to PDF, Pages 392 to 506 according to PDF	mohit_mimansa
2074	2/4/2022	0710120010542018(N o.of Docs 9)	0710120010542018/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	4/4/2022	wrong file	Ananya
2075	2/4/2022	0710120010542018(N o.of Docs 9)	0710120010542018/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	4/4/2022	wrong file	Ananya
2076	2/4/2022	0710200411282017(N o.of Docs 2)	0710200411282017/36	COMPANY PETITION IB (IBC)/470(ND)2017	SH AMIT KUMAR MALIK VS M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	4/4/2022	stamp paper and affidavit missed	rachitmit
2077	4/4/2022	0710120012642018(N o.of Docs 2)	0710120012642018/9	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	4/4/2022	stamp paper missed	namitha@samvidl egal.
2078	29-03-2022	0710102147232019(N o.of Docs 2)	0710102147232019/9	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	4/4/2022	Notary msising in E-stamp	achinmittal

2079	4/4/2022	0710102006922022(N o.of Docs 2)	0710102006922022/6	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	4/4/2022	submission not sign	INTYGRAT
2080	4/4/2022	0710102006922022(N o.of Docs 2)	0710102006922022/6	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	4/4/2022	submission not sign	INTYGRAT
2081	2/4/2022	0710102080242021(N o.of Docs 4)	0710102080242021/2	INTERLOCUTORY APPLICATION (I.B.C)/5029(ND)2021	ASHISH BANKAR VS. VINEET AGGARWAL	Sec 60(5)	4/4/2022	double numbering and index not sequence wise	sksingh
2082	12/1/2022	0710102002962022(N o.of Docs 0)	0710102002962022/5	COMPANY PETITION (COMPANIES ACT)/2(ND)2022	MRS. VINOD JAIN VS. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)	4/4/2022	wrong file	
2083	15-03-2022	0710102032192018(N o.of Docs 13)	0710102032192018/34	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	4/4/2022	wrong file	associate.amc
2084	4/4/2022	0710102045822021(N o.of Docs 2)	0710102045822021/16	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021	IDBI BANK LIMITED VS. JAYPEE INFRATECH LIMITED	Sec 30	4/4/2022	file not open kindly upload again	Eshna Kumar
2085	29-03-2022	0710102147232019(N o.of Docs 2)	0710102147232019/9	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	4/4/2022	Notary msising in E-stamp	achinmittal
2086	31-03-2022	0710102021742022(N o.of Docs 1)	0710102021742022/1	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2022	RAJESH RAMNANI VSPCL OIL AND SOLVENTS LTD ?S.	Application under any other provisions- IBC	4/4/2022	wrong file	rajeshramnani2407
2087	31-03-2022	0710102021742022(N o.of Docs 1)	0710102021742022/1	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2022	RAJESH RAMNANI VSPCL OIL AND SOLVENTS LTD ?S.	Application under any other provisions- IBC	4/4/2022	wrong file	rajeshramnani2407
2088	31-03-2022	0710102021742022(N o.of Docs 1)	0710102021742022/1	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2022	RAJESH RAMNANI VSPCL OIL AND SOLVENTS LTD ?S.	Application under any other provisions- IBC	4/4/2022	wrong file	rajeshramnani2407
2089	31-03-2022	0710102021742022(N o.of Docs 1)	0710102021742022/1	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2022	RAJESH RAMNANI VSPCL OIL AND SOLVENTS LTD ?S.	Application under any other provisions- IBC	4/4/2022	wrong file	rajeshramnani2407
2090	29-03-2022	0710102147232019(N o.of Docs 2)	0710102147232019/9	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	4/4/2022	Notary msising in E-stamp	achinmittal
2091	2/4/2022	0710120010542018(N o.of Docs 9)	0710120010542018/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	4/4/2022	wrong file	Ananya
2092	2/4/2022	0710120010542018(N o.of Docs 9)	0710120010542018/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2012	JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD	Application under any other provisions	4/4/2022	wrong file	Ananya
2093	31-03-2022	0710102065082021(N o.of Docs 2)	0710102065082021/9	COMPANY PETITION IB (IBC)/516(ND)2021	DHANVIRDHI CONSULTANTS PRIVATE LTD. VS. SPML INFRA LTD.	IBC under Sec 7	2/4/2022	true copy sign missed	ashish_choudhury007
2094	29-09-2021	0710102013312019(N o.of Docs 2)	0710102013312019/13	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	page 38 not clear true copy sign stamp paper affidavit missed	bhanugupta

2095	29-09-2021	0710102013312019(N o.of Docs 2)	0710102013312019/13	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	page 38 not clear true copy sign stamp paper affidavit missed	bhanugupta
2096	29-09-2021	0710102013312019(N o.of Docs 2)	0710102013312019/13	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	page 38 not clear true copy sign stamp paper affidavit missed	bhanugupta
2097	12/8/2021	0710102111892020(N o.of Docs 2)	0710102111892020/3	COMPANY PETITION (COMPANIES ACT)/52(ND)2021	SACHIN UPADHAYA VS. M/S PINE & PEAK DEVELOPERS LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	stamp paper missed pge 25 in hindi	rc
2098	29-09-2021	0710102013312019(N o.of Docs 2)	0710102013312019/13	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	page 38 not clear true copy sign stamp paper affidavit missed	bhanugupta
2099	12/8/2021	0710102111892020(N o.of Docs 2)	0710102111892020/3	COMPANY PETITION (COMPANIES ACT)/52(ND)2021	SACHIN UPADHAYA VS. M/S PINE & PEAK DEVELOPERS LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	stamp paper missed pge 25 in hindi	rc
2100	5/3/2022	0710102089812021(N o.of Docs 4)	0710102089812021/4	INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2022	RAVINDRA KUMAR GOYAL VSOFFICE OF THE COMMISSIONER OF CUSTOMS IMPORT BOND SECTION URAN RAIGAD.	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)	2/4/2022	Wrongly Filed here	ANIRUTH@LEX-LEGAL.IN
2101	5/3/2022	0710102089812021(N o.of Docs 4)	0710102089812021/4	INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2022	RAVINDRA KUMAR GOYAL VSOFFICE OF THE COMMISSIONER OF CUSTOMS IMPORT BOND SECTION URAN RAIGAD.	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)	2/4/2022	Wrongly Filed here	ANIRUTH@LEX-LEGAL.IN
2102	23-03-2022	0710102012342022(N o.of Docs 2)	0710102012342022/2	COMPANY PETITION IB (IBC)/116(ND)2022	ORRIS PROJECTS PVT.LTD VS. GNEX HOUSING PRIVATE LIMITED	IBC Under Sec 9	2/4/2022	True Copy sign mssing in Pages 7 to 40 according to PDF	rrglawoffice
2103	28-03-2022	0710102000552019(N o.of Docs 2)	0710102000552019/28	COMPANY PETITION IB (IBC)/81(PB)2019	ORIENTAL BANK OF COMMERCE VS. DEV DENSO POWER LIMITED	IBC under Sec 7	2/4/2022	sign missing and stamp paper missing	prachijohri
2104	28-03-2022	0710102000562019(N o.of Docs 1)	0710102000562019/19	COMPANY PETITION IB (IBC)/71(ND)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	IBC under Sec 7	2/4/2022	25-26,27-32 not clear page	sanjay.bhatt
2105	5/3/2022	0710102089812021(N o.of Docs 4)	0710102089812021/4	INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2022	RAVINDRA KUMAR GOYAL VSOFFICE OF THE COMMISSIONER OF CUSTOMS IMPORT BOND SECTION URAN RAIGAD.	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)	2/4/2022	Wrongly Filed here	ANIRUTH@LEX-LEGAL.IN

2106	5/3/2022	0710102089812021(N o.of Docs 4)	0710102089812021/4	INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2022	RAVINDRA KUMAR GOYAL VSOFFICE OF THE COMMISSIONER OF CUSTOMS IMPORT BOND SECTION URAN RAIGAD.	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)	2/4/2022	Wrongly Filed here	ANIRUTH@LEX-LEGAL.IN
2107	18-03-2019	0710102071232019(N o.of Docs 0)	0710102071232019/31	COMPANY PETITION IB (IBC)/923(ND)2019	ORIENTAL BANK OF COMMERCE VS. ORIENTAL BANK OF COMMERCE	IBC under Sec 7	2/4/2022	Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	
2108	21-03-2022	0710102073452021(N o.of Docs 1)	0710102073452021/5	COMPANY PETITION (COMPANIES ACT)/179(ND)2021	HIMANSHU BHATIA VS. MAHAVIR STONE CRUSHING PVT. LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	2/4/2022	Court Fee stamp miising in Vakalatnama	pk134167@gmail.com
2109	21-03-2022	0710102078242020(N o.of Docs 1)	0710102078242020/6	COMPANY PETITION IB (IBC)/908(ND)2020	ORATOR MARKETING PVT .LTD VS. SAMTEX DESINZ PVT LTD	IBC under Sec 7	2/4/2022	Need to File in IA	vimalkumar_irp
2110	8/3/2022	0710102074372021(N o.of Docs 3)	0710102074372021/2	INTERLOCUTORY APPLICATION (I.B.C)/5185(ND)2021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS. AKASH GOYAL & OTHERS	19(2)	2/4/2022	Sign msissing in Pages 1 to 32 according to PDF	arenesslaw
2111	8/3/2022	0710102074372021(N o.of Docs 3)	0710102074372021/2	INTERLOCUTORY APPLICATION (I.B.C)/5185(ND)2021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS. AKASH GOYAL & OTHERS	19(2)	2/4/2022	Sign msissing in Pages 1 to 32 according to PDF	arenesslaw
2112	26-03-2022	0710120009482018(N o.of Docs 3)	0710120009482018/20	COMPANY PETITION IB (IBC)/1138(ND)2018	R J PACKWELLS PVT LTD VS. NIBULA PRINT AND PACK PVT LTD	IBC Under Sec 9	2/4/2022	sign and true copy missing every page	D/534A/2001
2113	26-03-2022	0710120009482018(N o.of Docs 3)	0710120009482018/20	COMPANY PETITION IB (IBC)/1138(ND)2018	R J PACKWELLS PVT LTD VS. NIBULA PRINT AND PACK PVT LTD	IBC Under Sec 9	2/4/2022	sign and true copy missing every page	D/534A/2001
2114	26-03-2022	0710120009482018(N o.of Docs 3)	0710120009482018/20	COMPANY PETITION IB (IBC)/1138(ND)2018	R J PACKWELLS PVT LTD VS. NIBULA PRINT AND PACK PVT LTD	IBC Under Sec 9	2/4/2022	sign and true copy missing every page	D/534A/2001
2115	29-09-2021	0710102013312019(N o.of Docs 2)	0710102013312019/13	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	page 38 not clear true copy sign stamp paper affidavit missed	bhanugupta
2116	26-03-2022	0710120009482018(N o.of Docs 3)	0710120009482018/20	COMPANY PETITION IB (IBC)/1138(ND)2018	R J PACKWELLS PVT LTD VS. NIBULA PRINT AND PACK PVT LTD	IBC Under Sec 9	2/4/2022	sign and true copy missing every page	D/534A/2001
2117	26-03-2022	0710120009482018(N o.of Docs 3)	0710120009482018/20	COMPANY PETITION IB (IBC)/1138(ND)2018	R J PACKWELLS PVT LTD VS. NIBULA PRINT AND PACK PVT LTD	IBC Under Sec 9	2/4/2022	sign and true copy missing every page	D/534A/2001
2118	26-03-2022	0710120009482018(N o.of Docs 3)	0710120009482018/20	COMPANY PETITION IB (IBC)/1138(ND)2018	R J PACKWELLS PVT LTD VS. NIBULA PRINT AND PACK PVT LTD	IBC Under Sec 9	2/4/2022	sign and true copy missing every page	D/534A/2001

2119	26-03-2022	0710120009482018(N o.of Docs 3)	0710120009482018/20	COMPANY PETITION IB (IBC)/1138(ND)2018	R J PACKWELLS PVT LTD VS. NIBULA PRINT AND PACK PVT LTD	IBC Under Sec 9	2/4/2022	sign and true copy missing every page	D/534A/2001
2120	26-03-2022	0710120009482018(N o.of Docs 3)	0710120009482018/20	COMPANY PETITION IB (IBC)/1138(ND)2018	R J PACKWELLS PVT LTD VS. NIBULA PRINT AND PACK PVT LTD	IBC Under Sec 9	2/4/2022	sign and true copy missing every page	D/534A/2001
2121	29-09-2021	0710102013312019(N o.of Docs 2)	0710102013312019/13	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	page 38 not clear true copy sign stamp paper affidavit missed	bhanugupta
2122	26-03-2022	0710120009482018(N o.of Docs 3)	0710120009482018/20	COMPANY PETITION IB (IBC)/1138(ND)2018	R J PACKWELLS PVT LTD VS. NIBULA PRINT AND PACK PVT LTD	IBC Under Sec 9	2/4/2022	sign and true copy missing every page	D/534A/2001
2123	25-03-2022	0710102111412020(N o.of Docs 2)	0710102111412020/5	COMPANY PETITION IB (IBC)/1088(PB)2020	AXIS BANK LTD. VS. JMT AUTO LIMITED	IBC under Sec 7	2/4/2022	wrong filing need to ia	AKR ADVISORS LLP
2124	28-03-2022	0710102036472021(N o.of Docs 1)	0710102036472021/6	COMPANY PETITION IB (IBC)/272(ND)2021	MR. ROHIT KHURANA VS. TAGBIN SERVICES PRIVATE LIMITED	IBC Under Sec 9	2/4/2022	affidavit back date	Shiv1982
2125	28-03-2022	0710102016652022(N o.of Docs 1)	0710102016652022/2	COMPANY PETITION (COMPANIES ACT)/45(PB)2022	NEELU ANALJIT SINGH VS. MAX VENTURES INVESTMENT HOLDINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	5 welfare missing in vakalatnama	karankhanna1234
2126	26-03-2022	0710102030892021(N o.of Docs 4)	0710102030892021/9	COMPANY PETITION IB (IBC)/247(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	2/4/2022	double page numbering after 13 page and sign true copy missing	srishtijuneja
2127	27-03-2022	0710102003902020(N o.of Docs 3)	0710102003902020/6	COMPANY PETITION IB (IBC)/268(ND)2020	B.E.C INDIA PVT. LTD VS. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD	IBC Under Sec 9	2/4/2022	document not showing please re-upload file	sandeepanshlaw
2128	27-03-2022	0710200418612018(N o.of Docs 2)	0710200418612018/10	COMPANY PETITION IB (IBC)/868(ND)2018	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD VS UNIBERA DEVELOPERS PVT LTD	IBC under Sec 7	2/4/2022	please re-upload file	kunal.godhwani
2129	28-03-2022	0710102016232021(N o.of Docs 3)	0710102016232021/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2021	GUPTA DYEFAB PRIVATE LIMITED	Sec. 230-232, Sec 234	2/4/2022	incomplete document	Luqman.hasan
2130	27-03-2022	0710102051072021(N o.of Docs 2)	0710102051072021/2	COMPANY PETITION IB (IBC)/451(ND)2021	SKYON CONDOMINIUM OWNERS WELFARE ASSOCIATION VS. M/S IREO PVT LTD	IBC Under Sec 9	2/4/2022	page number not mention in index and sign missing and page number missing in application page and stamp paper and affidavit missing	aaryan@sasttralegal
2131	31-03-2022	0710102092672021(N o.of Docs 2)	0710102092672021/6	INTERLOCUTORY APPLICATION (I.B.C)/239(ND)2022	TECPRO SYSTEM LIMITED VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 43(1) r/w Sec 44 (1)	2/4/2022	scan and upload again pages blur	Rishi Dewan

2132	24-03-2022	0710200411282017(N o.of Docs 9)	0710200411282017/34	COMPANY PETITION IB (IBC)/470(ND)2017	SH AMIT KUMAR MALIK VS M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/4/2022	please sepreat file	rachitmit
2133	24-03-2022	0710200409872018(N o.of Docs 3)	0710200409872018/5	COMPANY PETITION IB (IBC)/561(ND)2018	INDARPRASTHA BUILDTech PVT. LTD. VS M/S ANJANI REALTORS PVT. LTD.	IBC Under Sec 9	2/4/2022	please separate file vakaltanma	alok@kumar
2134	8/3/2022	0710102074372021(N o.of Docs 3)	0710102074372021/2	INTERLOCUTORY APPLICATION (I.B.C)/5185(ND)2021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS. AKASH GOYAL & OTHERS	19(2)	2/4/2022	Sign msissing in Pages 1 to 32 according to PDF	arenesslaw
2135	8/3/2022	0710102074372021(N o.of Docs 3)	0710102074372021/2	INTERLOCUTORY APPLICATION (I.B.C)/5185(ND)2021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS. AKASH GOYAL & OTHERS	19(2)	2/4/2022	Sign msissing in Pages 1 to 32 according to PDF	arenesslaw
2136	1/4/2022	0710102022662021(N o.of Docs 1)	0710102022662021/5	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	2/4/2022	technical error	HARSHAL240
2137	31-03-2022	0710102126572019(N o.of Docs 2)	0710102126572019/12	COMPANY PETITION IB (IBC)/2422(ND)2019	HYDERABAD DECCAN UM VS. UM LOHIA TWO WHEELERS PRIVATE LIMITED	IBC Under Sec 9	2/4/2022	stamp paper missed	adv.sneha
2138	31-03-2022	0710102155222019(N o.of Docs 2)	0710102155222019/12	INTERLOCUTORY APPLICATION (I.B.C)/609(ND)2019	CHANDRA PRAKASH VSHARSHYLA SINGH	Sec 60(5)	2/4/2022	affidavit and true copy sign missed	csarun5.k
2139	1/4/2022	0710102010872022(N o.of Docs 2)	0710102010872022/2	INTERLOCUTORY APPLICATION (I.B.C)/803(PB)2022	DEPUTY COMMISSIONER OF CGST AND CENTRAL EXCISE VS. MR. SUBHASH KUNAR KUNDRA RP OF CLC INDUSTRIES LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	2/4/2022	technical error	vndubey
2140	1/4/2022	0710102015252020(N o.of Docs 2)	0710102015252020/4	COMPANY APPLICATION(IBC)/1025(ND)2020	PANKAJ NARANG VS. SUDHANSH AGARWAL	Sec 43(1) r/w Sec 44 (1)	2/4/2022	technical error	ayushrivastava
2141	28-02-2022	0710102016652022(N o.of Docs 0)	0710102016652022/1	COMPANY PETITION (COMPANIES ACT)/45(PB)2022	NEELU ANALJIT SINGH VS. MAX VENTURES INVESTMENT HOLDINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	technical error please refile	
2142	31-03-2022	0710200411282017(N o.of Docs 1)	0710200411282017/35	COMPANY PETITION IB (IBC)/470(ND)2017	SH AMIT KUMAR MALIK VS M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/4/2022	page 20 to 22 in hindi	assistreg
2143	12/3/2022	0710102076222020(N o.of Docs 1)	0710102076222020/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/4/2022	Page 100 according to PDF Not CLear	nazim@1234

2144	12/3/2022	0710102022602018(N o.of Docs 2)	0710102022602018/2	COMPANY APPLICATION(IBC)/979(PB)2018	PRAMOD KUMAR SHARMA VS. INTERNATIONAL AMUSEMENT LIMITED	Application under any other provisions- IBC	2/4/2022	Blank Document Filed	apoorv@cjalaw.in
2145	11/3/2022	0710102115182020(N o.of Docs 2)	0710102115182020/2	COMPANY PETITION (COMPANIES ACT)/31(ND)2021	MR TARUN KUMAR GUPTA VS. M/S SINECURE TECHNOCITY PRIVATE LIMITED & OTHERS	Sec. 241(1),Sec. 242(4)	2/4/2022	Sign mssing in Pages 1 to 15 according to PDF	lexalliance.jitesh
2146	1/4/2022	0710200410882018(N o.of Docs 3)	0710200410882018/22	COMPANY PETITION IB (IBC)/702(ND)2018	SUPER PRINT SERVICES VS M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED	IBC Under Sec 9	2/4/2022	Technical error	DiwanSingh
2147	5/3/2022	0710200401062016(N o.of Docs 6)	0710200401062016/2	COMPANY PETITION (COMPANIES ACT)/77(ND)2016	AEZ INFRATECH PVT. LTD. VS M/S SOMANI WORSTED LTD. & ORS.	Application under any other provisions	2/4/2022	All the Documents to be Filed in Separate Diary numbers	law_sharma@yahoo.com
2148	11/3/2022	0710102011302022(N o.of Docs 2)	0710102011302022/1	INTERLOCUTORY APPLICATION (I.B.C)/714(ND)2022	SM FINLEASE LIMITED VS. RANJIT FINTRADE PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	2/4/2022	Sign msising in Pages 1 to 48 according to PDF	wittonslaw
2149	10/3/2022	0710102107982020(N o.of Docs 2)	0710102107982020/5	COMPANY PETITION IB (IBC)/1058(PB)2020	INTEC CAPITAL LIMITED VS. SRD MANAGEMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	2/4/2022	Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	NCLTMATTER@INTEC
2150	11/3/2022	0710102006932022(N o.of Docs 2)	0710102006932022/1	INTERLOCUTORY APPLICATION (I.B.C)/425(ND)2022	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. A. VISHWANADHA SARMA	Sec 60(5)	2/4/2022	Affidavit Back date, Triple Pagination, One Page in Hindi	swarnenduchatterjee
2151	11/3/2022	0710102085762021(N o.of Docs 2)	0710102085762021/2	INTERLOCUTORY APPLICATION (I.B.C)/5583(ND)2021	SONY PICTURES NETWORKS INDIA PVT. LTD. VSORTEL COMMUNICATIONS LTD	Rule 11 of NCLT, 2016	2/4/2022	Both the Affidavit documents filed in same diary number	tondandco
2152	11/3/2022	0710102030062021(N o.of Docs 2)	0710102030062021/5	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	2/4/2022	Index msising, Case Title, Case Number, Case Name and Index All these are msising before E-stamp page	rupalpatel
2153	11/3/2022	0710102009942021(N o.of Docs 2)	0710102009942021/6	COMPANY PETITION IB (IBC)/180(ND)2021	SATYA NARAIN GARG VS. FERROUS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	2/4/2022	Wrongly Filed here	namitha@samvidlegal.
2154	23-03-2022	0710102023742021(N o.of Docs 2)	0710102023742021/1	COMPANY APPEAL(COMPANIES ACT)/4(ND)2022	SANJAY BHATIA VS. ROC	Sec 252 (3)	2/4/2022	case number wrong	roc.delhi
2155	23-03-2022	0710102040922021(N o.of Docs 2)	0710102040922021/9	COMPANY PETITION IB (IBC)/302(ND)2021	THE MODI OIL & GENERAL MILLS	IBC Under Sec 9	2/4/2022	need to ia	nandalawyers
2156	10/1/2022	0710102002492022(N o.of Docs 0)	0710102002492022/2	COMPANY PETITION IB (IBC)/156(ND)2022	PAYAL JAIN VS. VIPUL LIMITED	IBC under Sec 7	2/4/2022	incomplete document	
2157	24-03-2022	0710102007982021(N o.of Docs 1)	0710102007982021/1	INTERLOCUTORY APPLICATION (I.B.C)/478(PB)2021	STATE BANK OF INDIA VS. M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/4/2022	stamp paper and affidavit missing	shambonandy

2158	23-03-2022	0710102106542020(N o.of Docs 2)	0710102106542020/9	COMPANY PETITION (COMPANIES ACT)/171(ND)2020	TARUN GULATI VS. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS	Sec. 241(1),Sec. 242(4)	2/4/2022	please re-upload file	himanshu.g562
2159	11/11/2021	0710102082482021(N o.of Docs 0)	0710102082482021/2	COMPANY PETITION IB (IBC)/723(ND)2021	SHINJANI AGGARWAL & ORS VS. VIPUL LIMITED	IBC under Sec 7	2/4/2022	index missing and sign missing	
2160	24-03-2022	0710102043362021(N o.of Docs 2)	0710102043362021/2	INTERLOCUTORY APPLICATION (I.B.C)/2688(PB)2021	ZEECO INC VS. ICICI BANK LIMITED	Sec 60(5)	2/4/2022	index missing	anish@duaassociates
2161	29-03-2022	0710102061892021(N o.of Docs 2)	0710102061892021/2	COMPANY PETITION IB (IBC)/523(ND)2021	RAJBIR SINGH PROPRIETOR OF M/S RB TRADERS VS. TDI INFRASTRUCTURE LIMITED	IBC Under Sec 9	2/4/2022	Wrong File	legalrajnish
2162	30-03-2022	0710102011242022(N o.of Docs 2)	0710102011242022/2	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	2/4/2022	Index missing	Ravikamal
2163	30-03-2022	0710102011242022(N o.of Docs 2)	0710102011242022/2	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	2/4/2022	Index missing	Ravikamal
2164	30-03-2022	0710102011242022(N o.of Docs 2)	0710102011242022/2	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	2/4/2022	Index missing	Ravikamal
2165	10/3/2022	0710102082632021(N o.of Docs 2)	0710102082632021/6	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA VS. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9	2/4/2022	Case Title and Index are msising	swarup2052
2166	9/11/2021	0710102082042021(N o.of Docs 0)	0710102082042021/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/58(ND)2021	DAVENDRA KUMAR VS. DELTOS INFRA PRIVATE LIMITED	Rule 11 of NCLT	2/4/2022	stamp paper missing	
2167	29-03-2022	0710102120132019(N o.of Docs 2)	0710102120132019/6	COMPANY PETITION (COMPANIES ACT)/136(ND)2019	PAN ASIA PROJECT DEVELOPMENT FUND VS. WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b)	2/4/2022	welfare and court fees missing	prashantmehta
2168	19-03-2022	0710102006352022(N o.of Docs 1)	0710102006352022/1	COMPANY PETITION (COMPANIES ACT)/6(PB)2022	RANDHIR BRAR VS. DESTINOS INDIA GURUS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	Wrongly Filed here	aguptalaw
2169	30-03-2022	0710102157252019(N o.of Docs 3)	0710102157252019/9	COMPANY PETITION IB (IBC)/3277(ND)2019	M/S SARAN EQUIPMENTS AND ENGINEERS PVT LTD VS. ASPG INFRASTRUCTURE PRIVATE LTD	IBC Under Sec 9	2/4/2022	file as fresh application	AdvPrity
2170	30-03-2022	0710102157252019(N o.of Docs 3)	0710102157252019/9	COMPANY PETITION IB (IBC)/3277(ND)2019	M/S SARAN EQUIPMENTS AND ENGINEERS PVT LTD VS. ASPG INFRASTRUCTURE PRIVATE LTD	IBC Under Sec 9	2/4/2022	file as fresh application	AdvPrity
2171	30-03-2022	0710102157252019(N o.of Docs 3)	0710102157252019/9	COMPANY PETITION IB (IBC)/3277(ND)2019	M/S SARAN EQUIPMENTS AND ENGINEERS PVT LTD VS. ASPG INFRASTRUCTURE PRIVATE LTD	IBC Under Sec 9	2/4/2022	file as fresh application	AdvPrity

2172	30-03-2022	0710102157252019(N o.of Docs 3)	0710102157252019/9	COMPANY PETITION IB (IBC)/3277(ND)2019	M/S SARAN EQUIPMENTS AND ENGINEERS PVT LTD VS. ASPG INFRASTRUCTURE PRIVATE LTD	IBC Under Sec 9	2/4/2022	file as fresh application	AdvPrity
2173	17-01-2022	0710102410482017(N o.of Docs 3)	0710102410482017/8	COMPANY PETITION IB (IBC)/532(PB)2017	PUNJAB NATIONAL BANK VS HARIDWAR IRON & ISPAT ROLLING LTD.	IBC under Sec 7	2/4/2022	wrong missing	ngautam
2174	17-01-2022	0710102410482017(N o.of Docs 3)	0710102410482017/8	COMPANY PETITION IB (IBC)/532(PB)2017	PUNJAB NATIONAL BANK VS HARIDWAR IRON & ISPAT ROLLING LTD.	IBC under Sec 7	2/4/2022	wrong missing	ngautam
2175	17-01-2022	0710102410482017(N o.of Docs 3)	0710102410482017/8	COMPANY PETITION IB (IBC)/532(PB)2017	PUNJAB NATIONAL BANK VS HARIDWAR IRON & ISPAT ROLLING LTD.	IBC under Sec 7	2/4/2022	wrong missing	ngautam
2176	17-01-2022	0710102410482017(N o.of Docs 3)	0710102410482017/8	COMPANY PETITION IB (IBC)/532(PB)2017	PUNJAB NATIONAL BANK VS HARIDWAR IRON & ISPAT ROLLING LTD.	IBC under Sec 7	2/4/2022	wrong missing	ngautam
2177	9/3/2022	0710102018802022(N o.of Docs 0)	0710102018802022/1	COMPANY PETITION IB (IBC)/208(ND)2022	RBL BANK LIMITED VS. CORONATION INFRASTRUCTURE PRIVATELIMITED	IBC under Sec 7	2/4/2022	technical error	
2178	29-09-2021	0710102013312019(N o.of Docs 2)	0710102013312019/13	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	page 38 not clear true copy sign stamp paper affidavit missed	bhanugupta
2179	29-09-2021	0710102013312019(N o.of Docs 2)	0710102013312019/13	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	page 38 not clear true copy sign stamp paper affidavit missed	bhanugupta
2180	29-09-2021	0710102013312019(N o.of Docs 2)	0710102013312019/13	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	page 38 not clear true copy sign stamp paper affidavit missed	bhanugupta
2181	30-03-2022	0710102011282022(N o.of Docs 3)	0710102011282022/1	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	2/4/2022	Index missing and merge file	Ravikamal
2182	12/3/2022	0710102082542019(N o.of Docs 1)	0710102082542019/3	COMPANY APPLICATION(IBC)/971(PB)2020	PRAMOD KUMAR SHARMA VS. INTERNATIONAL AMUSEMENT LIMITED	Application under any other provisions- IBC	2/4/2022	Fifteen rupees Welfare Fee stamp msising in Vakalatnama	apoorv@cjalaw.in
2183	12/8/2021	0710102111892020(N o.of Docs 2)	0710102111892020/3	COMPANY PETITION (COMPANIES ACT)/52(ND)2021	SACHIN UPADHAYA VS. M/S PINE & PEAK DEVELOPERS LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	stamp paper missed pge 25 in hindi	rc

2184	12/8/2021	0710102111892020(N o.of Docs 2)	0710102111892020/3	COMPANY PETITION (COMPANIES ACT)/52(ND)2021	SACHIN UPADHAYA VS. M/S PINE & PEAK DEVELOPERS LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	stamp paper missed pge 25 in hindi	rc
2185	12/8/2021	0710102111892020(N o.of Docs 2)	0710102111892020/3	COMPANY PETITION (COMPANIES ACT)/52(ND)2021	SACHIN UPADHAYA VS. M/S PINE & PEAK DEVELOPERS LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	stamp paper missed pge 25 in hindi	rc
2186	30-03-2022	0710102167082019(N o.of Docs 2)	0710102167082019/6	COMPANY PETITION IB (IBC)/3479(ND)2019	GEOKNO INDIA PVT LTD	IBC Under Sec 9	2/4/2022	true copy sign missed	askanurag
2187	30-03-2022	0710102167082019(N o.of Docs 2)	0710102167082019/6	COMPANY PETITION IB (IBC)/3479(ND)2019	GEOKNO INDIA PVT LTD	IBC Under Sec 9	2/4/2022	true copy sign missed	askanurag
2188	30-03-2022	0710102011242022(N o.of Docs 2)	0710102011242022/2	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	2/4/2022	Index missing	Ravikamal
2189	30-03-2022	0710102111652019(N o.of Docs 1)	0710102111652019/8	COMPANY PETITION IB (IBC)/2134(ND)2019	ELITE WOODS VS. APACE BUILDERS AND CONSTRUCTIONS PVT. LTD	IBC Under Sec 9	2/4/2022	Rs 1 court fees missed	akshatgupta.ag
2190	31-03-2022	0710102065082021(N o.of Docs 2)	0710102065082021/10	COMPANY PETITION IB (IBC)/516(ND)2021	DHANVIRDHI CONSULTANTS PRIVATE LTD. VS. SPML INFRA LTD.	IBC under Sec 7	2/4/2022	stamp paper affidavit missed	delhi109
2191	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/10	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	wrong file	Gautam06
2192	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/10	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	wrong file	Gautam06
2193	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/10	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	wrong file	Gautam06
2194	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/10	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	wrong file	Gautam06
2195	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/10	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	wrong file	Gautam06
2196	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/10	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	wrong file	Gautam06
2197	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/10	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	wrong file	Gautam06

2198	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/10	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	wrong file	Gautam06
2199	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/10	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	wrong file	Gautam06
2200	12/3/2022	0710102007182022(N o.of Docs 4)	0710102007182022/1	INTERLOCUTORY APPLICATION (I.B.C)/591(ND)2022	ACE INFRACITY DEVELOPERS PVT. LTD. VS. 1. ASSET CARE & RECONSTRUCTION ENTERPRISE PRIVATE LIMITED (ACRE)	Sec 60(5)	2/4/2022	Pages 393 to 400 according to PDF Not Clear AFFIDAVIT BACK DATE	swarnenduchatterjee
2201	1/4/2022	0710102008162019(N o.of Docs 1)	0710102008162019/10	COMPANY PETITION IB (IBC)/630(PB)2019	STATE BANK OF INDIA VS. MASTANA FOODS PRIVATE LIMITED	IBC under Sec 7	2/4/2022	file as IA	juneja1302
2202	31-03-2022	0710102018682022(N o.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	page 42 to 56 not clear and stamp paper &&& court fees missed	MANISHASAROHA08
2203	1/4/2022	0710102002782021(N o.of Docs 1)	0710102002782021/1	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS. MIRAZ SECURITAS PRIVATE LIMITED	Sec. 241(1)	2/4/2022	technical error	bajpaianand24
2204	1/4/2022	0710102063442021(N o.of Docs 1)	0710102063442021/5	COMPANY PETITION IB (IBC)/645(ND)2021	AMBASSADOR NETWORK MARKETING INDIA PRIVATE LIMITED	IBC Section 59	2/4/2022	52-61,98 page not clear,	ketansdand
2205	1/4/2022	0710102149372019(N o.of Docs 2)	0710102149372019/4	COMPANY PETITION IB (IBC)/3005(ND)2019	SYNDICATE BANK VS. R S BUILTWEILL PRIVATE LIMITED	IBC under Sec 7	2/4/2022	Technical error	mihirlawyer
2206	30-03-2022	0710102167082019(N o.of Docs 2)	0710102167082019/6	COMPANY PETITION IB (IBC)/3479(ND)2019	GEOKNO INDIA PVT LTD	IBC Under Sec 9	2/4/2022	true copy sign missed	askanurag
2207	30-03-2022	0710102167082019(N o.of Docs 2)	0710102167082019/6	COMPANY PETITION IB (IBC)/3479(ND)2019	GEOKNO INDIA PVT LTD	IBC Under Sec 9	2/4/2022	true copy sign missed	askanurag
2208	1/4/2022	0710200001972016(N o.of Docs 3)	0710200001972016/1	COMPANY PETITION (COMPANIES ACT)/44(ND)2016	VIJAY SHANKAR SINGH VS M/S. GRAND VISION TOUR & TRAVELS PVT. LTD.	Application under any other provisions	2/4/2022	wrong file	ranaranjitsingh
2209	2/4/2022	0710102009952022(N o.of Docs 1)	0710102009952022/4	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	2/4/2022	3rs court fee missed	abhinavsharma
2210	1/4/2022	0710102111412020(N o.of Docs 2)	0710102111412020/6	COMPANY PETITION IB (IBC)/1088(PB)2020	AXIS BANK LTD. VS. JMT AUTO LIMITED	IBC under Sec 7	2/4/2022	Technical error	AKR ADVISORS LLP
2211	14-01-2022	0710102013312019(N o.of Docs 3)	0710102013312019/14	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	Wrong file please file as an IA	ngautam

2212	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/13	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	Technical error	Gautam06
2213	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/5	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	Technical error	Gautam06
2214	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/5	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	Technical error	Gautam06
2215	30-03-2022	0710102026102021(N o.of Docs 1)	0710102026102021/6	COMPANY PETITION IB (IBC)/251(ND)2021	BEZEL STOCLBROKERS PRIVATE LTD VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	IBC Under Sec 10	2/4/2022	index welfare and court fees missed	Trilegal
2216	31-03-2022	0710102078342021(N o.of Docs 2)	0710102078342021/3	COMPANY PETITION IB (IBC)/708(ND)2021	YOGESH GUPTA SOLE PROPRIETOR RAPID CONSTRUCTIONS VS. AADI BEST CONSORTIUM PRIVATE LIMITED	IBC Under Sec 9	2/4/2022	true copy sign missed	ADHISH
2217	1/4/2022	0710102128042019(N o.of Docs 2)	0710102128042019/26	COMPANY PETITION IB (IBC)/2413(ND)2019	IMPERIAL FASTNERS PRIVATE LIMITED VS. SOLVEN POWER SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	2/4/2022	Technical error	wittonslaw
2218	29-03-2022	0710102152292019(N o.of Docs 2)	0710102152292019/9	COMPANY PETITION IB (IBC)/3332(ND)2019	PROCESS ENGINEERS AND ASSOCIATES VS. JKR TECHNO ENGINEERS PVT. LTD.	IBC Under Sec 9	2/4/2022	True copy sign missing	ADHISH
2219	29-03-2022	0710200410172018(N o.of Docs 1)	0710200410172018/30	COMPANY PETITION IB (IBC)/607(ND)2018	M/S. PLATINA BULKERS PVT. LTD. VS M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	2/4/2022	true copy sign missing	liquidatornb
2220	2/4/2022	0710102010012022(N o.of Docs 1)	0710102010012022/6	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 244(1),Sec. 241(1),Sec. 242(4)	2/4/2022	3rs court fee missed	abhinavsharma
2221	24-03-2022	0710102057042021(N o.of Docs 2)	0710102057042021/2	INTERLOCUTORY APPLICATION (I.B.C)/3615(PB)2021	CFM ASSET RECONSTRUCTION PVT LTD VS. M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/4/2022	affidavit and stamp paper missing	shambonandy
2222	31-03-2022	0710102018682022(N o.of Docs 2)	0710102018682022/3	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	stamp paper missed	MANISHASAROHA 08
2223	30-06-2018	0710200418112018(N o.of Docs 0)	0710200418112018/20	COMPANY PETITION IB (IBC)/866(PB)2018	EDELWEISS ASSET RECONSTRUCTION CO LTD VS MARGRA INDUSTRIES LIMITED	IBC under Sec 7	2/4/2022	stamp paper missing and true copy missing	

2224	29-03-2022	0710102020302020(N o.of Docs 2)	0710102020302020/3	COMPANY PETITION IB (IBC)/553(PB)2020	MANOJ KAPOOR VS. DIVINE INFRACON PRIVATE LIMITED	IBC under Sec 7	2/4/2022	Stamp Paper missed	akash01
2225	23-03-2022	0710200400482001(N o.of Docs 2)	0710200400482001/2	COMPANY PETITION (COMPANIES ACT)/65(PB)2001	M/S. AAR GEE BOARD MILIS PRIVATE LIMITED	Application under any other provisions	2/4/2022	sign missing	BAHLRAJIV
2226	28-02-2022	0710102016652022(N o.of Docs 0)	0710102016652022/5	COMPANY PETITION (COMPANIES ACT)/45(PB)2022	NEELU ANALJIT SINGH VS. MAX VENTURES INVESTMENT HOLDINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	Wrong file	
2227	14-01-2022	0710102013312019(N o.of Docs 3)	0710102013312019/14	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	Wrong file please file as an IA	ngautam
2228	14-01-2022	0710102013312019(N o.of Docs 3)	0710102013312019/14	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	Wrong file please file as an IA	ngautam
2229	29-03-2022	0710102011242022(N o.of Docs 2)	0710102011242022/1	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	2/4/2022	pagination and index missed	Ravikamal
2230	11/3/2022	0710102003632022(N o.of Docs 2)	0710102003632022/1	INTERLOCUTORY APPLICATION (I.B.C)/290(ND)2022	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. A. VISHWANADHA SARMA	Sec 60(5)	2/4/2022	Affidavit Back date, Triple Pagination, Some Pages in Hindi	swarnenduchatterjee
2231	23-03-2022	0710102032882021(N o.of Docs 2)	0710102032882021/53	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	2/4/2022	document not showing please re-upload	rrglawoffice
2232	28-03-2022	0710102125692019(N o.of Docs 1)	0710102125692019/4	COMPANY PETITION IB (IBC)/2339(ND)2019	PRADEEP KUMAR &CO. VS. APACE BUILDERS AND CONSTRUCTORS PRIVATE LIMITED	IBC Under Sec 9	2/4/2022	Welfare missed	akshatgupta.ag
2233	14-01-2022	0710102013312019(N o.of Docs 3)	0710102013312019/14	COMPANY PETITION IB (IBC)/564(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. VS. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	2/4/2022	Wrong file please file as an IA	ngautam
2234	6/4/2021	0710102027262021(N o.of Docs 0)	0710102027262021/5	COMPANY PETITION IB (IBC)/312(ND)2021	MR.RAVI KUMAR SOLEPROPRITOR OF M/S SHRISAI ENTEPRISES VS. ICEBERG DEVELOPERS PVT LTD	IBC Under Sec 9,Rule 11 of NCLT, 2016	2/4/2022	Wrongly Filed	

2235	12/8/2021	0710102111892020(N o.of Docs 2)	0710102111892020/3	COMPANY PETITION (COMPANIES ACT)/52(ND)2021	SACHIN UPADHAYA VS. M/S PINE & PEAK DEVELOPERS LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	stamp paper missed pge 25 in hindi	rc
2236	12/8/2021	0710102111892020(N o.of Docs 2)	0710102111892020/3	COMPANY PETITION (COMPANIES ACT)/52(ND)2021	SACHIN UPADHAYA VS. M/S PINE & PEAK DEVELOPERS LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	stamp paper missed pge 25 in hindi	rc
2237	12/8/2021	0710102111892020(N o.of Docs 2)	0710102111892020/3	COMPANY PETITION (COMPANIES ACT)/52(ND)2021	SACHIN UPADHAYA VS. M/S PINE & PEAK DEVELOPERS LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	stamp paper missed pge 25 in hindi	rc
2238	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/5	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	Technical error	Gautam06
2239	1/4/2022	0710102125722019(N o.of Docs 2)	0710102125722019/5	COMPANY PETITION IB (IBC)/2504(ND)2019	M/S ARUN ENTERPRISES VS. MANSFIELD CABLES COMPANY LIMITED	IBC under Sec 7	2/4/2022	Technical error	Gautam06
2240	12/8/2021	0710102111892020(N o.of Docs 2)	0710102111892020/3	COMPANY PETITION (COMPANIES ACT)/52(ND)2021	SACHIN UPADHAYA VS. M/S PINE & PEAK DEVELOPERS LIMITED	Sec. 241(1),Sec. 242(4)	2/4/2022	stamp paper missed pge 25 in hindi	rc
2241	25-03-2022	0710102035512021(N o.of Docs 2)	0710102035512021/1	COMPANY APPEAL(COMPANIES ACT)/119(ND)2021	DR. ER. RAJAINDEER JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (1)	1/4/2022	Stamp Paper Missing	roc.delhi
2242	3/3/2022	0710102090192021(N o.of Docs 1)	0710102090192021/1	COMPANY PETITION IB (IBC)/799(ND)2021	SABIHA CONSTRUCTION COMPANY PRIVATELIMITED VS. SUNRAYS HEIGHTS PRIVATE LIMITED	IBC Under Sec 9	1/4/2022	Technical Issue, please upload it again	aaryan@sasttralegal
2243	25-02-2022	0710102036092020(N o.of Docs 2)	0710102036092020/39	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	1/4/2022	Sign msising in Pages 1 to 30 according to PDF, True Copy sign mssing in Pages 33 to 44,49,70 to 72, 74 to 77, 79,80 according to PDF, One rupee COurt Fee stamp missing in Vakalatnama	awnishmaithani
2244	25-02-2022	0710102036092020(N o.of Docs 2)	0710102036092020/39	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	1/4/2022	Sign msising in Pages 1 to 30 according to PDF, True Copy sign mssing in Pages 33 to 44,49,70 to 72, 74 to 77, 79,80 according to PDF, One rupee COurt Fee stamp missing in Vakalatnama	awnishmaithani

2245	4/3/2022	0710102169292019(N o.of Docs 2)	0710102169292019/3	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS. JAIPURIA BUILDCON PVT. LTD	IBC under Sec 7	1/4/2022	Pages 6,8,54 according to PDF are in Hindi	lex.corpn@gmail.com
2246	25-02-2022	0710102036092020(N o.of Docs 2)	0710102036092020/39	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	1/4/2022	Sign msising in Pages 1 to 30 according to PDF, True Copy sign mssing in Pages 33 to 44,49,70 to 72, 74 to 77, 79,80 according to PDF, One rupee COurt Fee stamp missing in Vakalatnama	awnishmaithani
2247	4/3/2022	0710102169292019(N o.of Docs 2)	0710102169292019/3	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS. JAIPURIA BUILDCON PVT. LTD	IBC under Sec 7	1/4/2022	Pages 6,8,54 according to PDF are in Hindi	lex.corpn@gmail.com
2248	4/3/2022	0710102169292019(N o.of Docs 2)	0710102169292019/3	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS. JAIPURIA BUILDCON PVT. LTD	IBC under Sec 7	1/4/2022	Pages 6,8,54 according to PDF are in Hindi	lex.corpn@gmail.com
2249	25-02-2022	0710102036092020(N o.of Docs 2)	0710102036092020/39	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	1/4/2022	Sign msising in Pages 1 to 30 according to PDF, True Copy sign mssing in Pages 33 to 44,49,70 to 72, 74 to 77, 79,80 according to PDF, One rupee COurt Fee stamp missing in Vakalatnama	awnishmaithani
2250	18-11-2021	0710102070712021(N o.of Docs 0)	0710102070712021/1	INTERLOCUTORY APPLICATION (I.B.C)/5570(ND)2021	VINEET AGGARWAL VSINDER SHARMA	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1)	1/4/2022	Index msising	
2251	3/3/2022	0710102106542020(N o.of Docs 2)	0710102106542020/7	COMPANY PETITION (COMPANIES ACT)/171(ND)2020	TARUN GULATI VS. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS	Sec. 241(1),Sec. 242(4)	1/4/2022	Sign mssing in Pages 1 to 19 according to PDF	himanshu.g562
2252	3/3/2022	0710102085762021(N o.of Docs 1)	0710102085762021/1	INTERLOCUTORY APPLICATION (I.B.C)/5583(ND)2021	SONY PICTURES NETWORKS INDIA PVT. LTD. VSORTEL COMMUNICATIONS LTD	Rule 11 of NCLT, 2016	1/4/2022	Index msising, Welfare Fee Stamp msising in Vakalatnama	SKRADVOCATES
2253	4/3/2022	0710102009642022(N o.of Docs 6)	0710102009642022/3	INTERLOCUTORY APPLICATION (I.B.C)/631(PB)2022	JAYPEE INFRATECH LIMITED THROUGH ITS IRP MR. ANUJ JAIN VS. JAIPRAKASH ASSOCIATES LIMITED	Rule 11 of NCLT, 2016	1/4/2022	True Copy sign misisng in Pages 1 to 68, 95 to 180, 214 to 226, 442 to 456 according to PDF	Div.Gupta

2254	25-02-2022	0710102036092020(N o.of Docs 2)	0710102036092020/39	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	1/4/2022	Sign msising in Pages 1 to 30 according to PDF, True Copy sign mssing in Pages 33 to 44,49,70 to 72, 74 to 77, 79,80 according to PDF, One rupee COurt Fee stamp missing in Vakalatnama	awnishmaithani
2255	25-02-2022	0710102036092020(N o.of Docs 2)	0710102036092020/39	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	1/4/2022	Sign msising in Pages 1 to 30 according to PDF, True Copy sign mssing in Pages 33 to 44,49,70 to 72, 74 to 77, 79,80 according to PDF, One rupee COurt Fee stamp missing in Vakalatnama	awnishmaithani
2256	25-02-2022	0710102036092020(N o.of Docs 2)	0710102036092020/39	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	1/4/2022	Sign msising in Pages 1 to 30 according to PDF, True Copy sign mssing in Pages 33 to 44,49,70 to 72, 74 to 77, 79,80 according to PDF, One rupee COurt Fee stamp missing in Vakalatnama	awnishmaithani
2257	25-02-2022	0710102036092020(N o.of Docs 2)	0710102036092020/39	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	1/4/2022	Sign msising in Pages 1 to 30 according to PDF, True Copy sign mssing in Pages 33 to 44,49,70 to 72, 74 to 77, 79,80 according to PDF, One rupee COurt Fee stamp missing in Vakalatnama	awnishmaithani
2258	25-02-2022	0710102036092020(N o.of Docs 2)	0710102036092020/39	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	1/4/2022	Sign msising in Pages 1 to 30 according to PDF, True Copy sign mssing in Pages 33 to 44,49,70 to 72, 74 to 77, 79,80 according to PDF, One rupee COurt Fee stamp missing in Vakalatnama	awnishmaithani
2259	14-07-2021	0710102016842021(N o.of Docs 2)	0710102016842021/1	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) VS. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)	Sec 60(5)	1/4/2022	Notary msising in E-stamp, One rupee Court Fee stamp msising in Vakalatnama	Rajat.Chaudhary

2260	14-07-2021	0710102016842021(N o.of Docs 2)	0710102016842021/1	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) VS. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)	Sec 60(5)	1/4/2022	Notary msising in E-stamp, One rupee Court Fee stamp msising in Vakalatnama	Rajat.Chaudhary
2261	25-03-2022	0710102089652019(N o.of Docs 1)	0710102089652019/16	COMPANY PETITION IB (IBC)/1367(ND)2019	VEBHAV YARNS PRIVATE LIMITED VS. VINIT KNITTINGS PRIVATE LIMITED	IBC Under Sec 9	1/4/2022	Wrongly Filed	ipkamal
2262	22-03-2022	0710200422432018(N o.of Docs 3)	0710200422432018/72	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	1/4/2022	E-stamp msising	lakshmeeshsk
2263	22-03-2022	0710200422432018(N o.of Docs 3)	0710200422432018/72	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	1/4/2022	E-stamp msising	lakshmeeshsk
2264	17-02-2022	0710200417742018(N o.of Docs 2)	0710200417742018/6	COMPANY PETITION IB (IBC)/537(ND)2018	M/S MOHAMED HESHAM MOHAMED AMIN BASHA MASHAA VS M/S GLOBAL ENERGY TALENT	IBC Under Sec 9	1/4/2022	Technical Issue, please upload it again	apassociatesllp
2265	25-03-2022	0710102007802022(N o.of Docs 1)	0710102007802022/2	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	1/4/2022	10rs welfare and court fees missing	contact.shepherdllaw
2266	3/3/2022	0710200422432018(N o.of Docs 2)	0710200422432018/73	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	1/4/2022	Wrongly Filed here	SKRADVOCATES
2267	22-03-2022	0710200422432018(N o.of Docs 3)	0710200422432018/72	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	1/4/2022	E-stamp msising	lakshmeeshsk
2268	22-03-2022	0710200422432018(N o.of Docs 3)	0710200422432018/72	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	1/4/2022	E-stamp msising	lakshmeeshsk
2269	3/3/2022	0710200422432018(N o.of Docs 2)	0710200422432018/75	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	1/4/2022	Wrongly Filed here	SKRADVOCATES
2270	17-02-2022	0710102140122019(N o.of Docs 2)	0710102140122019/8	COMPANY PETITION IB (IBC)/2734(ND)2019	ADITYA KUMAR VS. GLOBAL ENERGY TALENT PRIVATE LIMITED	IBC under Sec 7	1/4/2022	Technical Issue, please upload it again	apassociatesllp

2271	3/3/2022	0710200422432018(N o.of Docs 2)	0710200422432018/74	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	1/4/2022	Page 76 according to PDF Not Clear	SKRADVOCATES
2272	25-03-2022	0710102058482021(N o.of Docs 2)	0710102058482021/6	COMPANY PETITION IB (IBC)/637(ND)2021	MANUFACTURE ET FABRIQUE DE MONTRES ET CHRONOMÈTRES ULYSSE NARDIN LE LOCLE S.A VS. SWISS PROMOTION PRIVATE LIMITED	IBC Under Sec 9	1/4/2022	True copy sign missing	Rashmi Chopra
2273	25-03-2022	0710102072682021(N o.of Docs 4)	0710102072682021/1	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	1/4/2022	wrong file	prateekkpk
2274	25-03-2022	0710102072682021(N o.of Docs 4)	0710102072682021/1	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	1/4/2022	wrong file	prateekkpk
2275	21-03-2022	0710200422432018(N o.of Docs 3)	0710200422432018/80	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	1/4/2022	Vol 1 Part 1 msising	tandonandco
2276	31-03-2022	0710102033792021(N o.of Docs 2)	0710102033792021/5	COMPANY PETITION IB (IBC)/244(ND)2021	COMPUAGE INFOCOM LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	1/4/2022	True Copy sign mising in Pages 5 to 46 according to PDF	DHRUV KAPUR
2277	25-03-2022	0710102066332021(N o.of Docs 1)	0710102066332021/2	COMPANY PETITION IB (IBC)/608(ND)2021	RKSK STEEL INDIA PVT LIMITED VS. APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	IBC Under Sec 9	1/4/2022	stamp paper missing	singhsamant3@g mail.c

2278	3/3/2022	0710102017622020(N o.of Docs 11)	0710102017622020/9	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	1/4/2022	Pages 201,202,206,249 to 265,280,303,305,309,3 10,312 to 324,329 to 332,339,340,353 to 355,375,528,532,585,5 87,588,948,993,1107,1 109,1353 to 1358,1366,1367,1382,1 386,1390,1445 to 1451,1456,1470,1481 to 1484,1489,1498,1510 to 1512,1532,1533,1547 to 1549,1562 to 1584,1645,1664,1667,1 689 according to PDF Not Clear, Pages 1605 to 1612 according to PDF are in Hindi	shreyak05
2279	3/3/2022	0710102017622020(N o.of Docs 11)	0710102017622020/9	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	1/4/2022	Pages 201,202,206,249 to 265,280,303,305,309,3 10,312 to 324,329 to 332,339,340,353 to 355,375,528,532,585,5 87,588,948,993,1107,1 109,1353 to 1358,1366,1367,1382,1 386,1390,1445 to 1451,1456,1470,1481 to 1484,1489,1498,1510 to 1512,1532,1533,1547 to 1549,1562 to 1584,1645,1664,1667,1 689 according to PDF Not Clear, Pages 1605 to 1612 according to PDF are in Hindi	shreyak05

2280	3/3/2022	0710102017622020(N o.of Docs 11)	0710102017622020/9	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	1/4/2022	Pages 201,202,206,249 to 265,280,303,305,309,3 10,312 to 324,329 to 332,339,340,353 to 355,375,528,532,585,5 87,588,948,993,1107,1 109,1353 to 1358,1366,1367,1382,1 386,1390,1445 to 1451,1456,1470,1481 to 1484,1489,1498,1510 to 1512,1532,1533,1547 to 1549,1562 to 1584,1645,1664,1667,1 689 according to PDF Not Clear, Pages 1605 to 1612 according to PDF are in Hindi	shreyak05
2281	3/3/2022	0710102017622020(N o.of Docs 11)	0710102017622020/9	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	1/4/2022	Pages 201,202,206,249 to 265,280,303,305,309,3 10,312 to 324,329 to 332,339,340,353 to 355,375,528,532,585,5 87,588,948,993,1107,1 109,1353 to 1358,1366,1367,1382,1 386,1390,1445 to 1451,1456,1470,1481 to 1484,1489,1498,1510 to 1512,1532,1533,1547 to 1549,1562 to 1584,1645,1664,1667,1 689 according to PDF Not Clear, Pages 1605 to 1612 according to PDF are in Hindi	shreyak05

2282	3/3/2022	0710102017622020(N o.of Docs 11)	0710102017622020/9	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	1/4/2022	Pages 201,202,206,249 to 265,280,303,305,309,3 10,312 to 324,329 to 332,339,340,353 to 355,375,528,532,585,5 87,588,948,993,1107,1 109,1353 to 1358,1366,1367,1382,1 386,1390,1445 to 1451,1456,1470,1481 to 1484,1489,1498,1510 to 1512,1532,1533,1547 to 1549,1562 to 1584,1645,1664,1667,1 689 according to PDF Not Clear, Pages 1605 to 1612 according to PDF are in Hindi	shreyak05
2283	3/3/2022	0710102017622020(N o.of Docs 11)	0710102017622020/9	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	1/4/2022	Pages 201,202,206,249 to 265,280,303,305,309,3 10,312 to 324,329 to 332,339,340,353 to 355,375,528,532,585,5 87,588,948,993,1107,1 109,1353 to 1358,1366,1367,1382,1 386,1390,1445 to 1451,1456,1470,1481 to 1484,1489,1498,1510 to 1512,1532,1533,1547 to 1549,1562 to 1584,1645,1664,1667,1 689 according to PDF Not Clear, Pages 1605 to 1612 according to PDF are in Hindi	shreyak05

2284	3/3/2022	0710102017622020(N o.of Docs 11)	0710102017622020/9	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	1/4/2022	Pages 201,202,206,249 to 265,280,303,305,309,3 10,312 to 324,329 to 332,339,340,353 to 355,375,528,532,585,5 87,588,948,993,1107,1 109,1353 to 1358,1366,1367,1382,1 386,1390,1445 to 1451,1456,1470,1481 to 1484,1489,1498,1510 to 1512,1532,1533,1547 to 1549,1562 to 1584,1645,1664,1667,1 689 according to PDF Not Clear, Pages 1605 to 1612 according to PDF are in Hindi	shreyak05
2285	3/3/2022	0710102017622020(N o.of Docs 11)	0710102017622020/9	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	1/4/2022	Pages 201,202,206,249 to 265,280,303,305,309,3 10,312 to 324,329 to 332,339,340,353 to 355,375,528,532,585,5 87,588,948,993,1107,1 109,1353 to 1358,1366,1367,1382,1 386,1390,1445 to 1451,1456,1470,1481 to 1484,1489,1498,1510 to 1512,1532,1533,1547 to 1549,1562 to 1584,1645,1664,1667,1 689 according to PDF Not Clear, Pages 1605 to 1612 according to PDF are in Hindi	shreyak05

2286	3/3/2022	0710102017622020(N o.of Docs 11)	0710102017622020/9	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	1/4/2022	Pages 201,202,206,249 to 265,280,303,305,309,3 10,312 to 324,329 to 332,339,340,353 to 355,375,528,532,585,5 87,588,948,993,1107,1 109,1353 to 1358,1366,1367,1382,1 386,1390,1445 to 1451,1456,1470,1481 to 1484,1489,1498,1510 to 1512,1532,1533,1547 to 1549,1562 to 1584,1645,1664,1667,1 689 according to PDF Not Clear, Pages 1605 to 1612 according to PDF are in Hindi	shreyak05
2287	25-03-2022	0710102072682021(N o.of Docs 4)	0710102072682021/1	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	1/4/2022	wrong file	prateekpk
2288	25-03-2022	0710102072682021(N o.of Docs 4)	0710102072682021/1	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	1/4/2022	wrong file	prateekpk
2289	14-07-2021	0710102016842021(N o.of Docs 2)	0710102016842021/1	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) VS. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)	Sec 60(5)	1/4/2022	Notary msising in E- stamp, One rupee Court Fee stamp msising in Vakalatnama	Rajat.Chaudhary
2290	30-03-2022	0710102001002022(N o.of Docs 1)	0710102001002022/2	INTERLOCUTORY APPLICATION (I.B.C)/64(PB)2022	MADHURI SINGH VS. ANIL TAYAL	Sec 60(5)	1/4/2022	Fifteen rupees Welfare Fee stamp msising in Vakalatnama	epochlegal77

2291	14-07-2021	0710102016842021(N o.of Docs 2)	0710102016842021/1	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) VS. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)	Sec 60(5)	1/4/2022	Notary msising in E-stamp, One rupee Court Fee stamp msising in Vakalatnama	Rajat.Chaudhary
2292	14-07-2021	0710102016842021(N o.of Docs 2)	0710102016842021/1	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) VS. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)	Sec 60(5)	1/4/2022	Notary msising in E-stamp, One rupee Court Fee stamp msising in Vakalatnama	Rajat.Chaudhary
2293	30-03-2022	0710102001002022(N o.of Docs 1)	0710102001002022/2	INTERLOCUTORY APPLICATION (I.B.C)/64(PB)2022	MADHURI SINGH VS. ANIL TAYAL	Sec 60(5)	1/4/2022	Fifteen rupees Welfare Fee stamp msising in Vakalatnama	epochlegal77
2294	3/3/2022	0710200422432018(N o.of Docs 2)	0710200422432018/76	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	1/4/2022	E-stamp msising	SKRADVOCATES
2295	14-07-2021	0710102016842021(N o.of Docs 2)	0710102016842021/1	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) VS. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)	Sec 60(5)	1/4/2022	Notary msising in E-stamp, One rupee Court Fee stamp msising in Vakalatnama	Rajat.Chaudhary
2296	14-07-2021	0710102016842021(N o.of Docs 2)	0710102016842021/1	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) VS. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)	Sec 60(5)	1/4/2022	Notary msising in E-stamp, One rupee Court Fee stamp msising in Vakalatnama	Rajat.Chaudhary

2297	14-07-2021	0710102016842021(N o.of Docs 2)	0710102016842021/1	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) VS. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)	Sec 60(5)	1/4/2022	Notary msising in E-stamp, One rupee Court Fee stamp msising in Vakalatnama	Rajat.Chaudhary
2298	14-07-2021	0710102016842021(N o.of Docs 2)	0710102016842021/1	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) VS. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)	Sec 60(5)	1/4/2022	Notary msising in E-stamp, One rupee Court Fee stamp msising in Vakalatnama	Rajat.Chaudhary
2299	4/3/2022	0710102086572020(N o.of Docs 2)	0710102086572020/4	COMPANY PETITION IB (IBC)/943(PB)2020	SREI INFRASTRUCTURE FINANCE LTD VS. WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	IBC under Sec 7	1/4/2022	Wrong Topic mentioned in the Index	shambonandy
2300	30-03-2022	0710102001002022(N o.of Docs 1)	0710102001002022/2	INTERLOCUTORY APPLICATION (I.B.C)/64(PB)2022	MADHURI SINGH VS. ANIL TAYAL	Sec 60(5)	1/4/2022	Fifteen rupees Welfare Fee stamp msising in Vakalatnama	epochlegal77
2301	30-03-2022	0710102001002022(N o.of Docs 1)	0710102001002022/2	INTERLOCUTORY APPLICATION (I.B.C)/64(PB)2022	MADHURI SINGH VS. ANIL TAYAL	Sec 60(5)	1/4/2022	Fifteen rupees Welfare Fee stamp msising in Vakalatnama	epochlegal77
2302	4/3/2022	0710102169292019(N o.of Docs 2)	0710102169292019/3	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS. JAIPURIA BUILDCON PVT. LTD	IBC under Sec 7	1/4/2022	Pages 6,8,54 according to PDF are in Hindi	lex.corpn@gmail.com
2303	25-03-2022	0710200401452016(N o.of Docs 4)	0710200401452016/30	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Application under any other provisions	31-03-2022	kindly upload separate file	CSSHARAD
2304	26-03-2022	0710102028982018(N o.of Docs 2)	0710102028982018/34	COMPANY PETITION IB (IBC)/1700(ND)2018	A.B STAINLESS STEEL VS. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	31-03-2022	numbering missed reply every page sign missed stamp paper missed index missed proof of service missed	ankitkaushal87
2305	3/11/2021	0710102081122021(N o.of Docs 0)	0710102081122021/2	COMPANY PETITION IB (IBC)/726(ND)2021	PRESIDENCY DEALERS PRIVATE LIMITED VS. VIPUL LIMITED	IBC under Sec 7	31-03-2022	index missed stamp paper and affidavit missed proof of service missed	

2306	26-03-2022	0710102080412020(N o.of Docs 1)	0710102080412020/1	INTERLOCUTORY APPLICATION (I.B.C)/3364(PB)2020	EMPLOYEES PROVIDENT FUND ORGANISATION VS. M/S. HYTHRO POWER CORPORATION LTD.	Sec 60(5)	31-03-2022	wrong e file	apoorv@cjalaw.in
2307	25-03-2022	0710200401482016(N o.of Docs 4)	0710200401482016/34	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-03-2022	kindly upload separate file	CSSHARAD
2308	26-03-2022	0710102023802018(N o.of Docs 2)	0710102023802018/22	COMPANY PETITION IB (IBC)/1600(ND)2018	VISTRA ITCL INDIA LIMITED VS. AMBIENCE PVT LTD	IBC under Sec 7	31-03-2022	wrong e filing	kmn28
2309	21-03-2022	0710200422432018(N o.of Docs 3)	0710200422432018/81	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	IBC Under Sec 9	31-03-2022	Page 92 according to PDF Not Clear	tandonandco
2310	26-03-2022	0710102036092020(N o.of Docs 2)	0710102036092020/45	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	31-03-2022	submission every page sign	RIL ASSOCIATES & ADV
2311	25-03-2022	0710102013872022(N o.of Docs 1)	0710102013872022/3	COMPANY PETITION IB (IBC)/165(ND)2022	DIAMOND TRAEXIM PRIVATE LIMITED VS. AHR CITY PROJECT PRIVATE LIMITED	IBC under Sec 7	31-03-2022	kindly upload separate file	assistreg
2312	21-03-2022	0710102407642018(N o.of Docs 3)	0710102407642018/6	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	31-03-2022	Page 60 according to PDF Not Clear, Page 136 according to PDF is in Hindi	deveshhatia
2313	14-03-2022	0710102156832019(N o.of Docs 2)	0710102156832019/1	COMPANY APPLICATION(IBC)/27 03(PB)2019	JMD OILS PVT. LTD. VS. NARESH DHINGRA	Sec 25(j)	31-03-2022	One rupee Court Fee stamp msising in Vakalatnama	gautam@klfindia.com
2314	14-03-2022	0710102156832019(N o.of Docs 2)	0710102156832019/1	COMPANY APPLICATION(IBC)/27 03(PB)2019	JMD OILS PVT. LTD. VS. NARESH DHINGRA	Sec 25(j)	31-03-2022	One rupee Court Fee stamp msising in Vakalatnama	gautam@klfindia.com
2315	14-03-2022	0710102156832019(N o.of Docs 2)	0710102156832019/1	COMPANY APPLICATION(IBC)/27 03(PB)2019	JMD OILS PVT. LTD. VS. NARESH DHINGRA	Sec 25(j)	31-03-2022	One rupee Court Fee stamp msising in Vakalatnama	gautam@klfindia.com
2316	14-03-2022	0710102156832019(N o.of Docs 2)	0710102156832019/1	COMPANY APPLICATION(IBC)/27 03(PB)2019	JMD OILS PVT. LTD. VS. NARESH DHINGRA	Sec 25(j)	31-03-2022	One rupee Court Fee stamp msising in Vakalatnama	gautam@klfindia.com
2317	21-03-2022	0710102120062019(N o.of Docs 1)	0710102120062019/13	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	31-03-2022	Case Title, Case Number, Case Name and Index All are missiing	CMASKVERMA
2318	26-03-2022	0710102028982018(N o.of Docs 1)	0710102028982018/32	COMPANY PETITION IB (IBC)/1700(ND)2018	A.B STAINLESS STEEL VS. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	31-03-2022	numbering missed reply every page sign missed stamp paper missed index missed proof of service missed	ankitkaushal87
2319	31-03-2022	0710102115782020(N o.of Docs 4)	0710102115782020/4	INTERLOCUTORY APPLICATION (I.B.C)/233(PB)2021	RAJ KUMAR RALHAN VS. NAVRAJ MITTAL	Sec 60(5)	31-03-2022	True Copy sign msising in Full Judgement document Volumes	banibrar

2320	25-03-2022	0710102013762021(N o.of Docs 2)	0710102013762021/1	COMPANY APPLICATION(COMPANIES ACT)/108(ND)2021	ASHWANI KUMAR SRIVASTAVA VS. RANVEER KUMAR PATEL	Rule 11 of NCLT	31-03-2022	reply not sign kindly every page sign	sanyam007
2321	21-03-2022	0710102151312019(N o.of Docs 2)	0710102151312019/73	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	EMAAR HOLDING II VS. EMAAR MGF LAND LIMITED	Sec. 241(1)	31-03-2022	Sign msising in Pages 1 to 21 according to PDF	govind2011@yahoo.in
2322	25-03-2022	0710102157822019(N o.of Docs 2)	0710102157822019/7	COMPANY PETITION IB (IBC)/6(PB)2020	M/S. BAJRANG TRADERS VS. MIDEAST INTEGRATED STEEL LTD.	IBC Under Sec 9	31-03-2022	wrong e filing	SHOVAN MISHRA
2323	26-03-2022	0710102011332022(N o.of Docs 1)	0710102011332022/1	COMPANY PETITION IB (IBC)/102(ND)2022	SHIMPING TECHNOLOGY PRIVATE LIMITED VS. FENEXA TECHNOLOGY PRIVATE LIMITED	IBC under Sec 7	31-03-2022	wrong file	Lawfic
2324	21-03-2022	0710102120062019(N o.of Docs 2)	0710102120062019/14	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	31-03-2022	Case Title, Case Number, Case Name and Index All are missiing	CMASKVERMA
2325	25-03-2022	0710102013872022(N o.of Docs 1)	0710102013872022/2	COMPANY PETITION IB (IBC)/165(ND)2022	DIAMOND TRAEXIM PRIVATE LIMITED VS. AHR CITY PROJECT PRIVATE LIMITED	IBC under Sec 7	31-03-2022	303-389 annexure not sign kindly upload separate file	assistreg
2326	26-03-2022	0710102017702022(N o.of Docs 1)	0710102017702022/2	TRANSFER PETITION (IBC)/14(PB)2022	VENKATA SIVAKUMAR VS. IDBI BANK LIMITED	Rule16(d),NCLT Rules,2016 IBC	31-03-2022	wrong vakalatnama	Mahus2414
2327	26-03-2022	0710102017702022(N o.of Docs 1)	0710102017702022/1	TRANSFER PETITION (IBC)/14(PB)2022	VENKATA SIVAKUMAR VS. IDBI BANK LIMITED	Rule16(d),NCLT Rules,2016 IBC	31-03-2022	wrong e filing	Venkatasiva@20
2328	21-03-2022	0710120009772018(N o.of Docs 1)	0710120009772018/12	COMPANY PETITION IB (IBC)/1181(ND)2018	HOLY-LAND MARKETING PVT LTD VS. LAKSH FOODS PVT LTD	IBC Under Sec 9	31-03-2022	Index msising, Twenty Five rupee Welfare Fee stamp msising in Vakalatnama	SALUJA
2329	22-03-2022	0710102114012020(N o.of Docs 1)	0710102114012020/1	INTERLOCUTORY APPLICATION (I.B.C)/5418(ND)2020	TRICOLITE ELECTRICAL INDUSTRIES LTD. VS. HBN HOMES COLONISERS PVT. LTD.	Application under any other provisions- IBC	31-03-2022	Need to File in IA	iprakeshJ1
2330	23-03-2022	0710102082042019(N o.of Docs 1)	0710102082042019/33	COMPANY PETITION IB (IBC)/1095(ND)2019	RITU TANDON VS. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9	30-03-2022	stamp paper and affidavit missed	nakulmohta
2331	23-03-2022	0710102074072021(N o.of Docs 2)	0710102074072021/4	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2021	MR. SRIGOPAL CHOUDHARY VSSTAR INDIA PVT. LTD	Rule 11 of NCLT, 2016	30-03-2022	reply not sign kindly every page sign	Payalk
2332	25-03-2022	0710102092672021(N o.of Docs 2)	0710102092672021/2	INTERLOCUTORY APPLICATION (I.B.C)/239(ND)2022	TECPRO SYSTEM LIMITED VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 43(1) r/w Sec 44 (1)	30-03-2022	Pages 51, 53,126 according to PDF Not Clear, Pages 52,54,61,63,95,109,111 according to PDF are in Hindi	Rishi Dewan
2333	21-03-2022	0710102085882021(N o.of Docs 2)	0710102085882021/1	INTERLOCUTORY APPLICATION (I.B.C)/5899(ND)2021	NIMITAYA INFOTECH PRIVATE LIMITED VS. ARUN KATHPALIA	Rule 11 of NCLT, 2016	30-03-2022	Welfare fee stamp and Court Fee stamp msising in Vakalatnama	PGREWAL

2334	19-12-2021	0710102092682021(N o.of Docs 0)	0710102092682021/4	COMPANY PETITION IB (IBC)/20(ND)2022	LEENA BATRA VS. FERROUS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	30-03-2022	Reply every page sign and 222 page missed	
2335	21-03-2022	0710102089202021(N o.of Docs 2)	0710102089202021/2	INTERLOCUTORY APPLICATION (I.B.C)/5920(PB)2021	ANITA ANEJA VS. M/S KINDLE INFRAHEIGHTS PVT LTD	Sec 60(5)	30-03-2022	Wrongly Filed here	hyadav
2336	21-03-2022	0710102088942019(N o.of Docs 2)	0710102088942019/32	COMPANY PETITION IB (IBC)/1348(ND)2019	NISUS FINANCE & INVESTMENT MANAGERS LLP VS. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	IBC under Sec 7	30-03-2022	Notary msising in E-stamp, Pages 21 to 32, 36 to 38,44 to 53,58 to 64 according to PDF Not Clear, One rupee Court Fee stamp msising in Vakalatnama	advocatesandeepg arg1
2337	22-03-2022	0710102032882021(N o.of Docs 1)	0710102032882021/32	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	29-03-2022	20Rs Welfare missed	avinashbhati6
2338	22-03-2022	0710102103352019(N o.of Docs 1)	0710102103352019/42	COMPANY PETITION IB (IBC)/1731(ND)2019	MAYOGA INVESTMENT LIMITED VS. M/S OVERSEAS PRIVATE LIMITED	IBC under Sec 7	29-03-2022	wrong file	UP/3398/09
2339	22-03-2022	0710102032882021(N o.of Docs 1)	0710102032882021/32	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	29-03-2022	20Rs Welfare missed	avinashbhati6
2340	22-03-2022	0710102084092021(N o.of Docs 1)	0710102084092021/1	INTERLOCUTORY APPLICATION (I.B.C)/5737(ND)2021	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	Application under any other provisions- IBC	29-03-2022	WRONG FILE	rajansh
2341	3/3/2021	0710102012532020(N o.of Docs 1)	0710102012532020/7	COMPANY PETITION IB (IBC)/494(ND)2020	THOMAS AND COMPANY PVT LIMITED VS. THAPAR BUILDERS PVT LIMITED	IBC Under Sec 9	29-03-2022	INDEX MISSING	PANKAJNCLT421
2342	3/3/2021	0710102012532020(N o.of Docs 1)	0710102012532020/7	COMPANY PETITION IB (IBC)/494(ND)2020	THOMAS AND COMPANY PVT LIMITED VS. THAPAR BUILDERS PVT LIMITED	IBC Under Sec 9	29-03-2022	INDEX MISSING	PANKAJNCLT421
2343	10/2/2022	0710102093912021(N o.of Docs 2)	0710102093912021/1	COMPANY PETITION IB (IBC)/78(ND)2022	YES BANK LIMITED VS. HINDUSTAN THERMALPROJECTS LIMITED	IBC under Sec 7	29-03-2022	wrong files	Premtosh
2344	28-01-2021	0710102007852021(N o.of Docs 0)	0710102007852021/15	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED VS HONDA CAR INDIA	Sec 60(5)	29-03-2022	E-stamp msising, Page 32 according to PDF Not CClear	
2345	19-03-2022	0710102007552022(N o.of Docs 2)	0710102007552022/2	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS. VIVEK PRAKASH	Section 95(1)	29-03-2022	Need to File in IA	GBNCLT

2346	22-03-2022	0710102032882021(N o.of Docs 1)	0710102032882021/32	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	29-03-2022	20Rs Welfare missed	avinashbhati6
2347	10/2/2022	0710102093912021(N o.of Docs 2)	0710102093912021/1	COMPANY PETITION IB (IBC)/78(ND)2022	YES BANK LIMITED VS. HINDUSTAN THERMALPROJECTS LIMITED	IBC under Sec 7	29-03-2022	wrong files	Premtosh
2348	21-03-2022	0710102063202021(N o.of Docs 5)	0710102063202021/7	INTERLOCUTORY APPLICATION (I.B.C)4339(ND)2021	NAVNEET KUMAR GUPTA VS. SPARK BUILDCON PVT. LTD & ORS.	Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	29-03-2022	Page 85 according to PDF Not Filed properly	RIL ASSOCIATES & ADV
2349	3/3/2021	0710102012532020(N o.of Docs 1)	0710102012532020/7	COMPANY PETITION IB (IBC)/494(ND)2020	THOMAS AND COMPANY PVT LIMITED VS. THAPAR BUILDERS PVT LIMITED	IBC Under Sec 9	29-03-2022	INDEX MISSING	PANKAJNCLT421
2350	10/2/2022	0710102093912021(N o.of Docs 2)	0710102093912021/1	COMPANY PETITION IB (IBC)/78(ND)2022	YES BANK LIMITED VS. HINDUSTAN THERMALPROJECTS LIMITED	IBC under Sec 7	29-03-2022	wrong files	Premtosh
2351	10/2/2022	0710102093912021(N o.of Docs 2)	0710102093912021/1	COMPANY PETITION IB (IBC)/78(ND)2022	YES BANK LIMITED VS. HINDUSTAN THERMALPROJECTS LIMITED	IBC under Sec 7	29-03-2022	wrong files	Premtosh
2352	10/2/2022	0710102093912021(N o.of Docs 2)	0710102093912021/1	COMPANY PETITION IB (IBC)/78(ND)2022	YES BANK LIMITED VS. HINDUSTAN THERMALPROJECTS LIMITED	IBC under Sec 7	29-03-2022	wrong files	Premtosh
2353	22-03-2022	0710102118832020(N o.of Docs 1)	0710102118832020/11	COMPANY PETITION IB (IBC)/1138(ND)2020	NIKE INDIA PRIVATE LIMITED VS. ENKAY BRAND DISTRIBUTION PRIVATE LIMITED	IBC Under Sec 9	29-03-2022	court fees and welfare missing	gkjain
2354	22-03-2022	0710102170152019(N o.of Docs 1)	0710102170152019/8	COMPANY PETITION IB (IBC)/40(ND)2020	M/S DKC TRADEX PVT LIMITED VS. MOON HERBAL LABORATORIES PRIVATE LTD	IBC Under Sec 9	29-03-2022	index missing and stamp paper missing	DEEPANK9
2355	22-03-2022	0710102012642019(N o.of Docs 2)	0710102012642019/18	COMPANY PETITION IB (IBC)/455(ND)2019	PUNJAB NATIONAL BANK VS. M/S SHIVANSH DIAMOND PVT. LTD.	IBC under Sec 7	29-03-2022	WRONG FILE PLS FILE AS A IA	ipvinodshah
2356	10/2/2022	0710102093912021(N o.of Docs 2)	0710102093912021/1	COMPANY PETITION IB (IBC)/78(ND)2022	YES BANK LIMITED VS. HINDUSTAN THERMALPROJECTS LIMITED	IBC under Sec 7	29-03-2022	wrong files	Premtosh
2357	25-03-2022	0710102090232021(N o.of Docs 1)	0710102090232021/2	COMPANY PETITION IB (IBC)/778(ND)2021	L&T FINANCE LIMITED VS. MABSOOT BUILDHOMES INDIA PRIVATE LIMITED	IBC under Sec 7	29-03-2022	wrong files	ajitjain
2358	10/2/2022	0710102093912021(N o.of Docs 2)	0710102093912021/1	COMPANY PETITION IB (IBC)/78(ND)2022	YES BANK LIMITED VS. HINDUSTAN THERMALPROJECTS LIMITED	IBC under Sec 7	29-03-2022	wrong files	Premtosh
2359	22-03-2022	0710102020712021(N o.of Docs 2)	0710102020712021/2	COMPANY PETITION IB (IBC)/602(ND)2021	VISHWANATH JHABARMALJI BHOOT VS. AKASVYA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	29-03-2022	STAMP PAPER AND NOTARY MISSING	kapoorandcompany

2360	10/2/2022	0710102093912021(N o.of Docs 2)	0710102093912021/1	COMPANY PETITION IB (IBC)/78(ND)2022	YES BANK LIMITED VS. HINDUSTAN THERMALPROJECTS LIMITED	IBC under Sec 7	29-03-2022	wrong files	Premtosh
2361	22-03-2022	0710102068082020(N o.of Docs 1)	0710102068082020/12	COMPANY PETITION IB (IBC)/849(PB)2020	SUNDRM CONSULTANTS PVT LTD VS. THREE C PROPERTIES PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	29-03-2022	20rs welfare missing	adityadewan
2362	22-03-2022	0710102032882021(N o.of Docs 1)	0710102032882021/32	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	29-03-2022	20Rs Welfare missed	avinashbhati6
2363	6/1/2020	0710102001582020(N o.of Docs 0)	0710102001582020/9	COMPANY PETITION IB (IBC)/181(PB)2020	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) VS. LEXUS INDIA LIMITED	IBC Under Sec 9	29-03-2022	Notary missing , double pagination ,	
2364	10/2/2022	0710102093912021(N o.of Docs 2)	0710102093912021/1	COMPANY PETITION IB (IBC)/78(ND)2022	YES BANK LIMITED VS. HINDUSTAN THERMALPROJECTS LIMITED	IBC under Sec 7	29-03-2022	wrong files	Premtosh
2365	22-03-2022	0710102119472020(N o.of Docs 2)	0710102119472020/5	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021	IMAGE ESTATS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2022	Need to English translation of full file	apoorv@cjalaw.in
2366	22-03-2022	0710102074072021(N o.of Docs 2)	0710102074072021/2	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2021	MR. SRIGOPAL CHOUDHARY VSSTAR INDIA PVT. LTD	Rule 11 of NCLT, 2016	29-03-2022	SUPPORTING AFFIDAVIT MISSED	lakshmeeshsk
2367	3/3/2021	0710102012532020(N o.of Docs 1)	0710102012532020/7	COMPANY PETITION IB (IBC)/494(ND)2020	THOMAS AND COMPANY PVT LIMITED VS. THAPAR BUILDERS PVT LIMITED	IBC Under Sec 9	29-03-2022	INDEX MISSING	PANKAJNCLT421
2368	25-03-2022	0710200412022017(N o.of Docs 21)	0710200412022017/25	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	28-03-2022	All IAs will be filed in Separate diary numbers;Not in One diary number	costadviser
2369	28-03-2022	0710200412022017(N o.of Docs 3)	0710200412022017/26	COMPANY PETITION IB (IBC)/609(ND)2017	S.E. INVESTMENTS LTD. VS M/S SONI REAL TORS PVT. LTD.	IBC under Sec 7	28-03-2022	All IAs will be filed in Separate diary numbers;Not in One diary number	costadviser
2370	25-03-2022	0710102082542021(N o.of Docs 1)	0710102082542021/4	INTERLOCUTORY APPLICATION (I.B.C)/5290(ND)2021	MR. NARESH MITTAL VS. STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	28-03-2022	Index msising	Learnedminds Legal
2371	16-03-2022	0710102047802021(N o.of Docs 1)	0710102047802021/8	CONTEMPT PETITION (IBC)/12(ND)2021	GULSHAN KUMAR GUPTA VSKARUN SHARMA	Rule 11 of NCLT, 2016	28-03-2022	Fifteen rupees Welfare fee stamp and Three rupees Court Fee stamp msising in Vakalatnama	Juris

2372	26-03-2022	0710102028982018(N o.of Docs 2)	0710102028982018/33	COMPANY PETITION IB (IBC)/1700(ND)2018	A.B STAINLESS STEEL VS. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	28-03-2022	E-stamp missing, True Copy sign msising in Pages 11 to 26 according to PDF, One rupee Court Fee stamp msising in Vakalatnama	JABEEN@77
2373	16-03-2022	0710102020502022(N o.of Docs 2)	0710102020502022/3	COMPANY APPLICATION(COMPANIES ACT)/99(ND)2022	F AND B ASIA VENTURES SINGAPORE PTE. LIMITED VS. JS HOSPITALITY SERVICES PRIVATE LIMITED	Rule 11 of NCLT	28-03-2022	Wrongly Filed here	Shweta@123
2374	21-03-2022	0710102086632021(N o.of Docs 2)	0710102086632021/3	COMPANY PETITION IB (IBC)/821(ND)2021	NU CORK PRODUCTS PRIVATE LIMITED VS. KOTSON,S PRIVATE LIMITED	IBC Under Sec 9	28-03-2022	Pages 9 and 10 according to PDF Not CLear	advstaoffice
2375	24-03-2022	0710102133082019(N o.of Docs 2)	0710102133082019/4	COMPANY PETITION IB (IBC)/365(ND)2021	ROYAL MANPOWER SERVICES VS. FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	IBC Under Sec 9	28-03-2022	Sign msising in Pages 1 to 14 according to PDF	karangandhii
2376	17-03-2022	0710102151072019(N o.of Docs 2)	0710102151072019/4	COMPANY APPLICATION(IBC)/26 13(PB)2019	SANDEEP KUMAR GUPTA VS. EMPLOYEES PROVIDENT FUND ORGANIZATION & ANOTHER	Sec 60(5)	25-03-2022	wrong file need translate copy	manish.dhir1
2377	12/3/2022	0710102157062019(N o.of Docs 1)	0710102157062019/1	COMPANY APPLICATION(IBC)/27 64(PB)2019	COL. SANJEEV DALAL VS. INTERNATIONAL RECREATIONAL AMUSEMENT LIMITED	Sec 60(5)	25-03-2022	Blank document Filed	apoorv@cjalaw.in
2378	13-03-2022	0710102074302021(N o.of Docs 1)	0710102074302021/1	INTERLOCUTORY APPLICATION (I.B.C)/5540(ND)2021	MANOHAR LAL VIJ VS. SHIV KUMAR GOEL	Sec 43(1) r/w Sec 44 (1)	25-03-2022	Pages 9 to 16 according to PDF Not Filed properly	devganabhishek
2379	23-03-2022	0710102056462021(N o.of Docs 1)	0710102056462021/1	COMPANY APPLICATION(COMPANIES ACT)/498(PB)2021	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Application under any other provisions ,Application under any other provisions	25-03-2022	Wrongly Filed (IA Uploaded)	rakesh@nclt
2380	25-03-2022	0710102081402021(N o.of Docs 2)	0710102081402021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/60(PB)2021	RAJEEV SABHARWAL VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THR. REGIONAL DIRECTOR (NORTH REGION)	Rule 11 of NCLT	25-03-2022	Index missing	naman.joshi@CJSI egal
2381	12/3/2022	0710200411212018(N o.of Docs 2)	0710200411212018/55	COMPANY PETITION IB (IBC)/228(PB)2018	RELAN BUILWELL PRIVATE LIMITED VS KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	25-03-2022	Sign misisng in Pages 1 to 4 according to PDF, True Copy sign msising in Pages 6 to 109 according to PDF	cs.twinkleshukla

2382	15-03-2022	0710102078052021(N o.of Docs 4)	0710102078052021/5	COMPANY PETITION IB (IBC)/725(ND)2021	NEETU CHAUDHARY VS. SUPERTECH LIMITED	IBC under Sec 7	25-03-2022	page -52 need translate , true copy sign missed on annexure , annexure don't break , separate volume index	kapoorandcompany
2383	16-03-2022	0710102020502022(N o.of Docs 1)	0710102020502022/2	COMPANY APPLICATION(COMPANIES ACT)/99(ND)2022	F AND B ASIA VENTURES SINGAPORE PTE. LIMITED VS. JS HOSPITALITY SERVICES PRIVATE LIMITED	Rule 11 of NCLT	25-03-2022	INDEX MISSING AND WELFARE AND COURT FEES MISSED	Shweta@123
2384	15-03-2022	0710102062182021(N o.of Docs 3)	0710102062182021/2	COMPANY PETITION IB (IBC)/134(ND)2022	STATE BANK OF INDIA VS. NAVEEN AGGARWAL	Section 95(1)	25-03-2022	Wrong file	debamitra@123
2385	15-03-2022	0710102062182021(N o.of Docs 3)	0710102062182021/2	COMPANY PETITION IB (IBC)/134(ND)2022	STATE BANK OF INDIA VS. NAVEEN AGGARWAL	Section 95(1)	25-03-2022	Wrong file	debamitra@123
2386	15-03-2022	0710102062182021(N o.of Docs 3)	0710102062182021/2	COMPANY PETITION IB (IBC)/134(ND)2022	STATE BANK OF INDIA VS. NAVEEN AGGARWAL	Section 95(1)	25-03-2022	Wrong file	debamitra@123
2387	15-03-2022	0710102062182021(N o.of Docs 3)	0710102062182021/2	COMPANY PETITION IB (IBC)/134(ND)2022	STATE BANK OF INDIA VS. NAVEEN AGGARWAL	Section 95(1)	25-03-2022	Wrong file	debamitra@123
2388	15-03-2022	0710102062192021(N o.of Docs 3)	0710102062192021/2	COMPANY PETITION IB (IBC)/135(ND)2022	STATE BANK OF INDIA VS. PIYOOSH GOYAL	Section 95(1)	25-03-2022	wrong file	debamitra@123
2389	14-03-2022	0710102002832022(N o.of Docs 2)	0710102002832022/1	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2022	BRIJ NANDAN KALRA VS	Sec 60(5)	25-03-2022	Wrongly Filed here	kunsh2014
2390	14-03-2022	0710102002452022(N o.of Docs 2)	0710102002452022/3	COMPANY PETITION IB (IBC)/89(ND)2022	CONNECTING PEOPLE OF INDIA VS. G. S. P POWER SYSTEMS PRIVATE LIMITED S.	IBC Under Sec 9	25-03-2022	Case Title, Case Number, Case Name and Index All are missing	K16712001
2391	17-03-2022	0710102060472020(N o.of Docs 2)	0710102060472020/8	COMPANY PETITION IB (IBC)/84(ND)2021	ENDLESS SERVICES PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	IBC under Sec 7	25-03-2022	43,78, etc and some pages not clear please check PDF	rahulssmalhotra
2392	12/3/2022	0710200411212018(N o.of Docs 2)	0710200411212018/54	COMPANY PETITION IB (IBC)/228(PB)2018	RELAN BUILWELL PRIVATE LIMITED VS KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	25-03-2022	Sign missing in Pages 1 to 4 according to PDF, True Copy sign missing in Pages 6 to 111 according to PDF	cs.twinkleshukla
2393	15-03-2022	0710102062192021(N o.of Docs 3)	0710102062192021/2	COMPANY PETITION IB (IBC)/135(ND)2022	STATE BANK OF INDIA VS. PIYOOSH GOYAL	Section 95(1)	25-03-2022	wrong file	debamitra@123
2394	15-03-2022	0710102062192021(N o.of Docs 3)	0710102062192021/2	COMPANY PETITION IB (IBC)/135(ND)2022	STATE BANK OF INDIA VS. PIYOOSH GOYAL	Section 95(1)	25-03-2022	wrong file	debamitra@123
2395	15-03-2022	0710102062192021(N o.of Docs 3)	0710102062192021/2	COMPANY PETITION IB (IBC)/135(ND)2022	STATE BANK OF INDIA VS. PIYOOSH GOYAL	Section 95(1)	25-03-2022	wrong file	debamitra@123
2396	15-03-2022	0710102077012021(N o.of Docs 1)	0710102077012021/2	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2021	GAURAV SAWHNEY VSRABINDRA KUMAR MINTRI	Sec 60(5)	25-03-2022	Blank document Filed	apoorv@cjalaw.in
2397	17-03-2022	0710102422882018(N o.of Docs 1)	0710102422882018/29	COMPANY PETITION IB (IBC)/923(PB)2018	SUNIL HANDA AND ORS. VS TODAY HOMES NOIDA PRIVATE LIMITED	IBC under Sec 7	25-03-2022	Only Blank Page Uploaded pls file proper file with proper PDF	apoorv@cjalaw.in

2398	16-03-2022	0710102099382020(N o.of Docs 1)	0710102099382020/5	COMPANY PETITION IB (IBC)/1017(ND)2020	A ONE GREENFIELD PVT.LTD VS. RSJ DEVELOPERS PVT LTD	IBC under Sec 7	25-03-2022	wrong file pls file as an application	Sakhuja@2022
2399	12/3/2022	0710102155482019(N o.of Docs 1)	0710102155482019/1	COMPANY APPLICATION(IBC)/26 87(PB)2019	JATIN MADAN	Application under any other provisions- IBC	25-03-2022	Blank document Filed	apoorv@cjalaw.in
2400	5/1/2022	0710102045302021(N o.of Docs 2)	0710102045302021/4	INTERLOCUTORY APPLICATION (I.B.C)/4387(ND)2021	SURAKSHA ASSET RECONSTRUCTION LIMITED VSM/S. NOIDA MEDICARE CENTRE LIMITED	Sec 43(1) r/w Sec 44 (1),Application under any other provisions- IBC	25-03-2022	Wrongly Filed here	krsanju
2401	13-03-2022	0710102023552021(N o.of Docs 1)	0710102023552021/4	INTERLOCUTORY APPLICATION (I.B.C)/894(ND)2021	J V RESTAURANT PVT LTD VSGIRISH BHATIA & ORS.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25-03-2022	Need to File in IA	Punithanda2019
2402	16-03-2022	0710102020502022(N o.of Docs 5)	0710102020502022/1	COMPANY APPLICATION(COMPANIES ACT)/99(ND)2022	F AND B ASIA VENTURES SINGAPORE PTE. LIMITED VS. JS HOSPITALITY SERVICES PRIVATE LIMITED	Rule 11 of NCLT	25-03-2022	Index missing and pagination MISSED	Shweta@123
2403	5/1/2022	0710102045302021(N o.of Docs 2)	0710102045302021/4	INTERLOCUTORY APPLICATION (I.B.C)/4387(ND)2021	SURAKSHA ASSET RECONSTRUCTION LIMITED VSM/S. NOIDA MEDICARE CENTRE LIMITED	Sec 43(1) r/w Sec 44 (1),Application under any other provisions- IBC	25-03-2022	Wrongly Filed here	krsanju
2404	5/1/2022	0710102045302021(N o.of Docs 2)	0710102045302021/4	INTERLOCUTORY APPLICATION (I.B.C)/4387(ND)2021	SURAKSHA ASSET RECONSTRUCTION LIMITED VSM/S. NOIDA MEDICARE CENTRE LIMITED	Sec 43(1) r/w Sec 44 (1),Application under any other provisions- IBC	25-03-2022	Wrongly Filed here	krsanju
2405	17-03-2022	0710200412592017(N o.of Docs 2)	0710200412592017/70	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK KHANNA VS EARTH INFRASTRUCTURE S LTD.	IBC under Sec 7	25-03-2022	only index uploaded	associate.amc
2406	15-03-2022	0710102111462019(N o.of Docs 1)	0710102111462019/8	COMPANY PETITION IB (IBC)/1934(PB)2019	ORIENTAL BANK OF COMMERCE VS. INTERDRIL ASIA LIMITED	IBC under Sec 7	25-03-2022	Index court fees and welfare missing	athamlegal
2407	15-03-2022	0710200415372018(N o.of Docs 1)	0710200415372018/5	COMPANY PETITION IB (IBC)/843(ND)2018	INGRAM MICRO INDIA PVT. LTD. VS DR. JAIN VIDEO ON WHEELS PVT. LTD.	IBC Under Sec 9	25-03-2022	index missing	anupam1090
2408	15-03-2022	0710102110052019(N o.of Docs 1)	0710102110052019/6	COMPANY APPEAL(COMPANIES ACT)/823(ND)2019	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	25-03-2022	Only proof of service uploaded	abhisheksharma2324
2409	5/1/2022	0710102045302021(N o.of Docs 2)	0710102045302021/4	INTERLOCUTORY APPLICATION (I.B.C)/4387(ND)2021	SURAKSHA ASSET RECONSTRUCTION LIMITED VSM/S. NOIDA MEDICARE CENTRE LIMITED	Sec 43(1) r/w Sec 44 (1),Application under any other provisions- IBC	25-03-2022	Wrongly Filed here	krsanju
2410	16-03-2022	0710102016932022(N o.of Docs 1)	0710102016932022/1	COMPANY PETITION IB (IBC)/221(ND)2022	PNB HOUSING FINANCE LIMITED VS. MR. ASHOK KUMAR GUPTA	Section 95(1)	24-03-2022	Pls file with supporting affidavit	hkumar
2411	16-03-2022	0710102085482021(N o.of Docs 1)	0710102085482021/4	INTERLOCUTORY APPLICATION (I.B.C)/5522(ND)2021	VIKRAM KUMAR VSANKUR JAIN	Application under any other provisions- IBC	24-03-2022	Index missing	anupam1090

2412	16-03-2022	0710102018292020(N o.of Docs 2)	0710102018292020/3	COMPANY PETITION IB (IBC)/1065(ND)2020	SPRINT CONSYS PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	24-03-2022	some pages not clear true copy sign missing	jainbabit06
2413	16-03-2022	0710102035972021(N o.of Docs 1)	0710102035972021/4	INTERLOCUTORY APPLICATION (I.B.C)/2375(ND)2021	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	Sec 25(j)	24-03-2022	Supporting affidavit missed	KANTI@MOHAN
2414	16-03-2022	0710102033612021(N o.of Docs 2)	0710102033612021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2021	THISTLE EQUITY CONSULTANT LIMITED VS. METRO TECHNOBUILD PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-03-2022	Only order uploaded pls give index	palashagarwal
2415	26-03-2021	0710102024542021(N o.of Docs 0)	0710102024542021/5	COMPANY PETITION IB (IBC)/294(ND)2021	P L THOMAS VS. AMAKAN OVERSEAS (P) LTD	IBC Under Sec 9	24-03-2022	sign missing	
2416	16-03-2022	0710102027852020(N o.of Docs 2)	0710102027852020/4	COMPANY PETITION IB (IBC)/677(PB)2020	SHARK MINES & MINERALS PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	24-03-2022	Wrong Filing (Please contact to registry 011-24361890)	nayyaradi
2417	22-03-2022	0710102019992021(N o.of Docs 2)	0710102019992021/17	COMPANY PETITION (COMPANIES ACT)/65(ND)2021	DR. RAJEEV KUMAR SHARMA VS. RUCHI MEDICAL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-03-2022	page number not mention in vakaltanama	apfc99
2418	23-03-2022	0710102036092020(N o.of Docs 2)	0710102036092020/43	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	23-03-2022	index and stamp paper missing	RDNRMCA
2419	20-01-2022	0710102005932022(N o.of Docs 0)	0710102005932022/1	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	22-03-2022	true copy missing in annexure page	
2420	14-03-2022	0710102106592019(N o.of Docs 2)	0710102106592019/7	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	ROHIT GUPTA & ORS. VS. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec. 241(1),Sec. 242(4)	21-03-2022	wrong file	mohitseth
2421	3/1/2022	1010000400272017(N o.of Docs 1)	1010000400272017/7	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHIL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	IBC Under Sec 9	21-03-2022	welfare and court fees missed	Hvs@NCLT
2422	14-03-2022	0710102082042019(N o.of Docs 2)	0710102082042019/32	COMPANY PETITION IB (IBC)/1095(ND)2019	RITU TANDON VS. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9	21-03-2022	True copy and sign missing missing	nakulmohta
2423	14-03-2022	0710102136162019(N o.of Docs 2)	0710102136162019/40	COMPANY APPLICATION(IBC)/1342(ND)2019	RELAN BUILDWELL PVT LTD VS. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	21-03-2022	page 8,9,10 not clear	R K GUPTA
2424	14-03-2022	0710102009862022(N o.of Docs 1)	0710102009862022/1	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2022	TECPRO SYSTEM LIMITED VS. MAHARASHTRA STATE POWER GENERATION COMPANY LIMITED	Sec 60(5)	21-03-2022	Stamp Paper Missing	avsmayam76
2425	22-12-2021	1010000400272017(N o.of Docs 1)	1010000400272017/6	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHIL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	IBC Under Sec 9	21-03-2022	index missing	Hvs@NCLT
2426	14-03-2022	0710102060102021(N o.of Docs 1)	0710102060102021/2	INTERLOCUTORY APPLICATION (I.B.C)/3864(PB)2021	MADHU BALA VSMSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	21-03-2022	Wrong file	apoorv@cjalaw.in

2427	14-03-2022	0710102070282021(N o.of Docs 1)	0710102070282021/1	INTERLOCUTORY APPLICATION (I.B.C)/4480(PB)2021	POONAM VERMA & ORS. VS. RABINDRA KUMAR MINTRI	Sec 60(5)	21-03-2022	Wrong file only proof of service uploaded	apoorv@cjalaw.in
2428	14-03-2022	0710120009482018(N o.of Docs 4)	0710120009482018/21	COMPANY PETITION IB (IBC)/1138(ND)2018	R J PACKWELLS PVT LTD VS. NIBULA PRINT AND PACK PVT LTD	IBC Under Sec 9	21-03-2022	Wrong file pls file with court order	andonandco
2429	15-03-2022	0710102012172020(N o.of Docs 2)	0710102012172020/17	COMPANY PETITION IB (IBC)/413(ND)2020	R.G. LUTHRA & CO. VS. ABAG HI-TECH EDUCATION LIMITED	IBC Under Sec 9	21-03-2022	Index missing	Ank_17
2430	15-03-2022	0710102041172021(N o.of Docs 2)	0710102041172021/4	COMPANY PETITION IB (IBC)/561(ND)2021	GUJARAT URJA VIKAS NIGAM LIMITED VS. M/S RGE SURAT PRIVATE LIMITED	IBC Under Sec 9	21-03-2022	True copy sign missing	anandk83
2431	14-03-2022	0710102027762021(N o.of Docs 1)	0710102027762021/7	COMPANY PETITION IB (IBC)/282(ND)2021	D R INTERNATIONAL PRIVATE LIMITED VS. UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	21-03-2022	Wrong file please file as an application	Bodhi@NCLT
2432	14-03-2022	0710102092672021(N o.of Docs 1)	0710102092672021/1	INTERLOCUTORY APPLICATION (I.B.C)/239(ND)2022	TECPRO SYSTEM LIMITED VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 43(1) r/w Sec 44 (1)	21-03-2022	stamp paper missing	avsmanyam76
2433	14-03-2022	0710102089202021(N o.of Docs 1)	0710102089202021/1	INTERLOCUTORY APPLICATION (I.B.C)/5920(PB)2021	ANITA ANEJA VS. M/S KINDLE INFRAHEIGHTS PVT LTD	Sec 60(5)	21-03-2022	Wrong file only proof of service uploaded	apoorv@cjalaw.in
2434	15-03-2022	0710102060902021(N o.of Docs 2)	0710102060902021/1	INTERLOCUTORY APPLICATION (I.B.C)/4169(ND)2021	TATA CAPITAL FINANCIAL SERVICES VSNATH MOTORS PVT LTD	Rule 11 of NCLT, 2016	21-03-2022	Some Pages in Hindi pls attached type copy	ADITYAGAURI
2435	14-03-2022	0710102009792022(N o.of Docs 1)	0710102009792022/1	INTERLOCUTORY APPLICATION (I.B.C)/761(ND)2022	TECPRO SYSTEM LIMITED VS. TAMILNADU GENERATION AND DISTRIBUTION CORPORATION LIMITED	Sec 60(5)	21-03-2022	Stamp Paper Missing	avsmanyam76
2436	15-03-2022	0710102014492020(N o.of Docs 2)	0710102014492020/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020	NOBLE BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-03-2022	wrong files	purbey31
2437	14-03-2022	0710102006292022(N o.of Docs 2)	0710102006292022/2	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2022	ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS. MR. VISWANADHA SARMA RESOLUTION PROFESSIONAL FOR PIYUSH IT SOLUTIONS PRIVATE LIMITED	Sec 60(5)	21-03-2022	court fees and welfare missed	utkarsh356
2438	28-02-2022	0710102018592021(N o.of Docs 1)	0710102018592021/3	COMPANY PETITION IB (IBC)/545(ND)2021	SANYOG HEALTHCARE LTD. VS. INFINITY HEALTH CARE PRIVATE LIMITED	IBC Under Sec 9	21-03-2022	Index Missing	deepakkumargupta

2439	28-02-2022	0710102018592021(N o.of Docs 1)	0710102018592021/3	COMPANY PETITION IB (IBC)/545(ND)2021	SANYOG HEALTHCARE LTD. VS. INFINITY HEALTH CARE PRIVATE LIMITED	IBC Under Sec 9	21-03-2022	Index Missing	deepakkumargupta
2440	15-03-2022	0710102010922019(N o.of Docs 12)	0710102010922019/12	COMPANY PETITION (COMPANIES ACT)/35(ND)2019	XAD INC. (GROUND TRUTH) VS. XAD SOFTWARE PVT. LTD.	Sec. 241(1),Sec. 244(1)	21-03-2022	Wrong files	khanamirzafar
2441	14-03-2022	0710102136162019(N o.of Docs 2)	0710102136162019/41	COMPANY APPLICATION(IBC)/1342(ND)2019	RELAN BUILDWELL PVT LTD VS. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	21-03-2022	8-9 Not Clear	R K GUPTA
2442	14-03-2022	0710102063732021(N o.of Docs 2)	0710102063732021/5	COMPANY PETITION IB (IBC)/601(ND)2021	ICICI BANK LTD. VS. M/S SUPERTECH TOWNSHIP PROJECT LTD.	IBC under Sec 7	21-03-2022	Wrong file please as an application	sachdeva.vidushi@gma
2443	28-02-2022	0710102018592021(N o.of Docs 1)	0710102018592021/3	COMPANY PETITION IB (IBC)/545(ND)2021	SANYOG HEALTHCARE LTD. VS. INFINITY HEALTH CARE PRIVATE LIMITED	IBC Under Sec 9	21-03-2022	Index Missing	deepakkumargupta
2444	28-02-2022	0710102018592021(N o.of Docs 1)	0710102018592021/3	COMPANY PETITION IB (IBC)/545(ND)2021	SANYOG HEALTHCARE LTD. VS. INFINITY HEALTH CARE PRIVATE LIMITED	IBC Under Sec 9	21-03-2022	Index Missing	deepakkumargupta
2445	15-03-2022	0710102014872019(N o.of Docs 2)	0710102014872019/10	COMPANY PETITION IB (IBC)/660(ND)2019	MR A S CHOUDHARY VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	16-03-2022	page 19 in hindi	knmncit
2446	3/3/2022	0710102007612022(N o.of Docs 2)	0710102007612022/1	TRANSFER PETITION (IBC)/11(PB)2022	** WILL BE AUTO FILLED LATER	Rule16(d),NCLT Rules,2016 IBC	16-03-2022	wrong file pls file as an application	Venkatasiva@20
2447	3/3/2022	0710102007612022(N o.of Docs 2)	0710102007612022/1	TRANSFER PETITION (IBC)/11(PB)2022	** WILL BE AUTO FILLED LATER	Rule16(d),NCLT Rules,2016 IBC	16-03-2022	wrong file pls file as an application	Venkatasiva@20
2448	28-02-2022	0710102060552021(N o.of Docs 1)	0710102060552021/4	COMPANY PETITION IB (IBC)/716(PB)2021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS. ASHISH MAHINDRU	Section 95(1)	16-03-2022	stamp paper missed	Kakra.associates
2449	3/3/2022	0710102007612022(N o.of Docs 2)	0710102007612022/1	TRANSFER PETITION (IBC)/11(PB)2022	** WILL BE AUTO FILLED LATER	Rule16(d),NCLT Rules,2016 IBC	16-03-2022	wrong file pls file as an application	Venkatasiva@20
2450	15-03-2022	0710102013372022(N o.of Docs 2)	0710102013372022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/43(ND)2022	ARGL LIMITED VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR)	Rule 32	16-03-2022	order copy missed	Ashkrit@464
2451	8/3/2022	0710102058852021(N o.of Docs 2)	0710102058852021/3	INTERLOCUTORY APPLICATION (I.B.C)/4203(ND)2021	ANIL KUMAR MITTAL VS. MR. JAWAHAR LAL TUFCHI & ORS.	19(2)	16-03-2022	stamp paper affidavit proof of service true copy sign missed	9911418802
2452	10/3/2022	0710102031222021(N o.of Docs 2)	0710102031222021/2	COMPANY PETITION IB (IBC)/333(ND)2021	COFFEE DAY GLOBAL LIMITED VS. GO AIRLINES (INDIA) LIMITED	IBC Under Sec 9	16-03-2022	index , affidavit stamp paper missed	DesaiDiwanji

2453	28-02-2022	0710102060552021(N o.of Docs 1)	0710102060552021/4	COMPANY PETITION IB (IBC)/716(PB)2021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS. ASHISH MAHINDRU	Section 95(1)	16-03-2022	stamp paper missed	Kakra.associates
2454	10/3/2022	0710102090252021(N o.of Docs 1)	0710102090252021/1	INTERLOCUTORY APPLICATION (I.B.C)/1092(PB)2022	ASHISH KUMAR VS. RABINDRA KUMAR MINTRI	Sec 60(5)	16-03-2022	upload again	apoorv@cjalaw.in
2455	8/3/2022	0710200409872018(N o.of Docs 1)	0710200409872018/4	COMPANY PETITION IB (IBC)/561(ND)2018	INDARPRASTHA BUILDTECH PVT. LTD. VS M/S ANJANI REALTORS PVT. LTD.	IBC Under Sec 9	16-03-2022	index missing	2000@talwar
2456	9/3/2022	0710102400522014(N o.of Docs 8)	0710102400522014/2	COMPANY PETITION (COMPANIES ACT)/179(PB)2014	LUXMI DUTT GUPTA VS THE REGISTRAR OF COMPANIES ORS.	Application under any other provisions	16-03-2022	Pls Attached order	Niki Kantawala
2457	28-02-2022	0710102060552021(N o.of Docs 1)	0710102060552021/4	COMPANY PETITION IB (IBC)/716(PB)2021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS. ASHISH MAHINDRU	Section 95(1)	16-03-2022	stamp paper missed	Kakra.associates
2458	10/3/2022	0710102027692021(N o.of Docs 2)	0710102027692021/4	COMPANY PETITION (COMPANIES ACT)/113(PB)2021	AMANDA DESIREE BROWN VS. WMW EVENTS AND ENTERTAINMENT	Sec. 241(1),Sec. 242(4)	16-03-2022	page 78,80,81,84,85,86 to 90,147not clear ,	trustlegal
2459	1/1/2016	0710200401642016(N o.of Docs 0)	0710200401642016/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS M/S WINNER DEVICE & DISPLAY PVT LTD & ORS	Application under any other provisions	16-03-2022	Order is uploaded pls check don't file as a additional document	
2460	8/3/2022	0710102128122019(N o.of Docs 1)	0710102128122019/11	COMPANY PETITION IB (IBC)/2417(ND)2019	TEK TRAVELS PRIVATE LIMITED VS. TED TRAVEL & EXPERIENCES PRIVATE LIMITED	IBC Under Sec 9	16-03-2022	stamp paper affidavit proof of service missed	9911418802
2461	15-03-2022	0710102143122019(N o.of Docs 1)	0710102143122019/7	COMPANY PETITION IB (IBC)/2900(ND)2019	GITASHA KHANNA VS. AEGIS VALUE HOMES LIMITED	IBC under Sec 7	16-03-2022	Rs 15 more need on welfare	ajayjain72
2462	28-02-2022	0710102060552021(N o.of Docs 1)	0710102060552021/4	COMPANY PETITION IB (IBC)/716(PB)2021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS. ASHISH MAHINDRU	Section 95(1)	16-03-2022	stamp paper missed	Kakra.associates
2463	9/3/2022	0710102095132021(N o.of Docs 2)	0710102095132021/2	COMPANY APPEAL(COMPANIES ACT)/9(ND)2022	MOTI REALTEK AND PROPERTIES PRIVATELIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	16-03-2022	Please file as an application	Jurist24
2464	3/3/2022	0710102007612022(N o.of Docs 2)	0710102007612022/1	TRANSFER PETITION (IBC)/11(PB)2022	** WILL BE AUTO FILLED LATER	Rule16(d),NCLT Rules,2016 IBC	16-03-2022	wrong file pls file as an application	Venkatasiva@20
2465	8/3/2022	0710102078022019(N o.of Docs 2)	0710102078022019/13	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	16-03-2022	stamp paper missed page 49 to 62 ,65 to 69,75,77 to 79,80 to 89,98 to 111,118 to 153 not clear court fees welfare missed	Sonia1972!
2466	8/3/2022	0710200722492018(N o.of Docs 4)	0710200722492018/1	COMPANY PETITION (COMPANIES ACT)/47(ND)2018	KRISHAN PAL SINGH VS ULTRA TECHNOLOGIES PVT. LTD	Sec. 241(1),Sec. 242(4)	15-03-2022	wrong file please attached order if your docs not in DMS	saifmobin

2467	9/3/2022	0710102102772020(N o.of Docs 2)	0710102102772020/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/126(ND)2020	INFO SKY TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-03-2022	pls file as an application	CONDUCTIVE LEGAL
2468	9/3/2022	0710102063812020(N o.of Docs 1)	0710102063812020/2	INTERLOCUTORY APPLICATION (I.B.C)/163(ND)2022	MANOHAR LAL VIJ VSEARTH INFRASTRUCTURE LTD.	Sec 43(1) r/w Sec 44 (1)	15-03-2022	Index and Details missed	vishalhirawat
2469	8/3/2022	0710102114232020(N o.of Docs 2)	0710102114232020/18	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	15-03-2022	Notary back Date	TARNACHASSOCIATES12
2470	8/3/2022	0710102114232020(N o.of Docs 2)	0710102114232020/18	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	15-03-2022	Notary back Date	TARNACHASSOCIATES12
2471	9/3/2022	0710102114232020(N o.of Docs 2)	0710102114232020/19	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	15-03-2022	True copy sign missing	TARNACHASSOCIATES12
2472	9/3/2022	0710102005562020(N o.of Docs 2)	0710102005562020/3	COMPANY PETITION IB (IBC)/319(ND)2021	GOYAL INDUSTRIES VS. OLIVER EIGNIEERING PVT. LTD.	IBC Under Sec 9	15-03-2022	wrong file pls file as a Petition if you file old petition pls attached court order	R_khemuka
2473	8/3/2022	0710102114232020(N o.of Docs 2)	0710102114232020/18	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	15-03-2022	Notary back Date	TARNACHASSOCIATES12
2474	1/5/2019	0710102018422018(N o.of Docs 1)	0710102018422018/1	COMPANY PETITION (COMPANIES ACT)/81(ND)2017	M/S EBOT IT SERVICES INDIA PVT LTD	Sec. 441	15-03-2022	index missing and pagination not done	admin
2475	8/3/2022	0710102114232020(N o.of Docs 2)	0710102114232020/18	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	15-03-2022	Notary back Date	TARNACHASSOCIATES12
2476	9/3/2022	0710200401062016(N o.of Docs 3)	0710200401062016/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2016	AEZ INFRATECH PVT. LTD. VS M/S SOMANI WORSTED LTD. & ORS.	Application under any other provisions	15-03-2022	Wrong filing	law_sharma@yahoo.com
2477	7/3/2022	0710102053822021(N o.of Docs 1)	0710102053822021/6	COMPANY PETITION IB (IBC)/540(ND)2021	USHA FASTENERS PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	14-03-2022	court fees 5rs and welfare25rs missing	advstaoffice
2478	7/3/2022	0710102082132021(N o.of Docs 1)	0710102082132021/3	INTERLOCUTORY APPLICATION (I.B.C)/5457(ND)2021	TATA CAPITAL FINANCIAL SERVICES LTD. VS. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF M/S MAGPIE INTERNATIONAL LTD.	Application under any other provisions- IBC	14-03-2022	only proof of service uploaded	arguspartners
2479	8/3/2022	0710102019322020(N o.of Docs 2)	0710102019322020/16	COMPANY PETITION IB (IBC)/512(ND)2020	M/S SALASAR BUILDERS VS. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	14-03-2022	stamp missing	sinha.awanish
2480	21-12-2021	0710102058842021(N o.of Docs 0)	0710102058842021/1	COMPANY PETITION IB (IBC)/816(ND)2021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. VS. M/S ELITE TOWNSHIP PVT. LTD.	IBC Under Sec 9	14-03-2022	stamp paper missing	

2481	21-12-2021	0710102058842021(N o.of Docs 0)	0710102058842021/1	COMPANY PETITION IB (IBC)/816(ND)2021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. VS. M/S ELITE TOWNSHIP PVT. LTD.	IBC Under Sec 9	14-03-2022	stamp paper missing	
2482	21-12-2021	0710102058842021(N o.of Docs 0)	0710102058842021/1	COMPANY PETITION IB (IBC)/816(ND)2021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. VS. M/S ELITE TOWNSHIP PVT. LTD.	IBC Under Sec 9	14-03-2022	stamp paper missing	
2483	7/3/2022	0710102073682019(N o.of Docs 2)	0710102073682019/7	COMPANY PETITION IB (IBC)/869(ND)2019	MUKESH BANSAL VS. RISE INDIA PADHOPADHAO PRIVATE LIMITED	IBC Under Sec 9	14-03-2022	wrong file pls file as an application with 1000 fees	nikitamanu
2484	8/3/2022	0710102005662022(N o.of Docs 1)	0710102005662022/3	INTERLOCUTORY APPLICATION (I.B.C)/408(PB)2022	UNITECH MACHINES KARMCHARI SANGH VS. VIVEK RAHEJA	Sec 60(5)	14-03-2022	pagination missed	manishsri
2485	7/3/2022	0710102073682019(N o.of Docs 1)	0710102073682019/8	COMPANY PETITION IB (IBC)/869(ND)2019	MUKESH BANSAL VS. RISE INDIA PADHOPADHAO PRIVATE LIMITED	IBC Under Sec 9	14-03-2022	wrong file pls file as an application with 1000 fees	nikitamanu
2486	21-12-2021	0710102058842021(N o.of Docs 0)	0710102058842021/1	COMPANY PETITION IB (IBC)/816(ND)2021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. VS. M/S ELITE TOWNSHIP PVT. LTD.	IBC Under Sec 9	14-03-2022	stamp paper missing	
2487	7/3/2022	0710102073682019(N o.of Docs 2)	0710102073682019/9	COMPANY PETITION IB (IBC)/869(ND)2019	MUKESH BANSAL VS. RISE INDIA PADHOPADHAO PRIVATE LIMITED	IBC Under Sec 9	14-03-2022	wrong file pls file as an application with 1000 fees	nikitamanu
2488	18-10-2019	0710102411822018(N o.of Docs 1)	0710102411822018/8	COMPANY PETITION IB (IBC)/904(PB)2018	STATE BANK OF INDIA VS M/S SURYA PHARMACEUTICALS LTD.	IBC under Sec 7	11/3/2022	welfare fees and court fees missed and index missing v	11193
2489	5/3/2022	0710102086632021(N o.of Docs 1)	0710102086632021/2	COMPANY PETITION IB (IBC)/821(ND)2021	NU CORK PRODUCTS PRIVATE LIMITED VS. KOTSON,S PRIVATE LIMITED	IBC Under Sec 9	11/3/2022	welfare missed	advstaoffice
2490	8/8/2019	0710102405992018(N o.of Docs 1)	0710102405992018/5	COMPANY PETITION IB (IBC)/546(PB)2018	VOLKSWAGEN FINANCE PVT LTD VS STERLING VEHICLES & GENERAL SALES PVT LTD	IBC under Sec 7	11/3/2022	page 38 translate	admin
2491	6/3/2022	0710102065012021(N o.of Docs 2)	0710102065012021/2	INTERLOCUTORY APPLICATION (I.B.C)/4076(ND)2021	APOORV SARVARIA VS. AJAY RAJ PUROHIT	19(2)	11/3/2022	NEED TO IA FILE	apoorvsarvariaip
2492	6/3/2022	0710102065012021(N o.of Docs 2)	0710102065012021/2	INTERLOCUTORY APPLICATION (I.B.C)/4076(ND)2021	APOORV SARVARIA VS. AJAY RAJ PUROHIT	19(2)	11/3/2022	NEED TO IA FILE	apoorvsarvariaip
2493	6/3/2022	0710102065012021(N o.of Docs 2)	0710102065012021/2	INTERLOCUTORY APPLICATION (I.B.C)/4076(ND)2021	APOORV SARVARIA VS. AJAY RAJ PUROHIT	19(2)	11/3/2022	NEED TO IA FILE	apoorvsarvariaip
2494	12/2/2020	0710102019322020(N o.of Docs 0)	0710102019322020/12	COMPANY PETITION IB (IBC)/512(ND)2020	M/S SALASAR BUILDERS VS. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	11/3/2022	STAMP PAPER MISSING	

2495	12/2/2020	0710102019322020(N o.of Docs 0)	0710102019322020/12	COMPANY PETITION IB (IBC)/512(ND)2020	M/S SALASAR BUILDERS VS. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	11/3/2022	STAMP PAPER MISSING	
2496	6/3/2022	0710102065012021(N o.of Docs 2)	0710102065012021/2	INTERLOCUTORY APPLICATION (I.B.C)/4076(ND)2021	APOORV SARVARIA VS. AJAY RAJ PUROHIT	19(2)	11/3/2022	NEED TO IA FILE	apoorvsarvariaip
2497	12/2/2020	0710102019322020(N o.of Docs 0)	0710102019322020/12	COMPANY PETITION IB (IBC)/512(ND)2020	M/S SALASAR BUILDERS VS. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	11/3/2022	STAMP PAPER MISSING	
2498	4/3/2022	0710102136282019(N o.of Docs 2)	0710102136282019/12	COMPANY PETITION IB (IBC)/2755(ND)2019	M/S MAZAGON DOCK LIMITED VS. M/S DREDGING CORPORATION OF INDIA LIMITED	IBC Under Sec 9	11/3/2022	Wrong file	Lawsenate
2499	12/2/2020	0710102019322020(N o.of Docs 0)	0710102019322020/12	COMPANY PETITION IB (IBC)/512(ND)2020	M/S SALASAR BUILDERS VS. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	11/3/2022	STAMP PAPER MISSING	
2500	4/3/2022	0710102015122022(N o.of Docs 2)	0710102015122022/1	INTERLOCUTORY APPLICATION (I.B.C)/946(PB)2022	PRANAV SHARMA VS. RAKESH KUMAR JAIN	Sec 60(5)	11/3/2022	only memo of parties missing	taniashar
2501	5/3/2022	0710102015992022(N o.of Docs 2)	0710102015992022/1	INTERLOCUTORY APPLICATION (I.B.C)/1038(ND)2022	MR. SANDEEP GUPTA VS. SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	11/3/2022	index missing	pulkitraswant
2502	18-10-2019	0710102411822018(N o.of Docs 1)	0710102411822018/8	COMPANY PETITION IB (IBC)/904(PB)2018	STATE BANK OF INDIA VS M/S SURYA PHARMACEUTICALS LTD.	IBC under Sec 7	11/3/2022	welfare fees and court fees missed and index missing v	11193
2503	18-10-2019	0710102411822018(N o.of Docs 1)	0710102411822018/8	COMPANY PETITION IB (IBC)/904(PB)2018	STATE BANK OF INDIA VS M/S SURYA PHARMACEUTICALS LTD.	IBC under Sec 7	11/3/2022	welfare fees and court fees missed and index missing v	11193
2504	18-10-2019	0710102411822018(N o.of Docs 1)	0710102411822018/8	COMPANY PETITION IB (IBC)/904(PB)2018	STATE BANK OF INDIA VS M/S SURYA PHARMACEUTICALS LTD.	IBC under Sec 7	11/3/2022	welfare fees and court fees missed and index missing v	11193
2505	5/3/2022	0710102066792021(N o.of Docs 3)	0710102066792021/8	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2021	ANIL KUMAR MITTAL VSCOMMISSIONER STATE TAX (DGST) NEW DELHI & ANR.	Sec 60(5)	11/3/2022	please mentioned vakalatnama in index	advrachit
2506	5/3/2022	0710102145892019(N o.of Docs 5)	0710102145892019/2	COMPANY APPLICATION(IBC)/1145(PB)2020	SARIKA SOMVASHI V S VS. RS STONES PVT.LTD.	19(2)	11/3/2022	Please file as an application	dkagarwal_ip
2507	3/3/2022	0710102061502019(N o.of Docs 4)	0710102061502019/7	COMPANY PETITION IB (IBC)/769(PB)2019	HARJEET SINGH VS. ENTERTAINMENT CITY LIMITED.	IBC under Sec 7	9/3/2022	Please file as an application	sd.batra
2508	3/3/2022	0710102061502019(N o.of Docs 4)	0710102061502019/7	COMPANY PETITION IB (IBC)/769(PB)2019	HARJEET SINGH VS. ENTERTAINMENT CITY LIMITED.	IBC under Sec 7	9/3/2022	Please file as an application	sd.batra

2509	3/3/2022	0710102061502019(N o.of Docs 4)	0710102061502019/7	COMPANY PETITION IB (IBC)/769(PB)2019	HARJEET SINGH VS. ENTERTAINMENT CITY LIMITED.	IBC under Sec 7	9/3/2022	Please file as an application	sd.batra
2510	3/3/2022	0710102061502019(N o.of Docs 4)	0710102061502019/7	COMPANY PETITION IB (IBC)/769(PB)2019	HARJEET SINGH VS. ENTERTAINMENT CITY LIMITED.	IBC under Sec 7	9/3/2022	Please file as an application	sd.batra
2511	3/3/2022	0710102061502019(N o.of Docs 4)	0710102061502019/7	COMPANY PETITION IB (IBC)/769(PB)2019	HARJEET SINGH VS. ENTERTAINMENT CITY LIMITED.	IBC under Sec 7	9/3/2022	Please file as an application	sd.batra
2512	3/3/2022	0710102008252020(N o.of Docs 1)	0710102008252020/1	COMPANY APPLICATION(IBC)/597(ND)2020	PC SOLUTION PRIVATE LIMITED VS. ORTEL COMMUNICATIONS LIMITED (UNDER CORPORATE INSOLVENCY RESOLUTION PROCESS) AND OTHERS	Sec 60(5)	9/3/2022	INDEX MISSING	SKRADVOCATES
2513	2/3/2022	0710102421772018(N o.of Docs 1)	0710102421772018/7	COMPANY PETITION IB (IBC)/76(PB)2018	ORIENTAL BANK COMMERCE VS PELLET ENERGY SYSTEMS PRIVATE LIMITED	IBC under Sec 7	9/3/2022	10 welfare missed	sksharma
2514	2/3/2022	0710102093872021(N o.of Docs 2)	0710102093872021/1	INTERLOCUTORY APPLICATION (I.B.C)/6010(ND)2021	SAMYAK METALS PVT. LTD. VS. KIRAN UDYOG PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/3/2022	wrong file	kushalbansal
2515	3/3/2022	0710102061502019(N o.of Docs 4)	0710102061502019/7	COMPANY PETITION IB (IBC)/769(PB)2019	HARJEET SINGH VS. ENTERTAINMENT CITY LIMITED.	IBC under Sec 7	9/3/2022	Please file as an application	sd.batra
2516	11/2/2022	0710102021792021(N o.of Docs 27)	0710102021792021/5	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	9/3/2022	pls merge pdf upto 200 pages and some pages are not clear and please attached index with per volume	durgesh6564
2517	3/3/2022	0710102013772020(N o.of Docs 1)	0710102013772020/2	COMPANY APPLICATION(IBC)/922(ND)2020	JAI PRAKASH SHARMA VS. INDIA CHOICE PRIVATE LIMITED	Application under any other provisions- IBC	9/3/2022	document incomplete	jpluc13@gmail.com
2518	3/3/2022	0710102035972021(N o.of Docs 1)	0710102035972021/3	INTERLOCUTORY APPLICATION (I.B.C)/2375(ND)2021	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	Sec 25(j)	9/3/2022	stamp paper missing	KANTI@MOHAN
2519	2/3/2022	0710102095982020(N o.of Docs 1)	0710102095982020/2	COMPANY APPEAL(COMPANIES ACT)/499(ND)2020	MAHENDRA ROLLING MILLS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	9/3/2022	blank docs uploaded	Naren01
2520	11/2/2022	0710102021792021(N o.of Docs 27)	0710102021792021/5	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	9/3/2022	pls merge pdf upto 200 pages and some pages are not clear and please attached index with per volume	durgesh6564
2521	3/3/2022	0710102415722018(N o.of Docs 1)	0710102415722018/44	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	9/3/2022	NEED TO IA FILE	opvca21@gmail.com

2522	11/2/2022	0710102021792021(N o.of Docs 27)	0710102021792021/5	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	9/3/2022	pls merge pdf upto 200 pages and some pages are not clear and please attached index with per volume	durgesh6564
2523	2/3/2022	0710102097492020(N o.of Docs 2)	0710102097492020/8	COMPANY PETITION IB (IBC)/1008(ND)2020	M/S PRANKIT INDIA ENTERPRISES VS. M/S KANODIA TECHNOPLAST LTD.	IBC Under Sec 9	9/3/2022	Notary date missing	anand.jha
2524	2/3/2022	0710102084812020(N o.of Docs 1)	0710102084812020/2	COMPANY PETITION (COMPANIES ACT)/111(PB)2020	SUSHANT GARG VS. AADHAR STUMBH TOWNSHIP PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	9/3/2022	only proof of service uploaded	Ashishlu
2525	3/3/2022	0710102020302020(N o.of Docs 2)	0710102020302020/2	COMPANY PETITION IB (IBC)/553(PB)2020	MANOJ KAPOOR VS. DIVINE INFRACON PRIVATE LIMITED	IBC under Sec 7	9/3/2022	need to sign all pages stamp paper missing	akash01
2526	3/3/2022	0710102061502019(N o.of Docs 4)	0710102061502019/7	COMPANY PETITION IB (IBC)/769(PB)2019	HARJEET SINGH VS. ENTERTAINMENT CITY LIMITED.	IBC under Sec 7	9/3/2022	Please file as an application	sd.batra
2527	3/3/2022	0710102001962019(N o.of Docs 2)	0710102001962019/19	COMPANY PETITION IB (IBC)/136(ND)2019	YS MARCHANDISE INTERNATIONAL PVT. LTD. VS. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	9/3/2022	index Missing	lexforiconsulting
2528	8/3/2022	0710102023762020(N o.of Docs 1)	0710102023762020/6	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	9/3/2022	Please file as an application with section fees	lrbuilders
2529	11/2/2022	0710102021792021(N o.of Docs 27)	0710102021792021/5	COMPANY PETITION IB (IBC)/317(ND)2021	NISHANT JOSHI & OTHERS	IBC under Sec 7	9/3/2022	pls merge pdf upto 200 pages and some pages are not clear and please attached index with per volume	durgesh6564
2530	3/3/2022	0710102007092022(N o.of Docs 1)	0710102007092022/1	INTERLOCUTORY APPLICATION (I.B.C)/543(ND)2022	ZEE ENTERTAINMENT ENTERPRISES LTD. VS. ORTEL COMMUNICATIONS LTD.	Rule 11 of NCLT, 2016	9/3/2022	INDEX MISSING	SKRADVOCATES
2531	3/3/2022	0710102061502019(N o.of Docs 4)	0710102061502019/7	COMPANY PETITION IB (IBC)/769(PB)2019	HARJEET SINGH VS. ENTERTAINMENT CITY LIMITED.	IBC under Sec 7	9/3/2022	Please file as an application	sd.batra
2532	2/3/2022	0710102136282019(N o.of Docs 2)	0710102136282019/11	COMPANY PETITION IB (IBC)/2755(ND)2019	M/S MAZAGON DOCK LIMITED VS. M/S DREDGING CORPORATION OF INDIA LIMITED	IBC Under Sec 9	9/3/2022	need to ia file	Lawsenate
2533	2/3/2022	0710102115602020(N o.of Docs 3)	0710102115602020/11	COMPANY PETITION IB (IBC)/1123(ND)2020	ARM DIGITAL MEDIA PRIVATE LIMITED VS. ICRI CORPORATE SERVICES PRIVATE LIMITED	IBC Under Sec 9	9/3/2022	Stamp Paper missed and Vol-2 Index Missing	Mohit111093
2534	3/3/2022	0710102061502019(N o.of Docs 4)	0710102061502019/7	COMPANY PETITION IB (IBC)/769(PB)2019	HARJEET SINGH VS. ENTERTAINMENT CITY LIMITED.	IBC under Sec 7	9/3/2022	Please file as an application	sd.batra

2535	1/10/2021	0710102064892021(N o.of Docs 2)	0710102064892021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021	ABHISHEK JAIN VS. PUERTO LIFE SCIENCES PRIVATE LIMITED	Rule 11 of NCLT	8/3/2022	NEED TO APPLICATION FILE	vishalganda
2536	1/10/2021	0710102064892021(N o.of Docs 2)	0710102064892021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021	ABHISHEK JAIN VS. PUERTO LIFE SCIENCES PRIVATE LIMITED	Rule 11 of NCLT	8/3/2022	NEED TO APPLICATION FILE	vishalganda
2537	1/10/2021	0710102064892021(N o.of Docs 2)	0710102064892021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021	ABHISHEK JAIN VS. PUERTO LIFE SCIENCES PRIVATE LIMITED	Rule 11 of NCLT	8/3/2022	NEED TO APPLICATION FILE	vishalganda
2538	1/10/2021	0710102064892021(N o.of Docs 2)	0710102064892021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021	ABHISHEK JAIN VS. PUERTO LIFE SCIENCES PRIVATE LIMITED	Rule 11 of NCLT	8/3/2022	NEED TO APPLICATION FILE	vishalganda
2539	1/10/2021	0710102064892021(N o.of Docs 2)	0710102064892021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021	ABHISHEK JAIN VS. PUERTO LIFE SCIENCES PRIVATE LIMITED	Rule 11 of NCLT	8/3/2022	NEED TO APPLICATION FILE	vishalganda
2540	1/10/2021	0710102064892021(N o.of Docs 2)	0710102064892021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021	ABHISHEK JAIN VS. PUERTO LIFE SCIENCES PRIVATE LIMITED	Rule 11 of NCLT	8/3/2022	NEED TO APPLICATION FILE	vishalganda
2541	17-02-2022	0710102039752021(N o.of Docs 3)	0710102039752021/3	COMPANY PETITION IB (IBC)/449(PB)2021	CFM ASSET RECONSTRUCTION PVT LTD VS. BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Section 95(1)	8/3/2022	NEED TO IA FILE	fair.legal
2542	17-02-2022	0710102039752021(N o.of Docs 3)	0710102039752021/3	COMPANY PETITION IB (IBC)/449(PB)2021	CFM ASSET RECONSTRUCTION PVT LTD VS. BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Section 95(1)	8/3/2022	NEED TO IA FILE	fair.legal
2543	17-02-2022	0710102039752021(N o.of Docs 3)	0710102039752021/3	COMPANY PETITION IB (IBC)/449(PB)2021	CFM ASSET RECONSTRUCTION PVT LTD VS. BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Section 95(1)	8/3/2022	NEED TO IA FILE	fair.legal

2544	17-02-2022	0710102039752021(N o.of Docs 3)	0710102039752021/3	COMPANY PETITION IB (IBC)/449(PB)2021	CFM ASSET RECONSTRUCTION PVT LTD VS. BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Section 95(1)	8/3/2022	NEED TO IA FILE	fair.legal
2545	2/3/2022	0710102057002021(N o.of Docs 2)	0710102057002021/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2021	RADIO TODAY BROADCASTING LIMITED ?S	Sec. 230-232, Sec 234	8/3/2022	DOCUMENT INCOMPLETE	advravikishore
2546	2/3/2022	0710102024672020(N o.of Docs 1)	0710102024672020/5	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	8/3/2022	INDEX MISSING	rajan000999@
2547	1/3/2022	0710102075542020(N o.of Docs 2)	0710102075542020/6	COMPANY PETITION IB (IBC)/907(ND)2020	MELANGE SYSTEMS PVT. LTD. VS. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	8/3/2022	affidavit missing	sudhanshu@encit
2548	2/3/2022	0710102006532020(N o.of Docs 2)	0710102006532020/16	COMPANY PETITION IB (IBC)/418(ND)2020	VINOD KUMAR VS. AARYANY CREATIONS PRIVATE LIMITED	IBC Under Sec 9	8/3/2022	INDEX MISSING	globalamaradv
2549	2/3/2022	0710102005502019(N o.of Docs 1)	0710102005502019/19	COMPANY PETITION IB (IBC)/204(ND)2019	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	IBC under Sec 7	8/3/2022	INDEX MISSING	bajpaiianand24
2550	1/3/2022	0710102094122021(N o.of Docs 1)	0710102094122021/4	COMPANY PETITION IB (IBC)/4(ND)2022	PNB HOUSING FINANCE LIMITED VS. CRUZE PROPERTIES PRIVATE LIMITED	IBC under Sec 7	8/3/2022	INDEX MISSING	anuragchandra
2551	1/3/2022	0710102094182021(N o.of Docs 1)	0710102094182021/4	COMPANY PETITION IB (IBC)/5(ND)2022	PNB HOUSING FINANCE LIMITED VS. LOTUS GREENS CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	8/3/2022	INDEX MISSING	anuragchandra
2552	1/10/2021	0710102064892021(N o.of Docs 2)	0710102064892021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021	ABHISHEK JAIN VS. PUERTO LIFE SCIENCES PRIVATE LIMITED	Rule 11 of NCLT	8/3/2022	NEED TO APPLICATION FILE	vishalganda
2553	1/10/2021	0710102064892021(N o.of Docs 2)	0710102064892021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021	ABHISHEK JAIN VS. PUERTO LIFE SCIENCES PRIVATE LIMITED	Rule 11 of NCLT	8/3/2022	NEED TO APPLICATION FILE	vishalganda
2554	1/10/2021	0710102064892021(N o.of Docs 2)	0710102064892021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021	ABHISHEK JAIN VS. PUERTO LIFE SCIENCES PRIVATE LIMITED	Rule 11 of NCLT	8/3/2022	NEED TO APPLICATION FILE	vishalganda
2555	7/3/2022	0710102082042019(N o.of Docs 2)	0710102082042019/29	COMPANY PETITION IB (IBC)/1095(ND)2019	RITU TANDON VS. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9	7/3/2022	stamp paper missed	rnr939@gmail.com

2556	22-02-2022	0710102005812022(N o.of Docs 1)	0710102005812022/2	COMPANY PETITION IB (IBC)/64(PB)2022	KALIBER ASSOCIATES PRIVATE LIMITED VS. ENERGY BUILDING SOLUTIONS PRIVATELIMITED	IBC under Sec 7	3/3/2022	court fees 1 welfare 5 rs miss	Amaltaslawchamber
2557	22-02-2022	0710102001622020(N o.of Docs 2)	0710102001622020/8	COMPANY PETITION IB (IBC)/432(ND)2020	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. VS. M/S. CBRE SOUTH ASIA PVT. LTD.	IBC Under Sec 9	3/3/2022	pls attached court order	Smriti Dua
2558	26-02-2022	0710102130862019(N o.of Docs 2)	0710102130862019/15	COMPANY PETITION IB (IBC)/2484(ND)2019	ADECCO INDIA PVT. LTD. VS. AVENTURA COMPONENTS PVT. LTD.	IBC Under Sec 9	3/3/2022	stamp paper missed	trinitylaw
2559	10/2/2022	0710102006912022(N o.of Docs 5)	0710102006912022/2	INTERLOCUTORY APPLICATION (I.B.C)/368(ND)2022	VISHNOO MITTAL VS. NAVEEN KUMAR JAIN	Sec 60(5)	3/3/2022	need seprate file	kushalbansal
2560	10/2/2022	0710102006912022(N o.of Docs 5)	0710102006912022/2	INTERLOCUTORY APPLICATION (I.B.C)/368(ND)2022	VISHNOO MITTAL VS. NAVEEN KUMAR JAIN	Sec 60(5)	3/3/2022	need seprate file	kushalbansal
2561	27-02-2022	0710102095732021(N o.of Docs 2)	0710102095732021/2	COMPANY PETITION IB (IBC)/31(PB)2022	SAFFRON PROP MART CONSULTANCY PRIVATELIMITED VS. EUPHORIA SPORTS CITY PRIVATE LIMITED	IBC under Sec 7	3/3/2022	blank paper uploaded	HARSHAL240
2562	21-02-2022	0710102003092020(N o.of Docs 2)	0710102003092020/8	COMPANY PETITION IB (IBC)/247(ND)2020	RAJ SOLVENT PRIVATE LTD VS. INDO LAMINATES PRIVATE LTD	IBC Under Sec 9	3/3/2022	true copy sign missing	Kavitajha
2563	28-02-2022	0710102003512022(N o.of Docs 1)	0710102003512022/2	INTERLOCUTORY APPLICATION (I.B.C)/270(PB)2022	SANDEEP GOEL	Application under any other provisions- IBC	3/3/2022	pls file as an application with fees	sandipgoel
2564	10/2/2022	0710102006912022(N o.of Docs 5)	0710102006912022/2	INTERLOCUTORY APPLICATION (I.B.C)/368(ND)2022	VISHNOO MITTAL VS. NAVEEN KUMAR JAIN	Sec 60(5)	3/3/2022	need seprate file	kushalbansal
2565	26-02-2022	0710102006232019(N o.of Docs 1)	0710102006232019/5	COMPANY PETITION IB (IBC)/276(ND)2019	NASEEM VOHRA VS. IIHT SYSTEMS LIMITED	IBC Under Sec 9	3/3/2022	stamp paper missed	adazlaw
2566	10/2/2022	0710102006912022(N o.of Docs 5)	0710102006912022/2	INTERLOCUTORY APPLICATION (I.B.C)/368(ND)2022	VISHNOO MITTAL VS. NAVEEN KUMAR JAIN	Sec 60(5)	3/3/2022	need seprate file	kushalbansal
2567	3/2/2022	0710102080852021(N o.of Docs 1)	0710102080852021/3	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	2/3/2022	please file as an IA	ashishco
2568	3/2/2022	0710102080852021(N o.of Docs 1)	0710102080852021/3	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	2/3/2022	please file as an IA	ashishco
2569	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2570	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992

2571	15-02-2021	0710102105662020(N o.of Docs 1)	0710102105662020/2	COMPANY PETITION IB (IBC)/1090(ND)2020	PANKAJ SABHARWAL & ORS VS. SUPERTECH LIMITED	IBC under Sec 7	2/3/2022	pls file proper format	psplegal
2572	3/2/2022	0710102080852021(N o.of Docs 1)	0710102080852021/3	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	2/3/2022	please file as an IA	ashishco
2573	3/2/2022	0710102080852021(N o.of Docs 1)	0710102080852021/3	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	2/3/2022	please file as an IA	ashishco
2574	17-03-2021	0710102021812021(N o.of Docs 0)	0710102021812021/1	INTERLOCUTORY APPLICATION (I.B.C)/1561(ND)2021	PUNIT HANDA	Application under any other provisions- IBC	2/3/2022	Please file as an application	
2575	24-02-2022	0710102000422021(N o.of Docs 1)	0710102000422021/2	COMPANY PETITION IB (IBC)/58(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	2/3/2022	welfare and court fees missed	srishtijuneja
2576	8/2/2022	0710102011012022(N o.of Docs 0)	0710102011012022/1	INTERLOCUTORY APPLICATION (I.B.C)/865(PB)2022	DIPANJAN DUTTA VS. SARE GURUGRAM PVT LTD	Sec 60(5)	2/3/2022	please file as an application with fees	
2577	3/2/2022	0710102080852021(N o.of Docs 1)	0710102080852021/3	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	2/3/2022	please file as an IA	ashishco
2578	24-02-2022	0710200432722018(N o.of Docs 2)	0710200432722018/36	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	2/3/2022	page -53 and many pages not clear please check pdf	akshayringe
2579	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2580	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2581	3/2/2022	0710102080852021(N o.of Docs 1)	0710102080852021/3	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	2/3/2022	please file as an IA	ashishco
2582	3/2/2022	0710102080852021(N o.of Docs 1)	0710102080852021/3	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	2/3/2022	please file as an IA	ashishco
2583	3/2/2022	0710102080852021(N o.of Docs 1)	0710102080852021/3	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	2/3/2022	please file as an IA	ashishco
2584	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2585	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2586	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992

2587	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2588	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2589	24-02-2022	0710120008182018(N o.of Docs 2)	0710120008182018/26	COMPANY PETITION IB (IBC)/1083(PB)2018	M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. M/S. ADEL LANDMARKS LIMITED	IBC under Sec 7	2/3/2022	wrong file please file as a IA	sanjay.bhatt
2590	25-02-2022	0710102003132019(N o.of Docs 4)	0710102003132019/1	COMPANY APPLICATION(COMPANIES ACT)/007(ND)2019	CHOICE CLOTHING COMPANY PVT LTD VS. REGISTRAR OF COMPANY	Rule 11 of NCLT	2/3/2022	wrong filing many application file in one additional no	D10592007
2591	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2592	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2593	3/2/2022	0710102080852021(N o.of Docs 1)	0710102080852021/3	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	2/3/2022	please file as an IA	ashishco
2594	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2595	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2596	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2597	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992
2598	24-02-2022	0710102133212019(N o.of Docs 2)	0710102133212019/9	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS. JBK DEVELOPERS PVT. LTD.	IBC Under Sec 9	2/3/2022	Please file as an application	NIDHI@1992

2599	17-09-2021	0710102067392021(N o.of Docs 0)	0710102067392021/3	INTERLOCUTORY APPLICATION (I.B.C)/4235(ND)2021	ROMA URBAN DREAM PROJECT PRIVATE LIMITED THROUGH SURESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	2/3/2022	Pls file as a proper file with index	
2600	23-02-2022	0710200419922018(N o.of Docs 1)	0710200419922018/4	COMPANY PETITION IB (IBC)/622(ND)2018	SUNFLAG IRON & STEEL CO LTD VS RAJAT WIRES PVT LTD	IBC Under Sec 9	2/3/2022	Application not file in Docs	iprgulshangaba
2601	15-02-2021	0710102105662020(N o.of Docs 1)	0710102105662020/2	COMPANY PETITION IB (IBC)/1090(ND)2020	PANKAJ SABHARWAL & ORS VS. SUPERTECH LIMITED	IBC under Sec 7	2/3/2022	pls file proper format	psplegal
2602	15-02-2021	0710102105662020(N o.of Docs 1)	0710102105662020/2	COMPANY PETITION IB (IBC)/1090(ND)2020	PANKAJ SABHARWAL & ORS VS. SUPERTECH LIMITED	IBC under Sec 7	2/3/2022	pls file proper format	psplegal
2603	15-02-2021	0710102105662020(N o.of Docs 1)	0710102105662020/2	COMPANY PETITION IB (IBC)/1090(ND)2020	PANKAJ SABHARWAL & ORS VS. SUPERTECH LIMITED	IBC under Sec 7	2/3/2022	pls file proper format	psplegal
2604	24-02-2022	0710102021842020(N o.of Docs 2)	0710102021842020/3	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	28-02-2022	Index missing	nikshubha21
2605	24-02-2022	0710102021842020(N o.of Docs 2)	0710102021842020/3	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	28-02-2022	Index missing	nikshubha21
2606	23-02-2022	0710102027432021(N o.of Docs 1)	0710102027432021/10	COMPANY PETITION IB (IBC)/239(ND)2021	AMIT KUMAR SINHA AND ORS VS. IREO PRIVATE LIMITED	IBC under Sec 7	28-02-2022	ONLY ORDER UPLOAD	aaryan@sasttralegal
2607	24-02-2022	0710102021842020(N o.of Docs 1)	0710102021842020/5	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	28-02-2022	INDEX MISSING	nikshubha21
2608	24-02-2022	0710102021842020(N o.of Docs 2)	0710102021842020/3	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	28-02-2022	Index missing	nikshubha21
2609	24-02-2022	0710102000432021(N o.of Docs 1)	0710102000432021/2	COMPANY PETITION IB (IBC)/59(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	28-02-2022	court fees and welfare missing	srishtijuneja
2610	21-10-2021	0710102077712021(N o.of Docs 0)	0710102077712021/2	COMPANY PETITION IB (IBC)/704(ND)2021	UNION BANK OF INDIA LIMITED VS. ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	28-02-2022	INDEX MISSING	

2611	18-02-2022	0710102083002021(N o.of Docs 1)	0710102083002021/2	COMPANY PETITION IB (IBC)/751(PB)2021	SARE GURUGRAM PRIVATE LIMITED VS. AVON INFRACON PRIVATE LIMITED	IBC under Sec 7	28-02-2022	court fees welfare missed	Shubhamjain0027
2612	16-08-2021	0710102169962019(N o.of Docs 2)	0710102169962019/27	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-02-2022	page 55 wrong arrange pagination 70 missed ,128 to 134,167, to 171 ,173,174,178,to 195 not clear proprly wright ture copy	Gsvlegal
2613	19-02-2022	0710102171932019(N o.of Docs 2)	0710102171932019/8	COMPANY PETITION IB (IBC)/351(ND)2020	M/S RT CONSTRUCTION COMPANY VS. EIE ENGINEERING INDIA P L	IBC Under Sec 9	28-02-2022	wrong filing	juslegis.india
2614	16-08-2021	0710102169962019(N o.of Docs 2)	0710102169962019/27	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-02-2022	page 55 wrong arrange pagination 70 missed ,128 to 134,167, to 171 ,173,174,178,to 195 not clear proprly wright ture copy	Gsvlegal
2615	24-02-2022	0710102021842020(N o.of Docs 2)	0710102021842020/3	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	28-02-2022	Index missing	nikshubha21
2616	19-02-2022	0710102002722019(N o.of Docs 1)	0710102002722019/11	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	28-02-2022	wrong filing	nclt@clp
2617	19-02-2022	0710102087472021(N o.of Docs 1)	0710102087472021/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2021	UNION OF INDIA VS. KUMAR AGGARWAL & ASSOCIATES	Sec. 140(5)	28-02-2022	court fees welfare missed	gaurav_ssk
2618	16-08-2021	0710102169962019(N o.of Docs 2)	0710102169962019/27	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-02-2022	page 55 wrong arrange pagination 70 missed ,128 to 134,167, to 171 ,173,174,178,to 195 not clear proprly wright ture copy	Gsvlegal
2619	18-02-2022	0710102093472021(N o.of Docs 2)	0710102093472021/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2022	JASCH INDUSTRIES LIMITED	Sec. 230-232, Sec 234	28-02-2022	SERVICE MISSING	manish@rmgcs.com
2620	16-08-2021	0710102169962019(N o.of Docs 2)	0710102169962019/27	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-02-2022	page 55 wrong arrange pagination 70 missed ,128 to 134,167, to 171 ,173,174,178,to 195 not clear proprly wright ture copy	Gsvlegal
2621	16-08-2021	0710102169962019(N o.of Docs 2)	0710102169962019/27	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-02-2022	page 55 wrong arrange pagination 70 missed ,128 to 134,167, to 171 ,173,174,178,to 195 not clear proprly wright ture copy	Gsvlegal

2622	23-02-2022	0710102100542019(N o.of Docs 2)	0710102100542019/5	COMPANY PETITION (COMPANIES ACT)/108(PB)2019	MANISH KUMAR CHAUDHARY VS. HIMANSHU KUMAR PANDEY	Sec. 241(1)	28-02-2022	INDEX AND STAMP PAPER MISSING	hemantshukla7777
2623	27-11-2015	0710200000942015(N o.of Docs 0)	0710200000942015/1	COMPANY PETITION (COMPANIES ACT)/122(ND)2015	STAR FACILITY MANAGEMENT VS PRO FACILITY SERVICES PVT LTD AND ORS.	Application under any other provisions	28-02-2022	index ,stamp paper affidavita missed	
2624	23-02-2022	0710102094212021(N o.of Docs 2)	0710102094212021/4	COMPANY PETITION IB (IBC)/6(ND)2022	PNB HOUSING FINANCE LIMITED VS. HARKARAN SINGH UPPAL	Section 95(1)	28-02-2022	PLEASE FILE AS AN APPLICATION	anuragchandra
2625	24-02-2022	0710102021842020(N o.of Docs 2)	0710102021842020/3	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	28-02-2022	Index missing	nikshubha21
2626	24-02-2022	0710102021842020(N o.of Docs 2)	0710102021842020/3	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	28-02-2022	Index missing	nikshubha21
2627	17-02-2022	0710102419832018(N o.of Docs 2)	0710102419832018/4	COMPANY PETITION IB (IBC)/308(ND)2018	M/S VAMA APPARELS I PVT LTD VS SSIPL LIFESTYLE PVT LTD	Application under any other provisions	28-02-2022	page 69 to 71,106,108,110,128,not clear	D10592007
2628	18-02-2022	0710102093472021(N o.of Docs 2)	0710102093472021/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2022	JASCH INDUSTRIES LIMITED	Sec. 230-232, Sec 234	28-02-2022	SERVICE MISSING	manish@rmgcs.com
2629	24-02-2022	0710102021842020(N o.of Docs 2)	0710102021842020/3	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	28-02-2022	Index missing	nikshubha21
2630	24-02-2022	0710102002452022(N o.of Docs 2)	0710102002452022/1	COMPANY PETITION IB (IBC)/89(ND)2022	CONNECTING PEOPLE OF INDIA VS. G. S. P POWER SYSTEMS PRIVATE LIMITED S.	IBC Under Sec 9	28-02-2022	Stamp paper and affidavit missing	K16712001
2631	18-02-2022	0710102093472021(N o.of Docs 2)	0710102093472021/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2022	JASCH INDUSTRIES LIMITED	Sec. 230-232, Sec 234	28-02-2022	SERVICE MISSING	manish@rmgcs.com
2632	16-08-2021	0710102169962019(N o.of Docs 2)	0710102169962019/27	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-02-2022	page 55 wrong arrange pagination 70 missed ,128 to 134,167, to 171 ,173,174,178,to 195 not clear properly wright ture copy	Gsvlegal
2633	19-02-2022	0710102082272021(N o.of Docs 2)	0710102082272021/2	INTERLOCUTORY APPLICATION (I.B.C)/5259(ND)2021	MOHD NAZIM KHAN (APPL U/S 19(2) TRANS GLOBE) VS. BIGSHARE SERVICES PRIVATE LIMITED	19(2)	28-02-2022	stamp paper missed	maheshclc
2634	18-02-2022	0710102093472021(N o.of Docs 2)	0710102093472021/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2022	JASCH INDUSTRIES LIMITED	Sec. 230-232, Sec 234	28-02-2022	SERVICE MISSING	manish@rmgcs.com

2635	16-08-2021	0710102169962019(N o.of Docs 2)	0710102169962019/27	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-02-2022	page 55 wrong arrange pagination 70 missed ,128 to 134,167, to 171 ,173,174,178,to 195 not clear proprly wright ture copy	Gsvlegal
2636	16-08-2021	0710102169962019(N o.of Docs 2)	0710102169962019/27	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-02-2022	page 55 wrong arrange pagination 70 missed ,128 to 134,167, to 171 ,173,174,178,to 195 not clear proprly wright ture copy	Gsvlegal
2637	23-02-2022	0710102077622021(N o.of Docs 2)	0710102077622021/2	COMPANY PETITION IB (IBC)/810(ND)2021	STATE BANK OF INDIA VS. ANURADHA SACHDEV	Section 95(1)	28-02-2022	SUPPORTING AFFIDAVIT STAMP MISSING	rizwanoffice0506
2638	23-02-2022	0710102094212021(N o.of Docs 2)	0710102094212021/2	COMPANY PETITION IB (IBC)/6(ND)2022	PNB HOUSING FINANCE LIMITED VS. HARKARAN SINGH UPPAL	Section 95(1)	28-02-2022	PLEASE FILE AS AN APPLICATION	anuragchandra
2639	22-02-2022	0710102167552019(N o.of Docs 1)	0710102167552019/17	COMPANY PETITION IB (IBC)/38(ND)2020	JAIN TIMBER CO PRIVATE LIMITED	IBC Under Sec 10	28-02-2022	court fee missing	samarendrakradv
2640	16-08-2021	0710102169962019(N o.of Docs 2)	0710102169962019/27	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-02-2022	page 55 wrong arrange pagination 70 missed ,128 to 134,167, to 171 ,173,174,178,to 195 not clear proprly wright ture copy	Gsvlegal
2641	24-02-2022	0710102021842020(N o.of Docs 2)	0710102021842020/3	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	28-02-2022	Index missing	nikshubha21
2642	24-02-2022	0710102021842020(N o.of Docs 2)	0710102021842020/3	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	28-02-2022	Index missing	nikshubha21
2643	22-02-2022	0710102075142019(N o.of Docs 1)	0710102075142019/9	COMPANY PETITION (COMPANIES ACT)/61(ND)2019	ARUN GOEL VS. D. V. EXPORTS PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	25-02-2022	file as fresh application	adv.smansari
2644	13-12-2021	0710102073022021(N o.of Docs 1)	0710102073022021/2	INTERLOCUTORY APPLICATION (I.B.C)/4978(ND)2021	MS. MAYA GUPTA VS. GIRISH BHATIA	Sec 50(1)	25-02-2022	uplaod again	SonaliKhanna
2645	13-12-2021	0710102073022021(N o.of Docs 1)	0710102073022021/2	INTERLOCUTORY APPLICATION (I.B.C)/4978(ND)2021	MS. MAYA GUPTA VS. GIRISH BHATIA	Sec 50(1)	25-02-2022	uplaod again	SonaliKhanna
2646	13-12-2021	0710102073022021(N o.of Docs 1)	0710102073022021/2	INTERLOCUTORY APPLICATION (I.B.C)/4978(ND)2021	MS. MAYA GUPTA VS. GIRISH BHATIA	Sec 50(1)	25-02-2022	uplaod again	SonaliKhanna
2647	13-12-2021	0710102073022021(N o.of Docs 1)	0710102073022021/2	INTERLOCUTORY APPLICATION (I.B.C)/4978(ND)2021	MS. MAYA GUPTA VS. GIRISH BHATIA	Sec 50(1)	25-02-2022	uplaod again	SonaliKhanna
2648	19-02-2022	0710102018422018(N o.of Docs 5)	0710102018422018/5	COMPANY PETITION (COMPANIES ACT)/81(ND)2017	M/S EBOT IT SERVICES INDIA PVT LTD	Sec. 441	25-02-2022	CONTACT TO COURT OFFICER	lexalliance.jitesh

2649	19-02-2022	0710102006632022(N o.of Docs 2)	0710102006632022/2	INTERLOCUTORY APPLICATION (I.B.C)/385(ND)2022	VIVEK SHARMA VS. DBS BANK INDIA LTD. ERSTWHILE LAKSHMI VILAS BANK	Sec 60(5)	25-02-2022	NEED TO FILE SAPERATE	sayanray1987
2650	19-02-2022	0710102008502022(N o.of Docs 2)	0710102008502022/2	INTERLOCUTORY APPLICATION (I.B.C)/555(ND)2022	KRIT NARAYAN MISHRA VS. ATUL SAHA	19(2)	25-02-2022	STAMP PAPER MISSING	arvind@2019
2651	17-02-2022	0710102102722019(N o.of Docs 3)	0710102102722019/6	COMPANY PETITION IB (IBC)/1771(ND)2019	MRS. CHHAMA JAIN VS. MIST DIRECT SALES PRIVAET LIMITED	IBC Under Sec 9	25-02-2022	file seprately	VAISH ASSOCIATES
2652	7/2/2022	0710102056902021(N o.of Docs 1)	0710102056902021/5	COMPANY PETITION IB (IBC)/505(ND)2021	BANK OF BARODA VS. AMUL GABRANI	Section 95(1)	25-02-2022	NEED TO IA FILE	IP13047
2653	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2654	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2655	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2656	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2657	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2658	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2659	16-01-2022	0710102055902021(N o.of Docs 1)	0710102055902021/4	INTERLOCUTORY APPLICATION (I.B.C)/3502(ND)2021	MOHD NAZIM KHAN (APPL 60(5)(B) _ BRASSCO ENG_INDIGLOBAL) VS. BRASSCO ENGINEERING LIMITED AND OTHERS	Sec 60(5)	23-02-2022	stamp paper affidavit missed	geetikasharma1806
2660	16-01-2022	0710102055902021(N o.of Docs 1)	0710102055902021/4	INTERLOCUTORY APPLICATION (I.B.C)/3502(ND)2021	MOHD NAZIM KHAN (APPL 60(5)(B) _ BRASSCO ENG_INDIGLOBAL) VS. BRASSCO ENGINEERING LIMITED AND OTHERS	Sec 60(5)	23-02-2022	stamp paper affidavit missed	geetikasharma1806
2661	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2662	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2663	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2664	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2665	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996

2666	16-02-2022	0710102002082022(N o.of Docs 1)	0710102002082022/1	INTERLOCUTORY APPLICATION (I.B.C)/181(PB)2022	KAMLA BAI JAIN VSSARE GURUGRAM PVT LTD	Sec 60(5)	23-02-2022	index missed	PRIYANJALI SINGH
2667	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2668	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2669	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2670	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2671	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2672	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2673	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2674	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2675	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2676	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2677	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2678	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2679	15-02-2022	0710102118242019(N o.of Docs 2)	0710102118242019/10	COMPANY PETITION IB (IBC)/2301(ND)2019	M/S LOGICON ENGINEERS PVT LTD VS. M/S GOLD PLUS GLASS INDUSTRY LTD	IBC Under Sec 9	23-02-2022	index missed	aaryan@sastralegal
2680	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2681	21-02-2022	0710102013932021(N o.of Docs 1)	0710102013932021/15	COMPANY PETITION IB (IBC)/127(ND)2021	SHIVAM AGRIOLS PRIVATE LIMITED VS. SHREE KRISHNA VANASPATI INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	23-02-2022	please file in proper format of NCLT with index and court fee &&& welfare	akash01

2682	15-02-2022	0710102077422020(N o.of Docs 1)	0710102077422020/12	COMPANY PETITION IB (IBC)/922(ND)2020	GULLIVERS TRAVEL ASSOCIATES VS. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	IBC Under Sec 9	23-02-2022	index missed	rajeshramnani2407
2683	16-02-2022	0710102004022022(N o.of Docs 1)	0710102004022022/2	INTERLOCUTORY APPLICATION (I.B.C)/260(ND)2022	HDFC BANK LTD. VS. SHAILENDRA AJMERA LIQUIDATOR	Sec 60(5)	23-02-2022	file properly	sanjay.bhatt
2684	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2685	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2686	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2687	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2688	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2689	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2690	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2691	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2692	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2693	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2694	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2695	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2696	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2697	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2698	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2699	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2700	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2701	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996

2702	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2703	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2704	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2705	2/10/2021	0710102066122020(N o.of Docs 2)	0710102066122020/19	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	23-02-2022	court fees missing	prachijohri
2706	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2707	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2708	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2709	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2710	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2711	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2712	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2713	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2714	16-01-2022	0710102055902021(N o.of Docs 1)	0710102055902021/4	INTERLOCUTORY APPLICATION (I.B.C)/3502(ND)2021	MOHD NAZIM KHAN (APPL 60(5)(B) _ BRASSCO ENG_INDIGLOBAL) VS. BRASSCO ENGINEERING LIMITED AND OTHERS	Sec 60(5)	23-02-2022	stamp paper affidavit missed	geetikasharma1806
2715	16-01-2022	0710102055902021(N o.of Docs 1)	0710102055902021/4	INTERLOCUTORY APPLICATION (I.B.C)/3502(ND)2021	MOHD NAZIM KHAN (APPL 60(5)(B) _ BRASSCO ENG_INDIGLOBAL) VS. BRASSCO ENGINEERING LIMITED AND OTHERS	Sec 60(5)	23-02-2022	stamp paper affidavit missed	geetikasharma1806
2716	16-02-2022	0710102033472020(N o.of Docs 2)	0710102033472020/6	COMPANY PETITION IB (IBC)/795(ND)2020	GAYATRI STEELS VS. ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	23-02-2022	page 21 missed and not clear	AdvPrity
2717	21-02-2022	0710102400532010(N o.of Docs 2)	0710102400532010/2	COMPANY PETITION (COMPANIES ACT)/21(ND)2010	SUBASH CHANDER GUPTA & ANOTHER VS SABINA WOOLEN MILLS PVT. LTD.& ORS	Application under any other provisions	23-02-2022	some annexure pages are cut from left side	shreyak05

2718	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2719	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2720	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2721	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2722	21-02-2022	0710102085242019(N o.of Docs 2)	0710102085242019/1	COMPANY APPLICATION(IBC)/60 7A(ND)2019	VISHNOO MITTAL VS. NAVEEN KUMAR JAIN	Sec 60(5)	23-02-2022	Stamp paper missing	smartnomics
2723	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2724	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2725	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2726	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2727	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2728	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2729	1/2/2022	0710102003792019(N o.of Docs 2)	0710102003792019/15	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	23-02-2022	12,19,21,22,not clear 27 ,29,32,33,39 in hindi	D5281996
2730	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2731	15-02-2022	0710102007922021(N o.of Docs 2)	0710102007922021/1	INTERLOCUTORY APPLICATION (I.B.C)/924(ND)2021	PRADEEP KUMAR ARORA VS. INCOME TAX DEPARTMENT	Sec 60(5)	22-02-2022	index , page no, stamp paper missing	Ank_17
2732	14-02-2022	0710200432722018(N o.of Docs 2)	0710200432722018/34	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	22-02-2022	Proof of service pdf not attached please proper service with the respondent and refile again	sydbilalp19
2733	14-02-2022	0710102039022021(N o.of Docs 2)	0710102039022021/2	COMPANY PETITION IB (IBC)/492(PB)2021	IFCI VS. ACCIL HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	22-02-2022	Stamp paper missing	chamberno495
2734	11/2/2022	0710102071912021(N o.of Docs 2)	0710102071912021/1	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	22-02-2022	true copy sign missed on annexures	rrglawoffice
2735	14-02-2022	0710102079902021(N o.of Docs 2)	0710102079902021/3	TRANSFER PETITION(COMPANIES ACT)/32(PB)2021	EMTA COAL LIMITED VS. PUNJAB STATE POWER CORPORATION LIMITED	Rule16(d),NCLT Rules,2016	22-02-2022	pls sign reply pages and stamp paper missing	anandk83
2736	14-02-2022	0710102115612020(N o.of Docs 1)	0710102115612020/8	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	22-02-2022	True copy and sign missing	RIL ASSOCIATES & ADV

2737	16-02-2022	0710200401462016(N o.of Docs 4)	0710200401462016/30	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-02-2022	need to file in one pdf	CSSHARAD
2738	16-02-2022	0710200401472016(N o.of Docs 3)	0710200401472016/31	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-02-2022	need to file in one pdf	CSSHARAD
2739	16-02-2022	0710200401482016(N o.of Docs 3)	0710200401482016/32	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-02-2022	need to file in one pdf	CSSHARAD
2740	11/2/2022	0710102089242021(N o.of Docs 1)	0710102089242021/2	INTERLOCUTORY APPLICATION (I.B.C)/6007(PB)2021	ANITA ANEJA VS. M/S KINDLE INFRAHEIGHTS PVT LTD	Sec 60(5)	22-02-2022	blank page not upload	apoorv@cjalaw.in
2741	16-02-2022	0710200401472016(N o.of Docs 4)	0710200401472016/33	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-02-2022	need to file in one pdf	CSSHARAD
2742	16-02-2022	0710200401482016(N o.of Docs 4)	0710200401482016/33	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-02-2022	need to file in one pdf	CSSHARAD
2743	16-02-2022	0710200401472016(N o.of Docs 4)	0710200401472016/32	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-02-2022	need to file in one pdf	CSSHARAD
2744	15-03-2021	0710102009442021(N o.of Docs 2)	0710102009442021/1	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	22-02-2022	stamp paper missing and pls separate filing both file	ankurmahindro
2745	14-02-2022	0710102090472021(N o.of Docs 2)	0710102090472021/3	COMPANY PETITION (COMPANIES ACT)/210(ND)2021	SACHIN MALHOTRA DIRECTOR& SHAREHOLDER VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-02-2022	Please file as an application with fees	tanand
2746	10/2/2022	0710102064902020(N o.of Docs 1)	0710102064902020/2	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020	RAVI BANSAL VS. PUNJABI ACCESSORIEZZ PRIVATE LIMITED	Sec 60(5)	22-02-2022	file as a fresh application	ipravibaansal
2747	14-02-2022	0710102019992021(N o.of Docs 1)	0710102019992021/15	COMPANY PETITION (COMPANIES ACT)/65(ND)2021	DR. RAJEEV KUMAR SHARMA VS. RUCHI MEDICAL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-02-2022	Welfare missing	Samanyadadv
2748	14-02-2022	0710102064282021(N o.of Docs 2)	0710102064282021/16	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	22-02-2022	stamp paper and affidavit missing	sfionclt
2749	15-03-2021	0710102009442021(N o.of Docs 2)	0710102009442021/1	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	22-02-2022	stamp paper missing and pls separate filing both file	ankurmahindro

2750	15-03-2021	0710102009442021(N o.of Docs 2)	0710102009442021/1	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	22-02-2022	stamp paper missing and pls separate filing both file	ankurmahindro
2751	14-02-2022	0710102064282021(N o.of Docs 2)	0710102064282021/17	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	22-02-2022	stamp paper and affidavit missing	sfionclt
2752	15-03-2021	0710102009442021(N o.of Docs 2)	0710102009442021/1	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	22-02-2022	stamp paper missing and pls separate filing both file	ankurmahindro
2753	11/2/2022	0710102082862021(N o.of Docs 1)	0710102082862021/1	INTERLOCUTORY APPLICATION (I.B.C)/5374(PB)2021	RAHUL SHARMA VS. RABINDRA KUMAR MINTRI	Sec 60(5)	22-02-2022	upload again	apoorv@cjalaw.in
2754	16-02-2022	0710200401452016(N o.of Docs 4)	0710200401452016/29	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Application under any other provisions	22-02-2022	need to file in one pdf	CSSHARAD
2755	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2756	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2757	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2758	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2759	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2760	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2761	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal

2762	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2763	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2764	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2765	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2766	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2767	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2768	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2769	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2770	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2771	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2772	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal

2773	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2774	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2775	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2776	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2777	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2778	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2779	16-02-2022	0710102087502021(N o.of Docs 1)	0710102087502021/1	INTERLOCUTORY APPLICATION (I.B.C)/5995(ND)2021	TARUN BATRA VS. DEVENDRA SINGH	Sec 60(5)	22-02-2022	welfare missing	amritasingh@8860
2780	17-02-2022	0710102008852022(N o.of Docs 1)	0710102008852022/1	TRANSFER PETITION (IBC)/6(PB)2022	SUMAN VIJAY GUPTA VS. STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	22-02-2022	DOCUMENT INCOMPLETE	vaibhav
2781	14-02-2022	0710102165882019(N o.of Docs 2)	0710102165882019/7	COMPANY PETITION IB (IBC)/3455(ND)2019	WOODPECKERS INDIA PRIVATE LIMITED VS. MK FURNCRRAFT PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	true copy sign missing	sanyam007
2782	10/2/2022	0710102009072022(N o.of Docs 2)	0710102009072022/1	INTERLOCUTORY APPLICATION (I.B.C)/589(PB)2022	RENU MEENA VS. DRISHTI INDIA LIMITED	Sec 60(5)	22-02-2022	file as a fresh application	Priyanka18
2783	15-02-2022	0710102030892021(N o.of Docs 2)	0710102030892021/8	COMPANY PETITION IB (IBC)/247(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	22-02-2022	please file with the format of NCLT and index must	srishtijuneja
2784	17-02-2022	0710102026062020(N o.of Docs 1)	0710102026062020/6	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	RAJNI MITTAL VS. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-02-2022	10 12 NEED TO TRANSLATE	Abott
2785	17-02-2022	0710102036092020(N o.of Docs 1)	0710102036092020/38	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	22-02-2022	INDEX MISSING	kartik_nclt

2786	17-02-2022	0710102036202020(N o.of Docs 1)	0710102036202020/29	COMPANY PETITION IB (IBC)/863(PB)2020	ICICI BANK LIMITED VS. ESSAR POWER M.P LIMITED	IBC under Sec 7	22-02-2022	NEED TO FILE IN ONE PDF	assistreg
2787	12/2/2022	0710102089462021(N o.of Docs 1)	0710102089462021/2	COMPANY PETITION (COMPANIES ACT)/214(ND)2021	RAJEEV BEHL VS. REALTECH MAINTENANCE SERVICES PRIVATELIMITED.	Sec. 241(1),Sec. 242(4)	22-02-2022	court fees welfare missed	jain11kanikanclt
2788	12/2/2022	0710102089462021(N o.of Docs 3)	0710102089462021/1	COMPANY PETITION (COMPANIES ACT)/214(ND)2021	RAJEEV BEHL VS. REALTECH MAINTENANCE SERVICES PRIVATELIMITED.	Sec. 241(1),Sec. 242(4)	22-02-2022	117 to 140,not clear	jain11kanikanclt
2789	17-02-2022	0710102039752021(N o.of Docs 3)	0710102039752021/2	COMPANY PETITION IB (IBC)/449(PB)2021	CFM ASSET RECONSTRUCTION PVT LTD VS. BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Section 95(1)	22-02-2022	NEED TO FILE APPLICATION	fair.legal
2790	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2791	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2792	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2793	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2794	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2795	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2796	17-02-2022	0710102036202020(N o.of Docs 1)	0710102036202020/27	COMPANY PETITION IB (IBC)/863(PB)2020	ICICI BANK LIMITED VS. ESSAR POWER M.P LIMITED	IBC under Sec 7	22-02-2022	NEED TO FILE IN ONE PDF	assistreg

2797	17-02-2022	0710102036202020(N o.of Docs 1)	0710102036202020/28	COMPANY PETITION IB (IBC)/863(PB)2020	ICICI BANK LIMITED VS. ESSAR POWER M.P LIMITED	IBC under Sec 7	22-02-2022	NEED TO FILE IN ONE PDF	assistreg
2798	14-02-2022	0710102002312020(N o.of Docs 2)	0710102002312020/7	COMPANY PETITION IB (IBC)/285(ND)2020	ASHTECH BUILDEPRO INDIA PVT LTD VS. SUN GANGA CONSTRUCTION CO. PVT LTD	IBC Under Sec 9	22-02-2022	file as a fresh application	Gsvlegal
2799	14-02-2022	0710102007572022(N o.of Docs 1)	0710102007572022/2	INTERLOCUTORY APPLICATION (I.B.C)/547(PB)2022	MS. SHRUTI SHARMA VSMR. PAWAN KUMAR GARG	Sec 60(5)	22-02-2022	upload proprly	sigma.chambers
2800	15-02-2022	0710102053662021(N o.of Docs 2)	0710102053662021/4	COMPANY PETITION IB (IBC)/418(ND)2021	INTERACTIVE COMMUNICATION SERVICE (INDIA) PRIVATE LIMITED VS. SHIPRA ESTATES LIMITED	IBC under Sec 7	22-02-2022	pls file in the proper format of NCLT with Index	srishtijuneja
2801	5/8/2021	0710102055102021(N o.of Docs 0)	0710102055102021/2	COMPANY APPEAL(COMPANIES ACT)/131(ND)2021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-02-2022	welfare and court fees missed	
2802	15-02-2022	0710102053652021(N o.of Docs 2)	0710102053652021/4	COMPANY PETITION IB (IBC)/434(ND)2021	ICONS PROJECTS INDIA PRIVATE LIMITED VS. SHIPRA ESTATES LIMITED	IBC under Sec 7	22-02-2022	pls file in the proper format of NCLT with Index	srishtijuneja
2803	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2804	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2805	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2806	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2807	9/9/2021	0710102050712021(N o.of Docs 4)	0710102050712021/2	COMPANY PETITION IB (IBC)/422(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. EDIQUÉ SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	22-02-2022	pls merge with index in one volume	Bekaylegal
2808	11/2/2022	0710102003792019(N o.of Docs 3)	0710102003792019/13	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	17-02-2022	NEED TO TRANSLATE HINDI PAGES	D5281996

2809	25-01-2022	0710102007292022(N o.of Docs 0)	0710102007292022/1	INTERLOCUTORY APPLICATION (I.B.C)/702(PB)2022	MR AJIT GYANCHAND JAIN VSTSI YATRA PRIVATE LIMITED	Application under any other provisions- IBC	17-02-2022	INDEX MISSING	
2810	11/2/2022	0710102003792019(N o.of Docs 3)	0710102003792019/13	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	17-02-2022	NEED TO TRANSLATE HINDI PAGES	D5281996
2811	11/2/2022	0710102003792019(N o.of Docs 3)	0710102003792019/13	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	17-02-2022	NEED TO TRANSLATE HINDI PAGES	D5281996
2812	11/2/2022	0710102003792019(N o.of Docs 3)	0710102003792019/13	COMPANY PETITION IB (IBC)/558(ND)2019	PUNJAB NATIONAL BANK VS. RATHI ISPAT LIMITED	IBC under Sec 7	17-02-2022	NEED TO TRANSLATE HINDI PAGES	D5281996
2813	4/2/2022	0710102095082021(N o.of Docs 2)	0710102095082021/2	INTERLOCUTORY APPLICATION (I.B.C)/6057(ND)2021	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. HARYANA POWER PURCHASE CENTRE	19(2)	16-02-2022	DOCUMENT WRONG	hppc_1
2814	3/2/2021	0710102088902019(N o.of Docs 5)	0710102088902019/5	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	16-02-2022	need to true copy all pages	R K GUPTA
2815	11/2/2022	0710102005882021(N o.of Docs 2)	0710102005882021/2	COMPANY PETITION (COMPANIES ACT)/50(ND)2021	SAVITRI JAIN VS. ANSAL PROPERTIES AND INFRATSRUCTION LIMITED	Sec. 73(4)	16-02-2022	file as fresh application	qwerty
2816	3/2/2021	0710102088902019(N o.of Docs 5)	0710102088902019/5	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	16-02-2022	need to true copy all pages	R K GUPTA
2817	11/2/2022	0710102008922022(N o.of Docs 1)	0710102008922022/1	INTERLOCUTORY APPLICATION (I.B.C)/603(PB)2022	SWATI MALIK VS. RABINDRA KUMAR MINTRI	Sec 60(5)	16-02-2022	upload properly blank page upload	apoorv@cjalaw.in
2818	10/2/2022	0710102008722021(N o.of Docs 2)	0710102008722021/9	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2021	SYNDICATE STEEL TRADER VSWALL ROCK INFRAHOME PRIVATE LIMITED	Application under any other provisions- IBC	16-02-2022	upload again document not show	ANSHUJDHINGRA
2819	3/2/2021	0710102088902019(N o.of Docs 5)	0710102088902019/5	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	16-02-2022	need to true copy all pages	R K GUPTA
2820	3/2/2021	0710102088902019(N o.of Docs 5)	0710102088902019/5	COMPANY PETITION (COMPANIES ACT)/88(ND)2019	JAIN FLORICULTURE LTD VS. ARIES TRAVELS PRIVATE LIMITED & ORS	Sec. 241(1)	16-02-2022	need to true copy all pages	R K GUPTA
2821	15-12-2021	0710102138062019(N o.of Docs 12)	0710102138062019/17	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS. THREE C SHELTERS PVT. LTD.	IBC Under Sec 9	15-02-2022	125-133 135 227 230 231 -235 ETC NOT CLEAR PLS ALL UPLOAD BLUER PAGES	R K GUPTA
2822	15-12-2021	0710102138062019(N o.of Docs 12)	0710102138062019/17	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS. THREE C SHELTERS PVT. LTD.	IBC Under Sec 9	15-02-2022	125-133 135 227 230 231 -235 ETC NOT CLEAR PLS ALL UPLOAD BLUER PAGES	R K GUPTA

2823	15-12-2021	0710102138062019(N o.of Docs 12)	0710102138062019/17	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS. THREE C SHELTERS PVT. LTD.	IBC Under Sec 9	15-02-2022	125-133 135 227 230 231 -235 ETC NOT CLEAR PLS ALL UPLOAD BLUER PAGES	R K GUPTA
2824	5/1/2022	0710102082052019(N o.of Docs 9)	0710102082052019/16	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	15-02-2022	NEED TO SAPERATE FILLING	Ayush_hunt
2825	5/1/2022	0710102082052019(N o.of Docs 9)	0710102082052019/16	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	15-02-2022	NEED TO SAPERATE FILLING	Ayush_hunt
2826	5/1/2022	0710102082052019(N o.of Docs 9)	0710102082052019/16	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	15-02-2022	NEED TO SAPERATE FILLING	Ayush_hunt
2827	5/1/2022	0710102082052019(N o.of Docs 9)	0710102082052019/16	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	15-02-2022	NEED TO SAPERATE FILLING	Ayush_hunt
2828	7/2/2022	0710102070802020(N o.of Docs 1)	0710102070802020/12	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS. PIYUSH IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	15-02-2022	upload again properly	swarnenduchatterjee
2829	5/2/2022	0710102009942021(N o.of Docs 2)	0710102009942021/4	COMPANY PETITION IB (IBC)/180(ND)2021	SATYA NARAIN GARG VS. FERROUS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	15-02-2022	velocics error upload again	namitha@samvidlegal.
2830	15-12-2021	0710102138062019(N o.of Docs 12)	0710102138062019/17	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS. THREE C SHELTERS PVT. LTD.	IBC Under Sec 9	15-02-2022	125-133 135 227 230 231 -235 ETC NOT CLEAR PLS ALL UPLOAD BLUER PAGES	R K GUPTA
2831	9/2/2022	0710102002732020(N o.of Docs 2)	0710102002732020/25	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	14-02-2022	file as a fresh application	SANJIV@LEGAJOIST
2832	9/2/2022	0710102062102021(N o.of Docs 1)	0710102062102021/1	COMPANY PETITION IB (IBC)/525(PB)2021	SUJIT RAGHUNATH DESAI VS. ESSEL REALTY DEVELOPERS PVT LTD. (FORMERLY KNOWN AS RAMA ASSOCIATES LTD.) ESSEL HOUSE B-10 LAWRENCE ROAD INDUSTRIAL AREA NEW DELHI 110 035	IBC Under Sec 9	14-02-2022	file properly	JATINZAVERI
2833	9/2/2022	0710102028962020(N o.of Docs 2)	0710102028962020/6	COMPANY PETITION IB (IBC)/712(ND)2020	NEWGEN SPECIALTY PLASTICS LIMITED VS. DOR TECH DOORS INDIA PRIVATE LIMITED	IBC Under Sec 9	14-02-2022	court fee welfare missed	mohit.nandwani

2834	7/2/2022	0710102061982020(N o.of Docs 2)	0710102061982020/10	COMPANY PETITION IB (IBC)/811(ND)2020	M/S STAR WIRE PRODUCT VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	11/2/2022	page 62 to65 not clear	aditya25190
2835	8/2/2022	0710102002562020(N o.of Docs 1)	0710102002562020/4	COMPANY PETITION (COMPANIES ACT)/27(ND)2020	RAJINDER PRAKASH KACHRU HUF VS. UNITECH LTD.	Sec. 73(4)	11/2/2022	file properly	sd.batra
2836	7/2/2022	0710102037062021(N o.of Docs 3)	0710102037062021/5	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2021	VIKRAM BAJAJ VS. MS.NANDANI SINGH	Application under any other provisions- IBC	11/2/2022	page 42 to 45 not clear 67 ,76 to 112,114,115 ,198,not clear	Amaltaslawchamber
2837	7/2/2022	0710102006592019(N o.of Docs 4)	0710102006592019/14	COMPANY PETITION IB (IBC)/323(ND)2019	RATAN SINGH VS. THEME EXPORT PVT LTD	IBC Under Sec 9	11/2/2022	page 56 to 64 in hindi 65 ,80,not clear 112,160 t o 162 cut 182 ,185 to 187,196,216,221 to 222,231,255, not clear,296,297,302,306, cut 317 to323 not clear 331,332 in hindi 345 not clear 367 to 369 not clear	Sagar Agnihotri
2838	7/2/2022	0710102013472020(N o.of Docs 2)	0710102013472020/2	COMPANY APPLICATION(IBC)/10 36(PB)2020	GAURAV TANEJA VS. BRYs INTERNATIONAL PVT LTD	Sec 60(5)	9/2/2022	welfare missed	milindmodi
2839	7/2/2022	0710102037062021(N o.of Docs 4)	0710102037062021/4	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2021	VIKRAM BAJAJ VS. MS.NANDANI SINGH	Application under any other provisions- IBC	9/2/2022	page 143 to 179 ,207,247 to 255, 265 to 293 in hindi, 295,297,299,301,303,3 29 to 333,372,376,436,453,4 57, not clear	sourabhllb@gmail.com
2840	7/2/2022	0710102028092021(N o.of Docs 3)	0710102028092021/9	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/67(ND)2021	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	9/2/2022	file as fresh petition page 156 ,157,176, 189,not clear and 176 double numbering	Gsvlegal
2841	7/2/2022	0710102013472020(N o.of Docs 2)	0710102013472020/2	COMPANY APPLICATION(IBC)/10 36(PB)2020	GAURAV TANEJA VS. BRYs INTERNATIONAL PVT LTD	Sec 60(5)	9/2/2022	welfare missed	milindmodi
2842	7/2/2022	0710102013472020(N o.of Docs 2)	0710102013472020/2	COMPANY APPLICATION(IBC)/10 36(PB)2020	GAURAV TANEJA VS. BRYs INTERNATIONAL PVT LTD	Sec 60(5)	9/2/2022	welfare missed	milindmodi
2843	7/2/2022	0710102013472020(N o.of Docs 2)	0710102013472020/2	COMPANY APPLICATION(IBC)/10 36(PB)2020	GAURAV TANEJA VS. BRYs INTERNATIONAL PVT LTD	Sec 60(5)	9/2/2022	welfare missed	milindmodi
2844	19-04-2021	0710102031632021(N o.of Docs 0)	0710102031632021/3	COMPANY PETITION IB (IBC)/355(ND)2021	M/S VINTAGE FOOTWEAR PRIVATE LTD. VS. I WORLD BUSINESS SOLUTIONS PVT LTD	IBC under Sec 7	9/2/2022	page 11,true copy sign missed	
2845	5/2/2022	0710102011872021(N o.of Docs 2)	0710102011872021/7	COMPANY PETITION IB (IBC)/111(ND)2021	VISTRA ITCL (INDIA) LIMITED VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	9/2/2022	page 4 not clear stamp paper	VAISH ASSOCIATES
2846	1/2/2022	0710102082552021(N o.of Docs 1)	0710102082552021/1	COMPANY PETITION IB (IBC)/28(ND)2022	BANK OF MAHARASHTRA VS. RAJESH KUMAR GUPTA	Section 95(1)	8/2/2022	court fees welfare missed	hcclaw@gmail.com

2847	1/2/2022	0710102082552021(N o.of Docs 1)	0710102082552021/1	COMPANY PETITION IB (IBC)/28(ND)2022	BANK OF MAHARASHTRA VS. RAJESH KUMAR GUPTA	Section 95(1)	8/2/2022	court fees welfare missed	hcclaw@gmail.com
2848	4/2/2022	0710102002562020(N o.of Docs 1)	0710102002562020/3	COMPANY PETITION (COMPANIES ACT)/27(ND)2020	RAJINDER PRAKASH KACHRU HUF VS. UNITECH LTD.	Sec. 73(4)	8/2/2022	UPLOAD PROPERLY	sd.batra
2849	4/2/2022	0710102074662021(N o.of Docs 2)	0710102074662021/6	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	8/2/2022	stamp paper affidavit missed	CHANDNAANDAS SOCIATES
2850	31-01-2022	0710102085852021(N o.of Docs 1)	0710102085852021/1	COMPANY APPLICATION(COMPANIES ACT)/537(PB)2021	DELHI APARTMENTS PVT. LTD. VS. HITESH BHARDWAJ	Sec. 242(4),Rule 11 of NCLT	8/2/2022	page 49 ,50 not clear	Ashutosh Gupta
2851	31-01-2022	0710102085852021(N o.of Docs 1)	0710102085852021/1	COMPANY APPLICATION(COMPANIES ACT)/537(PB)2021	DELHI APARTMENTS PVT. LTD. VS. HITESH BHARDWAJ	Sec. 242(4),Rule 11 of NCLT	8/2/2022	page 49 ,50 not clear	Ashutosh Gupta
2852	1/2/2022	0710102082552021(N o.of Docs 1)	0710102082552021/1	COMPANY PETITION IB (IBC)/28(ND)2022	BANK OF MAHARASHTRA VS. RAJESH KUMAR GUPTA	Section 95(1)	8/2/2022	court fees welfare missed	hcclaw@gmail.com
2853	31-01-2022	0710102085852021(N o.of Docs 1)	0710102085852021/1	COMPANY APPLICATION(COMPANIES ACT)/537(PB)2021	DELHI APARTMENTS PVT. LTD. VS. HITESH BHARDWAJ	Sec. 242(4),Rule 11 of NCLT	8/2/2022	page 49 ,50 not clear	Ashutosh Gupta
2854	31-01-2022	0710102085852021(N o.of Docs 1)	0710102085852021/1	COMPANY APPLICATION(COMPANIES ACT)/537(PB)2021	DELHI APARTMENTS PVT. LTD. VS. HITESH BHARDWAJ	Sec. 242(4),Rule 11 of NCLT	8/2/2022	page 49 ,50 not clear	Ashutosh Gupta
2855	1/2/2022	0710102082552021(N o.of Docs 1)	0710102082552021/1	COMPANY PETITION IB (IBC)/28(ND)2022	BANK OF MAHARASHTRA VS. RAJESH KUMAR GUPTA	Section 95(1)	8/2/2022	court fees welfare missed	hcclaw@gmail.com
2856	18-11-2019	0710102150872019(N o.of Docs 0)	0710102150872019/8	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	RUDRA BUILDWELL CITY PVT. LTD VS. M/S TANDON & MAHENDRA	Sec. 140(5)	7/2/2022	NEED TO SIGN ALL PAGES	
2857	1/2/2022	0710200001852016(N o.of Docs 3)	0710200001852016/20	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	BAHL PAPERS MILLS LIMITED VS MANILA RESORTS PRIVATE LIMITED	Application under any other provisions	7/2/2022	NEED TO IA FILE	SAKSHIMEHLEY
2858	2/2/2022	0710102141322019(N o.of Docs 3)	0710102141322019/9	COMPANY PETITION IB (IBC)/2863(ND)2019	SUNIL KUMAR VS. NESA INDIA PRODUCER COMPANY LIMITED	IBC Under Sec 9	7/2/2022	DOCUMENT INCOMPLETE	HemlataRawat
2859	2/2/2022	0710102400502012(N o.of Docs 1)	0710102400502012/4	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	SH. RAMANDEEP SINGH AHULWALIA & ORS. VS M/S. SUNTIME ENERGY LTD. & ORS.	Application under any other provisions	7/2/2022	WELFARE COURT FEE MISSING	bhavyabharti16
2860	2/2/2022	0710102095952020(N o.of Docs 3)	0710102095952020/9	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	R.R. BUILDTOWN PVT. LTD. VS. ALPINE CONBUILDPVT. LTD.	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	7/2/2022	page 55,56,not clear court fees missed	SYED NAQVI
2861	2/3/2021	0710102070032020(N o.of Docs 2)	0710102070032020/3	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	4/2/2022	file as fresh application	toabhay.gupta
2862	2/3/2021	0710102070032020(N o.of Docs 2)	0710102070032020/3	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	4/2/2022	file as fresh application	toabhay.gupta
2863	2/3/2021	0710102070032020(N o.of Docs 2)	0710102070032020/3	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	4/2/2022	file as fresh application	toabhay.gupta

2864	2/3/2021	0710102070032020(N o.of Docs 2)	0710102070032020/3	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	4/2/2022	file as fresh application	toabhay.gupta
2865	19-11-2020	0710102023762020(N o.of Docs 14)	0710102023762020/3	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	4/2/2022	ALL PAGES ARE BLUR	R K GUPTA
2866	3/2/2022	0710102008102020(N o.of Docs 2)	0710102008102020/9	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	4/2/2022	file as fresh application	anirudh.sharma003
2867	26-01-2022	0710102082592021(N o.of Docs 2)	0710102082592021/1	INTERLOCUTORY APPLICATION (I.B.C)/5292(ND)2021	CORPORATION BANK VS. CLOVER FORGING & MACHINING PVT. LTD.	Sec 60(5)	4/2/2022	NEED TO UPLOAD AGAIN	anand.jha
2868	1/2/2022	0710102131772019(N o.of Docs 2)	0710102131772019/3	COMPANY PETITION IB (IBC)/2529(ND)2019	EDELWEISS RETAIL FINANCE LIMITED VS. SACH TELECOM PRIVATE LIMITED	IBC under Sec 7	4/2/2022	NEED TO IA FILE	platinalaw
2869	19-11-2020	0710102023762020(N o.of Docs 14)	0710102023762020/3	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	4/2/2022	ALL PAGES ARE BLUR	R K GUPTA
2870	1/2/2022	0710102115542020(N o.of Docs 2)	0710102115542020/2	INTERLOCUTORY APPLICATION (I.B.C)/90(ND)2021	YASHWANT SINGH RAWAT & 58 ORS. VS. CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 60(5)	4/2/2022	36, 42,45,49,50 to 54 ,pages cut	honeysatpal
2871	1/2/2022	0710102123142019(N o.of Docs 1)	0710102123142019/2	COMPANY APPLICATION(IBC)/1835(PB)2019	OM PRAKASH VIJAY VS. BDR BUILDERS & DEVELOPERS PVT LTD	Sec. 45 (1)	4/2/2022	NEED TO IA FILE	opvca21@gmail.com
2872	28-02-2021	0710102070032020(N o.of Docs 2)	0710102070032020/2	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	4/2/2022	file as fresh application	toabhay.gupta
2873	28-02-2021	0710102070032020(N o.of Docs 2)	0710102070032020/2	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	4/2/2022	file as fresh application	toabhay.gupta
2874	1/2/2022	0710102150872019(N o.of Docs 2)	0710102150872019/7	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	RUDRA BUILDWELL CITY PVT. LTD VS. M/S TANDON & MAHENDRA	Sec. 140(5)	4/2/2022	file as fresh application	D7382002
2875	28-02-2021	0710102070032020(N o.of Docs 2)	0710102070032020/2	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	4/2/2022	file as fresh application	toabhay.gupta
2876	2/2/2022	0710102002562020(N o.of Docs 2)	0710102002562020/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2020	RAJINDER PRAKASH KACHRU HUF VS. UNITECH LTD.	Sec. 73(4)	4/2/2022	upload again	sd.batra
2877	6/3/2021	0710102019092021(N o.of Docs 0)	0710102019092021/3	COMPANY PETITION IB (IBC)/386(PB)2021	STATE BANK OF INDIA VS. MR. GURJEET SINGH JOHAR	Section 95(1)	4/2/2022	upload properly	
2878	2/2/2022	0710102027832020(N o.of Docs 1)	0710102027832020/4	COMPANY PETITION IB (IBC)/683(ND)2020	RAGHU NATH BANSAL VS. VAYAM TECHNOLOGIES LIMITED	IBC Under Sec 9	4/2/2022	welfare need rs25	akshatgupta.ag
2879	1/2/2022	0710200001852016(N o.of Docs 3)	0710200001852016/19	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	BAHL PAPERS MILLS LIMITED VS MANILA RESORTS PRIVATE LIMITED	Application under any other provisions	4/2/2022	page 131 to 135 ,148,167,not clear	SAKSHIMEHLEY

2880	28-02-2021	0710102070032020(N o.of Docs 2)	0710102070032020/2	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	4/2/2022	file as fresh application	toabhay.gupta
2881	19-11-2020	0710102023762020(N o.of Docs 14)	0710102023762020/3	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	4/2/2022	ALL PAGES ARE BLUR	R K GUPTA
2882	19-11-2020	0710102023762020(N o.of Docs 14)	0710102023762020/3	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	4/2/2022	ALL PAGES ARE BLUR	R K GUPTA
2883	27-01-2022	0710102015852021(N o.of Docs 1)	0710102015852021/1	INTERLOCUTORY APPLICATION (I.B.C)/1023(PB)2021	VIJAY KUMAR	Sec 60(5)	3/2/2022	welfare missing	advasiya
2884	1/2/2020	0710102014692020(N o.of Docs 0)	0710102014692020/5	COMPANY PETITION IB (IBC)/480(ND)2020	DURGESH KUMAR SHARMA VS. RANGARAJ PROPERTIES	IBC Under Sec 9	3/2/2022	need to translate hindi pages	
2885	26-01-2022	0710102001902020(N o.of Docs 1)	0710102001902020/5	COMPANY PETITION IB (IBC)/289(ND)2020	M/S EASTERN INTERIORS AND FURNISHERS VS. RIPPLES ENGINEERING PVT. LTD.	IBC Under Sec 9	3/2/2022	NEED TO FILE AGAIN	advocate@7046
2886	12/7/2019	0710102102732019(N o.of Docs 0)	0710102102732019/5	COMPANY PETITION IB (IBC)/2494(PB)2019	ORIENTAL BANK OF COMMERCE VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	3/2/2022	NEED TO FILLING separately	
2887	12/7/2019	0710102102732019(N o.of Docs 0)	0710102102732019/8	COMPANY PETITION IB (IBC)/2494(PB)2019	ORIENTAL BANK OF COMMERCE VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	3/2/2022	NEED TO FILE SAPERATLY	
2888	27-01-2022	0710102015852021(N o.of Docs 1)	0710102015852021/1	INTERLOCUTORY APPLICATION (I.B.C)/1023(PB)2021	VIJAY KUMAR	Sec 60(5)	3/2/2022	welfare missing	advasiya
2889	27-01-2022	0710102015852021(N o.of Docs 1)	0710102015852021/1	INTERLOCUTORY APPLICATION (I.B.C)/1023(PB)2021	VIJAY KUMAR	Sec 60(5)	3/2/2022	welfare missing	advasiya
2890	27-01-2022	0710102015852021(N o.of Docs 1)	0710102015852021/1	INTERLOCUTORY APPLICATION (I.B.C)/1023(PB)2021	VIJAY KUMAR	Sec 60(5)	3/2/2022	welfare missing	advasiya
2891	1/2/2022	0710102006382021(N o.of Docs 1)	0710102006382021/5	COMPANY PETITION (COMPANIES ACT)/47(ND)2021	ASHUTOSH GUPTA VS. REGIONAL DIRECTOR (NORTHERN REGION) OF MCA	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/2/2022	INDEX MISSING	vngoyal
2892	31-01-2022	0710102131842019(N o.of Docs 2)	0710102131842019/6	COMPANY APPEAL(COMPANIES ACT)/767(ND)2019	M/S BLUE BIRD CARGO PRIVATE LIMITED VS. M/S BLUE SEA FREIGHTS PRIVATE LIMITED	Sec 252 (3)	3/2/2022	NEED TO SIGN ALL PAGES	shahidali
2893	1/2/2022	0710102087782021(N o.of Docs 2)	0710102087782021/2	COMPANY APPEAL(COMPANIES ACT)/144(ND)2021	SUN WIN-DOORS PROFILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	2/2/2022	stamp paper missed	skamum

2894	1/2/2022	0710102057252021(N o.of Docs 3)	0710102057252021/1	INTERLOCUTORY APPLICATION (I.B.C)/3582(ND)2021	MONITORING COMMITTEE OF RAYAN LABORATORIES PVT. LTD THROUGH CHARIRMAN SH. SUSHEEL KUMAR GUPTA VS. SH. PREM KUMAR MALIK	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	2/2/2022	file as a fresh application	Susheel336
2895	29-01-2022	0710102004262022(N o.of Docs 2)	0710102004262022/1	INTERLOCUTORY APPLICATION (I.B.C)/484(ND)2022	DWARKADHIS PROJECTS PRIVATE LIMITED VSNISHANT JOSHI & OTHERS	Rule 11 of NCLT, 2016	31-01-2022	STAMP PAPER &&& NOTAR MISSED ON AFFIDAVIT 111,112,105 NOT C;EAR	mohit_mimansa
2896	28-01-2022	0710102093592020(N o.of Docs 1)	0710102093592020/2	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. VS. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI	Rule 11 of NCLT, 2016	31-01-2022	INDEX MISSED	kandk
2897	29-01-2022	0710102057202021(N o.of Docs 2)	0710102057202021/2	COMPANY PETITION (COMPANIES ACT)/189(ND)2021	SHANTANU SHANDILYA VS. GEETA TYAGI W/O RAMPHAL TYAGI	Sec. 241(1),Sec. 244(1)	31-01-2022	FILE AS A FRESH APPLICATION	saurabhsharma12
2898	28-01-2022	0710102448572018(N o.of Docs 2)	0710102448572018/24	COMPANY PETITION IB (IBC)/922(PB)2018	STATE BANK OF INDIA VS M/S ADVANCE SURFACTANTS INDIA LIMITED	IBC under Sec 7	31-01-2022	TRUE COPY SIGN MISSED PG 33 NOT CLEAR	lawoffice
2899	8/4/2021	0710102028012021(N o.of Docs 0)	0710102028012021/1	COMPANY APPLICATION(COMPANIES ACT)/288(PB)2021	TATA TELESERVICES LTD.	Rule 11 of NCLT	28-01-2022	file properly	
2900	25-01-2022	0710102166012019(N o.of Docs 1)	0710102166012019/1	INTERLOCATORY APPLICATION (IBC)/1662(ND)2019	INTERPARTS MARKETING PRIVATE LIMITED VS. RAJIV MALIK	Sec 12(2)	27-01-2022	wrong filing file as fresh application	rmalik2009
2901	24-01-2022	0710102055862021(N o.of Docs 2)	0710102055862021/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/26(ND)2021	NIKHIL JAIN VS. RAJDHANI NURSURIES LIMITED	Application under any other provisions	25-01-2022	page 24 to 40 in hindi	vidyarthiandassociat
2902	24-01-2022	0710102101022020(N o.of Docs 2)	0710102101022020/2	INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020	GEOSTAR SURVEYS INDIA PVT LTD VSASHWINI MEHRA	Sec 42	25-01-2022	upload again	raghav.chadha
2903	25-01-2022	0710102039592021(N o.of Docs 1)	0710102039592021/3	COMPANY PETITION IB (IBC)/326(ND)2021	MUKESH SINGLA VS. TECHNO FAC CONTRACTS PVT. LTD.	IBC Under Sec 9	25-01-2022	court fees missed and welfare need rs25	up13111998
2904	24-01-2022	0710102147312019(N o.of Docs 2)	0710102147312019/8	COMPANY PETITION IB (IBC)/3013(ND)2019	M/S REACH INTERNATIONAL VS. ALTECH INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	25-01-2022	file as a fresh application	Sonam Sharma
2905	24-01-2022	0710102055862021(N o.of Docs 2)	0710102055862021/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/26(ND)2021	NIKHIL JAIN VS. RAJDHANI NURSURIES LIMITED	Application under any other provisions	25-01-2022	page 34 to 48 in hindi	vidyarthiandassociat

2906	18-09-2018	0710120012212018(N o.of Docs 0)	0710120012212018/13	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	24-01-2022	NEED TO IA FILE	
2907	24-01-2022	0710102072772021(N o.of Docs 2)	0710102072772021/2	TRANSFER PETITION(COMPANIES ACT)/27(PB)2021	KARISHMA SINGH VS. THE DRAWING ROOM PVT. LTD.	Rule16(d),NCLT Rules,2016	24-01-2022	NEED TO IA FILE	sonalmashankar
2908	22-01-2022	0710102087692021(N o.of Docs 2)	0710102087692021/2	COMPANY APPEAL(COMPANIES ACT)/141(ND)2021	INCOME TAX OFFICER WARD 3(1) VS. REGISTRAR OF COMPANIES DELHI & ORS. IN THE MATTER OF MS. AZIMUTH CAOITAL PVT. LTD.	Sec 252 (1) - By Government Body	24-01-2022	index missing need to sign all pages	AyushPuri9
2909	21-01-2022	0710102102622019(N o.of Docs 2)	0710102102622019/14	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	24-01-2022	NEED TO SIGN ALL PAGES AND STAMP PAPER MISSING	prachiravi49
2910	22-01-2022	0710102033532021(N o.of Docs 2)	0710102033532021/5	COMPANY PETITION IB (IBC)/364(ND)2021	BHS-SONTHOFEN INDIA PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	24-01-2022	INDEX MISSING	rcmkrcmk
2911	22-01-2022	0710102026832021(N o.of Docs 2)	0710102026832021/3	COMPANY PETITION IB (IBC)/234(PB)2021	STATE BANK OF INDIA VS. K V AROMATICS PRIVATE LIMITED	IBC under Sec 7	24-01-2022	NOTARY DATE MISSING	ayushrivastava
2912	21-01-2022	0710102172932019(N o.of Docs 1)	0710102172932019/2	COMPANY PETITION IB (IBC)/152(PB)2020	EDU SMART SERVICES PRIVATE LIMITED VS. EDU SMART SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-01-2022	NEED TO IA FILE	IPRITURASTOGI
2913	21-01-2022	0710102094202021(N o.of Docs 2)	0710102094202021/2	COMPANY PETITION IB (IBC)/7(ND)2022	PNB HOUSING FINANCE LIMITED VS. NIRMAL SINGH	Section 95(1)	24-01-2022	MAIN CASE (IB NUMBER) WRONG IN SOFT COPY	anuragchandra
2914	21-01-2022	0710102110482020(N o.of Docs 2)	0710102110482020/11	COMPANY PETITION IB (IBC)/1126(ND)2020	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED VS. BLUE BIRD LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	24-01-2022	AFFIDAVIT STAMP PAPER MISSING	HariomJindal2020
2915	21-01-2022	0710102094212021(N o.of Docs 2)	0710102094212021/1	COMPANY PETITION IB (IBC)/6(ND)2022	PNB HOUSING FINANCE LIMITED VS. HARKARAN SINGH UPPAL	Section 95(1)	24-01-2022	NEED TO IA FILE	muskaan.ahuja
2916	21-01-2022	0710102094202021(N o.of Docs 2)	0710102094202021/3	COMPANY PETITION IB (IBC)/7(ND)2022	PNB HOUSING FINANCE LIMITED VS. NIRMAL SINGH	Section 95(1)	24-01-2022	NEED TO APPLICATION FILE	muskaan.ahuja
2917	21-01-2022	0710102423182018(N o.of Docs 3)	0710102423182018/7	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	24-01-2022	Case no wrong	AMS.MISHA
2918	21-01-2022	0710102105402019(N o.of Docs 2)	0710102105402019/15	COMPANY PETITION IB (IBC)/1812(ND)2019	ANUPAM ENTERPRISES VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-01-2022	INDEX MISSING	pcassociates
2919	12/7/2019	0710102102622019(N o.of Docs 0)	0710102102622019/15	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	24-01-2022	main case number wrong in soft copy	

2920	25-11-2019	0710102133632019(N o.of Docs 4)	0710102133632019/1	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	20-01-2022	Wrong Document(IBC Petition filed)	shivam_1753
2921	5/1/2022	0710102022142020(N o.of Docs 1)	0710102022142020/1	COMPANY PETITION IB (IBC)/585(ND)2020	VIBRANT OUTDOOR MEDIAL PVT. LTD. VS. ANT IN PANT COMMUNICATION PVT. LTD.	IBC Under Sec 9	10/1/2022	court fees welfare missed	animeshras
2922	5/1/2022	0710102022142020(N o.of Docs 1)	0710102022142020/1	COMPANY PETITION IB (IBC)/585(ND)2020	VIBRANT OUTDOOR MEDIAL PVT. LTD. VS. ANT IN PANT COMMUNICATION PVT. LTD.	IBC Under Sec 9	10/1/2022	court fees welfare missed	animeshras
2923	4/1/2022	0710102109972019(N o.of Docs 5)	0710102109972019/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2020	SIPS UTILITIES PRIVATE LIMITED	Sub-section (I) of section 230	7/1/2022	In the additional petition not allowed . please file in separate with court order	videhvaish
2924	6/1/2022	0710200401272016(N o.of Docs 1)	0710200401272016/11	COMPANY PETITION (COMPANIES ACT)/109(ND)2016	M/S. ANSAL HOUSING & CONSTRUCTION LTD.	Sec. 74(2)	6/1/2022	1 Rupees Court Fees Missing	kumardeepraj
2925	11/12/2021	0710102145872019(N o.of Docs 2)	0710102145872019/14	COMPANY PETITION IB (IBC)/2963(ND)2019	TARUN KHANNA VS. DELTRONIX INDIA LIMITED	IBC Under Sec 9	6/1/2022	E-Stamp Paper And Affidavit Missing page 5 Not Clear	Satendra2592
2926	11/12/2021	0710102145872019(N o.of Docs 2)	0710102145872019/14	COMPANY PETITION IB (IBC)/2963(ND)2019	TARUN KHANNA VS. DELTRONIX INDIA LIMITED	IBC Under Sec 9	6/1/2022	E-Stamp Paper And Affidavit Missing page 5 Not Clear	Satendra2592
2927	5/1/2022	0710102166272019(N o.of Docs 3)	0710102166272019/15	COMPANY PETITION IB (IBC)/3507(ND)2019	JONES LANG LASELLE BUILDING OPERATIONS PRIVATE LIMITED VS. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED	IBC Under Sec 9	6/1/2022	Need To IA File	manishasaini06
2928	11/12/2021	0710102145872019(N o.of Docs 2)	0710102145872019/14	COMPANY PETITION IB (IBC)/2963(ND)2019	TARUN KHANNA VS. DELTRONIX INDIA LIMITED	IBC Under Sec 9	6/1/2022	E-Stamp Paper And Affidavit Missing page 5 Not Clear	Satendra2592
2929	6/1/2022	0710102078682021(N o.of Docs 2)	0710102078682021/2	INTERLOCUTORY APPLICATION (I.B.C)/5545(ND)2021	AKHILESH KUMAR GUPTA VSGOPAL KALRA	Application under any other provisions- IBC	6/1/2022	Index Missing E-Stamp Paper Missing	rklawchambers
2930	11/12/2021	0710102145872019(N o.of Docs 2)	0710102145872019/14	COMPANY PETITION IB (IBC)/2963(ND)2019	TARUN KHANNA VS. DELTRONIX INDIA LIMITED	IBC Under Sec 9	6/1/2022	E-Stamp Paper And Affidavit Missing page 5 Not Clear	Satendra2592
2931	6/1/2022	0710102121212019(N o.of Docs 2)	0710102121212019/10	COMPANY PETITION IB (IBC)/2222(ND)2019	AJAY KUMAR SINGH VS. CENTRAL WAREHOUSING CORPORATION	IBC Under Sec 9	6/1/2022	Counsel Sing Missing	aksinghadv1
2932	3/1/2022	0710102035452021(N o.of Docs 2)	0710102035452021/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/85(PB)2021	ARJIT AGRO PVT LTD	Sec. 230-232 - Second Motion	5/1/2022	NEED TO UPLOAD AGAIN	ashishmiddha@rocketm
2933	4/1/2022	0710102027432021(N o.of Docs 1)	0710102027432021/8	COMPANY PETITION IB (IBC)/239(ND)2021	AMIT KUMAR SINHA AND ORS VS. IREO PRIVATE LIMITED	IBC under Sec 7	5/1/2022	upload again	agarwalcl

2934	4/1/2022	0710200431992018(N o.of Docs 1)	0710200431992018/8	COMPANY APPEAL(COMPANIES ACT)/712(ND)2018	FUTURE SYSTEM PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Application under any other provisions	5/1/2022	upload again	Naren01
2935	4/3/2021	0710102036172020(N o.of Docs 1)	0710102036172020/8	COMPANY PETITION IB (IBC)/827(ND)2020	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED VS. JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	5/1/2022	file as fresh application	advsanpan
2936	4/3/2021	0710102036172020(N o.of Docs 1)	0710102036172020/8	COMPANY PETITION IB (IBC)/827(ND)2020	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED VS. JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	5/1/2022	file as fresh application	advsanpan
2937	4/3/2021	0710102036172020(N o.of Docs 1)	0710102036172020/8	COMPANY PETITION IB (IBC)/827(ND)2020	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED VS. JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	5/1/2022	file as fresh application	advsanpan
2938	4/3/2021	0710102036172020(N o.of Docs 1)	0710102036172020/8	COMPANY PETITION IB (IBC)/827(ND)2020	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED VS. JAGSON INTERNATIONAL LIMITED	IBC Under Sec 9	5/1/2022	file as fresh application	advsanpan
2939	3/1/2022	0710102021042021(N o.of Docs 2)	0710102021042021/18	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021	PANKAJ NARANG VS. HIMANSHU AGARWAL & OTHERS	Sec 43(1) r/w Sec 44 (1)	5/1/2022	NOTARY DATE NOT MENTION	ayushrivastava
2940	3/1/2022	0710102021042021(N o.of Docs 2)	0710102021042021/18	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021	PANKAJ NARANG VS. HIMANSHU AGARWAL & OTHERS	Sec 43(1) r/w Sec 44 (1)	5/1/2022	NOTARY DATE NOT MENTION	ayushrivastava
2941	3/1/2022	0710102021042021(N o.of Docs 2)	0710102021042021/18	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021	PANKAJ NARANG VS. HIMANSHU AGARWAL & OTHERS	Sec 43(1) r/w Sec 44 (1)	5/1/2022	NOTARY DATE NOT MENTION	ayushrivastava
2942	3/1/2022	0710102021042021(N o.of Docs 2)	0710102021042021/18	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021	PANKAJ NARANG VS. HIMANSHU AGARWAL & OTHERS	Sec 43(1) r/w Sec 44 (1)	5/1/2022	NOTARY DATE NOT MENTION	ayushrivastava
2943	12/9/2020	0710102087802020(N o.of Docs 0)	0710102087802020/7	COMPANY PETITION IB (IBC)/976(ND)2020	ARSHIYA RAIL INFRASTRUCTURE LIMITED VS. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	file as fresh application	
2944	19-10-2021	0710102033532021(N o.of Docs 1)	0710102033532021/1	COMPANY PETITION IB (IBC)/364(ND)2021	BHS-SONTHOFEN INDIA PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	need welfare Rs25	jainbabita06
2945	12/9/2020	0710102087802020(N o.of Docs 0)	0710102087802020/7	COMPANY PETITION IB (IBC)/976(ND)2020	ARSHIYA RAIL INFRASTRUCTURE LIMITED VS. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	file as fresh application	
2946	19-10-2021	0710102018292020(N o.of Docs 1)	0710102018292020/2	COMPANY PETITION IB (IBC)/1065(ND)2020	SPRINT CONSYS PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	need welfare Rs25	jainbabita06

2947	19-10-2021	0710102018292020(N o.of Docs 1)	0710102018292020/2	COMPANY PETITION IB (IBC)/1065(ND)2020	SPRINT CONSYS PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	need welfare Rs25	jainbabita06
2948	30-07-2021	0710102008502020(N o.of Docs 2)	0710102008502020/9	COMPANY PETITION IB (IBC)/407(ND)2020	BAJI NATH PRASAD VS. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	after page no 2 numbering missed &&& page 2,3 cut	aaryan@sasttralegal
2949	19-10-2021	0710102018292020(N o.of Docs 1)	0710102018292020/2	COMPANY PETITION IB (IBC)/1065(ND)2020	SPRINT CONSYS PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	need welfare Rs25	jainbabita06
2950	19-10-2021	0710102018292020(N o.of Docs 1)	0710102018292020/2	COMPANY PETITION IB (IBC)/1065(ND)2020	SPRINT CONSYS PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	need welfare Rs25	jainbabita06
2951	30-07-2021	0710102008502020(N o.of Docs 2)	0710102008502020/9	COMPANY PETITION IB (IBC)/407(ND)2020	BAJI NATH PRASAD VS. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	after page no 2 numbering missed &&& page 2,3 cut	aaryan@sasttralegal
2952	30-07-2021	0710102008502020(N o.of Docs 2)	0710102008502020/9	COMPANY PETITION IB (IBC)/407(ND)2020	BAJI NATH PRASAD VS. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	after page no 2 numbering missed &&& page 2,3 cut	aaryan@sasttralegal
2953	12/9/2020	0710102087802020(N o.of Docs 0)	0710102087802020/7	COMPANY PETITION IB (IBC)/976(ND)2020	ARSHIYA RAIL INFRASTRUCTURE LIMITED VS. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	file as fresh application	
2954	12/9/2020	0710102087802020(N o.of Docs 0)	0710102087802020/7	COMPANY PETITION IB (IBC)/976(ND)2020	ARSHIYA RAIL INFRASTRUCTURE LIMITED VS. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	file as fresh application	
2955	30-07-2021	0710102008502020(N o.of Docs 2)	0710102008502020/9	COMPANY PETITION IB (IBC)/407(ND)2020	BAJI NATH PRASAD VS. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	after page no 2 numbering missed &&& page 2,3 cut	aaryan@sasttralegal
2956	3/1/2022	0710102015252020(N o.of Docs 1)	0710102015252020/2	COMPANY APPLICATION(IBC)/1025(ND)2020	PANKAJ NARANG VS. SUDHANSH AGARWAL	Sec 43(1) r/w Sec 44 (1)	4/1/2022	stamp paper missed	pankajnarangca
2957	19-10-2021	0710102033532021(N o.of Docs 1)	0710102033532021/1	COMPANY PETITION IB (IBC)/364(ND)2021	BHS-SONTHOFEN INDIA PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	need welfare Rs25	jainbabita06
2958	19-10-2021	0710102033532021(N o.of Docs 1)	0710102033532021/1	COMPANY PETITION IB (IBC)/364(ND)2021	BHS-SONTHOFEN INDIA PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	need welfare Rs25	jainbabita06
2959	19-10-2021	0710102033532021(N o.of Docs 1)	0710102033532021/1	COMPANY PETITION IB (IBC)/364(ND)2021	BHS-SONTHOFEN INDIA PRIVATE LIMITED VS. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	4/1/2022	need welfare Rs25	jainbabita06
2960	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi

2961	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2962	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2963	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2964	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2965	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2966	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2967	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2968	14-02-2020	0710102020762020(N o.of Docs 0)	0710102020762020/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	3/1/2022	stamp paper missed	
2969	31-12-2021	0710102002612020(N o.of Docs 3)	0710102002612020/5	COMPANY PETITION IB (IBC)/275(ND)2020	SAI TECH MEDICARE PRIVATE LIMITED VS. ALCHEMIST LIMITED	IBC Under Sec 9	3/1/2022	Need to file IA as an Application	SAIKRISHNA1
2970	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2971	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2972	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2973	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi

2974	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
2975	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2976	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2977	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2978	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2979	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2980	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2981	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2982	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2983	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2984	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2985	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2986	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2987	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2988	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
2989	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	

3006	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3007	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3008	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3009	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3010	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3011	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3012	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3013	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3014	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3015	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3016	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3017	11/11/2021	0710102082542021(N o.of Docs 0)	0710102082542021/1	INTERLOCUTORY APPLICATION (I.B.C)/5290(ND)2021	MR. NARESH MITTAL VS. STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	3/1/2022	welfare need Rs 25	
3018	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3019	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3020	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	

3021	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3022	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3023	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3024	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3025	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3026	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3027	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3028	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3029	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3030	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3031	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3032	13-08-2018	0710120006412018(N o.of Docs 0)	0710120006412018/26	COMPANY PETITION IB (IBC)/496(ND)2018	M/S BINDAL MERCHANDISE VS. MAPLE REALCON PVT LTD	IBC Under Sec 9	3/1/2022	need to upload again	
3033	11/11/2021	0710102082542021(N o.of Docs 0)	0710102082542021/1	INTERLOCUTORY APPLICATION (I.B.C)/5290(ND)2021	MR. NARESH MITTAL VS. STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	3/1/2022	welfare need Rs 25	

3034	11/11/2021	0710102082542021(N o.of Docs 0)	0710102082542021/1	INTERLOCUTORY APPLICATION (I.B.C)/5290(ND)2021	MR. NARESH MITTAL VS. STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	3/1/2022	welfare need Rs 25	
3035	11/11/2021	0710102082542021(N o.of Docs 0)	0710102082542021/1	INTERLOCUTORY APPLICATION (I.B.C)/5290(ND)2021	MR. NARESH MITTAL VS. STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	3/1/2022	welfare need Rs 25	
3036	11/11/2021	0710102082542021(N o.of Docs 0)	0710102082542021/1	INTERLOCUTORY APPLICATION (I.B.C)/5290(ND)2021	MR. NARESH MITTAL VS. STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	3/1/2022	welfare need Rs 25	
3037	11/11/2021	0710102082542021(N o.of Docs 0)	0710102082542021/1	INTERLOCUTORY APPLICATION (I.B.C)/5290(ND)2021	MR. NARESH MITTAL VS. STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	3/1/2022	welfare need Rs 25	
3038	11/11/2021	0710102082542021(N o.of Docs 0)	0710102082542021/1	INTERLOCUTORY APPLICATION (I.B.C)/5290(ND)2021	MR. NARESH MITTAL VS. STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	3/1/2022	welfare need Rs 25	
3039	11/11/2021	0710102082542021(N o.of Docs 0)	0710102082542021/1	INTERLOCUTORY APPLICATION (I.B.C)/5290(ND)2021	MR. NARESH MITTAL VS. STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	3/1/2022	welfare need Rs 25	
3040	11/11/2021	0710102082542021(N o.of Docs 0)	0710102082542021/1	INTERLOCUTORY APPLICATION (I.B.C)/5290(ND)2021	MR. NARESH MITTAL VS. STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	3/1/2022	welfare need Rs 25	
3041	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3042	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3043	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi

3044	30-12-2021	0710102421352018(N o.of Docs 2)	0710102421352018/3	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	THE REGISTRAR OF COMPANIES VS M/S EURO ASIA VENTURE CAPITAL INDIA LIMITED	Application under any other provisions	3/1/2022	please file as a IA	roc.delhi
3045	24-12-2022	0710102029062021(N o.of Docs 2)	0710102029062021/2	INTERLOCUTORY APPLICATION (I.B.C)/5006(PB)2021	AMARJIT SINGH VS. ATUL KANSAL (RESOLUTION PROFESSIONAL)	Sec 60(5)	30-12-2022	Need to File in IA	siddharth bhatli
3046	24-12-2022	0710102029062021(N o.of Docs 2)	0710102029062021/2	INTERLOCUTORY APPLICATION (I.B.C)/5006(PB)2021	AMARJIT SINGH VS. ATUL KANSAL (RESOLUTION PROFESSIONAL)	Sec 60(5)	30-12-2022	Need to File in IA	siddharth bhatli
3047	24-12-2022	0710102029062021(N o.of Docs 2)	0710102029062021/2	INTERLOCUTORY APPLICATION (I.B.C)/5006(PB)2021	AMARJIT SINGH VS. ATUL KANSAL (RESOLUTION PROFESSIONAL)	Sec 60(5)	30-12-2022	Need to File in IA	siddharth bhatli
3048	24-12-2022	0710102029062021(N o.of Docs 2)	0710102029062021/2	INTERLOCUTORY APPLICATION (I.B.C)/5006(PB)2021	AMARJIT SINGH VS. ATUL KANSAL (RESOLUTION PROFESSIONAL)	Sec 60(5)	30-12-2022	Need to File in IA	siddharth bhatli
3049	28-12-2022	0710102146482019(N o.of Docs 2)	0710102146482019/8	COMPANY PETITION IB (IBC)/2968(ND)2019	TEK TRAVELS PRIVATE LIMITED VS. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	IBC Under Sec 9	29-12-2022	Wrongly Filed Need to be IA	advrachit
3050	28-12-2022	0710102080182022(N o.of Docs 3)	0710102080182022/3	INTERLOCUTORY APPLICATION (I.B.C)/4768(PB)2022	COVETOUS CONSTRUCTION PRIVATE LIMITED VS. M/S NEW LAKSHMI EARTH MOVER	Sec 60(5)	29-12-2022	Pages 34 to 37 according to PDF are Handwritten	monisabbasi
3051	28-12-2022	0710102043382022(N o.of Docs 2)	0710102043382022/4	COMPANY PETITION IB (IBC)/636(ND)2022	STATE BANK OF INDIA VS. ARUN KUMAR RATHI	Section 95(1)	29-12-2022	Notary msissing in E-stamp, Page 26 according to PDF Not Clear	bajpaiankita86
3052	4/2/2022	0710102010152022(N o.of Docs 0)	0710102010152022/4	COMPANY PETITION (COMPANIES ACT)/16(ND)2022	SGS STOCKINVEST PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	29-12-2022	E-stamp msising	
3053	26-12-2022	0710102090002022(N o.of Docs 2)	0710102090002022/1	INTERLOCUTORY APPLICATION (I.B.C)/5733(ND)2022	REGIONAL PF COMMISSIONER NOIDA VSSAHA INFRATECH PRIVATE LTD	Sec 60(5)	28-12-2022	Order Copy Missed	SHIVANATH
3054	27-12-2022	0710102146482019(N o.of Docs 2)	0710102146482019/7	COMPANY PETITION IB (IBC)/2968(ND)2019	TEK TRAVELS PRIVATE LIMITED VS. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	IBC Under Sec 9	28-12-2022	Index Missing	advrachit
3055	26-12-2022	0710102100612019(N o.of Docs 3)	0710102100612019/11	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-12-2022	Document Merge in One PDF	monudcp
3056	27-12-2022	0710120010232018(N o.of Docs 10)	0710120010232018/8	COMPANY PETITION IB (IBC)/1178(PB)2018	RELIGARE FINVEST LIMITED VS. VITOBA REALTORS PVT LTD	IBC under Sec 7	28-12-2022	Wrongly Filed Need to be IA	kjohnco
3057	27-12-2022	0710102000102008(N o.of Docs 1)	0710102000102008/3	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	28-12-2022	Index Missing and Ticket Not Allowed Mid on Vakalatnama	advyashodhara

3058	27-12-2022	0710102016512018(N o.of Docs 13)	0710102016512018/7	COMPANY PETITION IB (IBC)/1380(PB)2018	RELIGARE COMTRADE LIMITED VS. BEST HEALTHCARE PVT LTD	IBC under Sec 7	28-12-2022	Wrongly Filed Need to be Petition Filed	kjjohnco
3059	27-12-2022	0710102100692022(N o.of Docs 2)	0710102100692022/1	COMPANY PETITION (COMPANIES ACT)/221(ND)2022	BHUVNESHVER KHOBRE VS. HYPHEN SCS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-12-2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 25-49 True Copy Sign Missing in Annexure	gauravpchauhan
3060	26-12-2022	0710102088952021(N o.of Docs 5)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	28-12-2022	Volume Wise Index Missing and Page No. 52, 54, 75, 78-81, 86-87, 95, 110-112, 121-124, 129-131, 136, 157-161, 205, 215 238, 246, 256, 267, 272-274, 290-293, 315-317, 320, 332-333, 444, 446, 457- 473, 474-511 , Not Clear Page No. 342-346, 351, Pages Cut and True Copy Sign Missing and Page No. 447- 448 , 454-456, Need to English True Typed Copy and Page No. 456 Page No. Missing and Page No. 512 to 529 Need to English Translate Copy	Gsvlegal
3061	27-12-2022	0710102016542018(N o.of Docs 6)	0710102016542018/5	COMPANY PETITION IB (IBC)/1384(PB)2018	RELIGARE COMTRADE LIMITED VS. BLUE LINE FINANCE PVT. LTD	IBC under Sec 7	28-12-2022	Wrongly Filed Need to be IA	kjjohnco
3062	26-12-2022	0710102100612019(N o.of Docs 3)	0710102100612019/11	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-12-2022	Document Merge in One PDF	monudcp
3063	27-12-2022	0710102016522018(N o.of Docs 14)	0710102016522018/8	COMPANY PETITION IB (IBC)/1379(PB)2018	RELIGARE ENTERPRISES LIMITED VS. ANR SECURITIES PVT. LTD	IBC under Sec 7	28-12-2022	Wrongly Filed	kjjohnco
3064	26-12-2022	0710102096512022(N o.of Docs 1)	0710102096512022/6	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	28-12-2022	Date Missing in Vakalatnama	advaniket1
3065	26-12-2022	0710102059892022(N o.of Docs 2)	0710102059892022/3	TRANSFER PETITION(COMPANIES ACT)/13(PB)2022	INTERSCAPE VS. LOK PRIYA BUILDWELL PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	28-12-2022	Need to Applicant Sign on Every Pages in Brief Synopsis and Page No. 7- 56 True Copy Sign Missing in Annexure	vks
3066	26-12-2022	0710102100612019(N o.of Docs 3)	0710102100612019/11	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-12-2022	Document Merge in One PDF	monudcp

3067	26-12-2022	0710102100612019(N o.of Docs 3)	0710102100612019/11	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-12-2022	Document Merge in One PDF	monudcp
3068	22-12-2022	0710102087192022(N o.of Docs 2)	0710102087192022/1	INTERLOCUTORY APPLICATION (I.B.C)/5143(ND)2022	ANISH KUMAR SANGHI (IRP) VS. MR. JASVINDER SINGH MAKAN (SUSPENDE DIRECTOR)	19(2)	27-12-2022	Need to Applicant Sign on Every Pages in Reply and	kapoorandcompany
3069	23-12-2022	0710102103762022(N o.of Docs 1)	0710102103762022/1	COMPANY APPLICATION(COMPANIES ACT)/482(ND)2022	NEELAM KHATTRI VS. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Application under any other provisions	27-12-2022	Only Proof of Service Show Please Upload Document Once Again	bhargavikannan
3070	21-12-2022	0710102075062022(N o.of Docs 2)	0710102075062022/3	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	27-12-2022	Notary msising in E-stamp, Main Case Number missing in Index page	Locus@123
3071	26-12-2022	0710102010102022(N o.of Docs 2)	0710102010102022/4	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	@advprashant
3072	26-12-2022	0710102032582022(N o.of Docs 2)	0710102032582022/9	COMPANY PETITION IB (IBC)/378(ND)2022	TRANSLUMINA THERAPEUTICS LLP VS. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	27-12-2022	True Copy sign msising in Judgement document	nayyaradi
3073	26-12-2022	0710102035172022(N o.of Docs 2)	0710102035172022/3	INTERLOCUTORY APPLICATION (I.B.C)/4381(ND)2022	REGIONAL PF COMMISSIONER DELHI VSSHRI SUNIL AGGARWAL	Sec 60(5)	27-12-2022	Sign msising in Pages 1 to 3 according to PDF, True Copy sign msising in Pages 5 to 90 according to PDF	SHIVANATH
3074	26-12-2022	0710102019812022(N o.of Docs 2)	0710102019812022/4	COMPANY PETITION IB (IBC)/546(ND)2022	PARUL SHUTTERING HOUSE VS. MIST DIRECT SALES PRIVATE LIMITED	IBC Under Sec 9	27-12-2022	Sign msising in Pages 1 to 13 according to PDF, True Copy sign msising in Pages 18 to 147 according to PDF	Gsvlegal
3075	4/2/2022	0710102010102022(N o.of Docs 0)	0710102010102022/3	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	
3076	4/2/2022	0710102010102022(N o.of Docs 0)	0710102010102022/3	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	
3077	4/2/2022	0710102010102022(N o.of Docs 0)	0710102010102022/3	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	
3078	4/2/2022	0710102010102022(N o.of Docs 0)	0710102010102022/3	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	
3079	26-12-2022	0710102010102022(N o.of Docs 2)	0710102010102022/4	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	@advprashant

3080	26-12-2022	0710102010102022(N o.of Docs 2)	0710102010102022/4	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	@advprashant
3081	22-12-2022	0710102116722020(N o.of Docs 2)	0710102116722020/9	COMPANY PETITION IB (IBC)/1140(ND)2020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS. JAY ACE TECHNOLOGIES LIMITED	IBC Under Sec 9	27-12-2022	Need to Applicant Sign on Every Pages in Written Submissions	kaushalgautam
3082	21-12-2022	0710102076442019(N o.of Docs 2)	0710102076442019/27	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	27-12-2022	Affidavit Back date	ashish_choudhury 007
3083	21-12-2022	0710102076442019(N o.of Docs 2)	0710102076442019/27	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	27-12-2022	Affidavit Back date	ashish_choudhury 007
3084	22-12-2022	0710102019802021(N o.of Docs 2)	0710102019802021/4	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	27-12-2022	Page Numbers msising in Index, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	bajpaiianand24
3085	19-04-2022	0710102031112022(N o.of Docs 0)	0710102031112022/5	COMPANY PETITION IB (IBC)/326(ND)2022	SIEMENS LTD VS. NTPC BHEL POWER PROJECTS PRIVATE LIMITED	IBC Under Sec 9	27-12-2022	Pages 33 to 37,75 to 80 according to PDF Not Clear	
3086	26-12-2022	0710102010102022(N o.of Docs 2)	0710102010102022/4	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	27-12-2022	Need to File in IA	@advprashant
3087	26-12-2022	0710204001112018(N o.of Docs 3)	0710204001112018/23	COMPANY PETITION IB (IBC)/310(ND)2018	VAMA APPARELS (INDIA) PVT. LTD	IBC Under Sec 9	27-12-2022	Compilation document to be filed in separate miscellaneous diary number	chetan.priyadarshi
3088	26-12-2022	0710102419832018(N o.of Docs 3)	0710102419832018/9	COMPANY PETITION IB (IBC)/308(ND)2018	M/S VAMA APPARELS I PVT LTD VS SSIPL LIFESTYLE PVT LTD	Application under any other provisions	27-12-2022	Compilation document to be filed in separate miscellaneous diary number	chetan.priyadarshi
3089	22-12-2022	0710102053852022(N o.of Docs 3)	0710102053852022/1	COMPANY PETITION IB (IBC)/675(PB)2022	EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	27-12-2022	Sign msising in Pages 1 to 18 according to PDF, True Copy sign msising in Pages 24 to 64 according to PDF	Navneetthakran
3090	26-12-2022	0710102042622021(N o.of Docs 1)	0710102042622021/8	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	27-12-2022	Index msising, Incomplete document also	vaibhavshobhit
3091	20-08-2020	0710102080922020(N o.of Docs 0)	0710102080922020/7	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	27-12-2022	Need to Applicant Sign on Every Pages in Written Submissions and Page No. 4-39 True Copy Sign Missing in Annexure	
3092	21-12-2022	0710102076442019(N o.of Docs 2)	0710102076442019/27	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	27-12-2022	Affidavit Back date	ashish_choudhury 007

3093	21-12-2022	0710102076442019(N o.of Docs 2)	0710102076442019/27	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	27-12-2022	Affidavit Back date	ashish_choudhury 007
3094	21-12-2022	0710102064302022(N o.of Docs 3)	0710102064302022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/83(ND)2022	ANJANEYA MERCANTILE PRIVATE LIMITED	Sec. 230-232, Sec 234	26-12-2022	Need to File in Merger petition	Gsvlegal
3095	8/12/2022	0710102101202022(N o.of Docs 0)	0710102101202022/1	INTERLOCUTORY APPLICATION (I.B.C)/5985(ND)2022	NARENDER JINDAL VS. HDFC BANK LIMITED	Rule 11 of NCLT, 2016	26-12-2022	Ticket Not Allowed Mid on Vakalatnama	
3096	21-12-2022	0710102035372022(N o.of Docs 1)	0710102035372022/4	INTERLOCUTORY APPLICATION (I.B.C)/2110(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Application under any other provisions- IBC	23-12-2022	Need to File in IA	fcsagga17
3097	21-12-2022	0710102050152022(N o.of Docs 1)	0710102050152022/3	INTERLOCUTORY APPLICATION (I.B.C)/3120(ND)2022	AMAR GOPAL GAMBHIR VSUM GREEN LIGHTING PRIVATE LIMITED	Sec 60(5)	23-12-2022	Need to File in IA	fcsagga17
3098	20-12-2022	0710102024042022(N o.of Docs 2)	0710102024042022/3	CONTEMPT PETITION (IBC)/10(ND)2022	SURESH GARG VSSTATE BANK OF INDIA & ORS	Rule 11 of NCLT, 2016	23-12-2022	Affidavit Back date	ichchhakalash
3099	19-12-2022	0710102092482021(N o.of Docs 2)	0710102092482021/3	COMPANY PETITION IB (IBC)/803(PB)2021	THE BANK OF BARODA LIMITED VS. RAJENDER KASHYAP	Section 95(1)	23-12-2022	Sign msising in Pages 1 to 10 according to PDF	vaibhavmadv
3100	19-12-2022	0710102092402021(N o.of Docs 2)	0710102092402021/3	COMPANY PETITION IB (IBC)/800(PB)2021	THE BANK OF BARODA LIMITED VS. ANAND KASHYAP	Section 95(1)	23-12-2022	Sign msising in Pages 1 to 10 according to PDF	vaibhavmadv
3101	21-12-2022	0710102011712022(N o.of Docs 1)	0710102011712022/3	INTERLOCUTORY APPLICATION (I.B.C)/837(ND)2022	SWATANTRA KUMAR SINGH VSBANK OF BARODA	Application under any other provisions- IBC	23-12-2022	Need to File in IA	IP13047
3102	19-12-2022	0710102087642021(N o.of Docs 1)	0710102087642021/6	INTERLOCUTORY APPLICATION (I.B.C)/5876(ND)2021	PRAVEEN BANSAL VSRAM MEHER GARG	Sec 25(j)	23-12-2022	Index msising	sanand665
3103	21-12-2022	0710102048522022(N o.of Docs 1)	0710102048522022/3	INTERLOCUTORY APPLICATION (I.B.C)/2880(ND)2022	JAKSON ENGINEERS LIMITED VS. UM GREEN LIGHTING PRIVATE LIMITED	Sec 12(2)	23-12-2022	Need to File in IA	fcsagga17
3104	21-12-2022	0710102010112022(N o.of Docs 1)	0710102010112022/4	INTERLOCUTORY APPLICATION (I.B.C)/1355(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Application under any other provisions- IBC	23-12-2022	Need to File in IA	fcsagga17
3105	19-12-2022	0710102092472021(N o.of Docs 2)	0710102092472021/4	COMPANY PETITION IB (IBC)/802(PB)2021	THE BANK OF BARODA LIMITED VS. ANITA MONNEE KASHYAP	Section 95(1)	23-12-2022	Sign msising in Pages 1 to 10 according to PDF	vaibhavmadv
3106	21-12-2022	0710102019852022(N o.of Docs 1)	0710102019852022/4	INTERLOCUTORY APPLICATION (I.B.C)/1327(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Regulation 33	23-12-2022	Need to File in IA	fcsagga17
3107	21-12-2022	0710102053862022(N o.of Docs 2)	0710102053862022/3	COMPANY PETITION IB (IBC)/676(ND)2022	EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS. ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	23-12-2022	Sign msising in Pages 1 to 18 according to PDF, True Copy sign msising in Pages 24 to 62,64 according to PDF	Navneethakran

3108	23-12-2022	0710102032582022(N o.of Docs 3)	0710102032582022/7	COMPANY PETITION IB (IBC)/378(ND)2022	TRANSLUMINA THERAPEUTICS LLP VS. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	23-12-2022	Index msising in Written submission document, Sign missing in Pages 1 to 8 according to PDF, Judgement to be filed in separate miscellaneous diary number	nayyaradi
3109	25-02-2022	0710102082632021(N o.of Docs 2)	0710102082632021/5	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA VS. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9	22-12-2022	Need to Applicant Sign on Every Pages in Reply and True Copy Sign Missing in Annexure	FOXMANDAL
3110	21-12-2022	0710102077162022(N o.of Docs 2)	0710102077162022/3	INTERLOCUTORY APPLICATION (I.B.C)/4792(ND)2022	RAKESH KUMAR JINDAL (IRP) VSLOKESH KUMAR SINGH AND OTHERS	19(2)	22-12-2022	Need to Applicant Sign on Every Pages in Rejoinder	SUSHMITA
3111	21-12-2022	0710102077162022(N o.of Docs 2)	0710102077162022/2	INTERLOCUTORY APPLICATION (I.B.C)/4792(ND)2022	RAKESH KUMAR JINDAL (IRP) VSLOKESH KUMAR SINGH AND OTHERS	19(2)	22-12-2022	Need to Applicant Sign on Every Pages in Rejoinder	SUSHMITA
3112	21-12-2022	0710102077162022(N o.of Docs 2)	0710102077162022/2	INTERLOCUTORY APPLICATION (I.B.C)/4792(ND)2022	RAKESH KUMAR JINDAL (IRP) VSLOKESH KUMAR SINGH AND OTHERS	19(2)	22-12-2022	Need to Applicant Sign on Every Pages in Rejoinder	SUSHMITA
3113	21-12-2022	0710102077162022(N o.of Docs 2)	0710102077162022/2	INTERLOCUTORY APPLICATION (I.B.C)/4792(ND)2022	RAKESH KUMAR JINDAL (IRP) VSLOKESH KUMAR SINGH AND OTHERS	19(2)	22-12-2022	Need to Applicant Sign on Every Pages in Rejoinder	SUSHMITA
3114	19-12-2022	0710102066462021(N o.of Docs 2)	0710102066462021/3	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	22-12-2022	Index missing	rrinsolvency
3115	19-12-2022	0710102066492021(N o.of Docs 2)	0710102066492021/3	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	22-12-2022	Index missing	rrinsolvency
3116	21-12-2022	0710102103712022(N o.of Docs 1)	0710102103712022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/338(ND)2022	YOGESH GUPTA VS. MEDI POL PHARMACEUTICALS PRIVATE LIMITED	Rule 11 of NCLT	22-12-2022	Ticket Not Allowed Mid on Vakalatnama	sourabhllb@gmail.com
3117	21-12-2022	0710204001112018(N o.of Docs 3)	0710204001112018/22	COMPANY PETITION IB (IBC)/310(ND)2018	VAMA APPARELS (INDIA) PVT. LTD	IBC Under Sec 9	22-12-2022	Need to Applicant Sign on Every Pages in Written Submissions and Page No. 10- 101 True Copy Sign Missing in Annexure	D10592007
3118	19-12-2022	0710102065122021(N o.of Docs 2)	0710102065122021/6	COMPANY PETITION IB (IBC)/534(ND)2021	INTE CAPITAL LIMITED VS. PRECIOUS HOSPITALITY AND LEISURE PVT. LTD.	IBC under Sec 7	22-12-2022	Page Numbers msising in Index and also Pagination msising	AyushPuri9

3119	19-12-2022	0710102001582020(N o.of Docs 3)	0710102001582020/12	COMPANY PETITION IB (IBC)/181(PB)2020	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) VS. LEXUS INDIA LIMITED	IBC Under Sec 9	22-12-2022	Separate Volume Index of 1 and 2 msising in Both the Volumes, Sign msising in Pages 1 to 5 according to PDF, True Copy sign msising in Pages 7 to 213 according to PDF	indiajuris
3120	19-12-2022	0710102066512021(N o.of Docs 2)	0710102066512021/3	COMPANY PETITION IB (IBC)/609(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. YOGESH KUMAR BHATIA	Section 95(1)	22-12-2022	Index missing	rrinsolvency
3121	19-12-2022	0710102056942022(N o.of Docs 2)	0710102056942022/2	COMPANY PETITION IB (IBC)/570(ND)2022	SUBISH TYAGI VS. JSS BUILDCON PRIVATE LIMITED	IBC under Sec 7	22-12-2022	Pages 81 to 87,90 to 95,99,100 according to PDF are in Hindi	rahulssmalhotra
3122	19-12-2022	0710102034082020(N o.of Docs 3)	0710102034082020/1	COMPANY PETITION IB (IBC)/568(ND)2021	SS GROUP PRIVATE LIMITED VS. SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	22-12-2022	Notary msising in E-stamp, True Copy sign missing in Pages 17 to 26,51 to 72 according to PDF, Vakalatnama should be filed in separate miscellaneous diary number, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	Parveen
3123	21-12-2022	0710102095612022(N o.of Docs 1)	0710102095612022/1	COMPANY PETITION IB (IBC)/886(ND)2022	MR. AMARJIT SINGH DASWAL VS. PUNJAB NATIONAL BANK	Section 94(1)	22-12-2022	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Need to Board of Resolution of Company	vmkannan
3124	21-12-2022	0710102010692022(N o.of Docs 1)	0710102010692022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2022	KIYANSH CREATIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-12-2022	Index msising	D/964/2004
3125	21-12-2022	0710204000032014(N o.of Docs 2)	0710204000032014/30	COMPANY PETITION (COMPANIES ACT)/120(ND)2014	SH NIMIT KASLIWAL V/S MGM STONE AGGREGATES PVT LTD	Application under any other provisions	22-12-2022	Index Missing	dsingh205
3126	25-02-2022	0710102082632021(N o.of Docs 2)	0710102082632021/5	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA VS. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9	22-12-2022	Need to Applicant Sign on Every Pages in Reply and True Copy Sign Missing in Annexure	FOXMANDAL
3127	19-12-2022	0710102047712022(N o.of Docs 2)	0710102047712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2891(PB)2022	USHA BANSAL VS. AJIT GYANCHAND JAIN RP OF SARE GURUGRAM PRIVATE LIMITED	Sec 60(5)	22-12-2022	Index missing	D12702014

3128	21-12-2022	0710102419832018(N o.of Docs 3)	0710102419832018/8	COMPANY PETITION IB (IBC)/308(ND)2018	M/S VAMA APPARELS I PVT LTD VS SSIPL LIFESTYLE PVT LTD	Application under any other provisions	22-12-2022	Need to Applicant Sign on Every Pages in Written Submissions and Page No. 9-100 True Copy Sign Missing in Annexure	D10592007
3129	25-02-2022	0710102082632021(N o.of Docs 2)	0710102082632021/5	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA VS. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9	22-12-2022	Need to Applicant Sign on Every Pages in Reply and True Copy Sign Missing in Annexure	FOXMANDAL
3130	25-02-2022	0710102082632021(N o.of Docs 2)	0710102082632021/5	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA VS. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9	22-12-2022	Need to Applicant Sign on Every Pages in Reply and True Copy Sign Missing in Annexure	FOXMANDAL
3131	19-12-2022	0710102005012022(N o.of Docs 2)	0710102005012022/1	INTERLOCUTORY APPLICATION (I.B.C)/1045(ND)2022	BHAGWATI AIR EXPRESS PVT. LTD VSDHARMRAJ LOGISTICS INDIA PVT LTD	Sec. 12A	22-12-2022	Pages 17 and 18 according to PDF in Hindi	associate.amc
3132	19-12-2022	0710102018562022(N o.of Docs 2)	0710102018562022/2	INTERLOCUTORY APPLICATION (I.B.C)/1100(ND)2022	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	Application under any other provisions- IBC	22-12-2022	Sign msising in Pages 1 to 10 according to PDF, Counsel address msising in Affidavit	associate.amc
3133	21-12-2022	0710102077162022(N o.of Docs 2)	0710102077162022/2	INTERLOCUTORY APPLICATION (I.B.C)/4792(ND)2022	RAKESH KUMAR JINDAL (IRP) VSLOKESH KUMAR SINGH AND OTHERS	19(2)	22-12-2022	Need to Applicant Sign on Every Pages in Rejoinder	SUSHMITA
3134	19-12-2022	0710102047532022(N o.of Docs 2)	0710102047532022/4	INTERLOCUTORY APPLICATION (I.B.C)/3029(ND)2022	J. P. ENGINEERS PRIVATE LIMITED VS. MOHINDER JAIN	Sec 66(1)	22-12-2022	Sign msising in Pages 1 to 28 according to PDF, True Copy sign msising in Pages 34 to 53 according to PDF, Page Numbers msising in Index in Vakalatnama and Proof of service, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	amikuslaw
3135	17-12-2022	0710102110282020(N o.of Docs 1)	0710102110282020/3	INTERLOCUTORY APPLICATION (I.B.C)/5283(PB)2020	ASHOK KUMAR JUNEJA	Sec 30	22-12-2022	Please attach Court Last order	juneja1302
3136	21-12-2022	0710102080462021(N o.of Docs 1)	0710102080462021/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	22-12-2022	Incomplete Documents	hmcohm
3137	21-12-2022	0710200001022014(N o.of Docs 2)	0710200001022014/2	COMPANY PETITION (COMPANIES ACT)/111(ND)2014	MRS. USHA KALRA AND OTHERS VS M/S KALRA PULP AND BOARD MILLS PVT. LTD. AND OTHERS	Application under any other provisions	22-12-2022	Wrongly Filed Need to be Petition	shiprachoudhry

3138	18-12-2022	0710102038392022(N o.of Docs 3)	0710102038392022/4	COMPANY PETITION IB (IBC)/401(ND)2022	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec 10	22-12-2022	Additional Affidavit to be filed in separate miscellaneous diary number	kashyap2001
3139	19-12-2022	0710102120062019(N o.of Docs 3)	0710102120062019/7	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-12-2022	Need to Board of Resoulution of Company in Vaklatnama	laxmanverma
3140	19-12-2022	0710102097852022(N o.of Docs 1)	0710102097852022/1	INTERLOCUTORY APPLICATION (I.B.C)/5854(PB)2022	SHREE AMRITUM LAXMI TRUST VSVEKAS KUMAR GARG RESOLUTION PROFESSIONAL	Sec 60(5)	21-12-2022	Only Proof of Service Show Please Upload Once Again Document	ajaymarwahaadv
3141	19-12-2022	0710200433822018(N o.of Docs 2)	0710200433822018/6	COMPANY PETITION (COMPANIES ACT)/128(ND)2018	M/S TRUSTLINE FINVEST LTD.	Sub-Section (1) Of Section 66.	21-12-2022	Incomplete Documents	Naren01
3142	19-12-2022	0710102092482021(N o.of Docs 1)	0710102092482021/4	COMPANY PETITION IB (IBC)/803(PB)2021	THE BANK OF BARODA LIMITED VS. RAJENDER KASHYAP	Section 95(1)	21-12-2022	Index Missing and 25 Rs. Welfare Fess Missing in Vaklatnama and Ticket Not Allowed Mid on Vakalatnama	vaibhavmadv
3143	19-12-2022	0710102109402020(N o.of Docs 1)	0710102109402020/14	COMPANY PETITION IB (IBC)/1078(ND)2020	DALMIA FAMILY OFFICE TRUST VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	21-12-2022	Wrongly Filed Need to be IA	wamikatrehan
3144	14-12-2022	0710102024422022(N o.of Docs 2)	0710102024422022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2022	TIMES DIGITAL LIMITED	Sec. 230-232, Sec 234	21-12-2022	Page No. Missing in PDF According your Index	gaurav.hsethi@gmail.
3145	14-12-2022	0710102024422022(N o.of Docs 2)	0710102024422022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2022	TIMES DIGITAL LIMITED	Sec. 230-232, Sec 234	21-12-2022	Page No. Missing in PDF According your Index	gaurav.hsethi@gmail.
3146	20-12-2022	0710102019852022(N o.of Docs 1)	0710102019852022/3	INTERLOCUTORY APPLICATION (I.B.C)/1327(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Regulation 33	21-12-2022	Index Missing	fcsagga17
3147	20-12-2022	0710102035372022(N o.of Docs 1)	0710102035372022/3	INTERLOCUTORY APPLICATION (I.B.C)/2110(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Application under any other provisions- IBC	21-12-2022	Index Missing	fcsagga17
3148	20-12-2022	0710102066272022(N o.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
3149	20-12-2022	0710102066272022(N o.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
3150	20-12-2022	0710102066272022(N o.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
3151	20-12-2022	0710102066272022(N o.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs

3152	20-12-2022	0710102066272022(N o.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmac
3153	20-12-2022	0710102066272022(N o.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmac
3154	20-12-2022	0710102048522022(N o.of Docs 1)	0710102048522022/2	INTERLOCUTORY APPLICATION (I.B.C)/2880(ND)2022	JAKSON ENGINEERS LIMITED VS. UM GREEN LIGHTING PRIVATE LIMITED	Sec 12(2)	21-12-2022	Index Missing	fcsagga17
3155	20-12-2022	0710102050152022(N o.of Docs 1)	0710102050152022/2	INTERLOCUTORY APPLICATION (I.B.C)/3120(ND)2022	AMAR GOPAL GAMBHIR VSUM GREEN LIGHTING PRIVATE LIMITED	Sec 60(5)	21-12-2022	Index Missing	fcsagga17
3156	20-12-2022	0710102051772022(N o.of Docs 3)	0710102051772022/2	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	21-12-2022	Pages 170,171 according to PDF Not Clear, Words are hiding in Pages 206,209,213 to 215,220,224 according to PDF	Shiv1982
3157	20-12-2022	0710102051772022(N o.of Docs 3)	0710102051772022/2	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	21-12-2022	Pages 170,171 according to PDF Not Clear, Words are hiding in Pages 206,209,213 to 215,220,224 according to PDF	Shiv1982
3158	20-12-2022	0710102051772022(N o.of Docs 3)	0710102051772022/2	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	21-12-2022	Pages 170,171 according to PDF Not Clear, Words are hiding in Pages 206,209,213 to 215,220,224 according to PDF	Shiv1982
3159	20-12-2022	0710102051772022(N o.of Docs 3)	0710102051772022/2	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	21-12-2022	Pages 170,171 according to PDF Not Clear, Words are hiding in Pages 206,209,213 to 215,220,224 according to PDF	Shiv1982
3160	20-12-2022	0710102077172020(N o.of Docs 2)	0710102077172020/18	COMPANY PETITION IB (IBC)/913(ND)2020	SREI INFRASTRUCTURE FINANCE LIMITED VS. ALSTRONG ENTERPRISES INDIA PVT LTD	IBC under Sec 7	21-12-2022	Need to Applicant Sign on Every Pages in Written Submissions Page No. 4- 71 True Copy Sign Missing in Annexure and Counsel Detail Incomplete in Written Submission	shambonandy

3161	17-12-2022	0710102071942021(N o.of Docs 6)	0710102071942021/17	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	21-12-2022	Master Index msising, True Copy sign missing in Pages 56 to 74,98 to 140 according to PDF, Separate Volume Indexes are filed but it is not in continuation;page numbers should be in continuation in each and every volumes	iti2019
3162	19-12-2022	0710102120062019(N o.of Docs 3)	0710102120062019/7	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-12-2022	Need to Board of Resoulotion of Company in Vaklatnama	laxmanverma
3163	13-03-2018	0710200400632014(N o.of Docs 0)	0710200400632014/8	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		
3164	13-03-2018	0710200400632014(N o.of Docs 0)	0710200400632014/6	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		
3165	21-12-2022	0710200400632014(N o.of Docs 1)	0710200400632014/5	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
3166	21-12-2022	0710200400632014(N o.of Docs 1)	0710200400632014/3	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
3167	20-12-2022	0710102096512022(N o.of Docs 1)	0710102096512022/4	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	21-12-2022	Ticket Not Allowed Mid on Vakalatnama and Need to Board of Resolution in Vakalatnama	advaniket1
3168	21-12-2022	0710200400632014(N o.of Docs 1)	0710200400632014/4	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
3169	21-12-2022	0710200400632014(N o.of Docs 1)	0710200400632014/9	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
3170	21-12-2022	0710200400632014(N o.of Docs 1)	0710200400632014/10	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
3171	21-12-2022	0710200400632014(N o.of Docs 1)	0710200400632014/7	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg

3172	20-12-2022	0710102103222019(N o.of Docs 1)	0710102103222019/15	COMPANY PETITION IB (IBC)/1929(ND)2019	AVJ DEVELOPERS (INDIA) PRIVATE LIMITED VS. RIO HEIGHTS PRIVATE LIMITED	IBC under Sec 7	21-12-2022	Need to Board of Resolution in Vaklamakan	VK_IP
3173	20-12-2022	0710102090842021(N o.of Docs 2)	0710102090842021/3	INTERLOCUTORY APPLICATION (I.B.C)/5791(ND)2021	MUKESH GUPTA VSPARESH RASTOGI	Application under any other provisions- IBC	21-12-2022	Pages 32 to 34 according to PDF Not Clear	knmncit
3174	20-12-2022	0710102090842021(N o.of Docs 2)	0710102090842021/3	INTERLOCUTORY APPLICATION (I.B.C)/5791(ND)2021	MUKESH GUPTA VSPARESH RASTOGI	Application under any other provisions- IBC	21-12-2022	Pages 32 to 34 according to PDF Not Clear	knmncit
3175	20-12-2022	0710102090842021(N o.of Docs 2)	0710102090842021/3	INTERLOCUTORY APPLICATION (I.B.C)/5791(ND)2021	MUKESH GUPTA VSPARESH RASTOGI	Application under any other provisions- IBC	21-12-2022	Pages 32 to 34 according to PDF Not Clear	knmncit
3176	20-12-2022	0710102090842021(N o.of Docs 2)	0710102090842021/3	INTERLOCUTORY APPLICATION (I.B.C)/5791(ND)2021	MUKESH GUPTA VSPARESH RASTOGI	Application under any other provisions- IBC	21-12-2022	Pages 32 to 34 according to PDF Not Clear	knmncit
3177	14-12-2022	0710102024422022(N o.of Docs 2)	0710102024422022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2022	TIMES DIGITAL LIMITED	Sec. 230-232, Sec 234	21-12-2022	Page No. Missing in PDF According your Index	gaurav.hsethi@gm ail.
3178	14-12-2022	0710102024422022(N o.of Docs 2)	0710102024422022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2022	TIMES DIGITAL LIMITED	Sec. 230-232, Sec 234	21-12-2022	Page No. Missing in PDF According your Index	gaurav.hsethi@gm ail.
3179	17-12-2022	0710102046532022(N o.of Docs 1)	0710102046532022/4	COMPANY PETITION (COMPANIES ACT)/111(ND)2022	DMI HOUSING FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sub-Section (1) Of Section 66.	21-12-2022	Index msising, One page in Hindi	vloconsultant
3180	20-12-2022	0710102092482021(N o.of Docs 2)	0710102092482021/5	COMPANY PETITION IB (IBC)/803(PB)2021	THE BANK OF BARODA LIMITED VS. RAJENDER KASHYAP	Section 95(1)	21-12-2022	Need to Applicant Sign on Every Page in Reply	vaibhavadv
3181	20-12-2022	0710102092472021(N o.of Docs 2)	0710102092472021/5	COMPANY PETITION IB (IBC)/802(PB)2021	THE BANK OF BARODA LIMITED VS. ANITA MONNEE KASHYAP	Section 95(1)	21-12-2022	Need to Applicant Sign on Every Page in Reply	vaibhavadv
3182	19-12-2022	0710102120062019(N o.of Docs 3)	0710102120062019/7	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-12-2022	Need to Board of Resoulation of Company in Vaklatnama	laxmanverma
3183	20-12-2022	0710200001022014(N o.of Docs 5)	0710200001022014/1	COMPANY PETITION (COMPANIES ACT)/111(ND)2014	MRS. USHA KALRA AND OTHERS VS M/S KALRA PULP AND BOARD MILLS PVT. LTD. AND OTHERS	Application under any other provisions	21-12-2022	Wrongly Filed Need to be Company Petition	shprachoudhry
3184	20-12-2022	0710102092402021(N o.of Docs 2)	0710102092402021/4	COMPANY PETITION IB (IBC)/800(PB)2021	THE BANK OF BARODA LIMITED VS. ANAND KASHYAP	Section 95(1)	21-12-2022	Need to Applicant Sign on Every Page in Reply	vaibhavadv
3185	30-11-2022	0710102036952022(N o.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
3186	30-11-2022	0710102036952022(N o.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382

3187	30-11-2022	0710102036952022(N o.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPA NIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
3188	30-11-2022	0710102036952022(N o.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPA NIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
3189	30-11-2022	0710102036952022(N o.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPA NIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
3190	30-11-2022	0710102036952022(N o.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPA NIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
3191	30-11-2022	0710102036952022(N o.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPA NIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
3192	30-11-2022	0710102036952022(N o.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPA NIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
3193	30-11-2022	0710102036952022(N o.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPA NIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
3194	20-12-2022	0710102089992022(N o.of Docs 4)	0710102089992022/3	COMPANY PETITION IB (IBC)/808(ND)2022	M/S ONCQUEST LABORATORIES LTD. VS. M/S SANYA GIC IMAGING PVT. LTD	IBC Under Sec 9	21-12-2022	Pagination Wrong in Volume - 3 According your Index	prachijohri
3195	4/4/2022	0710102025862022(N o.of Docs 0)	0710102025862022/5	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	21-12-2022	Pages 86,88,105,107,127,129, 137,139,160,162,184,1 86 according to PDF are in Hindi	
3196	19-12-2022	0710102087732022(N o.of Docs 3)	0710102087732022/5	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) VS. PRINCE JAGOTA & OTHERS	19(2)	21-12-2022	Index Missing in Reply and NCLT Heading Missing in Affidavit and Application Need to be IA	farhanaaz
3197	16-12-2022	0710102096512022(N o.of Docs 1)	0710102096512022/3	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	21-12-2022	Place the Welfare fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	advaniket1
3198	20-12-2022	0710102066272022(N o.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
3199	20-12-2022	0710102066272022(N o.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs

3200	19-12-2022	0710102120062019(N o.of Docs 3)	0710102120062019/7	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-12-2022	Need to Board of Resoulotion of Company in Vaklatnama	laxmanverma
3201	17-12-2022	0710102017032022(N o.of Docs 2)	0710102017032022/13	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	21-12-2022	Affidavit verification date is msising	sanand665
3202	20-12-2022	0710102066272022(N o.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
3203	19-12-2022	0710102116722020(N o.of Docs 2)	0710102116722020/7	COMPANY PETITION IB (IBC)/1140(ND)2020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS. JAY ACE TECHNOLOGIES LIMITED	IBC Under Sec 9	20-12-2022	True Copy not mentioned in Pages 8 to 38 according to PDF	nakslaw
3204	20-10-2022	0710102087732022(N o.of Docs 0)	0710102087732022/4	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) VS. PRINCE JAGOTA & OTHERS	19(2)	20-12-2022	Index msising in Reply document, Pagation msising in Reply document, Application to be filed in IA	
3205	16-12-2022	0710102074632022(N o.of Docs 2)	0710102074632022/3	COMPANY PETITION IB (IBC)/704(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS. ANIL GOEL	Section 95(1)	20-12-2022	Index msising, Pagation msising	rrinsolvency
3206	19-12-2022	0710102014732022(N o.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
3207	16-12-2022	0710102020942022(N o.of Docs 2)	0710102020942022/4	COMPANY PETITION IB (IBC)/256(ND)2022	L&T FINANCE LIMITED VS. SHYAMA DEVI	Section 95(1)	19-12-2022	Please attach order of the Last date hearing of the Court, True Copy sign msising in Pages 2 to 38 according to PDF	NeerajKhapra
3208	18-01-2022	0710102028232020(N o.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri
3209	18-01-2022	0710102028232020(N o.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri

3210	18-01-2022	0710102028232020(N o.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri
3211	18-01-2022	0710102028232020(N o.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri
3212	19-12-2022	0710102014732022(N o.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
3213	19-12-2022	0710102014732022(N o.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
3214	19-12-2022	0710102014732022(N o.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
3215	15-12-2022	0710102042622021(N o.of Docs 6)	0710102042622021/6	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	19-12-2022	Index msising, All the documents to be merged in one document;it should not be filed separately	
3216	16-12-2022	0710102026652021(N o.of Docs 1)	0710102026652021/6	COMPANY PETITION IB (IBC)/205(ND)2021	HERO FINCORP LTD. VS. DCP INDIA PRIVATE LIMITED	IBC under Sec 7	19-12-2022	Need to File in IA	fcasawhney
3217	16-12-2022	0710102026652021(N o.of Docs 1)	0710102026652021/5	COMPANY PETITION IB (IBC)/205(ND)2021	HERO FINCORP LTD. VS. DCP INDIA PRIVATE LIMITED	IBC under Sec 7	19-12-2022	Need to File in IA	fcasawhney
3218	16-12-2022	0710102020992022(N o.of Docs 2)	0710102020992022/3	COMPANY PETITION IB (IBC)/267(ND)2022	L&T FINANCE LIMITED VS. PUNEET TYAGI	Section 95(1)	19-12-2022	Please attach order of the Last date hearing of the Court, True Copy sign msising in Pages 2 to 38 according to PDF	NeerajKhapra
3219	16-12-2022	0710102020952022(N o.of Docs 2)	0710102020952022/4	COMPANY PETITION IB (IBC)/257(ND)2022	L&T FINANCE LIMITED VS. RAJ PAL TYAGI	Section 95(1)	19-12-2022	Please attach order of the Last date hearing of the Court, True Copy sign msising in Pages 2 to 38 according to PDF	NeerajKhapra
3220	15-12-2022	0710102056192021(N o.of Docs 2)	0710102056192021/5	INTERLOCUTORY APPLICATION (I.B.C)/3892(ND)2021	BIKRAM SINGH GUSAIN VS	Sec 60(5)	19-12-2022	Notary msising in E-stamp	MAH30912014
3221	10/12/2022	0710102088822022(N o.of Docs 2)	0710102088822022/1	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	E-Stamp Paper and Affidavit Missing	siddharth bhatli

3222	15-12-2022	0710102043662021(N o.of Docs 2)	0710102043662021/6	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Page No. 62, 65, 68, 81, 82, 87, Page Not Clear and Pagination Wrong According your Index	SanjayRuia
3223	15-12-2022	0710102000102008(N o.of Docs 1)	0710102000102008/1	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	16-12-2022	Need to Board of Resolution in Vakalatnama	akhilsachar65
3224	15-12-2022	0710102056192021(N o.of Docs 1)	0710102056192021/4	INTERLOCUTORY APPLICATION (I.B.C)/3892(ND)2021	BIKRAM SINGH GUSAIN VS	Sec 60(5)	16-12-2022	Need to Board of Resolution in Vakalatnama	MAH30912014
3225	14-12-2022	0710102102232022(N o.of Docs 1)	0710102102232022/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2022	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	16-12-2022	Index Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing and Ticket Not Allowed Mid on Vakalatnama and Need to Board of Resolution of company	rajeevmishra2011
3226	15-12-2022	0710102077522022(N o.of Docs 1)	0710102077522022/2	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
3227	15-12-2022	0710102077732022(N o.of Docs 1)	0710102077732022/2	COMPANY PETITION (COMPANIES ACT)/164(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
3228	15-12-2022	0710102074682021(N o.of Docs 2)	0710102074682021/10	COMPANY PETITION IB (IBC)/663(ND)2021	FOX MANDAL & CO. VS. BLUE MARLIN BUILDCON LTD.	IBC Under Sec 9	16-12-2022	Wrongly Filed Need to be IA	FOXMANDAL
3229	15-12-2022	0710102077492022(N o.of Docs 1)	0710102077492022/2	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
3230	16-12-2022	0710102007922021(N o.of Docs 2)	0710102007922021/3	INTERLOCUTORY APPLICATION (I.B.C)/924(ND)2021	PRADEEP KUMAR ARORA VS. INCOME TAX DEPARTMENT	Sec 60(5)	16-12-2022	Page No. 11-48 True Copy Sign Missing in Annexure Pages	pradeepkarora
3231	15-12-2022	0710102077642022(N o.of Docs 1)	0710102077642022/2	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
3232	10/12/2022	0710102088822022(N o.of Docs 2)	0710102088822022/1	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	E-Stamp Paper and Affidavit Missing	siddharth bhatli
3233	10/12/2022	0710102088822022(N o.of Docs 2)	0710102088822022/1	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	E-Stamp Paper and Affidavit Missing	siddharth bhatli
3234	15-12-2022	0710102099912020(N o.of Docs 2)	0710102099912020/3	INTERLOCUTORY APPLICATION (I.B.C)/5043(ND)2020	S N SINGH VS. M S AGARWAL	Sec 60(5)	16-12-2022	Date Missing in Vakalatnama	abhi4064
3235	10/12/2022	0710102088822022(N o.of Docs 2)	0710102088822022/1	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	E-Stamp Paper and Affidavit Missing	siddharth bhatli

3236	15-12-2022	0710102043662021(N o.of Docs 2)	0710102043662021/6	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Page No. 62, 65, 68, 81, 82, 87, Page Not Clear and Pagination Wrong According your Index	SanjayRuia
3237	15-12-2022	0710102079452022(N o.of Docs 4)	0710102079452022/3	COMPANY PETITION IB (IBC)/741(ND)2022	SWASTIK ARMAAN STEELS PRIVATE LIMITED VS. FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Volume - 1 Index Missing and Page No. 35-51 Need to English Translate Copy and Page No. Mentioned in True Typed Copy and Page No. 52- 66, 198-201 True Copy Sign Missing and Volume - 2 Index Missing	nks@jicpl.com
3238	15-12-2022	0710102078432021(N o.of Docs 2)	0710102078432021/8	COMPANY PETITION IB (IBC)/755(ND)2021	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS. KAY JAY FINCAP LIMITED	IBC under Sec 7	16-12-2022	Need to Applicant Sign on Every Pages in Written Submissions	ksalegal
3239	15-12-2022	0710200000652010(N o.of Docs 1)	0710200000652010/7	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	16-12-2022	Need to Board of Resolution in Vakalatnama	akhilsachar65
3240	15-12-2022	0710102077852022(N o.of Docs 1)	0710102077852022/2	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
3241	15-12-2022	0710102077432022(N o.of Docs 1)	0710102077432022/2	COMPANY PETITION (COMPANIES ACT)/165(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
3242	15-12-2022	0710102077702022(N o.of Docs 1)	0710102077702022/2	COMPANY PETITION (COMPANIES ACT)/189(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	16-12-2022	Need to Board of Resolution in Vakalatnama	nsachambers
3243	15-12-2022	0710102075062022(N o.of Docs 2)	0710102075062022/2	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	16-12-2022	Page No. Missing in PDF According your Index	Locus@123
3244	15-12-2022	0710102043662021(N o.of Docs 2)	0710102043662021/6	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Page No. 62, 65, 68, 81, 82, 87, Page Not Clear and Pagination Wrong According your Index	SanjayRuia
3245	15-12-2022	0710102043662021(N o.of Docs 2)	0710102043662021/6	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	16-12-2022	Page No. 62, 65, 68, 81, 82, 87, Page Not Clear and Pagination Wrong According your Index	SanjayRuia
3246	15-12-2022	0710102099912020(N o.of Docs 2)	0710102099912020/1	INTERLOCUTORY APPLICATION (I.B.C)/5043(ND)2020	S N SINGH VS. M S AGARWAL	Sec 60(5)	16-12-2022	Date Missing in Vakalatnama	abhi4064
3247	15-12-2022	0710102042622021(N o.of Docs 3)	0710102042622021/7	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	16-12-2022	Incomplete Documents	vaibhavshobhit

3248	15-12-2022	0710102009452021(N o.of Docs 2)	0710102009452021/9	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-12-2022	Need to Board of Resolution in Vakalatnama	advocate@jai-law.com
3249	14-12-2022	0710102171232019(N o.of Docs 1)	0710102171232019/3	COMPANY PETITION IB (IBC)/119(PB)2020	CHELSEA MILLS LLP VS. RAHEJA DEVELOPERS	IBC under Sec 7	16-12-2022	Main Case No Missing in PDF	disputes@vslegal.in
3250	15-12-2022	0710102000102008(N o.of Docs 1)	0710102000102008/2	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	16-12-2022	Need to Board of Resolution in Vakalatnama	akhilsachar65
3251	16-12-2022	0710102090472021(N o.of Docs 2)	0710102090472021/14	COMPANY PETITION (COMPANIES ACT)/210(ND)2021	SACHIN MALHOTRA DIRECTOR& SHAREHOLDER VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2022	Wrongly Filed Need to be IA	purveshbuttan@gmail.
3252	14-12-2022	0710102039362022(N o.of Docs 2)	0710102039362022/4	COMPANY PETITION IB (IBC)/526(ND)2022	SURYA TRACTOR COMPANY VS. CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	IBC under Sec 7	15-12-2022	Index msising	Sumitra@1
3253	14-12-2022	0710102008842020(N o.of Docs 2)	0710102008842020/8	COMPANY PETITION IB (IBC)/310(ND)2020	VARIETY METAL CORPORATION VS. JDMT ENGINEERING INDIA PVT LTD	IBC Under Sec 9	15-12-2022	Main case number msising	rakesh@12
3254	13-12-2022	0710102080802022(N o.of Docs 1)	0710102080802022/2	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS. HIL (INDIA) LIMITED	IBC Under Sec 9	15-12-2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	pksadv@zia
3255	7/12/2022	0710102042712022(N o.of Docs 2)	0710102042712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL VS. SHIRAJ ALI	Application under any other provisions- IBC	15-12-2022	Notary msising in E-stamp, Affidavit Back date	prachijohri
3256	7/12/2022	0710102042712022(N o.of Docs 2)	0710102042712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL VS. SHIRAJ ALI	Application under any other provisions- IBC	15-12-2022	Notary msising in E-stamp, Affidavit Back date	prachijohri
3257	7/12/2022	0710102042712022(N o.of Docs 2)	0710102042712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL VS. SHIRAJ ALI	Application under any other provisions- IBC	15-12-2022	Notary msising in E-stamp, Affidavit Back date	prachijohri
3258	12/12/2022	0710102089292020(N o.of Docs 2)	0710102089292020/5	COMPANY PETITION IB (IBC)/1032(ND)2020	RAJINDER MEHTA VS. PROSPER CHANNEL LIFE SCIENCE INDIA	IBC Under Sec 9	15-12-2022	Need to Applicant Sign on Every pages in Written Submissions	Gsvlegal
3259	13-12-2022	0710102077842022(N o.of Docs 1)	0710102077842022/3	COMPANY PETITION (COMPANIES ACT)/178(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	15-12-2022	Board resolution not filed.	nsachambers
3260	14-12-2022	0710102010152021(N o.of Docs 1)	0710102010152021/13	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) VS. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	15-12-2022	Incomplete document	Mohit0227
3261	13-12-2022	0710102080802022(N o.of Docs 1)	0710102080802022/2	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS. HIL (INDIA) LIMITED	IBC Under Sec 9	15-12-2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	pksadv@zia
3262	7/12/2022	0710102042712022(N o.of Docs 2)	0710102042712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL VS. SHIRAJ ALI	Application under any other provisions- IBC	15-12-2022	Notary msising in E-stamp, Affidavit Back date	prachijohri

3263	14-12-2022	0710102087362022(N o.of Docs 2)	0710102087362022/1	INTERLOCUTORY APPLICATION (I.B.C)/5622(ND)2022	PUNIT HANDA VSABIR INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	15-12-2022	Page Number missing in Index, Pagination missing in Statement on Statutory compliance document	Prashanaadvocate s
3264	13-12-2022	0710102080802022(N o.of Docs 1)	0710102080802022/2	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS. HIL (INDIA) LIMITED	IBC Under Sec 9	15-12-2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	pkadv@zia
3265	13-12-2022	0710102077692022(N o.of Docs 1)	0710102077692022/4	COMPANY PETITION (COMPANIES ACT)/172(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	15-12-2022	Board Resolution not filed.	nsachambers
3266	13-12-2022	0710102080802022(N o.of Docs 1)	0710102080802022/2	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS. HIL (INDIA) LIMITED	IBC Under Sec 9	15-12-2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	pkadv@zia
3267	13-12-2022	0710102082692019(N o.of Docs 6)	0710102082692019/17	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	15-12-2022	Page No. 740-749 Page Not Clear and Double Pagination in PDF	agnishaditya
3268	13-12-2022	0710102077782022(N o.of Docs 1)	0710102077782022/3	COMPANY PETITION (COMPANIES ACT)/196(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	15-12-2022	Board resolution not filed.	nsachambers
3269	13-12-2022	0710102077622022(N o.of Docs 1)	0710102077622022/3	COMPANY PETITION (COMPANIES ACT)/170(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	15-12-2022	Board Resolution not filed.	nsachambers
3270	13-12-2022	0710102077672022(N o.of Docs 1)	0710102077672022/3	COMPANY PETITION (COMPANIES ACT)/183(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	15-12-2022	Board Resolution not filed.	nsachambers
3271	13-12-2022	0710120004072018(N o.of Docs 2)	0710120004072018/155	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	15-12-2022	Need to File in IA	Smriti Dua
3272	20-10-2022	0710102087732022(N o.of Docs 0)	0710102087732022/1	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) VS. PRINCE JAGOTA & OTHERS	19(2)	14-12-2022	Index missing in Reply, Pagination missing, Affidavit not Clear, Condonation of delay to be filed in IA	
3273	13-12-2022	0710102050062022(N o.of Docs 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	19(2)	14-12-2022	Page No:43,47,49 is not Clear and True Copy Sign are Missing.	reemakhorana
3274	13-12-2022	0710102050062022(N o.of Docs 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	19(2)	14-12-2022	Page No:43,47,49 is not Clear and True Copy Sign are Missing.	reemakhorana
3275	13-12-2022	0710102050062022(N o.of Docs 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	19(2)	14-12-2022	Page No:43,47,49 is not Clear and True Copy Sign are Missing.	reemakhorana
3276	13-12-2022	0710102050062022(N o.of Docs 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	19(2)	14-12-2022	Page No:43,47,49 is not Clear and True Copy Sign are Missing.	reemakhorana

3277	13-12-2022	0710102050062022(N o.of Docs 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	19(2)	14-12-2022	Page No:43,47,49 is not Clear and True Copy Sign are Missing.	reemakhorana
3278	13-12-2022	0710102050062022(N o.of Docs 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	19(2)	14-12-2022	Page No:43,47,49 is not Clear and True Copy Sign are Missing.	reemakhorana
3279	12/12/2022	0710102059732022(N o.of Docs 2)	0710102059732022/3	COMPANY PETITION IB (IBC)/632(ND)2022	M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS. M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	14-12-2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 13- 33 True Copy Sign Missing in Annexure	tandtlaw
3280	13-12-2022	0710102050062022(N o.of Docs 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	19(2)	14-12-2022	Page No:43,47,49 is not Clear and True Copy Sign are Missing.	reemakhorana
3281	13-12-2022	0710102050062022(N o.of Docs 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	19(2)	14-12-2022	Page No:43,47,49 is not Clear and True Copy Sign are Missing.	reemakhorana
3282	11/12/2022	0710102042342022(N o.of Docs 2)	0710102042342022/3	INTERLOCUTORY APPLICATION (I.B.C)/3629(ND)2022	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	14-12-2022	Need to Applicant Sign on Every Pages in Reply and Page No. 8-10 True Copy Sign Missing	associate.amc
3283	14-12-2022	0710102008842020(N o.of Docs 2)	0710102008842020/7	COMPANY PETITION IB (IBC)/310(ND)2020	VARIETY METAL CORPORATION VS. JDMT ENGINEERING INDIA PVT LTD	IBC Under Sec 9	14-12-2022	Page No. 1-34 True Copy Sign Missing in Judgement and Counsel Sign Missing in Index	rakesh@12
3284	11/12/2022	0710102042342022(N o.of Docs 2)	0710102042342022/2	INTERLOCUTORY APPLICATION (I.B.C)/3629(ND)2022	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	14-12-2022	Need to Applicant Sign on Every Pages in Reply and Page No. 8-10 True Copy Sign Missing	associate.amc
3285	9/12/2022	0710120001892018(N o.of Docs 2)	0710120001892018/4	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-12-2022	Incomplete Documents	akshay0124@gmail.com
3286	20-10-2022	0710102087732022(N o.of Docs 0)	0710102087732022/2	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) VS. PRINCE JAGOTA & OTHERS	19(2)	14-12-2022	Index msising in Reply, Pagination msising, Affidavit not Clear, Condonation of delay to be filed in IA	
3287	13-12-2022	0710120004072018(N o.of Docs 3)	0710120004072018/154	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	14-12-2022	Need to File in IA	Smriti Dua
3288	14-12-2022	0710102010152021(N o.of Docs 1)	0710102010152021/12	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) VS. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	14-12-2022	Main Case number msising	Mohit0227
3289	11/12/2022	0710102033062022(N o.of Docs 9)	0710102033062022/3	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	14-12-2022	Reply Separately Filed	Rahulnclt
3290	7/12/2022	0710102002952021(N o.of Docs 1)	0710102002952021/2	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-12-2022	Affidavit Back Date	Ashashank2@

3291	7/12/2022	0710102002952021(N o.of Docs 1)	0710102002952021/2	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-12-2022	Affidavit Back Date	Ashashank2@
3292	7/12/2022	0710102002952021(N o.of Docs 1)	0710102002952021/2	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-12-2022	Affidavit Back Date	Ashashank2@
3293	7/12/2022	0710102002952021(N o.of Docs 1)	0710102002952021/2	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-12-2022	Affidavit Back Date	Ashashank2@
3294	12/12/2022	0710102082692019(N o.of Docs 2)	0710102082692019/16	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	14-12-2022	Need to Applicant Sig on Every Pages in Written Submissions and Page No. 8-157 True Copy Sign Missing in Annexure	gaurav281987
3295	12/12/2022	0710102097512020(N o.of Docs 3)	0710102097512020/3	COMPANY APPLICATION(COMPANIES ACT)/610(ND)2020	IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Rule 11 of NCLT	14-12-2022	Reply and List of Date of Events Filed Separately	sahilraveen
3296	12/12/2022	0710102119812020(N o.of Docs 1)	0710102119812020/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2021	JANKI VALLABH TRADING PRIVATE LIMITED	Rule 11 of NCLT,Sec. 230-232 - Second Motion	14-12-2022	Index Missing and E-Stamp Paper and Affidavit Missing	LEXLINK
3297	12/12/2022	0710102172872019(N o.of Docs 1)	0710102172872019/15	COMPANY PETITION IB (IBC)/250(ND)2020	YASIR IQBAL VS. SAKSHAM SIGNS PVT. LTD	IBC Under Sec 9	14-12-2022	Only Proof of Service Show Please Document Upload Once Again	lawlines20
3298	12/12/2022	0710102152092019(N o.of Docs 2)	0710102152092019/11	COMPANY APPLICATION(IBC)/877(ND)2019	SP TOWNPLANNER PRIVATE LIMITED VS. VRP BUILDTECH PRIVATE LIMITEDVRP BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	14-12-2022	Need to Applicant Sign on Every Pages in Written Submissions and Page No. Missing in PDF	cc.lawoffices@cclaw.
3299	13-12-2022	0710102050062022(N o.of Docs 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	19(2)	14-12-2022	Page No:43,47,49 is not Clear and True Copy Sign are Missing.	reemakhorana
3300	20-10-2022	0710102087732022(N o.of Docs 0)	0710102087732022/3	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) VS. PRINCE JAGOTA & OTHERS	19(2)	14-12-2022	Index msising in Reply, Pagination msising, Affidavit not Clear, Condonation of delay to be filed in IA	
3301	28-07-2022	1010000402322017(N o.of Docs 3)	1010000402322017/50	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED	IBC under Sec 7	13-12-2022	Page No:221,222,223 is not Clear, Stamp Paper and Rs.3 Court Fees is missing.	kaustubh@live.in
3302	3/12/2022	0710102014862022(N o.of Docs 2)	0710102014862022/3	COMPANY PETITION IB (IBC)/316(ND)2022	STATE BANK OF INDIA VS. SPML INFRA LIMITED	IBC under Sec 7	13-12-2022	E-stamp msising	ankurmittallawyer@gmail
3303	10/12/2022	0710102061472021(N o.of Docs 2)	0710102061472021/12	COMPANY PETITION IB (IBC)/529(ND)2021	ANIL AGRAWAL VS. OMEGA ICEHILL PVT. LTD.	IBC Under Sec 9	13-12-2022	Index missing	arjuchoadary

3304	12/12/2022	0710102025862022(N o.of Docs 1)	0710102025862022/2	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	13-12-2022	One rupee Court Fee stamp msising in Vakalatnama	shankar_kumarjha@red
3305	10/12/2022	0710102015792022(N o.of Docs 2)	0710102015792022/15	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA VS. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	13-12-2022	Short form of True Copy not allowed in Pages 23 to 152 according to PDF;it should be full form	abhishek.kumar
3306	10/12/2022	0710102015792022(N o.of Docs 2)	0710102015792022/14	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA VS. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	13-12-2022	Sign msising in Pages 1 to 22 according to PDF, Short form of True Copy not allowed in Pages 27 to 130 according to PDF;it should be full form	abhishek.kumar
3307	3/12/2022	0710102014862022(N o.of Docs 2)	0710102014862022/3	COMPANY PETITION IB (IBC)/316(ND)2022	STATE BANK OF INDIA VS. SPML INFRA LIMITED	IBC under Sec 7	13-12-2022	E-stamp msising	ankurmittallawyer@gm
3308	10/12/2022	0710102033062022(N o.of Docs 2)	0710102033062022/2	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	13-12-2022	Welfare Fee stamp msising in Vakalatnama	lmtiyaz
3309	3/12/2022	0710102014862022(N o.of Docs 2)	0710102014862022/3	COMPANY PETITION IB (IBC)/316(ND)2022	STATE BANK OF INDIA VS. SPML INFRA LIMITED	IBC under Sec 7	13-12-2022	E-stamp msising	ankurmittallawyer@gm
3310	28-07-2022	1010000402322017(N o.of Docs 3)	1010000402322017/50	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED	IBC under Sec 7	13-12-2022	Page No:221,222,223 is not Clear, Stamp Paper and Rs.3 Court Fees is missing.	kaustubh@live.in
3311	28-07-2022	1010000402322017(N o.of Docs 3)	1010000402322017/50	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED	IBC under Sec 7	13-12-2022	Page No:221,222,223 is not Clear, Stamp Paper and Rs.3 Court Fees is missing.	kaustubh@live.in
3312	3/12/2022	0710102014862022(N o.of Docs 2)	0710102014862022/3	COMPANY PETITION IB (IBC)/316(ND)2022	STATE BANK OF INDIA VS. SPML INFRA LIMITED	IBC under Sec 7	13-12-2022	E-stamp msising	ankurmittallawyer@gm
3313	28-07-2022	1010000402322017(N o.of Docs 3)	1010000402322017/50	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED	IBC under Sec 7	13-12-2022	Page No:221,222,223 is not Clear, Stamp Paper and Rs.3 Court Fees is missing.	kaustubh@live.in
3314	9/12/2022	0710102008712022(N o.of Docs 2)	0710102008712022/11	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	12/12/2022	Index msising	lakshminayagam
3315	9/12/2022	0710102065802022(N o.of Docs 2)	0710102065802022/2	INTERLOCUTORY APPLICATION (I.B.C)/4372(ND)2022	PANKAJ KHAITAN VSMR. ATUL TANDON	Application under any other provisions- IBC	12/12/2022	Sign msising in Pages 1 to 16 according to PDF	varshabanerjee
3316	9/12/2022	0710102080182022(N o.of Docs 3)	0710102080182022/2	INTERLOCUTORY APPLICATION (I.B.C)/4768(PB)2022	COVETOUS CONSTRUCTION PRIVATE LIMITED VS. M/S NEW LAKSHMI EARTH MOVER	Sec 60(5)	12/12/2022	Pages 29,30,50 according to PDF Not Clear	monisabbasi
3317	29-11-2022	0710102092522022(N o.of Docs 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S

3318	29-11-2022	0710102092522022(N o.of Docs 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3319	29-11-2022	0710102092522022(N o.of Docs 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3320	29-11-2022	0710102092522022(N o.of Docs 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3321	8/12/2022	0710102097512020(N o.of Docs 3)	0710102097512020/2	COMPANY APPLICATION(COMPA NIES ACT)/610(ND)2020	IND FINANCE AND SECURITTIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Rule 11 of NCLT	9/12/2022	List Date of Events and Reply Separately Filed	sahilraveen
3322	29-11-2022	0710102091152022(N o.of Docs 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR VS. 1. MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3323	29-11-2022	0710102092522022(N o.of Docs 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3324	29-11-2022	0710102092522022(N o.of Docs 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3325	29-11-2022	0710102092522022(N o.of Docs 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3326	7/12/2022	0710102092472021(N o.of Docs 2)	0710102092472021/3	COMPANY PETITION IB (IBC)/802(PB)2021	THE BANK OF BARODA LIMITED VS. ANITA MONNEE KASHYAP	Section 95(1)	9/12/2022	E-Stamp Paper Missing	k Kapoorandcompan y
3327	7/12/2022	0710120005482018(N o.of Docs 2)	0710120005482018/45	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED VS. PRIMROSE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	9/12/2022	Index Missing	sigma.chambers
3328	7/12/2022	0710102027382022(N o.of Docs 6)	0710102027382022/4	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK VS. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	9/12/2022	Volume- 3 Index Wrong According your PDF	sss
3329	7/12/2022	0710102027382022(N o.of Docs 6)	0710102027382022/4	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK VS. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	9/12/2022	Volume- 3 Index Wrong According your PDF	sss
3330	29-11-2022	0710102091152022(N o.of Docs 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR VS. 1. MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3331	29-11-2022	0710102091152022(N o.of Docs 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR VS. 1. MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3332	29-11-2022	0710102091152022(N o.of Docs 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR VS. 1. MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3333	29-11-2022	0710102091152022(N o.of Docs 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR VS. 1. MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S

3334	29-11-2022	0710102091152022(N o.of Docs 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR VS. 1. MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3335	29-11-2022	0710102091152022(N o.of Docs 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR VS. 1. MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3336	29-11-2022	0710102091152022(N o.of Docs 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR VS. 1. MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3337	29-11-2022	0710102091152022(N o.of Docs 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR VS. 1. MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3338	8/12/2022	0710102072502022(N o.of Docs 2)	0710102072502022/2	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	9/12/2022	Prayer not signed by the Applicant.	mpsahay
3339	8/12/2022	0710102033192022(N o.of Docs 2)	0710102033192022/8	COMPANY PETITION IB (IBC)/394(ND)2022	M/S SUNDER ENGINEERING WORKS VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	9/12/2022	Page Nos. 1 to 4 originals but marked as True copy. Annexures not signed as True Copy.	associate.amc
3340	8/12/2022	0710102004152020(N o.of Docs 1)	0710102004152020/6	COMPANY PETITION IB (IBC)/269(ND)2020	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS. SMR ENTERTAINMENT PRIVATE LIMITED	IBC Under Sec 9	9/12/2022	Incomplete Documents Please Upload Correct Documents	lpjpartners
3341	7/12/2022	0710102027382022(N o.of Docs 6)	0710102027382022/4	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK VS. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	9/12/2022	Volume- 3 Index Wrong According your PDF	sss
3342	7/12/2022	0710102027382022(N o.of Docs 6)	0710102027382022/4	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK VS. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	9/12/2022	Volume- 3 Index Wrong According your PDF	sss
3343	7/12/2022	0710102084842022(N o.of Docs 2)	0710102084842022/2	COMPANY PETITION IB (IBC)/777(ND)2022	CHANTS EVENTS AND PROMOTIONS PRIVATE LIMITED VS. COLOR PALETTE PRIVTE LIMITED	IBC Under Sec 9	9/12/2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and page No Wrong in Proof of Service	SALUJA
3344	7/12/2022	0710102078352022(N o.of Docs 1)	0710102078352022/2	COMPANY APPEAL(COMPANIES ACT)/218(ND)2022	ANANT RAJ ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES AT DELHI & HARYANA	Sec 252 (3)	9/12/2022	E-Stamp paper Missing	daisy@123
3345	8/12/2022	0710102084222022(N o.of Docs 2)	0710102084222022/1	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG VS. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec 241 (2),Sec. 242(4),Sec. 244(1)	9/12/2022	Incomplete Documents	imrozalam

3346	8/12/2022	0710102075062022(N o.of Docs 2)	0710102075062022/1	COMPANY APPEAL (COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATE LIMITED	Sec 252 (3)	9/12/2022	Index Missing	Locus@123
3347	29-11-2022	0710102092522022(N o.of Docs 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3348	29-11-2022	0710102092522022(N o.of Docs 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	9/12/2022	Pagination Wrong According your Index	VAPNASSOCIATE S
3349	30-10-2022	0710102027382022(N o.of Docs 4)	0710102027382022/3	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK VS. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	8/12/2022	E-Stamp Paper Missing and Please Reply and Proof of Service Upload Extra Documents Deleted	sss
3350	7/12/2022	0710102042682022(N o.of Docs 1)	0710102042682022/4	COMPANY PETITION IB (IBC)/411(ND)2022	KARUR VYSA BANK VS. SOURABH GOEL	Section 95(1)	8/12/2022	Wrongly Filed Need to be IA	jainchi@hotmail.com
3351	30-10-2022	0710102027382022(N o.of Docs 4)	0710102027382022/3	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK VS. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	8/12/2022	E-Stamp Paper Missing and Please Reply and Proof of Service Upload Extra Documents Deleted	sss
3352	30-10-2022	0710102027382022(N o.of Docs 4)	0710102027382022/3	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK VS. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	8/12/2022	E-Stamp Paper Missing and Please Reply and Proof of Service Upload Extra Documents Deleted	sss
3353	7/12/2022	0710102003052022(N o.of Docs 2)	0710102003052022/3	COMPANY PETITION (COMPANIES ACT)/21(PB)2022	SWEDISH PORTFOLIO PRIVATE LIMITED VS. NATMA SECURITIES PRIVATE LIMITED	Sec. 45QA RBI Act	8/12/2022	Incomplete Documents	ssinghal
3354	28-11-2022	0710102007952022(N o.of Docs 4)	0710102007952022/13	COMPANY PETITION (COMPANIES ACT)/5(ND)2022	SH. SURINDER SINGH & ORS. VS. ACHINTYA HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/12/2022	Written Submissions and Documents Separately Field	hiteshsachar
3355	28-11-2022	0710102007952022(N o.of Docs 4)	0710102007952022/13	COMPANY PETITION (COMPANIES ACT)/5(ND)2022	SH. SURINDER SINGH & ORS. VS. ACHINTYA HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/12/2022	Written Submissions and Documents Separately Field	hiteshsachar
3356	28-11-2022	0710102007952022(N o.of Docs 4)	0710102007952022/13	COMPANY PETITION (COMPANIES ACT)/5(ND)2022	SH. SURINDER SINGH & ORS. VS. ACHINTYA HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/12/2022	Written Submissions and Documents Separately Field	hiteshsachar
3357	28-11-2022	0710102007952022(N o.of Docs 4)	0710102007952022/13	COMPANY PETITION (COMPANIES ACT)/5(ND)2022	SH. SURINDER SINGH & ORS. VS. ACHINTYA HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/12/2022	Written Submissions and Documents Separately Field	hiteshsachar

3358	30-10-2022	0710102027382022(N o.of Docs 4)	0710102027382022/3	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK VS. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	8/12/2022	E-Stamp Paper Missing and Please Reply and Proof of Service Upload Extra Documents Deleted	sss
3359	5/12/2022	0710102018202022(N o.of Docs 2)	0710102018202022/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL VS. VIPIN KUMAR GOYAL	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 244(1)	7/12/2022	Affidavit Address Not Match	Ravi Mohan
3360	5/12/2022	0710102018202022(N o.of Docs 2)	0710102018202022/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL VS. VIPIN KUMAR GOYAL	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 244(1)	7/12/2022	Affidavit Address Not Match	Ravi Mohan
3361	5/12/2022	0710102018202022(N o.of Docs 2)	0710102018202022/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL VS. VIPIN KUMAR GOYAL	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 244(1)	7/12/2022	Affidavit Address Not Match	Ravi Mohan
3362	5/12/2022	0710102018202022(N o.of Docs 2)	0710102018202022/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL VS. VIPIN KUMAR GOYAL	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 244(1)	7/12/2022	Affidavit Address Not Match	Ravi Mohan
3363	5/12/2022	0710102076902022(N o.of Docs 2)	0710102076902022/5	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI VS. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	7/12/2022	Stamp Paper is Missing.	dhruvsurana
3364	6/12/2022	0710102018202022(N o.of Docs 2)	0710102018202022/8	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL VS. VIPIN KUMAR GOYAL	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 244(1)	7/12/2022	Affidavit Address Not Match	Ravi Mohan
3365	7/12/2022	0710102054262021(N o.of Docs 2)	0710102054262021/8	COMPANY PETITION (COMPANIES ACT)/127(PB)2021	MR. RAMESH SHARMA S/O LATE SH. M. L. SHARMA DIRECTOR VS. M/S SPAN EXCURSIONS PRIVATE LIMITED	Sec. 241(1)	7/12/2022	Index Missing and True copy Sign Missing	advabhinavbhatia
3366	6/12/2022	0710102071942021(N o.of Docs 2)	0710102071942021/16	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	7/12/2022	Wrongly Field Need to be IA	iti2019
3367	6/12/2022	0710102071942021(N o.of Docs 2)	0710102071942021/16	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	7/12/2022	Wrongly Field Need to be IA	iti2019
3368	6/12/2022	0710102071942021(N o.of Docs 2)	0710102071942021/16	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	7/12/2022	Wrongly Field Need to be IA	iti2019
3369	6/12/2022	0710102068372022(N o.of Docs 2)	0710102068372022/2	COMPANY APPEAL(COMPANIES ACT)/197(ND)2022	CARTOMAX LUBRICANTS PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT,Sec 252 (3)	7/12/2022	Index Missing	CSSHEF_22
3370	6/12/2022	0710102012822022(N o.of Docs 2)	0710102012822022/26	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	7/12/2022	Affidavit Back Date and Notary Stamp Missing in E-Stamp Paper	Naren01
3371	5/12/2022	0710102076902022(N o.of Docs 2)	0710102076902022/5	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI VS. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	7/12/2022	Stamp Paper is Missing.	dhruvsurana

3372	7/12/2022	0710102054262021(N o.of Docs 2)	0710102054262021/9	COMPANY PETITION (COMPANIES ACT)/127(PB)2021	MR. RAMESH SHARMA S/O LATE SH. M. L. SHARMA DIRECTOR VS. M/S SPAN EXCURSIONS PRIVATE LIMITED	Sec. 241(1)	7/12/2022	Index Missing	advabhinavbhatia
3373	6/12/2022	0710102005302022(N o.of Docs 2)	0710102005302022/2	INTERLOCUTORY APPLICATION (I.B.C)/734(ND)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. VIVEK RAHEJA	Sec 60(5)	7/12/2022	Notary Verify Date Missing in Affidavit	ichchhakalash
3374	1/11/2022	0710102089902022(N o.of Docs 0)	0710102089902022/1	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	7/12/2022	E-Stamp paper Missing and Page No. 4 - 11 True Copy Sign Missing	
3375	5/12/2022	0710102076902022(N o.of Docs 2)	0710102076902022/5	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI VS. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	7/12/2022	Stamp Paper is Missing.	dhruvsurana
3376	6/12/2022	0710102071942021(N o.of Docs 2)	0710102071942021/16	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	7/12/2022	Wrongly Field Need to be IA	iti2019
3377	28-09-2022	0710102079692022(N o.of Docs 0)	0710102079692022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/104(ND)2022	ANAND MOTOR PRODUCTS PRIVATE LTD.	Sec. 230-232 - Second Motion	7/12/2022	Counsel Detail Not Clear	
3378	6/12/2022	0710102031052022(N o.of Docs 2)	0710102031052022/1	INTERLOCUTORY APPLICATION (I.B.C)/2012(ND)2022	ANIL TAYAL VS. EMPLOYEES PROVIDENT FUND ORGANISATION	Sec 60(5)	7/12/2022	E-Stamp Paper Missing	Kaushikdey
3379	6/12/2022	0710102077622022(N o.of Docs 1)	0710102077622022/2	COMPANY PETITION (COMPANIES ACT)/170(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	7/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	nsachambers
3380	6/12/2022	0710102092002022(N o.of Docs 6)	0710102092002022/2	INTERLOCUTORY APPLICATION (I.B.C)/5572(ND)2022	BIKRAM BHADUR THROUGH POA NAVIN PANT VSMR. ANKIT GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	7/12/2022	Page No. 433, 452, 454, 712, 713, 715, 724, 725, 729, 734, 782-787, Page Not clear	gautam@klfindia.com
3381	5/12/2022	0710102076902022(N o.of Docs 2)	0710102076902022/5	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI VS. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	7/12/2022	Stamp Paper is Missing.	dhruvsurana
3382	6/12/2022	0710102077102022(N o.of Docs 1)	0710102077102022/2	INTERLOCUTORY APPLICATION (I.B.C)/4886(ND)2022	ANIL KOHLI RESOLUTION PROFESSIONAL VS. HARYANA STATE INDUSTRIAL	Application under any other provisions- IBC	7/12/2022	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Srslegal3150
3383	6/12/2022	0710102073292020(N o.of Docs 2)	0710102073292020/4	INTERLOCUTORY APPLICATION (I.B.C)/2976(ND)2020	NOSLAR INTERNATIONAL LIMITED VS. UMESH KUMAR SINGH	Sec 60(5)	7/12/2022	Page No. 18 , 40-43, Need to English Translate Copy and Page No. 22 Not Clear	rakesh@12
3384	6/12/2022	0710102083682022(N o.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	7/12/2022	Need to Applicant sign on Every pages in Reply and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	MAYANKGOEL

3385	6/12/2022	0710102043452022(N o.of Docs 1)	0710102043452022/2	COMPANY PETITION IB (IBC)/442(ND)2022	LOCOFAST ONLINE SERVICES PRIVATE LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	7/12/2022	Ticket Not Allowed Mid on Vakalatnama and Page No. 2 Not Clear	tandtlaw
3386	6/12/2022	0710102097182022(N o.of Docs 1)	0710102097182022/1	INTERLOCUTORY APPLICATION (I.B.C)/5779(ND)2022	MR GAURAV MISRA VS. BANK OF INDIA	Sec 60(5)	7/12/2022	Index Missing	SAIKRISHNA1
3387	29-11-2022	0710200411672018(N o.of Docs 2)	0710200411672018/5	COMPANY PETITION IB (IBC)/367(ND)2018	ENERGY EFFICIENCY SERVICE LTD. VS A-ONE REALTORS P LTD	IBC Under Sec 9	6/12/2022	15 rs Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	kushal82
3388	1/12/2022	0710102039722022(N o.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Volume - 1 Index Missing and Ticket Not Allowed Mid on Vakalatnama	sharma@123
3389	1/12/2022	0710102039722022(N o.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Volume - 1 Index Missing and Ticket Not Allowed Mid on Vakalatnama	sharma@123
3390	1/12/2022	0710102039722022(N o.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Volume - 1 Index Missing and Ticket Not Allowed Mid on Vakalatnama	sharma@123
3391	5/12/2022	0710102077672022(N o.of Docs 1)	0710102077672022/2	COMPANY PETITION (COMPANIES ACT)/183(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	nsachambers
3392	5/12/2022	0710102065342022(N o.of Docs 2)	0710102065342022/2	INTERLOCUTORY APPLICATION (I.B.C)/4241(PB)2022	GAURAV ARORA AND ANR. VSABW INFRASTRUCTURE LIMITED	Sec 60(5)	6/12/2022	Wrongly Filed Need to be IA	akil2704@gmail.com
3393	5/12/2022	0710102077842022(N o.of Docs 1)	0710102077842022/2	COMPANY PETITION (COMPANIES ACT)/178(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	nsachambers
3394	5/12/2022	0710102044182022(N o.of Docs 2)	0710102044182022/4	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2022	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD VSRAMESHWARI AND ORS	Sec 60(5)	6/12/2022	Page No. 8-194 True Copy Sign Missing	ADITYAGAURI
3395	5/12/2022	0710102104462019(N o.of Docs 1)	0710102104462019/6	COMPANY APPLICATION(IBC)/980(ND)2019	NOSLAR INTENATIONAL LTD VS. DAKSH PAHWA	Sec 43(1) r/w Sec 44 (1)	6/12/2022	E-Stamp Paper Missing and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	monudcp
3396	2/12/2022	0710102002352020(N o.of Docs 2)	0710102002352020/7	COMPANY APPLICATION(IBC)/266(ND)2020	R M HOUSEKEEPING VS. HELPLINE HOSPITALITY PRIVATE LIMITED	Application under any other provisions- IBC	6/12/2022	Wrongly Filed Need to be IA	indiajuris

3397	6/12/2022	0710102051522021(N o.of Docs 2)	0710102051522021/16	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	6/12/2022	Index is Missing.	GYAN1983
3398	1/12/2022	0710102092722022(N o.of Docs 1)	0710102092722022/1	COMPANY PETITION IB (IBC)/850(ND)2022	SANJIVV NARULAA	Section 94(1)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	as.juris
3399	25-11-2022	0710102076902022(N o.of Docs 3)	0710102076902022/3	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI VS. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	6/12/2022	Pagination Wrong According your Index	avinashmathews
3400	25-11-2022	0710102076902022(N o.of Docs 3)	0710102076902022/3	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI VS. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	6/12/2022	Pagination Wrong According your Index	avinashmathews
3401	25-11-2022	0710102076902022(N o.of Docs 3)	0710102076902022/3	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI VS. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	6/12/2022	Pagination Wrong According your Index	avinashmathews
3402	25-11-2022	0710102076902022(N o.of Docs 3)	0710102076902022/3	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI VS. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	6/12/2022	Pagination Wrong According your Index	avinashmathews
3403	7/11/2022	0710102091652022(N o.of Docs 0)	0710102091652022/1	INTERLOCUTORY APPLICATION (I.B.C)/5510(ND)2022	PRABHAKAR KUMAR VS. DISTRICT COLLECTOR DISTRICT COLLECTOR OFFICE RAIGAD	Sec 60(5)	6/12/2022	Pagination Wrong According your Index	
3404	7/11/2022	0710102091652022(N o.of Docs 0)	0710102091652022/1	INTERLOCUTORY APPLICATION (I.B.C)/5510(ND)2022	PRABHAKAR KUMAR VS. DISTRICT COLLECTOR DISTRICT COLLECTOR OFFICE RAIGAD	Sec 60(5)	6/12/2022	Pagination Wrong According your Index	
3405	1/12/2022	0710102071202022(N o.of Docs 2)	0710102071202022/1	INTERLOCUTORY APPLICATION (I.B.C)/4714(PB)2022	ASHISH KHATTAR VSINDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	6/12/2022	Page No. 18, 20, 22, 24, 26, 28, 30, 32, 34, 36, 38, 40, Pages Cut Page No Clear 46 Page No.	Adityamadaan
3406	1/12/2022	0710102052872021(N o.of Docs 3)	0710102052872021/2	COMPANY PETITION IB (IBC)/437(ND)2021	JMJ TOOLS THROUGH ITS PROPRIETOR KAMAL PANT VS. NBCC(INDIA)LIMITED	IBC Under Sec 9	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	mohitarora1985
3407	1/12/2022	0710102052872021(N o.of Docs 3)	0710102052872021/2	COMPANY PETITION IB (IBC)/437(ND)2021	JMJ TOOLS THROUGH ITS PROPRIETOR KAMAL PANT VS. NBCC(INDIA)LIMITED	IBC Under Sec 9	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	mohitarora1985
3408	1/12/2022	071010203222022(N o.of Docs 2)	071010203222022/9	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	6/12/2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	ravi0302196
3409	1/12/2022	0710102048462022(N o.of Docs 2)	0710102048462022/5	COMPANY PETITION IB (IBC)/571(ND)2022	HOMESELL SOFTWARE INDIA PRIVATE LIMITED	IBC Section 59	6/12/2022	Incomplete Documents	hreemlegal

3410	21-10-2021	0710102077722021(N o.of Docs 0)	0710102077722021/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/115(ND)2021	ASSOCIATED CONTAINER TERMINALS LIMITED	Sec. 230-232 - Second Motion	6/12/2022	Page No. 4-8 True Copy Sign Missing	
3411	28-11-2022	0710102021922021(N o.of Docs 6)	0710102021922021/5	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	6/12/2022	Mater Index Missing and Volume Wise Index Missing and Counsel Sign Missing and Need to Application Sign on Every Pages in Rejoinder and Verify Date Missing in Affidavit and True Copy Sign Missing in All Annexures	advocatepratiush2003
3412	29-11-2022	0710200411672018(N o.of Docs 2)	0710200411672018/5	COMPANY PETITION IB (IBC)/367(ND)2018	ENERGY EFFICIENCY SERVICE LTD. VS A-ONE REALTORS P LTD	IBC Under Sec 9	6/12/2022	15 rs Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	kushal82
3413	29-11-2022	0710200411672018(N o.of Docs 2)	0710200411672018/5	COMPANY PETITION IB (IBC)/367(ND)2018	ENERGY EFFICIENCY SERVICE LTD. VS A-ONE REALTORS P LTD	IBC Under Sec 9	6/12/2022	15 rs Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	kushal82
3414	1/12/2022	0710102039722022(N o.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Volume - 1 Index Missing and Ticket Not Allowed Mid on Vakalatnama	sharma@123
3415	1/12/2022	0710102039722022(N o.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Volume - 1 Index Missing and Ticket Not Allowed Mid on Vakalatnama	sharma@123
3416	1/12/2022	0710102039722022(N o.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Volume - 1 Index Missing and Ticket Not Allowed Mid on Vakalatnama	sharma@123
3417	1/12/2022	0710102032212021(N o.of Docs 2)	0710102032212021/5	COMPANY PETITION IB (IBC)/530(ND)2021	BAJAJ KAGAJ LIMITED VS. SAM INDUSTRIAL ENTERPRISES LTD.	IBC Under Sec 9	6/12/2022	Page No. 6 Not Clear	tarun_agg533
3418	3/12/2022	0710102086752022(N o.of Docs 1)	0710102086752022/1	COMPANY APPEAL(COMPANIES ACT)/231(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SARTHAK COMPUTERS PVT. LTD.)	Sec 252 (1) - By Government Body	6/12/2022	Page No. 4-9 True Copy Sign Missing and Page No. 10 Missing in PDF According your Index	itdpuneetrai
3419	3/12/2022	0710102097302022(N o.of Docs 2)	0710102097302022/1	INTERLOCUTORY APPLICATION (I.B.C)/5806(ND)2022	CA ANIL MATTA VS. SH. MOHIT GOYAL	Sec 60(5)	6/12/2022	Affidavit Back Date	arvind.jadon
3420	3/12/2022	0710102087372022(N o.of Docs 1)	0710102087372022/1	COMPANY APPEAL(COMPANIES ACT)/233(ND)2022	INCOME TAX OFFICER VS. ANIL KUMAR PAL	Sec 252 (1) - By Government Body	6/12/2022	Page No. 9 Missing in Index	itdpuneetrai
3421	29-11-2022	0710200411672018(N o.of Docs 2)	0710200411672018/5	COMPANY PETITION IB (IBC)/367(ND)2018	ENERGY EFFICIENCY SERVICE LTD. VS A-ONE REALTORS P LTD	IBC Under Sec 9	6/12/2022	15 rs Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	kushal82

3422	4/12/2022	0710102032222022(N o.of Docs 2)	0710102032222022/10	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	6/12/2022	E-Stamp Paper Missing and Need to Applicant Sign on Every Pages in Reply	ravi0302196
3423	4/12/2022	0710102090112022(N o.of Docs 1)	0710102090112022/2	INTERLOCUTORY APPLICATION (I.B.C)/5377(ND)2022	PAWAN GARG VSSTATE OF CHATTISGARH & ANR.	Sec 60(5)	6/12/2022	Page No. 11-13 True Copy Sign Missing	gautamkumar1234
3424	5/12/2022	0710102077692022(N o.of Docs 1)	0710102077692022/3	COMPANY PETITION (COMPANIES ACT)/172(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	nsachambers
3425	2/12/2022	0710102058022021(N o.of Docs 2)	0710102058022021/4	COMPANY PETITION (COMPANIES ACT)/204(ND)2021	MR. ARUN SRIVASTAVA VS. HITECH ERECTORS PRIVATE LIMITED	Sec. 59	6/12/2022	Wrongly Filed Need to be IA	gagan@mathurlegal.co
3426	5/12/2022	0710102077692022(N o.of Docs 1)	0710102077692022/2	COMPANY PETITION (COMPANIES ACT)/172(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	nsachambers
3427	5/12/2022	0710102073012021(N o.of Docs 1)	0710102073012021/6	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2021	MS. MAYA GUPTA VSGIRISH BHATIA	Application under any other provisions- IBC	6/12/2022	Ticket Not Allowed Mid on Vakalatnama	garv_malhotra@yaho.
3428	5/12/2022	0710102073012021(N o.of Docs 2)	0710102073012021/5	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2021	MS. MAYA GUPTA VSGIRISH BHATIA	Application under any other provisions- IBC	6/12/2022	Ticket Not Allowed Mid on Vakalatnama	garv_malhotra@yaho.
3429	5/12/2022	0710102077592022(N o.of Docs 1)	0710102077592022/3	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	nsachambers
3430	5/12/2022	0710102068372022(N o.of Docs 1)	0710102068372022/1	COMPANY APPEAL(COMPANIES ACT)/197(ND)2022	CARTOMAX LUBRICANTS PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT,Sec 252 (3)	6/12/2022	Incomplete Documents	CSSHEF_22
3431	5/12/2022	0710102067102020(N o.of Docs 2)	0710102067102020/8	COMPANY PETITION IB (IBC)/841(ND)2020	KEDRION BIOPHARMA INC. VS. WIZAMAN IMPEX PVT. LTD.	IBC Under Sec 9	6/12/2022	E-Stamp Paper Missing	DiwanSingh
3432	2/12/2022	0710102008582022(N o.of Docs 1)	0710102008582022/5	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	6/12/2022	Incomplete Documents	PRAV1307L
3433	3/12/2022	0710102081982022(N o.of Docs 3)	0710102081982022/2	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/12/2022	Wrong File uploaded;please upload the correct file	sonuchaudhary
3434	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3435	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers

3436	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3437	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3438	1/12/2022	0710102135262019(N o.of Docs 2)	0710102135262019/9	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	Gsvlegal
3439	5/12/2022	0710102111502019(N o.of Docs 2)	0710102111502019/9	COMPANY PETITION IB (IBC)/2432(PB)2019	B.A CHANDRASHEKARA SETTY VS. INTEC INDIA LIMITED	IBC under Sec 7	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	arunadhri.iyer
3440	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3441	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3442	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3443	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3444	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3445	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3446	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3447	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3448	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3449	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3450	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers
3451	16-09-2021	0710102047132021(N o.of Docs 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. VS. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	prakashlegaladvisers

3452	7/11/2022	0710102091652022(N o.of Docs 0)	0710102091652022/1	INTERLOCUTORY APPLICATION (I.B.C)/5510(ND)2022	PRABHAKAR KUMAR VS. DISTRICT COLLECTOR DISTRICT COLLECTOR OFFICE RAIGAD	Sec 60(5)	6/12/2022	Pagination Wrong According your Index	
3453	7/11/2022	0710102091652022(N o.of Docs 0)	0710102091652022/1	INTERLOCUTORY APPLICATION (I.B.C)/5510(ND)2022	PRABHAKAR KUMAR VS. DISTRICT COLLECTOR DISTRICT COLLECTOR OFFICE RAIGAD	Sec 60(5)	6/12/2022	Pagination Wrong According your Index	
3454	1/12/2022	0710102052872021(N o.of Docs 3)	0710102052872021/2	COMPANY PETITION IB (IBC)/437(ND)2021	JMJ TOOLS THROUGH ITS PROPRIETOR KAMAL PANT VS. NBCC(INDIA)LIMITED	IBC Under Sec 9	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	mohitarora1985
3455	1/12/2022	0710102052872021(N o.of Docs 3)	0710102052872021/2	COMPANY PETITION IB (IBC)/437(ND)2021	JMJ TOOLS THROUGH ITS PROPRIETOR KAMAL PANT VS. NBCC(INDIA)LIMITED	IBC Under Sec 9	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	mohitarora1985
3456	1/12/2022	0710102039722022(N o.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Volume - 1 Index Missing and Ticket Not Allowed Mid on Vakalatnama	sharma@123
3457	1/12/2022	0710102039722022(N o.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Volume - 1 Index Missing and Ticket Not Allowed Mid on Vakalatnama	sharma@123
3458	1/12/2022	0710102039722022(N o.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Volume - 1 Index Missing and Ticket Not Allowed Mid on Vakalatnama	sharma@123
3459	30-11-2022	0710102063832022(N o.of Docs 1)	0710102063832022/3	COMPANY PETITION IB (IBC)/621(ND)2022	RAVI SHARMA LIQUIDATOR OF M/S S R POLYMERS PVT. LTD. VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	6/12/2022	Only Proof of Service Show Please Document Upload Once Again	lexforiconsulting
3460	1/12/2022	0710102052872021(N o.of Docs 2)	0710102052872021/4	COMPANY PETITION IB (IBC)/437(ND)2021	JMJ TOOLS THROUGH ITS PROPRIETOR KAMAL PANT VS. NBCC(INDIA)LIMITED	IBC Under Sec 9	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	ashutoshism
3461	5/12/2022	0710102077782022(N o.of Docs 1)	0710102077782022/2	COMPANY PETITION (COMPANIES ACT)/196(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	nsachambers
3462	30-11-2022	0710102069032022(N o.of Docs 2)	0710102069032022/1	RESTORATION APPLICATION (COMPANIES ACT)/22(PB)2022	SUBHASH CHANDER MONOCHA VS. GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec 48(2)	6/12/2022	Page No. Missing in PDF of Proof of Service According your Index	CSSHARAD

3463	30-11-2022	0710102069012022(N o.of Docs 2)	0710102069012022/1	RESTORATION APPLICATION (COMPANIES ACT)/21(PB)2022	SUBHASH CHANDER MANOCHA VS. COLUMBUS PREMIER SHOES PRIVATE LIMITED	Sec 48(2)	6/12/2022	Page No. Missing in PDF of Proof of Service According your Index	CSSSHARAD
3464	30-11-2022	0710102076712022(N o.of Docs 2)	0710102076712022/1	COMPANY APPLICATION(COMPANIES ACT)/361(PB)2022	R. K. MEENA	Rule 11 of NCLT	6/12/2022	Need to Applicant Sign on Every Pages in Reply	colakdgc
3465	26-11-2022	0710102002572022(N o.of Docs 4)	0710102002572022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	5/12/2022	Pages 225,532 according to PDF Not Clear	admin@chandhiok.com
3466	2/12/2022	0710102171232019(N o.of Docs 1)	0710102171232019/2	COMPANY PETITION IB (IBC)/119(PB)2020	CHELSEA MILLS LLP VS. RAHEJA DEVELOPERS	IBC under Sec 7	5/12/2022	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	disputes@vslegal.in
3467	26-11-2022	0710102002572022(N o.of Docs 4)	0710102002572022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	5/12/2022	Pages 225,532 according to PDF Not Clear	admin@chandhiok.com
3468	9/9/2021	0710102065152021(N o.of Docs 0)	0710102065152021/7	COMPANY PETITION IB (IBC)/579(PB)2021	IL&FS FINANCIAL SERVICES LIMITED VS. NEW INDIA STRUCTURES PRIVATE LIMITED	IBC under Sec 7	5/12/2022	Master Index Missing and Page No. 1-410 True Copy Sign Missing in Annexure	
3469	26-11-2022	0710102002572022(N o.of Docs 4)	0710102002572022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	5/12/2022	Pages 225,532 according to PDF Not Clear	admin@chandhiok.com
3470	26-11-2022	0710102002572022(N o.of Docs 4)	0710102002572022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	5/12/2022	Pages 225,532 according to PDF Not Clear	admin@chandhiok.com
3471	2/12/2022	0710102084342022(N o.of Docs 2)	0710102084342022/1	INTERLOCUTORY APPLICATION (I.B.C)/5550(PB)2022	GLAZE PACKAGERS PRIVATE LIMITED VS. NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	5/12/2022	Affidavit Back Date and Moth	Laws.lance
3472	26-11-2022	0710102141842019(N o.of Docs 3)	0710102141842019/3	COMPANY APPLICATION(IBC)/24 24(PB)2019	ROHIT SEHGAL VS. SUNIL MITTAL & OTHERS	Sec 66(1)	2/12/2022	Separate Volume 1 Index missing, Place the Welfare Fee stamp and COurt Fee stamp in Blank space in Vakalatnama	Adhall
3473	1/12/2022	0710102011472022(N o.of Docs 1)	0710102011472022/9	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	2/12/2022	One rupee Court Fee stamp msising in Vakalatnama	CHITRA123

3474	26-11-2022	0710102011472022(N o.of Docs 4)	0710102011472022/7	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	2/12/2022	True Copy sign missing in Pages 53,59 to 65,70 according to PDF, Pages 74,75,227 according to PDF Not Clear	CHITRA123
3475	10/2/2022	0710102011472022(N o.of Docs 0)	0710102011472022/8	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	2/12/2022	Date not mentioned on vakalatnama.	
3476	30-11-2022	0710102060312022(N o.of Docs 1)	0710102060312022/1	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	1/12/2022	Index msising	hsa_2021
3477	23-11-2022	0710102053972022(N o.of Docs 2)	0710102053972022/2	COMPANY PETITION (COMPANIES ACT)/120(ND)2022	VIBHA AGGARWAL VS. KANTA PAPER PRODUCT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2022	Page No:53 is not Clear and True Copy Sign are missing.	HARSHAL240
3478	23-11-2022	0710102053972022(N o.of Docs 2)	0710102053972022/2	COMPANY PETITION (COMPANIES ACT)/120(ND)2022	VIBHA AGGARWAL VS. KANTA PAPER PRODUCT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2022	Page No:53 is not Clear and True Copy Sign are missing.	HARSHAL240
3479	25-11-2022	0710102035582022(N o.of Docs 2)	0710102035582022/5	INTERLOCUTORY APPLICATION (I.B.C)/2154(ND)2022	HARISH TANEJA VS. EMPLOYEE PROVIDENT FUND ORGANIZATION	Sec 60(5)	30-11-2022	Sign msising in Pages 1 to 11 according to PDF, True Copy sign msising in Pages 13 to 97 according to PDF	BRAJABPRADHAN
3480	29-11-2022	0710102009482021(N o.of Docs 1)	0710102009482021/4	INTERLOCUTORY APPLICATION (I.B.C)/680(ND)2021	PRADEEP KUMAR ARORA VSAMUL GABRANI	Sec 66(1),Sec 49(2)	30-11-2022	Ticket Not Allowed Mid on Vakalatnama	Rishi Dewan
3481	29-11-2022	0710102069042022(N o.of Docs 2)	0710102069042022/1	RESTORATION APPLICATION (COMPANIES ACT)/23(PB)2022	SUBHASH MANOCHA VS. COLUMBUS MARKETING PRIVATE LIMITED	Sec 48(2)	30-11-2022	Page No. Missing in PDF According your Index	CSSHARAD
3482	9/11/2021	0710102081982021(N o.of Docs 0)	0710102081982021/2	INTERLOCUTORY APPLICATION (I.B.C)/5651(PB)2021	DINESH KATARIA VS. AJIT GYANCHAND JAIN	Sec 60(5)	30-11-2022	E-Stamp Paper Missing 10 Rs.	
3483	25-11-2022	0710102031092022(N o.of Docs 2)	0710102031092022/10	COMPANY PETITION IB (IBC)/463(ND)2022	ASHOK CHAND SRIVASTAV VS. THREE C PROPERTIES PRIVATE LIMITED	IBC under Sec 7	30-11-2022	Need to File in IA	kartavya08
3484	29-11-2022	0710102009482021(N o.of Docs 1)	0710102009482021/3	INTERLOCUTORY APPLICATION (I.B.C)/680(ND)2021	PRADEEP KUMAR ARORA VSAMUL GABRANI	Sec 66(1),Sec 49(2)	30-11-2022	Ticket Not Allowed Mid on Vakalatnama	Rishi Dewan
3485	25-11-2022	0710102037152022(N o.of Docs 2)	0710102037152022/5	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2022	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	19(2)	30-11-2022	E-stamp msising	smartnomics
3486	25-11-2022	0710102005482022(N o.of Docs 2)	0710102005482022/5	COMPANY PETITION IB (IBC)/51(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VS. RENU PROPTECH PRIVATE LIMITED	IBC under Sec 7	30-11-2022	Sign msising in Pages 1 to 2 according to PDF	akhilsachar65
3487	29-11-2022	0710102033152020(N o.of Docs 2)	0710102033152020/9	COMPANY PETITION IB (IBC)/1086(PB)2020	JAMMU & KASHMIR BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	30-11-2022	Index Missing and NCLT Title Missing and Counsel Detail Missing	office@anush

3488	29-11-2022	0710102087332022(N o.of Docs 1)	0710102087332022/1	COMPANY APPEAL(COMPANIES ACT)/229(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (PARASMANI ASSOCIATES INDIA PVT. LTD.)	Sec 252 (1) - By Government Body	30-11-2022	Page No. 4-9 True Copy Sign Missing	itdpuneetri
3489	30-11-2022	0710102033152020(N o.of Docs 2)	0710102033152020/10	COMPANY PETITION IB (IBC)/1086(PB)2020	JAMMU & KASHMIR BANK VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	30-11-2022	Page No. Missing in PDF	office@anush
3490	23-11-2022	0710102053972022(N o.of Docs 2)	0710102053972022/2	COMPANY PETITION (COMPANIES ACT)/120(ND)2022	VIBHA AGGARWAL VS. KANTA PAPER PRODUCT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2022	Page No:53 is not Clear and True Copy Sign are missing.	HARSHAL240
3491	29-11-2022	0710204001062018(N o.of Docs 2)	0710204001062018/7	COMPANY APPLICATION(IBC)/237(ND)2018	NAYUGA ENGINEERING PVT. LTD VS MR. UMESH GARG RP & ORS	Sec 60(5)	30-11-2022	Sign msising in Pages 1 to 8 according to PDF, Page 151 according to PDF Not uploaded properly	brijesh_tamber
3492	29-11-2022	0710102002842022(N o.of Docs 2)	0710102002842022/2	INTERLOCUTORY APPLICATION (I.B.C)/196(ND)2022	YES BANK LIMITED VS. VIVEK RAHEJA	Sec 60(5)	30-11-2022	Need to Applicant Sign on Every Pages in Written Submissions	ichchhakalash
3493	29-11-2022	0710102074302022(N o.of Docs 6)	0710102074302022/2	COMPANY PETITION IB (IBC)/734(PB)2022	PUNJAB NATIONAL BANK VS. PELICAN GRAND MOTELS PRIVATE LIMITED	IBC under Sec 7	30-11-2022	E-Stamp paper Missing and Page No. 49 -619 True Copy Sign Missing and Volume Wise Index Missing	gusainabhi
3494	29-11-2022	0710102097082020(N o.of Docs 2)	0710102097082020/6	COMPANY PETITION IB (IBC)/1013(ND)2020	FINSBURY GLOBAL FZE VS. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	30-11-2022	E-Stamp Paper Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Page No. 5-7 True Copy Sign Missing and Ticket Not Allowed Mid on Vakalatnama	UK1092020
3495	23-11-2022	0710102053972022(N o.of Docs 2)	0710102053972022/2	COMPANY PETITION (COMPANIES ACT)/120(ND)2022	VIBHA AGGARWAL VS. KANTA PAPER PRODUCT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2022	Page No:53 is not Clear and True Copy Sign are missing.	HARSHAL240
3496	30-11-2022	0710102035172022(N o.of Docs 2)	0710102035172022/2	INTERLOCUTORY APPLICATION (I.B.C)/4381(ND)2022	REGIONAL PF COMMISSIONER DELHI VSSHRI SUNIL AGGARWAL	Sec 60(5)	30-11-2022	Need to Applicant Sign on Every Pages in Written Submissions and Page No. 4-96 True Copy Sign Missing and Page No. 76-96 Page Not clear	SHIVANATH
3497	29-11-2022	0710102102732019(N o.of Docs 2)	0710102102732019/10	COMPANY PETITION IB (IBC)/2494(PB)2019	ORIENTAL BANK OF COMMERCE VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	30-11-2022	Index Missing and Case Title Missing and Counsel Sign Missing	office@anush
3498	30-11-2022	0710102102732019(N o.of Docs 2)	0710102102732019/11	COMPANY PETITION IB (IBC)/2494(PB)2019	ORIENTAL BANK OF COMMERCE VS. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	30-11-2022	Page No. Missing in PDF	office@anush

3499	29-11-2022	0710102065022022(N o.of Docs 3)	0710102065022022/6	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED VSALCHEMIST LIMITED	Sec 60(5)	30-11-2022	Volume - 1 Index Missing	kgconsorsllp
3500	9/11/2022	0710102010572022(N o.of Docs 2)	0710102010572022/1	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	29-11-2022	Need to file in Application.	rrinsolvency
3501	9/11/2022	0710102010572022(N o.of Docs 2)	0710102010572022/1	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	29-11-2022	Need to file in Application.	rrinsolvency
3502	24-11-2022	0710102027582021(N o.of Docs 1)	0710102027582021/20	COMPANY PETITION (COMPANIES ACT)/76(ND)2021	LSF10 ROSE INVESTMENTS S.à R.L. VS. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	29-11-2022	Index is Missing.	advatulaya
3503	24-11-2022	0710102027582021(N o.of Docs 1)	0710102027582021/21	COMPANY PETITION (COMPANIES ACT)/76(ND)2021	LSF10 ROSE INVESTMENTS S.à R.L. VS. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	29-11-2022	Index is Missing.	advatulaya
3504	9/11/2022	0710102010572022(N o.of Docs 2)	0710102010572022/1	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	29-11-2022	Need to file in Application.	rrinsolvency
3505	9/11/2022	0710102010572022(N o.of Docs 2)	0710102010572022/1	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	29-11-2022	Need to file in Application.	rrinsolvency
3506	27-11-2022	0710102057072022(N o.of Docs 2)	0710102057072022/6	INTERLOCUTORY APPLICATION (I.B.C)/3590(ND)2022	INDIAN BANK VS. M/S VHV BEVERAGES PRIVATE LIMITED	Application under any other provisions- IBC	29-11-2022	Need to Applicant Sign on Every Pages in Reply	D621981
3507	27-11-2022	0710102057072022(N o.of Docs 2)	0710102057072022/6	INTERLOCUTORY APPLICATION (I.B.C)/3590(ND)2022	INDIAN BANK VS. M/S VHV BEVERAGES PRIVATE LIMITED	Application under any other provisions- IBC	29-11-2022	Need to Applicant Sign on Every Pages in Reply	D621981
3508	9/11/2022	0710102010572022(N o.of Docs 2)	0710102010572022/1	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	29-11-2022	Need to file in Application.	rrinsolvency

3509	27-11-2022	0710102057072022(N o.of Docs 2)	0710102057072022/6	INTERLOCUTORY APPLICATION (I.B.C)/3590(ND)2022	INDIAN BANK VS. M/S VHV BEVERAGES PRIVATE LIMITED	Application under any other provisions- IBC	29-11-2022	Need to Applicant Sign on Every Pages in Reply	D621981
3510	27-11-2022	0710102057072022(N o.of Docs 2)	0710102057072022/6	INTERLOCUTORY APPLICATION (I.B.C)/3590(ND)2022	INDIAN BANK VS. M/S VHV BEVERAGES PRIVATE LIMITED	Application under any other provisions- IBC	29-11-2022	Need to Applicant Sign on Every Pages in Reply	D621981
3511	29-11-2022	0710102066592021(N o.of Docs 1)	0710102066592021/1	COMPANY PETITION IB (IBC)/843(ND)2022	THE CLIMATE MAKERS SALES VS. NBCC INDIA LIMITED	IBC Under Sec 9	29-11-2022	Incomplete Documents	amitguptacs
3512	28-11-2022	0710102037032022(N o.of Docs 4)	0710102037032022/2	TRANSFER APPLICATION/17(PB)2022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. RAKESH KUMAR GUPTA	Rule16(d),NCLT Rules,2016	29-11-2022	Proof Of Service is Missing.	Sonam Sharma
3513	24-11-2022	0710102057862022(N o.of Docs 2)	0710102057862022/2	COMPANY PETITION IB (IBC)/573(ND)2022	INDIAN BANK VS. RAKESH JOLLY	Section 95(1)	29-11-2022	Place the welfare fees on blank space of vakalatnama.	Rjtsriv
3514	24-11-2022	0710102052682022(N o.of Docs 2)	0710102052682022/2	COMPANY APPEAL(COMPANIES ACT)/168(ND)2022	PRADEEP KUMAR SHARMA VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	29-11-2022	NCLT Heading is Missing.	SUNNY001
3515	24-11-2022	0710102051112022(N o.of Docs 1)	0710102051112022/2	COMPANY PETITION IB (IBC)/642(ND)2022	VINAY KUSHWAHA VS. UNIBERA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	29-11-2022	Index is Missing.	adv.sarthakj
3516	9/11/2022	0710102010572022(N o.of Docs 2)	0710102010572022/1	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	29-11-2022	Need to file in Application.	rrinsolvency
3517	9/11/2022	0710102010572022(N o.of Docs 2)	0710102010572022/1	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	29-11-2022	Need to file in Application.	rrinsolvency
3518	9/11/2022	0710102010572022(N o.of Docs 2)	0710102010572022/1	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	29-11-2022	Need to file in Application.	rrinsolvency
3519	9/11/2022	0710102010572022(N o.of Docs 2)	0710102010572022/1	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	29-11-2022	Need to file in Application.	rrinsolvency
3520	23-11-2022	0710102085682021(N o.of Docs 2)	0710102085682021/4	COMPANY PETITION IB (IBC)/822(ND)2021	FIVE ESS PRECISION-COMPONENTS PRIVATELIMITED VS. HEMA AUTOMOTIVE PRIVATE LIMITED	IBC Under Sec 9	28-11-2022	Index msising	jguptaLLB

3521	23-11-2022	0710102109092019(N o.of Docs 2)	0710102109092019/7	COMPANY APPLICATION(IBC)/15 11(PB)2019	UDAYAN CHAUDHARI & ASSOCIATES PVT. LTD. VS. ANUSH FINLEASE & CONSTRUCTION PVT. LTD.	Sec 60(5)	28-11-2022	Notary msising in E-stamp	AteepriyaBhatia
3522	10/8/2022	0710102065022022(N o.of Docs 0)	0710102065022022/5	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED VSALCHEMIST LIMITED	Sec 60(5)	28-11-2022	Master Index msising	
3523	10/8/2022	0710102065022022(N o.of Docs 0)	0710102065022022/5	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED VSALCHEMIST LIMITED	Sec 60(5)	28-11-2022	Master Index msising	
3524	26-11-2022	0710102011632020(N o.of Docs 2)	0710102011632020/10	COMPANY PETITION IB (IBC)/533(ND)2020	PARMOD MITTAL (A SOLE PROPRIETORSHIP OF M/S. MITTAL & BROS.) VS. M/S. JKR TECHNO ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	28-11-2022	Sign missing in Pages 1 to 6 according to PDF, True Copy sign msising in Pages 8 to 206 according to PDF	ALCLEGAL
3525	10/8/2022	0710102065022022(N o.of Docs 0)	0710102065022022/5	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED VSALCHEMIST LIMITED	Sec 60(5)	28-11-2022	Master Index msising	
3526	10/8/2022	0710102065022022(N o.of Docs 0)	0710102065022022/5	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED VSALCHEMIST LIMITED	Sec 60(5)	28-11-2022	Master Index msising	
3527	23-11-2022	0710102412432017(N o.of Docs 1)	0710102412432017/4	COMPANY PETITION IB (IBC)/227(PB)2017	THE INDURE PVT LTD VS B.K. COAL FIELDS PVT LTD	IBC Under Sec 9	28-11-2022	Index msising, One rupee COurt Fee stamp msising in Vakalatnama	lakshita
3528	25-11-2022	0710102004952021(N o.of Docs 2)	0710102004952021/7	COMPANY PETITION IB (IBC)/2(PB)2022	RELIGARE ENTERPRISES LTD VS. LIGARE AVIATION LTD	IBC under Sec 7	25-11-2022	Need to Applicant Sign on Every Pages in Reply	ChambersA317
3529	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3530	21-11-2022	0710102035942022(N o.of Docs 2)	0710102035942022/4	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS. INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-11-2022	E-Stamp Paper and Affidavit Missing	nistha_gupta
3531	21-11-2022	0710102041042022(N o.of Docs 2)	0710102041042022/1	COMPANY PETITION (COMPANIES ACT)/87(ND)2022	PRAVESH AGGARWAL VS. ARSN AGRO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-11-2022	1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed Mid on Vakalatnama	mg270288
3532	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal

3572	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3573	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3574	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3575	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3576	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3577	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3578	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3579	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3580	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3581	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3582	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3583	22-11-2022	0710102008712022(N o.of Docs 5)	0710102008712022/10	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	24-11-2022	Master Index Missing and True Copy Sign Missing in All Volumes and Volume-2,3 ,4 Double Pagation	lakshminayagam
3584	22-11-2022	0710102008712022(N o.of Docs 5)	0710102008712022/10	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	24-11-2022	Master Index Missing and True Copy Sign Missing in All Volumes and Volume-2,3 ,4 Double Pagation	lakshminayagam

3585	22-11-2022	0710102008712022(N o.of Docs 5)	0710102008712022/10	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	24-11-2022	Master Index Missing and True Copy Sign Missing in All Volumes and Volume-2,3 ,4 Double Pagination	lakshminayagam
3586	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3587	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3588	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3589	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3590	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3591	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3592	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3593	22-11-2022	0710102008712022(N o.of Docs 5)	0710102008712022/10	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	24-11-2022	Master Index Missing and True Copy Sign Missing in All Volumes and Volume-2,3 ,4 Double Pagination	lakshminayagam
3594	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3595	22-11-2022	0710102002352020(N o.of Docs 2)	0710102002352020/6	COMPANY APPLICATION(IBC)/26 6(ND)2020	R M HOUSEKEEPING VS. HELPLINE HOSPITALITY PRIVATE LIMITED	Application under any other provisions- IBC	24-11-2022	Wrongly Filed Need to be IA	indiajuris
3596	21-11-2022	0710102084892021(N o.of Docs 2)	0710102084892021/3	COMPANY PETITION IB (IBC)/241(ND)2022	SJM INVESTMENTS (DELHI) PRIVATE LIMITED VS. DEVINDU BUILDCON PRIVATE LIMITED	IBC under Sec 7	24-11-2022	Page No. 4-31 True Copy Sign Missing	rohit.bohra

3597	21-11-2022	0710102079092022(N o.of Docs 1)	0710102079092022/1	RESTORATION APPLICATION (IBC)/78(ND)2022	RAMBARAN SINGH APEX PRIVATE LIMITED VSHARJI ENGINEERING WORK PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-11-2022	E-Stamp Paper Missing and T.C Not Allowed in Annexures	raifanish
3598	22-11-2022	0710102034042020(N o.of Docs 2)	0710102034042020/9	COMPANY PETITION IB (IBC)/567(ND)2021	CLIMAX ENTERPRISES PRIVATE LIMITED VS. SUPER AAYS PRIVATE LIMITED	IBC Under Sec 9	24-11-2022	Order Wrong Please paste correct Order NCLT	counselgulshan@gmail
3599	23-11-2022	0710102026832022(N o.of Docs 2)	0710102026832022/7	COMPANY PETITION IB (IBC)/324(ND)2022	KARINA HEALTHCARE PRIVATE LIMITED VS. HN REACON PRIVATE LIMITED	IBC under Sec 7	24-11-2022	Index missing	karina2008
3600	21-11-2022	0710102048632022(N o.of Docs 1)	0710102048632022/5	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	24-11-2022	E-Stamp Paper Missing	D18162003
3601	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3602	21-11-2022	0710102056892022(N o.of Docs 2)	0710102056892022/1	INTERLOCUTORY APPLICATION (I.B.C)/3916(ND)2022	NEERAJ GUPTA VS. ASHU GUPTA	Sec 60(5)	24-11-2022	Notary Stamp Missing in E-Stamp Paper	zip
3603	17-10-2022	0710102086592022(N o.of Docs 0)	0710102086592022/1	COMPANY PETITION (COMPANIES ACT)/200(ND)2022	MUKESH GUPTA AND ANR. VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	24-11-2022	One rupee Court Fee stamp missing in Vakalatnama	
3604	23-11-2022	0710102087742022(N o.of Docs 2)	0710102087742022/1	INTERLOCUTORY APPLICATION (I.B.C)/5557(ND)2022	PRISM JOHNSON LIMITED VS. DOOSAN POWER SYSTEMS INDIA PRIVATELIMITED	Rule 11 of NCLT, 2016	24-11-2022	Notary msising in E-stamp	deepakkhurana1982
3605	21-11-2022	0710102046602022(N o.of Docs 2)	0710102046602022/3	RESTORATION APPLICATION (IBC)/45(ND)2022	RITESH AGARWAL VS	Application under any other provisions- IBC	24-11-2022	Proof of Service Missing According your Index	liquidatortapl
3606	21-11-2022	0710102041352022(N o.of Docs 3)	0710102041352022/2	COMPANY APPEAL(COMPANIES ACT)/177(ND)2022	LEADS HOUSES AND INFRASTRUCTURE PRIVATELIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	24-11-2022	Page No. Mentioned in True Typed Copy	AKSHATGUPTA
3607	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3608	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3609	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal

3610	23-11-2022	0710102067852022(N o.of Docs 1)	0710102067852022/2	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2022	SUBHASH CHANDER GUPTA VS. SABINA WOOLEN MILLS PVT. LTD.& ORS	Rule 11 of NCLT	24-11-2022	Index msising	mohitdram
3611	23-11-2022	0710102060152021(N o.of Docs 1)	0710102060152021/4	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021	DR. HARI NARAYAN GANGWAL VS. DCS INTERNATIONAL TRADING CO. PVT. LTD.	Rule16(d),NCLT Rules,2016	24-11-2022	Index MISSING	jagia2296
3612	23-11-2022	0710102080532022(N o.of Docs 1)	0710102080532022/2	COMPANY PETITION (COMPANIES ACT)/193(ND)2022	EDEN SOLAR RAJDHANI PRIVATE LIMITED	Sub-Section (1) Of Section 66.	24-11-2022	Same NOC Filed twice	abhishek.nahta
3613	22-11-2022	0710102060602022(N o.of Docs 2)	0710102060602022/1	INTERLOCUTORY APPLICATION (I.B.C)/4005(PB)2022	LEADING HOTELS LTD VSLEADING HOTELS LTD	Sec. 45 (1)	24-11-2022	Same Affidavit Filed twice, True Copy sign msising in Pages 27 to 69,74 to 101,107 to 110 according to PDF, Page 85 according to PDF Not Clear, Pages 90,92,94,96,97,108,109 ,121,123,125,127,129,130 according to PDF are in Hindi, Court Fee stamp msising in Vakalatnama	shubhanshu2
3614	23-11-2022	0710102017772021(N o.of Docs 1)	0710102017772021/2	COMPANY PETITION (COMPANIES ACT)/70(ND)2021	PCUBE ADVISORS VS. EUROPA TECHNOSOFT PRIVATE LIMITED	Sec. 73(4)	24-11-2022	Index msising, Place the Court fee stamp in Blank space in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	vaibhavmadv
3615	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3616	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3617	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3618	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3619	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal

3620	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3621	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3622	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3623	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3624	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3625	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3626	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3627	22-11-2022	0710102010152021(N o.of Docs 2)	0710102010152021/11	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) VS. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	24-11-2022	Wrongly Filed Need to be IA	Prabhat1207
3628	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3629	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3630	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3631	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3632	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal

3633	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3634	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3635	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3636	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3637	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3638	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3639	21-11-2022	0710102041012022(N o.of Docs 2)	0710102041012022/3	COMPANY PETITION (COMPANIES ACT)/86(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-11-2022	1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed Mid on Vakalatnama	mg270288
3640	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3641	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3642	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3643	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3644	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3645	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal

3698	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3699	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3700	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3701	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3702	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3703	23-11-2022	0710102401342016(N o.of Docs 1)	0710102401342016/64	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	ANIL KUMAR JAIN & ANR. VS VARDHMAN ROLLER FLOUR MILLES PVT. LTD. & ORS	Sec. 241(1),Sec. 242(4)	24-11-2022	True Copy sign missing in Pages 3 to 9 according to PDF	dhruvsurana
3704	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3705	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3706	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3707	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3708	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3709	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3710	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal

3724	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3725	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3726	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3727	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3728	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3729	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3730	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3731	22-11-2022	0710102037432022(N o.of Docs 2)	0710102037432022/5	COMPANY PETITION IB (IBC)/479(PB)2022	SBM BANK (INDIA) LIMITED VS. FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	24-11-2022	Need to Applicant Sign on Every Pages in Written Submissions	KaranValecha
3732	22-11-2022	0710102087622022(N o.of Docs 1)	0710102087622022/1	COMPANY PETITION IB (IBC)/770(PB)2022	SARAOGI UDYOG PRIVATE LIMITED VS. SINDHU TRADE LINKS LIMITED	IBC Under Sec 9	24-11-2022	Affidavit Back date, True Copy sign msising in Page 6 according to PDF	sanju123
3733	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3734	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3735	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3736	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal

3867	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3868	22-11-2022	0710102009802022(N o.of Docs 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	24-11-2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	aaryan@sasttralegal
3869	22-11-2022	0710102002362022(N o.of Docs 1)	0710102002362022/1	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	23-11-2022	Need to Applicant Sign On Every pages in Written Submissions	saxena&saxena
3870	21-11-2022	0710102026652021(N o.of Docs 1)	0710102026652021/2	COMPANY PETITION IB (IBC)/205(ND)2021	HERO FINCORP LTD. VS. DCP INDIA PRIVATE LIMITED	IBC under Sec 7	23-11-2022	Wrongly Filed Need to be IA	fcasawhney
3871	22-11-2022	0710102008712022(N o.of Docs 2)	0710102008712022/9	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	22-11-2022	True Copy Sign are Missing.	lakshminayagam
3872	21-11-2022	0710102095982019(N o.of Docs 1)	0710102095982019/18	COMPANY PETITION IB (IBC)/1628(PB)2019	RELIGARE FINVEST LTD. VS. STRATEGIC CREDIT CAPITAL PVT. LTD.	IBC under Sec 7	22-11-2022	Master Index missing, Sign msising in Pages 1 to 3 according to PDF, True Copy sign misising in Pages 5 to 33, 53 to 299 according to PDF, Volume 2 separate Index msising in Volume 2	balaksh@yahoo.co
3873	21-11-2022	0710102026652021(N o.of Docs 1)	0710102026652021/3	COMPANY PETITION IB (IBC)/205(ND)2021	HERO FINCORP LTD. VS. DCP INDIA PRIVATE LIMITED	IBC under Sec 7	22-11-2022	Index msising	fcasawhney
3874	21-11-2022	0710102094052021(N o.of Docs 1)	0710102094052021/2	INTERLOCUTORY APPLICATION (I.B.C)/5997(ND)2021	DEVENDRA UMRAO VS. AMIT RAINA	Sec. 45 (1)	22-11-2022	Rs.25 Welfare and Rs.3 Court fees is Missing On vakalatnama.	Mansumyer Singh
3875	18-11-2022	0710102019572020(N o.of Docs 2)	0710102019572020/4	COMPANY APPLICATION(IBC)/1411(PB)2020	TODAY HOMES NOIDA PRIVATE LIMITED VS. TODAY HOMES & INFRASTRUCTURE PVT. LTD.	Sec 60(5)	22-11-2022	Short form of True copy is not allowed;Full form should be there	apoorv@cjalaw.in
3876	22-11-2022	0710102095792021(N o.of Docs 2)	0710102095792021/10	TRANSFER PETITION(COMPANIES ACT)/36(PB)2021	SHARMILA SHETTY. VS B & A LTD. ORS.	Sec. 245	22-11-2022	Pages 25 to 27 according to PDF, One Affidavit is missing, True Copy sign msising in Pages 48 to 57 according to PDF	Sharma & Sharma
3877	22-11-2022	0710102022292022(N o.of Docs 2)	0710102022292022/8	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSYSTEMS PRIVATE LIMITED. VS. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	22-11-2022	Main Case number msising, Sign msising in Pages 1 to 4 according to PDF	zainkhan
3878	22-11-2022	0710102039362022(N o.of Docs 1)	0710102039362022/3	COMPANY PETITION IB (IBC)/526(ND)2022	SURYA TRACTOR COMPANY VS. CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	IBC under Sec 7	22-11-2022	Index and True copy Sign are Missing.	Sumitra@1

3879	21-11-2022	0710102094052021(N o.of Docs 2)	0710102094052021/1	INTERLOCUTORY APPLICATION (I.B.C)/5997(ND)2021	DEVENDRA UMRAO VS. AMIT RAINA	Sec. 45 (1)	22-11-2022	Stamp paper is Missing.	Mansumyer Singh
3880	21-11-2022	0710120001472018(N o.of Docs 2)	0710120001472018/23	COMPANY PETITION IB (IBC)/260(ND)2017	NEELAM SINGH VS. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	22-11-2022	Supporting Affidavit and Stamp Paper is Missing.	irpepoch
3881	22-11-2022	0710102095792021(N o.of Docs 5)	0710102095792021/11	TRANSFER PETITION(COMPANIE S ACT)/36(PB)2021	SHARMILA SHETTY. VS B & A LTD. ORS.	Sec. 245	22-11-2022	All the documents will be filed in separate miscellaneous diary numbers, Page 52 according to PDF Not Clear in Supplementary submission document	Sharma & Sharma
3882	21-11-2022	0710102054682022(N o.of Docs 1)	0710102054682022/3	INTERLOCUTORY APPLICATION (I.B.C)/3335(ND)2022	ADITYA KUMAR VSFAIZAN KHAN	Sec 60(5),Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	22-11-2022	True Copy sign msising in Pages 4 to 6 according to PDF	arnavkumar
3883	21-11-2022	0710102053232022(N o.of Docs 1)	0710102053232022/2	INTERLOCUTORY APPLICATION (I.B.C)/3334(ND)2022	ADITYA KUMAR VSNIRAJ KUMAR SINGH	19(2),Sec 60(5)	22-11-2022	True Copy sign msising in Pages 5 to 11 according to PDF	arnavkumar
3884	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagation According your Index	abhi4064
3885	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagation According your Index	abhi4064
3886	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagation According your Index	abhi4064
3887	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagation According your Index	abhi4064
3888	18-11-2022	0710200411452018(N o.of Docs 1)	0710200411452018/12	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	21-11-2022	Counsel Details Incomplete	liquidatortapl
3889	20-11-2022	0710102011472022(N o.of Docs 5)	0710102011472022/6	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	21-11-2022	Page No. After 18 Page No. Missing and Page No. 46- 48 71-72, Page Not Clear and Page No. 53, 59-70 107- 195, 217-218, 219, 234, 244-245, 256-414, True Copy Sign Missing and Page no. 80 Page Cut and Volume Wise Index missing	CHITRA123

3890	21-11-2022	0710102044722022(N o.of Docs 1)	0710102044722022/5	COMPANY PETITION IB (IBC)/447(ND)2022	NAPIN IMPEX LIMITED VS. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	21-11-2022	Incomplete Documents Please Upload Proper Documents	gaurav@MGS
3891	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3892	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3893	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3894	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3895	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3896	19-11-2022	0710102069992022(N o.of Docs 2)	0710102069992022/1	INTERLOCUTORY APPLICATION (I.B.C)/4141(PB)2022	CANARA BANK VS. MS. RESHMA MITTAL	Sec. 12A	21-11-2022	Need to Applicant Sing on Every Pages in Reply	shankarimishra
3897	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3898	20-11-2022	0710102020322021(N o.of Docs 2)	0710102020322021/5	COMPANY PETITION IB (IBC)/582(ND)2021	SANJAY KUMAR GOEL VS. SARIKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	21-11-2022	E-Stamp Paper and Affidavit Missing	goyalnagpla1231
3899	19-11-2022	0710102087722022(N o.of Docs 1)	0710102087722022/1	COMPANY APPLICATION(COMPANIES ACT)/408(ND)2022	SMT KAMLESH SINGH VS. M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	21-11-2022	Index Missing and E-Stamp Paper Missing and True Copy Sign Missing	Rahul@1984.
3900	21-11-2022	0710102044722022(N o.of Docs 2)	0710102044722022/4	COMPANY PETITION IB (IBC)/447(ND)2022	NAPIN IMPEX LIMITED VS. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	21-11-2022	E-stamp and Affidavit should come below the prayer and not in the End	gaurav@MGS
3901	18-11-2022	0710102068472020(N o.of Docs 2)	0710102068472020/7	COMPANY PETITION IB (IBC)/659(ND)2021	PUNJAB NATIONAL BANK VS. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	21-11-2022	Welfare Fee stamp and Court Fee stamp missing in Vakalatama	kapoorandcompany
3902	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3903	21-11-2022	0710102036862020(N o.of Docs 2)	0710102036862020/11	COMPANY PETITION IB (IBC)/1085(PB)2020	FDS MANAGEMENT SERVICES PRIVATE LIMITED VS. NA	IBC Under Sec 10	21-11-2022	Sign missing in Pages 1 and 2 according to PDF	Samiksha Godiyal

3904	19-11-2022	0710102093732021(N o.of Docs 2)	0710102093732021/6	COMPANY PETITION IB (IBC)/18(ND)2022	RISEROSE BUSINESS PRIVATE LIMITED VS. SPML INFRA LIMITED	IBC under Sec 7	21-11-2022	Need to Applicant Sign on Every Pages in Written Submissions	ashish_choudhury 007
3905	21-11-2022	0710102044702022(N o.of Docs 2)	0710102044702022/7	COMPANY PETITION IB (IBC)/446(ND)2022	KRISHIV POLY PRODUCTS LLP VS. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	21-11-2022	E-stamp and Affidavit should come below the Prayer page and not in the end	gaurav@MGS
3906	19-11-2022	0710120005482018(N o.of Docs 2)	0710120005482018/41	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED VS. PRIMROSE INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	21-11-2022	Need to Applicant sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 25-27 Page Not clear	sigma.chambers
3907	18-11-2022	0710102046602022(N o.of Docs 2)	0710102046602022/2	RESTORATION APPLICATION (IBC)/45(ND)2022	RITESH AGARWAL VS	Application under any other provisions- IBC	21-11-2022	Counsel details msising	liquidatortapl
3908	10/8/2022	0710102065022022(N o.of Docs 0)	0710102065022022/4	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED VSALCHEMIST LIMITED	Sec 60(5)	21-11-2022	Incomplete Documents and only Proof of Service Show	
3909	18-11-2022	0710102081892022(N o.of Docs 1)	0710102081892022/3	INTERLOCATORY APPLICATION(COMPA NIES ACT)/284(PB)2022	SATINDER PAL SINGH BHATIA & SMT. HARBHAJAN KAUR BHATIA VS. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	21-11-2022	Affidavit Back Date and Page No. Missing in PDF According your Index	baldevsajwan
3910	19-11-2022	0710102017962022(N o.of Docs 1)	0710102017962022/10	COMPANY PETITION IB (IBC)/210(ND)2022	AIRWIL JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	21-11-2022	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	soham90
3911	18-11-2022	0710102082272022(N o.of Docs 1)	0710102082272022/3	INTERLOCATORY APPLICATION(COMPA NIES ACT)/275(PB)2022	AVPREET SINGH VS. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	21-11-2022	Affidavit Back Date and Page No. Missing in PDF According your Index	baldevsajwan
3912	21-11-2022	0710102109092019(N o.of Docs 2)	0710102109092019/6	COMPANY APPLICATION(IBC)/15 11(PB)2019	UDAYAN CHAUDHARI & ASSOCIATES PVT. LTD. VS. ANUSH FINLEASE & CONSTRUCTION PVT. LTD.	Sec 60(5)	21-11-2022	E-stamp missing	AteepriyaBhatia
3913	18-11-2022	0710102078742022(N o.of Docs 2)	0710102078742022/3	INTERLOCUTORY APPLICATION (I.B.C)/4704(ND)2022	NARENDRA JINDAL VS. HDFC BANK LIMITED	Rule 11 of NCLT, 2016	21-11-2022	1 Rs. Court Fess Missing in Vakalatnama	asa@asalegal.in
3914	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3915	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064

3916	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3917	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3918	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3919	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3920	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3921	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3922	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3923	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3924	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3925	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3926	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3927	31-10-2022	0710102095532020(N o.of Docs 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VS. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	21-11-2022	Wrong Pagination According your Index	abhi4064
3928	16-11-2022	0710102433632018(N o.of Docs 2)	0710102433632018/4	COMPANY PETITION (COMPANIES ACT)/303(PB)2018	SOHO LIMITED VS. M/S. SOHO FOUNDATION	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec. 213	18-11-2022	E-Stamp paper and Affidavit Missing	adityasau

3929	16-11-2022	0710102032462022(N o.of Docs 2)	0710102032462022/1	COMPANY PETITION (COMPANIES ACT)/81(PB)2022	VIVEK GUPTA VS. VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	18-11-2022	Notary msising in E-stamp, Affidavit verification date is missing, True Copy sign msising in Pages 58 to 86 according to PDF, Pages 71 to 75 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	prashantkatara
3930	16-11-2022	0710102032222022(N o.of Docs 3)	0710102032222022/6	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	18-11-2022	One rupee Court Fee stamp msising in Vakalatnama	advocatezeem
3931	16-11-2022	0710102119302020(N o.of Docs 2)	0710102119302020/2	COMPANY PETITION IB (IBC)/357(ND)2021	NFA LIFE SECURE PRIVATE LIMITED VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	18-11-2022	Need to Applicant sign on Every Pages in Reply and Affidavit Back Date and Page No. 24 , 36, Need to English Translate copy and Page No. 60 65, Not Clear and Page No. 162-165 True Copy Sign Missing	sidlib1993
3932	16-11-2022	0710102119302020(N o.of Docs 2)	0710102119302020/2	COMPANY PETITION IB (IBC)/357(ND)2021	NFA LIFE SECURE PRIVATE LIMITED VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	18-11-2022	Need to Applicant sign on Every Pages in Reply and Affidavit Back Date and Page No. 24 , 36, Need to English Translate copy and Page No. 60 65, Not Clear and Page No. 162-165 True Copy Sign Missing	sidlib1993
3933	17-11-2022	0710102015792022(N o.of Docs 2)	0710102015792022/13	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA VS. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	18-11-2022	True Copy sign msising in Pages 23 to 152 according to PDF	abhishek.kumar
3934	16-11-2022	0710102088952021(N o.of Docs 1)	0710102088952021/5	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	18-11-2022	Index Sequence in Paste Documents Upload Properly Scan	agarvishnu
3935	16-11-2022	0710102082302021(N o.of Docs 2)	0710102082302021/14	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2021	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	18-11-2022	Need to Applicant Sign on Every Pages in Reply and Notary Stamp Missing in E-Stamp paper	The Chamber of Joy
3936	16-11-2022	0710120001442018(N o.of Docs 1)	0710120001442018/31	COMPANY PETITION IB (IBC)/64(PB)2017	MACQUIRE BANK LIMITED VS. SHILPI CABLE TECHNOLOGIES LIMITED	IBC Under Sec 9	18-11-2022	E-Stamp Paper Missing	Huzefa Sitabkhan

3937	16-11-2022	0710102082302021(N o.of Docs 2)	0710102082302021/15	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2021	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	18-11-2022	Need to Applicant Sign on Every Pages in Reply and Notary Stamp Missing in E-Stamp paper	The Chamber of Joy
3938	17-11-2022	0710200406022018(N o.of Docs 2)	0710200406022018/12	COMPANY PETITION IB (IBC)/46(PB)2018	ORIENTAL BANK OF COMMERCE VS M/S ALLIED STRIPS LIMITED AND ORS.	IBC under Sec 7	18-11-2022	Page No:6-74 is Missing and Incomplete Documents.	Raghav
3939	17-11-2022	0710200406022018(N o.of Docs 2)	0710200406022018/12	COMPANY PETITION IB (IBC)/46(PB)2018	ORIENTAL BANK OF COMMERCE VS M/S ALLIED STRIPS LIMITED AND ORS.	IBC under Sec 7	18-11-2022	Page No:6-74 is Missing and Incomplete Documents.	Raghav
3940	17-11-2022	0710200406022018(N o.of Docs 2)	0710200406022018/12	COMPANY PETITION IB (IBC)/46(PB)2018	ORIENTAL BANK OF COMMERCE VS M/S ALLIED STRIPS LIMITED AND ORS.	IBC under Sec 7	18-11-2022	Page No:6-74 is Missing and Incomplete Documents.	Raghav
3941	17-11-2022	0710200406022018(N o.of Docs 2)	0710200406022018/12	COMPANY PETITION IB (IBC)/46(PB)2018	ORIENTAL BANK OF COMMERCE VS M/S ALLIED STRIPS LIMITED AND ORS.	IBC under Sec 7	18-11-2022	Page No:6-74 is Missing and Incomplete Documents.	Raghav
3942	17-11-2022	0710102017962022(N o.of Docs 2)	0710102017962022/9	COMPANY PETITION IB (IBC)/210(ND)2022	AIRWIL JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	18-11-2022	E-Stamp Paper Missing	asa@asalegal.in
3943	16-11-2022	0710102160382019(N o.of Docs 2)	0710102160382019/3	COMPANY APPLICATION(IBC)/27 67(PB)2019	RITA MALHOTRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	18-11-2022	Wrongly Filed Need to be Petition	Sunil Malhotra
3944	16-11-2022	0710102083782021(N o.of Docs 2)	0710102083782021/2	COMPANY APPLICATION(COMPA NIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	18-11-2022	Page No. 2-3 True Copy Sign Missing	rrglawoffice
3945	8/7/2022	0710102053572022(N o.of Docs 0)	0710102053572022/1	INTERLOCUTORY APPLICATION (I.B.C)/3311(PB)2022	IDBI BANK VS. JAYPEE INFRATECH LIMITED	Sec 60(5)	18-11-2022	Index Missing	
3946	16-11-2022	0710102059362022(N o.of Docs 1)	0710102059362022/1	COMPANY PETITION IB (IBC)/658(ND)2022	M/S VISIONTECH AUTOMATION VS. M/S DABUR INDIA LTD.	IBC Under Sec 9	18-11-2022	Index Missing	D9331992
3947	17-11-2022	0710102026832022(N o.of Docs 2)	0710102026832022/6	COMPANY PETITION IB (IBC)/324(ND)2022	KARINA HEALTHCARE PRIVATE LIMITED VS. HN REACON PRIVATE LIMITED	IBC under Sec 7	18-11-2022	Need to Applicant sign on Every Pages in Written Submissions	karina2008
3948	16-11-2022	0710102119302020(N o.of Docs 2)	0710102119302020/2	COMPANY PETITION IB (IBC)/357(ND)2021	NFA LIFE SECURE PRIVATE LIMITED VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	18-11-2022	Need to Applicant sign on Every Pages in Reply and Affidavit Back Date and Page No. 24 , 36, Need to English Translate copy and Page No. 60 65, Not Clear and Page No. 162-165 True Copy Sign Missing	sidlib1993

3949	16-11-2022	0710102119302020(N o.of Docs 2)	0710102119302020/2	COMPANY PETITION IB (IBC)/357(ND)2021	NFA LIFE SECURE PRIVATE LIMITED VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	18-11-2022	Need to Applicant sign on Every Pages in Reply and Affidavit Back Date and Page No. 24 , 36, Need to English Translate copy and Page No. 60 65, Not Clear and Page No. 162-165 True Copy Sign Missing	sidllb1993
3950	16-11-2022	0710102032222022(N o.of Docs 6)	0710102032222022/7	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	17-11-2022	All the documents should be filed in one document only main Reply document	advocatezeem
3951	17-11-2022	0710102082272022(N o.of Docs 1)	0710102082272022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/275(PB)2022	AVPREET SINGH VS. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	17-11-2022	E-stamp msiisng	baldevsajwan
3952	16-11-2022	0710102006922022(N o.of Docs 1)	0710102006922022/12	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	17-11-2022	Incomplete Documents only Proof of Service show please document upload once again	Govind1340
3953	16-11-2022	0710102018202022(N o.of Docs 2)	0710102018202022/6	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL VS. VIPIN KUMAR GOYAL	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 244(1)	17-11-2022	E--Stamp Paper and Affidavit Missing and Page No. 18 Hand Written Not Allowed Need True Typed Copy	Ravi Mohan
3954	17-11-2022	0710102090022022(N o.of Docs 4)	0710102090022022/1	COMPANY PETITION IB (IBC)/775(ND)2022	VINAY RAI	Section 94(1)	17-11-2022	Wrong document filed	intellectlawpartners
3955	17-11-2022	0710102081892022(N o.of Docs 1)	0710102081892022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/284(PB)2022	SATINDER PAL SINGH BHATIA & SMT. HARBHAJAN KAUR BHATIA VS. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	17-11-2022	E-stamp missing	baldevsajwan
3956	14-11-2022	0710102002732020(N o.of Docs 5)	0710102002732020/48	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	16-11-2022	Wrongly Filed Need to be IA	wamikatrehan
3957	15-11-2022	0710102081892022(N o.of Docs 1)	0710102081892022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/284(PB)2022	SATINDER PAL SINGH BHATIA & SMT. HARBHAJAN KAUR BHATIA VS. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	16-11-2022	Index is Missing.	baldevsajwan
3958	16-11-2022	0710102061322022(N o.of Docs 2)	0710102061322022/3	INTERLOCUTORY APPLICATION (I.B.C)/3640(PB)2022	SP PROBUILD LLP VS. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	16-11-2022	Sign are Missing on Page No:1-4.	astha1193
3959	14-11-2022	0710102084432020(N o.of Docs 2)	0710102084432020/3	COMPANY PETITION IB (IBC)/431(ND)2020	KUSMUNDA COAL TRANSPORT PRIVATE LIMITED VS. ASSESSING OFFICER	IBC Section 59	16-11-2022	Page No. Not Mentioned in Index and E-Stamp paper and Affidavit Missing	rakesh@12

3960	15-11-2022	0710120009322018(N o.of Docs 3)	0710120009322018/25	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	16-11-2022	Index is Missing.	apoorv@cjalaw.in
3961	15-11-2022	0710120009322018(N o.of Docs 3)	0710120009322018/25	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	16-11-2022	Index is Missing.	apoorv@cjalaw.in
3962	15-11-2022	0710120009322018(N o.of Docs 3)	0710120009322018/25	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	16-11-2022	Index is Missing.	apoorv@cjalaw.in
3963	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3964	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3965	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3966	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3967	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3968	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3969	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3970	14-11-2022	0710102051052022(N o.of Docs 2)	0710102051052022/9	INTERLOCUTORY APPLICATION (I.B.C)/3432(ND)2022	SANJAY GUPTA VSMR.NITIN BHARAL	Application under any other provisions- IBC	16-11-2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	avinash1999
3971	14-11-2022	0710102046532022(N o.of Docs 1)	0710102046532022/3	COMPANY PETITION (COMPANIES ACT)/111(ND)2022	DMI HOUSING FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sub-Section (1) Of Section 66.	16-11-2022	Incomplete Documents	vlocconsultant
3972	14-11-2022	0710102046532022(N o.of Docs 1)	0710102046532022/2	COMPANY PETITION (COMPANIES ACT)/111(ND)2022	DMI HOUSING FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sub-Section (1) Of Section 66.	16-11-2022	Incomplete Documents	vlocconsultant
3973	14-11-2022	0710102002732020(N o.of Docs 5)	0710102002732020/48	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	16-11-2022	Wrongly Filed Need to be IA	wamikatrehan

3974	14-11-2022	0710102002732020(N o.of Docs 5)	0710102002732020/48	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	16-11-2022	Wrongly Filed Need to be IA	wamikatrehan
3975	14-11-2022	0710102002732020(N o.of Docs 5)	0710102002732020/48	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	16-11-2022	Wrongly Filed Need to be IA	wamikatrehan
3976	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3977	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3978	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3979	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3980	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3981	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3982	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3983	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3984	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3985	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3986	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3987	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3988	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal

3989	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3990	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3991	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3992	14-11-2022	0710102067492022(N o.of Docs 2)	0710102067492022/1	INTERLOCUTORY APPLICATION (I.B.C)/4036(ND)2022	VIVEK SHARMA	Sec 54(1)	16-11-2022	Order Copy Missed	sayanray1987
3993	14-11-2022	0710102062732022(N o.of Docs 2)	0710102062732022/1	INTERLOCUTORY APPLICATION (I.B.C)/3768(ND)2022	KOTAK MAHINDRA BANK LIMITED VS. CMI LIMITED	Sec 60(5)	16-11-2022	Index Missing and Need to Applicant sign on Every Pages in Reply	shankarimishra
3994	14-11-2022	0710102065542022(N o.of Docs 2)	0710102065542022/8	INTERLOCUTORY APPLICATION (I.B.C)/3940(PB)2022	BKG CORP LIMITED VS. LEADING HOTELS LTD [UNDER CIRP]	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	16-11-2022	Need to Applicant Sing on Every Pages	R K GUPTA
3995	14-11-2022	0710102047322022(N o.of Docs 1)	0710102047322022/3	COMPANY PETITION (COMPANIES ACT)/113(ND)2022	DMI FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	16-11-2022	Incomplete Documents	vloconsultant
3996	14-11-2022	0710102032102022(N o.of Docs 1)	0710102032102022/2	INTERLOCUTORY APPLICATION (I.B.C)/2058(PB)2022	INDU MITTAL VSGOPAL LAL BASER	Sec 60(5)	16-11-2022	Page No. Not Mentioned in PDF	csakshit
3997	14-11-2022	0710102047322022(N o.of Docs 1)	0710102047322022/4	COMPANY PETITION (COMPANIES ACT)/113(ND)2022	DMI FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	16-11-2022	Incomplete Documents	vloconsultant
3998	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
3999	16-11-2022	0710102071782021(N o.of Docs 2)	0710102071782021/3	INTERLOCUTORY APPLICATION (I.B.C)/5023(PB)2021	DEEPAK MAINI	Sec 30	16-11-2022	Page No. Not Mentioned and True Copy Sign Missed Page No. 1-46	apoorv@cjalaw.in
4000	14-11-2022	0710102078352022(N o.of Docs 3)	0710102078352022/1	COMPANY APPEAL(COMPANIES ACT)/218(ND)2022	ANANT RAJ ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES AT DELHI & HARYANA	Sec 252 (3)	16-11-2022	Page No. 2-102 True Copy Sign Missing and one Page 103 is Blank Please Remove Blank Page	daisy@123
4001	15-11-2022	0710102082272022(N o.of Docs 1)	0710102082272022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/275(PB)2022	AVPREET SINGH VS. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	16-11-2022	Index is Missing and Incomplete Documents.	baldevsajwan
4002	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4003	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal

4004	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4005	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4006	15-11-2022	0710102089512022(N o.of Docs 1)	0710102089512022/1	INTERLOCUTORY APPLICATION (I.B.C)/5556(ND)2022	RAVI BANSAL VS. AMIT KOTHARI	19(2)	16-11-2022	Index is Missing.	VEENU DRALL
4007	8/6/2022	0710102044732022(N o.of Docs 1)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/2735(ND)2022	BHIM SAIN GOYAL VS	Application under any other provisions- IBC	16-11-2022	Wrongly Filed	D1902000
4008	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4009	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4010	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4011	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4012	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4013	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4014	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4015	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4016	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4017	14-11-2022	0710102090122022(N o.of Docs 2)	0710102090122022/1	INTERLOCUTORY APPLICATION (I.B.C)/5345(ND)2022	DEEPAK KHANNA VS. EARTH INFRASTRUCTURE S LTD.	Sec 60(5)	16-11-2022	Page No. 5-10 True Copy Sign Missing	associate.amc
4018	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4019	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4020	14-11-2022	0710102078052022(N o.of Docs 1)	0710102078052022/1	INTERLOCUTORY APPLICATION (I.B.C)/4635(PB)2022	KWALITY TOWNSHIP PVT. LTD. VS. GOPAL LAL BASER	Sec 60(5)	16-11-2022	Page No. Not Mentioned in PDF	Adv. Vaibhav_97

4021	15-11-2022	0710102078772019(N o.of Docs 2)	0710102078772019/8	COMPANY PETITION IB (IBC)/987(ND)2019	INVEST CARE REAL ESTATE LLP VS. INVEST CARE REAL ESTATE LLPS/SH. SAMAR VIJAY- PROMOTING AND DESIGNATED PARTNER WITH TWO DP;S S/SH. AJIT SINHA AND AJIT MISHRA.	IBC under Sec 7	16-11-2022	Ticket Not Allowed Mid on Vakalatnama	adv.preeti
4022	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4023	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4024	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4025	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4026	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4027	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4028	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4029	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4030	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4031	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4032	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4033	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4034	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4035	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal

4036	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4037	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4038	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4039	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4040	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4041	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4042	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4043	14-11-2022	0710200400752014(N o.of Docs 5)	0710200400752014/6	COMPANY PETITION (COMPANIES ACT)/1(ND)2014	M/S SERVSYSTEM PVT LTD & ORS VS M/S ROSE SERVICED APARTMENT INDIA PVT LTD & ORS	Application under any other provisions	16-11-2022	Reply and Rejoinder Separately Filed Different Diary No.	sidhant123
4044	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4045	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4046	10/11/2022	0710102166182019(N o.of Docs 1)	0710102166182019/10	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-11-2022	Place the Vakalatnama fees Ticket in blank space.	advmeghnarao
4047	10/11/2022	0710102166182019(N o.of Docs 1)	0710102166182019/10	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-11-2022	Place the Vakalatnama fees Ticket in blank space.	advmeghnarao
4048	10/11/2022	0710102166182019(N o.of Docs 1)	0710102166182019/10	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-11-2022	Place the Vakalatnama fees Ticket in blank space.	advmeghnarao
4049	10/11/2022	0710102166182019(N o.of Docs 1)	0710102166182019/10	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-11-2022	Place the Vakalatnama fees Ticket in blank space.	advmeghnarao
4050	10/11/2022	0710102166182019(N o.of Docs 1)	0710102166182019/10	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-11-2022	Place the Vakalatnama fees Ticket in blank space.	advmeghnarao

4051	10/11/2022	0710102166182019(N o.of Docs 1)	0710102166182019/10	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-11-2022	Place the Vakalatnama fees Ticket in blank space.	advmeghnarao
4052	10/11/2022	0710102166182019(N o.of Docs 1)	0710102166182019/10	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-11-2022	Place the Vakalatnama fees Ticket in blank space.	advmeghnarao
4053	10/11/2022	0710102166182019(N o.of Docs 1)	0710102166182019/10	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-11-2022	Place the Vakalatnama fees Ticket in blank space.	advmeghnarao
4054	10/11/2022	0710102166182019(N o.of Docs 1)	0710102166182019/10	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-11-2022	Place the Vakalatnama fees Ticket in blank space.	advmeghnarao
4055	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4056	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4057	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4058	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4059	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4060	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4061	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4062	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4063	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4064	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4065	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal

4066	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4067	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4068	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4069	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4070	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4071	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4072	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4073	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4074	14-11-2022	0710200400772014(N o.of Docs 9)	0710200400772014/5	COMPANY PETITION (COMPANIES ACT)/2(ND)2014	M/S YOROSHIL INVESTMENTS PVT LTD & ORS VS M/S WEL INTERTRADE PVT LTD & ORS	Application under any other provisions	16-11-2022	Reply Filed Separately and Different Diary No. and Caveat Wrongly filed Need to be Caveat	sidhant123
4075	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4076	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4077	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4078	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4079	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4080	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4081	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal

4082	15-11-2022	0710120009322018(N o.of Docs 3)	0710120009322018/25	COMPANY PETITION IB (IBC)/1140(ND)2018	ICICI BANK LIMITED VS. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	16-11-2022	Index is Missing.	apoorv@cjalaw.in
4083	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4084	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4085	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4086	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4087	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4088	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4089	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4090	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4091	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4092	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4093	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4094	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4095	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4096	15-11-2022	0710102016462022(N o.of Docs 1)	0710102016462022/6	COMPANY PETITION (COMPANIES ACT)/44(ND)2022	APCO WORLDWIDE (INDIA) PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) of Section 66.	16-11-2022	Only Proof of Service Show Please Document Upload Once again	rakesh31
4097	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal

4114	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4115	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4116	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4117	15-11-2022	0710102032882021(N o.of Docs 1)	0710102032882021/60	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	16-11-2022	Ticket Not Allowed Mid on Vakalatnama	jagia2296
4118	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4119	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4120	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4121	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4122	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4123	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4124	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4125	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4126	15-11-2022	0710102025012022(N o.of Docs 2)	0710102025012022/4	COMPANY PETITION IB (IBC)/327(ND)2022	ANMOL SURI VS. WOODHILL INFRASTRUCTURE LIMITED.	IBC Under Sec 9	16-11-2022	Wrongly Filed Need to be IA Filed	RR LEGAL PARTNERS
4127	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4128	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal

4129	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4130	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4131	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4132	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4133	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4134	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4135	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4136	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4137	15-11-2022	0710102059022022(N o.of Docs 2)	0710102059022022/5	COMPANY PETITION IB (IBC)/597(ND)2022	RELINEUROPE GMBH VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	16-11-2022	Some pages not Clear	sss
4138	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4139	6/11/2022	0710102073012022(N o.of Docs 1)	0710102073012022/2	COMPANY PETITION IB (IBC)/684(ND)2022	AFA EXPORTS PRIVATE LIMITED	IBC Section 59	16-11-2022	Case Title Missing and Index Incomplete	kunsh2014
4140	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4141	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4142	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4143	14-11-2022	0710102074462020(N o.of Docs 15)	0710102074462020/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	16-11-2022	Rejoinder Separately Filed Different Diary No.	manuj.sabharwal
4144	12/12/2019	0710102166182019(N o.of Docs 0)	0710102166182019/9	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	15-11-2022	Place the Court Fee stamps in Blank spaces in Vakalatnama	

4145	12/12/2019	0710102166182019(N o.of Docs 0)	0710102166182019/9	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	15-11-2022	Place the Court Fee stamps in Blank spaces in Vakalatnama	
4146	14-11-2022	0710102011282022(N o.of Docs 2)	0710102011282022/4	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	15-11-2022	Need to File in IA	Ravikamal
4147	13-11-2022	0710102081952022(N o.of Docs 2)	0710102081952022/1	TRANSFER APPLICATION/29(PB)2022	DR ASHOK SETH VS. PANASONIC AVC NETWORKS INDIA CO LTD	Rule16(d),NCLT Rules,2016	15-11-2022	Place the Court Fee stamp in Blank space in Vakalatnama, Welfare Fee stamp msising in Vakalatnama	karan.legalis
4148	14-11-2022	0710200400752014(N o.of Docs 2)	0710200400752014/7	COMPANY PETITION (COMPANIES ACT)/1(ND)2014	M/S SERVSYSTEM PVT LTD & ORS VS M/S ROSE SERVICED APARTMENT INDIA PVT LTD & ORS	Application under any other provisions	15-11-2022	Need to File in Caveat.	sidhant123
4149	12/12/2019	0710102166182019(N o.of Docs 0)	0710102166182019/9	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	15-11-2022	Place the Court Fee stamps in Blank spaces in Vakalatnama	
4150	12/12/2019	0710102166182019(N o.of Docs 0)	0710102166182019/9	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	15-11-2022	Place the Court Fee stamps in Blank spaces in Vakalatnama	
4151	15-11-2022	0710102059022022(N o.of Docs 3)	0710102059022022/4	COMPANY PETITION IB (IBC)/597(ND)2022	RELINEEUROPE GMBH VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	15-11-2022	need to file in Reply documents.	sss
4152	14-11-2022	0710102011242022(N o.of Docs 2)	0710102011242022/5	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	15-11-2022	Need to File in IA	Ravikamal
4153	15-11-2022	0710102075142022(N o.of Docs 2)	0710102075142022/2	INTERLOCUTORY APPLICATION (I.B.C)/4470(ND)2022	VIVEK SHARMA VS. CHANDRESH JAJOO	19(2)	15-11-2022	Rs.25 Welfare fees is missing on Vakalatnama.	t.sanskriti.ac
4154	11/11/2022	0710102087192021(N o.of Docs 1)	0710102087192021/5	COMPANY PETITION (COMPANIES ACT)/8(ND)2022	HOTEL QUEEN ROAD PRIVATE LIMITED.	Sec. 55(3)	15-11-2022	Sign msising in Pages A to C and E	28091967
4155	11/11/2022	0710102026832022(N o.of Docs 2)	0710102026832022/5	COMPANY PETITION IB (IBC)/324(ND)2022	KARINA HEALTHCARE PRIVATE LIMITED VS. HN REACON PRIVATE LIMITED	IBC under Sec 7	15-11-2022	Index msising, Advocate name msising in Page 2 according to PDF	karina2008
4156	12/11/2022	0710200433822018(N o.of Docs 2)	0710200433822018/5	COMPANY PETITION (COMPANIES ACT)/128(ND)2018	M/S TRUSTLINE FINVEST LTD.	Sub-Section (1) Of Section 66.	15-11-2022	Blank document filed	Naren01
4157	15-11-2022	0710102075142022(N o.of Docs 1)	0710102075142022/1	INTERLOCUTORY APPLICATION (I.B.C)/4470(ND)2022	VIVEK SHARMA VS. CHANDRESH JAJOO	19(2)	15-11-2022	Index is Missing and Rs25 Welfare fees is Missing on vakalatnama.	t.sanskriti.ac
4158	12/11/2022	0710102035512021(N o.of Docs 2)	0710102035512021/5	COMPANY APPEAL(COMPANIES ACT)/119(ND)2021	DR. ER. RAJAINDERR JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (1)	15-11-2022	Sign misising in Pages 1 to 4 according to PDF, E-stamp and Affidavit msising	deekshalawfirm
4159	11/11/2022	0710102093902021(N o.of Docs 2)	0710102093902021/1	INTERLOCUTORY APPLICATION (I.B.C)/6016(PB)2021	STATE BANK OF INDIA VS. VEEKAY POLYCOATS LIMITED	Rule 11 of NCLT, 2016	15-11-2022	Pages 12,14,18 according to PDF Not Clear	associate.amc

4160	10/11/2022	0710102023102021(N o.of Docs 2)	0710102023102021/5	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-11-2022	True Copy sign msising in Pages 1 to 57 according to PDF	TAPAS05
4161	11/11/2022	0710102049862021(N o.of Docs 2)	0710102049862021/4	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	14-11-2022	E-stamp and Affidavit msising, Twenty rupees Welfare Fee stamp msising in Vakalatnama	Santanu_kanungo
4162	11/11/2022	0710102081052022(N o.of Docs 1)	0710102081052022/1	INTERLOCUTORY APPLICATION (I.B.C)/5284(ND)2022	360 REALTORS LLP VS. INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	14-11-2022	True Copy sign msising in Pages 4 to 6 according to PDF	vishalhirawat
4163	11/11/2022	0710102049862021(N o.of Docs 2)	0710102049862021/4	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	14-11-2022	E-stamp and Affidavit msising, Twenty rupees Welfare Fee stamp msising in Vakalatnama	Santanu_kanungo
4164	11/11/2022	0710102049862021(N o.of Docs 2)	0710102049862021/4	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	14-11-2022	E-stamp and Affidavit msising, Twenty rupees Welfare Fee stamp msising in Vakalatnama	Santanu_kanungo
4165	11/11/2022	0710102049862021(N o.of Docs 2)	0710102049862021/4	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1)(b),Sec. 244(1),Sec. 241(1)	14-11-2022	E-stamp and Affidavit msising, Twenty rupees Welfare Fee stamp msising in Vakalatnama	Santanu_kanungo
4166	20-08-2022	0710102044092022(N o.of Docs 2)	0710102044092022/1	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	11/11/2022	One rupee Court Fee Stamp msising in Vakalatnama	ashishgupta2310
4167	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4168	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4169	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4170	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4171	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal

4172	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4173	20-08-2022	0710102044092022(N o.of Docs 2)	0710102044092022/1	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	11/11/2022	One rupee Court Fee Stamp msising in Vakalatnama	ashishgupta2310
4174	20-08-2022	0710102044092022(N o.of Docs 2)	0710102044092022/1	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	11/11/2022	One rupee Court Fee Stamp msising in Vakalatnama	ashishgupta2310
4175	20-08-2022	0710102044092022(N o.of Docs 2)	0710102044092022/1	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	11/11/2022	One rupee Court Fee Stamp msising in Vakalatnama	ashishgupta2310
4176	10/11/2022	0710102124462019(N o.of Docs 2)	0710102124462019/16	COMPANY PETITION IB (IBC)/2324(ND)2019	AJAY KNITWEARS AND FABRICS PRIVATE LIMITED VS. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	11/11/2022	Pagination missing in Written Arguments document	kna6262@yahoo.com
4177	10/11/2022	0710102406212018(N o.of Docs 2)	0710102406212018/12	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	11/11/2022	Pagination Incomplete in Index According your PDF	Ashishlu
4178	8/11/2022	0710120004072018(N o.of Docs 3)	0710120004072018/146	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	11/11/2022	Sign msising in Pages 1 to 12 according to PDF	Smriti Dua
4179	10/11/2022	0710102063332022(N o.of Docs 2)	0710102063332022/3	INTERLOCUTORY APPLICATION (I.B.C)/3948(ND)2022	ADITYA KUMAR VSVICTORY INRAEDGE PVT. LTD.	Sec 60(5)	11/11/2022	Annexure not attested.	arnavkumar
4180	1/11/2022	0710102009482021(N o.of Docs 1)	0710102009482021/2	INTERLOCUTORY APPLICATION (I.B.C)/680(ND)2021	PRADEEP KUMAR ARORA VSAMUL GABRANI	Sec 66(1),Sec 49(2)	11/11/2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	Rishi Dewan
4181	1/11/2022	0710102009482021(N o.of Docs 1)	0710102009482021/2	INTERLOCUTORY APPLICATION (I.B.C)/680(ND)2021	PRADEEP KUMAR ARORA VSAMUL GABRANI	Sec 66(1),Sec 49(2)	11/11/2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	Rishi Dewan
4182	1/11/2022	0710102009482021(N o.of Docs 1)	0710102009482021/2	INTERLOCUTORY APPLICATION (I.B.C)/680(ND)2021	PRADEEP KUMAR ARORA VSAMUL GABRANI	Sec 66(1),Sec 49(2)	11/11/2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	Rishi Dewan
4183	1/11/2022	0710102009482021(N o.of Docs 1)	0710102009482021/2	INTERLOCUTORY APPLICATION (I.B.C)/680(ND)2021	PRADEEP KUMAR ARORA VSAMUL GABRANI	Sec 66(1),Sec 49(2)	11/11/2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	Rishi Dewan
4184	9/11/2022	0710102023102021(N o.of Docs 2)	0710102023102021/4	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	11/11/2022	Sign msising in Pages 2 to 10, E-stamp msising, True Copy sign missing in Pages 16 to 105 according to PDF	TAPAS05
4185	15-01-2020	0710102120372019(N o.of Docs 1)	0710102120372019/3	COMPANY APPLICATION(IBC)/1833(PB)2019	SUBHASH KUMAR KUNDRA VS. TAURUS AGILE TECHNOLOGY	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/11/2022	Need to file as IA	prachijohri

4186	10/11/2022	0710102044942021(N o.of Docs 2)	0710102044942021/4	COMPANY PETITION IB (IBC)/499(ND)2021	M/S GLOBAL SERVICE VS. ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	11/11/2022	Proof of Service Not Show Please Document Upload Once Again Technical Error	karanjawala
4187	10/11/2022	0710102120372019(N o.of Docs 4)	0710102120372019/5	COMPANY APPLICATION(IBC)/18 33(PB)2019	SUBHASH KUMAR KUNDRA VS. TAURUS AGILE TECHNOLOGY	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/11/2022	Wrongly Filed Need to be IA	prachijohri
4188	10/11/2022	0710102120372019(N o.of Docs 4)	0710102120372019/5	COMPANY APPLICATION(IBC)/18 33(PB)2019	SUBHASH KUMAR KUNDRA VS. TAURUS AGILE TECHNOLOGY	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/11/2022	Wrongly Filed Need to be IA	prachijohri
4189	10/11/2022	0710102120372019(N o.of Docs 4)	0710102120372019/5	COMPANY APPLICATION(IBC)/18 33(PB)2019	SUBHASH KUMAR KUNDRA VS. TAURUS AGILE TECHNOLOGY	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/11/2022	Wrongly Filed Need to be IA	prachijohri
4190	10/11/2022	0710102120372019(N o.of Docs 4)	0710102120372019/5	COMPANY APPLICATION(IBC)/18 33(PB)2019	SUBHASH KUMAR KUNDRA VS. TAURUS AGILE TECHNOLOGY	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/11/2022	Wrongly Filed Need to be IA	prachijohri
4191	10/11/2022	0710102145872019(N o.of Docs 1)	0710102145872019/19	COMPANY PETITION IB (IBC)/2963(ND)2019	TARUN KHANNA VS. DELTRONIX INDIA LIMITED	IBC Under Sec 9	11/11/2022	Index Paste on Top and down Paste Vakalatnama and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Vakalatnama Not Clear	Sunita Umesh
4192	10/11/2022	0710102044302022(N o.of Docs 2)	0710102044302022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2022	INNOTION TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232, Sec 234	11/11/2022	Counsel Detail Missing in Index	abhishek.nahta
4193	20-08-2022	0710102044092022(N o.of Docs 2)	0710102044092022/1	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	11/11/2022	One rupee Court Fee Stamp msising in Vakalatnama	ashishgupta2310
4194	20-08-2022	0710102044092022(N o.of Docs 2)	0710102044092022/1	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	11/11/2022	One rupee Court Fee Stamp msising in Vakalatnama	ashishgupta2310
4195	20-08-2022	0710102044092022(N o.of Docs 2)	0710102044092022/1	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	11/11/2022	One rupee Court Fee Stamp msising in Vakalatnama	ashishgupta2310
4196	9/11/2022	0710102044702022(N o.of Docs 2)	0710102044702022/6	COMPANY PETITION IB (IBC)/446(ND)2022	KRISHIV POLY PRODUCTS LLP VS. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	11/11/2022	E-stamp and Affidavit msising, True Copy sign missing in Pages 9 to 20, 58 to 122 according to PDF	gaurav@MGS
4197	9/11/2022	0710102044722022(N o.of Docs 3)	0710102044722022/3	COMPANY PETITION IB (IBC)/447(ND)2022	NAPIN IMPEX LIMITED VS. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	11/11/2022	E-stamp and Affidavit msising, True Copy sign missing in Pages 9 to 20, 58 to 122 according to PDF	gaurav@MGS
4198	9/11/2022	0710102044722022(N o.of Docs 3)	0710102044722022/3	COMPANY PETITION IB (IBC)/447(ND)2022	NAPIN IMPEX LIMITED VS. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	11/11/2022	E-stamp and Affidavit msising, True Copy sign missing in Pages 9 to 20, 58 to 122 according to PDF	gaurav@MGS

4199	9/11/2022	0710102044722022(N o.of Docs 3)	0710102044722022/3	COMPANY PETITION IB (IBC)/447(ND)2022	NAPIN IMPEX LIMITED VS. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	11/11/2022	E-stamp and Affidavit msising, True Copy sign missing in Pages 9 to 20, 58 to 122 according to PDF	gaurav@MGS
4200	9/11/2022	0710102044722022(N o.of Docs 3)	0710102044722022/3	COMPANY PETITION IB (IBC)/447(ND)2022	NAPIN IMPEX LIMITED VS. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	11/11/2022	E-stamp and Affidavit msising, True Copy sign missing in Pages 9 to 20, 58 to 122 according to PDF	gaurav@MGS
4201	9/11/2022	0710102035582022(N o.of Docs 2)	0710102035582022/3	INTERLOCUTORY APPLICATION (I.B.C)/2154(ND)2022	HARISH TANEJA VS. EMPLOYEE PROVIDENT FUND ORGANIZATION	Sec 60(5)	11/11/2022	Sign missing in Pages 1 to 11 according to PDF, True Copy sign msising in Pages 13 to 97 according to PDF	BRAJABPRADHAN
4202	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4203	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4204	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4205	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4206	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4207	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4208	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4209	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4210	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal

4224	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4225	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4226	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4227	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4228	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4229	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4230	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4231	20-10-2022	0710200412882017(N o.of Docs 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	SH. VINOD KUMAR SHARMA & ORS VS SURYANSH BUILDWELL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	11/11/2022	Order document corrupted;please upload it again	aaryan@sasttralegal
4232	20-08-2022	0710102044092022(N o.of Docs 2)	0710102044092022/1	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	11/11/2022	One rupee Court Fee Stamp msising in Vakalatnama	ashishgupta2310
4233	20-08-2022	0710102044092022(N o.of Docs 2)	0710102044092022/1	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	11/11/2022	One rupee Court Fee Stamp msising in Vakalatnama	ashishgupta2310
4234	8/11/2022	0710102046902022(N o.of Docs 1)	0710102046902022/1	INTERLOCUTORY APPLICATION (I.B.C)/2742(ND)2022	SHASHI BHUSHAN PRASAD VS. KAY PAN FRAGRANCE PRIVATE LIMITED	Application under any other provisions- IBC	10/11/2022	Need to File in IA	IPSHASHIBHUSHAN
4235	8/11/2022	0710102046902022(N o.of Docs 1)	0710102046902022/1	INTERLOCUTORY APPLICATION (I.B.C)/2742(ND)2022	SHASHI BHUSHAN PRASAD VS. KAY PAN FRAGRANCE PRIVATE LIMITED	Application under any other provisions- IBC	10/11/2022	Need to File in IA	IPSHASHIBHUSHAN
4236	8/11/2022	0710102046902022(N o.of Docs 1)	0710102046902022/1	INTERLOCUTORY APPLICATION (I.B.C)/2742(ND)2022	SHASHI BHUSHAN PRASAD VS. KAY PAN FRAGRANCE PRIVATE LIMITED	Application under any other provisions- IBC	10/11/2022	Need to File in IA	IPSHASHIBHUSHAN
4237	8/11/2022	0710102046902022(N o.of Docs 1)	0710102046902022/1	INTERLOCUTORY APPLICATION (I.B.C)/2742(ND)2022	SHASHI BHUSHAN PRASAD VS. KAY PAN FRAGRANCE PRIVATE LIMITED	Application under any other provisions- IBC	10/11/2022	Need to File in IA	IPSHASHIBHUSHAN

4238	9/11/2022	0710102002352020(N o.of Docs 2)	0710102002352020/4	COMPANY APPLICATION(IBC)/266(ND)2020	R M HOUSEKEEPING VS. HELPLINE HOSPITALITY PRIVATE LIMITED	Application under any other provisions- IBC	10/11/2022	Need to File in IA	indiajuris
4239	9/11/2022	0710102087752021(N o.of Docs 2)	0710102087752021/6	COMPANY PETITION IB (IBC)/99(ND)2022	VAISHNO INDUSTRIES PRIVATE LIMITED VS. HORIZON GLOBAL LIMITED	IBC Under Sec 9	10/11/2022	Sign are Missing on Page no:1-3.	corporatejudis@NCLT
4240	8/11/2022	0710102015602022(N o.of Docs 2)	0710102015602022/7	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	10/11/2022	E-stamp and Affidavit msising	AKA
4241	8/11/2022	0710102006922022(N o.of Docs 2)	0710102006922022/10	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	10/11/2022	Need to File in IA	INTYGRAT
4242	9/11/2022	0710102124462019(N o.of Docs 2)	0710102124462019/15	COMPANY PETITION IB (IBC)/2324(ND)2019	AJAY KNITWEARS AND FABRICS PRIVATE LIMITED VS. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	10/11/2022	Index and True Copy Sign are Missing.	kna6262@yahoo.com
4243	2/12/2019	0710102124462019(N o.of Docs 2)	0710102124462019/3	COMPANY PETITION IB (IBC)/2324(ND)2019	AJAY KNITWEARS AND FABRICS PRIVATE LIMITED VS. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	10/11/2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	mblegal
4244	9/11/2022	0710200400502007(N o.of Docs 2)	0710200400502007/69	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/11/2022	Sign msising in Forensic Audit documents	dattacoadvocates
4245	9/11/2022	0710200400502007(N o.of Docs 3)	0710200400502007/70	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/11/2022	Page Numbers missing above Page 3 according to PDF, Sign msising till Pages 19 according to PDF, True Copy sign msising in Pages 20 to End of the Page in Volume 2, Separate Volume 2 Index missing	dattacoadvocates
4246	9/11/2022	0710102080342022(N o.of Docs 1)	0710102080342022/1	COMPANY PETITION IB (IBC)/780(ND)2022	EVIE REAL ESTATE PRIVATE LIMITED VS. TECHNOFAB ENGINEERING LIMITED	IBC under Sec 7	10/11/2022	True Copy Sign are Missing.	wadiaghandy@123
4247	7/11/2022	0710102059022022(N o.of Docs 2)	0710102059022022/3	COMPANY PETITION IB (IBC)/597(ND)2022	RELINEEUROPE GMBH VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	9/11/2022	Please attach Court last order	sss
4248	7/11/2022	0710102027292022(N o.of Docs 2)	0710102027292022/1	INTERLOCUTORY APPLICATION (I.B.C)/1783(ND)2022	M/S UTTARAKHAND POWER CORPORATION LIMITED VSTRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	9/11/2022	Pages 18,20,23,29 according to PDF are in Hindi	anand.sonam21@gmail.

4249	7/11/2022	0710102059022022(N o.of Docs 1)	0710102059022022/2	COMPANY PETITION IB (IBC)/597(ND)2022	RELINEEUROPE GMBH VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	9/11/2022	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	sss
4250	9/11/2022	0710102076842020(N o.of Docs 2)	0710102076842020/7	COMPANY PETITION (COMPANIES ACT)/93(ND)2020	MR. SANJAY MARKAN VS. DELTOS INFRA PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	9/11/2022	Sign are missing on Page no:1-24, True Copy Sign are missing and Page No:158-162 is not Mention On index.	BIH17942003
4251	7/11/2022	0710102053232022(N o.of Docs 1)	0710102053232022/1	INTERLOCUTORY APPLICATION (I.B.C)/3334(ND)2022	ADITYA KUMAR VSNIRAJ KUMAR SINGH	19(2),Sec 60(5)	9/11/2022	True Copy sign msising in Pages 5 to 13 according to PDF	arnavkumar
4252	8/11/2022	0710102090522021(N o.of Docs 2)	0710102090522021/12	COMPANY PETITION IB (IBC)/39(ND)2022	PURUSHOTTAM DAS NIRANJAN LAL VS. KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	9/11/2022	Need to File in IA.	D22612013
4253	31-10-2022	0710102009632022(N o.of Docs 2)	0710102009632022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2022	APRICITY INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/11/2022	True Copy Sign Missing in Annexure and Applicant Sing Missing in Report	skamum
4254	17-02-2022	0710102013472022(N o.of Docs 0)	0710102013472022/2	INTERLOCUTORY APPLICATION (I.B.C)/862(PB)2022	ASHUTOSH JAIN VS. MORPHEUS DEVELOPERS PVT. LTD.	Rule 11 of NCLT, 2016	7/11/2022	Notary Verify Stamp Missing in E-Stamp Paper	
4255	4/11/2022	0710102001642022(N o.of Docs 1)	0710102001642022/1	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Sec. 241(1)	7/11/2022	One rupee Court Fee stamp msising in Vakalatnama	gandharv@123
4256	4/11/2022	0710102037552022(N o.of Docs 1)	0710102037552022/1	TRANSFER APPLICATION/18(PB)2022	NARESH HANSRAJ BULCHANDANI VS. BALAJI HEAVY LIFTERS PVT. LTD.	Rule16(d),NCLT Rules,2016	7/11/2022	Index msising, Welfare Fee stamp missing in Vakalatnama	ANUJ-K-TRIVEDI
4257	4/11/2022	0710102008632022(N o.of Docs 2)	0710102008632022/6	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	7/11/2022	True Copy sign msising in Pages 16 to 178 according to PDF	D/964/2004
4258	3/11/2022	0710102074332022(N o.of Docs 2)	0710102074332022/1	TRANSFER APPLICATION (IBC)/39(PB)2022	DE SOUZA LEISURES PRIVATE LIMITED VS. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	7/11/2022	Sign msising in Pages 1 to 2 according to PDF	srcolegal
4259	3/11/2022	0710102080292022(N o.of Docs 3)	0710102080292022/2	INTERLOCUTORY APPLICATION (I.B.C)/4854(PB)2022	ANUJ SHARMA VS. UMESH CHAND GOYAL RESOLUTION PROFESSIONAL	Sec 60(5)	7/11/2022	Master Index should be in top of the Page in both the Volumes, Volume 1 Index should be below Master Index, Volume 2 Index should be below Master Index	ADITYAGAURI
4260	4/11/2022	0710102001642022(N o.of Docs 1)	0710102001642022/2	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Sec. 241(1)	7/11/2022	One rupee Court Fee stamp msising in Vakalatnama	gandharv@123

4261	6/11/2022	0710102017572022(N o.of Docs 2)	0710102017572022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/11/2022	Pagination Wrong According your Index and Double Pagination	anubhavncit
4262	5/11/2022	0710102039712022(N o.of Docs 3)	0710102039712022/8	COMPANY PETITION (COMPANIES ACT)/90(PB)2022	SUDHIR KUMAR JAINI VS. DIVINE THERMAL WRAP PRIVATE LIMITED	Sec. 244(1),Sec. 241(1),Sec. 242(4)	7/11/2022	Volume- 2 Index Missing	Shwetasinha130@gmail
4263	4/11/2022	0710102037552022(N o.of Docs 1)	0710102037552022/2	TRANSFER APPLICATION/18(PB)2022	NARESH HANSRAJ BULCHANDANI VS. BALAJI HEAVY LIFTERS PVT. LTD.	Rule16(d),NCLT Rules,2016	7/11/2022	Index msising, Welfare Fee stamp missing in Vakalatnama	ANUJ-K-TRIVEDI
4264	4/11/2022	0710102037552022(N o.of Docs 1)	0710102037552022/3	TRANSFER APPLICATION/18(PB)2022	NARESH HANSRAJ BULCHANDANI VS. BALAJI HEAVY LIFTERS PVT. LTD.	Rule16(d),NCLT Rules,2016	7/11/2022	Index msising, Welfare Fee stamp missing in Vakalatnama	ANUJ-K-TRIVEDI
4265	5/11/2022	0710102029322022(N o.of Docs 2)	0710102029322022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/11/2022	True Copy Sign Missing in Annexure Every Pages	skamum
4266	31-10-2022	0710102009632022(N o.of Docs 2)	0710102009632022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2022	APRICITY INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/11/2022	True Copy Sign Missing in Annexure and Applicant Sing Missing in Report	skamum
4267	31-10-2022	0710102009632022(N o.of Docs 2)	0710102009632022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2022	APRICITY INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/11/2022	True Copy Sign Missing in Annexure and Applicant Sing Missing in Report	skamum
4268	31-10-2022	0710102009632022(N o.of Docs 2)	0710102009632022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2022	APRICITY INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/11/2022	True Copy Sign Missing in Annexure and Applicant Sing Missing in Report	skamum
4269	3/11/2022	0710102060682022(N o.of Docs 4)	0710102060682022/9	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	4/11/2022	Sign msising in Pages 1 to 13 according to PDF of Reply document of Respondent 1 to 4, Reply document of Respondent 5 &&& 6 should be filed in separate miscellaneous diary number	rajan000999@
4270	3/11/2022	0710102060682022(N o.of Docs 4)	0710102060682022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	4/11/2022	Need to File in Company Petition	rajan000999@
4271	3/11/2022	0710102081542022(N o.of Docs 2)	0710102081542022/1	INTERLOCUTORY APPLICATION (I.B.C)/4843(PB)2022	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	Sec 60(5)	4/11/2022	Need to file in IA.	adv.jiten
4272	3/11/2022	0710102060662022(N o.of Docs 1)	0710102060662022/3	INTERLOCUTORY APPLICATION (I.B.C)/3868(PB)2022	VIJAY KISHORE SAXENA VS. STAN AUTOS PRIVATE LIMITED	Sec 60(5)	4/11/2022	Need to File in IA	adv.jiten

4273	4/11/2022	0710102039712022(N o.of Docs 3)	0710102039712022/7	COMPANY PETITION (COMPANIES ACT)/90(PB)2022	SUDHIR KUMAR JAINI VS. DIVINE THERMAL WRAP PRIVATE LIMITED	Sec. 244(1),Sec. 241(1),Sec. 242(4)	4/11/2022	Page No. 186-199, True Copy Sign Missing and Counsel Sign Missing	Shwetasinha130@gmail
4274	21-10-2022	0710102087942022(N o.of Docs 0)	0710102087942022/1	COMPANY APPLICATION(COMPANIES ACT)/419(ND)2022	NIPUN KHANNA VS. KAY DRY CLEANERS PRIVATE LIMITED	Sec. 244(1)	4/11/2022	Sign missing in Proof of service document	
4275	3/11/2022	0710200411352018(N o.of Docs 2)	0710200411352018/50	COMPANY PETITION IB (IBC)/846(ND)2018	M/S BARU MAL VINOD KUMAR VS M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	4/11/2022	Rs.25 Welfare fees and Rs.2 court fees is Missing on Vakalatnama.	akashkjco
4276	3/11/2022	0710102011002022(N o.of Docs 2)	0710102011002022/3	COMPANY PETITION IB (IBC)/584(ND)2022	JAGPREET KAUR GULATI VS. DENA BANK (MERGED WITH BANK OF BARODA)	Section 94(1)	4/11/2022	Vakalatnama document should be filed in separate miscellaneous diary number	Nirvana1009
4277	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4278	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4279	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4280	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4281	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4282	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4283	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4284	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	

4285	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4286	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4287	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4288	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4289	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4290	2/11/2022	0710102070882020(N o.of Docs 2)	0710102070882020/27	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	3/11/2022	Wrongly Filed Need to be IA	chaudharylawoffices
4291	2/11/2022	0710102039962022(N o.of Docs 4)	0710102039962022/39	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	3/11/2022	Index Wrong in volume- 3 and Pagation Wrong in Volume- 3 PDF	nayyaradi
4292	2/11/2022	0710102093292021(N o.of Docs 2)	0710102093292021/3	COMPANY PETITION IB (IBC)/796(ND)2021	M/S BHARAT STEEL ROLLING MILLS UNIT -1 VS. REVITAL REALITY PRIVATE LIMITED	IBC Under Sec 9	3/11/2022	Page No. 1-49 True Copy Sign Missing	kapoorandcompany
4293	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4294	22-09-2022	0710102077592022(N o.of Docs 0)	0710102077592022/1	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	3/11/2022	Page No. 5-13 True Copy Sign Missing	
4295	3/11/2022	0710102104222019(N o.of Docs 2)	0710102104222019/6	COMPANY PETITION IB (IBC)/2632(ND)2019	CENTRAL LINEN PARKS PVT LTD VS. BRIGHT STAR HOTELS PRIVATE LIMITED	IBC Under Sec 9	3/11/2022	Wrongly Filed	sahilmullick
4296	2/11/2022	0710102088262021(N o.of Docs 1)	0710102088262021/2	INTERLOCUTORY APPLICATION (I.B.C)/5956(PB)2021	NISHA RANI SHARMA VS. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	3/11/2022	E-Stamp paper Missing	angpartners

4297	2/11/2022	0710102107842019(N o.of Docs 4)	0710102107842019/1	MISCELLANEOUS APPLICATION(COMPANIES ACT)/1029(ND)2019	ASHOKE KUMAR GARG & OTHERS VS. RENUKA INFRATECH PRIVATE LIMITED & OTHERS	Rule 11 of NCLT	3/11/2022	Wrongly Filed Need to be Petition	saxena&saxena
4298	2/11/2022	0710102077602022(N o.of Docs 1)	0710102077602022/1	COMPANY PETITION (COMPANIES ACT)/173(ND)2022	ANJU SAHNI VS. PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	3/11/2022	Page No. 5-11 True Copy Sign Missing	ShivleenP
4299	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4300	5/4/2022	0710102026222022(N o.of Docs 0)	0710102026222022/2	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	3/11/2022	Vakalatnama Not Clear	
4301	1/11/2022	0710102022922022(N o.of Docs 1)	0710102022922022/5	COMPANY PETITION IB (IBC)/242(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. GNEX PROJECTS PRIVATE LIMITED	IBC under Sec 7	2/11/2022	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	D26152018
4302	1/11/2022	0710102142722019(N o.of Docs 2)	0710102142722019/14	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIIMITED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/11/2022	Sign msising in Pages 1 and 2 according to PDF	wamikatrehan
4303	1/11/2022	0710102020942022(N o.of Docs 2)	0710102020942022/3	COMPANY PETITION IB (IBC)/256(ND)2022	L&T FINANCE LIMITED VS. SHYAMA DEVI	Section 95(1)	2/11/2022	True Copy sign mising in Pages 13 to 15 according to PDF	tushar.malhotra
4304	1/11/2022	0710102066332022(N o.of Docs 2)	0710102066332022/2	COMPANY PETITION IB (IBC)/641(ND)2022	INTEC CAPITAL LIMITED VS. SHIV RAMAN DUGGAL	Section 95(1)	2/11/2022	Need to File in IA	Harishtaneja78
4305	15-07-2022	1010000402192017(N o.of Docs 11)	1010000402192017/51	COMPANY PETITION IB (IBC)/202(PB)2017	PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LIMITED	IBC under Sec 7	1/11/2022	Please Separately File	sachdeva.vidushi @gma
4306	31-10-2022	0710102076792022(N o.of Docs 2)	0710102076792022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/93(ND)2022	PURE AND CURE HEALTHCARE PRIVATE LIMITED	Sub-section (l) of section 230	1/11/2022	Please attach Court Last order, E-stamp and Affidavit missing	CPINDIA
4307	30-10-2022	0710102027382022(N o.of Docs 1)	0710102027382022/2	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK VS. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	1/11/2022	Volume -1 Index Incomplete and Volume- 4 Missing	sss
4308	31-10-2022	0710102094832021(N o.of Docs 1)	0710102094832021/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2022	G N INTERNATIONAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	1/11/2022	Page No. After 6 Double Pagation	D/964/2004
4309	16-12-2021	0710102091802021(N o.of Docs 0)	0710102091802021/5	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	1/11/2022	Affidavit verification is wrong	

4310	28-10-2022	0710102065862021(N o.of Docs 2)	0710102065862021/4	COMPANY PETITION IB (IBC)/535(PB)2021	ABHIMANYU MITTAL VS. HONEYWELL INTERNATIONAL (INDIA) PRIVATE LIMITED	IBC Under Sec 9	1/11/2022	True Copy sign msising in Pages 9 to 64 according to PDF	magnusLLP
4311	29-10-2022	0710102025012022(N o.of Docs 2)	0710102025012022/3	COMPANY PETITION IB (IBC)/327(ND)2022	ANMOL SURI VS. WOODHILL INFRASTRUCTURE LIMITED.	IBC Under Sec 9	1/11/2022	Need to File in IA	RR LEGAL PARTNERS
4312	30-10-2022	0710102015792022(N o.of Docs 2)	0710102015792022/12	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA VS. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	1/11/2022	Need to Applicant Sign on Every Pages in Rejoinder Page No. 27-130 True Copy Sign Missing	abhishek.kumar
4313	29-10-2022	0710102066622022(N o.of Docs 2)	0710102066622022/1	COMPANY PETITION IB (IBC)/682(ND)2022	RAM CHANDER OMER VS. NAFTOGAZ INFRASTRUCTURE LIMITED	IBC Under Sec 9	1/11/2022	Need to File in IA	ashishmiddha@rocketm
4314	29-10-2022	0710102041012022(N o.of Docs 2)	0710102041012022/1	COMPANY PETITION (COMPANIES ACT)/86(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/11/2022	Index Incomplete, Pagation misisng in document	HARSHAL240
4315	28-10-2022	0710200000652010(N o.of Docs 3)	0710200000652010/6	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	1/11/2022	Master Index misisng, Sign msising in Pages 1 to 19 according to PDF, Advocate Name and sign msising in Page 19 according to PDF, True Copy sign missing in Pages 20 to 217 according to PDF	28091967
4316	27-10-2022	0710102076892022(N o.of Docs 4)	0710102076892022/2	INTERLOCUTORY APPLICATION (I.B.C)/4571(ND)2022	ISHAN SINGH VS. SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	31-10-2022	Need to File in IA	naman.joshi@CJSIegal
4317	28-10-2022	0710120004492018(N o.of Docs 2)	0710120004492018/51	COMPANY PETITION IB (IBC)/967(PB)2018	SGM WEBTECH PVT. LTD. VS. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	31-10-2022	Pages 66 to 71 according to PDF in Hindi, Pages 144,150,151 according to PDF Not CLear	Prashant Kumar
4318	17-10-2022	0710102073012022(N o.of Docs 2)	0710102073012022/1	COMPANY PETITION IB (IBC)/684(ND)2022	AFA EXPORTS PRIVATE LIMITED	IBC Section 59	28-10-2022	Wrongly Filed.	kunsh2014
4319	5/7/2018	0710102410822018(N o.of Docs 0)	0710102410822018/26	COMPANY PETITION IB (IBC)/892(PB)2018	BANK OF BARODA VS BRYs INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	28-10-2022	Volume Wise Index Missing and Need to Applicant Sign in Every Pages in Reply Page No. 65 - 68 134, 137-138,196, 265 339, Not Clear Page No. 193-195 198- 202, Page Cut Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
4320	27-10-2022	0710102002312021(N o.of Docs 1)	0710102002312021/4	INTERLOCUTORY APPLICATION (I.B.C)/131(PB)2021	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	27-10-2022	Wrongly Filed Need to be IA	kishangopalsoman i

4321	26-10-2022	0710102015142022(N o.of Docs 3)	0710102015142022/6	COMPANY PETITION (COMPANIES ACT)/35(PB)2022	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-10-2022	Order Not Open Technical Error Please Order Upload Once Again and Please Merge One PDF Order	shaishirdivatia
4322	22-10-2022	0710102039712022(N o.of Docs 3)	0710102039712022/6	COMPANY PETITION (COMPANIES ACT)/90(PB)2022	SUDHIR KUMAR JAINI VS. DIVINE THERMAL WRAP PRIVATE LIMITED	Sec. 244(1),Sec. 241(1),Sec. 242(4)	26-10-2022	Page No. 75-95 True Copy Sign Missing	Shwetashinha130@gmail
4323	22-10-2022	0710102077332022(N o.of Docs 1)	0710102077332022/1	COMPANY PETITION IB (IBC)/692(ND)2022	CLIX CAPITAL SERVICES PRIVATE LIMITED VS. KIRAN UDYOG PRIVATE LIMITED	IBC under Sec 7	26-10-2022	Page No. 4-6 True Copy Sign Missing and Page No. 6 Missing in PDF according your Index	jasvindhama22
4324	21-10-2022	0710102012822022(N o.of Docs 1)	0710102012822022/22	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-10-2022	Index Missing	pujajakhar
4325	25-10-2022	0710102012452021(N o.of Docs 1)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	26-10-2022	Index Missing and True Copy Sign Missing in Judgement	gangwanis1
4326	22-10-2022	0710102011472022(N o.of Docs 1)	0710102011472022/5	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	26-10-2022	Wrong Arrange Pagation	CHITRA123
4327	22-10-2022	0710102011472022(N o.of Docs 1)	0710102011472022/4	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	26-10-2022	Wrong Arrange Pagation	CHITRA123
4328	22-10-2022	0710102116722020(N o.of Docs 2)	0710102116722020/5	COMPANY PETITION IB (IBC)/1140(ND)2020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS. JAY ACE TECHNOLOGIES LIMITED	IBC Under Sec 9	26-10-2022	Need to Applicant Sign on Every Pages in Written Arguments and Page No. 12- 34 True Copy Sign Missing	nakslaw
4329	22-10-2022	0710102075162022(N o.of Docs 2)	0710102075162022/1	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26-10-2022	Index Wrong Pagation in Index	csnitin123
4330	22-10-2022	0710102104222019(N o.of Docs 1)	0710102104222019/4	COMPANY PETITION IB (IBC)/2632(ND)2019	CENTRAL LINEN PARKS PVT LTD VS. BRIGHT STAR HOTELS PRIVATE LIMITED	IBC Under Sec 9	26-10-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	sahilmullick
4331	25-10-2022	0710102059912022(N o.of Docs 2)	0710102059912022/7	COMPANY PETITION IB (IBC)/609(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	26-10-2022	Affidavit Back Date	swarup2052

4332	21-10-2022	0710102002312021(N o.of Docs 1)	0710102002312021/2	INTERLOCUTORY APPLICATION (I.B.C)/131(PB)2021	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	26-10-2022	Wrongly Filed Need to be IA	kishangopsoman i
4333	21-10-2022	0710102094832021(N o.of Docs 2)	0710102094832021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2022	G N INTERNATIONAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	26-10-2022	Wrongly Filed Need to be Report	skamum
4334	22-10-2022	0710102075162022(N o.of Docs 1)	0710102075162022/2	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26-10-2022	Incomplete Documents and Index Missing	csnitin123
4335	22-10-2022	0710102104222019(N o.of Docs 2)	0710102104222019/5	COMPANY PETITION IB (IBC)/2632(ND)2019	CENTRAL LINEN PARKS PVT LTD VS. BRIGHT STAR HOTELS PRIVATE LIMITED	IBC Under Sec 9	26-10-2022	Wrongly Filed Need to be Company Petition IBC	sahilmullick
4336	21-10-2022	0710102002312021(N o.of Docs 1)	0710102002312021/3	INTERLOCUTORY APPLICATION (I.B.C)/131(PB)2021	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	26-10-2022	Wrongly Filed Need to be IA	kishangopsoman i
4337	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi	karangandhii
4338	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi, Notary msising in E-stamp	karangandhii
4339	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi, Notary msising in E-stamp	karangandhii
4340	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi, Notary msising in E-stamp	karangandhii
4341	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi, Notary msising in E-stamp	karangandhii
4342	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi, Notary msising in E-stamp	karangandhii
4343	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi, Notary msising in E-stamp	karangandhii
4344	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi	karangandhii
4345	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi	karangandhii
4346	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi	karangandhii
4347	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi	karangandhii
4348	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi	karangandhii

4349	19-10-2022	0710204001122018(N o.of Docs 3)	0710204001122018/1	COMPANY PETITION (COMPANIES ACT)/46(ND)2018	SH PRUSHOTTAM KUMAR SHARMA AND ORS V/S DELTA WALLACE TECHNOLOGIES PVT LTD AND ORS	Sec. 242(4),Sec 241 (2)	25-10-2022	Sign missing in Proof of service document	vipulganda
4350	19-10-2022	0710204001122018(N o.of Docs 3)	0710204001122018/1	COMPANY PETITION (COMPANIES ACT)/46(ND)2018	SH PRUSHOTTAM KUMAR SHARMA AND ORS V/S DELTA WALLACE TECHNOLOGIES PVT LTD AND ORS	Sec. 242(4),Sec 241 (2)	25-10-2022	Sign missing in Proof of service document	vipulganda
4351	19-10-2022	0710204001122018(N o.of Docs 3)	0710204001122018/1	COMPANY PETITION (COMPANIES ACT)/46(ND)2018	SH PRUSHOTTAM KUMAR SHARMA AND ORS V/S DELTA WALLACE TECHNOLOGIES PVT LTD AND ORS	Sec. 242(4),Sec 241 (2)	25-10-2022	Sign missing in Proof of service document	vipulganda
4352	19-10-2022	0710204001122018(N o.of Docs 3)	0710204001122018/1	COMPANY PETITION (COMPANIES ACT)/46(ND)2018	SH PRUSHOTTAM KUMAR SHARMA AND ORS V/S DELTA WALLACE TECHNOLOGIES PVT LTD AND ORS	Sec. 242(4),Sec 241 (2)	25-10-2022	Sign missing in Proof of service document	vipulganda
4353	20-10-2022	0710102040862022(N o.of Docs 2)	0710102040862022/7	COMPANY PETITION IB (IBC)/424(ND)2022	M/S SHREE KRISHNA AUTOMOBILES THROUGH ITS PARTNER SH. RAJESH JINDAL VS. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	25-10-2022	Sign msising in Pages 1 to 2 according to PDF	apassociatesllp
4354	20-10-2022	0710102070642022(N o.of Docs 1)	0710102070642022/2	INTERLOCUTORY APPLICATION (I.B.C)/4360(ND)2022	EKDANT WELFARE SOCIETY VSPUNJAB AND SIND BANK	Sec 60(5)	25-10-2022	Welfare Fee stamp missing in Vakalatnama, Page 3 according to PDF Not Clear	wali.rvassociates
4355	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi, Notary msising in E-stamp	karangandhii
4356	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi, Notary msising in E-stamp	karangandhii
4357	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi, Notary msising in E-stamp	karangandhii
4358	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi	karangandhii
4359	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi	karangandhii
4360	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	25-10-2022	Pages 38 to 81 according to PDF in Hindi	karangandhii
4361	19-10-2022	0710102046662022(N o.of Docs 2)	0710102046662022/6	INTERLOCUTORY APPLICATION (I.B.C)/2750(ND)2022	HEMALATA HOSPITALS LIMITED VS. SIBA KUMAR MOHAPATRA	Sec 60(5)	21-10-2022	True Copy sign missing in Pages 48 to 53,55,57 to 65,67 to 72,74,75,77,79 to 83 according to PDF	advmeghnarao

4362	19-10-2022	0710102036932022(N o.of Docs 5)	0710102036932022/5	COMPANY PETITION IB (IBC)/426(ND)2022	M/S SIS CORPORATION VS. IRCON INTERNATIONAL LIMITED	IBC Under Sec 9	21-10-2022	E-stamp missing, Annexures Volume 1 document should be filed in main reply document only, True Copy sign missing in Pages 56 to 473 according to PDF	LaxmiChauhan
4363	17-10-2022	0710102152492019(N o.of Docs 2)	0710102152492019/20	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Address missing in Affidavit	associate.amc
4364	14-10-2022	0710102015852020(N o.of Docs 2)	0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED VS. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	rajneesh.chopra
4365	18-10-2022	0710102059592022(N o.of Docs 1)	0710102059592022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/92(ND)2022	TRANS VALVES (INDIA) PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-10-2022	Index missing, Pagination msising, True Copy sign msising after Affidavit Page	chander01
4366	18-10-2022	0710102075912022(N o.of Docs 2)	0710102075912022/1	INTERLOCUTORY APPLICATION (I.B.C)/4718(ND)2022	POFISOR SERVICES PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	20-10-2022	Wrong document Filed	bajpaiand24
4367	18-10-2022	0710102075412022(N o.of Docs 1)	0710102075412022/1	INTERLOCUTORY APPLICATION (I.B.C)/4687(ND)2022	GROOVY STRUCTURES LLP VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	20-10-2022	Notary msising in E-stamp	advraahul.gupta
4368	19-10-2022	0710102045702022(N o.of Docs 2)	0710102045702022/3	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS. POONAM SHARMA	Sec. 241(1),Sec. 242(4)	20-10-2022	Main Case number misisng, Place the Court Fee stamp in Blank space in Vakalatnama	delpatlegal
4369	19-10-2022	0710102012822022(N o.of Docs 1)	0710102012822022/21	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	20-10-2022	Index misisng	pujajakhar
4370	18-10-2022	0710102009442020(N o.of Docs 2)	0710102009442020/13	COMPANY PETITION IB (IBC)/356(ND)2020	SKC INFRATECH PRIVATE LIMITED VS. EOS HOSPITALITY PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Place the Court Fee stamp in Blank space in Vakalatnama	INTYGRAT
4371	18-10-2022	0710102008632022(N o.of Docs 2)	0710102008632022/5	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	20-10-2022	Pages 83 to 85 according to PDF Not Clear	ashishgupta2310
4372	17-10-2022	0710102152492019(N o.of Docs 2)	0710102152492019/18	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Address missing in Affidavit	associate.amc
4373	17-10-2022	0710102152492019(N o.of Docs 2)	0710102152492019/18	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Address missing in Affidavit	associate.amc
4374	18-10-2022	0710102008632022(N o.of Docs 2)	0710102008632022/5	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	20-10-2022	Pages 83 to 85 according to PDF Not Clear	ashishgupta2310

4375	18-10-2022	0710102008632022(N o.of Docs 2)	0710102008632022/5	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	20-10-2022	Pages 83 to 85 according to PDF Not Clear	ashishgupta2310
4376	18-10-2022	0710102059912022(N o.of Docs 2)	0710102059912022/6	COMPANY PETITION IB (IBC)/609(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	20-10-2022	Sign msising in Pages 1 to 6 according to PDF, E-stamp missing	swarup2052
4377	19-10-2022	0710102088952021(N o.of Docs 1)	0710102088952021/4	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	20-10-2022	Notary is Missing on Stamp Paper and Pagation is not Clear.	agarvishnu
4378	14-10-2022	0710102015852020(N o.of Docs 2)	0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED VS. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	rajneesh.chopra
4379	18-10-2022	0710102070882020(N o.of Docs 2)	0710102070882020/26	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	20-10-2022	Sign msising in Pages 2 to 22 according to PDF, E-stamp msising	chaudharylawoffices
4380	14-10-2022	0710102015852020(N o.of Docs 2)	0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED VS. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	rajneesh.chopra
4381	19-10-2022	0710102022292022(N o.of Docs 1)	0710102022292022/7	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSYEMS PRIVATE LIMITED. VS. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Index msising	zainkhan
4382	14-10-2022	0710102015852020(N o.of Docs 2)	0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED VS. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	rajneesh.chopra
4383	14-10-2022	0710102015852020(N o.of Docs 2)	0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED VS. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	rajneesh.chopra
4384	14-10-2022	0710102015852020(N o.of Docs 2)	0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED VS. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	rajneesh.chopra
4385	17-10-2022	0710102152492019(N o.of Docs 2)	0710102152492019/18	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Address missing in Affidavit	associate.amc
4386	14-10-2022	0710102015852020(N o.of Docs 2)	0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED VS. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	rajneesh.chopra
4387	17-10-2022	0710102152492019(N o.of Docs 2)	0710102152492019/18	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Address missing in Affidavit	associate.amc

4388	18-10-2022	0710102008632022(N o.of Docs 2)	0710102008632022/5	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	20-10-2022	Pages 83 to 85 according to PDF Not Clear	ashishgupta2310
4389	17-10-2022	0710102152492019(N o.of Docs 2)	0710102152492019/22	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Address missing in Affidavit	associate.amc
4390	17-10-2022	0710102152492019(N o.of Docs 2)	0710102152492019/21	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Address missing in Affidavit	associate.amc
4391	14-10-2022	0710102015852020(N o.of Docs 2)	0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED VS. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	rajneesh.chopra
4392	17-10-2022	0710102152492019(N o.of Docs 2)	0710102152492019/19	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Address missing in Affidavit	associate.amc
4393	14-10-2022	0710102015852020(N o.of Docs 2)	0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED VS. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	20-10-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	rajneesh.chopra
4394	17-10-2022	0710102061252020(N o.of Docs 2)	0710102061252020/5	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	MUKESH KUMAR SHARMA VS. MEHNDER BANSAL	Sec. 241(1)	19-10-2022	Pages 67 to 70 according to PDF Not Clear	jatinssethi
4395	17-10-2022	0710102070022022(N o.of Docs 3)	0710102070022022/3	INTERLOCUTORY APPLICATION (I.B.C)/4204(ND)2022	ANANT GHILDYAL & ORS. VSPURI CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	19-10-2022	True Copy sign msising in Judgement Compilation document	pravinbahadur.adv
4396	18-10-2022	0710102152492019(N o.of Docs 2)	0710102152492019/23	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	19-10-2022	Page No:23 is not Clear.	associate.amc
4397	17-10-2022	0710102061252020(N o.of Docs 2)	0710102061252020/5	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	MUKESH KUMAR SHARMA VS. MEHNDER BANSAL	Sec. 241(1)	19-10-2022	Pages 67 to 70 according to PDF Not Clear	jatinssethi
4398	17-10-2022	0710102061252020(N o.of Docs 2)	0710102061252020/5	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	MUKESH KUMAR SHARMA VS. MEHNDER BANSAL	Sec. 241(1)	19-10-2022	Pages 67 to 70 according to PDF Not Clear	jatinssethi
4399	17-10-2022	0710102061252020(N o.of Docs 2)	0710102061252020/5	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	MUKESH KUMAR SHARMA VS. MEHNDER BANSAL	Sec. 241(1)	19-10-2022	Pages 67 to 70 according to PDF Not Clear	jatinssethi
4400	18-10-2022	0710102084892021(N o.of Docs 1)	0710102084892021/1	COMPANY PETITION IB (IBC)/241(ND)2022	SJM INVESTMENTS (DELHI) PRIVATE LIMITED VS. DEVINDU BUILDCON PRIVATE LIMITED	IBC under Sec 7	19-10-2022	Index is Missing.	Ravi Mohan
4401	17-10-2022	0710102069592020(N o.of Docs 1)	0710102069592020/20	COMPANY PETITION IB (IBC)/1011(ND)2020	M/S INDORE CFA SOLUTION VS. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	19-10-2022	Index missing, Sign missing in Pages 1 to 2 according to PDF	12122016
4402	17-10-2022	0710102097592020(N o.of Docs 1)	0710102097592020/3	INTERLOCUTORY APPLICATION (I.B.C)/4415(PB)2020	ANUP SOOD VS. DAKSHIN HARYANA BIJLI VITRAN NIGAM	Sec 60(5)	19-10-2022	True Copy sign msising in Pages 7 to 9 according to PDF	SUNIL KUMAR GANDHI

4403	17-10-2022	0710102041352022(N o.of Docs 3)	0710102041352022/1	COMPANY APPEAL(COMPANIES ACT)/177(ND)2022	LEADS HOUSES AND INFRASTRUCTURE PRIVATELIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	19-10-2022	E-stamp and Affidavit missing, True Typed Copy of which Page Numbers not mentioned in Pages 143 to 151 according to PDF, True Typed Copy of which Page Numbers not mentioned in Pages 182 to 202 according to PDF, True Copy sign missing in Pages 1 to 216,238 according to PDF	AKSHATGUPTA
4404	18-10-2022	0710204000182016(N o.of Docs 2)	0710204000182016/23	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	MS. PUNITA KHATTER VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec 272 of the Companies Act , 2013	19-10-2022	Wrong Pagination according to Index.	tuhin
4405	19-10-2022	0710102065732022(N o.of Docs 2)	0710102065732022/4	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	19-10-2022	Sign are Missing on Page No:1-16 and 161.	viplavacharya
4406	17-10-2022	0710102043832022(N o.of Docs 2)	0710102043832022/5	COMPANY PETITION IB (IBC)/529(ND)2022	KAY IRON WORKS (YAMUNANAGAR) PRIVATELIMITED VS. GHANARAM INFRAENGINEERS PRIVATE LIMITED	IBC Under Sec 9	19-10-2022	True Copy sign msising in Pages 24 to 27 according to PDF, Page 54 according to PDF Not Clear, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	gargrajiv
4407	19-10-2022	0710102065732022(N o.of Docs 2)	0710102065732022/3	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	19-10-2022	Need to applicant sign on every page in Rejoinder.	viplavacharya
4408	18-10-2022	0710102035612022(N o.of Docs 2)	0710102035612022/6	COMPANY PETITION IB (IBC)/419(ND)2022	INDUSIND BANK LTD. VS. HACIENDA PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-10-2022	Please attach Last order of Court, E-stamp and Affidavit missing	babuanish2@gmail.com
4409	14-10-2022	0710102060732021(N o.of Docs 2)	0710102060732021/2	INTERLOCUTORY APPLICATION (I.B.C)/3855(PB)2021	AJIT GYANCHAND JAIN RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT LTD	Sec 12(2)	18-10-2022	NOTARY MISSING	prakashlegaladvisers
4410	17-10-2022	0710102044082022(N o.of Docs 2)	0710102044082022/8	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	18-10-2022	True Copy sign missing in Pages 3 to 9 according to PDF	lexalliance.jitesh

4411	17-10-2022	0710102027772022(N o.of Docs 3)	0710102027772022/12	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	18-10-2022	Sub-Title missing in Page 1 according to PDF, E-stamp missing, Pages 126,182,205,231 are illegible.	pinnaclelawassoci ate
4412	17-10-2022	0710102035552022(N o.of Docs 2)	0710102035552022/4	COMPANY PETITION IB (IBC)/362(ND)2022	INDUSIND BANK LTD. VS. CLOUD 9 PROJECTS PRIVATE LIMITED	IBC under Sec 7	18-10-2022	E-stamp missing	babuanish2@gmai l.com
4413	14-10-2022	0710102060732021(N o.of Docs 2)	0710102060732021/3	INTERLOCUTORY APPLICATION (I.B.C)/3855(PB)2021	AJIT GYANCHAND JAIN RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT LTD	Sec 12(2)	18-10-2022	NEED TO IA FILE	prakashlegaladvise rs
4414	14-10-2022	0710102069742022(N o.of Docs 2)	0710102069742022/1	INTERLOCUTORY APPLICATION (I.B.C)/4657(ND)2022	DR. P. K TALWAR VSM/S SUPERTECH LIMITED	Sec 60(5)	18-10-2022	PAGE 33 36 TRANSLATION PAGES	arguspartners
4415	8/4/2022	0710102027282022(N o.of Docs 0)	0710102027282022/1	COMPANY PETITION IB (IBC)/288(PB)2022	SHYAM GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	18-10-2022	Index missing, E-stamp missing, Proof of service missing, Incomplete documents	
4416	17-10-2022	0710102090642021(N o.of Docs 2)	0710102090642021/2	INTERLOCUTORY APPLICATION (I.B.C)/561(ND)2022	BHARAT BHUSHAN VS. SAMTEX DESINZ PVT LTD	Sec 60(5)	18-10-2022	Pages 61,62,91,123 to 126 according to PDF Not scanned properly, Pagination wrong after Page 126 according to PDF	Manishraghav
4417	14-10-2022	0710102071742021(N o.of Docs 2)	0710102071742021/10	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	18-10-2022	Index is missing, true copy sign missing, Pagination missing, Please merge documents and affidavit in a single PDF.	nitin2020
4418	14-10-2022	0710102022942021(N o.of Docs 2)	0710102022942021/11	COMPANY PETITION IB (IBC)/204(ND)2021	UNION BANK OF INDIA VS. M/S SUPERTECH LIMITED	IBC under Sec 7	18-10-2022	Notary missing in E-stamp	arguspartners
4419	16-10-2022	0710102075542020(N o.of Docs 1)	0710102075542020/11	COMPANY PETITION IB (IBC)/907(ND)2020	MELANGE SYSTEMS PVT. LTD. VS. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	17-10-2022	Wrongly Filed Need to be IA	ipprassan
4420	13-10-2022	0710102061272022(N o.of Docs 2)	0710102061272022/3	COMPANY PETITION IB (IBC)/598(ND)2022	BHOTIKA TRADE AND SERVICES PRIVATELIMITED VS. AVINASH EM PROJECTS PRIVATE LIMITED	IBC Under Sec 9	17-10-2022	Affidavit is backdated.	amrends
4421	16-10-2022	0710102098152019(N o.of Docs 1)	0710102098152019/23	COMPANY PETITION IB (IBC)/1789(ND)2019	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	17-10-2022	Fifteen rupees Welfare Fee stamp missing in Vakalatnama	KANTI@MOHAN
4422	15-10-2022	0710102702932018(N o.of Docs 2)	0710102702932018/6	COMPANY PETITION IB (IBC)/24(PB)2018	STATE BANK OF INDIA VS M/S SHAKTI BHOG FOODS LIMITED	IBC under Sec 7	17-10-2022	Wrongly Filed Need to be IA	KARMALAWASSO CIATES

4423	15-10-2022	0710102427912018(N o.of Docs 2)	0710102427912018/37	COMPANY PETITION IB (IBC)/441(PB)2018	BANK OF INDIA VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	IBC under Sec 7	17-10-2022	Need to Applicant Sign Every Pages	Legislegal
4424	17-10-2022	0710102079222020(N o.of Docs 2)	0710102079222020/12	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	17-10-2022	Please attach Court Last order, E-stamp and Affidavit msising, Please attach Prime Minister Relief Fund receipt	harsh12345
4425	17-10-2022	0710102019322020(N o.of Docs 2)	0710102019322020/18	COMPANY PETITION IB (IBC)/512(ND)2020	M/S SALASAR BUILDERS VS. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	17-10-2022	Wrongly Filed Need to be IA	jprawat
4426	16-10-2022	0710102043762021(N o.of Docs 2)	0710102043762021/7	COMPANY PETITION IB (IBC)/340(ND)2021	BLS POLYMERS LIMITED VS. RMS POWER SOLUTIONS PVT. LTD	IBC Under Sec 9	17-10-2022	Need to Applicant Sign Every Pages	mohit_mimansa
4427	14-10-2022	0710102120182019(N o.of Docs 1)	0710102120182019/2	COMPANY APPLICATION(COMPA NIES ACT)/1740(PB)2019	MONEYWISE FINANCIAL SERVICES PRIVATE LIMITED VS. DIAMOND TRAEXIM PRIVATE LIMITED	Application under any other provisions- IBC	17-10-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	swastikakumari@y mail
4428	14-10-2022	0710102120182019(N o.of Docs 1)	0710102120182019/3	COMPANY APPLICATION(COMPA NIES ACT)/1740(PB)2019	MONEYWISE FINANCIAL SERVICES PRIVATE LIMITED VS. DIAMOND TRAEXIM PRIVATE LIMITED	Application under any other provisions- IBC	17-10-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	swastikakumari@y mail
4429	14-10-2022	0710102161552019(N o.of Docs 1)	0710102161552019/10	COMPANY APPLICATION(IBC)/06 21(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	17-10-2022	Page No. 120-133, 163-167, Page Not Clear	sslaw316
4430	13-10-2022	0710102039362022(N o.of Docs 1)	0710102039362022/2	COMPANY PETITION IB (IBC)/526(ND)2022	SURYA TRACTOR COMPANY VS. CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	IBC under Sec 7	17-10-2022	Index is Missing and Incomplete Documents.	Sumitra@1
4431	15-10-2022	0710102120062019(N o.of Docs 1)	0710102120062019/21	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	17-10-2022	Wrongly Filed Need to be IA	CMASKVERMA
4432	16-10-2022	0710102098152019(N o.of Docs 2)	0710102098152019/24	COMPANY PETITION IB (IBC)/1789(ND)2019	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	17-10-2022	Please delete the Old files and please upload the Original documents	KANTI@MOHAN
4433	14-10-2022	0710102095282019(N o.of Docs 1)	0710102095282019/12	COMPANY PETITION IB (IBC)/1456(PB)2019	SYNDICATE BANK VS. M/S INCOM WIRES & CABLES PVT. LTD.	IBC under Sec 7	17-10-2022	Wrongly Filed Need to be IA	iprakeshJ3
4434	14-09-2022	0710102075222022(N o.of Docs 0)	0710102075222022/1	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/94(ND)2022	ST-ERICSSON INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	15-10-2022	Page No. 6-16 True Copy Sign Missing	

4435	13-10-2022	0710102117872019(N o.of Docs 1)	0710102117872019/22	COMPANY PETITION IB (IBC)/2115(ND)2019	DMI FINANCE PRIVATE LIMITED VS. ABLOOM INFOTECH PRIVATE LIMITED	IBC under Sec 7	15-10-2022	Place one Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	nclt@clp
4436	13-10-2022	0710200000012005(N o.of Docs 3)	0710200000012005/2	COMPANY PETITION (COMPANIES ACT)/992(ND)2005	M/S HOTEL QUEEN ROAD PVT VS HILLCREST REALTY SDN	Application under any other provisions	15-10-2022	Master Index misisng, Sign misisng in Pages 1 to 19 according to PDF	CG7032019
4437	13-10-2022	0710200000012005(N o.of Docs 3)	0710200000012005/2	COMPANY PETITION (COMPANIES ACT)/992(ND)2005	M/S HOTEL QUEEN ROAD PVT VS HILLCREST REALTY SDN	Application under any other provisions	15-10-2022	Master Index misisng, Sign misisng in Pages 1 to 19 according to PDF	CG7032019
4438	13-10-2022	0710200000012005(N o.of Docs 3)	0710200000012005/2	COMPANY PETITION (COMPANIES ACT)/992(ND)2005	M/S HOTEL QUEEN ROAD PVT VS HILLCREST REALTY SDN	Application under any other provisions	15-10-2022	Master Index misisng, Sign misisng in Pages 1 to 19 according to PDF	CG7032019
4439	13-10-2022	0710200000012005(N o.of Docs 3)	0710200000012005/2	COMPANY PETITION (COMPANIES ACT)/992(ND)2005	M/S HOTEL QUEEN ROAD PVT VS HILLCREST REALTY SDN	Application under any other provisions	15-10-2022	Master Index misisng, Sign misisng in Pages 1 to 19 according to PDF	CG7032019
4440	13-10-2022	0710102097802020(N o.of Docs 2)	0710102097802020/2	INTERLOCUTORY APPLICATION (I.B.C)/4627(ND)2020	M/S PADIA TIMBER COMPANY PVT. LTD. VS. BANK OF BARODA	Sec 60(5)	15-10-2022	Need to File in IA	jalpa1415
4441	13-10-2022	0710102085342021(N o.of Docs 1)	0710102085342021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/68(PB)2021	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS. MECAMIDI HPP INDIA PRIVATE LIMITED	Rule 11 of NCLT	15-10-2022	Please attach Order also	shaishirdivatia
4442	15-02-2022	0710102012822022(N o.of Docs 0)	0710102012822022/20	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	15-10-2022	Volume Wise Index Missing and Need to Applicant Sign Missing Address Not Match in Affidavit Page No. 74-532 True Copy Sign Missing	
4443	13-10-2022	0710102020302020(N o.of Docs 1)	0710102020302020/6	COMPANY PETITION IB (IBC)/553(PB)2020	MANOJ KAPOOR VS. DIVINE INFRACON PRIVATE LIMITED	IBC under Sec 7	15-10-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	advkedar
4444	12/10/2022	0710102086422021(N o.of Docs 1)	0710102086422021/3	INTERLOCUTORY APPLICATION (I.B.C)/5719(ND)2021	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	15-10-2022	Wrongly Filed Need to be IA	ATIUTTAM
4445	13-10-2022	0710102097802020(N o.of Docs 2)	0710102097802020/1	INTERLOCUTORY APPLICATION (I.B.C)/4627(ND)2020	M/S PADIA TIMBER COMPANY PVT. LTD. VS. BANK OF BARODA	Sec 60(5)	15-10-2022	Need to File in IA	jalpa1415
4446	13-10-2022	0710102015142022(N o.of Docs 2)	0710102015142022/5	COMPANY PETITION (COMPANIES ACT)/35(PB)2022	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	15-10-2022	Order Copy Missed	shaishirdivatia

4447	8/10/2022	0710102073422022(N o.of Docs 1)	0710102073422022/1	INTERLOCUTORY APPLICATION (I.B.C)/4385(ND)2022	RAKESH PRASAD KHANDELWAL ERSTWHILE RP VS. SOUTH INDIAN BANK	Rule 11 of NCLT, 2016	14-10-2022	Wrongly Filed as additional document needs to be filed as I.A.	abhishek.naik
4448	8/10/2022	0710102073422022(N o.of Docs 1)	0710102073422022/1	INTERLOCUTORY APPLICATION (I.B.C)/4385(ND)2022	RAKESH PRASAD KHANDELWAL ERSTWHILE RP VS. SOUTH INDIAN BANK	Rule 11 of NCLT, 2016	14-10-2022	Wrongly Filed as additional document needs to be filed as I.A.	abhishek.naik
4449	12/10/2022	0710102037152022(N o.of Docs 2)	0710102037152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2022	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	19(2)	14-10-2022	Page No:24-26 is not Clear and Rs.25 Welfare Fees is Missing on Vakalatnama.	reemakhorana
4450	8/10/2022	0710102073422022(N o.of Docs 1)	0710102073422022/1	INTERLOCUTORY APPLICATION (I.B.C)/4385(ND)2022	RAKESH PRASAD KHANDELWAL ERSTWHILE RP VS. SOUTH INDIAN BANK	Rule 11 of NCLT, 2016	14-10-2022	Wrongly Filed as additional document needs to be filed as I.A.	abhishek.naik
4451	8/10/2022	0710102073422022(N o.of Docs 1)	0710102073422022/1	INTERLOCUTORY APPLICATION (I.B.C)/4385(ND)2022	RAKESH PRASAD KHANDELWAL ERSTWHILE RP VS. SOUTH INDIAN BANK	Rule 11 of NCLT, 2016	14-10-2022	Wrongly Filed as additional document needs to be filed as I.A.	abhishek.naik
4452	12/10/2022	0710102037152022(N o.of Docs 2)	0710102037152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2022	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	19(2)	14-10-2022	Page No:24-26 is not Clear and Rs.25 Welfare Fees is Missing on Vakalatnama.	reemakhorana
4453	12/10/2022	0710102037152022(N o.of Docs 2)	0710102037152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2022	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	19(2)	14-10-2022	Page No:24-26 is not Clear and Rs.25 Welfare Fees is Missing on Vakalatnama.	reemakhorana
4454	12/10/2022	0710102037152022(N o.of Docs 2)	0710102037152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2022	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	19(2)	14-10-2022	Page No:24-26 is not Clear and Rs.25 Welfare Fees is Missing on Vakalatnama.	reemakhorana
4455	12/10/2022	0710102040752022(N o.of Docs 2)	0710102040752022/4	COMPANY APPEAL (COMPANIES ACT)/117(ND)2022	ASHIM SARIN VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1),Sec 252 (3)	13-10-2022	One rupee Court Fee stamp missing in Vakalatnama	daisy@123
4456	28-09-2022	0710102025352022(N o.of Docs 3)	0710102025352022/6	COMPANY PETITION IB (IBC)/279(ND)2022	NANCY ISPAT PRIVATE LIMITED VS. S. D. ENGINEERS TECH PVT. LTD	IBC Under Sec 9	13-10-2022	Index missing	Sonam Sharma
4457	12/10/2022	0710102045702022(N o.of Docs 2)	0710102045702022/2	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS. POONAM SHARMA	Sec. 241(1),Sec. 242(4)	13-10-2022	Sign missing in Pages 1 to 7 according to PDF, E-stamp missing	rohitsaroj9654
4458	12/10/2022	0710102093962021(N o.of Docs 2)	0710102093962021/5	COMPANY PETITION IB (IBC)/62(ND)2022	SURYA CARGO FORWARDERS PRIVATE LIMITED VS. PHOENIX EXPRESS PRIVATE LIMITED	IBC Under Sec 9	13-10-2022	True Copy Sign are Missing.	D14182016
4459	28-09-2022	0710102025352022(N o.of Docs 3)	0710102025352022/6	COMPANY PETITION IB (IBC)/279(ND)2022	NANCY ISPAT PRIVATE LIMITED VS. S. D. ENGINEERS TECH PVT. LTD	IBC Under Sec 9	13-10-2022	Index missing	Sonam Sharma

4460	12/10/2022	0710102008632022(N o.of Docs 2)	0710102008632022/3	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	13-10-2022	Pagination wrong after Page 6 according to PDF	ashishgupta2310
4461	28-09-2022	0710102025352022(N o.of Docs 3)	0710102025352022/6	COMPANY PETITION IB (IBC)/279(ND)2022	NANCY ISPAT PRIVATE LIMITED VS. S. D. ENGINEERS TECH PVT. LTD	IBC Under Sec 9	13-10-2022	Index missing	Sonam Sharma
4462	28-09-2022	0710102025352022(N o.of Docs 3)	0710102025352022/6	COMPANY PETITION IB (IBC)/279(ND)2022	NANCY ISPAT PRIVATE LIMITED VS. S. D. ENGINEERS TECH PVT. LTD	IBC Under Sec 9	13-10-2022	Index missing	Sonam Sharma
4463	8/10/2022	0710102070102022(N o.of Docs 2)	0710102070102022/2	INTERLOCUTORY APPLICATION (I.B.C)/4240(PB)2022	SURESH CHANDRA AGARWAL VS CA RAM PHAL BHARDWAJ	Sec 60(5),Sec 30,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	12/10/2022	Wrongly Filed Need to be IA	scancit
4464	11/10/2022	0710102101782020(N o.of Docs 2)	0710102101782020/3	INTERLOCUTORY APPLICATION (I.B.C)/4732(PB)2020	MR. MUNISH NAGPAL VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	12/10/2022	E-Stamp Paper Missing and True Copy Sign Missing in Annexure	D9792014
4465	8/10/2022	0710102070102022(N o.of Docs 2)	0710102070102022/2	INTERLOCUTORY APPLICATION (I.B.C)/4240(PB)2022	SURESH CHANDRA AGARWAL VS CA RAM PHAL BHARDWAJ	Sec 60(5),Sec 30,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	12/10/2022	Wrongly Filed Need to be IA	scancit
4466	8/10/2022	0710102070102022(N o.of Docs 2)	0710102070102022/2	INTERLOCUTORY APPLICATION (I.B.C)/4240(PB)2022	SURESH CHANDRA AGARWAL VS CA RAM PHAL BHARDWAJ	Sec 60(5),Sec 30,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	12/10/2022	Wrongly Filed Need to be IA	scancit
4467	8/10/2022	0710102070102022(N o.of Docs 2)	0710102070102022/2	INTERLOCUTORY APPLICATION (I.B.C)/4240(PB)2022	SURESH CHANDRA AGARWAL VS CA RAM PHAL BHARDWAJ	Sec 60(5),Sec 30,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	12/10/2022	Wrongly Filed Need to be IA	scancit
4468	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/4	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw
4469	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/4	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw
4470	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/4	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw
4471	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/4	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw

4472	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/3	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw
4473	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/3	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw
4474	10/10/2022	0710102015882022(N o.of Docs 2)	0710102015882022/4	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VSNEETA SAHA & ORS.	Application under any other provisions- IBC	12/10/2022	Place the Court Fee stamp in Blank space in Vakalatnama	advelinabanerjee
4475	10/10/2022	0710102015882022(N o.of Docs 2)	0710102015882022/4	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VSNEETA SAHA & ORS.	Application under any other provisions- IBC	12/10/2022	Place the Court Fee stamp in Blank space in Vakalatnama	advelinabanerjee
4476	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/3	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw
4477	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/3	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw
4478	11/10/2022	0710102068192022(N o.of Docs 1)	0710102068192022/2	INTERLOCUTORY APPLICATION (I.B.C)/4207(PB)2022	HDFC BANK PVT. LTD VS. SATISH KUMAR MATHUR	Rule 11 of NCLT, 2016	12/10/2022	Only Proof of Service Show Please Document Upload Once Again	nikitamanu
4479	11/10/2022	0710102026832022(N o.of Docs 1)	0710102026832022/4	COMPANY PETITION IB (IBC)/324(ND)2022	KARINA HEALTHCARE PRIVATE LIMITED VS. HN REACON PRIVATE LIMITED	IBC under Sec 7	12/10/2022	Index missing	karina2008
4480	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw
4481	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw

4482	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw
4483	11/10/2022	0710102040332022(N o.of Docs 2)	0710102040332022/4	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	12/10/2022	Sign msising in the Allotees details document	rhea.dube
4484	11/10/2022	0710102061192021(N o.of Docs 2)	0710102061192021/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS. SH. TAKASHI YAMANE	Sec 224 (5)	12/10/2022	Need to Applicant Sign Every Pages	RDNRMCA
4485	2/8/2022	0710102062602022(N o.of Docs 0)	0710102062602022/4	INTERLOCUTORY APPLICATION (I.B.C)/3721(ND)2022	MR. ANKIT GUPTA VS. BIKRAM BHADUR	19(2)	12/10/2022	Need to Applicant Sign Every Pages	
4486	10/7/2022	0710102053862022(N o.of Docs 0)	0710102053862022/1	COMPANY PETITION IB (IBC)/676(ND)2022	EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS. ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	12/10/2022	E-Stamp Paper Missing	
4487	11/10/2022	0710102055042022(N o.of Docs 1)	0710102055042022/3	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARGSAI TECHNOLOGIES PRIVATE LIMITED VS. ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9	12/10/2022	E-Stamp Paper Missing	SANUPARU
4488	4/10/2022	0710200400842013(N o.of Docs 4)	0710200400842013/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	12/10/2022	Please delete the Old documents and please upload the Original documents	wittonslaw
4489	11/10/2022	0710102087192021(N o.of Docs 1)	0710102087192021/2	COMPANY PETITION (COMPANIES ACT)/8(ND)2022	HOTEL QUEEN ROAD PRIVATE LIMITED.	Sec. 55(3)	12/10/2022	Index Missing and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	28091967
4490	11/10/2022	0710102109272019(N o.of Docs 1)	0710102109272019/14	COMPANY PETITION IB (IBC)/1935(PB)2019	ICICI BANK VS. SMS PARYAVARAN LIMITED	IBC under Sec 7	12/10/2022	Wrongly Filed Need to be IA	SBD@IP606
4491	11/10/2022	0710200411212018(N o.of Docs 2)	0710200411212018/58	COMPANY PETITION IB (IBC)/228(PB)2018	RELAN BUILWELL PRIVATE LIMITED VS KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	12/10/2022	Page No. 33 Page Cut	kishorekumaar
4492	10/10/2022	0710102015882022(N o.of Docs 2)	0710102015882022/4	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VSNEETA SAHA & ORS.	Application under any other provisions- IBC	12/10/2022	Place the Court Fee stamp in Blank space in Vakalatnama	advelinabanerjee

4493	10/10/2022	0710102015882022(N o.of Docs 2)	0710102015882022/4	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VSNEETA SAHA & ORS.	Application under any other provisions- IBC	12/10/2022	Place the Court Fee stamp in Blank space in Vakalatnama	advelinabanerjee
4494	11/10/2022	0710102048512022(N o.of Docs 2)	0710102048512022/5	COMPANY PETITION IB (IBC)/504(ND)2022	OM STAMPINGS PRIVATE LIMITED VS. NELCO ELECTRICALS PRIVATE LIMITED	IBC Under Sec 9	12/10/2022	Address Not Match in Affidavit	ANSHUJDHINGRA
4495	11/10/2022	0710102051742022(N o.of Docs 1)	0710102051742022/2	COMPANY PETITION IB (IBC)/512(ND)2022	MOHD NAZIM KHAN (DISSOLUTION OF UNIPLATFORM)	IBC Section 59	12/10/2022	Page No. 5-7 True Copy Sign Missing	nazim@1234
4496	11/10/2022	0710120004072018(N o.of Docs 6)	0710120004072018/142	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	12/10/2022	Please Deleted Extra Document only one Reply and Proof of Service Filed	Smriti Dua
4497	30-09-2022	0710102067462022(N o.of Docs 1)	0710102067462022/1	INTERLOCUTORY APPLICATION (I.B.C)/4154(PB)2022	VAISHALI GUPTA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	11/10/2022	Only Proof of Service Show Please Upload Document Once Again	SUDHINDRA TRIPATHI
4498	1/10/2022	0710102082902021(N o.of Docs 4)	0710102082902021/7	INTERLOCUTORY APPLICATION (I.B.C)/5373(ND)2021	M/S APPLIED ELECTRO MAGNETICS PVT LTD VS. VINAY TALWAR	Sec 60(5),Rule 11 of NCLT, 2016	11/10/2022	Please delete the Old documents and upload the original Affidavit of service document	wittonslaw
4499	1/10/2022	0710102082902021(N o.of Docs 4)	0710102082902021/7	INTERLOCUTORY APPLICATION (I.B.C)/5373(ND)2021	M/S APPLIED ELECTRO MAGNETICS PVT LTD VS. VINAY TALWAR	Sec 60(5),Rule 11 of NCLT, 2016	11/10/2022	Please delete the Old documents and upload the original Affidavit of service document	wittonslaw
4500	1/10/2022	0710102082902021(N o.of Docs 4)	0710102082902021/7	INTERLOCUTORY APPLICATION (I.B.C)/5373(ND)2021	M/S APPLIED ELECTRO MAGNETICS PVT LTD VS. VINAY TALWAR	Sec 60(5),Rule 11 of NCLT, 2016	11/10/2022	Please delete the Old documents and upload the original Affidavit of service document	wittonslaw
4501	7/10/2022	0710102082902021(N o.of Docs 2)	0710102082902021/8	INTERLOCUTORY APPLICATION (I.B.C)/5373(ND)2021	M/S APPLIED ELECTRO MAGNETICS PVT LTD VS. VINAY TALWAR	Sec 60(5),Rule 11 of NCLT, 2016	11/10/2022	True Copy sign missing in Pages 4 to 16 according to PDF	wittonslaw
4502	30-09-2022	0710102067462022(N o.of Docs 1)	0710102067462022/1	INTERLOCUTORY APPLICATION (I.B.C)/4154(PB)2022	VAISHALI GUPTA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	11/10/2022	Only Proof of Service Show Please Upload Document Once Again	SUDHINDRA TRIPATHI
4503	7/10/2022	0710102065792022(N o.of Docs 1)	0710102065792022/1	INTERLOCUTORY APPLICATION (I.B.C)/4477(ND)2022	NILESH SHARMA VSANG INDUSTRIES LTD.	Sec 30	11/10/2022	True Copy sign msising in Pages 5 to 10 according to PDF	as.juris
4504	10/10/2022	0710102008842020(N o.of Docs 2)	0710102008842020/6	COMPANY PETITION IB (IBC)/310(ND)2020	VARIETY METAL CORPORATION VS. JDMT ENGINEERING INDIA PVT LTD	IBC Under Sec 9	11/10/2022	Blank Document Show Please Upload Document Once Again	rakesh@12
4505	9/10/2022	0710102035772022(N o.of Docs 1)	0710102035772022/1	INTERLOCUTORY APPLICATION (I.B.C)/4009(ND)2022	DR. SANDHYA VATSYAYANA VS. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Sec 60(5)	11/10/2022	Incomplete Documents and Index Missing	nclt@clp

4506	10/10/2022	0710102003122020(N o.of Docs 2)	0710102003122020/10	COMPANY PETITION IB (IBC)/213(ND)2020	ARM DIGITAL MEDIA PRIVATE LIMITED VS. BOLTT SPORTS TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	11/10/2022	Need to Applicant Sign Every Pages	D10592007
4507	10/10/2022	0710102042152022(N o.of Docs 2)	0710102042152022/14	INTERLOCUTORY APPLICATION (I.B.C)/2893(ND)2022	RAJESH GEMS AND JEWELS PVT LTD VS. MR. RAJESH KUMAR LUTHRA	Application under any other provisions- IBC	11/10/2022	Page No. 13, 82-84 Not Clear and Page No. 74, 76, Need to English Translate Copy	Yogender Pal
4508	10/10/2022	0710102090692021(N o.of Docs 2)	0710102090692021/3	COMPANY PETITION IB (IBC)/789(ND)2021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS. PARAMPARA BUILDCON PRIVATE LIMITED	IBC Under Sec 9	11/10/2022	Wrong Pagination in Index and Written Submission and Need to Applicant Sign Every Pages	LotusLLP_277
4509	30-06-2021	0710102043942021(N o.of Docs 0)	0710102043942021/7	COMPANY PETITION (COMPANIES ACT)/106(ND)2021	GOCON INFRASTRUCTURE & PROJECTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	11/10/2022	Only Proof of Service Show Please Document Upload Once Again	
4510	8/10/2022	0710102081472021(N o.of Docs 1)	0710102081472021/2	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/10/2022	E-Stamp Paper Missing	zkadvocate1@gmail.co
4511	7/10/2022	0710102038622022(N o.of Docs 2)	0710102038622022/2	COMPANY PETITION IB (IBC)/563(ND)2022	SHRI BHAGWAN PROJECTS PRIVATE LIMITED VS. SUPERTECH TOWNSHIP PROJECT LIMITED	IBC Under Sec 9	11/10/2022	E-stamp msising, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	kapoorandcompany
4512	10/10/2022	0710102020632022(N o.of Docs 2)	0710102020632022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/60(PB)2022	NEELU ANALJIT SINGH VS. MAX VENTURES INVESTMENT HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	11/10/2022	Wrongly Filed Need to be IA	kandk
4513	10/10/2022	0710102030092022(N o.of Docs 4)	0710102030092022/3	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2022	MANISHA RAWAT VS. MR. NAVEEN KUMAR SINGH	Sec 60(5)	11/10/2022	E-Stamp Paper Missing and Please Extra Document Affidavit and Vakalatnama	ajaykumargupta
4514	10/10/2022	0710102144442019(N o.of Docs 1)	0710102144442019/8	COMPANY PETITION IB (IBC)/374(ND)2020	METENERE LIMITED VS. NAVDHATU WIRES PRIVATE LIMITED	IBC Under Sec 9	11/10/2022	1 Rs. Court Fess Missing in Vakalatnama	gargrajiv
4515	10/10/2022	0710200411862017(N o.of Docs 1)	0710200411862017/13	COMPANY PETITION IB (IBC)/525(ND)2017	M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD.	IBC under Sec 7	11/10/2022	Wrongly Filed Need to be IA	Anupkumar9811
4516	10/10/2022	0710102094312021(N o.of Docs 5)	0710102094312021/6	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	11/10/2022	Reply Filed Separately Different Diary No. and Need to Applicant Sign Every Pages in Reply and Notary Stamp Missing in E-Stamp Paper and True Copy Sign Missing in Annexure	Rahulncit

4517	10/10/2022	0710120012642018(N o.of Docs 2)	0710120012642018/12	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	11/10/2022	Order Copy Missed	namitha@samvidlegal.
4518	10/10/2022	0710102088402020(N o.of Docs 2)	0710102088402020/7	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS. U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	IBC Under Sec 9	11/10/2022	Page No. 4-36 True Copy sign Missing and Need to Applicant Sign Every Pages	DesaiDiwanji
4519	10/10/2022	0710200411862017(N o.of Docs 1)	0710200411862017/14	COMPANY PETITION IB (IBC)/525(ND)2017	M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD.	IBC under Sec 7	11/10/2022	Wrongly Filed Need to be IA	Anupkumar9811
4520	3/10/2022	0710102018362022(N o.of Docs 2)	0710102018362022/3	INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2022	MR. SURESH SALUJA VSMR. SUBHASH KUMAR KUNDRA RESOLUTION PROFESSIONAL FOR CLC INDUSTRIES LIMITED	Sec 60(5)	11/10/2022	Page No. 17-51 True Copy Sign Missing	honeysatpal
4521	3/10/2022	0710102018362022(N o.of Docs 2)	0710102018362022/3	INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2022	MR. SURESH SALUJA VSMR. SUBHASH KUMAR KUNDRA RESOLUTION PROFESSIONAL FOR CLC INDUSTRIES LIMITED	Sec 60(5)	11/10/2022	Page No. 17-51 True Copy Sign Missing	honeysatpal
4522	3/10/2022	0710102018362022(N o.of Docs 2)	0710102018362022/3	INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2022	MR. SURESH SALUJA VSMR. SUBHASH KUMAR KUNDRA RESOLUTION PROFESSIONAL FOR CLC INDUSTRIES LIMITED	Sec 60(5)	11/10/2022	Page No. 17-51 True Copy Sign Missing	honeysatpal
4523	3/10/2022	0710102018362022(N o.of Docs 2)	0710102018362022/3	INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2022	MR. SURESH SALUJA VSMR. SUBHASH KUMAR KUNDRA RESOLUTION PROFESSIONAL FOR CLC INDUSTRIES LIMITED	Sec 60(5)	11/10/2022	Page No. 17-51 True Copy Sign Missing	honeysatpal
4524	1/10/2022	0710102082902021(N o.of Docs 4)	0710102082902021/7	INTERLOCUTORY APPLICATION (I.B.C)/5373(ND)2021	M/S APPLIED ELECTRO MAGNETICS PVT LTD VS. VINAY TALWAR	Sec 60(5),Rule 11 of NCLT, 2016	11/10/2022	Please delete the Old documents and upload the original Affidavit of service document	wittonslaw
4525	7/10/2022	0710102071032022(N o.of Docs 1)	0710102071032022/1	INTERLOCUTORY APPLICATION (I.B.C)/4532(ND)2022	MR AJAY GOYAL VS. ALOK TRIPATHI & ORS	Application under any other provisions- IBC	11/10/2022	True Copy sign msising in Pages 5 to 17 according to PDF	gautam@klfindia.com
4526	30-09-2022	0710102067462022(N o.of Docs 1)	0710102067462022/1	INTERLOCUTORY APPLICATION (I.B.C)/4154(PB)2022	VAISHALI GUPTA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	11/10/2022	Only Proof of Service Show Please Upload Document Once Again	SUDHINDRA TRIPATHI

4527	30-09-2022	0710102067462022(N o.of Docs 1)	0710102067462022/1	INTERLOCUTORY APPLICATION (I.B.C)/4154(PB)2022	VAISHALI GUPTA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	11/10/2022	Only Proof of Service Show Please Upload Document Once Again	SUDHINDRA TRIPATHI
4528	6/10/2022	0710102093792021(N o.of Docs 2)	0710102093792021/6	INTERLOCUTORY APPLICATION (I.B.C)/37(PB)2022	SATISH KUMAR VSVIKRAM BAJAJ	Rule 11 of NCLT, 2016	10/10/2022	Authority Letters document should be merged in one main document in Affidavit document, True Copy sign msising in Letters document	Arun Singh
4529	7/10/2022	0710102065302021(N o.of Docs 2)	0710102065302021/3	INTERLOCUTORY APPLICATION (I.B.C)/4284(PB)2021	L & T FINANCE LTD VS. ZILLION INFRAPROJECTS PVT LTD	Sec 60(5)	10/10/2022	Page No. 7-33 True Copy Sign Missing	ram@nclt
4530	4/10/2022	0710102040282022(N o.of Docs 2)	0710102040282022/17	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/10/2022	Wrongly Filed Need to be IA	krishnakumar305
4531	6/10/2022	0710102008322021(N o.of Docs 1)	0710102008322021/6	COMPANY PETITION IB (IBC)/625(ND)2021	DHAWAL CONSTRUCTION CO. VS. DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	7/10/2022	Wrongly Filed Need to be IA	Gautam.Singhal
4532	6/10/2022	0710102137862019(N o.of Docs 1)	0710102137862019/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019	CLEARMEDI HEALTHCARE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/10/2022	Page No. 7-20 True Copy Sign Missing and Page No. 7, 8 Double Pagination	alokt1985
4533	6/10/2022	0710102057002022(N o.of Docs 1)	0710102057002022/1	COMPANY PETITION IB (IBC)/568(ND)2022	KONFORTA HOLDINGS B.V. VS. STELLA INDUSTRIES LIMITED	IBC under Sec 7	7/10/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	karan.legalis
4534	4/10/2022	0710102040282022(N o.of Docs 2)	0710102040282022/17	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/10/2022	Wrongly Filed Need to be IA	krishnakumar305
4535	4/10/2022	0710200400842013(N o.of Docs 14)	0710200400842013/2	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN & ORS VS M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions	7/10/2022	Reply Application and Company Petition and Written Statement Separately Diary No. and Selassie No. Please Upload Order Copy Before Index All Documents	wittonslaw
4536	4/10/2022	0710102029102020(N o.of Docs 1)	0710102029102020/12	COMPANY PETITION IB (IBC)/762(ND)2020	UTTAM SINGHAL VS. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7	7/10/2022	Wrongly Filed Need to be IA	aloksinghnclt
4537	6/10/2022	0710102043702022(N o.of Docs 2)	0710102043702022/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2022	NITIN KUMAR ARORA VS. INDRIGREENS FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/10/2022	Incomplete Documents	Naren01

4538	6/10/2022	0710102027432021(N o.of Docs 2)	0710102027432021/16	COMPANY PETITION IB (IBC)/239(ND)2021	AMIT KUMAR SINHA AND ORS VS. IREO PRIVATE LIMITED	IBC under Sec 7	7/10/2022	E-Stamp Paper and Affidavit Missing and Page No. 1-14 True Copy Sign Missing	ROOHINA.DUA
4539	4/10/2022	0710102029102020(N o.of Docs 1)	0710102029102020/12	COMPANY PETITION IB (IBC)/762(ND)2020	UTTAM SINGHAL VS. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7	7/10/2022	Wrongly Filed Need to be IA	aloksinghnct
4540	6/10/2022	0710102078192022(N o.of Docs 1)	0710102078192022/1	INTERLOCUTORY APPLICATION (I.B.C)/4673(ND)2022	MANOHAR LAL VIJ VS. PASHCHIMANCHAL VIDYUT VIATRAN NIGAM LTD. (PVVNL	Sec 60(5)	7/10/2022	Page No. 4-15 True Copy Sign Missing and Page No. 12 Not Clear	vishalhirawat
4541	4/10/2022	0710102029102020(N o.of Docs 1)	0710102029102020/12	COMPANY PETITION IB (IBC)/762(ND)2020	UTTAM SINGHAL VS. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7	7/10/2022	Wrongly Filed Need to be IA	aloksinghnct
4542	4/10/2022	0710102029102020(N o.of Docs 1)	0710102029102020/12	COMPANY PETITION IB (IBC)/762(ND)2020	UTTAM SINGHAL VS. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7	7/10/2022	Wrongly Filed Need to be IA	aloksinghnct
4543	4/10/2022	0710102040282022(N o.of Docs 2)	0710102040282022/17	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/10/2022	Wrongly Filed Need to be IA	krishnakumar305
4544	4/10/2022	0710102040282022(N o.of Docs 2)	0710102040282022/17	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/10/2022	Wrongly Filed Need to be IA	krishnakumar305
4545	3/5/2022	0710102034872022(N o.of Docs 0)	0710102034872022/3	COMPANY PETITION IB (IBC)/396(ND)2022	CANARA BANK THROUGH RP VS. ANITA DAING	Section 95(1)	7/10/2022	Page No. 4-6 True Copy Sign Missing	
4546	4/10/2022	0710102063332022(N o.of Docs 2)	0710102063332022/2	INTERLOCUTORY APPLICATION (I.B.C)/3948(ND)2022	ADITYA KUMAR VSVICTORY INRAEDGE PVT. LTD.	Sec 60(5)	6/10/2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	FANISHKJAIN
4547	4/10/2022	0710102084302021(N o.of Docs 2)	0710102084302021/5	INTERLOCUTORY APPLICATION (I.B.C)/5424(PB)2021	CORPORATION BANK VS. M/S ANSAL API INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	6/10/2022	E-stamp msising	samarendrakradv
4548	4/10/2022	0710102084302021(N o.of Docs 1)	0710102084302021/4	INTERLOCUTORY APPLICATION (I.B.C)/5424(PB)2021	CORPORATION BANK VS. M/S ANSAL API INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	6/10/2022	E-stamp missing	samarendrakradv
4549	28-09-2022	0710102006642022(N o.of Docs 2)	0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED	IBC Section 59	6/10/2022	Need to File in IA	adlakha2015
4550	28-09-2022	0710102006642022(N o.of Docs 2)	0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED	IBC Section 59	6/10/2022	Need to File in IA	adlakha2015
4551	28-09-2022	0710102006642022(N o.of Docs 2)	0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED	IBC Section 59	6/10/2022	Need to File in IA	adlakha2015
4552	4/10/2022	0710102050762022(N o.of Docs 2)	0710102050762022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	6/10/2022	Order document corrupted; please upload it again	hirakmk

4553	4/10/2022	0710102050762022(N o.of Docs 2)	0710102050762022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	6/10/2022	Order document corrupted; please upload it again	hirakmk
4554	4/10/2022	0710102062422019(N o.of Docs 2)	0710102062422019/12	COMPANY PETITION IB (IBC)/847(ND)2019	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS. PIONEER FABRICATORS PRIVATE LTD	IBC Under Sec 9	6/10/2022	Incomplete document filed	4 Legal Global
4555	28-09-2022	0710102006642022(N o.of Docs 2)	0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED	IBC Section 59	6/10/2022	Need to File in IA	adlakha2015
4556	28-09-2022	0710102006642022(N o.of Docs 2)	0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED	IBC Section 59	6/10/2022	Need to File in IA	adlakha2015
4557	28-09-2022	0710102006642022(N o.of Docs 2)	0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED	IBC Section 59	6/10/2022	Need to File in IA	adlakha2015
4558	28-09-2022	0710102006642022(N o.of Docs 2)	0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED	IBC Section 59	6/10/2022	Need to File in IA	adlakha2015
4559	28-09-2022	0710102006642022(N o.of Docs 2)	0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED	IBC Section 59	6/10/2022	Need to File in IA	adlakha2015
4560	28-09-2022	0710102006642022(N o.of Docs 2)	0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED	IBC Section 59	6/10/2022	Need to File in IA	adlakha2015
4561	4/10/2022	0710102021982022(N o.of Docs 2)	0710102021982022/5	COMPANY PETITION IB (IBC)/232(ND)2022	SUBODH KUMAR NATH VS. SADHNA COMMUNICATIONS PRIVATE LIMITED	IBC under Sec 7	6/10/2022	Need to File in IA	costadviser
4562	4/10/2022	0710102050762022(N o.of Docs 2)	0710102050762022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	6/10/2022	Order document corrupted; please upload it again	hirakmk
4563	4/10/2022	0710102050762022(N o.of Docs 2)	0710102050762022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	6/10/2022	Order document corrupted; please upload it again	hirakmk
4564	4/10/2022	0710102062422019(N o.of Docs 1)	0710102062422019/11	COMPANY PETITION IB (IBC)/847(ND)2019	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS. PIONEER FABRICATORS PRIVATE LTD	IBC Under Sec 9	6/10/2022	Index msising	4 Legal Global
4565	4/10/2022	0710102040782022(N o.of Docs 2)	0710102040782022/4	INTERLOCUTORY APPLICATION (I.B.C)/2721(ND)2022	SUNIL KUMAR JAIN & ORS. VS. H.S. OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	4/10/2022	E-Stamp Paper Missing and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Ankush@1990
4566	30-09-2022	0710102129702019(N o.of Docs 2)	0710102129702019/10	COMPANY PETITION IB (IBC)/2855(ND)2019	SRENGINEERING VS. BHARAT HEAVY ELECTRICALS LIMITED	IBC Under Sec 9	4/10/2022	Sign mising in Pages 1 to 2 according to PDF, True Copy sign msising in Pages 4 to 37 according to PDF	samakshgoyal
4567	3/10/2022	0710102027382022(N o.of Docs 1)	0710102027382022/1	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK VS. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	4/10/2022	Page No. 4-8 True Copy Sign Missing	ichchhakalash

4568	1/10/2022	0710102026872022(N o.of Docs 2)	0710102026872022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	4/10/2022	True Copy sign msissing in Pages 10 to 54 according to PDF	Deepaliadvocate
4569	3/10/2022	0710102072042021(N o.of Docs 2)	0710102072042021/2	INTERLOCUTORY APPLICATION (I.B.C)/5865(PB)2021	DAIMLER FINANCIAL SERVICES INDIA PVT LTD. VSNISHANT GUARAV GUPTA	Sec 60(5)	4/10/2022	Index Missing and E-Stamp paper Missing	magnusLLP
4570	1/10/2022	0710102026872022(N o.of Docs 2)	0710102026872022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	4/10/2022	True Copy sign msissing in Pages 9 to 20 according to PDF	Deepaliadvocate
4571	30-09-2022	0710102093792021(N o.of Docs 3)	0710102093792021/4	INTERLOCUTORY APPLICATION (I.B.C)/37(PB)2022	SATISH KUMAR VSVIKRAM BAJAJ	Rule 11 of NCLT, 2016	4/10/2022	Affidavit and Authority Letter Separately Filed Different Diary No. Filed	Arun Singh
4572	3/10/2022	0710102057192022(N o.of Docs 2)	0710102057192022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/243(ND)2022	HATAM SINGH VS. I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	4/10/2022	Page No. 26-32 Page Not Clear and Address Not Match in Affidavit	rajeev1124
4573	3/10/2022	0710102057192022(N o.of Docs 2)	0710102057192022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/243(ND)2022	HATAM SINGH VS. I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	4/10/2022	Page No. 26-32 Page Not Clear and Address Not Match in Affidavit	rajeev1124
4574	1/10/2022	0710102062622022(N o.of Docs 2)	0710102062622022/1	INTERLOCUTORY APPLICATION (I.B.C)/4306(ND)2022	HIREN UPADHYAYA VS. H.S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	4/10/2022	25 Rs. Welfare Fund Fess Not Clear in Vakalatnama	Ankush@1990
4575	3/10/2022	0710102091682021(N o.of Docs 2)	0710102091682021/11	COMPANY PETITION IB (IBC)/58(ND)2022	BEEEL TELETECH LIMITED VS. ARCELIA IT SERVICES PRIVATE LIMITED	IBC Under Sec 9	4/10/2022	Need to Applicant sign Every Pages	kuldeepandey86
4576	30-09-2022	0710200000102016(N o.of Docs 1)	0710200000102016/10	COMPANY PETITION (COMPANIES ACT)/10(ND)2016	M/S ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4),Sec. 74(2)	4/10/2022	Index msising	himanshu03garg
4577	1/10/2022	0710102074352022(N o.of Docs 2)	0710102074352022/2	INTERLOCUTORY APPLICATION (I.B.C)/4425(ND)2022	MR. SUNIL TANGRI & ANR. VS. MRS. ASHU GUPTA RESOLUTION PROFESSIONAL WEB TECH PACKAGING (INDIA) PVT LTD	Sec 60(5)	4/10/2022	Page No. After 35 Page No. 36 to 61 Double Pagation	ashugupta.cs
4578	1/10/2022	0710102026872022(N o.of Docs 2)	0710102026872022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	4/10/2022	True Copy sign msissing in Pages 10 to 87 according to PDF	Deepaliadvocate
4579	3/10/2022	0710102092192021(N o.of Docs 2)	0710102092192021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/87(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Rule 11 of NCLT	4/10/2022	Need to Applicant Sign Every Pages	rajeev1124

4580	3/10/2022	0710102051052022(N o.of Docs 3)	0710102051052022/6	INTERLOCUTORY APPLICATION (I.B.C)/3432(ND)2022	SANJAY GUPTA VSMR.NITIN BHARAL	Application under any other provisions- IBC	4/10/2022	Page No. 12-16 Page Not Clear and Vakalatnama Merge With One PDF and 1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	avinash1999
4581	30-09-2022	0710102082632021(N o.of Docs 2)	0710102082632021/8	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA VS. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9	4/10/2022	True Copy sign missing in the Whole Additional document	swarup2052
4582	3/10/2022	0710102057192022(N o.of Docs 2)	0710102057192022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/243(ND)2022	HATAM SINGH VS. I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	4/10/2022	Page No. 26-32 Page Not Clear and Address Not Match in Affidavit	rajeev1124
4583	3/10/2022	0710102057192022(N o.of Docs 2)	0710102057192022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/243(ND)2022	HATAM SINGH VS. I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	4/10/2022	Page No. 26-32 Page Not Clear and Address Not Match in Affidavit	rajeev1124
4584	4/10/2022	0710102067312021(N o.of Docs 1)	0710102067312021/6	INTERLOCUTORY APPLICATION (I.B.C)/4224(PB)2021	YASMIN SABIR ALI VS. RABINDRA KUMAR MINITRI	Sec 60(5)	4/10/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	karan.legalis
4585	4/10/2022	0710102034742022(N o.of Docs 1)	0710102034742022/5	INTERLOCUTORY APPLICATION (I.B.C)/2248(ND)2022	H S OBEROI BUILDTECH PVT. LTD. VSDIRECTORATE GENERAL OF TOWN COUNTRY PLANNING	Sec 60(5)	4/10/2022	Incomplete Documents and Proof Service Show Please Document Once Again	groveradvocate@
4586	2/10/2022	0710102010242022(N o.of Docs 1)	0710102010242022/8	COMPANY PETITION IB (IBC)/174(ND)2022	KRISHIV POLY PRODUCTS LLP VS. ISHI OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	4/10/2022	Incomplete Documents	gaurav@MGS
4587	30-09-2022	0710102103052020(N o.of Docs 2)	0710102103052020/1	INTERLOCUTORY APPLICATION (I.B.C)/4809(ND)2020	JAIN TIMBER CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/10/2022	Sign missing in Pages 1 to 11 according to PDF	abhishek.nahta
4588	3/10/2022	0710102031242022(N o.of Docs 2)	0710102031242022/2	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	4/10/2022	Page No. Not Mentioned in Index and Need to Applicant Sign Every Pages and E-Stamp Paper Missing and Notary and Verify Date Missing in Affidavit	b_arora
4589	30-09-2022	0710102024642022(N o.of Docs 2)	0710102024642022/5	COMPANY PETITION IB (IBC)/287(ND)2022	AL-SAMPARDA PHARMACEUTICALS NIGERIA LIMITED VS. PREMEDIUM PHARMACEUTICALS PRIVATELIMITED	IBC Under Sec 9	3/10/2022	Sign msising in Pages 1 to 26 according to PDF	hrshikesh@hbaruah
4590	30-09-2022	0710102062602022(N o.of Docs 2)	0710102062602022/3	INTERLOCUTORY APPLICATION (I.B.C)/3721(ND)2022	MR. ANKIT GUPTA VS. BIKRAM BHADUR	19(2)	3/10/2022	Place the Court Fee stamp in Blank spaces in Vakalatnama	D451993

4591	1/10/2022	0710102400532013(N o.of Docs 2)	0710102400532013/8	COMPANY PETITION (COMPANIES ACT)/66(PB)2013	RODEMADAN HOLDINGS LTD. & ORS. VS INTERNATIONAL TRADE EXPOCENTRE LTD. & ORS.	Application under any other provisions	3/10/2022	E-stamp and Affidavit msising	gauravmliberhan
4592	30-09-2022	0710102014462022(N o.of Docs 2)	0710102014462022/2	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2022	RESHMA MITTAL VSANIL HARSH DIRECTOR SUSPENDED BOARD OF CORPORATE DEBTOR	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	3/10/2022	Need to File in IA	rrinsolvency
4593	30-09-2022	0710102024642022(N o.of Docs 1)	0710102024642022/3	COMPANY PETITION IB (IBC)/287(ND)2022	AL-SAMPARDA PHARMACEUTICALS NIGERIA LIMITED VS. PREMEDIUM PHARMACEUTICALS PRIVATELIMITED	IBC Under Sec 9	3/10/2022	Index msising	hrishikesh@hbaru ah
4594	1/10/2022	0710102031632021(N o.of Docs 2)	0710102031632021/12	COMPANY PETITION IB (IBC)/355(ND)2021	M/S VINTAGE FOOTWEAR PRIVATE LTD. VS. I WORLD BUSINESS SOLUTIONS PVT LTD	IBC under Sec 7	3/10/2022	Need to File in IA	rrmalik2301
4595	30-09-2022	0710102124862019(N o.of Docs 2)	0710102124862019/5	COMPANY PETITION IB (IBC)/2340(ND)2019	POOJA FINELEASE LIMITED VS. AUTO NEEDS (INDIA) PRIVATE LIMITED	IBC under Sec 7	3/10/2022	Index msising	
4596	30-09-2022	0710102024642022(N o.of Docs 1)	0710102024642022/4	COMPANY PETITION IB (IBC)/287(ND)2022	AL-SAMPARDA PHARMACEUTICALS NIGERIA LIMITED VS. PREMEDIUM PHARMACEUTICALS PRIVATELIMITED	IBC Under Sec 9	3/10/2022	Index msising	hrishikesh@hbaru ah
4597	30-09-2022	0710102073462022(N o.of Docs 2)	0710102073462022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	NIJHAWAN CLOTHING PRIVATE LIMITED VS. R.S.TRIVENI FOODS PRIVATE LIMITED	Sub-section (I) of section 230	3/10/2022	Need to File in IA	avigarg12
4598	30-09-2022	0710102062642022(N o.of Docs 2)	0710102062642022/1	INTERLOCUTORY APPLICATION (I.B.C)/4308(ND)2022	NEEPA UPADHYAYA VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	3/10/2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	Ankush@1990
4599	30-09-2022	0710102063132022(N o.of Docs 2)	0710102063132022/1	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2022	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	3/10/2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	Ankush@1990
4600	30-09-2022	0710102167552019(N o.of Docs 2)	0710102167552019/21	COMPANY PETITION IB (IBC)/38(ND)2020	JAIN TIMBER CO PRIVATE LIMITED	IBC Under Sec 10	3/10/2022	Please attach the Order above Index, Sign msising in Pages 1 to 11 according to PDF	abhishek.nahta

4601	30-09-2022	0710102053982022(N o.of Docs 4)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/10/2022	Main Case Number msising, Double Pagination from Page 1 to 125 according to PDF, True Copy Sign misisng in Pages 52 to 56,66 to 83,90 to 94, 118,119, 143 to 145,147,168 to 174,179 to 188,245,246,253 to 255,267 to 273,281 to 288,325 to 341,358 to 380,395 to 413,430,432,433,460 to 468 according to PDF, Pages 77, 120,121,247 to 250,256 to 260 according to PDF Not Clear, Pages 123 to 142,146 according to PDF are in Hindi	Gsvlegal
4602	29-09-2022	0710102077312022(N o.of Docs 1)	0710102077312022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/92(ND)2022	RELIGARE BROKING LIMITED	Sec. 230-232, Sec 234	30-09-2022	Main Case Number msising, Affidavit Back date	abhishek.nahta
4603	29-09-2022	0710102047732022(N o.of Docs 1)	0710102047732022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/72(ND)2022	CAPITAL TRUST HOUSING FINANCE PRIVATELIMITED	Sec. 230-232 - Second Motion	30-09-2022	Wrongly Filed Need to be IA	advkrishan
4604	30-09-2022	0710102077312022(N o.of Docs 1)	0710102077312022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/92(ND)2022	RELIGARE BROKING LIMITED	Sec. 230-232, Sec 234	30-09-2022	Main Case Number missing	abhishek.nahta
4605	29-09-2022	0710102019322022(N o.of Docs 2)	0710102019322022/4	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2022	RAMACHANDRAN SUBRAMANIAM VSERNST & YOUNG LLP	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	30-09-2022	Wrongly Filed Need to be IA	avsmayam76
4606	29-09-2022	0710102096192020(N o.of Docs 2)	0710102096192020/1	INTERLOCUTORY APPLICATION (I.B.C)/633(PB)2021	AGRANTE DEVELOPERS PVT. LTD. VSM/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	30-09-2022	Pages 53 to 62 according to PDF Not Clear	abhi4064
4607	29-09-2022	0710102093812020(N o.of Docs 2)	0710102093812020/9	COMPANY PETITION IB (IBC)/1026(PB)2020	ROHIT PRASAD VS. S&N LIFESTYLE INFRAVENTURES PVT LTD	IBC under Sec 7	30-09-2022	Need to Applicant Sign Every Pages and Page No. 13-115 True Copy Sign Missing Page No. 100-107, 113-116 Need to English Translate Copy	kartik_ncit
4608	30-09-2022	0710102064782022(N o.of Docs 1)	0710102064782022/1	TRANSFER APPLICATION/27(PB)2022	PIRAMAL CAPITAL & HOUSING FINANCE LIMITED VS. DARSHAN DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-09-2022	True Copy sign msising in Pages 7 to 62 according to PDF	wadiaghandy@123
4609	30-09-2022	0710102064782022(N o.of Docs 1)	0710102064782022/2	TRANSFER APPLICATION/27(PB)2022	PIRAMAL CAPITAL & HOUSING FINANCE LIMITED VS. DARSHAN DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-09-2022	Page No. 6-62 True Copy Sign Missing	wadiaghandy@123

4610	28-09-2022	0710102052932021(N o.of Docs 2)	0710102052932021/5	INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)2021	ARGENTIUM INTERNATIONAL PVT LTD VS. UTM ENGINEERING PVT LTD	Sec 60(5)	29-09-2022	Back Date of Affidavit and Page No:18-19 is not Clear.	advocate@7046
4611	28-09-2022	0710102052932021(N o.of Docs 2)	0710102052932021/5	INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)2021	ARGENTIUM INTERNATIONAL PVT LTD VS. UTM ENGINEERING PVT LTD	Sec 60(5)	29-09-2022	Back Date of Affidavit and Page No:18-19 is not Clear.	advocate@7046
4612	27-09-2022	0710102033262021(N o.of Docs 1)	0710102033262021/15	COMPANY PETITION IB (IBC)/330(ND)2021	BIBHUTI BHUSHAN BISWAS & ORS VS. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	29-09-2022	Address Not Match in Affidavit and Please Delete Extra Document	KK Singh
4613	28-09-2022	0710102025352022(N o.of Docs 2)	0710102025352022/5	COMPANY PETITION IB (IBC)/279(ND)2022	NANCY ISPAT PRIVATE LIMITED VS. S. D. ENGINEERS TECH PVT. LTD	IBC Under Sec 9	29-09-2022	Need to Applicant Sign Every Pages and Page No. 5-42 True Copy Sign Missing	pk134167@gmail.com
4614	28-09-2022	0710102047732022(N o.of Docs 1)	0710102047732022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/72(ND)2022	CAPITAL TRUST HOUSING FINANCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-09-2022	Page No. 8-32 True Copy Sign Missing and Page No. 31-32 Page Not Clear	advkrishan
4615	28-09-2022	0710102052932021(N o.of Docs 2)	0710102052932021/5	INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)2021	ARGENTIUM INTERNATIONAL PVT LTD VS. UTM ENGINEERING PVT LTD	Sec 60(5)	29-09-2022	Back Date of Affidavit and Page No:18-19 is not Clear.	advocate@7046
4616	28-09-2022	0710102133082019(N o.of Docs 3)	0710102133082019/15	COMPANY PETITION IB (IBC)/365(ND)2021	ROYAL MANPOWER SERVICES VS. FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	IBC Under Sec 9	29-09-2022	True Copy Sign is Missing.	shreyash.lalit
4617	27-09-2022	0710102077662020(N o.of Docs 2)	0710102077662020/8	COMPANY PETITION IB (IBC)/1019(ND)2020	RADHE CONSTRUCTION VS. SPML INFRA LIMITED	IBC Under Sec 9	29-09-2022	Wrongly Filed Need to be IA	sadpca@gmail.com
4618	28-09-2022	0710102005332022(N o.of Docs 2)	0710102005332022/5	COMPANY PETITION IB (IBC)/226(ND)2022	APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED	IBC Under Sec 9	29-09-2022	Need to Applicant Sign Every Pages and Page No. 12-115 True Copy Sign Missing	Ashaheer
4619	28-09-2022	0710102065022022(N o.of Docs 2)	0710102065022022/2	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED VSALCHEMIST LIMITED	Sec 60(5)	29-09-2022	Back Date of Affidavit.	varshabanerjee
4620	28-09-2022	0710102052932021(N o.of Docs 2)	0710102052932021/5	INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)2021	ARGENTIUM INTERNATIONAL PVT LTD VS. UTM ENGINEERING PVT LTD	Sec 60(5)	29-09-2022	Back Date of Affidavit and Page No:18-19 is not Clear.	advocate@7046
4621	28-09-2022	0710102133082019(N o.of Docs 1)	0710102133082019/16	COMPANY PETITION IB (IBC)/365(ND)2021	ROYAL MANPOWER SERVICES VS. FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	IBC Under Sec 9	29-09-2022	Incomplete Documents.	karangandhii

4622	27-09-2022	0710102036962022(N o.of Docs 2)	0710102036962022/4	COMPANY PETITION IB (IBC)/387(ND)2022	SHRI KHATU SHYAM TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	29-09-2022	Incomplete Documents	rakesh@12
4623	28-09-2022	0710102008372020(N o.of Docs 3)	0710102008372020/7	COMPANY PETITION IB (IBC)/305(ND)2020	SATISH SAHEBRO DEOTALE (PARTNER ASTER APPLIANCES)) VS. AMEREX PRIVATE LIMITED	IBC Under Sec 9	29-09-2022	Index Missing	sksuresh78@gmail.com
4624	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4625	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4626	22-09-2022	0710102061852021(N o.of Docs 2)	0710102061852021/2	RESTORATION APPLICATION (IBC)/32(ND)2021	ASHIKA CREDIT CAPITAL LIMITED VSMICA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	28-09-2022	Page 28 according to PDF Not Clear	prakashlegaladvisers
4627	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4628	22-09-2022	0710102061852021(N o.of Docs 2)	0710102061852021/2	RESTORATION APPLICATION (IBC)/32(ND)2021	ASHIKA CREDIT CAPITAL LIMITED VSMICA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	28-09-2022	Page 28 according to PDF Not Clear	prakashlegaladvisers
4629	22-09-2022	0710102061852021(N o.of Docs 2)	0710102061852021/2	RESTORATION APPLICATION (IBC)/32(ND)2021	ASHIKA CREDIT CAPITAL LIMITED VSMICA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	28-09-2022	Page 28 according to PDF Not Clear	prakashlegaladvisers
4630	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4631	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4632	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4633	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4634	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk

4635	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4636	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4637	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4638	13-07-2021	0710102133082019(N o.of Docs 0)	0710102133082019/13	COMPANY PETITION IB (IBC)/365(ND)2021	ROYAL MANPOWER SERVICES VS. FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	IBC Under Sec 9	28-09-2022	Sign msising in Pages 1 to 7 according to PDF, Advocate Name and sign missing in Page 7 according to PDF, True Copy sign msising in Pages 8 to 280 according to PDF	
4639	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4640	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4641	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4642	22-09-2022	0710102061852021(N o.of Docs 2)	0710102061852021/2	RESTORATION APPLICATION (IBC)/32(ND)2021	ASHIKA CREDIT CAPITAL LIMITED VSMICA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	28-09-2022	Page 28 according to PDF Not Clear	prakashlegaladvisers
4643	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4644	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4645	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4646	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk

4647	28-09-2022	0710102117092020(N o.of Docs 1)	0710102117092020/6	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020	KVD WINDPARK BUYERS WELFARE ASSOCIATION VS. K V DEVELOPERS PRIVATE LIMITED THROUGH IRP MR. PANKAJ NARANG	Sec 60(5)	28-09-2022	Index should in the Top, Page numbers missing in the Index, E-stamp should be after Index	asripat
4648	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4649	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4650	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4651	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4652	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4653	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4654	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4655	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4656	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4657	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4658	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4659	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk

4660	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4661	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4662	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4663	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4664	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4665	27-09-2022	0710102116722020(N o.of Docs 2)	0710102116722020/4	COMPANY PETITION IB (IBC)/1140(ND)2020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS. JAY ACE TECHNOLOGIES LIMITED	IBC Under Sec 9	28-09-2022	True Copy Sign are Missing.	nakslaw
4666	6/9/2022	0710200400802014(N o.of Docs 2)	0710200400802014/9	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-09-2022	File is Not Opening because of Technical error.	ankur.sk
4667	26-09-2022	0710102054682022(N o.of Docs 2)	0710102054682022/1	INTERLOCUTORY APPLICATION (I.B.C)/3335(ND)2022	ADITYA KUMAR VSFAIZAN KHAN	Sec 60(5),Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	27-09-2022	Need to File in IA	arnavkumar
4668	20-08-2022	0710102067502022(N o.of Docs 0)	0710102067502022/4	COMPANY PETITION (COMPANIES ACT)/140(ND)2022	DR. VINAY BHARAT RAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Sec. 98(1)	27-09-2022	Notary msising in E-stamp	
4669	26-09-2022	0710204000182016(N o.of Docs 2)	0710204000182016/22	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	MS. PUNITA KHATTER VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec 272 of the Companies Act , 2013	27-09-2022	Stamp Paper Notary is Missing and Back date of affidavit.	tuhin
4670	26-09-2022	0710102082302021(N o.of Docs 2)	0710102082302021/9	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2021	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	27-09-2022	File Separately Affidavit and Reply.	advarvindgupta
4671	26-09-2022	0710102063822022(N o.of Docs 1)	0710102063822022/3	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. VSDECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	27-09-2022	Page No. 5 to 36 True Copy Sign Missing	aayush.kevlani
4672	26-09-2022	0710200000562009(N o.of Docs 2)	0710200000562009/3	COMPANY PETITION (COMPANIES ACT)/21(ND)2009	SMT. MADHU BHASKAR VS TNB INVESTMENT PVT LTD	Application under any other provisions	27-09-2022	Page No:33-34,47,61,94,124-135 is not Clear.	Legislegal
4673	26-09-2022	0710102114562020(N o.of Docs 2)	0710102114562020/12	INTERLOCUTORY APPLICATION (I.B.C)/518(PB)2021	ATUL KANSAL VSSURENDER VASUDEVA	Sec 60(5),Sec. 45 (1)	27-09-2022	Rs.5 Welfare Fees and Rs.1 Court Fees is Missing on Vakalatnama.	siddharth bhatli

4674	26-09-2022	0710102063822022(N o.of Docs 1)	0710102063822022/3	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. VSDECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	27-09-2022	Page No. 5 to 36 True Copy Sign Missing	aayush.kevlani
4675	26-09-2022	0710102063822022(N o.of Docs 1)	0710102063822022/3	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. VSDECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	27-09-2022	Page No. 5 to 36 True Copy Sign Missing	aayush.kevlani
4676	26-09-2022	0710102063822022(N o.of Docs 1)	0710102063822022/3	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. VSDECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	27-09-2022	Page No. 5 to 36 True Copy Sign Missing	aayush.kevlani
4677	26-09-2022	0710102056912021(N o.of Docs 2)	0710102056912021/4	COMPANY PETITION IB (IBC)/506(ND)2021	BANK OF BARODA VS. AJAY KUMAR BISHNOI	Section 95(1)	27-09-2022	Incomplete document filed	archerjurists
4678	27-09-2022	0710200400612014(N o.of Docs 1)	0710200400612014/43	COMPANY PETITION (COMPANIES ACT)/108(ND)2014	LAGHUNA HOLDING PVT. LTD. VS EDENPARK HOTEL LTD.	Application under any other provisions	27-09-2022	Volume 1 and 2 are missing.	assistreg
4679	24-09-2022	0710102069982022(N o.of Docs 4)	0710102069982022/1	INTERLOCUTORY APPLICATION (I.B.C)/4332(ND)2022	MR. GAURAV MISRA	Sec 12(2)	26-09-2022	Master Index Not Clear, Separate Volume 1 Index Not properly made	SAIKRISHNA1
4680	25-09-2022	0710102064372022(N o.of Docs 1)	0710102064372022/1	COMPANY PETITION IB (IBC)/634(ND)2022	ASSOCIATED ROAD CARRIERS LTD VS. METHODEX SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	26-09-2022	E-Stamp Paper Missing and True Copy Sign Missing in Annexure	D14752014
4681	23-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/9	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Page No. 69, 71, 73, 111, Need to English Translate Copy	shankarimishra
4682	25-09-2022	0710102048632022(N o.of Docs 1)	0710102048632022/1	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	26-09-2022	Index Missing	D18162003
4683	25-09-2022	0710102061272022(N o.of Docs 2)	0710102061272022/1	COMPANY PETITION IB (IBC)/598(ND)2022	BHOTIKA TRADE AND SERVICES PRIVATELIMITED VS. AVINASH EM PROJECTS PRIVATE LIMITED	IBC Under Sec 9	26-09-2022	Affidavit Back Date	amrends
4684	16-06-2022	0710102048632022(N o.of Docs 0)	0710102048632022/2	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	26-09-2022	Index Missing	
4685	25-09-2022	0710102065772021(N o.of Docs 2)	0710102065772021/10	COMPANY PETITION (COMPANIES ACT)/7(ND)2022	HARPAL SINGH VS. BBI FITNESS SERVICES PVT LTD	Sec. 242(4),Sec. 241(1)	26-09-2022	Need to Applicant Sign Every Pages and E-Stamp Paper Missing	Rudralip
4686	24-09-2022	0710102070022022(N o.of Docs 2)	0710102070022022/1	INTERLOCUTORY APPLICATION (I.B.C)/4204(ND)2022	ANANT GHILDIYAL & ORS. VSPURI CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	26-09-2022	Need to Applicant Sign Every Pages	pravinbahadur.adv

4687	24-09-2022	0710102033262021(N o.of Docs 1)	0710102033262021/14	COMPANY PETITION IB (IBC)/330(ND)2021	BIBHUTI BHUSHAN BISWAS & ORS VS. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	26-09-2022	E-Stamp Paper Missing and True Copy Sign Missing in Annexures and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	KK Singh
4688	12/3/2022	0710102019892022(N o.of Docs 0)	0710102019892022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2022	AMARYLLIS CLOTHING PRIVATE LIMITED	Sec. 230-232, Sec 234	26-09-2022	Index Missing	
4689	24-09-2022	0710102064972022(N o.of Docs 1)	0710102064972022/2	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2022	GAURAV MISRA VSINDUSIND BANK LIMITED	Sec 60(5)	26-09-2022	Index Missing and Need to English Translate copy	Dckoderma@123
4690	16-06-2022	0710102048632022(N o.of Docs 0)	0710102048632022/3	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	26-09-2022	Index Missing	
4691	24-09-2022	0710102075562022(N o.of Docs 3)	0710102075562022/1	INTERLOCUTORY APPLICATION (I.B.C)/4597(PB)2022	MR. GAURAV MISRA	Sec 12(2)	26-09-2022	Volume - 1 Index Incomplete and Master Index Incomplete and True Copy Sign Missing in All Annexure	SAIKRISHNA1
4692	16-09-2022	0710102063822022(N o.of Docs 5)	0710102063822022/2	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. VSDECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	26-09-2022	Page No. 37, 73, 132, 138-141,542, Page Not clear and Page No. 148, 150, 152, 154, 159, 178, 180-181, 185, 213, 215, 217, 245, 247, 249, 281, 283, 285, 293, 307, 309-310, 317, 332, 332-334, 368, 372, 406, 408, 410, 412, 414, 416, 466, 468, 470, 472, 474, 476, 533, 535, 536, 541, 561, 563-564, 569, 591, Need to English Translate Copy	palashsinghai
4693	16-09-2022	0710102063822022(N o.of Docs 5)	0710102063822022/2	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. VSDECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	26-09-2022	Page No. 37, 73, 132, 138-141,542, Page Not clear and Page No. 148, 150, 152, 154, 159, 178, 180-181, 185, 213, 215, 217, 245, 247, 249, 281, 283, 285, 293, 307, 309-310, 317, 332, 332-334, 368, 372, 406, 408, 410, 412, 414, 416, 466, 468, 470, 472, 474, 476, 533, 535, 536, 541, 561, 563-564, 569, 591, Need to English Translate Copy	palashsinghai

4694	19-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Need to Applicant Sign Every Pages	shankarimishra
4695	19-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Need to Applicant Sign Every Pages	shankarimishra
4696	19-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Need to Applicant Sign Every Pages	shankarimishra
4697	23-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/9	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Page No. 69, 71, 73, 111, Need to English Translate Copy	shankarimishra
4698	23-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/9	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Page No. 69, 71, 73, 111, Need to English Translate Copy	shankarimishra
4699	19-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Need to Applicant Sign Every Pages	shankarimishra
4700	19-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Need to Applicant Sign Every Pages	shankarimishra
4701	19-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Need to Applicant Sign Every Pages	shankarimishra
4702	16-09-2022	0710102063822022(N o.of Docs 5)	0710102063822022/2	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. VSDECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	26-09-2022	Page No. 37, 73, 132, 138-141,542, Page Not clear and Page No. 148, 150, 152, 154, 159, 178, 180-181, 185, 213, 215, 217, 245, 247, 249, 281, 283, 285, 293, 307, 309-310, 317, 332, 332-334, 368, 372, 406, 408, 410, 412, 414, 416, 466, 468, 470, 472, 474, 476, 533, 535, 536, 541, 561, 563-564, 569, 591, Need to English Translate Copy	palashsinghai
4703	16-09-2022	0710102063822022(N o.of Docs 5)	0710102063822022/2	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. VSDECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	26-09-2022	Page No. 37, 73, 132, 138-141,542, Page Not clear and Page No. 148, 150, 152, 154, 159, 178, 180-181, 185, 213, 215, 217, 245, 247, 249, 281, 283, 285, 293, 307, 309-310, 317, 332, 332-334, 368, 372, 406, 408, 410, 412, 414, 416, 466, 468, 470, 472, 474, 476, 533, 535, 536, 541, 561, 563-564, 569, 591, Need to English Translate Copy	palashsinghai
4704	24-09-2022	0710102015982020(N o.of Docs 3)	0710102015982020/1	COMPANY APPLICATION(IBC)/1077(ND)2020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS. PAWAN DOOT ESTATE PVT LTD.	Sec 30	26-09-2022	Wrongly Filed here, Need to File in IA	sanjay.bhatt

4705	19-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Need to Applicant Sign Every Pages	shankarimishra
4706	19-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Need to Applicant Sign Every Pages	shankarimishra
4707	19-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/10	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Need to Applicant Sign Every Pages	shankarimishra
4708	23-09-2022	0710102017032022(N o.of Docs 2)	0710102017032022/9	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	26-09-2022	Page No. 69, 71, 73, 111, Need to English Translate Copy	shankarimishra
4709	16-09-2022	0710102066452022(N o.of Docs 2)	0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	23-09-2022	Wrongly Filed	mukullather
4710	22-09-2022	0710102060282022(N o.of Docs 1)	0710102060282022/1	RESTORATION APPLICATION (IBC)/56(PB)2022	SP TRADING COMPANY VSHIM STEEL PRIVATE LIMITED	Rule 11 of NCLT, 2016	23-09-2022	Page No. 5-8 True Copy Sign	vishal371adv
4711	16-09-2022	0710102066452022(N o.of Docs 2)	0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	23-09-2022	Wrongly Filed	mukullather
4712	17-03-2020	0710102033542020(N o.of Docs 0)	0710102033542020/10	COMPANY PETITION IB (IBC)/804(ND)2020	CORPORATION BANK VS. DMC	IBC under Sec 7	23-09-2022	Pagination Wrong in Index According your PDF and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
4713	22-09-2022	0710102048262022(N o.of Docs 2)	0710102048262022/5	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI VS. SATYAJIT SINGH MAJITHIA	19(2)	23-09-2022	Page No. Missing on E-Stamp Paper According your Index and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	varshabanerjee
4714	22-09-2022	0710102048262022(N o.of Docs 2)	0710102048262022/4	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI VS. SATYAJIT SINGH MAJITHIA	19(2)	23-09-2022	Page No. Missing on E-Stamp Paper According your Index and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	varshabanerjee
4715	22-09-2022	0710102042242021(N o.of Docs 2)	0710102042242021/4	INTERLOCUTORY APPLICATION (I.B.C)/2838(PB)2021	CLUTCH AUTO LTD VS. KOTAK MAHINDRA LTD	Sec 60(5)	23-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	bambha and nandan
4716	22-09-2022	0710102020992020(N o.of Docs 2)	0710102020992020/9	COMPANY PETITION IB (IBC)/596(ND)2020	RAMA TENT HOUSE VS. UNISONS HOTELS PRIVATE LIMITED	IBC Under Sec 9	23-09-2022	Page No. 1-188 True Copy Sign Missing in Judgement	vineet552
4717	16-09-2022	0710102066452022(N o.of Docs 2)	0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	23-09-2022	Wrongly Filed	mukullather
4718	16-09-2022	0710102066452022(N o.of Docs 2)	0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	23-09-2022	Wrongly Filed	mukullather
4719	16-09-2022	0710102066452022(N o.of Docs 2)	0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	23-09-2022	Wrongly Filed	mukullather

4720	16-09-2022	0710102066452022(N o.of Docs 2)	0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	23-09-2022	Wrongly Filed	mukullather
4721	23-09-2022	0710102022322020(N o.of Docs 3)	0710102022322020/2	COMPANY APPLICATION(COMPANIES ACT)/177(PB)2020	MAHESH KUMAR KEJRIWAL VS. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application under any other provisions ,Sec 425	23-09-2022	Index Missing and 15 Rs. Welfare Fund Fess Missing in Vakalatnama	fuleswar@gmail.com
4722	23-09-2022	0710102068912022(N o.of Docs 3)	0710102068912022/1	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2022	VRINDAVAN CARPETS VSMR. AMIT AGRAWAL	Rule 11 of NCLT, 2016	23-09-2022	Need to Applicant Sign Every Pages	akaushiq
4723	16-09-2022	0710102066452022(N o.of Docs 2)	0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	23-09-2022	Wrongly Filed	mukullather
4724	16-09-2022	0710102066452022(N o.of Docs 2)	0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	23-09-2022	Wrongly Filed	mukullather
4725	16-09-2022	0710102066452022(N o.of Docs 2)	0710102066452022/3	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	23-09-2022	Wrongly Filed	mukullather
4726	21-09-2022	0710102052922022(N o.of Docs 1)	0710102052922022/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2022	PROGRESSIVE INFOTECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-09-2022	Affidavit Filed Separately Different Diary No.	D1902000
4727	21-09-2022	0710102060682022(N o.of Docs 2)	0710102060682022/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	22-09-2022	Incomplete Documents	rajan000999@
4728	21-09-2022	0710102079372021(N o.of Docs 2)	0710102079372021/4	INTERLOCUTORY APPLICATION (I.B.C)/5050(ND)2021	RESHMA MITTAL	Application under any other provisions- IBC	22-09-2022	Wrongly Filed Need to be IA	rrinsolvency
4729	20-09-2022	0710102060422022(N o.of Docs 3)	0710102060422022/3	COMPANY APPLICATION(COMPANIES ACT)/280(ND)2022	IKHLAS AHMED CHAWLA VS. IKHLAS AHMED CHAWLA	Rule 11 of NCLT	22-09-2022	Page No. 14- 25 , 100 - 147 , 162-183 , 205 True Copy Sign Missing	dhirajphilip
4730	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.
4731	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.
4732	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.
4733	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.
4734	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.
4735	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.

4736	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4737	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4738	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4739	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4740	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4741	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4742	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4743	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4744	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4745	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4746	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4747	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4748	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.
4749	12/9/2022	0710102066712022(N o.of Docs 1)	0710102066712022/6	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	3 Rs. Court Fess Missing in Vakalatnama	advkrishan
4750	12/9/2022	0710102066712022(N o.of Docs 1)	0710102066712022/6	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	3 Rs. Court Fess Missing in Vakalatnama	advkrishan
4751	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidl egal.

4752	12/9/2022	0710102066712022(N o.of Docs 1)	0710102066712022/6	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	3 Rs. Court Fess Missing in Vakalatnama	advkrishan
4753	22-09-2022	0710102070882020(N o.of Docs 1)	0710102070882020/24	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	22-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	chaudharylawoffices
4754	22-09-2022	0710102114592020(N o.of Docs 1)	0710102114592020/11	COMPANY PETITION IB (IBC)/1117(ND)2020	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED VS. DELHI DIAMONDS PRIVATE LIMITED	IBC Under Sec 9	22-09-2022	Wrongly Filed Need to be IA	Deepa Gupta IP
4755	12/9/2022	0710102066712022(N o.of Docs 1)	0710102066712022/6	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	3 Rs. Court Fess Missing in Vakalatnama	advkrishan
4756	22-09-2022	0710102114592020(N o.of Docs 11)	0710102114592020/12	COMPANY PETITION IB (IBC)/1117(ND)2020	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED VS. DELHI DIAMONDS PRIVATE LIMITED	IBC Under Sec 9	22-09-2022	Wrongly Filed Need to be IA	Deepa Gupta IP
4757	21-09-2022	0710102060682022(N o.of Docs 2)	0710102060682022/7	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	22-09-2022	Page No. After 52 to 244 Page Missing according your Index	rajan000999@
4758	21-09-2022	0710102009462021(N o.of Docs 2)	0710102009462021/3	COMPANY PETITION IB (IBC)/93(PB)2021	A2V INFRA VS. SKYLARK INFRA ENGINEERING PVT. LTD.	IBC Under Sec 9	22-09-2022	Wrong Arrange Page According your Index Page No. 11- 40 True Copy Sign Missing and Page No. 20 Hand Writing Not Allowed Need Please True Typed Copy	dabas.ajay
4759	21-09-2022	0710102051052022(N o.of Docs 1)	0710102051052022/5	INTERLOCUTORY APPLICATION (I.B.C)/3432(ND)2022	SANJAY GUPTA VSMR.NITIN BHARAL	Application under any other provisions- IBC	22-09-2022	Affidavit Back date	tandonandco
4760	21-09-2022	0710102060682022(N o.of Docs 2)	0710102060682022/6	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	22-09-2022	Incomplete Documents	rajan000999@
4761	21-09-2022	0710102023362021(N o.of Docs 1)	0710102023362021/1	COMPANY PETITION (COMPANIES ACT)/191(ND)2021	PLAZA GRANITE LIMITED	Sec. 55(3)	22-09-2022	Index Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	ACsvivek@88
4762	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.
4763	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.

4764	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.
4765	21-09-2022	0710102074352022(N o.of Docs 4)	0710102074352022/1	INTERLOCUTORY APPLICATION (I.B.C)/4425(ND)2022	MR. SUNIL TANGRI & ANR. VS. MRS. ASHU GUPTA RESOLUTION PROFESSIONAL WEB TECH PACKAGING (INDIA) PVT LTD	Sec 60(5)	22-09-2022	Page No. After 10 to 63 Page Missing According your Index	ashugupta.cs
4766	21-09-2022	0710102075672022(N o.of Docs 2)	0710102075672022/1	COMPANY PETITION (COMPANIES ACT)/151(ND)2022	SANJEEV KHEMKA VS. KCL LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Wrongly Filed Need to be IA	VAISH ASSOCIATES
4767	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.
4768	22-09-2022	0710102027772022(N o.of Docs 2)	0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 36, Page Not Clear	namitha@samvidlegal.
4769	21-09-2022	0710102039712022(N o.of Docs 3)	0710102039712022/5	COMPANY PETITION (COMPANIES ACT)/90(PB)2022	SUDHIR KUMAR JAINI VS. DIVINE THERMAL WRAP PRIVATE LIMITED	Sec. 244(1),Sec. 241(1),Sec. 242(4)	22-09-2022	Page No. 72- 93, Page Not clear Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Shwetasinha130@gmail
4770	21-09-2022	0710102060682022(N o.of Docs 2)	0710102060682022/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	22-09-2022	Wrongly Filed Need to be IA	rajan000999@
4771	21-09-2022	0710102060682022(N o.of Docs 2)	0710102060682022/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	22-09-2022	Incomplete Documents	rajan000999@
4772	21-09-2022	0710102060682022(N o.of Docs 2)	0710102060682022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	22-09-2022	Wrongly Filed Need to be Company Petition	rajan000999@
4773	21-09-2022	0710102060682022(N o.of Docs 2)	0710102060682022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	22-09-2022	Wrongly Filed Need to be Company Petition	rajan000999@
4774	12/9/2022	0710102066712022(N o.of Docs 1)	0710102066712022/5	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	21-09-2022	3 Rs. Court Fess Missing in Vakalatnama	advkrishan
4775	20-09-2022	0710102002522022(N o.of Docs 2)	0710102002522022/8	COMPANY PETITION IB (IBC)/69(ND)2022	ISKCON INFRA ENGINEERING PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	21-09-2022	True Copy sign misisng in the Judgement document	imperiumlawchambers
4776	12/9/2022	0710102066712022(N o.of Docs 1)	0710102066712022/5	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	21-09-2022	3 Rs. Court Fess Missing in Vakalatnama	advkrishan
4777	17-09-2022	0710102061562022(N o.of Docs 2)	0710102061562022/1	COMPANY APPLICATION(COMPANIES ACT)/330(ND)2022	MIND & CO. VS. ECOLIFE GREEN ONE MOBILITY PRIVATELIMITED	Rule 11 of NCLT	21-09-2022	Page No. 8-236 True Copy Sign Missing in judgement and Need to Applicant Sign Every Pages in WS Volume - 1 Index Missing	lexalliance.jitesh

4778	19-09-2022	0710102058812021(N o.of Docs 1)	0710102058812021/8	COMPANY PETITION IB (IBC)/571(PB)2021	YES BANK VS. ASIAN HOTELS (WEST) LIMITED	IBC under Sec 7	21-09-2022	Incomplete Documents	sapan10@yahoo.com
4779	12/9/2022	0710102066712022(N o.of Docs 1)	0710102066712022/5	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	21-09-2022	3 Rs. Court Fess Missing in Vakalatnama	advkrishan
4780	19-09-2022	0710102072232019(N o.of Docs 1)	0710102072232019/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2019	APOLLO FINANCE LIMITED	Sub-section (I) of section 230	21-09-2022	Page No. 34-35, 38, Page Not clear	rmalik2001
4781	19-09-2022	0710102072232019(N o.of Docs 1)	0710102072232019/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2019	APOLLO FINANCE LIMITED	Sub-section (I) of section 230	21-09-2022	Page No. 34-35, 38, Page Not clear	rmalik2001
4782	12/9/2022	0710102066712022(N o.of Docs 1)	0710102066712022/5	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	21-09-2022	3 Rs. Court Fess Missing in Vakalatnama	advkrishan
4783	19-09-2022	0710102048262022(N o.of Docs 1)	0710102048262022/1	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI VS. SATYAJIT SINGH MAJITHIA	19(2)	21-09-2022	Vakalatnama Missing According your Index	lrp@123
4784	19-09-2022	0710102048262022(N o.of Docs 1)	0710102048262022/1	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI VS. SATYAJIT SINGH MAJITHIA	19(2)	21-09-2022	Vakalatnama Missing According your Index	lrp@123
4785	19-09-2022	0710102072232019(N o.of Docs 1)	0710102072232019/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2019	APOLLO FINANCE LIMITED	Sub-section (I) of section 230	21-09-2022	Page No. 34-35, 38, Page Not clear	rmalik2001
4786	19-09-2022	0710102072232019(N o.of Docs 1)	0710102072232019/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2019	APOLLO FINANCE LIMITED	Sub-section (I) of section 230	21-09-2022	Page No. 34-35, 38, Page Not clear	rmalik2001
4787	19-09-2022	0710102067502022(N o.of Docs 1)	0710102067502022/3	COMPANY PETITION (COMPANIES ACT)/140(ND)2022	DR. VINAY BHARAT RAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Sec. 98(1)	21-09-2022	E-Stamp Paper Missing	sbklegal
4788	19-09-2022	0710102048262022(N o.of Docs 1)	0710102048262022/1	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI VS. SATYAJIT SINGH MAJITHIA	19(2)	21-09-2022	Vakalatnama Missing According your Index	lrp@123
4789	19-09-2022	0710102039672021(N o.of Docs 2)	0710102039672021/4	COMPANY PETITION IB (IBC)/683(ND)2021	LALL MINERALS PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	21-09-2022	Need to Applicant Sign Every Pages	rakesh@12
4790	19-09-2022	0710102048262022(N o.of Docs 1)	0710102048262022/1	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI VS. SATYAJIT SINGH MAJITHIA	19(2)	21-09-2022	Vakalatnama Missing According your Index	lrp@123
4791	21-09-2022	0710102051052022(N o.of Docs 3)	0710102051052022/3	INTERLOCUTORY APPLICATION (I.B.C)/3432(ND)2022	SANJAY GUPTA VSMR.NITIN BHARAL	Application under any other provisions- IBC	21-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	tandonandco
4792	20-09-2022	0710102115172020(N o.of Docs 2)	0710102115172020/7	INTERLOCUTORY APPLICATION (I.B.C)/469(PB)2021	ATUL KANSAL VSMR. SURENDER VASUDEVA[SUSPENDED DIRECTOR]	Sec 60(5),Sec 66(1)	21-09-2022	E-stamp msising, Place the Welfare Fee stamp in Blank spaces in Vakalatnama	RIL ASSOCIATES & ADV
4793	19-09-2022	0710102026832022(N o.of Docs 2)	0710102026832022/3	COMPANY PETITION IB (IBC)/324(ND)2022	KARINA HEALTHCARE PRIVATE LIMITED VS. HN REACON PRIVATE LIMITED	IBC under Sec 7	21-09-2022	E-Stamp Paper Missing	hnreacon

4794	19-09-2022	0710102027272020(N o.of Docs 1)	0710102027272020/15	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	21-09-2022	Incomplete Documents	vaibhavshobhit
4795	19-09-2022	0710102060192022(N o.of Docs 2)	0710102060192022/1	COMPANY PETITION IB (IBC)/661(ND)2022	BUCKS MARKETING PRIVATE LIMITED- THROUGH LIQUIDATOR VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	21-09-2022	Wrongly Filed Need to be IA	AthirstLegal
4796	19-09-2022	0710102007132022(N o.of Docs 2)	0710102007132022/3	COMPANY PETITION (COMPANIES ACT)/23(ND)2022	MS. NOUF AL MARWAAI VS. ARAB YOGA FOUNDATION	Sec. 98(1)	21-09-2022	Page No. 14-25, 59-75, 112-138 True Copy Sign Missing	spsc
4797	17-09-2022	0710102074462020(N o.of Docs 2)	0710102074462020/5	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	21-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	ANKURSINGHAL91
4798	25-03-2019	0710102072232019(N o.of Docs 0)	0710102072232019/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2019	APOLLO FINANCE LIMITED	Sub-section (I) of section 230	21-09-2022	Pages 22,27,31,32,35,38 according to PDF Not Clear	
4799	17-09-2022	0710102077662020(N o.of Docs 4)	0710102077662020/7	COMPANY PETITION IB (IBC)/1019(ND)2020	RADHE CONSTRUCTION VS. SPML INFRA LIMITED	IBC Under Sec 9	21-09-2022	Wrongly Filed Need to be IA	sadpca@gmail.com
4800	20-09-2022	0710102045022022(N o.of Docs 1)	0710102045022022/9	INTERLOCUTORY APPLICATION (I.B.C)/2737(ND)2022	PRABHAKAR KUMAR VS. JAIPUR DEVELOPMENT AUTHORITY (JDA)	Sec 60(5)	21-09-2022	E-Stamp Paper Missing	tannya
4801	20-09-2022	0710102051242022(N o.of Docs 3)	0710102051242022/3	COMPANY PETITION IB (IBC)/574(ND)2022	HARDEEP SINGH VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	21-09-2022	Notary Stamp Missing in E-Stamp Paper 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	knlegal
4802	20-09-2022	0710102124462019(N o.of Docs 1)	0710102124462019/12	COMPANY PETITION IB (IBC)/2324(ND)2019	AJAY KNITWEARS AND FABRICS PRIVATE LIMITED VS. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	21-09-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	kna6262@yahoo.com
4803	17-09-2022	0710102077162021(N o.of Docs 3)	0710102077162021/6	COMPANY PETITION (COMPANIES ACT)/174(ND)2021	MIND & CO. VS. ECOLIFE GREEN ONE MOBILITY PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	21-09-2022	Page No. 9-236 True Copy Sign Missing in Judgement and Need to Applicant Sign Every pages	lexalliance.jitesh
4804	20-09-2022	0710102085292021(N o.of Docs 3)	0710102085292021/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/90(ND)2021	MIND & CO. VS. ECOLIFE GREEN ONE MOBILITY PRIVATELIMITED	Application under any other provisions	20-09-2022	Master Index will come in the top page, Separate Volume 1 index will be below this	lexalliance.jitesh

4805	14-03-2021	0710102017152021(N o.of Docs 0)	0710102017152021/7	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	20-09-2022	True Copy sign msising in Pages 1 to 32 according to PDF	
4806	19-09-2022	0710102058812021(N o.of Docs 1)	0710102058812021/9	COMPANY PETITION IB (IBC)/571(PB)2021	YES BANK VS. ASIAN HOTELS (WEST) LIMITED	IBC under Sec 7	20-09-2022	E-stamp and Affidavit msising	sapan10@yahoo.com
4807	14-09-2022	0710102027272020(N o.of Docs 2)	0710102027272020/7	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	20-09-2022	Index msising	
4808	13-09-2022	0710200413982017(N o.of Docs 2)	0710200413982017/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2017	DEVARATA DASA @ DWIGHT GARY GIBBS VS GOPAL FABRICS PVT LTD	Sec. 241(1),Sec. 242(4)	20-09-2022	Sign msising in Pages 1 to 45, Notary msising in E-stamp, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	sdaalegal
4809	13-09-2022	0710200413982017(N o.of Docs 2)	0710200413982017/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2017	DEVARATA DASA @ DWIGHT GARY GIBBS VS GOPAL FABRICS PVT LTD	Sec. 241(1),Sec. 242(4)	20-09-2022	Sign msising in Pages 1 to 45, Notary msising in E-stamp, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	sdaalegal
4810	13-09-2022	0710200413982017(N o.of Docs 2)	0710200413982017/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2017	DEVARATA DASA @ DWIGHT GARY GIBBS VS GOPAL FABRICS PVT LTD	Sec. 241(1),Sec. 242(4)	20-09-2022	Sign msising in Pages 1 to 45, Notary msising in E-stamp, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	sdaalegal
4811	13-09-2022	0710200413982017(N o.of Docs 2)	0710200413982017/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2017	DEVARATA DASA @ DWIGHT GARY GIBBS VS GOPAL FABRICS PVT LTD	Sec. 241(1),Sec. 242(4)	20-09-2022	Sign msising in Pages 1 to 45, Notary msising in E-stamp, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	sdaalegal
4812	14-09-2022	0710102027272020(N o.of Docs 1)	0710102027272020/8	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	20-09-2022	Index msising	vaibhavshobhit
4813	14-09-2022	0710102027272020(N o.of Docs 3)	0710102027272020/6	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	20-09-2022	Index missing, Sign and True Copy sign msising in all the documents	vaibhavshobhit

4814	17-09-2022	0710102006302022(N o.of Docs 2)	0710102006302022/5	COMPANY PETITION IB (IBC)/148(PB)2022	H D WIRE PRIVATE LIMITED VS. CMI LIMITED	IBC Under Sec 9	20-09-2022	Sign msising in Pages 1 to 6 according to PDF, True Copy sign msising in Pages 8 to 21 according to PDF	vndubey
4815	19-09-2022	0710102091682021(N o.of Docs 2)	0710102091682021/9	COMPANY PETITION IB (IBC)/58(ND)2022	BEETEL TELETECH LIMITED VS. ARCELIA IT SERVICES PRIVATE LIMITED	IBC Under Sec 9	20-09-2022	Pages 18 to 24 according to PDF Not Clear	Lionlaw
4816	16-09-2022	0710102059062022(N o.of Docs 3)	0710102059062022/3	INTERLOCUTORY APPLICATION (I.B.C)/3547(ND)2022	UTKARSH JAIN VS. HDB FINANCIAL SERVICES LIMITED	Sec 60(5)	19-09-2022	Volume Wise Index Missing 3 Rs Court Fess Missing in Vakalatnama	chandnisadana
4817	16-09-2022	0710102027272020(N o.of Docs 1)	0710102027272020/14	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	19-09-2022	Incomplete Documents	vaibhavshobhit
4818	16-09-2022	0710102043462022(N o.of Docs 2)	0710102043462022/1	COMPANY PETITION IB (IBC)/619(ND)2022	STATE BANK OF INDIA VS. RAJESH KUMAR	Section 95(1)	19-09-2022	Affidavit Separately Filed	sangallawassociates
4819	16-09-2022	0710102035962022(N o.of Docs 1)	0710102035962022/2	COMPANY PETITION IB (IBC)/384(ND)2022	M/S AGARWAL AGENCIES PRIVATE LIMITED & ORS VS. SERIATIM LAND AND HOUSING PRIVATELIMITED	IBC under Sec 7	19-09-2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	Shivam2645
4820	16-09-2022	0710102113782019(N o.of Docs 2)	0710102113782019/19	COMPANY PETITION IB (IBC)/2083(ND)2019	MODERN CREDIT PVT. LTD. VS. KPG INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	19-09-2022	Page No. 19-27 True Copy Sign Missing and Need to Applicant Sign Every Pages	adv.kanwal
4821	16-09-2022	0710102043442022(N o.of Docs 2)	0710102043442022/1	COMPANY PETITION IB (IBC)/620(ND)2022	STATE BANK OF INDIA VS. GIRISH BHATIA	Section 95(1)	19-09-2022	Affidavit Separately Filed	sangallawassociates
4822	16-09-2022	0710102043472022(N o.of Docs 2)	0710102043472022/1	COMPANY PETITION IB (IBC)/618(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Section 95(1)	19-09-2022	Affidavit Separately Filed	sangallawassociates
4823	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4824	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4825	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4826	15-09-2022	0710102027272020(N o.of Docs 2)	0710102027272020/12	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	16-09-2022	Incomplete Documents	

4827	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4828	15-09-2022	0710102059872022(N o.of Docs 1)	0710102059872022/1	INTERLOCUTORY APPLICATION (I.B.C)/3737(PB)2022	AXIS BANK LTD. VSSVIIT SOFTWARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	16-09-2022	Page No. 5-9 True Copy Sign Missing	KLAW
4829	15-09-2022	0710102049272021(N o.of Docs 3)	0710102049272021/5	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	16-09-2022	Page No. 26, Page Not Clear Page No. 38- 81 Need to English Translate Copy Please Mentioned Page No. in True Typed Copy	karangandhii
4830	15-09-2022	0710102059872022(N o.of Docs 1)	0710102059872022/1	INTERLOCUTORY APPLICATION (I.B.C)/3737(PB)2022	AXIS BANK LTD. VSSVIIT SOFTWARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	16-09-2022	Page No. 5-9 True Copy Sign Missing	KLAW
4831	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4832	15-09-2022	0710102059872022(N o.of Docs 1)	0710102059872022/1	INTERLOCUTORY APPLICATION (I.B.C)/3737(PB)2022	AXIS BANK LTD. VSSVIIT SOFTWARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	16-09-2022	Page No. 5-9 True Copy Sign Missing	KLAW
4833	12/9/2022	0710102051522021(N o.of Docs 4)	0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Page No. 30 Not clear and E-Stamp Paper Missing and Affidavit Incomplete	rekhasaroha
4834	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4835	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4836	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4837	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4838	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4839	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha

4840	15-09-2022	0710102025722022(N o.of Docs 2)	0710102025722022/3	COMPANY PETITION IB (IBC)/293(ND)2022	ROMY BANSAL VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	16-09-2022	Page No. Missing in PDF According your Index 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	prakashlegaladvisers
4841	12/9/2022	0710102051522021(N o.of Docs 4)	0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Page No. 30 Not clear and E-Stamp Paper Missing and Affidavit Incomplete	rekhasaroha
4842	15-09-2022	0710102059872022(N o.of Docs 1)	0710102059872022/1	INTERLOCUTORY APPLICATION (I.B.C)/3737(PB)2022	AXIS BANK LTD. VSSVIIT SOFTWARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	16-09-2022	Page No. 5-9 True Copy Sign Missing	KLAW
4843	15-09-2022	0710102071762021(N o.of Docs 2)	0710102071762021/5	INTERLOCUTORY APPLICATION (I.B.C)/4534(ND)2021	M/S RIDHI SIDHI VS. RAJENDRA KUMAR GOEL	19(2)	16-09-2022	Page NO. 117-119, 134-135, Page Not Clear and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	apoorvkhator
4844	12/9/2022	0710102051522021(N o.of Docs 4)	0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Page No. 30 Not clear and E-Stamp Paper Missing and Affidavit Incomplete	rekhasaroha
4845	15-09-2022	0710102027272020(N o.of Docs 1)	0710102027272020/10	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	16-09-2022	Incomplete Documents	vaibhavshobhit
4846	15-09-2022	0710102027272020(N o.of Docs 1)	0710102027272020/13	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	16-09-2022	Incomplete Documents	vaibhavshobhit
4847	15-09-2022	0710102080182019(N o.of Docs 3)	0710102080182019/22	COMPANY PETITION IB (IBC)/1097(PB)2019	THE VERANDAS APARTMENT OWNERS ASSOCIATION VS. M/S SALUJA CONSTRUCTION COMPANY LTD	IBC under Sec 7	16-09-2022	Volume 1 Index Missing	mohit.nandwani
4848	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4849	12/9/2022	0710102051522021(N o.of Docs 4)	0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Page No. 30 Not clear and E-Stamp Paper Missing and Affidavit Incomplete	rekhasaroha

4850	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4851	12/9/2022	0710102051522021(N o.of Docs 4)	0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Page No. 30 Not clear and E-Stamp Paper Missing and Affidavit Incomplete	rekhasaroha
4852	12/9/2022	0710102051522021(N o.of Docs 4)	0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Page No. 30 Not clear and E-Stamp Paper Missing and Affidavit Incomplete	rekhasaroha
4853	12/9/2022	0710102051522021(N o.of Docs 4)	0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Page No. 30 Not clear and E-Stamp Paper Missing and Affidavit Incomplete	rekhasaroha
4854	15-09-2022	0710102027272020(N o.of Docs 1)	0710102027272020/11	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	16-09-2022	Incomplete Documents	vaibhavshobhit
4855	15-09-2022	0710102066112022(N o.of Docs 2)	0710102066112022/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/190(ND)2022	LSF10 ROSE INVESTMENTS S.à R.L. VS. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 242(4)	16-09-2022	Need to Applicant Sign Every Pages Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	chamber@bm
4856	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4857	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4858	12/9/2022	0710102051522021(N o.of Docs 4)	0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Page No. 30 Not clear and E-Stamp Paper Missing and Affidavit Incomplete	rekhasaroha
4859	12/9/2022	0710102051522021(N o.of Docs 4)	0710102051522021/12	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Page No. 30 Not clear and E-Stamp Paper Missing and Affidavit Incomplete	rekhasaroha
4860	7/9/2022	0710102051522021(N o.of Docs 3)	0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	16-09-2022	Reply and Affidavit Separately Filed	rekhasaroha
4861	14-09-2022	0710102053152022(N o.of Docs 2)	0710102053152022/1	COMPANY APPLICATION(COMPANIES ACT)/241(PB)2022	M/S HAR SWAROOP TRADERS	Rule 11 of NCLT	15-09-2022	Page No. 4-76 True Copy Sign Missing	associate.amc
4862	14-09-2022	0710102116152020(N o.of Docs 2)	0710102116152020/1	INTERLOCUTORY APPLICATION (I.B.C)/5715(ND)2020	V S METALLIC PRIVATE LIMITED VSMANI MAHESH METALS LTD	Sec 60(5)	15-09-2022	Wrongly Filed Please Correct Location Choose	manoj20nanwal

4863	15-09-2022	0710102015602022(N o.of Docs 1)	0710102015602022/3	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	15-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	AKA
4864	22-01-2022	0710102064282021(N o.of Docs 3)	0710102064282021/10	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	15-09-2022	E-Stamp Paper Missing and Need to Applicant Sign Every Pages and True Copy Sign Missing in All Annexure Page No. 43-47 121-122 132, - 134 180, 181, 212 213, -218 Need to English Translate Copy Page No. 54-55,65 , 68, -73 78, -79, 87-92, 95, 96, 104, 106-109, 111, 112, 114, 115, 117, 135- 179 229, 239, 242, 247, 251-259, 278 Page Not clear Pagination Wrong According your Index in Volume-2	D28772019
4865	22-01-2022	0710102064282021(N o.of Docs 3)	0710102064282021/10	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	15-09-2022	E-Stamp Paper Missing and Need to Applicant Sign Every Pages and True Copy Sign Missing in All Annexure Page No. 43-47 121-122 132, - 134 180, 181, 212 213, -218 Need to English Translate Copy Page No. 54-55,65 , 68, -73 78, -79, 87-92, 95, 96, 104, 106-109, 111, 112, 114, 115, 117, 135- 179 229, 239, 242, 247, 251-259, 278 Page Not clear Pagination Wrong According your Index in Volume-2	D28772019

4866	22-01-2022	0710102064282021(N o.of Docs 3)	0710102064282021/10	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	15-09-2022	E-Stamp Paper Missing and Need to Applicant Sign Every Pages and True Copy Sign Missing in All Annexure Page No. 43-47 121-122 132, - 134 180, 181, 212 213, -218 Need to English Translate Copy Page No. 54-55,65 , 68, -73 78, -79, 87-92, 95, 96, 104, 106-109, 111, 112, 114, 115, 117, 135- 179 229, 239, 242, 247, 251-259, 278 Page Not clear Pagination Wrong According your Index in Volume-2	D28772019
4867	22-01-2022	0710102064282021(N o.of Docs 3)	0710102064282021/10	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	15-09-2022	E-Stamp Paper Missing and Need to Applicant Sign Every Pages and True Copy Sign Missing in All Annexure Page No. 43-47 121-122 132, - 134 180, 181, 212 213, -218 Need to English Translate Copy Page No. 54-55,65 , 68, -73 78, -79, 87-92, 95, 96, 104, 106-109, 111, 112, 114, 115, 117, 135- 179 229, 239, 242, 247, 251-259, 278 Page Not clear Pagination Wrong According your Index in Volume-2	D28772019
4868	14-09-2022	0710102027272020(N o.of Docs 2)	0710102027272020/9	COMPANY PETITION IB (IBC)/1047(ND)2020	REXSONA TILES PVT. LTD VS. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	15-09-2022	Incomplete Documents	vaibhavshobhit
4869	14-09-2022	0710102020952022(N o.of Docs 2)	0710102020952022/2	COMPANY PETITION IB (IBC)/257(ND)2022	L&T FINANCE LIMITED VS. RAJ PAL TYAGI	Section 95(1)	15-09-2022	Page No. 2 Missing in PDF According your Index	Amitsinha516
4870	14-09-2022	0710102042332022(N o.of Docs 2)	0710102042332022/3	CONTEMPT PETITION(COMPANIE S ACT)/11(ND)2022	ROHIT GUPTA & ORS. VS. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec 425	15-09-2022	Affidavit Back Date and Notary Stamp Back Date in E-Stamp Paper Missing	psplegal
4871	14-09-2022	0710102020992022(N o.of Docs 2)	0710102020992022/2	COMPANY PETITION IB (IBC)/267(ND)2022	L&T FINANCE LIMITED VS. PUNEET TYAGI	Section 95(1)	15-09-2022	Pagination Wrong According your Index	Amitsinha516
4872	14-09-2022	0710120011422018(N o.of Docs 2)	0710120011422018/16	COMPANY PETITION IB (IBC)/1291(PB)2018	STATE BANK OF INDIA VS. VEKAY POLYCOATS LIMITED	IBC under Sec 7	15-09-2022	Need to Applicant Sign Every Pages	associate.amc

4873	14-09-2022	0710102116212020(N o.of Docs 2)	0710102116212020/1	INTERLOCUTORY APPLICATION (I.B.C)/5716(ND)2020	SHIVAM CORPORATION INDIA THROUGH ITS PROPRIETOR RAKESH GUPTA VSM/S MANI MAHESH METALS LIMITED	Sec 60(5)	15-09-2022	Wrongly Filed Please Correct Location Choose	manoj20nanwal
4874	14-09-2022	0710102058922022(N o.of Docs 2)	0710102058922022/2	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2022	MS. RAMA GUPTA VSMR GAURAV MAHENDRU	Sec 60(5)	15-09-2022	Page No. 9-34 True copy Sign Missing and Need to Applicant Sign Every Pages	nipun
4875	14-09-2022	0710102122082019(N o.of Docs 2)	0710102122082019/5	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-09-2022	Pagination Wrong According your Index	sourabh1b@gmail.com
4876	15-09-2022	0710102077172020(N o.of Docs 3)	0710102077172020/10	COMPANY PETITION IB (IBC)/913(ND)2020	SREI INFRASTRUCTURE FINANCE LIMITED VS. ALSTRONG ENTERPRISES INDIA PVT LTD	IBC under Sec 7	15-09-2022	Order document corrupted;please upload it again and it should be above the Index	shambonandy
4877	13-09-2022	0710102072592022(N o.of Docs 2)	0710102072592022/1	COMPANY APPLICATION(COMPANIES ACT)/342(PB)2022	SANGUNITY EXIM VS. BAHL PAPER MILLS LIMITED	Rule 11 of NCLT	14-09-2022	Need to Applicant Sign Every Pages	SAKSHIMEHLEY
4878	13-09-2022	0710102005362019(N o.of Docs 2)	0710102005362019/12	COMPANY PETITION IB (IBC)/536(ND)2019	METENERE LIMITED VS. MAXOP ENGINEERING COMPANY PRIVATE LIMITED	IBC Under Sec 9	14-09-2022	Need to Applicant Sign Every Pages	Sahil36
4879	23-03-2022	0710102022292022(N o.of Docs 0)	0710102022292022/6	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSYSTEMS PRIVATE LIMITED. VS. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	14-09-2022	Need to Applicant Sign Every Pages	
4880	13-09-2022	0710102047792022(N o.of Docs 2)	0710102047792022/2	TRANSFER APPLICATION (IBC)/18(PB)2022	MR. AVINASH VASANT SISODE VS. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	14-09-2022	Page No. After 8 to 33 Double Pagination 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and one Pages No. Missing According your Index Page No. 31-33 Page Not clear	AKR ADVISORS LLP
4881	13-09-2022	0710102068012020(N o.of Docs 2)	0710102068012020/5	COMPANY PETITION IB (IBC)/872(ND)2020	STATE BANK OF INDIA VS. SUNIL SHARMA	Section 95(1)	14-09-2022	Page No. Missing in Index and True Copy sign Missing in Annexure	rajatsinha1996

4882	13-09-2022	0710102047792022(N o.of Docs 2)	0710102047792022/1	TRANSFER APPLICATION (IBC)/18(PB)2022	MR. AVINASH VASANT SISODE VS. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	14-09-2022	Page No. After 8 to 32 Double Pagination 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and one Pages No. Missing According your Index	AKR ADVISORS LLP
4883	10/3/2022	0710102019232022(N o.of Docs 0)	0710102019232022/2	COMPANY PETITION IB (IBC)/368(ND)2022	LAKSHYA INFRAPROMOTERS PRIVATE LIMITED VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	14-09-2022	Page No. 4-7 True Copy Sign Missing	
4884	13-09-2022	0710102080682021(N o.of Docs 1)	0710102080682021/3	INTERLOCUTORY APPLICATION (I.B.C)/5024(PB)2021	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	Rule 11 of NCLT, 2016	14-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	brijesh_tamber
4885	14-09-2022	0710102017822022(N o.of Docs 2)	0710102017822022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2022	APIS INDIA LIMITED	Sec. 230-232 - Second Motion	14-09-2022	E-Stamp Paper and Affidavit Missing	khanzehra
4886	14-09-2022	0710102011632022(N o.of Docs 1)	0710102011632022/2	INTERLOCUTORY APPLICATION (I.B.C)/876(ND)2022	BABU LAL GURJAR RESOLUTION PROFESSIONAL IN THE MATTER OF VARUN JAJOO	Application under any other provisions- IBC	14-09-2022	Incomplete Documents	cmablgurjar
4887	10/3/2022	0710102019232022(N o.of Docs 0)	0710102019232022/1	COMPANY PETITION IB (IBC)/368(ND)2022	LAKSHYA INFRAPROMOTERS PRIVATE LIMITED VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	13-09-2022	Main Case Missing your PDF and Page No. 4-7 True Copy Sign Missing	
4888	12/9/2022	0710102051522021(N o.of Docs 1)	0710102051522021/13	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	13-09-2022	E-Stamp Paper Missing	rekhasaroha
4889	12/9/2022	0710102032052022(N o.of Docs 2)	0710102032052022/5	COMPANY PETITION IB (IBC)/450(ND)2022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD	IBC Section 59	13-09-2022	Wrongly Filed Need to be IA	vasu123
4890	10/9/2022	0710102050432022(N o.of Docs 2)	0710102050432022/2	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT VSRS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A	13-09-2022	Need to be IA	saurabhk2012
4891	10/9/2022	0710102050432022(N o.of Docs 2)	0710102050432022/2	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT VSRS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A	13-09-2022	Need to be IA	saurabhk2012
4892	10/9/2022	0710102050432022(N o.of Docs 2)	0710102050432022/2	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT VSRS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A	13-09-2022	Need to be IA	saurabhk2012
4893	10/9/2022	0710102050432022(N o.of Docs 2)	0710102050432022/2	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT VSRS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A	13-09-2022	Need to be IA	saurabhk2012

4894	13-09-2022	0710102032532022(N o.of Docs 2)	0710102032532022/1	COMPANY APPLICATION(COMPA NIES ACT)/160(ND)2022	ASHUTOSH GUPTA VS. BANK OF BARODA	Sec. 242(4)	13-09-2022	E-Stamp Paper Missing and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	advasiya
4895	12/9/2022	0710102056032022(N o.of Docs 2)	0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	13-09-2022	Notary Stamp Missing in E-Stamp Paper	vipulganda
4896	13-09-2022	0710102075222019(N o.of Docs 2)	0710102075222019/4	COMPANY PETITION IB (IBC)/866(PB)2019	SHELLY ARORA VS. M/S. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	13-09-2022	Wrongly filed	VMLAWOFFICE
4897	12/9/2022	0710102056032022(N o.of Docs 2)	0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	13-09-2022	Notary Stamp Missing in E-Stamp Paper	vipulganda
4898	12/9/2022	0710102056032022(N o.of Docs 2)	0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	13-09-2022	Notary Stamp Missing in E-Stamp Paper	vipulganda
4899	12/9/2022	0710102056032022(N o.of Docs 2)	0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	13-09-2022	Notary Stamp Missing in E-Stamp Paper	vipulganda
4900	12/9/2022	0710102056032022(N o.of Docs 2)	0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	13-09-2022	Notary Stamp Missing in E-Stamp Paper	vipulganda
4901	12/9/2022	0710102056032022(N o.of Docs 2)	0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	13-09-2022	Notary Stamp Missing in E-Stamp Paper	vipulganda
4902	12/9/2022	0710102047812022(N o.of Docs 1)	0710102047812022/4	INTERLOCUTORY APPLICATION (I.B.C)/2817(ND)2022	NILESH SHARMA VS. AJAY GUPTA	Sec 43(1) r/w Sec 44 (1)	13-09-2022	Page No. 4-10 True Copy Sign Missing	as.juris
4903	12/9/2022	0710102056032022(N o.of Docs 2)	0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	13-09-2022	Notary Stamp Missing in E-Stamp Paper	vipulganda
4904	12/9/2022	0710102056032022(N o.of Docs 2)	0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	13-09-2022	Notary Stamp Missing in E-Stamp Paper	vipulganda
4905	12/9/2022	0710102036962022(N o.of Docs 1)	0710102036962022/3	COMPANY PETITION IB (IBC)/387(ND)2022	SHRI KHATU SHYAM TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	13-09-2022	Index Missing	rakesh@12

4906	12/9/2022	0710102056032022(N o.of Docs 2)	0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	13-09-2022	Notary Stamp Missing in E-Stamp Paper	vipulganda
4907	12/9/2022	0710102009312022(N o.of Docs 2)	0710102009312022/5	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	13-09-2022	E-Stamp Paper and Affidavit Missing and Need to Applicant Sign Every Pages	nistha_gupta
4908	9/9/2022	0710102031462021(N o.of Docs 2)	0710102031462021/6	INTERLOCUTORY APPLICATION (I.B.C)/3069(PB)2021	RAHUL JAIN VS. SBI BANK SOUTH EX-2	Sec 60(5)	12/9/2022	Stamp paper should be above Affidavit, Page 7 according to PDF in Hindi	sangallawassociates
4909	9/9/2022	0710102017032022(N o.of Docs 3)	0710102017032022/7	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Place the Court Fee stamps in Blank spaces in Vakalatnama	taniashar
4910	9/9/2022	0710102043532022(N o.of Docs 1)	0710102043532022/1	COMPANY PETITION IB (IBC)/624(PB)2022	STATE BANK OF INDIA VS. PREM CHIMANLAL SINGHEE	Section 95(1)	12/9/2022	E-stamp missing	sangallawassociates
4911	9/8/2022	0710102017032022(N o.of Docs 5)	0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	shankarimishra
4912	9/9/2022	0710102037872022(N o.of Docs 1)	0710102037872022/4	COMPANY PETITION IB (IBC)/392(ND)2022	M/S. INDEX LOGISTICS PVT. LTD. VS. M/S. RCPL LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	12/9/2022	Wrongly Filed Need to be IA	advachint
4913	9/8/2022	0710102017032022(N o.of Docs 5)	0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	shankarimishra
4914	9/8/2022	0710102017032022(N o.of Docs 5)	0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	shankarimishra
4915	9/9/2022	0710102061972022(N o.of Docs 2)	0710102061972022/1	INTERLOCUTORY APPLICATION (I.B.C)/3670(ND)2022	MAXWELL VS. ASP SEALING PRODUCTS LIMITED	Application under any other provisions- IBC	12/9/2022	Wrongly Filed Need to be IA	rohitgandhi

4916	9/8/2022	0710102017032022(N o.of Docs 5)	0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	shankarimishra
4917	9/8/2022	0710102017032022(N o.of Docs 5)	0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	shankarimishra
4918	9/8/2022	0710102017032022(N o.of Docs 5)	0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	shankarimishra
4919	9/8/2022	0710102017032022(N o.of Docs 5)	0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	shankarimishra
4920	9/8/2022	0710102017032022(N o.of Docs 5)	0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	shankarimishra
4921	9/8/2022	0710102017032022(N o.of Docs 5)	0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	shankarimishra
4922	9/9/2022	0710102017032022(N o.of Docs 3)	0710102017032022/8	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Sign missing in Pages 1 to 33 according to PDF, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	taniashar

4923	9/9/2022	0710102017032022(N o.of Docs 3)	0710102017032022/6	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	12/9/2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	taniashar
4924	11/9/2022	0710102065542022(N o.of Docs 2)	0710102065542022/2	INTERLOCUTORY APPLICATION (I.B.C)/3940(PB)2022	BKG CORP LIMITED VS. LEADING HOTELS LTD [UNDER CIRP]	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	12/9/2022	E-Stamp Paper Missing and Page No. 57 to 74 True Copy Sign Missing and After Page No. 75 to 148 Double Pagination and Vakalatnama Missing and Page No. 165-166 Missing in PDF According your Index	anand m. mishra
4925	12/9/2022	0710102060732021(N o.of Docs 1)	0710102060732021/1	INTERLOCUTORY APPLICATION (I.B.C)/3855(PB)2021	AJIT GYANCHAND JAIN RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT LTD	Sec 12(2)	12/9/2022	Proof of Service Missing according your Index	prakashlegaladvisers
4926	17-05-2022	0710102039032022(N o.of Docs 0)	0710102039032022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2022	PRIMEDATABASE.COM PRIVATE LIMITED	Sec. 230-232, Sec 234	12/9/2022	Page No. 5-13 True Copy Sign Missing	
4927	9/9/2022	0710102043542022(N o.of Docs 1)	0710102043542022/1	COMPANY PETITION IB (IBC)/625(PB)2022	STATE BANK OF INDIA VS. PADAM CHIMANLAL SINGHEE	Section 95(1)	12/9/2022	E-stamp missing	sangallawassociates
4928	9/9/2022	0710102059912022(N o.of Docs 1)	0710102059912022/2	COMPANY PETITION IB (IBC)/609(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	12/9/2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	LotusLLP_277
4929	9/9/2022	0710102031462021(N o.of Docs 2)	0710102031462021/6	INTERLOCUTORY APPLICATION (I.B.C)/3069(PB)2021	RAHUL JAIN VS. SBI BANK SOUTH EX-2	Sec 60(5)	12/9/2022	Stamp paper should be above Affidavit, Page 7 according to PDF in Hindi	sangallawassociates
4930	11/9/2022	0710102065542022(N o.of Docs 2)	0710102065542022/3	INTERLOCUTORY APPLICATION (I.B.C)/3940(PB)2022	BKG CORP LIMITED VS. LEADING HOTELS LTD [UNDER CIRP]	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	12/9/2022	Index Missing and E-Stamp Paper and Affidavit Missing	anand m. mishra
4931	9/9/2022	0710102031462021(N o.of Docs 2)	0710102031462021/6	INTERLOCUTORY APPLICATION (I.B.C)/3069(PB)2021	RAHUL JAIN VS. SBI BANK SOUTH EX-2	Sec 60(5)	12/9/2022	Stamp paper should be above Affidavit, Page 7 according to PDF in Hindi	sangallawassociates
4932	9/9/2022	0710102031462021(N o.of Docs 2)	0710102031462021/6	INTERLOCUTORY APPLICATION (I.B.C)/3069(PB)2021	RAHUL JAIN VS. SBI BANK SOUTH EX-2	Sec 60(5)	12/9/2022	Stamp paper should be above Affidavit, Page 7 according to PDF in Hindi	sangallawassociates

4933	9/9/2022	0710102036962022(N o.of Docs 1)	0710102036962022/2	COMPANY PETITION IB (IBC)/387(ND)2022	SHRI KHATU SHYAM TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	12/9/2022	Index Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	rakesh@12
4934	9/9/2022	0710102046762022(N o.of Docs 2)	0710102046762022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/128(ND)2022	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 242(4)	9/9/2022	E-Stamp Paper Missing	lexalliance.jitesh
4935	31-08-2022	0710102055022022(N o.of Docs 2)	0710102055022022/3	COMPANY PETITION IB (IBC)/562(ND)2022	COMEXI GROUP INDUSTRIES S.A.U. VS. KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	9/9/2022	Wrongly Filed Need to be IA	chambersofppsingh
4936	31-08-2022	0710102055022022(N o.of Docs 2)	0710102055022022/3	COMPANY PETITION IB (IBC)/562(ND)2022	COMEXI GROUP INDUSTRIES S.A.U. VS. KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	9/9/2022	Wrongly Filed Need to be IA	chambersofppsingh
4937	31-08-2022	0710102055022022(N o.of Docs 2)	0710102055022022/3	COMPANY PETITION IB (IBC)/562(ND)2022	COMEXI GROUP INDUSTRIES S.A.U. VS. KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	9/9/2022	Wrongly Filed Need to be IA	chambersofppsingh
4938	31-08-2022	0710102055022022(N o.of Docs 2)	0710102055022022/3	COMPANY PETITION IB (IBC)/562(ND)2022	COMEXI GROUP INDUSTRIES S.A.U. VS. KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	9/9/2022	Wrongly Filed Need to be IA	chambersofppsingh
4939	7/9/2022	0710102049132022(N o.of Docs 2)	0710102049132022/1	INTERLOCUTORY APPLICATION (I.B.C)/3196(PB)2022	SHAHI REALTECH PVT LTD	Sec 60(5)	9/9/2022	Need to Applicant Sign Every Pages and E-Stamp Paper and Affidavit Missing Page No. 18- 95 True Copy Sign Missing and Counsel Sign Missing	quadlegal
4940	9/9/2022	0710102046762022(N o.of Docs 2)	0710102046762022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/128(ND)2022	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 242(4)	9/9/2022	E-Stamp Paper Missing	lexalliance.jitesh
4941	8/9/2022	0710102109932019(N o.of Docs 2)	0710102109932019/14	COMPANY PETITION IB (IBC)/1915(ND)2019	MEENA PORWAL & ORS. VS. CONCEPT HORIZON INFRA PRIVATE LIMITED	IBC under Sec 7	9/9/2022	Index Missing and Need to Application Sign Every Pages	nattasha.garg
4942	9/9/2022	0710102023422021(N o.of Docs 2)	0710102023422021/8	COMPANY APPEAL(COMPANIES ACT)/82(ND)2021	MALBROS FARMS PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	9/9/2022	Some Page No. Missing in PDF and Index Page No. 28 45-47 68, Page Not clear and Some Pages in True Copy Sign Missing	anjaliyadav
4943	8/9/2022	0710102118042020(N o.of Docs 1)	0710102118042020/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED VS. WELLINGTON TRANSPORTATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/9/2022	Page No:21-179 is Not Clear.	saxena&saxena

4944	9/9/2022	0710102046762022(N o.of Docs 2)	0710102046762022/1	INTERLOCATORY APPLICATION(COMPA NIES ACT)/128(ND)2022	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 242(4)	9/9/2022	E-Stamp Paper Missing	lexalliance.jitesh
4945	9/9/2022	0710102046762022(N o.of Docs 2)	0710102046762022/1	INTERLOCATORY APPLICATION(COMPA NIES ACT)/128(ND)2022	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 242(4)	9/9/2022	E-Stamp Paper Missing	lexalliance.jitesh
4946	2/9/2022	0710102021842020(N o.of Docs 2)	0710102021842020/7	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	9/9/2022	E-Stamp Paper and Affidavit Missing	HARSHAL240
4947	2/9/2022	0710102021842020(N o.of Docs 2)	0710102021842020/7	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	9/9/2022	E-Stamp Paper and Affidavit Missing	HARSHAL240
4948	2/9/2022	0710102021842020(N o.of Docs 2)	0710102021842020/7	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	9/9/2022	E-Stamp Paper and Affidavit Missing	HARSHAL240
4949	2/9/2022	0710102021842020(N o.of Docs 2)	0710102021842020/7	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	9/9/2022	E-Stamp Paper and Affidavit Missing	HARSHAL240
4950	8/9/2022	0710102017902022(N o.of Docs 1)	0710102017902022/2	INTERLOCUTORY APPLICATION (I.B.C)/1069(PB)2022	ASHA VERMA VS. NARENDER KUMAR SHARMA	Sec 60(5),Rule 11 of NCLT, 2016	9/9/2022	Page No. 10-46 True Copy Sign Missing in Annexure	nitikapancholi
4951	7/9/2022	0710102062072022(N o.of Docs 3)	0710102062072022/1	COMPANY APPLICATION(COMPA NIES ACT)/307(ND)2022	MRS VEENA KOHLI VS. MR MON MOHAN KOHLI	Application under any other provisions	9/9/2022	E-Stamp Paper and Affidavit Missing	D10592007
4952	8/9/2022	0710102049832022(N o.of Docs 2)	0710102049832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2951(ND)2022	RAKESH TAKYAR VS. SHUNJJOY DAADHICH AND SHALINI SHARMA	Application under any other provisions- IBC	9/9/2022	5 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Address Not Match in E-Stamp Paper and Affidavit	vivek05
4953	8/9/2022	0710102017032022(N o.of Docs 3)	0710102017032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	9/9/2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	taniashar
4954	8/9/2022	0710102017032022(N o.of Docs 3)	0710102017032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	9/9/2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	taniashar
4955	8/9/2022	0710102017032022(N o.of Docs 3)	0710102017032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	9/9/2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	taniashar

4956	8/9/2022	0710102017032022(N o.of Docs 3)	0710102017032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	9/9/2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	taniashar
4957	8/9/2022	0710102015652019(N o.of Docs 3)	0710102015652019/3	COMPANY PETITION (COMPANIES ACT)/406(ND)2019	VIJAY SHANKAR SINGH VS. GRAND VISION TOUR AND TRAVELS PVT. LTD.	Application under any other provisions	9/9/2022	Wrongly filed Need to be Company Petition	ranaranjitsingh
4958	8/9/2022	0710102049132022(N o.of Docs 3)	0710102049132022/2	INTERLOCUTORY APPLICATION (I.B.C)/3196(PB)2022	SHAHI REALTECH PVT LTD	Sec 60(5)	9/9/2022	Pagination Wrong According Your Index in Volume 2	quadlegal
4959	7/9/2022	0710102010152021(N o.of Docs 2)	0710102010152021/10	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) VS. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	8/9/2022	Index missing	Prabhat1207
4960	7/9/2022	0710102021842020(N o.of Docs 2)	0710102021842020/9	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	8/9/2022	Index msising, Main Case Number missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	aishwarya96
4961	7/9/2022	0710102031242022(N o.of Docs 3)	0710102031242022/1	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	8/9/2022	Page Numbers msising in Index, Pagination msising in Reply document, E-stamp misisng	b_arora
4962	7/9/2022	0710102014102022(N o.of Docs 3)	0710102014102022/7	INTERLOCUTORY APPLICATION (I.B.C)/903(ND)2022	TECHNOLOGY DEVELOPMENT BOARD VSSIBA KUMAR MOHAPTRA	Sec 60(5)	8/9/2022	Wrongly Filed	advmeghnarao
4963	7/9/2022	0710102014102022(N o.of Docs 3)	0710102014102022/7	INTERLOCUTORY APPLICATION (I.B.C)/903(ND)2022	TECHNOLOGY DEVELOPMENT BOARD VSSIBA KUMAR MOHAPTRA	Sec 60(5)	8/9/2022	Wrongly Filed	advmeghnarao
4964	7/9/2022	0710102068472020(N o.of Docs 1)	0710102068472020/3	COMPANY PETITION IB (IBC)/659(ND)2021	PUNJAB NATIONAL BANK VS. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	8/9/2022	Need to File in IA	rksinghal50
4965	7/9/2022	0710102014102022(N o.of Docs 3)	0710102014102022/7	INTERLOCUTORY APPLICATION (I.B.C)/903(ND)2022	TECHNOLOGY DEVELOPMENT BOARD VSSIBA KUMAR MOHAPTRA	Sec 60(5)	8/9/2022	Wrongly Filed	advmeghnarao
4966	7/9/2022	0710102014102022(N o.of Docs 3)	0710102014102022/7	INTERLOCUTORY APPLICATION (I.B.C)/903(ND)2022	TECHNOLOGY DEVELOPMENT BOARD VSSIBA KUMAR MOHAPTRA	Sec 60(5)	8/9/2022	Wrongly Filed	advmeghnarao
4967	3/9/2022	0710102060242022(N o.of Docs 2)	0710102060242022/2	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2022	ACUTE DAILY MEDIA PRIVATE LIMITED VS. SHARP EYE ADVERTISING PRIVATE LIMITED	Application under any other provisions- IBC	7/9/2022	E-stamp and Affidavit msising	siddharthmullick
4968	5/9/2022	0710102055322022(N o.of Docs 1)	0710102055322022/2	COMPANY APPEAL(COMPANIES ACT)/160(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SOULCITY INFRATECH PVT. LTD.)	Sec 252 (1) - By Government Body	7/9/2022	Page No. 6-7 True Copy Sign Missing	itdpuneetrai

4969	5/9/2022	0710102141152019(N o.of Docs 1)	0710102141152019/8	COMPANY PETITION IB (IBC)/2966(ND)2019	GOURAV SHARMA VS. UNIQUE REALTY PRIVATE LIMITED	IBC Under Sec 9	7/9/2022	Index Missing and Incomplete Documents	VISHALBANSALD3 14210
4970	5/9/2022	0710102071792021(N o.of Docs 2)	0710102071792021/9	INTERLOCUTORY APPLICATION (I.B.C)/4615(PB)2021	AYYAGARI VISWANADHA SARMA VSDEEP ACCOUSTICS PRIVATE LIMITED	Application under any other provisions- IBC,Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	7/9/2022	Page No. 35-36 Page Not clear	anuragchandra
4971	5/9/2022	0710102039712022(N o.of Docs 3)	0710102039712022/3	COMPANY PETITION (COMPANIES ACT)/90(PB)2022	SUDHIR KUMAR JAINI VS. DIVINE THERMAL WRAP PRIVATE LIMITED	Sec. 244(1),Sec. 241(1),Sec. 242(4)	7/9/2022	Notary Stamp Missing in E-Stamp Paper and Need to Applicant Sign Every Pages Page No. 62-71 Page Not Clear and Page No. 72- 152 179- 192 Page Not clear and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	Shwetasinha130@gmail
4972	5/9/2022	0710102039372022(N o.of Docs 2)	0710102039372022/2	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2022	M/S VIPUL MOTORS PVT. LTD. VS. M/S SHIVKALA DEVELOPERS PVT. LTD.	Sec 60(5)	7/9/2022	Page No. Not Mentioned in Index and E-Stamp paper Missing	shankarimishra
4973	5/9/2022	0710102035932022(N o.of Docs 2)	0710102035932022/1	INTERLOCUTORY APPLICATION (I.B.C)/2771(ND)2022	CHHARIA HOLDINGS PRIVATE LIMITED VS. ANUP KUMAR LIQUIDATOR	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	7/9/2022	Page Not Mentioned in Index and E-Stamp Paper Missing and Affidavit Incomplete	shankarimishra
4974	5/9/2022	0710102033432022(N o.of Docs 2)	0710102033432022/1	INTERLOCUTORY APPLICATION (I.B.C)/2164(ND)2022	BDR BUILDERS AND DEVELOPERS PVT. LTD. VS. MR. ANUP KUMAR LIQUIDATOR OF CORPORATE DEBTOR	Sec 60(5)	7/9/2022	Page Not Mentioned in Index and E-Stamp Paper Missing and Affidavit Incomplete	shankarimishra
4975	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4976	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4977	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4978	5/9/2022	0710102133082019(N o.of Docs 2)	0710102133082019/11	COMPANY PETITION IB (IBC)/365(ND)2021	ROYAL MANPOWER SERVICES VS. FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	IBC Under Sec 9	7/9/2022	Counsel Detail Missing and Need to Sign Every Pages	shreeyash.lalit
4979	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik

4980	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4981	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4982	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4983	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4984	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4985	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4986	3/9/2022	0710102133082019(N o.of Docs 1)	0710102133082019/10	COMPANY PETITION IB (IBC)/365(ND)2021	ROYAL MANPOWER SERVICES VS. FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	IBC Under Sec 9	7/9/2022	Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	shreyash.lalit
4987	3/9/2022	0710102071762021(N o.of Docs 2)	0710102071762021/4	INTERLOCUTORY APPLICATION (I.B.C)/4534(ND)2021	M/S RIDHI SIDHI VS. RAJENDRA KUMAR GOEL	19(2)	7/9/2022	Pages 117 to 119, 134 to 136 according to PDF Not Clear, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	apoorvkhatore
4988	3/9/2022	0710102028792018(N o.of Docs 1)	0710102028792018/8	COMPANY PETITION IB (IBC)/1788(ND)2018	SARIKA SOMVANSHI VS. R S STONE	IBC under Sec 7	7/9/2022	Need to File in IA	dkagarwal_ip
4989	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4990	5/9/2022	0710102141152019(N o.of Docs 1)	0710102141152019/7	COMPANY PETITION IB (IBC)/2966(ND)2019	GOURAV SHARMA VS. UNIQUE REALTY PRIVATE LIMITED	IBC Under Sec 9	7/9/2022	Index Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	VISHALBANSALD3 14210
4991	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4992	5/9/2022	0710102087752021(N o.of Docs 3)	0710102087752021/4	COMPANY PETITION IB (IBC)/99(ND)2022	VAISHNO INDUSTRIES PRIVATE LIMITED VS. HORIZON GLOBAL LIMITED	IBC Under Sec 9	7/9/2022	Volume 1 Index Missing 15 Rs. Welfare Fund Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	rakesh@12

4993	5/9/2022	0710102084452021(N o.of Docs 1)	0710102084452021/10	INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2021	BIKRAM SINGH GUSAIN VS MOHIT CHAWLA & ORS	Application under any other provisions- IBC	7/9/2022	Page No. 59-60 Page Not Clear	bikramsg
4994	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4995	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4996	5/9/2022	0710102005372022(N o.of Docs 3)	0710102005372022/2	COMPANY PETITION (COMPANIES ACT)/12(PB)2022	HARENDER SINGH VS. H S POWER PROJECTS PRIVATE LIMITED	Sec. 130(1),Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	7/9/2022	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	RBAJAJIP
4997	6/9/2022	0710102042172022(N o.of Docs 2)	0710102042172022/3	COMPANY APPLICATION(COMPANIES ACT)/213(ND)2022	UNIVERSAL CONVEYOR BELTINGS LIIMTED VS. AMREX MARKETING PRIVATE LIMITED	Rule 11 of NCLT	7/9/2022	Sign msising in Pages 1 to 2, True Copy sign msising in Pages 4 to 16 according to PDF	Niharika
4998	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
4999	6/9/2022	0710102076002021(N o.of Docs 4)	0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	7/9/2022	Master Index Missing	lokeshmalik
5000	6/9/2022	0710102057602022(N o.of Docs 3)	0710102057602022/2	COMPANY PETITION (COMPANIES ACT)/124(ND)2022	SNEHLATA VS. DOON HATCHERIES LIMITED	Sec. 241(1),Sec. 242(4)	7/9/2022	Notary Stamp Missing in E-Stamp Paper and Affidavit is Back Date Please True Typed Copy Mentioned in Page No. and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	udaysingh
5001	6/9/2022	0710204000182016(N o.of Docs 2)	0710204000182016/21	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	MS. PUNITA KHATTER VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec 272 of the Companies Act , 2013	7/9/2022	E-Stamp Paper Missing and Page No. 29 to 42 44 to 47 , 65 to 67 , 69 - 74, 87 - 98 True Copy Sign Missing and Page No. 62 Not Clear	tuhin
5002	6/9/2022	0710102069592020(N o.of Docs 2)	0710102069592020/18	COMPANY PETITION IB (IBC)/1011(ND)2020	M/S INDORE CFA SOLUTION VS. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	7/9/2022	Index Missing and E-Stamp Paper Missing Need to Applicant Sign Every Pages	12122016
5003	2/9/2022	0710102011162022(N o.of Docs 2)	0710102011162022/5	COMPANY PETITION IB (IBC)/172(ND)2022	MARUTI BITUMEN PRIVATE LIMITED VS. C P ARORA ENGINEERS CONTRACTORS PRIVATELIMITED	IBC Under Sec 9	6/9/2022	Need to File in IA	anilgrwlla

5004	5/9/2022	0710204000182016(N o.of Docs 2)	0710204000182016/20	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	MS. PUNITA KHATTER VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec 272 of the Companies Act , 2013	6/9/2022	Index, True Copy Sign, Stamp Paper and Affidavit is Missing.	tuhin
5005	2/9/2022	0710102011162022(N o.of Docs 2)	0710102011162022/5	COMPANY PETITION IB (IBC)/172(ND)2022	MARUTI BITUMEN PRIVATE LIMITED VS. C P ARORA ENGINEERS CONTRACTORS PRIVATELIMITED	IBC Under Sec 9	6/9/2022	Need to File in IA	anilgrwlla
5006	2/9/2022	0710102011162022(N o.of Docs 2)	0710102011162022/5	COMPANY PETITION IB (IBC)/172(ND)2022	MARUTI BITUMEN PRIVATE LIMITED VS. C P ARORA ENGINEERS CONTRACTORS PRIVATELIMITED	IBC Under Sec 9	6/9/2022	Need to File in IA	anilgrwlla
5007	2/9/2022	0710102011162022(N o.of Docs 2)	0710102011162022/6	COMPANY PETITION IB (IBC)/172(ND)2022	MARUTI BITUMEN PRIVATE LIMITED VS. C P ARORA ENGINEERS CONTRACTORS PRIVATELIMITED	IBC Under Sec 9	6/9/2022	Need to File in IA	anilgrwlla
5008	2/9/2022	0710102049362022(N o.of Docs 1)	0710102049362022/1	COMPANY PETITION IB (IBC)/583(ND)2022	M/S DESHWAL WASTE MANAGEMENT PVT. LTD. VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	6/9/2022	E-stamp missing	Devanggautam
5009	20-05-2022	1010000402322017(N o.of Docs 2)	1010000402322017/47	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED	IBC under Sec 7	6/9/2022		AMS.MISHA
5010	2/9/2022	0710102041332022(N o.of Docs 1)	0710102041332022/2	COMPANY APPEAL(COMPANIES ACT)/172(ND)2022	PRABHAKAR KUMAR VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	6/9/2022	Main Case Number missing	VAPNASSOCIATE S
5011	10/8/2022	1010000402322017(N o.of Docs 3)	1010000402322017/52	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED	IBC under Sec 7	6/9/2022	Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Vakalatnama should be filed in main Counter Affidavit document	PJLAW
5012	2/9/2022	0710102074662021(N o.of Docs 2)	0710102074662021/17	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	6/9/2022	Proof of service wrongly filed	SAIKRISHNA1
5013	5/9/2022	0710102166062019(N o.of Docs 2)	0710102166062019/7	COMPANY PETITION IB (IBC)/120(ND)2020	M/S. KARGO LEAGUE LOGISTICS PVT. LIMITED VS. S. IREO HOSPITALITY COMPANY PVT. LIMITED	IBC Under Sec 9	6/9/2022	Stamp Paper, Affidavit is Missing.	aaryan@sasttralegal
5014	2/9/2022	0710102074662021(N o.of Docs 2)	0710102074662021/19	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	6/9/2022	Sign msising in Pages 1 to 4 according to PDF, True Copy sign msising in Pages 6 to 9 according to PDF	SAIKRISHNA1

5015	2/9/2022	0710102011162022(N o.of Docs 2)	0710102011162022/5	COMPANY PETITION IB (IBC)/172(ND)2022	MARUTI BITUMEN PRIVATE LIMITED VS. C P ARORA ENGINEERS CONTRACTORS PRIVATELIMITED	IBC Under Sec 9	6/9/2022	Need to File in IA	aniilgrwlla
5016	1/9/2022	0710102091132020(N o.of Docs 2)	0710102091132020/6	INTERLOCUTORY APPLICATION (I.B.C)/4061(ND)2020	YASIR IQBAL VS. METALLICZ MEDIA PVT LTD	Rule 11 of NCLT, 2016	5/9/2022	NEED TO FILE IA	lawlines20
5017	1/9/2022	0710102038522022(N o.of Docs 1)	0710102038522022/1	INTERLOCUTORY APPLICATION (I.B.C)/2323(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/9/2022	Welfare Fee stamp missing in Vakalatnama	virenscharma
5018	1/9/2022	0710102020322021(N o.of Docs 2)	0710102020322021/3	COMPANY PETITION IB (IBC)/582(ND)2021	SANJAY KUMAR GOEL VS. SARIKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	5/9/2022	Notary msising in E-stamp, Place the Welfare Fee stamp in Blank spaces in Vakalatnama, COurt Fee stamp msising in Vakalatnama	arjunsehgal
5019	1/9/2022	0710102059882022(N o.of Docs 3)	0710102059882022/1	COMPANY PETITION IB (IBC)/606(ND)2022	PRADYUMAN OVERSEAS LIMITED VS. K.R. FOODS LTD	IBC Under Sec 9	5/9/2022	Place the Court Fee stamp in Blank spaces in Vakalatnama	RRRLEGAL
5020	1/9/2022	0710102009312022(N o.of Docs 1)	0710102009312022/3	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	5/9/2022	Place the Court Fee stamps in Blank spaces in Vakalatnama	nistha_gupta
5021	1/9/2022	0710102020322021(N o.of Docs 1)	0710102020322021/2	COMPANY PETITION IB (IBC)/582(ND)2021	SANJAY KUMAR GOEL VS. SARIKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	5/9/2022	Index msising	arjunsehgal
5022	1/9/2022	0710102050922022(N o.of Docs 1)	0710102050922022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2022	ABACUS EXIM PRIVATE LIMITED	Sub-section (I) of section 230	5/9/2022	True Copy sign misising in Pages 11 to 23 according to PDF	advkrishan
5023	1/9/2022	0710102056592022(N o.of Docs 2)	0710102056592022/5	COMPANY PETITION IB (IBC)/594(ND)2022	DE SOUZA LEISURES PRIVATE LIMITED VS. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	IBC Under Sec 9	5/9/2022	True Copy sign misising in Judgement document	D8252007
5024	1/9/2022	0710102059882022(N o.of Docs 3)	0710102059882022/1	COMPANY PETITION IB (IBC)/606(ND)2022	PRADYUMAN OVERSEAS LIMITED VS. K.R. FOODS LTD	IBC Under Sec 9	5/9/2022	Place the Court Fee stamp in Blank spaces in Vakalatnama	RRRLEGAL
5025	1/9/2022	0710102149442019(N o.of Docs 2)	0710102149442019/7	COMPANY PETITION IB (IBC)/2996(PB)2019	NIRAJ JAIN VS. M/S ALMOND INFRABUILD PRIVATE LIMITED	IBC under Sec 7	5/9/2022	Need to File in IA	psplegal
5026	1/9/2022	0710102059882022(N o.of Docs 3)	0710102059882022/1	COMPANY PETITION IB (IBC)/606(ND)2022	PRADYUMAN OVERSEAS LIMITED VS. K.R. FOODS LTD	IBC Under Sec 9	5/9/2022	Place the Court Fee stamp in Blank spaces in Vakalatnama	RRRLEGAL
5027	1/9/2022	0710102058532022(N o.of Docs 1)	0710102058532022/2	INTERLOCUTORY APPLICATION (I.B.C)/3648(ND)2022	ASHOK KUMAR VSSAURAV BANERJEE	Sec 60(5)	5/9/2022	Index missing, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	vivek.vashi
5028	2/9/2022	0710102093592021(N o.of Docs 2)	0710102093592021/3	INTERLOCUTORY APPLICATION (I.B.C)/5954(ND)2021	KARVY FINANCIAL SERVICES LIMITED VS. RAJSONS PUBLICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/9/2022	Affidavit missing	counselgulshan@gmail

5029	1/9/2022	0710102059882022(N o.of Docs 3)	0710102059882022/1	COMPANY PETITION IB (IBC)/606(ND)2022	PRADYUMAN OVERSEAS LIMITED VS. K.R. FOODS LTD	IBC Under Sec 9	5/9/2022	Place the Court Fee stamp in Blank spaces in Vakalatnama	RRRLEGAL
5030	31-08-2022	0710102064532022(N o.of Docs 2)	0710102064532022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/196(ND)2022	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	2/9/2022	Notary msising in E-stamp	Ravi Mohan
5031	1/9/2022	0710200401122016(N o.of Docs 5)	0710200401122016/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2016	LEENA MEHTA VS M/S GANGOTRI CONSTRUCTIONS PRIVATE LIMITED & ORS	Application under any other provisions	2/9/2022	Rejoinder and Affidavit Separately Filed	drsarbjitsharma
5032	2/9/2022	0710102057922022(N o.of Docs 1)	0710102057922022/2	COMPANY PETITION IB (IBC)/582(ND)2022	VRINDAA ADVANCED MATERIALS LIMITED VS. BEST AGROLIFE LIMITED	IBC Under Sec 9	2/9/2022	Index Missing	mohit.nandwani
5033	31-08-2022	0710102027772022(N o.of Docs 1)	0710102027772022/2	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	1/9/2022	One rupee Court Fee stamp msising in Vakalatnama	pinnaclelawassoci ate
5034	31-08-2022	0710102027772022(N o.of Docs 1)	0710102027772022/3	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	1/9/2022	One rupee Court Fee stamp msising in Vakalatnama, Place the Welfare Fee stamp in Blank spaces in Vakalatnama	pinnaclelawassoci ate
5035	31-08-2022	0710102027772022(N o.of Docs 1)	0710102027772022/4	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH VS. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	1/9/2022	One rupee Court Fee stamp msising in Vakalatnama, Place the Welfare Fee stamp in Blank spaces in Vakalatnama	pinnaclelawassoci ate
5036	31-08-2022	0710102061252020(N o.of Docs 2)	0710102061252020/4	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	MUKESH KUMAR SHARMA VS. MEHNDER BANSAL	Sec. 241(1)	1/9/2022	Notary msising in E-stamp, Annexure word msising in Page 3 according to PDF, Pages 14,16 to 21,23 according to PDF Not CLear	jatinsethi
5037	1/9/2022	0710102045162022(N o.of Docs 1)	0710102045162022/1	INTERLOCATORY APPLICATION (I.B.C)/2797(ND)2022	SALASAR BUILDERS THROUGH PROPRIETOR MR DURGESH KUMAR SHARMA IN THE MATTER OF NORTH RAJASTHAN BUILDWELL PVT. LTD.	Application under any other provisions- IBC	1/9/2022	Stamp Paper is Missing.	durgeshk.salasar
5038	31-08-2022	0710102039442022(N o.of Docs 2)	0710102039442022/5	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022	RAJENDRA KHARE	Rule 11 of NCLT	1/9/2022	Pages 11,12,21 according to PDF are in Hindi	prateekgupta123
5039	31-08-2022	0710102039442022(N o.of Docs 2)	0710102039442022/5	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022	RAJENDRA KHARE	Rule 11 of NCLT	1/9/2022	Pages 11,12,21 according to PDF are in Hindi	prateekgupta123

5040	31-08-2022	0710102061252020(N o.of Docs 2)	0710102061252020/4	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	MUKESH KUMAR SHARMA VS. MEHNDER BANSAL	Sec. 241(1)	1/9/2022	Notary msising in E-stamp, Annexure word msising in Page 3 according to PDF, Pages 14,16 to 21,23 according to PDF Not CLear	jatinsssethi
5041	31-08-2022	0710102061252020(N o.of Docs 2)	0710102061252020/4	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	MUKESH KUMAR SHARMA VS. MEHNDER BANSAL	Sec. 241(1)	1/9/2022	Notary msising in E-stamp, Annexure word msising in Page 3 according to PDF, Pages 14,16 to 21,23 according to PDF Not CLear	jatinsssethi
5042	31-08-2022	0710102092072021(N o.of Docs 2)	0710102092072021/8	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	1/9/2022	Stamp Paper is Missing.	trilegal2
5043	8/4/2021	0710102079222020(N o.of Docs 2)	0710102079222020/4	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	1/9/2022	Stamp Paper is Missing.	HARSHAL240
5044	31-08-2022	0710102091782021(N o.of Docs 2)	0710102091782021/1	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	1/9/2022	Stamp paper Notary and Vakalatnama is missing.	rekhasaroha
5045	31-08-2022	0710102091782021(N o.of Docs 2)	0710102091782021/1	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	1/9/2022	Stamp paper Notary and Vakalatnama is missing.	rekhasaroha
5046	31-08-2022	0710102091782021(N o.of Docs 2)	0710102091782021/1	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	1/9/2022	Stamp paper Notary and Vakalatnama is missing.	rekhasaroha
5047	31-08-2022	0710102091782021(N o.of Docs 2)	0710102091782021/1	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	1/9/2022	Stamp paper Notary and Vakalatnama is missing.	rekhasaroha
5048	8/4/2021	0710102079222020(N o.of Docs 2)	0710102079222020/4	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	1/9/2022	Stamp Paper is Missing.	HARSHAL240
5049	8/4/2021	0710102079222020(N o.of Docs 2)	0710102079222020/4	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	1/9/2022	Stamp Paper is Missing.	HARSHAL240
5050	8/4/2021	0710102079222020(N o.of Docs 2)	0710102079222020/4	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	1/9/2022	Stamp Paper is Missing.	HARSHAL240
5051	8/4/2021	0710102079222020(N o.of Docs 2)	0710102079222020/4	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	1/9/2022	Stamp Paper is Missing.	HARSHAL240

5052	8/4/2021	0710102079222020(N o.of Docs 2)	0710102079222020/4	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	1/9/2022	Stamp Paper is Missing.	HARSHAL240
5053	31-08-2022	0710102061252020(N o.of Docs 2)	0710102061252020/4	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	MUKESH KUMAR SHARMA VS. MEHNDER BANSAL	Sec. 241(1)	1/9/2022	Notary msising in E- stamp, Annexure word msising in Page 3 according to PDF, Pages 14,16 to 21,23 according to PDF Not Clear	jatinssethi
5054	8/4/2021	0710102079222020(N o.of Docs 2)	0710102079222020/4	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	1/9/2022	Stamp Paper is Missing.	HARSHAL240
5055	8/4/2021	0710102079222020(N o.of Docs 2)	0710102079222020/4	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	1/9/2022	Stamp Paper is Missing.	HARSHAL240
5056	8/4/2021	0710102079222020(N o.of Docs 2)	0710102079222020/4	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	1/9/2022	Stamp Paper is Missing.	HARSHAL240
5057	1/9/2022	0710102045162022(N o.of Docs 1)	0710102045162022/1	INTERLOCUTORY APPLICATION (I.B.C)/2797(ND)2022	SALASAR BUILDERS THROUGH PROPRIETOR MR DURGESH KUMAR SHARMA IN THE MATTER OF NORTH RAJASTHAN BUILDWELL PVT. LTD.	Application under any other provisions- IBC	1/9/2022	Stamp Paper is Missing.	durgeshk.salasar
5058	1/9/2022	0710102045162022(N o.of Docs 1)	0710102045162022/1	INTERLOCUTORY APPLICATION (I.B.C)/2797(ND)2022	SALASAR BUILDERS THROUGH PROPRIETOR MR DURGESH KUMAR SHARMA IN THE MATTER OF NORTH RAJASTHAN BUILDWELL PVT. LTD.	Application under any other provisions- IBC	1/9/2022	Stamp Paper is Missing.	durgeshk.salasar
5059	1/9/2022	0710102045162022(N o.of Docs 1)	0710102045162022/1	INTERLOCUTORY APPLICATION (I.B.C)/2797(ND)2022	SALASAR BUILDERS THROUGH PROPRIETOR MR DURGESH KUMAR SHARMA IN THE MATTER OF NORTH RAJASTHAN BUILDWELL PVT. LTD.	Application under any other provisions- IBC	1/9/2022	Stamp Paper is Missing.	durgeshk.salasar

5060	31-08-2022	0710102039442022(N o.of Docs 2)	0710102039442022/5	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022	RAJENDRA KHARE	Rule 11 of NCLT	1/9/2022	Pages 11,12,21 according to PDF are in Hindi	prateekgupta123
5061	31-08-2022	0710102039442022(N o.of Docs 2)	0710102039442022/5	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022	RAJENDRA KHARE	Rule 11 of NCLT	1/9/2022	Pages 11,12,21 according to PDF are in Hindi	prateekgupta123
5062	31-08-2022	0710102092072021(N o.of Docs 2)	0710102092072021/7	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	1/9/2022	Stamp Paper and True Copy Sign are Missing.	trilegal2
5063	30-08-2022	0710102047542022(N o.of Docs 1)	0710102047542022/2	COMPANY PETITION (COMPANIES ACT)/125(ND)2022	PANKUL JAIN VS. SILVIA REST PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-08-2022	1 Rs. Court Fess Missing in Vakalatnama	gaurav.hsethi@gmail.
5064	30-08-2022	0710102045702022(N o.of Docs 2)	0710102045702022/1	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS. POONAM SHARMA	Sec. 241(1),Sec. 242(4)	31-08-2022	Need to Sign Applicant Every Pages and E-Stamp Paper Missing and True Copy Sign Missing in Annexure	rohitsaroj9654
5065	30-08-2022	0710102077562020(N o.of Docs 2)	0710102077562020/3	INTERLOCUTORY APPLICATION (I.B.C)/3712(PB)2020	MOHD NAZIM KHAN VS. MR. NARESH KUMAR SHARMA	Section 74	31-08-2022	Need to Applicant Sign Every Pages and 3 Rs. Court Fess Missing in Vakalatnama	OPGAGGAR
5066	30-08-2022	0710200401122016(N o.of Docs 6)	0710200401122016/5	COMPANY PETITION (COMPANIES ACT)/34(ND)2016	LEENA MEHTA VS M/S GANGOTRI CONSTRUCTIONS PRIVATE LIMITED & ORS	Application under any other provisions	31-08-2022	Wrongly Filed	drsarbjitsharma
5067	29-08-2022	0710102142742019(N o.of Docs 2)	0710102142742019/4	COMPANY PETITION IB (IBC)/174(PB)2020	HAJI ABDUL HAI VS. PROPLARITY INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	31-08-2022	Page No. 3-40 True Copy Sign Missing Annexure and Applicant Sing Every Pages	Keystone Partners
5068	30-08-2022	0710102166182019(N o.of Docs 1)	0710102166182019/8	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-08-2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	advmeghnarao
5069	29-08-2022	0710102094032021(N o.of Docs 2)	0710102094032021/1	COMPANY PETITION IB (IBC)/795(ND)2021	ANGELIQUA TRADELINKS PRIVATE LIMITED VS. SPML INFRA LIMITED	IBC under Sec 7	31-08-2022	Need to File in IA	delhi109
5070	30-08-2022	0710102029362022(N o.of Docs 1)	0710102029362022/5	COMPANY PETITION (COMPANIES ACT)/74(ND)2022	PREETI JAIKISHAN BHAGCHANDKA VS. NEGOLICE INDIA LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec 424 (3)	31-08-2022	Court Fee stamp missing in All the Vakalatnamas	shivangsingh
5071	30-08-2022	0710102009802022(N o.of Docs 2)	0710102009802022/8	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	31-08-2022	E-Stamp Paper Missing and 1 Rs. Court Fess Missing in Vakalatnama	Adv@PrashantShukla
5072	29-08-2022	0710102062242021(N o.of Docs 2)	0710102062242021/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2021	NAVEEN GAUTAM VS. KISHAN DUTT GAUTAM	Sec. 244(1),Sec. 241(1),Sec. 242(4)	31-08-2022	Index Missing and Incomplete Documents	RITU1171
5073	30-08-2022	0710102093962021(N o.of Docs 2)	0710102093962021/4	COMPANY PETITION IB (IBC)/62(ND)2022	SURYA CARGO FORWARDERS PRIVATE LIMITED VS. PHOENIX EXPRESS PRIVATE LIMITED	IBC Under Sec 9	31-08-2022	E-Stamp Paper Missing	D14182016

5074	30-08-2022	0710102035362022(N o.of Docs 1)	0710102035362022/1	TRANSFER APPLICATION/8(PB)2022	THREE C INFRATECH PRIVATE LIMITED VS. AMARJIT SINGH CHATHA	Rule16(d),NCLT Rules,2016	31-08-2022	25 Rs, Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	advmeghnarao
5075	30-08-2022	0710102009802022(N o.of Docs 2)	0710102009802022/7	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA VS. ANUPAM PANDEY	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	31-08-2022	E-Stamp Paper Missing and 1 Rs. Court Fess Missing in Vakalatnama	Adv@PrashantShukla
5076	30-08-2022	0710102008572021(N o.of Docs 2)	0710102008572021/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021	MV IMPEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	31-08-2022	Wrongly Filed Need to IA	Vkco@nclt
5077	30-08-2022	0710102029362022(N o.of Docs 1)	0710102029362022/6	COMPANY PETITION (COMPANIES ACT)/74(ND)2022	PREETI JAIKISHAN BHAGCHANDKA VS. NEGOLICE INDIA LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec 424 (3)	31-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	shivangsingh
5078	30-08-2022	0710102017152021(N o.of Docs 2)	0710102017152021/6	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	31-08-2022	Wrongly Filed Need to be IA	nehaatul2017
5079	29-08-2022	0710120008412018(N o.of Docs 8)	0710120008412018/19	COMPANY PETITION IB (IBC)/1106(ND)2018	M/S. PANIPAT TEXO FABRS PVT. LTD. VS. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	IBC Under Sec 9	30-08-2022	All the Affidavit of service documents should be filed in separate miscellaneous dairy numbers	akashkjco
5080	29-08-2022	0710102038902022(N o.of Docs 1)	0710102038902022/1	INTERLOCUTORY APPLICATION (I.B.C)/2415(PB)2022	M/S HIMMATSINGKA EXPORTS PVT. LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE VSSHIV KUMAR JATIA	Sec 60(5)	30-08-2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	ripudaman7777
5081	29-08-2022	0710102011972021(N o.of Docs 2)	0710102011972021/2	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Section 95(1)	30-08-2022	Wrong Filed	PRAMESHBABU
5082	26-08-2022	0710102062842022(N o.of Docs 2)	0710102062842022/3	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	30-08-2022	Order Copy Not Open Technical Error	Sonam Sharma
5083	19-08-2022	0710102021342022(N o.of Docs 1)	0710102021342022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2022	PURESOFTWARE PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-08-2022	Page No. 9-19 Page Not Clear	anubhavnclt
5084	19-08-2022	0710102021342022(N o.of Docs 1)	0710102021342022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2022	PURESOFTWARE PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-08-2022	Page No. 9-19 Page Not Clear	anubhavnclt
5085	29-08-2022	0710102039442022(N o.of Docs 2)	0710102039442022/1	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022	RAJENDRA KHARE	Rule 11 of NCLT	30-08-2022	Page No. Not Mentioned in True Typed copy Please Mentioned Page No. Hindi to English True Typed Copy	spsc

5099	14-07-2022	0710102044322022(N o.of Docs 2)	0710102044322022/2	COMPANY PETITION IB (IBC)/444(ND)2022	Y AND R BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	30-08-2022	Wrongly Filed Need to IA	roc.delhi
5100	14-07-2022	0710102044322022(N o.of Docs 2)	0710102044322022/2	COMPANY PETITION IB (IBC)/444(ND)2022	Y AND R BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	30-08-2022	Wrongly Filed Need to IA	roc.delhi
5101	14-07-2022	0710102044322022(N o.of Docs 2)	0710102044322022/2	COMPANY PETITION IB (IBC)/444(ND)2022	Y AND R BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	30-08-2022	Wrongly Filed Need to IA	roc.delhi
5102	30-08-2022	0710102094312021(N o.of Docs 1)	0710102094312021/4	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	30-08-2022	Index is Missing.	Rahulnclt
5103	27-08-2022	0710102087762021(N o.of Docs 2)	0710102087762021/8	COMPANY PETITION IB (IBC)/808(ND)2021	RAJENDRA PRASAD TAK VS. CORE PETROLEUM LTD	IBC Section 59,Application under any other provisions- IBC	30-08-2022	Page No. 14 28, 29-32 33-45 53 Page Not Clear	@advprashant
5104	27-08-2022	0710102087762021(N o.of Docs 2)	0710102087762021/8	COMPANY PETITION IB (IBC)/808(ND)2021	RAJENDRA PRASAD TAK VS. CORE PETROLEUM LTD	IBC Section 59,Application under any other provisions- IBC	30-08-2022	Page No. 14 28, 29-32 33-45 53 Page Not Clear	@advprashant
5105	27-08-2022	0710102087762021(N o.of Docs 2)	0710102087762021/8	COMPANY PETITION IB (IBC)/808(ND)2021	RAJENDRA PRASAD TAK VS. CORE PETROLEUM LTD	IBC Section 59,Application under any other provisions- IBC	30-08-2022	Page No. 14 28, 29-32 33-45 53 Page Not Clear	@advprashant
5106	27-08-2022	0710102087762021(N o.of Docs 2)	0710102087762021/8	COMPANY PETITION IB (IBC)/808(ND)2021	RAJENDRA PRASAD TAK VS. CORE PETROLEUM LTD	IBC Section 59,Application under any other provisions- IBC	30-08-2022	Page No. 14 28, 29-32 33-45 53 Page Not Clear	@advprashant
5107	29-08-2022	0710102014882021(N o.of Docs 1)	0710102014882021/3	INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)2021	INDIAN OVERSEAS BANK VS. M/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	30-08-2022	Incomplete Documents Wrongly Filed Need to IA	aaryan@sasttralegal
5108	29-08-2022	0710102011842021(N o.of Docs 2)	0710102011842021/2	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	30-08-2022	Wrong Filed	PRAMESHBABU
5109	27-08-2022	0710102090432021(N o.of Docs 2)	0710102090432021/3	INTERLOCUTORY APPLICATION (I.B.C)/5742(ND)2021	RAJESH RAMNANI VS. PM SUKUMAR & ORS	Sec 60(5)	30-08-2022	Address Not Match in Affidavit	rajeshramnani2407
5110	19-08-2022	0710102021342022(N o.of Docs 1)	0710102021342022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2022	PURESOFTWARE PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-08-2022	Page No. 9-19 Page Not Clear	anubhavncit
5111	19-08-2022	0710102021342022(N o.of Docs 1)	0710102021342022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2022	PURESOFTWARE PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-08-2022	Page No. 9-19 Page Not Clear	anubhavncit
5112	27-08-2022	0710102013472022(N o.of Docs 1)	0710102013472022/1	INTERLOCUTORY APPLICATION (I.B.C)/862(PB)2022	ASHUTOSH JAIN VS. MORPHEUS DEVELPERS PVT. LTD.	Rule 11 of NCLT, 2016	30-08-2022	E-Stamp Paper and Affidavit Missing	office@bavlegal.in
5113	27-08-2022	0710102003872022(N o.of Docs 1)	0710102003872022/4	COMPANY PETITION IB (IBC)/17(PB)2022	PROMAC ENGINEERING INDUSTRIES LIMITED VS. JAGUAR OVERSEAS LIMITED	IBC Under Sec 9	30-08-2022	Page No. 6-179 True Copy Sign Missing	spsc

5114	25-08-2022	0710102062842022(N o.of Docs 2)	0710102062842022/2	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	30-08-2022	Order Copy Not Open Technical Error	Sonam Sharma
5115	25-08-2022	0710102062842022(N o.of Docs 2)	0710102062842022/2	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	30-08-2022	Order Copy Not Open Technical Error	Sonam Sharma
5116	25-08-2022	0710102062842022(N o.of Docs 2)	0710102062842022/2	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	30-08-2022	Order Copy Not Open Technical Error	Sonam Sharma
5117	25-08-2022	0710102062842022(N o.of Docs 2)	0710102062842022/2	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	30-08-2022	Order Copy Not Open Technical Error	Sonam Sharma
5118	20-08-2022	0710102078292021(N o.of Docs 2)	0710102078292021/1	INTERLOCUTORY APPLICATION (I.B.C)/5456(PB)2021	SURYA PHARMACEUTICAL LIMITED THROUGH LIQUIDATOR MR. HARVINDER KUMAR JATANA VSTHE ESTATE OFFICER ESTATE OFFICE U.T. CHANDIGARH	Rule 11 of NCLT, 2016	29-08-2022	Sign missing page no. 1-13 and page no. 37 not readable	sonuchaudhary
5119	20-08-2022	0710102078292021(N o.of Docs 2)	0710102078292021/1	INTERLOCUTORY APPLICATION (I.B.C)/5456(PB)2021	SURYA PHARMACEUTICAL LIMITED THROUGH LIQUIDATOR MR. HARVINDER KUMAR JATANA VSTHE ESTATE OFFICER ESTATE OFFICE U.T. CHANDIGARH	Rule 11 of NCLT, 2016	29-08-2022	Sign missing page no. 1-13 and page no. 37 not readable	sonuchaudhary
5120	20-08-2022	0710102078292021(N o.of Docs 2)	0710102078292021/1	INTERLOCUTORY APPLICATION (I.B.C)/5456(PB)2021	SURYA PHARMACEUTICAL LIMITED THROUGH LIQUIDATOR MR. HARVINDER KUMAR JATANA VSTHE ESTATE OFFICER ESTATE OFFICE U.T. CHANDIGARH	Rule 11 of NCLT, 2016	29-08-2022	Sign missing page no. 1-13 and page no. 37 not readable	sonuchaudhary
5121	27-08-2022	0710102039472022(N o.of Docs 2)	0710102039472022/4	COMPANY PETITION IB (IBC)/453(ND)2022	JPM INDUSTRIES LIMITED VS. ORKUS PRIVATE LIMITED	IBC Under Sec 9	29-08-2022	Volume No.1 Missing	kaushalgautam
5122	26-08-2022	0710102037162021(N o.of Docs 1)	0710102037162021/17	COMPANY PETITION IB (IBC)/406(ND)2021	PRAMOD KUMAR VS. M/S NEWCON ENGINEERS PRIVATE LIMITED	IBC under Sec 7	29-08-2022	Sign Missing &&& Page No. Missing.	lakshay567
5123	29-08-2022	0710102142742019(N o.of Docs 2)	0710102142742019/6	COMPANY PETITION IB (IBC)/174(PB)2020	HAJI ABDUL HAI VS. PROPLARITY INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	29-08-2022	True Copy sign misisng in Pages 4 to 39 according to PDF	Keystone Partners
5124	29-08-2022	0710102142742019(N o.of Docs 1)	0710102142742019/5	COMPANY PETITION IB (IBC)/174(PB)2020	HAJI ABDUL HAI VS. PROPLARITY INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	29-08-2022	Index msising	Keystone Partners

5125	26-08-2022	0710102038422021(N o.of Docs 4)	0710102038422021/3	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/133(ND)2021	SCANBEE TECHNOLOGIES PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEROR COMPANY) VS. MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEEE COMPANY)	Sub-section (I) of section 230	29-08-2022	Wrongly File Need to Company Act	e-filing@lexport.in
5126	18-08-2022	0710102066912022(N o.of Docs 0)	0710102066912022/1	INTERLOCUTORY APPLICATION (I.B.C)/4051(PB)2022	SREI EQUIPMENT FINANCE LIMITED (PRESENTLY UNDERGING THE CORPORATE INSOLVENCY RESOLUTION PROCESS THROUGH THE AUTHORIZED REPRESENTATIVE OF THE ADMINISTRATOR APPOINTED B Y THE RBI VS. MR. ASHWINI MEHRA	Rule 11 of NCLT, 2016	29-08-2022	Wrongly File here, Need to IA	
5127	26-08-2022	0710102042152022(N o.of Docs 2)	0710102042152022/12	INTERLOCUTORY APPLICATION (I.B.C)/2893(ND)2022	RAJESH GEMS AND JEWELS PVT LTD VS. MR. RAJESH KUMAR LUTHRA	Application under any other provisions- IBC	29-08-2022	Court Fee and Welfare Fee Stamp Not Allowed on Text in Vakalatnam	sonuchaudhary
5128	18-08-2022	0710102066912022(N o.of Docs 0)	0710102066912022/1	INTERLOCUTORY APPLICATION (I.B.C)/4051(PB)2022	SREI EQUIPMENT FINANCE LIMITED (PRESENTLY UNDERGING THE CORPORATE INSOLVENCY RESOLUTION PROCESS THROUGH THE AUTHORIZED REPRESENTATIVE OF THE ADMINISTRATOR APPOINTED B Y THE RBI VS. MR. ASHWINI MEHRA	Rule 11 of NCLT, 2016	29-08-2022	Wrongly File here, Need to IA	
5129	18-08-2022	0710102066912022(N o.of Docs 0)	0710102066912022/1	INTERLOCUTORY APPLICATION (I.B.C)/4051(PB)2022	SREI EQUIPMENT FINANCE LIMITED (PRESENTLY UNDERGING THE CORPORATE INSOLVENCY RESOLUTION PROCESS THROUGH THE AUTHORIZED REPRESENTATIVE OF THE ADMINISTRATOR APPOINTED B Y THE RBI VS. MR. ASHWINI MEHRA	Rule 11 of NCLT, 2016	29-08-2022	Wrongly File here, Need to IA	

5130	18-08-2022	0710102066912022(N o.of Docs 0)	0710102066912022/1	INTERLOCUTORY APPLICATION (I.B.C)/4051(PB)2022	SREI EQUIPMENT FINANCE LIMITED (PRESENTLY UNDERGING THE CORPORATE INSOLVENCY RESOLUTION PROCESS THROUGH THE AUTHORIZED REPRESENTATIVE OF THE ADMINISTRATOR APPOINTED B Y THE RBI VS. MR. ASHWINI MEHRA	Rule 11 of NCLT, 2016	29-08-2022	Wrongly File here, Need to IA	
5131	26-08-2022	0710102041332022(N o.of Docs 2)	0710102041332022/1	COMPANY APPEAL (COMPANIES ACT)/172(ND)2022	PRABHAKAR KUMAR VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	29-08-2022	Missing of Order Copy	VAPNASSOCIATE S
5132	27-08-2022	0710102116702020(N o.of Docs 3)	0710102116702020/3	INTERLOCUTORY APPLICATION (I.B.C)/5694(PB)2020	M/S. ROOTS DEVELOPERS PRIVATE LIMITED VS. M/S CHD DEVELOPERS LIMITED	Sec 60(5)	29-08-2022	Wrongly File here	akaushiq
5133	26-08-2022	0710102024742022(N o.of Docs 1)	0710102024742022/3	COMPANY APPEAL (COMPANIES ACT)/78(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (RAHBER ENGINEERING CO. LTD.)	Sec 252 (1) - By Government Body	29-08-2022	Court Fee and Welfare Fee Stamp Not Allowed on Text in Vakalantam	sumant
5134	20-08-2022	0710102078292021(N o.of Docs 2)	0710102078292021/1	INTERLOCUTORY APPLICATION (I.B.C)/5456(PB)2021	SURYA PHARMACEUTICAL LIMITED THROUGH LIQUIDATOR MR. HARVINDER KUMAR JATANA VSTHE ESTATE OFFICER ESTATE OFFICE U.T. CHANDIGARH	Rule 11 of NCLT, 2016	29-08-2022	Sign missing page no. 1-13 and page no. 37 not readable	sonuchaudhary
5135	7/9/2021	0710102064282021(N o.of Docs 0)	0710102064282021/25	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	26-08-2022	True copy sign is missing page no. 2-20	
5136	25-08-2022	0710102028952020(N o.of Docs 2)	0710102028952020/7	COMPANY PETITION IB (IBC)/61(ND)2021	JSB CONSULTANTS VS. AL TABARAK FROZEN FOODS PVT. LTD.	IBC Under Sec 9	26-08-2022	True copy sign missing all pages and index no. is missing	vishalchoudharyad v
5137	25-08-2022	0710102046662022(N o.of Docs 5)	0710102046662022/3	INTERLOCUTORY APPLICATION (I.B.C)/2750(ND)2022	HEMALATA HOSPITALS LIMITED VS. SIBA KUMAR MOHAPATRA	Sec 60(5)	26-08-2022	E-stamp paper is missing	advmeghnarao

5138	7/7/2022	1010000402742017(N o.of Docs 3)	1010000402742017/25	COMPANY PETITION IB (IBC)/271(PB)2017	SREI EQUIPMENT FINANCE LIMITED V/S WIANXX IMPEX PREIVATE LIMITED	IBC under Sec 7	26-08-2022	Page No:29-35,43-52,58-65,82,85,100-105,113-114,122,128-135,142-147,156,181-185,194,202-203,208-215,221-227,235,251-255,264-306 is Not Clear.	kgconsorsllp
5139	24-08-2022	0710102053542022(N o.of Docs 2)	0710102053542022/2	COMPANY PETITION IB (IBC)/593(ND)2022	RASHI PERIPHERALS PRIVATE LIMITED VS. GENERATION NXT COMPART PRIVATE LIMITED	IBC Under Sec 9	26-08-2022	Back date of Affidavit	Ajay Pratap Singh
5140	24-08-2022	0710102053542022(N o.of Docs 2)	0710102053542022/2	COMPANY PETITION IB (IBC)/593(ND)2022	RASHI PERIPHERALS PRIVATE LIMITED VS. GENERATION NXT COMPART PRIVATE LIMITED	IBC Under Sec 9	26-08-2022	Back date of Affidavit	Ajay Pratap Singh
5141	24-08-2022	0710102053542022(N o.of Docs 2)	0710102053542022/2	COMPANY PETITION IB (IBC)/593(ND)2022	RASHI PERIPHERALS PRIVATE LIMITED VS. GENERATION NXT COMPART PRIVATE LIMITED	IBC Under Sec 9	26-08-2022	Back date of Affidavit	Ajay Pratap Singh
5142	24-08-2022	0710102053542022(N o.of Docs 2)	0710102053542022/2	COMPANY PETITION IB (IBC)/593(ND)2022	RASHI PERIPHERALS PRIVATE LIMITED VS. GENERATION NXT COMPART PRIVATE LIMITED	IBC Under Sec 9	26-08-2022	Back date of Affidavit	Ajay Pratap Singh
5143	25-08-2022	0710102172752019(N o.of Docs 2)	0710102172752019/43	COMPANY APPEAL (COMPANIES ACT)/66(ND)2020	INCOME TAX OFFICER WARD-19(3) VS. REGISTRAR OF COMPANIES DELHI VS. (IN THE MATTER OF: M/ S PARAMSANT GLOBAL INFRATECH LTD.)	Sec 252 (1) - By Government Body	26-08-2022	Please Rotate the All Pages.	ssinghal
5144	25-08-2022	0710200001952016(N o.of Docs 2)	0710200001952016/9	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL VS THE GHAZIABAD ENGINEERING CO. LTD.	Sec 434	26-08-2022	True copy Sign missing page no. 1-40	jeeveshnagrath
5145	25-08-2022	0710102051262022(N o.of Docs 2)	0710102051262022/3	COMPANY PETITION IB (IBC)/520(PB)2022	M/S SAMYAK BUILDWELL VS. KELTECH INFRASTRUCTURE LIMITED	IBC Under Sec 9	26-08-2022	page no.8,9&amp; ;14 not clear	neerajsingh_17@yahoo
5146	25-08-2022	0710102046662022(N o.of Docs 6)	0710102046662022/4	INTERLOCUTORY APPLICATION (I.B.C)/2750(ND)2022	HEMALATA HOSPITALS LIMITED VS. SIBA KUMAR MOHAPATRA	Sec 60(5)	26-08-2022	E-stamp paper is missing	advmeghnarao
5147	25-08-2022	0710200001952016(N o.of Docs 3)	0710200001952016/7	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL VS THE GHAZIABAD ENGINEERING CO. LTD.	Sec 434	26-08-2022	Wrongly file here, Need to File Company Petition	jeeveshnagrath

5148	25-08-2022	0710200001952016(N o.of Docs 3)	0710200001952016/11	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL VS THE GHAZIABAD ENGINEERING CO. LTD.	Sec 434	26-08-2022	Page no. 29,33,38,42,47,50,53,65&amp;69 Not Clear	jeeveshnagrath
5149	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5150	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5151	24-08-2022	0710102057822022(N o.of Docs 1)	0710102057822022/3	COMPANY APPEAL(COMPANIES ACT)/164(ND)2022	TAPAN REAL ESTATE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-08-2022	Incomplete file	SMACSLLEGAL
5152	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5153	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5154	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5155	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5156	24-08-2022	0710102059912022(N o.of Docs 2)	0710102059912022/1	COMPANY PETITION IB (IBC)/609(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	25-08-2022	Wrongly file here, need to IA	swarup2052
5157	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5158	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5159	24-08-2022	0710102090102021(N o.of Docs 1)	0710102090102021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-08-2022	Index is missing	aayushmanaeron
5160	24-08-2022	0710102090102021(N o.of Docs 1)	0710102090102021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-08-2022	Index is missing	aayushmanaeron
5161	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5162	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA

5163	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5164	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5165	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5166	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5167	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5168	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5169	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5170	23-08-2022	0710102015792022(N o.of Docs 1)	0710102015792022/10	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA VS. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	25-08-2022	Court fee and welfare fee not allowed on text in vakalatnama, ticket paste on blank space area	babuanish2@gmail.com
5171	24-08-2022	0710102090102021(N o.of Docs 1)	0710102090102021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-08-2022	Index is missing	aayushmanaeron
5172	24-08-2022	0710102090102021(N o.of Docs 1)	0710102090102021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-08-2022	Index is missing	aayushmanaeron
5173	24-08-2022	0710102095632021(N o.of Docs 2)	0710102095632021/2	COMPANY PETITION IB (IBC)/189(ND)2022	THE BANK OF BARODA LIMITED VS. BRIJINDER SINGH	Section 95(1)	25-08-2022	Translate hindi to english page no. 50-56	skbhatt
5174	24-08-2022	0710102090102021(N o.of Docs 1)	0710102090102021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-08-2022	Index is missing	aayushmanaeron
5175	24-08-2022	0710102090102021(N o.of Docs 1)	0710102090102021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-08-2022	Index is missing	aayushmanaeron
5176	24-08-2022	0710102062842022(N o.of Docs 1)	0710102062842022/1	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	25-08-2022	Wrongly file here, need to IA	assistreg
5177	24-08-2022	0710102021382022(N o.of Docs 1)	0710102021382022/3	INTERLOCUTORY APPLICATION (I.B.C)/1308(ND)2022	M/S KRIARJ ENTERTAINMENT PVT. LTD. VS. PROTIMA ARORA	19(2)	25-08-2022	Incomplete Documents.	FCSMAYAGUPTA

5178	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5179	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5180	24-08-2022	0710102090102021(N o.of Docs 1)	0710102090102021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-08-2022	Index is missing	aayushmanaeron
5181	24-08-2022	0710102090102021(N o.of Docs 1)	0710102090102021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-08-2022	Index is missing	aayushmanaeron
5182	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5183	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5184	24-08-2022	0710102090102021(N o.of Docs 1)	0710102090102021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-08-2022	Index is missing	aayushmanaeron
5185	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5186	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5187	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5188	25-07-2022	0710102052132021(N o.of Docs 2)	0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	25-08-2022	page no. 110 not clear and some pages not clear	CPINDIA
5189	17-08-2022	0710102155892019(N o.of Docs 1)	0710102155892019/7	COMPANY PETITION IB (IBC)/3170(ND)2019	ITOCHU PLASTICS PTE LTD. VS. BINDAL POLYMERS PVT. LTD.	IBC Under Sec 9	24-08-2022	True Copy Sign are Missing.	zohebhossain
5190	17-05-2022	0710102039072022(N o.of Docs 0)	0710102039072022/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(ND)2022	TENOR ENTERPRISES PRIVATE LIMITED VS. THE SIXTH ELEMENT SPORTS & ENTERTAINMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-08-2022	Page No. 28 Page Not Clear 32 Paper Cut	
5191	17-08-2022	0710102155892019(N o.of Docs 1)	0710102155892019/7	COMPANY PETITION IB (IBC)/3170(ND)2019	ITOCHU PLASTICS PTE LTD. VS. BINDAL POLYMERS PVT. LTD.	IBC Under Sec 9	24-08-2022	True Copy Sign are Missing.	zohebhossain

5192	22-08-2022	0710102000142022(N o.of Docs 1)	0710102000142022/1	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS. GARDENIA INDIA LIMITED	IBC under Sec 7	24-08-2022	Index Missing and Incomplete Documents	avneeshlaw
5193	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5194	22-08-2022	0710102025832021(N o.of Docs 2)	0710102025832021/10	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	24-08-2022	Need to Every Pages Applicant Sign	RIYA1997
5195	17-08-2022	0710102127602019(N o.of Docs 1)	0710102127602019/13	COMPANY PETITION IB (IBC)/2414(ND)2019	AARGUS GLOBAL LOGISTICS PVT. LTD. VS. STOCKFLOW EXPRESS PVT. LTD.	IBC Under Sec 9	24-08-2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	tandonandco
5196	26-05-2022	0710102070882020(N o.of Docs 2)	0710102070882020/22	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama Need to Every Pages Sign Applicant	anuragchandra
5197	10/3/2022	0710102070882020(N o.of Docs 2)	0710102070882020/17	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	anuragchandra
5198	21-02-2022	0710102070882020(N o.of Docs 2)	0710102070882020/15	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 66- 93 True Copy Sign Missing Need to Sign Every Pages Applicant Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	anuragchandra
5199	10/3/2022	0710102070882020(N o.of Docs 2)	0710102070882020/17	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	anuragchandra
5200	21-02-2022	0710102070882020(N o.of Docs 2)	0710102070882020/15	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 66- 93 True Copy Sign Missing Need to Sign Every Pages Applicant Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	anuragchandra
5201	18-08-2022	0710102018882021(N o.of Docs 2)	0710102018882021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-08-2022	Supporting Affidavit is Missing.	anubhavnclt

5202	18-08-2022	0710200001952016(N o.of Docs 9)	0710200001952016/6	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL VS THE GHAZIABAD ENGINEERING CO. LTD.	Sec 434	24-08-2022	Application Filed Need to be IA and Affidavit and Reply Separately Filed and Company Petition Need to be Company Petition	jeeveshnagrath
5203	24-08-2022	0710102090102021(N o.of Docs 1)	0710102090102021/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-08-2022	Back date in Affidavit and True copy sign missing	zohebhosain
5204	26-05-2022	0710102070882020(N o.of Docs 2)	0710102070882020/22	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama Need to Every Pages Sign Applicant	anuragchandra
5205	21-02-2022	0710102070882020(N o.of Docs 2)	0710102070882020/15	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 66- 93 True Copy Sign Missing Need to Sign Every Pages Applicant Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	anuragchandra
5206	24-08-2022	0710102083032020(N o.of Docs 1)	0710102083032020/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2020	BIKANO FOODS PRIVATE LIMITED VS. BIKANERVALA FOODS PRIVATE LIMITED	Sub-section (I) of section 230	24-08-2022	Page no. 12-19 not clear	zohebhosain
5207	21-02-2022	0710102070882020(N o.of Docs 2)	0710102070882020/15	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 66- 93 True Copy Sign Missing Need to Sign Every Pages Applicant Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	anuragchandra
5208	21-02-2022	0710102070882020(N o.of Docs 2)	0710102070882020/15	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 66- 93 True Copy Sign Missing Need to Sign Every Pages Applicant Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	anuragchandra
5209	23-08-2022	0710102172202019(N o.of Docs 1)	0710102172202019/43	COMPANY PETITION IB (IBC)/143(ND)2020	UDAIVIR SINGH VS. KEEP IN TOUCH CLOTHING PVT. LTD.	IBC Under Sec 9	24-08-2022	Court fee and welfare fee not allowed on text in vakalatnama, ticket paste on blank space area	Meenuchaudhary

5210	26-05-2022	0710102070882020(N o.of Docs 2)	0710102070882020/22	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama Need to Every Pages Sign Applicant	anuragchandra
5211	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5212	21-02-2022	0710102070882020(N o.of Docs 2)	0710102070882020/15	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 66- 93 True Copy Sign Missing Need to Sign Every Pages Applicant Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	anuragchandra
5213	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5214	22-08-2022	0710102014212020(N o.of Docs 2)	0710102014212020/3	COMPANY APPLICATION(IBC)/94 5(ND)2020	EMERALD LANDS (INDIA) PVT.LTD VS. IL&FS FINANCIAL SERVICES LTD.	Application under any other provisions- IBC	24-08-2022	Need to Applicant Every Pages Sign	admin@chandhiok.com
5215	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5216	22-08-2022	0710102043702022(N o.of Docs 2)	0710102043702022/1	COMPANY PETITION (COMPANIES ACT)/92(ND)2022	NITIN KUMAR ARORA VS. INDRIGREENS FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-08-2022	Notary Stamp Date Missing and Notary Verify Missing Page No. 40-42, 56-58 True Copy Sign Missing Page No. 53- 55 Not Clear and Page No. 59 True Typed After 59 Page Missing according your PDF Copy Hand Writing Not Allowed	Csvaruns
5217	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5218	8/8/2022	0710102050432022(N o.of Docs 2)	0710102050432022/1	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT VSRS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A	24-08-2022	incomplete documents	saurabhk2012

5219	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5220	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5221	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5222	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5223	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5224	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5225	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5226	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5227	8/8/2022	0710102050432022(N o.of Docs 2)	0710102050432022/1	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT VSRS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A	24-08-2022	incomplete documents	saurabhk2012
5228	8/8/2022	0710102050432022(N o.of Docs 2)	0710102050432022/1	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT VSRS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A	24-08-2022	incomplete documents	saurabhk2012
5229	17-08-2022	0710102116032020(N o.of Docs 1)	0710102116032020/6	COMPANY PETITION IB (IBC)/79(ND)2021	MANSFIELD CABLES COMPANY LIMITED VS. MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Wrongly Filed Need to be IA	lexforiconsulting

5230	9/9/2019	0710102097052019(N o.of Docs 2)	0710102097052019/1	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019	RELIGARE ENTERPRISES LIMITED VS. MALVINDER MOHAN SINGH & ORS	Sec. 59	24-08-2022	case no. missing, page no. A-D sign missing	Prismlaw42
5231	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5232	26-05-2022	0710102070882020(N o.of Docs 2)	0710102070882020/22	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama Need to Every Pages Sign Applicant	anuragchandra
5233	23-09-2019	0710102127602019(N o.of Docs 0)	0710102127602019/12	COMPANY PETITION IB (IBC)/2414(ND)2019	AARGUS GLOBAL LOGISTICS PVT. LTD. VS. STOCKFLOW EXPRESS PVT. LTD.	IBC Under Sec 9	24-08-2022	E-Stamp Paper Missing	
5234	17-08-2022	0710102155892019(N o.of Docs 1)	0710102155892019/7	COMPANY PETITION IB (IBC)/3170(ND)2019	ITOCHU PLASTICS PTE LTD. VS. BINDAL POLYMERS PVT. LTD.	IBC Under Sec 9	24-08-2022	True Copy Sign are Missing.	zohebhossain
5235	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5236	8/8/2022	0710102050432022(N o.of Docs 2)	0710102050432022/1	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT VSRS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A	24-08-2022	incomplete documents	saurabhk2012
5237	23-08-2022	0710102080232021(N o.of Docs 1)	0710102080232021/6	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	24-08-2022	Court fee and welfare fee is missing in vakalanama	8800192518
5238	30-07-2022	0710102034272021(N o.of Docs 2)	0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Juris
5239	22-08-2022	0710102043702022(N o.of Docs 2)	0710102043702022/2	COMPANY PETITION (COMPANIES ACT)/92(ND)2022	NITIN KUMAR ARORA VS. INDRIGREENS FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-08-2022	Notary Stamp Date Missing and Notary Verify Missing Page No. 40-42, 56-58 True Copy Sign Missing Page No. 53- 55 Not Clear and Page No. 59 True Typed After 59 Page Missing according your PDF Copy Hand Writing Not Allowed	Csvaruns

5240	10/3/2022	0710102070882020(N o.of Docs 2)	0710102070882020/17	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	anuragchandra
5241	10/3/2022	0710102070882020(N o.of Docs 2)	0710102070882020/17	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	anuragchandra
5242	17-08-2022	0710102155892019(N o.of Docs 1)	0710102155892019/7	COMPANY PETITION IB (IBC)/3170(ND)2019	ITOCHU PLASTICS PTE LTD. VS. BINDAL POLYMERS PVT. LTD.	IBC Under Sec 9	24-08-2022	True Copy Sign are Missing.	zohebhosain
5243	23-03-2022	0710102070882020(N o.of Docs 2)	0710102070882020/18	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 52-55 Text Hide Page No. 56-60 , 64, 66, Page Not Clear Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	anuragchandra
5244	23-03-2022	0710102070882020(N o.of Docs 2)	0710102070882020/18	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 52-55 Text Hide Page No. 56-60 , 64, 66, Page Not Clear Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	anuragchandra
5245	23-03-2022	0710102070882020(N o.of Docs 2)	0710102070882020/18	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 52-55 Text Hide Page No. 56-60 , 64, 66, Page Not Clear Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	anuragchandra
5246	23-03-2022	0710102070882020(N o.of Docs 2)	0710102070882020/18	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 52-55 Text Hide Page No. 56-60 , 64, 66, Page Not Clear Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	anuragchandra
5247	19-08-2022	0710102089782021(N o.of Docs 2)	0710102089782021/4	COMPANY PETITION IB (IBC)/100(ND)2022	AVNISH BUILDERS AND CONTRACTERS VS. VRP BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	Need to Applicant Sign Every Pages	cc.lawoffices@cclaw.

5248	21-02-2022	0710102070882020(N o.of Docs 2)	0710102070882020/15	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 66- 93 True Copy Sign Missing Need to Sign Every Pages Applicant Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	anuragchandra
5249	21-02-2022	0710102070882020(N o.of Docs 2)	0710102070882020/15	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 66- 93 True Copy Sign Missing Need to Sign Every Pages Applicant Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	anuragchandra
5250	22-08-2022	0710102032212021(N o.of Docs 2)	0710102032212021/3	COMPANY PETITION IB (IBC)/530(ND)2021	BAJAJ KAGAJ LIMITED VS. SAM INDUSTRIAL ENTERPRISES LTD.	IBC Under Sec 9	24-08-2022	Index Incomplete	tarun_agg533
5251	21-02-2022	0710102070882020(N o.of Docs 2)	0710102070882020/15	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD VS. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	24-08-2022	Page No. 66- 93 True Copy Sign Missing Need to Sign Every Pages Applicant Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	anuragchandra
5252	16-12-2021	0710102091782021(N o.of Docs 0)	0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	Index msising, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
5253	16-12-2021	0710102091782021(N o.of Docs 0)	0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	Index msising, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
5254	16-08-2022	0710102026002022(N o.of Docs 2)	0710102026002022/5	INTERLOCUTORY APPLICATION (I.B.C)/1562(ND)2022	VIJAY KUMAR GUPTA VS. TERRATECH CHEMICALS (I) PVT. LTD.	Sec 60(5)	23-08-2022	Sub-Title msising in Page 1 according to PDF, Sign msising in Pages 1 to 7 according to PDF	rakesh@12
5255	22-08-2022	0710102073052020(N o.of Docs 2)	0710102073052020/7	COMPANY PETITION IB (IBC)/884(PB)2020	AIRCON ENGINEERS PVT. LTD. VS. NIMITAYA INFOTECH PVT. LTD	IBC Under Sec 9	23-08-2022	welfare fee stamp is missing	askanurag
5256	18-08-2022	0710102114612019(N o.of Docs 4)	0710102114612019/3	INTERLOCATORY APPLICATION (IBC)/1656(PB)2019	PUNJ LLYOD VS. STATE BANK OF INDIA	Sec 12(2)	23-08-2022	Need to File in IA	ashwini.mehra
5257	17-08-2022	0710102084562019(N o.of Docs 2)	0710102084562019/9	COMPANY PETITION IB (IBC)/1144(ND)2019	M/S P.S.T. TRADING AND COMPONENTS VS. EKDANT BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	Need to File in IA	ashok1402

5258	16-08-2022	0710102026002022(N o.of Docs 2)	0710102026002022/4	INTERLOCUTORY APPLICATION (I.B.C)/1562(ND)2022	VIJAY KUMAR GUPTA VS. TERRATECH CHEMICALS (I) PVT. LTD.	Sec 60(5)	23-08-2022	Sub-Title msising in Page 1 according to PDF, Sign msising in Pages 1 to 11 according to PDF	rakesh@12
5259	22-08-2022	0710102044322022(N o.of Docs 1)	0710102044322022/4	COMPANY PETITION IB (IBC)/444(ND)2022	Y AND R BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-08-2022	Page no. 71-82 not clear and page no. 83 translate to hindi to english	advocatevinod
5260	16-12-2021	0710102091782021(N o.of Docs 0)	0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	Index msising, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
5261	16-12-2021	0710102091782021(N o.of Docs 0)	0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	Index msising, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
5262	16-12-2021	0710102091782021(N o.of Docs 0)	0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	Index msising, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
5263	16-08-2022	0710102027582021(N o.of Docs 2)	0710102027582021/15	COMPANY PETITION (COMPANIES ACT)/76(ND)2021	LSF10 ROSE INVESTMENTS S.à R.L. VS. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	23-08-2022	E-stamp and Affidavit msising	vijay@123
5264	16-12-2021	0710102091782021(N o.of Docs 0)	0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	Index msising, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
5265	23-08-2022	0710102716712018(N o.of Docs 2)	0710102716712018/8	COMPANY PETITION IB (IBC)/1564(PB)2018	RACHNA SINGH AND ANR VS UMANG REALTECH PRIVATE LIMITED	IBC under Sec 7	23-08-2022	Page 39 according to PDF Not Clear	karansingh801
5266	13-07-2022	0710102054672022(N o.of Docs 0)	0710102054672022/1	COMPANY APPLICATION(COMPANIES ACT)/250(PB)2022	DELHI GYMKHANA CLUB LIMITED VS. UNION OF INDIA	Rule 11 of NCLT	23-08-2022	Separate Index of Volume 1,2 and 3 are msising in All the Three Volumes	
5267	16-12-2021	0710102091782021(N o.of Docs 0)	0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	Index msising, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
5268	16-12-2021	0710102091782021(N o.of Docs 0)	0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	Index msising, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
5269	22-08-2022	0710102043702022(N o.of Docs 2)	0710102043702022/3	COMPANY PETITION (COMPANIES ACT)/92(ND)2022	NITIN KUMAR ARORA VS. INDRIGREENS FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-08-2022	Affidavit in back date and Notary stamp is missing on E-stamp and page no. 54 not clear	Csvaruns

5270	16-12-2021	0710102091782021(N o.of Docs 0)	0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	Index msising, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
5271	4/8/2022	0710102095412021(N o.of Docs 2)	0710102095412021/2	COMPANY PETITION IB (IBC)/32(PB)2022	BANK OF BARODA VS. PREM NATH KHANNA	Section 95(1)	22-08-2022	E-Stamp Paper and Affidavit Missing and True Copy Sign Missing in Some Pages	ankurmittallawyer @gm
5272	4/8/2022	0710102095412021(N o.of Docs 2)	0710102095412021/2	COMPANY PETITION IB (IBC)/32(PB)2022	BANK OF BARODA VS. PREM NATH KHANNA	Section 95(1)	22-08-2022	E-Stamp Paper and Affidavit Missing and True Copy Sign Missing in Some Pages	ankurmittallawyer @gm
5273	13-08-2022	0710102084722020(N o.of Docs 2)	0710102084722020/8	COMPANY PETITION IB (IBC)/944(ND)2020	SHAKEEL AHMAD VS. ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9	22-08-2022	Page Not Mentioned in Index and E-Stamp Paper and Affidavit Missing and Need to Sign Applicant Every Pages	shankarimishra
5274	4/8/2022	0710102095412021(N o.of Docs 2)	0710102095412021/2	COMPANY PETITION IB (IBC)/32(PB)2022	BANK OF BARODA VS. PREM NATH KHANNA	Section 95(1)	22-08-2022	E-Stamp Paper and Affidavit Missing and True Copy Sign Missing in Some Pages	ankurmittallawyer @gm
5275	12/8/2022	0710102093812020(N o.of Docs 2)	0710102093812020/7	COMPANY PETITION IB (IBC)/1026(PB)2020	ROHIT PRASAD VS. S&N LIFESTYLE INFRAVENTURES PVT LTD	IBC under Sec 7	22-08-2022	Page No. 1-141 True Copy Sign Missing	kartik_nclt
5276	12/8/2022	0710102017732022(N o.of Docs 1)	0710102017732022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2022	PRIYANKA INFRAHOMES PRIVATE LIMITED	Sec. 230-232, Sec 234	22-08-2022	Index Missing	aayushmanaeron
5277	16-12-2021	0710102091782021(N o.of Docs 0)	0710102091782021/11	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	22-08-2022	Index Missing and Notary Stamp Missing in E- Stamp Paper	
5278	12/8/2022	0710102092462021(N o.of Docs 2)	0710102092462021/9	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	22-08-2022	Wrongly Filed Need to IA	vkjlw
5279	24-07-2021	0710102051522021(N o.of Docs 0)	0710102051522021/10	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	22-08-2022	Notary Stamp Missing in E-Stamp Paper and Vakalatnama Not Clear	
5280	17-08-2022	0710102032782022(N o.of Docs 3)	0710102032782022/4	COMPANY PETITION IB (IBC)/313(ND)2022	KARUR VYSYA BANK VS. VISHNOO MITTAL	Section 95(1)	22-08-2022	Wrongly Filed Need to be IA	ipshruti
5281	12/8/2022	0710102040482022(N o.of Docs 1)	0710102040482022/1	INTERLOCUTORY APPLICATION (I.B.C)/2906(ND)2022	FOURTH DIMENSION SOLUTION LIMITED VSMR. AMALENDU MUKHERJEE	Application under any other provisions- IBC	22-08-2022	Wrongly Filed	adv.arjunmpadhiya r
5282	12/8/2022	0710102040472022(N o.of Docs 1)	0710102040472022/1	INTERLOCUTORY APPLICATION (I.B.C)/2907(ND)2022	FOURTH DIMENSION SOLUTION LIMITED VS. MR. AMALENDU MUKHERJEE	Sec. 45 (1)	22-08-2022	Wrongly Filed	adv.arjunmpadhiya r
5283	12/8/2022	0710102040432022(N o.of Docs 1)	0710102040432022/1	INTERLOCUTORY APPLICATION (I.B.C)/2905(ND)2022	FOURTH DIMENSION SOLUTION LIMITED VS. MR. AMALENDU MUKHERJEE	Sec 43(1) r/w Sec 44 (1)	22-08-2022	Wrongly Filed	adv.arjunmpadhiya r

5284	15-08-2022	0710102032072022(N o.of Docs 1)	0710102032072022/5	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI VS. ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Sec. 241(1)	22-08-2022	Ture copy sign is missing all annexure	mpslegal
5285	17-08-2022	0710102027522021(N o.of Docs 1)	0710102027522021/3	INTERLOCUTORY APPLICATION (I.B.C)/3590(ND)2021	SHREERAM E.TECHNO SCHOOL PRIVATE LIMITED VSBEANS & MORE HOSPITALITY PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	22-08-2022	1 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Not Clear	advswarnika aggarwal
5286	12/8/2022	0710102030062021(N o.of Docs 2)	0710102030062021/9	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	22-08-2022	Index Missing	rupalpatel
5287	17-08-2022	0710102041292022(N o.of Docs 2)	0710102041292022/1	INTERLOCUTORY APPLICATION (I.B.C)/2437(ND)2022	M. K. DHIR VS. VIJAY KUMAR GUPTA	Rule 11 of NCLT, 2016	22-08-2022	Page No. 19- 56 True Copy Sign Missing	abhi4064
5288	12/8/2022	0710102017732022(N o.of Docs 1)	0710102017732022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2022	PRIYANKA INFRAHOMES PRIVATE LIMITED	Sec. 230-232, Sec 234	22-08-2022	Index Missing	aayushmanaeron
5289	12/8/2022	0710102017732022(N o.of Docs 1)	0710102017732022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2022	PRIYANKA INFRAHOMES PRIVATE LIMITED	Sec. 230-232, Sec 234	22-08-2022	Index Missing	aayushmanaeron
5290	12/8/2022	0710102018972021(N o.of Docs 2)	0710102018972021/2	INTERLOCUTORY APPLICATION (I.B.C)/1934(ND)2021	NISUS FINANCE & INVESTMENT MANAGERS LLP VS. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	22-08-2022	Page No. 21-23 , 25 - 30 , 32 , 36- 38 58- 64 Page Not Clear 1 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Not Clear	advocateekta
5291	12/8/2022	0710102018972021(N o.of Docs 2)	0710102018972021/2	INTERLOCUTORY APPLICATION (I.B.C)/1934(ND)2021	NISUS FINANCE & INVESTMENT MANAGERS LLP VS. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	22-08-2022	Page No. 21-23 , 25 - 30 , 32 , 36- 38 58- 64 Page Not Clear 1 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Not Clear	advocateekta
5292	12/8/2022	0710102018972021(N o.of Docs 2)	0710102018972021/2	INTERLOCUTORY APPLICATION (I.B.C)/1934(ND)2021	NISUS FINANCE & INVESTMENT MANAGERS LLP VS. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	22-08-2022	Page No. 21-23 , 25 - 30 , 32 , 36- 38 58- 64 Page Not Clear 1 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Not Clear	advocateekta
5293	12/8/2022	0710102018972021(N o.of Docs 2)	0710102018972021/2	INTERLOCUTORY APPLICATION (I.B.C)/1934(ND)2021	NISUS FINANCE & INVESTMENT MANAGERS LLP VS. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	22-08-2022	Page No. 21-23 , 25 - 30 , 32 , 36- 38 58- 64 Page Not Clear 1 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Not Clear	advocateekta
5294	17-08-2022	0710102073052020(N o.of Docs 2)	0710102073052020/5	COMPANY PETITION IB (IBC)/884(PB)2020	AIRCON ENGINEERS PVT. LTD. VS. NIMITAYA INFOTECH PVT. LTD	IBC Under Sec 9	22-08-2022	E-Stamp Paper and Affidavit Missing	pbalegallip

5295	27-07-2022	0710102040282022(N o.of Docs 2)	0710102040282022/13	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	Vakalatnama Not Clear and Page No. 185 Not Clear	DKN
5296	15-08-2022	0710102032072022(N o.of Docs 1)	0710102032072022/5	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI VS. ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Sec. 241(1)	22-08-2022	Ture copy sign is missing all annexure	mpslegal
5297	15-08-2022	0710102032072022(N o.of Docs 1)	0710102032072022/5	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI VS. ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Sec. 241(1)	22-08-2022	Ture copy sign is missing all annexure	mpslegal
5298	10/8/2022	0710102039672021(N o.of Docs 2)	0710102039672021/3	COMPANY PETITION IB (IBC)/683(ND)2021	LALL MINERALS PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	22-08-2022	Incomplete Documents	rakesh@12
5299	12/8/2022	0710102043132022(N o.of Docs 1)	0710102043132022/3	COMPANY PETITION IB (IBC)/418(ND)2022	KARUR VYSYA BANK VS. SUMIT GOYAL	Section 95(1)	22-08-2022	Page No. 6-12 Page Not Clear	rajesh.mittal
5300	10/8/2022	0710102072972020(N o.of Docs 6)	0710102072972020/8	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONSTRUCTION PVT. LTD.	Application under any other provisions	22-08-2022	Reply and Written Synopsis Separately Filed and Application Need to IA	adv.gaurav2155
5301	13-08-2022	0710102077702021(N o.of Docs 1)	0710102077702021/1	COMPANY PETITION IB (IBC)/331(PB)2022	STRESSED ASSETS STABILIZATION FUND (SASF) VS. PRAVEEN KUMAR SINGLA	Section 95(1)	22-08-2022	Vakalatnama Not Clear	Shashankmsd
5302	10/8/2022	0710102011162021(N o.of Docs 1)	0710102011162021/10	COMPANY PETITION IB (IBC)/230(PB)2021	M/S KALIBER ASSOCIATES PVT. LTD. THROUGH ITS LIQUIDATOR MOHAN LAL JAIN VS. HPT CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	22-08-2022	Document Not Uploaded Please Document Once Again	RAJIVBAJAJ
5303	13-08-2022	0710102017822022(N o.of Docs 2)	0710102017822022/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2022	APIS INDIA LIMITED	Sec. 230-232 - Second Motion	22-08-2022	Wrongly Filed Need to Filing Report	khanzehra
5304	10/8/2022	0710102018702021(N o.of Docs 4)	0710102018702021/11	COMPANY PETITION (COMPANIES ACT)/69(ND)2021	BLACKSTONE INFRACON PRIVATE LIMITED VS. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	22-08-2022	Pagination Wrong According your Index in All Volumes Master Index Missing and Some Pages Not Clear	Ashutosh Gupta
5305	5/7/2022	0710102052522022(N o.of Docs 0)	0710102052522022/1	COMPANY PETITION (COMPANIES ACT)/122(ND)2022	RISHI SHUMSHERE RANA VS. BANU AND SONS PVT LTD	Sec. 241(1),Sec. 242(4)	22-08-2022	Vakalatnama Not Clear	
5306	27-07-2022	0710102040282022(N o.of Docs 2)	0710102040282022/13	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	Vakalatnama Not Clear and Page No. 185 Not Clear	DKN

5307	27-07-2022	0710102040282022(N o.of Docs 2)	0710102040282022/13	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	Vakalatnama Not Clear and Page No. 185 Not Clear	DKN
5308	27-07-2022	0710102040282022(N o.of Docs 2)	0710102040282022/13	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	Vakalatnama Not Clear and Page No. 185 Not Clear	DKN
5309	27-07-2022	0710102040282022(N o.of Docs 2)	0710102040282022/13	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	Vakalatnama Not Clear and Page No. 185 Not Clear	DKN
5310	13-08-2022	0710102017822022(N o.of Docs 1)	0710102017822022/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2022	APIS INDIA LIMITED	Sec. 230-232 - Second Motion	22-08-2022	Only Proof of Service Show Please Document Once Again	khanzehra
5311	15-08-2022	0710120013122018(N o.of Docs 3)	0710120013122018/9	COMPANY PETITION IB (IBC)/1280(ND)2018	BHAWANA GUPTA VS. M/S INVEST CARE PVT LTD	IBC Under Sec 9	22-08-2022	Welfare stamp fee Rs.15/-is missing on vakalatnama	sumedhadua
5312	18-05-2022	0710102102622019(N o.of Docs 2)	0710102102622019/23	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	22-08-2022	Pages 23 to 39 according to PDF are in Hindi	dnanda.cma@gmail.com
5313	18-05-2022	0710102102622019(N o.of Docs 2)	0710102102622019/23	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	22-08-2022	Pages 23 to 39 according to PDF are in Hindi	dnanda.cma@gmail.com
5314	16-08-2022	0710102015012022(N o.of Docs 1)	0710102015012022/2	INTERLOCUTORY APPLICATION (I.B.C)/1117(ND)2022	VIKAS GARG VSEUROTERM HEMA RADIATORS INDIA LIMITED	Application under any other provisions- IBC	22-08-2022	vakalatnama not clear.	ksalegal
5315	17-08-2022	0710102012822022(N o.of Docs 2)	0710102012822022/15	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	22-08-2022	Wrongly Filed Need to IA	Devvrat
5316	16-08-2022	0710102014492020(N o.of Docs 4)	0710102014492020/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020	NOBLE BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-08-2022	E-Stamp Paper and Affidavit Missing Page No. After 11 to 26 30-35 Missing Page No 30-35 Pages Cut Scan Properly Page No. 11 to 26 30-35 True Copy Sign Missing	purbey31
5317	16-08-2022	0710102014492020(N o.of Docs 4)	0710102014492020/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020	NOBLE BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-08-2022	E-Stamp Paper and Affidavit Missing Page No. After 11 to 26 30-35 Missing Page No 30-35 Pages Cut Scan Properly Page No. 11 to 26 30-35 True Copy Sign Missing	purbey31
5318	16-08-2022	0710102015622022(N o.of Docs 2)	0710102015622022/10	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS. CARGO FLASH INFOTECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	page no. 1-12 sign missing	swapnil.123

5319	20-08-2022	0710102039072022(N o.of Docs 1)	0710102039072022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(ND)2022	TENOR ENTERPRISES PRIVATE LIMITED VS. THE SIXTH ELEMENT SPORTS & ENTERTAINMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-08-2022	True Copy sign msising in Pages 12 to 40 according to PDF	LG CORP LAW
5320	20-08-2022	0710102030892021(N o.of Docs 2)	0710102030892021/12	COMPANY PETITION IB (IBC)/247(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	22-08-2022	Advocate Name msising in Page 4 according to PDF, True Copy sign msising in Pages 5 to 60 according to PDF	srishtijuneja
5321	20-08-2022	0710102062602022(N o.of Docs 2)	0710102062602022/1	INTERLOCUTORY APPLICATION (I.B.C)/3721(ND)2022	MR. ANKIT GUPTA VS. BIKRAM BHADUR	19(2)	22-08-2022	E-stamp and Affidavit misingng	gautam@klfindia.com
5322	15-08-2022	0710102032072022(N o.of Docs 1)	0710102032072022/5	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI VS. ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Sec. 241(1)	22-08-2022	Ture copy sign is missing all annexure	mpslegal
5323	27-07-2022	0710102040282022(N o.of Docs 2)	0710102040282022/13	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	Vakalatnama Not Clear and Page No. 185 Not Clear	DKN
5324	27-07-2022	0710102040282022(N o.of Docs 2)	0710102040282022/13	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	Vakalatnama Not Clear and Page No. 185 Not Clear	DKN
5325	27-07-2022	0710102040282022(N o.of Docs 2)	0710102040282022/13	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	Vakalatnama Not Clear and Page No. 185 Not Clear	DKN
5326	17-08-2022	0710102043112022(N o.of Docs 2)	0710102043112022/4	COMPANY PETITION IB (IBC)/413(ND)2022	KARUR VYSYA BANK VS. AKASH GOYAL	Section 95(1)	22-08-2022	Wrongly Filed Need to be IA	CARLJAIN
5327	22-08-2022	0710102016052019(N o.of Docs 3)	0710102016052019/22	COMPANY PETITION IB (IBC)/659(ND)2019	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. UNJ IMPORT PRIVATE LIMITED	IBC under Sec 7	22-08-2022	Application Need to IA and Written Submissions Separately Filed in Additional Documents	CSGEETESH
5328	18-05-2022	0710102102622019(N o.of Docs 2)	0710102102622019/23	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	22-08-2022	Pages 23 to 39 according to PDF are in Hindi	dnanda.cma@gmail.com
5329	18-05-2022	0710102102622019(N o.of Docs 2)	0710102102622019/23	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	22-08-2022	Pages 23 to 39 according to PDF are in Hindi	dnanda.cma@gmail.com
5330	11/8/2022	0710102009632022(N o.of Docs 2)	0710102009632022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2022	APRICITY INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-08-2022	Need to be IA	skamum
5331	18-08-2022	0710102400482009(N o.of Docs 1)	0710102400482009/53	COMPANY PETITION (COMPANIES ACT)/110(ND)2009	ABINASH CHANDER MAHAJAN ORS. VS VIKAS PROMOTERS PVT LTD ORS.	Application under any other provisions	22-08-2022	Notary msising in E-stamp, True Copy sign in Pages 6 to 16 according to PDF, Page 16 according to PDF Not Clear	secretary@lcoaa.com

5332	17-08-2022	0710102052522021(N o.of Docs 2)	0710102052522021/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(PB)2021	EXPERIENCE PROJECTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	22-08-2022	E-Stamp paper and Affidavit Scan Properly	abhishek.nahta
5333	17-08-2022	0710102038382022(N o.of Docs 2)	0710102038382022/1	INTERLOCUTORY APPLICATION (I.B.C)/2855(ND)2022	MANOJ KULSHRESTHA VS. FIVE CORE ELECTRONICS LIMITED	Sec. 45 (1)	22-08-2022	Page No. 5 Not Clear	attorneyar
5334	16-08-2022	0710102010052022(N o.of Docs 2)	0710102010052022/12	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA VS. CONCORDE CARGO PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	Sign is missing page no. 1-11	swapnil.123
5335	17-08-2022	0710102051102021(N o.of Docs 1)	0710102051102021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/100(ND)2021	KPL INTERNATIONAL LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	22-08-2022	Need to be Report	Vkco@nclt
5336	16-08-2022	0710102010012022(N o.of Docs 2)	0710102010012022/12	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 244(1),Sec. 241(1),Sec. 242(4)	22-08-2022	Sign is missing page no. 1-11	swapnil.123
5337	16-08-2022	0710102014492020(N o.of Docs 4)	0710102014492020/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020	NOBLE BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-08-2022	E-Stamp Paper and Affidavit Missing Page No. After 11 to 26 30-35 Missing Page No 30-35 Pages Cut Scan Properly Page No. 11 to 26 30-35 True Copy Sign Missing	purbey31
5338	16-08-2022	0710102014492020(N o.of Docs 4)	0710102014492020/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020	NOBLE BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-08-2022	E-Stamp Paper and Affidavit Missing Page No. After 11 to 26 30-35 Missing Page No 30-35 Pages Cut Scan Properly Page No. 11 to 26 30-35 True Copy Sign Missing	purbey31
5339	16-08-2022	0710102015632022(N o.of Docs 2)	0710102015632022/9	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	True copy sign missing page no.1-12	swapnil.123
5340	16-08-2022	0710102009952022(N o.of Docs 2)	0710102009952022/10	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	sign is missing page no. 1-12	swapnil.123
5341	10/8/2022	0710102052642021(N o.of Docs 2)	0710102052642021/11	COMPANY PETITION IB (IBC)/436(ND)2021	VITERRA INDIA PVT. LTD. VS. BUDDHA GLOBAL PVT. LTD.	IBC Under Sec 9	22-08-2022	Page No. 10-15 Page Not Clear	argus
5342	10/8/2022	0710102058702022(N o.of Docs 3)	0710102058702022/1	INTERLOCUTORY APPLICATION (I.B.C)/3485(ND)2022	GAURAV MISRA VS. ASSISTANT ENGINEER ELECTRICITY DEPARTMENT	Sec 60(5)	22-08-2022	Affidavit of Service Separately Filed and Previous Document Deleted	SAIKRISHNA1
5343	12/8/2022	0710120001792018(N o.of Docs 2)	0710120001792018/2	COMPANY PETITION (COMPANIES ACT)/136(ND)2017	V B CHUGH VS. M/S DAYAL FOOTWEAR PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 242(4)	22-08-2022	Wrongly Filed Need to IA	sknychambers
5344	4/8/2022	0710102095412021(N o.of Docs 2)	0710102095412021/2	COMPANY PETITION IB (IBC)/32(PB)2022	BANK OF BARODA VS. PREM NATH KHANNA	Section 95(1)	22-08-2022	E-Stamp Paper and Affidavit Missing and True Copy Sign Missing in Some Pages	ankurmittallawyer @gm

5345	1/6/2020	0710102062232020(N o.of Docs 0)	0710102062232020/6	INTERLOCUTORY APPLICATION (I.B.C)/3804(ND)2020	NORTHERN ARC CAPITAL LIMITED VS. FIVE CORE ELECTRONOICS LIMITEDFIVE CORE ELECTRONOICS LIMITED	Sec 43(1) r/w Sec 44 (1)	22-08-2022	Page No- 4-5 Page Not Clear and Pages Cut Scan Properly	
5346	12/8/2022	0710102017732022(N o.of Docs 1)	0710102017732022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2022	PRIYANKA INFRAHOMES PRIVATE LIMITED	Sec. 230-232, Sec 234	22-08-2022	Index Missing	aayushmanaeron
5347	12/8/2022	0710120001792018(N o.of Docs 2)	0710120001792018/2	COMPANY PETITION (COMPANIES ACT)/136(ND)2017	V B CHUGH VS. M/S DAYAL FOOTWEAR PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 242(4)	22-08-2022	Wrongly Filed Need to IA	sknychambers
5348	12/8/2022	0710120001792018(N o.of Docs 2)	0710120001792018/2	COMPANY PETITION (COMPANIES ACT)/136(ND)2017	V B CHUGH VS. M/S DAYAL FOOTWEAR PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 242(4)	22-08-2022	Wrongly Filed Need to IA	sknychambers
5349	12/8/2022	0710120001792018(N o.of Docs 2)	0710120001792018/2	COMPANY PETITION (COMPANIES ACT)/136(ND)2017	V B CHUGH VS. M/S DAYAL FOOTWEAR PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 242(4)	22-08-2022	Wrongly Filed Need to IA	sknychambers
5350	27-07-2022	0710102040282022(N o.of Docs 2)	0710102040282022/13	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-08-2022	Vakalatnama Not Clear and Page No. 185 Not Clear	DKN
5351	10/8/2022	0710102024282022(N o.of Docs 1)	0710102024282022/2	COMPANY APPEAL(COMPANIES ACT)/129(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SUPRADY POWER SYSTEMS PVT. LTD.)	Sec 252 (1) - By Government Body	21-08-2022	Page No. 4-5 8-9 Not Clear	itdpuneetrai
5352	10/8/2022	0710102024412022(N o.of Docs 1)	0710102024412022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES DELHI (M/S SRV GRAPHICS PVT LTD)	Sec 252 (1) - By Government Body	21-08-2022	Page No. 4-5, 8-9 Not Clear	itdpuneetrai
5353	10/8/2022	0710102026792022(N o.of Docs 1)	0710102026792022/1	COMPANY APPEAL(COMPANIES ACT)/126(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (PUSA HOLIDAYS PVT. LTD.)	Sec 252 (1) - By Government Body	21-08-2022	Page No. 4-5 , 8-9 Page Not Clear	itdpuneetrai
5354	8/8/2022	0710102047512022(N o.of Docs 3)	0710102047512022/1	COMPANY PETITION IB (IBC)/532(ND)2022	S S P PRIVATE LIMITED VS. GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	18-08-2022		KARMALAWASSO CIATES
5355	10/8/2022	0710102022752022(N o.of Docs 1)	0710102022752022/2	COMPANY APPEAL(COMPANIES ACT)/55(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (EKDANTAM ENGINEERS PVT. LTD.)	Sec 252 (1) - By Government Body	18-08-2022	Page No. 4-5 8-9 Page Not Clear	itdpuneetrai
5356	10/8/2022	0710102023172022(N o.of Docs 2)	0710102023172022/1	COMPANY APPLICATION(COMPANIES ACT)/134(ND)2022	PRIYANKAMADNANI VS. PRIYANKAMADNANI	Rule 11 of NCLT	18-08-2022	Index Missing E-Stamp Paper and Affidavit Missing and Need to Every Sign Pages	karan.legalis

5357	9/8/2022	0710102042912022(N o.of Docs 2)	0710102042912022/2	COMPANY PETITION IB (IBC)/495(PB)2022	STATE BANK OF INDIA VS. SUMAN JAIN	Section 95(1)	18-08-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	henna15
5358	9/8/2022	0710102042902022(N o.of Docs 2)	0710102042902022/2	COMPANY PETITION IB (IBC)/494(PB)2022	STATE BANK OF INDIA VS. SANGEETA JAIN	Section 95(1)	18-08-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	henna15
5359	9/8/2022	0710102063272020(N o.of Docs 1)	0710102063272020/3	COMPANY PETITION IB (IBC)/839(ND)2020	HIGH GROUND ENTERPRISE LIMITED VS. TELETECH INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	18-08-2022	E-Stamp Paper Missing and True Copy Sign Missing	advocate@jai-law.com
5360	9/8/2022	0710102102622019(N o.of Docs 3)	0710102102622019/30	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	18-08-2022	Volume Wise Index Master Index Missing and True Copy Sign Missing in All Annexure	ashutoshranjan11
5361	9/8/2022	0710102078342021(N o.of Docs 2)	0710102078342021/6	COMPANY PETITION IB (IBC)/708(ND)2021	YOGESH GUPTA SOLE PROPRIETOR RAPID CONSTRUCTIONS VS. AADI BEST CONSORTIUM PRIVATE LIMITED	IBC Under Sec 9	18-08-2022	Counsel Detail Incomplete	ADITYAGAURI
5362	9/8/2022	0710102102622019(N o.of Docs 2)	0710102102622019/31	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	18-08-2022	Index Missing Applicant Sign Missing Every Pages E-Stamp Paper Missing and Affidavit Missing	taniashar
5363	10/8/2022	0710102010432022(N o.of Docs 1)	0710102010432022/2	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	18-08-2022	Index Missing and Vakalatnama Not Clear	Akash0707
5364	10/8/2022	0710102012002022(N o.of Docs 2)	0710102012002022/3	INTERLOCUTORY APPLICATION (I.B.C)/773(ND)2022	SANDEEP KUMAR BHATT VS. SHARDA AGENCY	Sec 60(5)	18-08-2022	Page No. Not Mentioned in Index	kalinga8
5365	9/8/2022	0710102102622019(N o.of Docs 2)	0710102102622019/32	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	18-08-2022	Index Missing Applicant Sign Missing Every Pages E-Stamp Paper Missing and Affidavit Missing	taniashar
5366	16-08-2022	0710102033192022(N o.of Docs 2)	0710102033192022/5	COMPANY PETITION IB (IBC)/394(ND)2022	M/S SUNDER ENGINEERING WORKS VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	18-08-2022	Page No. 104-150 True Copy Sign Missing	associate.amc
5367	10/8/2022	0710102015762022(N o.of Docs 1)	0710102015762022/2	COMPANY APPEAL(COMPANIES ACT)/31(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SUKH PREET ELECTRONICSPVT. LTD.)	Sec 252 (1) - By Government Body	18-08-2022	Page No. 4-5, 8-9 Not Clear	itdpuneetrai
5368	10/8/2022	0710102022392022(N o.of Docs 1)	0710102022392022/2	COMPANY APPEAL(COMPANIES ACT)/50(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ONE INFRACON PVT. LTD.)	Sec 252 (1) - By Government Body	18-08-2022	Page No. 4-5, 8-9 Page Not Clear	itdpuneetrai

5369	9/8/2022	0710102040772022(N o.of Docs 1)	0710102040772022/2	INTERLOCUTORY APPLICATION (I.B.C)/2467(PB)2022	CFM ASSETS RECONSTRUCTION PVT LTD VS. M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	18-08-2022	Index misisng	shambonandy
5370	16-08-2022	0710102043072022(N o.of Docs 3)	0710102043072022/4	COMPANY PETITION IB (IBC)/414(ND)2022	KARUR VYSYA BANK VS. CHAND KUAMR GOYAL	Section 95(1)	18-08-2022	Need to be IA	Nirvana1009
5371	2/6/2022	0710102409932017(N o.of Docs 2)	0710102409932017/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/272(PB)2017	TOUCHSTONE HOLDINGS PRIVATE LIMITED & ORS. VS THE REGIONAL DIRECTOR NORTHERN REGION & ORS.	Sub-section (I) of section 230	18-08-2022	Need to Filing Company Petition	rajeev1124
5372	2/6/2022	0710102409932017(N o.of Docs 2)	0710102409932017/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/272(PB)2017	TOUCHSTONE HOLDINGS PRIVATE LIMITED & ORS. VS THE REGIONAL DIRECTOR NORTHERN REGION & ORS.	Sub-section (I) of section 230	18-08-2022	Need to Filing Company Petition	rajeev1124
5373	2/6/2022	0710102409932017(N o.of Docs 2)	0710102409932017/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/272(PB)2017	TOUCHSTONE HOLDINGS PRIVATE LIMITED & ORS. VS THE REGIONAL DIRECTOR NORTHERN REGION & ORS.	Sub-section (I) of section 230	18-08-2022	Need to Filing Company Petition	rajeev1124
5374	9/8/2022	0710102042842022(N o.of Docs 2)	0710102042842022/2	COMPANY PETITION IB (IBC)/496(PB)2022	STATE BANK OF INDIA VS. KAMLA JAIN	Section 95(1)	18-08-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	henna15
5375	8/8/2022	0710102047512022(N o.of Docs 3)	0710102047512022/1	COMPANY PETITION IB (IBC)/532(ND)2022	S S P PRIVATE LIMITED VS. GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	18-08-2022		KARMALAWASSO CIATES
5376	8/8/2022	0710102047512022(N o.of Docs 3)	0710102047512022/1	COMPANY PETITION IB (IBC)/532(ND)2022	S S P PRIVATE LIMITED VS. GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	18-08-2022		KARMALAWASSO CIATES
5377	8/8/2022	0710102047512022(N o.of Docs 3)	0710102047512022/1	COMPANY PETITION IB (IBC)/532(ND)2022	S S P PRIVATE LIMITED VS. GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	18-08-2022		KARMALAWASSO CIATES
5378	16-08-2022	0710102049662022(N o.of Docs 1)	0710102049662022/3	COMPANY PETITION (COMPANIES ACT)/114(ND)2022	DHARMENDRA KUMAR VS. SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	18-08-2022	1 Rs. Court Fess and 15 Rs. Welfare Fund Fess Missing in Vakalatnama Not Clear	arvind@2019
5379	2/6/2022	0710102409932017(N o.of Docs 2)	0710102409932017/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/272(PB)2017	TOUCHSTONE HOLDINGS PRIVATE LIMITED & ORS. VS THE REGIONAL DIRECTOR NORTHERN REGION & ORS.	Sub-section (I) of section 230	18-08-2022	Need to Filing Company Petition	rajeev1124

5380	2/6/2022	0710102409932017(N o.of Docs 2)	0710102409932017/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/272(PB)2017	TOUCHSTONE HOLDINGS PRIVATE LIMITED & ORS. VS THE REGIONAL DIRECTOR NORTHERN REGION & ORS.	Sub-section (I) of section 230	18-08-2022	Need to Filing Company Petition	rajeev1124
5381	2/6/2022	0710102409932017(N o.of Docs 2)	0710102409932017/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/272(PB)2017	TOUCHSTONE HOLDINGS PRIVATE LIMITED & ORS. VS THE REGIONAL DIRECTOR NORTHERN REGION & ORS.	Sub-section (I) of section 230	18-08-2022	Need to Filing Company Petition	rajeev1124
5382	2/6/2022	0710102409932017(N o.of Docs 2)	0710102409932017/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/272(PB)2017	TOUCHSTONE HOLDINGS PRIVATE LIMITED & ORS. VS THE REGIONAL DIRECTOR NORTHERN REGION & ORS.	Sub-section (I) of section 230	18-08-2022	Need to Filing Company Petition	rajeev1124
5383	2/6/2022	0710102409932017(N o.of Docs 2)	0710102409932017/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/272(PB)2017	TOUCHSTONE HOLDINGS PRIVATE LIMITED & ORS. VS THE REGIONAL DIRECTOR NORTHERN REGION & ORS.	Sub-section (I) of section 230	18-08-2022	Need to Filing Company Petition	rajeev1124
5384	2/6/2022	0710102409932017(N o.of Docs 2)	0710102409932017/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/272(PB)2017	TOUCHSTONE HOLDINGS PRIVATE LIMITED & ORS. VS THE REGIONAL DIRECTOR NORTHERN REGION & ORS.	Sub-section (I) of section 230	18-08-2022	Need to Filing Company Petition	rajeev1124
5385	9/8/2022	0710102042892022(N o.of Docs 2)	0710102042892022/2	COMPANY PETITION IB (IBC)/493(PB)2022	STATE BANK OF INDIA VS. MANISH JAIN	Section 95(1)	18-08-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	henna15
5386	18-08-2022	0710102043592022(N o.of Docs 2)	0710102043592022/5	COMPANY PETITION IB (IBC)/517(ND)2022	SHRI SHYAM OVERSEAS LLP VS. BEST AGROLIFE LIMITED	IBC Under Sec 9	18-08-2022	Need to Applicant Sign Every Pages	mohit.nandwani
5387	9/8/2022	0710102037072021(N o.of Docs 2)	0710102037072021/3	COMPANY PETITION IB (IBC)/343(PB)2021	UNION BANK OF INDIA THROUGH DEEPAK MAINI VS. MR. SACHIN GARG	Section 95(1)	17-08-2022	E-stamp missing	deveshbhata
5388	12/8/2022	0710102057602022(N o.of Docs 2)	0710102057602022/1	COMPANY PETITION (COMPANIES ACT)/124(ND)2022	SNEHLATA VS. DOON HATCHERIES LIMITED	Sec. 241(1), Sec. 242(4)	17-08-2022	E-Stamp Paper Missing and Page No. 14-16 216-221 223-228, 235- 238, Need to English Translate Copy Page No. 241-242, 244, 258, 262, 263, 266, 270, 271, Page Not Clear and 25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing and Vakalatnama	udaysingh

5389	16-08-2022	0710102053532021(N o.of Docs 2)	0710102053532021/5	COMPANY PETITION IB (IBC)/132(ND)2022	ARYAN INFRAHEIGHT PVT. LTD. VS. LOTUS GREENS CONSTRUCTIONS PVT. LTD.	IBC Under Sec 9	17-08-2022	E-Stamp Paper Missing and Need to Every Pages Sign Applicant	aseematwal
5390	17-08-2022	0710102053532021(N o.of Docs 2)	0710102053532021/6	COMPANY PETITION IB (IBC)/132(ND)2022	ARYAN INFRAHEIGHT PVT. LTD. VS. LOTUS GREENS CONSTRUCTIONS PVT. LTD.	IBC Under Sec 9	17-08-2022	Page No. 115 Need to English Translate copy and Page No. 114 Typed Copy and Need to Applicant Sign Every Pages	kaundalvijay
5391	12/8/2022	0710102057602022(N o.of Docs 2)	0710102057602022/1	COMPANY PETITION (COMPANIES ACT)/124(ND)2022	SNEHLATA VS. DOON HATCHERIES LIMITED	Sec. 241(1),Sec. 242(4)	17-08-2022	E-Stamp Paper Missing and Page No. 14-16 216-221 223- 228, 235- 238, Need to English Translate Copy Page No. 241- 242, 244, 258, 262, 263, 266, 270, 271, Page Not Clear and 25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing and Vakalatnama	udaysingh
5392	12/8/2022	0710102057602022(N o.of Docs 2)	0710102057602022/1	COMPANY PETITION (COMPANIES ACT)/124(ND)2022	SNEHLATA VS. DOON HATCHERIES LIMITED	Sec. 241(1),Sec. 242(4)	17-08-2022	E-Stamp Paper Missing and Page No. 14-16 216-221 223- 228, 235- 238, Need to English Translate Copy Page No. 241- 242, 244, 258, 262, 263, 266, 270, 271, Page Not Clear and 25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing and Vakalatnama	udaysingh
5393	16-08-2022	0710102051522021(N o.of Docs 2)	0710102051522021/11	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	17-08-2022	Main Case No. Missing and Vakalatnama Missing According your Index Pagination Wrong According your Index	GYAN1983
5394	12/8/2022	0710102057602022(N o.of Docs 2)	0710102057602022/1	COMPANY PETITION (COMPANIES ACT)/124(ND)2022	SNEHLATA VS. DOON HATCHERIES LIMITED	Sec. 241(1),Sec. 242(4)	17-08-2022	E-Stamp Paper Missing and Page No. 14-16 216-221 223- 228, 235- 238, Need to English Translate Copy Page No. 241- 242, 244, 258, 262, 263, 266, 270, 271, Page Not Clear and 25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing and Vakalatnama	udaysingh

5395	16-08-2022	0710102051262022(N o.of Docs 2)	0710102051262022/2	COMPANY PETITION IB (IBC)/520(PB)2022	M/S SAMYAK BUILDWELL VS. KELTECH INFRASTRUCTURE LIMITED	IBC Under Sec 9	17-08-2022	Page No. 8-10, 11-12 Not Clear and Vakalatnama Not Clear	neerajsingh_17@yahoo
5396	16-08-2022	0710102073072021(N o.of Docs 2)	0710102073072021/2	INTERLOCUTORY APPLICATION (I.B.C)/4789(PB)2021	TECHNO SYSTEMS VSERA INFRA ENGINEERING LIMITED	Sec 60(5)	17-08-2022	True Copy Sign Missing in Judgment	wamikatrehan
5397	9/8/2022	0710102034742022(N o.of Docs 2)	0710102034742022/1	INTERLOCUTORY APPLICATION (I.B.C)/2248(ND)2022	H S OBEROI BUILDTECH PVT. LTD. VSDIRECTORATE GENERAL OF TOWN COUNTRY PLANNING	Sec 60(5)	17-08-2022	E-stamp msising in Second affidavit of service document	Ankush@1990
5398	16-08-2022	0710102093382021(N o.of Docs 1)	0710102093382021/3	COMPANY PETITION IB (IBC)/792(ND)2021	CHEMICAL SUPPLIERS INDIA PRIVATE LIMITED VS. GLS FILMS INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	17-08-2022	Index Missing and 25 Rs. Welfare Fund and 3 Rs. Court Fess Missing in Vakalatnama	kmn28
5399	9/8/2022	0710102019802020(N o.of Docs 1)	0710102019802020/1	COMPANY PETITION (COMPANIES ACT)/103(PB)2022	UNION OF INDIA THROUGH SFIO VS. LOIL OVERSEAS FOODS LIMITED	Sec. 271-273	17-08-2022	Main Case Number missing, Index missing, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	sfionclt
5400	8/8/2022	0710102059042022(N o.of Docs 1)	0710102059042022/1	COMPANY PETITION (COMPANIES ACT)/134(ND)2022	RAJIV MALHOTRA VS. CYBER Q CONSULTING PRIVATE LIMITED	Sec. 58(3)	16-08-2022	Index Missing and Vakalatnama Not Clear	NARESH
5401	8/1/2019	0710102001382019(N o.of Docs 0)	0710102001382019/11	COMPANY PETITION IB (IBC)/274(PB)2019	CENTRAL BANK OF INDIA VS. RS INGOT AND BILLET PRIVATE LIMITED	IBC under Sec 7	16-08-2022	Rotate the page no:23-24.	
5402	9/8/2022	0710102030222022(N o.of Docs 2)	0710102030222022/1	INTERLOCUTORY APPLICATION (I.B.C)/2025(ND)2022	RAJIV KUMAR PANDEY & ORS VS. M/S UNNATI FORTUNE HOLDING LTD	Application under any other provisions- IBC	16-08-2022	Pages 84,108,110 according to PDF Not Clear	ADITYAGAURI
5403	8/8/2022	0710102066782020(N o.of Docs 2)	0710102066782020/23	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	16-08-2022	Vakalatnama Not Clear	vikramsinghbaid
5404	8/8/2022	0710102066782020(N o.of Docs 2)	0710102066782020/23	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	16-08-2022	Vakalatnama Not Clear	vikramsinghbaid
5405	9/8/2022	0710102016682022(N o.of Docs 2)	0710102016682022/3	INTERLOCUTORY APPLICATION (I.B.C)/996(ND)2022	CAMPTON OWNERS RESIDENTS, WELFARE ASSOCIATION VS. RAVINDER KUMAR GOEL RP M/S SANDWOODS INFRACTECH PROJECTS PRIVATE LIMITED	Sec 60(5)	16-08-2022	True Copy Sign Missing in Annexure	DEV&DEV

5406	8/8/2022	0710102082302021(N o.of Docs 1)	0710102082302021/4	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2021	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	16-08-2022	3 Rs. Court Fess Missing in Vakalatnama and Vakalatnama Not Clear	advarvindgupta
5407	9/8/2022	0710102016052021(N o.of Docs 2)	0710102016052021/4	COMPANY PETITION IB (IBC)/138(ND)2021	RATYAL CONSTRUCTIONS PRIVATE LIMITED VS. T R SAWHNEY AUTOMOBILES PRIVATE LIMITED	IBC Under Sec 9	16-08-2022	Notary Missing in E-Stamp Paper	samarendrakradv
5408	9/8/2022	0710102014412017(N o.of Docs 1)	0710102014412017/9	COMPANY PETITION IB (IBC)/448(PB)2017	RAJENDRA KUMAR SEXSENA VS EARTH GRACIA BUILDCON PRIVATE LIMITED	IBC under Sec 7	16-08-2022	Vakalatnama Pages Cut Not Properly Scanned	aaryan@sasttralegal
5409	16-08-2022	0710102059432022(N o.of Docs 2)	0710102059432022/1	INTERLOCUTORY APPLICATION (I.B.C)/3632(ND)2022	RAMACHANDRAN SUBRAMANIAM VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 60(5)	16-08-2022	Sign missing in Pages 1 to 18 according to PDF	avsmanyam76
5410	8/8/2022	0710102167872019(N o.of Docs 2)	0710102167872019/17	COMPANY PETITION IB (IBC)/242(PB)2020	DEBABRATA RAY VS. THE STATE TRADING CORPORATION OF INDIA LIMITED	IBC Under Sec 9	16-08-2022	True Copy Sign Missing	mauryavchandra88
5411	9/8/2022	0710102008322021(N o.of Docs 2)	0710102008322021/4	COMPANY PETITION IB (IBC)/625(ND)2021	DHAWAL CONSTRUCTION CO. VS. DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	16-08-2022	True copy and sign Missing on Annexure.	dmyassociates
5412	13-07-2022	1010000402162017(N o.of Docs 2)	1010000402162017/11	COMPANY PETITION IB (IBC)/272(PB)2017	CENTRAL BANK OF INDIA VS MOSER BAER SOLAR LIMITED	IBC under Sec 7	16-08-2022	E-Stamp Paper Missing	SUDARSH123
5413	8/8/2022	0710102157822019(N o.of Docs 2)	0710102157822019/10	COMPANY PETITION IB (IBC)/6(PB)2020	M/S. BAJRANG TRADERS VS. MIDEAST INTEGRATED STEEL LTD.	IBC Under Sec 9	16-08-2022	Wrong Filing Need to be IA	SHOVAN MISHRA
5414	8/8/2022	0710102066782020(N o.of Docs 2)	0710102066782020/23	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	16-08-2022	Vakalatnama Not Clear	vikramsinghbaid
5415	8/8/2022	0710102066782020(N o.of Docs 2)	0710102066782020/23	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	16-08-2022	Vakalatnama Not Clear	vikramsinghbaid
5416	8/8/2022	0710102057822022(N o.of Docs 1)	0710102057822022/2	COMPANY APPEAL (COMPANIES ACT)/164(ND)2022	TAPAN REAL ESTATE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	16-08-2022	Incomplete Documents only Proof of Service Show	SMACSLLEGAL
5417	3/8/2022	0710102038642021(N o.of Docs 2)	0710102038642021/8	COMPANY PETITION IB (IBC)/325(ND)2021	SICAL MULTIMODAL AND RAIL TRANSPORT LIMITED VS. WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	12/8/2022	True Copy sign missing in Pages 4 to 95 according to PDF	karangandhii

5418	26-09-2019	1010000404082017(N o.of Docs 1)	1010000404082017/4	COMPANY PETITION IB (IBC)/519(PB)2017	M/S GLOBE EXPRESS SERVICES PVT. LTD. VS M/S AGI CARGO PRIVATE LIMITED	IBC Under Sec 9	12/8/2022	wrong doc	admin
5419	5/11/2020	1010000404082017(N o.of Docs 2)	1010000404082017/12	COMPANY PETITION IB (IBC)/519(PB)2017	M/S GLOBE EXPRESS SERVICES PVT. LTD. VS M/S AGI CARGO PRIVATE LIMITED	IBC Under Sec 9	12/8/2022	E-stamp misisng, True Copy sign misisng in Pages 7 to 18 according to PDF, Fifteen rupees Welfare Fee stamp missing in Vakalatnama	OPGAGGAR
5420	12/8/2022	0710102067712020(N o.of Docs 2)	0710102067712020/10	COMPANY PETITION IB (IBC)/846(ND)2020	UMESH YARN AGENCIES VS. FLORA DYEING HOUSE PRIVATE LIMITED	IBC Under Sec 9	12/8/2022	" place the welfare fee stamp and court fee stamp in the blanks spaces in vakalatnama "	Kaushikdey
5421	11/8/2022	0710102113952019(N o.of Docs 2)	0710102113952019/20	COMPANY PETITION IB (IBC)/2004(ND)2019	SURESH YADAV VS. S P CONTRACTS PVT. LTD.	IBC Under Sec 9	12/8/2022	Page No. Not Mentioned in Index	Mohit Nagar
5422	12/8/2022	0710102092462021(N o.of Docs 2)	0710102092462021/8	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	12/8/2022	Affidavit Back date, Pages 32, 35 and 38 according to PDF Not Clear and words are hiding	sanidhymaheshwari
5423	11/8/2022	0710102045822021(N o.of Docs 2)	0710102045822021/21	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021	IDBI BANK LIMITED VS. JAYPEE INFRATECH LIMITED	Sec 30	12/8/2022	Need to Sign Every Pages Written Submissions	sanjay.bhatt
5424	7/8/2022	0710102054412022(N o.of Docs 4)	0710102054412022/16	COMPANY PETITION (COMPANIES ACT)/118(ND)2022	RAKESH KUMAR VS. REDEFINE EXPRESS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/8/2022	Separate Volume 1, 2 and 3 Index msising in All three Volumes, Affidavit date missing in First three Affidavits, Page 122 according to PDF Not Clear, Pages 421 and 422 according to PDF are in Hindi	rahulsmallhotra
5425	7/8/2022	0710102016962020(N o.of Docs 2)	0710102016962020/1	CONTEMPT PETITION (IBC)/1(PB)2020	ALCHEMIST ASSET RECONSTRUCTION CO PVT LTD VS. NIIL INFRASTRUCTURES PRIVATE LIMITED	Regulation 33	12/8/2022	True Copy sign msising in Pages 5 to 11 according to PDF	associate.amc
5426	12/8/2022	0710102083052020(N o.of Docs 3)	0710102083052020/13	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020	BHIIM SAIN GOYAL VS. SANJIV GUPTA	19(2)	12/8/2022	Vakalatnama Not Clear and Vakalatnama and Reply Separately Filed	anand m. mishra
5427	12/8/2022	0710102043132022(N o.of Docs 1)	0710102043132022/2	COMPANY PETITION IB (IBC)/418(ND)2022	KARUR VYSYA BANK VS. SUMIT GOYAL	Section 95(1)	12/8/2022	page no. 6-9 not clear and E-stamp is missing.	rajesh.mittal
5428	8/8/2022	0710102001662020(N o.of Docs 1)	0710102001662020/1	COMPANY APPLICATION(IBC)/236(ND)2020	SSP PRIVATE LIMITED VS. MOHIT PETROCHEMICALS	Rule 11 of NCLT, 2016	12/8/2022	2 Rs Court Fee stamp msising in Vakalatnama	KARMALAWASSOCIATES
5429	11/8/2022	0710200400662013(N o.of Docs 2)	0710200400662013/2	COMPANY PETITION (COMPANIES ACT)/96(ND)2013	SH GURVINDER SINGH SURI VS M/S BHL FOREX AND FINLEASE LTD	Application under any other provisions	12/8/2022	Need to Every Pages Sign and True Copy Sign Missing	ukcaandpartners

5430	8/8/2022	0710102400522014(N o.of Docs 4)	0710102400522014/6	COMPANY PETITION (COMPANIES ACT)/179(PB)2014	LUXMI DUTT GUPTA VS THE REGISTRAR OF COMPANIES ORS.	Application under any other provisions	12/8/2022	Need to File in IA	Niki Kantawala
5431	8/8/2022	0710102400522014(N o.of Docs 7)	0710102400522014/4	COMPANY PETITION (COMPANIES ACT)/179(PB)2014	LUXMI DUTT GUPTA VS THE REGISTRAR OF COMPANIES ORS.	Application under any other provisions	12/8/2022	All the additional documents to be filed in separate miscellaneous dairy numbers, Application to be filed in IA	Niki Kantawala
5432	8/8/2022	0710102010432022(N o.of Docs 1)	0710102010432022/1	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	12/8/2022	Index missing, Place the Court Fee stamp in Blank spaces, One rupee Court Fee stamp msising in Vakalatnama	Akash0707
5433	11/8/2022	0710102088152021(N o.of Docs 2)	0710102088152021/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2021	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	12/8/2022	Incomplete Documents	Govind1340
5434	12/8/2022	0710102092462021(N o.of Docs 2)	0710102092462021/4	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	12/8/2022	Pages 5,7,8,13,15 to 17,20 to 22,29,30,33,34,37 according to PDF Not CLear	sanidhymaheshwari
5435	12/8/2022	0710102092462021(N o.of Docs 2)	0710102092462021/4	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	12/8/2022	Pages 5,7,8,13,15 to 17,20 to 22,29,30,33,34,37 according to PDF Not CLear	sanidhymaheshwari
5436	11/8/2022	0710102088152021(N o.of Docs 2)	0710102088152021/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2021	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	12/8/2022	Incomplete Documents	Govind1340
5437	11/8/2022	0710102088152021(N o.of Docs 2)	0710102088152021/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2021	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	12/8/2022	Incomplete Documents	Govind1340
5438	11/8/2022	0710102088152021(N o.of Docs 2)	0710102088152021/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2021	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	12/8/2022	Incomplete Documents	Govind1340
5439	8/8/2022	0710102400522014(N o.of Docs 2)	0710102400522014/7	COMPANY PETITION (COMPANIES ACT)/179(PB)2014	LUXMI DUTT GUPTA VS THE REGISTRAR OF COMPANIES ORS.	Application under any other provisions	12/8/2022	Sign missing in Pages 1 to 14 according to PDF, E-stamp misisng	Niki Kantawala
5440	11/8/2022	0710102113952019(N o.of Docs 2)	0710102113952019/21	COMPANY PETITION IB (IBC)/2004(ND)2019	SURESH YADAV VS. S P CONTRACTS PVT. LTD.	IBC Under Sec 9	12/8/2022	Page No. Not Mentioned in Index	Mohit Nagar
5441	8/8/2022	0710102008062022(N o.of Docs 2)	0710102008062022/13	COMPANY PETITION (COMPANIES ACT)/55(ND)2022	MR. SURENDER SINGH GAKKHAR VS. M/S HEMISPHERE PROPERTIES INDIA LIMITED	Sec. 58(3),Sec. 59	12/8/2022	Sign msising in Pages 1 to 11 according to PDF	aakashchatterjee

5442	8/8/2022	0710102008062022(N o.of Docs 2)	0710102008062022/13	COMPANY PETITION (COMPANIES ACT)/55(ND)2022	MR. SURENDER SINGH GAKKHAR VS. M/S HEMISPHERE PROPERTIES INDIA LIMITED	Sec. 58(3),Sec. 59	12/8/2022	Sign msising in Pages 1 to 11 according to PDF	aakashchatterjee
5443	8/8/2022	0710102008062022(N o.of Docs 2)	0710102008062022/13	COMPANY PETITION (COMPANIES ACT)/55(ND)2022	MR. SURENDER SINGH GAKKHAR VS. M/S HEMISPHERE PROPERTIES INDIA LIMITED	Sec. 58(3),Sec. 59	12/8/2022	Sign msising in Pages 1 to 11 according to PDF	aakashchatterjee
5444	8/8/2022	0710102008062022(N o.of Docs 2)	0710102008062022/13	COMPANY PETITION (COMPANIES ACT)/55(ND)2022	MR. SURENDER SINGH GAKKHAR VS. M/S HEMISPHERE PROPERTIES INDIA LIMITED	Sec. 58(3),Sec. 59	12/8/2022	Sign msising in Pages 1 to 11 according to PDF	aakashchatterjee
5445	8/8/2022	0710102400522014(N o.of Docs 2)	0710102400522014/8	COMPANY PETITION (COMPANIES ACT)/179(PB)2014	LUXMI DUTT GUPTA VS THE REGISTRAR OF COMPANIES ORS.	Application under any other provisions	12/8/2022	Need to File in IA	Niki Kantawala
5446	11/8/2022	0710200400662013(N o.of Docs 2)	0710200400662013/1	COMPANY PETITION (COMPANIES ACT)/96(ND)2013	SH GURVINDER SINGH SURI VS M/S BHL FOREX AND FINLEASE LTD	Application under any other provisions	12/8/2022	Need to Every Pages Sign and True Copy Sign Missing	ukcaandpartners
5447	12/8/2022	0710102052642021(N o.of Docs 1)	0710102052642021/13	COMPANY PETITION IB (IBC)/436(ND)2021	VITERRA INDIA PVT. LTD. VS. BUDDHA GLOBAL PVT. LTD.	IBC Under Sec 9	12/8/2022	Incomplete Documents.	argus
5448	8/8/2022	0710102400522014(N o.of Docs 2)	0710102400522014/10	COMPANY PETITION (COMPANIES ACT)/179(PB)2014	LUXMI DUTT GUPTA VS THE REGISTRAR OF COMPANIES ORS.	Application under any other provisions	12/8/2022	Need to File in IA	Niki Kantawala
5449	8/8/2022	0710102032052022(N o.of Docs 3)	0710102032052022/3	COMPANY PETITION IB (IBC)/450(ND)2022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD	IBC Section 59	12/8/2022	Need to File in IA	vasu123
5450	8/8/2022	0710102032052022(N o.of Docs 3)	0710102032052022/3	COMPANY PETITION IB (IBC)/450(ND)2022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD	IBC Section 59	12/8/2022	Need to File in IA	vasu123
5451	8/8/2022	0710102032052022(N o.of Docs 3)	0710102032052022/3	COMPANY PETITION IB (IBC)/450(ND)2022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD	IBC Section 59	12/8/2022	Need to File in IA	vasu123
5452	8/8/2022	0710102032052022(N o.of Docs 3)	0710102032052022/3	COMPANY PETITION IB (IBC)/450(ND)2022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD	IBC Section 59	12/8/2022	Need to File in IA	vasu123
5453	8/8/2022	0710102400522014(N o.of Docs 2)	0710102400522014/9	COMPANY PETITION (COMPANIES ACT)/179(PB)2014	LUXMI DUTT GUPTA VS THE REGISTRAR OF COMPANIES ORS.	Application under any other provisions	12/8/2022	Sign missing in Pages 1 to 14 according to PDF, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	Niki Kantawala
5454	12/8/2022	0710102092462021(N o.of Docs 2)	0710102092462021/4	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	12/8/2022	Pages 5,7,8,13,15 to 17,20 to 22,29,30,33,34,37 according to PDF Not CLear	sanidhymaheshwari

5455	12/8/2022	0710102092462021(N o.of Docs 2)	0710102092462021/4	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	12/8/2022	Pages 5,7,8,13,15 to 17,20 to 22,29,30,33,34,37 according to PDF Not Clear	sanidhymaheshwari
5456	3/8/2022	0710102038642021(N o.of Docs 2)	0710102038642021/8	COMPANY PETITION IB (IBC)/325(ND)2021	SICAL MULTIMODAL AND RAIL TRANSPORT LIMITED VS. WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	12/8/2022	True Copy sign msising in Pages 4 to 95 according to PDF	karangandhii
5457	3/8/2022	0710102038642021(N o.of Docs 2)	0710102038642021/8	COMPANY PETITION IB (IBC)/325(ND)2021	SICAL MULTIMODAL AND RAIL TRANSPORT LIMITED VS. WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	12/8/2022	True Copy sign msising in Pages 4 to 95 according to PDF	karangandhii
5458	3/8/2022	0710102038642021(N o.of Docs 2)	0710102038642021/8	COMPANY PETITION IB (IBC)/325(ND)2021	SICAL MULTIMODAL AND RAIL TRANSPORT LIMITED VS. WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	12/8/2022	True Copy sign msising in Pages 4 to 95 according to PDF	karangandhii
5459	9/8/2022	0710102030382021(N o.of Docs 1)	0710102030382021/8	COMPANY PETITION IB (IBC)/236(ND)2021	BELGOTEX INDIA PVT. LTD. VS. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	11/8/2022	Notary msising in E-stamp, Affidavit Back date	Vineet.Kumar
5460	12/7/2022	0710102037602022(N o.of Docs 2)	0710102037602022/1	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	11/8/2022	Need to File in IA	a.malaviya
5461	11/8/2022	0710102113952019(N o.of Docs 2)	0710102113952019/19	COMPANY PETITION IB (IBC)/2004(ND)2019	SURESH YADAV VS. S P CONTRACTS PVT. LTD.	IBC Under Sec 9	11/8/2022	Index missing, Sign mssising in Pages 1 to 4 according to PDF	Mohit Nagar
5462	10/8/2022	0710102031632021(N o.of Docs 2)	0710102031632021/10	COMPANY PETITION IB (IBC)/355(ND)2021	M/S VINTAGE FOOTWEAR PRIVATE LTD. VS. I WORLD BUSINESS SOLUTIONS PVT LTD	IBC under Sec 7	11/8/2022	Sign msising in Pages 1 to 11 according to PDF, True Copy sign msising in Pages 15 to 20 according to PDF	rmalik2301
5463	11/8/2022	0710102017152022(N o.of Docs 2)	0710102017152022/5	COMPANY PETITION IB (IBC)/225(ND)2022	MR. DHARAMPAL SINGH RAWAT AND OTHER FINANCIAL CREDITORS (AS MENTIONED IN THE MEMO OF PARTIES) VS. REALANCHORS DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	11/8/2022	Incomplete document filed	swati@surbhi1
5464	10/8/2022	0710102043072022(N o.of Docs 1)	0710102043072022/2	COMPANY PETITION IB (IBC)/414(ND)2022	KARUR VYSYA BANK VS. CHAND KUAMR GOYAL	Section 95(1)	11/8/2022	Affidavit and Vakalatnama Separately Filed and Vakalatnama 1 Rs. Court Fess Missing	Nirvana1009

5465	10/8/2022	0710102075792020(N o.of Docs 2)	0710102075792020/4	INTERLOCUTORY APPLICATION (I.B.C)/3115(PB)2020	ANIL KOHLI VS. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED	Sec 60(5)	11/8/2022	Pages 7,9,11 to 18 according to PDF are in Hindi	abhi4064
5466	12/7/2022	0710102037602022(N o.of Docs 2)	0710102037602022/1	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	11/8/2022	Need to File in IA	a.malaviya
5467	10/8/2022	0710102012002022(N o.of Docs 2)	0710102012002022/5	INTERLOCUTORY APPLICATION (I.B.C)/773(ND)2022	SANDEEP KUMAR BHATT VS. SHARDA AGENCY	Sec 60(5)	11/8/2022	Pages 19-20 Properly Not Scan and Hand Writing Not Allowed in Index	kalinga8
5468	12/7/2022	0710102037602022(N o.of Docs 2)	0710102037602022/1	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	11/8/2022	Need to File in IA	a.malaviya
5469	12/7/2022	0710102037602022(N o.of Docs 2)	0710102037602022/1	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	11/8/2022	Need to File in IA	a.malaviya
5470	12/7/2022	0710102037602022(N o.of Docs 2)	0710102037602022/1	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	11/8/2022	Need to File in IA	a.malaviya
5471	5/8/2022	0710200411362017(N o.of Docs 4)	0710200411362017/1	COMPANY PETITION (COMPANIES ACT)/11(ND)2017	SHIV SEVAK SINGH & ORS. VS RAEBAREILLY ALLAHABAD HIGHWAYS PVT LTD.	Sec. 241(1),Sec. 242(4)	11/8/2022	Need to be Filing in Company Petition	akaushiq
5472	10/8/2022	0710102086362019(N o.of Docs 1)	0710102086362019/6	COMPANY PETITION IB (IBC)/1205(ND)2019	AZAD IMPEX PVT LTD VS. SURYA MANUFACTURING PVT LTD	IBC Under Sec 9	11/8/2022	Place the Welfare Fee stamps in Blank spaces	adityadewan
5473	10/8/2022	0710102156702019(N o.of Docs 1)	0710102156702019/3	COMPANY APPLICATION(IBC)/26 97(PB)2019	GULSHAN KUMAR GUPTA VS. TECPRO ENGINEERS LIMITED	Application under any other provisions- IBC	11/8/2022	Place the Welfare Fee stamps in Blank spaces	sksharma
5474	6/8/2022	0710102057282022(N o.of Docs 2)	0710102057282022/4	INTERLOCUTORY APPLICATION (I.B.C)/3415(ND)2022	VINAY KUMAR SANDAL VS. MALHOTRA GROUP PLC	Sec 60(5)	11/8/2022	Affidavit Cut not Clear Need to Every Pages Sign	vaibhavgupta456
5475	5/8/2022	0710200411362017(N o.of Docs 2)	0710200411362017/2	COMPANY PETITION (COMPANIES ACT)/11(ND)2017	SHIV SEVAK SINGH & ORS. VS RAEBAREILLY ALLAHABAD HIGHWAYS PVT LTD.	Sec. 241(1),Sec. 242(4)	11/8/2022	E-Stamp Paper Missing and Need to Every Pages Sign	akaushiq
5476	5/8/2022	0710102116862020(N o.of Docs 2)	0710102116862020/3	INTERLOCUTORY APPLICATION (I.B.C)/5581(PB)2020	YEESHU JAIN VS. UDAYRAJ PATWARDHAN	Sec 60(5)	11/8/2022	3 Rs. Court Fess Missing in Vakalatnama	asripat
5477	10/8/2022	0710102087542020(N o.of Docs 2)	0710102087542020/17	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	HANSRAJ GUPTA AND CO. PVT LTD. VS. DESHRAJ GUPTA	Sec. 241(1),Application under any other provisions	11/8/2022	Sign missing in Pages 1 to 16 according to PDF	rishikaarora
5478	6/8/2022	0710102048512022(N o.of Docs 1)	0710102048512022/3	COMPANY PETITION IB (IBC)/504(ND)2022	OM STAMPINGS PRIVATE LIMITED VS. NELCO ELECTRICALS PRIVATE LIMITED	IBC Under Sec 9	11/8/2022	Vakalatnama Not Clear Please Remove Court Fees and Welfare Fund fess Paste in Side and above	lexforiconsulting

5479	5/8/2022	0710200411362017(N o.of Docs 2)	0710200411362017/3	COMPANY PETITION (COMPANIES ACT)/11(ND)2017	SHIV SEVAK SINGH & ORS. VS RAEBAREILLY ALLAHABAD HIGHWAYS PVT LTD.	Sec. 241(1),Sec. 242(4)	11/8/2022	Page No. 7-51 True Copy Sign Missing in Annexure	akaushiq
5480	10/8/2022	0710102094842021(N o.of Docs 2)	0710102094842021/3	INTERLOCUTORY APPLICATION (I.B.C)/6054(PB)2021	RATNESH DEO VS. ALOK KAUSHIK	Sec 60(5)	11/8/2022	Wrongly Filed	rkpandassociates
5481	12/7/2022	0710102037602022(N o.of Docs 2)	0710102037602022/1	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	11/8/2022	Need to File in IA	a.malaviya
5482	5/8/2022	0710102093812020(N o.of Docs 2)	0710102093812020/6	COMPANY PETITION IB (IBC)/1026(PB)2020	ROHIT PRASAD VS. S&N LIFESTYLE INFRAVENTURES PVT LTD	IBC under Sec 7	11/8/2022	Page No. 1-141 True Copy Sign Missing in Annexure	kartik_nclt
5483	10/8/2022	0710102082302021(N o.of Docs 1)	0710102082302021/6	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2021	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	11/8/2022	Place the Welfare Fee stamps in Blank spaces	advarvindgupta
5484	12/7/2022	0710102037602022(N o.of Docs 2)	0710102037602022/1	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	11/8/2022	Need to File in IA	a.malaviya
5485	12/7/2022	0710102037602022(N o.of Docs 2)	0710102037602022/1	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	11/8/2022	Need to File in IA	a.malaviya
5486	12/7/2022	0710102037602022(N o.of Docs 2)	0710102037602022/1	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	11/8/2022	Need to File in IA	a.malaviya
5487	25-02-2022	0710102015772022(N o.of Docs 0)	0710102015772022/1	INTERLOCUTORY APPLICATION (I.B.C)/960(PB)2022	PRIYANKA CHOUHAN VS. DRISHTI INDIA LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	10/8/2022	Index is missing and incomplete is documents.	
5488	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5489	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha

5490	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5491	5/8/2022	0710102035492022(N o.of Docs 2)	0710102035492022/5	INTERLOCUTORY APPLICATION (I.B.C)/2152(ND)2022	YAGYA AHUJA VS. PANKAJ KUMAR SINGHAL AND ORS	Sec 60(5)	10/8/2022	Need to file IA	jagdeep.s.lamba
5492	25-07-2022	0710102015832021(N o.of Docs 4)	0710102015832021/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2022	volume-1, page no. 65 &&& 87-88 not clear	vaibhavdang
5493	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5494	25-07-2022	0710102015832021(N o.of Docs 4)	0710102015832021/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2022	volume-1, page no. 65 &&& 87-88 not clear	vaibhavdang
5495	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha

5496	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5497	5/8/2022	0710102045032021(N o.of Docs 2)	0710102045032021/3	INTERLOCUTORY APPLICATION (I.B.C)/2798(PB)2021	HARMEET RAI & ORS. VS. UDAYRAJ PATWARDHAN	Sec 60(5)	10/8/2022	Not clear Vakalatnama and court fee is not here.	asripat
5498	25-07-2022	0710102015832021(N o.of Docs 4)	0710102015832021/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2022	volume-1, page no. 65 &&& 87-88 not clear	vaibhavdang
5499	25-07-2022	0710102015832021(N o.of Docs 4)	0710102015832021/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2022	volume-1, page no. 65 &&& 87-88 not clear	vaibhavdang
5500	25-07-2022	0710102015832021(N o.of Docs 4)	0710102015832021/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2022	volume-1, page no. 65 &&& 87-88 not clear	vaibhavdang
5501	25-07-2022	0710102015832021(N o.of Docs 4)	0710102015832021/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2022	volume-1, page no. 65 &&& 87-88 not clear	vaibhavdang
5502	25-07-2022	0710102015832021(N o.of Docs 4)	0710102015832021/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2022	volume-1, page no. 65 &&& 87-88 not clear	vaibhavdang
5503	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha

5504	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5505	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5506	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5507	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5508	5/8/2022	0710102052862021(N o.of Docs 2)	0710102052862021/3	INTERLOCUTORY APPLICATION (I.B.C)/3648(PB)2021	KRISHNA SHANKAR RAI & ORS. VSUDYARAJ PATWARDHAN	Sec 60(5)	10/8/2022	court fee stamp is not here in vakalatnama	asripat

5509	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5510	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5511	10/8/2022	0710102031632021(N o.of Docs 2)	0710102031632021/9	COMPANY PETITION IB (IBC)/355(ND)2021	M/S VINTAGE FOOTWEAR PRIVATE LTD. VS. I WORLD BUSINESS SOLUTIONS PVT LTD	IBC under Sec 7	10/8/2022	Page no. 17-18 not clear	rmlalik2301
5512	8/8/2022	0710102072782019(N o.of Docs 2)	0710102072782019/4	COMPANY PETITION IB (IBC)/804(PB)2019	FERN HEALTHCARE PRIVATE LIMITED VS. EVEREST GROW MORE FINANCE PRIVATE LIMITED	IBC under Sec 7	10/8/2022	Pages 9,35,50 according to PDF Not Clear, True Copy sign missing in Pages 36 to 53 according to PDF	choudharygaurav
5513	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5514	5/8/2022	0710102051522021(N o.of Docs 2)	0710102051522021/9	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Vakalatnama msising in the Rejoinder document, Main Case number missing	GYAN1983

5515	9/8/2022	0710102102622019(N o.of Docs 2)	0710102102622019/33	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	10/8/2022	Index msising, Sign msising in Pages 1 to 32 according to PDF, E-stamp and Affidavit msising	taniashar
5516	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5517	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5518	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5519	25-07-2022	0710102015832021(N o.of Docs 4)	0710102015832021/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2022	volume-1, page no. 65 &&& 87- 88 not clear	vaibhavdang
5520	10/8/2022	0710102031632021(N o.of Docs 2)	0710102031632021/8	COMPANY PETITION IB (IBC)/355(ND)2021	M/S VINTAGE FOOTWEAR PRIVATE LTD. VS. I WORLD BUSINESS SOLUTIONS PVT LTD	IBC under Sec 7	10/8/2022	Vakalatnama Fees Is Missing.	rmalik2301

5521	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5522	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5523	25-07-2022	0710102015832021(N o.of Docs 4)	0710102015832021/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2022	volume-1, page no. 65 &&& 87-88 not clear	vaibhavdang
5524	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5525	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E-stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha

5526	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5527	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5528	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5529	14-07-2022	0710102051522021(N o.of Docs 4)	0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	10/8/2022	Notary missing in E- stamp in Affidavit and Reply document both, Affidavit Back date in Affidavit document, Page 30 according to PDF Not Clear in Reply document, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Reply document	rekhasaroha
5530	10/8/2022	0710102012002022(N o.of Docs 2)	0710102012002022/4	INTERLOCUTORY APPLICATION (I.B.C)/773(ND)2022	SANDEEP KUMAR BHATT VS. SHARDA AGENCY	Sec 60(5)	10/8/2022	NCLT Receipt wrongly filed	kalinga8

5531	5/8/2022	0710102029102020(N o.of Docs 2)	0710102029102020/11	COMPANY PETITION IB (IBC)/762(ND)2020	UTTAM SINGHAL VS. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7	10/8/2022	Volume-1&2, True copy stamp missing & judgement file all pages sign missing.	ravinderarora2011
5532	30-07-2022	0710102003492022(N o.of Docs 2)	0710102003492022/3	COMPANY PETITION IB (IBC)/302(ND)2022	SANCHIT CHHABRA VS. PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	Section 94(1)	5/8/2022	Affidavit Back Dated.	SUSHMITA
5533	27-07-2022	0710102000422021(N o.of Docs 3)	0710102000422021/3	COMPANY PETITION IB (IBC)/58(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	5/8/2022	Need to Sign Every Pages and True Copy Sign Missing All Annexure	srishtijuneja
5534	27-07-2022	0710102000422021(N o.of Docs 3)	0710102000422021/3	COMPANY PETITION IB (IBC)/58(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	5/8/2022	Need to Sign Every Pages and True Copy Sign Missing All Annexure	srishtijuneja
5535	30-07-2022	0710102003492022(N o.of Docs 2)	0710102003492022/3	COMPANY PETITION IB (IBC)/302(ND)2022	SANCHIT CHHABRA VS. PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	Section 94(1)	5/8/2022	Affidavit Back Dated.	SUSHMITA
5536	30-07-2022	0710102003492022(N o.of Docs 2)	0710102003492022/3	COMPANY PETITION IB (IBC)/302(ND)2022	SANCHIT CHHABRA VS. PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	Section 94(1)	5/8/2022	Affidavit Back Dated.	SUSHMITA
5537	5/8/2022	0710200423482018(N o.of Docs 2)	0710200423482018/46	COMPANY PETITION IB (IBC)/334(ND)2018	M/S RANJIT DAS & ORS VS MSX MALL PVT LTD	IBC under Sec 7	5/8/2022	Index Missing	ADV TENZEN
5538	4/8/2022	0710102038972022(N o.of Docs 2)	0710102038972022/2	COMPANY PETITION IB (IBC)/452(ND)2022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	5/8/2022	Incomplete Documents	diwanadvocates
5539	4/8/2022	0710102004822022(N o.of Docs 2)	0710102004822022/5	COMPANY PETITION IB (IBC)/86(ND)2022	BSL CASTINGS PRIVATE LIMITED VS. S.D. ENGINEERSTECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Wrongly Filed	abhishekpareek
5540	4/8/2022	0710102004822022(N o.of Docs 2)	0710102004822022/5	COMPANY PETITION IB (IBC)/86(ND)2022	BSL CASTINGS PRIVATE LIMITED VS. S.D. ENGINEERSTECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Wrongly Filed	abhishekpareek
5541	4/8/2022	0710102004822022(N o.of Docs 2)	0710102004822022/5	COMPANY PETITION IB (IBC)/86(ND)2022	BSL CASTINGS PRIVATE LIMITED VS. S.D. ENGINEERSTECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Wrongly Filed	abhishekpareek
5542	4/8/2022	0710102004822022(N o.of Docs 2)	0710102004822022/5	COMPANY PETITION IB (IBC)/86(ND)2022	BSL CASTINGS PRIVATE LIMITED VS. S.D. ENGINEERSTECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Wrongly Filed	abhishekpareek

5543	5/8/2021	0710102078692019(N o.of Docs 2)	0710102078692019/12	COMPANY PETITION IB (IBC)/1071(ND)2019	M/S GUPTA JI ELECTRIC COMPANY VS. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	IBC Under Sec 9	5/8/2022	Wrongly Filed Need to be IA	sahilmonga
5544	5/8/2021	0710102078692019(N o.of Docs 2)	0710102078692019/12	COMPANY PETITION IB (IBC)/1071(ND)2019	M/S GUPTA JI ELECTRIC COMPANY VS. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	IBC Under Sec 9	5/8/2022	Wrongly Filed Need to be IA	sahilmonga
5545	4/8/2022	0710102004822022(N o.of Docs 2)	0710102004822022/5	COMPANY PETITION IB (IBC)/86(ND)2022	BSL CASTINGS PRIVATE LIMITED VS. S.D. ENGINEERSTECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Wrongly Filed	abhishekpareek
5546	4/8/2022	0710102004822022(N o.of Docs 2)	0710102004822022/5	COMPANY PETITION IB (IBC)/86(ND)2022	BSL CASTINGS PRIVATE LIMITED VS. S.D. ENGINEERSTECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Wrongly Filed	abhishekpareek
5547	4/8/2022	0710102004822022(N o.of Docs 2)	0710102004822022/5	COMPANY PETITION IB (IBC)/86(ND)2022	BSL CASTINGS PRIVATE LIMITED VS. S.D. ENGINEERSTECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Wrongly Filed	abhishekpareek
5548	4/8/2022	0710102004822022(N o.of Docs 2)	0710102004822022/5	COMPANY PETITION IB (IBC)/86(ND)2022	BSL CASTINGS PRIVATE LIMITED VS. S.D. ENGINEERSTECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Wrongly Filed	abhishekpareek
5549	4/8/2022	0710102004822022(N o.of Docs 2)	0710102004822022/5	COMPANY PETITION IB (IBC)/86(ND)2022	BSL CASTINGS PRIVATE LIMITED VS. S.D. ENGINEERSTECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Wrongly Filed	abhishekpareek
5550	3/8/2022	0710200401062016(N o.of Docs 7)	0710200401062016/7	COMPANY PETITION (COMPANIES ACT)/77(ND)2016	AEZ INFRATECH PVT. LTD. VS M/S SOMANI WORSTED LTD. & ORS.	Application under any other provisions	5/8/2022	Reply Written Submission Filed Separately	law_sharma@yahoo.com
5551	3/8/2022	0710200401062016(N o.of Docs 8)	0710200401062016/6	COMPANY PETITION (COMPANIES ACT)/77(ND)2016	AEZ INFRATECH PVT. LTD. VS M/S SOMANI WORSTED LTD. & ORS.	Application under any other provisions	5/8/2022	Reply Written Submission Filed Separately	akaushiq
5552	30-07-2022	0710102003492022(N o.of Docs 2)	0710102003492022/3	COMPANY PETITION IB (IBC)/302(ND)2022	SANCHIT CHHABRA VS. PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	Section 94(1)	5/8/2022	Affidavit Back Dated.	SUSHMITA
5553	5/8/2021	0710102078692019(N o.of Docs 2)	0710102078692019/12	COMPANY PETITION IB (IBC)/1071(ND)2019	M/S GUPTA JI ELECTRIC COMPANY VS. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	IBC Under Sec 9	5/8/2022	Wrongly Filed Need to be IA	sahilmonga
5554	5/8/2021	0710102078692019(N o.of Docs 2)	0710102078692019/12	COMPANY PETITION IB (IBC)/1071(ND)2019	M/S GUPTA JI ELECTRIC COMPANY VS. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	IBC Under Sec 9	5/8/2022	Wrongly Filed Need to be IA	sahilmonga

5555	4/8/2022	0710102075122019(N o.of Docs 1)	0710102075122019/12	COMPANY PETITION IB (IBC)/879(ND)2019	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY VS. C VIEW INNOVATIONS PVT. LTD.	IBC Under Sec 9	5/8/2022	Wrongly Filed	kumardeepraj
5556	18-11-2019	0710102091432019(N o.of Docs 2)	0710102091432019/3	COMPANY PETITION IB (IBC)/1466(ND)2019	IL & FS FINANCIAL SERVICES LIMITED VS. EMERALD LANDS (INDIA) PVT. LTD.	IBC under Sec 7	5/8/2022	Need to be Filed IA	adv.aayushi
5557	4/8/2022	0710102014202018(N o.of Docs 1)	0710102014202018/9	COMPANY PETITION IB (IBC)/478(ND)2017	IFCI LIMITED VS. HI POINT INVESTMENT & FINANCE PVT LTD	IBC Section 59	5/8/2022	Vakalatnama not clear. Contact Filing Section.	Satendra2592
5558	3/8/2022	0710102069752021(N o.of Docs 2)	0710102069752021/7	COMPANY PETITION IB (IBC)/629(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. BATHLA TELETECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Incomplete Documents and Proof of Service Show Please Document upload once again	Akul
5559	3/8/2022	0710102069752021(N o.of Docs 2)	0710102069752021/7	COMPANY PETITION IB (IBC)/629(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. BATHLA TELETECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Incomplete Documents and Proof of Service Show Please Document upload once again	Akul
5560	3/8/2022	0710102069752021(N o.of Docs 2)	0710102069752021/7	COMPANY PETITION IB (IBC)/629(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. BATHLA TELETECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Incomplete Documents and Proof of Service Show Please Document upload once again	Akul
5561	3/8/2022	0710102069752021(N o.of Docs 2)	0710102069752021/7	COMPANY PETITION IB (IBC)/629(ND)2021	INGRAM MICRO INDIA PRIVATE LIMITED VS. BATHLA TELETECH PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Incomplete Documents and Proof of Service Show Please Document upload once again	Akul
5562	27-07-2022	0710102000422021(N o.of Docs 3)	0710102000422021/3	COMPANY PETITION IB (IBC)/58(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	5/8/2022	Need to Sign Every Pages and True Copy Sign Missing All Annexure	srishtijuneja
5563	27-07-2022	0710102000422021(N o.of Docs 3)	0710102000422021/3	COMPANY PETITION IB (IBC)/58(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	5/8/2022	Need to Sign Every Pages and True Copy Sign Missing All Annexure	srishtijuneja
5564	4/8/2022	0710102089892021(N o.of Docs 2)	0710102089892021/5	COMPANY PETITION IB (IBC)/776(ND)2021	L&T FINANCE LIMITED VS. COAST REALTORS PRIVATE LIMITED	IBC under Sec 7	5/8/2022	Wrongly Filed Need to IA	ipvinodshah
5565	4/8/2022	0710102141152019(N o.of Docs 1)	0710102141152019/6	COMPANY PETITION IB (IBC)/2966(ND)2019	GOURAV SHARMA VS. UNIQUE REALTY PRIVATE LIMITED	IBC Under Sec 9	5/8/2022	Vakalatnama Not Clear	Ashutosh Gupta
5566	5/8/2022	0710102043072021(N o.of Docs 1)	0710102043072021/3	COMPANY PETITION (COMPANIES ACT)/130(ND)2021	BROOKINGS INDIA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	5/8/2022	Wrongly Filed	roc.delhi

5567	4/8/2022	0710102075122019(N o.of Docs 2)	0710102075122019/13	COMPANY PETITION IB (IBC)/879(ND)2019	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY VS. C VIEW INNOVATIONS PVT. LTD.	IBC Under Sec 9	5/8/2022	Wrongly Filed	kumardeepaj
5568	4/8/2022	0710102000432021(N o.of Docs 3)	0710102000432021/3	COMPANY PETITION IB (IBC)/59(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	5/8/2022	Need to Sign Every Pages and True Copy Sign Missing All Annexure	srishtijuneja
5569	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5570	3/8/2022	0710102038872021(N o.of Docs 2)	0710102038872021/5	COMPANY APPLICATION(COMPA NIES ACT)/279(PB)2021	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 32	4/8/2022	Affidavit Missing	virmani&virmani
5571	3/8/2022	0710102038872021(N o.of Docs 2)	0710102038872021/5	COMPANY APPLICATION(COMPA NIES ACT)/279(PB)2021	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 32	4/8/2022	Affidavit Missing	virmani&virmani
5572	3/8/2022	0710102038872021(N o.of Docs 2)	0710102038872021/5	COMPANY APPLICATION(COMPA NIES ACT)/279(PB)2021	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 32	4/8/2022	Affidavit Missing	virmani&virmani
5573	3/8/2022	0710102038872021(N o.of Docs 2)	0710102038872021/5	COMPANY APPLICATION(COMPA NIES ACT)/279(PB)2021	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 32	4/8/2022	Affidavit Missing	virmani&virmani
5574	3/8/2022	0710102038872021(N o.of Docs 2)	0710102038872021/5	COMPANY APPLICATION(COMPA NIES ACT)/279(PB)2021	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 32	4/8/2022	Affidavit Missing	virmani&virmani
5575	3/8/2022	0710120007362018(N o.of Docs 1)	0710120007362018/15	COMPANY PETITION IB (IBC)/1058(ND)2018	M/S. GAGAN FERROTECH LTD. VS. M/S. MANJU J HOME INDIA LTD.	IBC Under Sec 9	4/8/2022	Rs.15 Welfare fees and Rs.3 court Fees is Missing on Vakalatnama and Translate all the Hindi Pages.	SANGYAN2022
5576	3/8/2022	0710102045022022(N o.of Docs 2)	0710102045022022/6	INTERLOCUTORY APPLICATION (I.B.C)/2737(ND)2022	PRABHAKAR KUMAR VS. JAIPUR DEVELOPMENT AUTHORITY (JDA)	Sec 60(5)	4/8/2022	E-stamp missing, Vakalatnama in Hindi, Court Fee stamp msising in Vakalatnama	tannya
5577	3/8/2022	0710102086092021(N o.of Docs 2)	0710102086092021/1	INTERLOCUTORY APPLICATION (I.B.C)/5535(ND)2021	RAVINDER KUMAR GOEL VS. REVOLUTION INFOCOM PVT. LTD. THROUGH ITS DIRECTOR RAJESH KATYAL	Sec 60(5)	4/8/2022	Sign missing in Pages 1 to 11 according to PDF	abhi4064

5578	24-08-2015	071020000852015(N o.of Docs 0)	071020000852015/2	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	4/8/2022	Rs.3 Court Fees is Missing on Vakalatnama.	
5579	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VS CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5580	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VS CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5581	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VS CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5582	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VS CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5583	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VS CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5584	4/8/2022	0710102055102021(N o.of Docs 2)	0710102055102021/6	COMPANY APPEAL (COMPANIES ACT)/131(ND)2021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	4/8/2022	Stamp Paper is Missing.	roc.delhi
5585	3/8/2022	0710102400532013(N o.of Docs 2)	0710102400532013/7	COMPANY PETITION (COMPANIES ACT)/66(PB)2013	RODEMADAN HOLDINGS LTD. & ORS. VS INTERNATIONAL TRADE EXPOCENTRE LTD. & ORS.	Application under any other provisions	4/8/2022	True Copy Sign are Missing.	deepakkvijay

5586	4/8/2022	0710102011642020(N o.of Docs 1)	0710102011642020/1	COMPANY APPLICATION(IBC)/1182(PB)2020	SHRAVAN KUMAR VISHNOI RESOLUTION PROFESSIONAL ABHINAV STEELS AND POWER LTD VS. SHRI KALU RAM SHARMA ASSISTANT COMMISSIONER INCOME TAX	Sec 60(5)	4/8/2022	Translate the Pages no:08-16.	lrp@123
5587	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5588	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5589	3/8/2022	0710102058122021(N o.of Docs 3)	0710102058122021/4	COMPANY PETITION (COMPANIES ACT)/153(PB)2021	VARSHA JAIN VS. NATURELLE RESORTS PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	4/8/2022	Index wrongly filed, E-stamp misisng	ASDLawOffice
5590	3/8/2022	0710102015442021(N o.of Docs 3)	0710102015442021/2	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	4/8/2022	1 Rs. Court Fess Missing and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Annexure Merge One PDF	advstaoffice
5591	3/8/2022	0710102015442021(N o.of Docs 3)	0710102015442021/2	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	4/8/2022	1 Rs. Court Fess Missing and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Annexure Merge One PDF	advstaoffice
5592	3/8/2022	0710102015442021(N o.of Docs 3)	0710102015442021/2	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	4/8/2022	1 Rs. Court Fess Missing and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Annexure Merge One PDF	advstaoffice
5593	3/8/2022	0710102015442021(N o.of Docs 3)	0710102015442021/2	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	4/8/2022	1 Rs. Court Fess Missing and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Annexure Merge One PDF	advstaoffice
5594	4/8/2022	0710102014592021(N o.of Docs 2)	0710102014592021/2	INTERLOCUTORY APPLICATION (I.B.C)/1123(PB)2021	CENTRAL BANK OF INDIA VSPURVANCHAL VIDYUT VITRAN NIGAM LTD	Sec 60(5)	4/8/2022	Pages 8 to 16 according to PDF in Hindi, True Copy sign missing in Pages 8 to 36 according to PDF	advocatevinod

5595	3/8/2022	0710102063272020(N o.of Docs 2)	0710102063272020/2	COMPANY PETITION IB (IBC)/839(ND)2020	HIGH GROUND ENTERPRISE LIMITED VS. TELETECH INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	4/8/2022	Proof of service missing in Index	advocate@jai-law.com
5596	14-07-2022	0710102053822021(N o.of Docs 3)	0710102053822021/9	COMPANY PETITION IB (IBC)/540(ND)2021	USHA FASTENERS PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	4/8/2022	there should be no separate annexures document, Typed copy of pages 11 to 14 should be in main Reply document	advstaoffice
5597	14-07-2022	0710102053822021(N o.of Docs 3)	0710102053822021/9	COMPANY PETITION IB (IBC)/540(ND)2021	USHA FASTENERS PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	4/8/2022	there should be no separate annexures document, Typed copy of pages 11 to 14 should be in main Reply document	advstaoffice
5598	14-07-2022	0710102053822021(N o.of Docs 3)	0710102053822021/9	COMPANY PETITION IB (IBC)/540(ND)2021	USHA FASTENERS PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	4/8/2022	there should be no separate annexures document, Typed copy of pages 11 to 14 should be in main Reply document	advstaoffice
5599	14-07-2022	0710102053822021(N o.of Docs 3)	0710102053822021/9	COMPANY PETITION IB (IBC)/540(ND)2021	USHA FASTENERS PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	4/8/2022	there should be no separate annexures document, Typed copy of pages 11 to 14 should be in main Reply document	advstaoffice
5600	16-05-2022	0710102038702022(N o.of Docs 0)	0710102038702022/2	COMPANY PETITION IB (IBC)/457(ND)2022	LT. COL RETD SPS AURORA & ORS VS. SENIOR BUILDERS LIMITED	IBC under Sec 7	4/8/2022	Place the Welfare Fee stamps in Blank space in Vakalatnama, Court Fee stamp msising in Vakalatnama	
5601	3/8/2022	0710102400502012(N o.of Docs 2)	0710102400502012/7	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	SH. RAMANDEEP SINGH AHULWALIA & ORS. VS M/S. SUNTIME ENERGY LTD. & ORS.	Application under any other provisions	4/8/2022	True Copy Sign are Missing.	Sagar@9090
5602	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5603	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382

5604	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5605	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5606	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5607	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5608	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5609	3/8/2022	0710102043352022(N o.of Docs 4)	0710102043352022/3	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2022	Page No:306,308,310,312,314,316,318,320,322,324,326,329,366,395,399,401,403,405,407,409,411,413,415,417,419,421 is not clear.	Shivam3382
5610	3/8/2022	0710102038872021(N o.of Docs 2)	0710102038872021/5	COMPANY APPLICATION(COMPANIES ACT)/279(PB)2021	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 32	4/8/2022	Affidavit Missing	virmani&virmani
5611	3/8/2022	0710200420362018(N o.of Docs 1)	0710200420362018/134	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	4/8/2022	Stamp Paper is missing.	Atul Kansal
5612	4/8/2022	0710102082042019(N o.of Docs 1)	0710102082042019/35	COMPANY PETITION IB (IBC)/1095(ND)2019	RITU TANDON VS. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9	4/8/2022	Index is Missing and Incomplete Documents.	Kumar_Adv

5613	3/8/2022	0710102038872021(N o.of Docs 2)	0710102038872021/5	COMPANY APPLICATION(COMPA NIES ACT)/279(PB)2021	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 32	4/8/2022	Affidavit Missing	virmani&virmani
5614	3/8/2022	0710102038872021(N o.of Docs 2)	0710102038872021/5	COMPANY APPLICATION(COMPA NIES ACT)/279(PB)2021	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 32	4/8/2022	Affidavit Missing	virmani&virmani
5615	3/8/2022	0710102038872021(N o.of Docs 2)	0710102038872021/5	COMPANY APPLICATION(COMPA NIES ACT)/279(PB)2021	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 32	4/8/2022	Affidavit Missing	virmani&virmani
5616	8/3/2021	0710102068402020(N o.of Docs 5)	0710102068402020/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	CHANDRA PRAKASH VSKAPIL DEV REHANI	Sec 66(1)	3/8/2022	20 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Annexure and Affidavit in Merge one PDF	advanang
5617	8/3/2021	0710102068402020(N o.of Docs 5)	0710102068402020/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	CHANDRA PRAKASH VSKAPIL DEV REHANI	Sec 66(1)	3/8/2022	20 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Annexure and Affidavit in Merge one PDF	advanang
5618	8/3/2021	0710102068402020(N o.of Docs 5)	0710102068402020/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	CHANDRA PRAKASH VSKAPIL DEV REHANI	Sec 66(1)	3/8/2022	20 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Annexure and Affidavit in Merge one PDF	advanang
5619	2/8/2022	0710102027522022(N o.of Docs 2)	0710102027522022/2	COMPANY PETITION IB (IBC)/321(ND)2022	SUNPLAST ELECTRONICS PRIVATE LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	3/8/2022	Need to Every Pages Applicant Sign and Affidavit Verify Back Date	vipulganda
5620	22-07-2022	0710102026042022(N o.of Docs 2)	0710102026042022/2	COMPANY PETITION IB (IBC)/341(ND)2022	INDO JAPAN AIR SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	3/8/2022	Wrongly Filed Need to be IA	roc.delhi
5621	2/6/2022	0710102038812021(N o.of Docs 2)	0710102038812021/5	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	3/8/2022	Page No. 8-10 Need to English Translate Copy and Please Mentioned True Typed Copy Page No.	roc.delhi
5622	2/6/2022	0710102038812021(N o.of Docs 2)	0710102038812021/5	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	3/8/2022	Page No. 8-10 Need to English Translate Copy and Please Mentioned True Typed Copy Page No.	roc.delhi

5623	2/6/2022	0710102038812021(N o.of Docs 2)	0710102038812021/5	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	3/8/2022	Page No. 8-10 Need to English Translate Copy and Please Mentioned True Typed Copy Page No.	roc.delhi
5624	1/8/2022	0710102021652021(N o.of Docs 5)	0710102021652021/4	COMPANY PETITION IB (IBC)/344(ND)2021	SHEELA SHARMA AND ORS VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	3/8/2022	Volume 1 Index Missing and True Copy Sign Missing in All Annexure	mohit_mimansa
5625	2/8/2022	0710102027522022(N o.of Docs 2)	0710102027522022/2	COMPANY PETITION IB (IBC)/321(ND)2022	SUNPLAST ELECTRONICS PRIVATE LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	3/8/2022	Need to Every Pages Applicant Sign and Affidavit Verify Back Date	vipulganda
5626	2/8/2022	0710102027522022(N o.of Docs 2)	0710102027522022/2	COMPANY PETITION IB (IBC)/321(ND)2022	SUNPLAST ELECTRONICS PRIVATE LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	3/8/2022	Need to Every Pages Applicant Sign and Affidavit Verify Back Date	vipulganda
5627	2/8/2022	0710102028452020(N o.of Docs 1)	0710102028452020/8	COMPANY PETITION IB (IBC)/701(ND)2020	ASHOKA CREATIONS LTD. VS. TRAFIGURA INDIA PVT. LTD.	IBC Under Sec 9	3/8/2022	Applicant Details Missing	SIDSHARMA
5628	2/6/2022	0710102038812021(N o.of Docs 2)	0710102038812021/5	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	3/8/2022	Page No. 8-10 Need to English Translate Copy and Please Mentioned True Typed Copy Page No.	roc.delhi
5629	2/6/2022	0710102038812021(N o.of Docs 2)	0710102038812021/5	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	3/8/2022	Page No. 8-10 Need to English Translate Copy and Please Mentioned True Typed Copy Page No.	roc.delhi
5630	2/6/2022	0710102038812021(N o.of Docs 2)	0710102038812021/5	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	3/8/2022	Page No. 8-10 Need to English Translate Copy and Please Mentioned True Typed Copy Page No.	roc.delhi
5631	2/8/2022	0710102130842019(N o.of Docs 1)	0710102130842019/12	COMPANY PETITION IB (IBC)/2582(ND)2019	JAKSON LIMITED VS. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	3/8/2022	Page No:26,29-33 is Not clear, Translate the Page No:38-81.	CPINDIA
5632	2/8/2022	0710102024412020(N o.of Docs 1)	0710102024412020/4	COMPANY PETITION IB (IBC)/623(ND)2020	S K ENTERPRISES VS. TRIKALP LAMINATES INDIA PRIVATE LIMITED	IBC Under Sec 9	3/8/2022	E-Stamp Paper Missing and True Copy Sign Missing	apoorvkhatror
5633	1/8/2022	0710102015722022(N o.of Docs 2)	0710102015722022/3	COMPANY APPEAL(COMPANIES ACT)/29(ND)2022	** WILL BE AUTO FILLED LATER	Sec 252 (1) - By Government Body	3/8/2022	True Copy Sign Missing in All Annexure	itdpuneetri
5634	2/8/2022	0710102080322021(N o.of Docs 2)	0710102080322021/12	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR VS. MECAMIDI S.A. THROUGH ITS LIQUIDATOR	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246	3/8/2022	Order Copy Missed	nakulmohta
5635	2/8/2022	0710102044722022(N o.of Docs 1)	0710102044722022/1	COMPANY PETITION IB (IBC)/447(ND)2022	NAPIN IMPEX LIMITED VS. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	3/8/2022	Affidavit Back Date	gaurav@MGS

5636	2/8/2022	0710102055162021(N o.of Docs 1)	0710102055162021/10	COMPANY PETITION (COMPANIES ACT)/135(PB)2021	ASIAN HOTELS (EAST) LIMITED & ORS. VS. ASIAN HOTELS (WEST) LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/8/2022	Only Proof of Service Show Please Document Upload once Again	dmdadvocates
5637	2/8/2022	0710102080322021(N o.of Docs 2)	0710102080322021/12	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR VS. MECAMIDI S.A. THROUGH ITS LIQUIDATOR	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246	3/8/2022	Order Copy Missed	nakulmohta
5638	2/6/2022	0710102038812021(N o.of Docs 2)	0710102038812021/5	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	3/8/2022	Page No. 8-10 Need to English Translate Copy and Please Mentioned True Typed Copy Page No.	roc.delhi
5639	2/6/2022	0710102038812021(N o.of Docs 2)	0710102038812021/5	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	3/8/2022	Page No. 8-10 Need to English Translate Copy and Please Mentioned True Typed Copy Page No.	roc.delhi
5640	2/6/2022	0710102038812021(N o.of Docs 2)	0710102038812021/5	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	3/8/2022	Page No. 8-10 Need to English Translate Copy and Please Mentioned True Typed Copy Page No.	roc.delhi
5641	8/3/2021	0710102068402020(N o.of Docs 5)	0710102068402020/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	CHANDRA PRAKASH VSKAPIL DEV REHANI	Sec 66(1)	3/8/2022	20 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Annexure and Affidavit in Merge one PDF	advanang
5642	2/8/2022	0710102036292022(N o.of Docs 2)	0710102036292022/3	INTERLOCUTORY APPLICATION (I.B.C)/2325(ND)2022	RAJESH KATYAL VS. RAVINDER KUMAR GOYAL	Sec 60(5)	3/8/2022	True Copy sign missing in Pages 6 to 74 according to PDF	lexforiconsulting
5643	8/3/2021	0710102068402020(N o.of Docs 5)	0710102068402020/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	CHANDRA PRAKASH VSKAPIL DEV REHANI	Sec 66(1)	3/8/2022	20 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Annexure and Affidavit in Merge one PDF	advanang
5644	2/8/2022	0710102051522021(N o.of Docs 3)	0710102051522021/8	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL VS. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	3/8/2022	E-Stamp Paper and Affidavit Missing	GYAN1983
5645	22-07-2022	0710102026042022(N o.of Docs 2)	0710102026042022/2	COMPANY PETITION IB (IBC)/341(ND)2022	INDO JAPAN AIR SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	3/8/2022	Wrongly Filed Need to be IA	roc.delhi
5646	24-05-2022	0710102089272021(N o.of Docs 2)	0710102089272021/6	COMPANY PETITION (COMPANIES ACT)/206(ND)2021	ANKUR GOEL VS. HIMGIRI FINCAP LIMITED	Sec. 271-273	3/8/2022	Need to be IA	roc.delhi
5647	24-05-2022	0710102089272021(N o.of Docs 2)	0710102089272021/6	COMPANY PETITION (COMPANIES ACT)/206(ND)2021	ANKUR GOEL VS. HIMGIRI FINCAP LIMITED	Sec. 271-273	3/8/2022	Need to be IA	roc.delhi

5648	24-05-2022	0710102089272021(N o.of Docs 2)	0710102089272021/6	COMPANY PETITION (COMPANIES ACT)/206(ND)2021	ANKUR GOEL VS. HIMGIRI FINCAP LIMITED	Sec. 271-273	3/8/2022	Need to be IA	roc.delhi
5649	24-05-2022	0710102089272021(N o.of Docs 2)	0710102089272021/6	COMPANY PETITION (COMPANIES ACT)/206(ND)2021	ANKUR GOEL VS. HIMGIRI FINCAP LIMITED	Sec. 271-273	3/8/2022	Need to be IA	roc.delhi
5650	2/8/2022	0710102080322021(N o.of Docs 2)	0710102080322021/12	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR VS. MECAMIDI S.A. THROUGH ITS LIQUIDATOR	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246	3/8/2022	Order Copy Missed	nakulmohta
5651	2/8/2022	0710102080322021(N o.of Docs 2)	0710102080322021/12	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR VS. MECAMIDI S.A. THROUGH ITS LIQUIDATOR	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246	3/8/2022	Order Copy Missed	nakulmohta
5652	2/8/2022	0710102076212020(N o.of Docs 2)	0710102076212020/10	INTERLOCUTORY APPLICATION (I.B.C)/3587(ND)2020	M L GUPTA VS. LIFESTYLE FITNESS PRIVATE LIMITED	Sec 60(5)	3/8/2022	Page NO. 7-131 True Copy Sign Missing	Manasjha
5653	2/8/2022	0710102044702022(N o.of Docs 1)	0710102044702022/1	COMPANY PETITION IB (IBC)/446(ND)2022	KRISHIV POLY PRODUCTS LLP VS. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	3/8/2022	Affidavit Back Date	gaurav@MGS
5654	25-07-2022	0710102076812019(N o.of Docs 2)	0710102076812019/9	COMPANY APPLICATION(IBC)/70 0(PB)2019	PRAVEEN DUA VS. SRS REAL ESTATE LIMITED	Sec 60(5)	3/8/2022	Need to be IA	ashok1402
5655	25-07-2022	0710102076812019(N o.of Docs 2)	0710102076812019/9	COMPANY APPLICATION(IBC)/70 0(PB)2019	PRAVEEN DUA VS. SRS REAL ESTATE LIMITED	Sec 60(5)	3/8/2022	Need to be IA	ashok1402
5656	8/3/2021	0710102068402020(N o.of Docs 5)	0710102068402020/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	CHANDRA PRAKASH VSKAPIL DEV REHANI	Sec 66(1)	3/8/2022	20 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Annexure and Affidavit in Merge one PDF	advanang
5657	8/3/2021	0710102068402020(N o.of Docs 5)	0710102068402020/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	CHANDRA PRAKASH VSKAPIL DEV REHANI	Sec 66(1)	3/8/2022	20 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Annexure and Affidavit in Merge one PDF	advanang
5658	8/3/2021	0710102068402020(N o.of Docs 5)	0710102068402020/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	CHANDRA PRAKASH VSKAPIL DEV REHANI	Sec 66(1)	3/8/2022	20 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Annexure and Affidavit in Merge one PDF	advanang
5659	2/8/2022	0710102027522022(N o.of Docs 2)	0710102027522022/2	COMPANY PETITION IB (IBC)/321(ND)2022	SUNPLAST ELECTRONICS PRIVATE LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	3/8/2022	Need to Every Pages Applicant Sign and Affidavit Verify Back Date	vipulganda
5660	25-07-2022	0710102076812019(N o.of Docs 2)	0710102076812019/9	COMPANY APPLICATION(IBC)/70 0(PB)2019	PRAVEEN DUA VS. SRS REAL ESTATE LIMITED	Sec 60(5)	3/8/2022	Need to be IA	ashok1402

5661	3/8/2022	0710102089742021(N o.of Docs 1)	0710102089742021/6	COMPANY PETITION IB (IBC)/740(PB)2021	HARISH KUMAR VS. SOLITAIRE INFOMEDIA PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	3/8/2022	Please Rotate in Portrait Direction Page No:5-15.	JK9254886@GMAIL.COM
5662	25-07-2022	0710102076812019(N o.of Docs 2)	0710102076812019/9	COMPANY APPLICATION(IBC)/700(PB)2019	PRAVEEN DUA VS. SRS REAL ESTATE LIMITED	Sec 60(5)	3/8/2022	Need to be IA	ashok1402
5663	2/8/2022	0710102034272021(N o.of Docs 2)	0710102034272021/13	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	3/8/2022	Wrongly Filed Need to IA	Juris
5664	8/3/2021	0710102068402020(N o.of Docs 5)	0710102068402020/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	CHANDRA PRAKASH VSKAPIL DEV REHANI	Sec 66(1)	3/8/2022	20 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Annexure and Affidavit in Merge one PDF	advanang
5665	1/8/2022	0710102043482022(N o.of Docs 1)	0710102043482022/2	CONTEMPT PETITION (IBC)/15(ND)2022	SANDEEP KUMAR BHATT VSREGIONAL MANAGER UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA) (PREVIOUSLY UPSIDC)	Rule 11 of NCLT, 2016	3/8/2022	Vakalatnama in Hindi Need in English Vakalatnama and Index Missing	RAJESHRAINIA
5666	2/8/2022	0710102022292022(N o.of Docs 2)	0710102022292022/3	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYS TEMS PRIVATE LIMITED. VS. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	3/8/2022	Affidavit Back Date	zainkhan
5667	22-07-2022	0710102026042022(N o.of Docs 2)	0710102026042022/2	COMPANY PETITION IB (IBC)/341(ND)2022	INDO JAPAN AIR SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	3/8/2022	Wrongly Filed Need to be IA	roc.delhi
5668	22-07-2022	0710102026042022(N o.of Docs 2)	0710102026042022/2	COMPANY PETITION IB (IBC)/341(ND)2022	INDO JAPAN AIR SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	3/8/2022	Wrongly Filed Need to be IA	roc.delhi
5669	30-07-2022	0710102080192019(N o.of Docs 2)	0710102080192019/20	COMPANY PETITION IB (IBC)/1048(ND)2019	WORLDWIDE METALS PVT. LTD VS. J. P. ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	2/8/2022	Order Copy Missed	DEV&DEV
5670	1/8/2022	0710102088812021(N o.of Docs 2)	0710102088812021/10	COMPANY PETITION IB (IBC)/764(ND)2021	DADHA PHARMACARE VS. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	2/8/2022	Need to be IA	Nitinsharma2297
5671	30-07-2022	0710102009702022(N o.of Docs 1)	0710102009702022/3	COMPANY PETITION IB (IBC)/161(PB)2022	SHAKUNTLAM SECURITIES PRIVATE LIMITED VS. QUTAB REALCON PRIVATE LIMITED	IBC under Sec 7	2/8/2022	Incomplete Document Wrong Location Choose Please Correct Location Chose	Sharma & Sharma

5672	30-07-2022	0710102047462021(N o.of Docs 1)	0710102047462021/10	COMPANY PETITION IB (IBC)/354(PB)2021	MANISH KUMAR VS. DRISHTI INDIA LIMITED	IBC under Sec 7	2/8/2022	Incomplete Document Wrong Location Choose Please Correct Location Chose	Sharma & Sharma
5673	30-07-2022	0710102035212021(N o.of Docs 4)	0710102035212021/2	COMPANY PETITION (COMPANIES ACT)/184(ND)2021	S V CREDITLINE LIMITED	Sub-Section (1) Of Section 66.	2/8/2022	E-Stamp Paper and Affidavit Missing	advzorawarsingh @gmai
5674	31-07-2022	0710102032192018(N o.of Docs 2)	0710102032192018/47	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	2/8/2022	Page 6 according to PDF Not CLea	associate.amc
5675	29-07-2022	0710102119812020(N o.of Docs 1)	0710102119812020/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2021	JANKI VALLABH TRADING PRIVATE LIMITED	Rule 11 of NCLT,Sec. 230-232 - Second Motion	2/8/2022	Page No. 11-22 True Copy Sign Missing	LEXLINK
5676	29-07-2022	0710102070622021(N o.of Docs 1)	0710102070622021/6	COMPANY PETITION IB (IBC)/758(ND)2021	. M/ S SHAMBHU AGENCIES PRIVATE LIMITED. VS. M/S WORLD CONNECT IMPEX PRIVATE LIMITED	IBC under Sec 7	1/8/2022	1 Rs. Court Fess Missing in Vakalatnama	vedantalegal
5677	13-07-2022	0710102128272019(N o.of Docs 3)	0710102128272019/3	COMPANY PETITION IB (IBC)/2455(PB)2019	M/S. ALL TECH BUILDING SYSTEMS LIMITED VS. M/S. BHASIN INFOTECH & INFRASTRUCTURE PVT LTD @ M/S. MIST AVENUE PVT LTD	IBC Under Sec 9	1/8/2022	Reply Separately Filed	VAISH ASSOCIATES
5678	13-07-2022	0710102128272019(N o.of Docs 3)	0710102128272019/3	COMPANY PETITION IB (IBC)/2455(PB)2019	M/S. ALL TECH BUILDING SYSTEMS LIMITED VS. M/S. BHASIN INFOTECH & INFRASTRUCTURE PVT LTD @ M/S. MIST AVENUE PVT LTD	IBC Under Sec 9	1/8/2022	Reply Separately Filed	VAISH ASSOCIATES
5679	29-07-2022	0710102042822022(N o.of Docs 1)	0710102042822022/2	COMPANY PETITION (COMPANIES ACT)/100(ND)2022	PAYTM E-COMMERCE PRIVATE LIMITED	Sub-Section (1) Of Section 66.	1/8/2022	True Copy Sign Missing in Annexure	advkrishan
5680	9/6/2022	0710102047322022(N o.of Docs 0)	0710102047322022/1	COMPANY PETITION (COMPANIES ACT)/113(ND)2022	DMI FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	1/8/2022	Master Index Missing and Hand Writing Not Allowed	
5681	9/6/2022	0710102047322022(N o.of Docs 0)	0710102047322022/1	COMPANY PETITION (COMPANIES ACT)/113(ND)2022	DMI FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	1/8/2022	Master Index Missing and Hand Writing Not Allowed	
5682	2/3/2022	0710102015142022(N o.of Docs 0)	0710102015142022/3	COMPANY PETITION (COMPANIES ACT)/35(PB)2022	FLOVEL HYDRO TECHNOLOGIES PRIVATELIMITED VS. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/8/2022	After Page No. 234 to 460 Double Pagination	

5683	30-07-2022	0710102070332021(N o.of Docs 1)	0710102070332021/2	COMPANY PETITION IB (IBC)/108(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD VS. MICRO STOCK HOLDING PRIVATE LIMITED	IBC under Sec 7	1/8/2022	Incomplete Document Wrong Location Choose Please Correct Location Chose	Sharma & Sharma
5684	29-07-2022	0710102045532021(N o.of Docs 2)	0710102045532021/5	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	IBC under Sec 7	1/8/2022	E-Stamp Paper Missing and True Copy Sign Missing All Annexure Page No. 69 59 Hand Writing Not Allowed Please Need True Typed Copy Page No. 67, 68 Not Clear	mpsahay
5685	13-07-2022	0710102128272019(N o.of Docs 3)	0710102128272019/3	COMPANY PETITION IB (IBC)/2455(PB)2019	M/S. ALL TECH BUILDING SYSTEMS LIMITED VS. M/S. BHASIN INFOTECH & INFRASTRUCTURE PVT LTD @ M/S. MIST AVENUE PVT LTD	IBC Under Sec 9	1/8/2022	Reply Separately Filed	VAISH ASSOCIATES
5686	9/6/2022	0710102047322022(N o.of Docs 0)	0710102047322022/1	COMPANY PETITION (COMPANIES ACT)/113(ND)2022	DMI FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	1/8/2022	Master Index Missing and Hand Writing Not Allowed	
5687	30-07-2022	0710102022292022(N o.of Docs 2)	0710102022292022/2	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYS TEMS PRIVATE LIMITED. VS. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	1/8/2022	E-Stamp paper Missing and True Copy Sign Missing in All Annexure	zainkhan
5688	31-07-2022	0710102066782020(N o.of Docs 2)	0710102066782020/22	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	1/8/2022	One rupee Court Fee stamp missing in Vakalatnama	counsel.piyush
5689	13-07-2022	0710102128272019(N o.of Docs 3)	0710102128272019/3	COMPANY PETITION IB (IBC)/2455(PB)2019	M/S. ALL TECH BUILDING SYSTEMS LIMITED VS. M/S. BHASIN INFOTECH & INFRASTRUCTURE PVT LTD @ M/S. MIST AVENUE PVT LTD	IBC Under Sec 9	1/8/2022	Reply Separately Filed	VAISH ASSOCIATES
5690	30-07-2022	0710102008422021(N o.of Docs 2)	0710102008422021/7	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	1/8/2022	Need to be IA	shivamshukla
5691	9/6/2022	0710102047322022(N o.of Docs 0)	0710102047322022/1	COMPANY PETITION (COMPANIES ACT)/113(ND)2022	DMI FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	1/8/2022	Master Index Missing and Hand Writing Not Allowed	
5692	18-05-2022	0710102158912019(N o.of Docs 3)	0710102158912019/9	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	29-07-2022	Need to Applicant Sign Every Pages and E- Stamp Paper Missing	SANUPARU

5693	28-07-2022	0710102053832022(N o.of Docs 2)	0710102053832022/5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-07-2022	Page No. 19 , 61, 63 Page Not clear	18752014
5694	28-07-2022	0710102053832022(N o.of Docs 2)	0710102053832022/5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-07-2022	Page No. 19 , 61, 63 Page Not clear	18752014
5695	29-07-2022	0710102070622021(N o.of Docs 1)	0710102070622021/5	COMPANY PETITION IB (IBC)/758(ND)2021	. M/ S SHAMBHU AGENCIES PRIVATE LIMITED. VS. M/S WORLD CONNECT IMPEX PRIVATE LIMITED	IBC under Sec 7	29-07-2022	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama	vedantalegal
5696	18-05-2022	0710102158912019(N o.of Docs 3)	0710102158912019/9	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	29-07-2022	Need to Applicant Sign Every Pages and E- Stamp Paper Missing	SANUPARU
5697	28-07-2022	0710102056952021(N o.of Docs 1)	0710102056952021/2	INTERLOCUTORY APPLICATION (I.B.C)/3634(ND)2021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VSSMR ENTERTAINMENT PRIVATE LIMITED	19(2)	29-07-2022	E- Stamp Paper Missing	Advocate2014
5698	29-07-2022	0710102051092022(N o.of Docs 2)	0710102051092022/4	INTERLOCUTORY APPLICATION (I.B.C)/3024(ND)2022	ORIENTAL BANK OF COMMERCE VS. SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	29-07-2022	Need to File in IA	ashukansal@gmail.com
5699	28-07-2022	0710102091782021(N o.of Docs 2)	0710102091782021/9	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	29-07-2022	E-Stamp paper Missing	sinha.awanish
5700	28-07-2022	0710102025192021(N o.of Docs 1)	0710102025192021/1	COMPANY PETITION IB (IBC)/333(PB)2022	SAI SIDH PACKAGING VS. LEXUS INDIA LTD.	IBC Under Sec 9	29-07-2022	E-Stamp Paper Missing	khoranas
5701	28-07-2022	0710102018592021(N o.of Docs 1)	0710102018592021/5	COMPANY PETITION IB (IBC)/545(ND)2021	SANYOG HEALTHCARE LTD. VS. INFINITY HEALTH CARE PRIVATE LIMITED	IBC Under Sec 9	29-07-2022	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama	akankshaa
5702	28-07-2022	0710102053832022(N o.of Docs 2)	0710102053832022/5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-07-2022	Page No. 19 , 61, 63 Page Not clear	18752014
5703	28-07-2022	0710102053832022(N o.of Docs 2)	0710102053832022/5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-07-2022	Page No. 19 , 61, 63 Page Not clear	18752014
5704	18-05-2022	0710102158912019(N o.of Docs 3)	0710102158912019/9	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	29-07-2022	Need to Applicant Sign Every Pages and E- Stamp Paper Missing	SANUPARU
5705	28-07-2022	0710102004152020(N o.of Docs 1)	0710102004152020/5	COMPANY PETITION IB (IBC)/269(ND)2020	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS. SMR ENTERTAINMENT PRIVATE LIMITED	IBC Under Sec 9	29-07-2022	E- Stamp Paper Missing	Advocate2014

5706	28-07-2022	0710102172752019(N o.of Docs 4)	0710102172752019/41	COMPANY APPEAL(COMPANIES ACT)/66(ND)2020	INCOME TAX OFFICER WARD-19(3) VS. REGISTRAR OF COMPANIES DELHI V.S. (IN THE MATTER OF: M/ S PARAMSANT GLOBAL INFRATECH LTD.)	Sec 252 (1) - By Government Body	29-07-2022	Page No. 1-19 Missing and Please File Merged in One PDF and True Copy Sign Missing	ssinghal
5707	18-05-2022	0710102158912019(N o.of Docs 3)	0710102158912019/9	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	29-07-2022	Need to Applicant Sign Every Pages and E- Stamp Paper Missing	SANUPARU
5708	27-07-2022	0710102020282021(N o.of Docs 2)	0710102020282021/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2021	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232, Sec 234	28-07-2022	True Copy Sign Missing in Annexure	namitha@samvidlegal.
5709	27-07-2022	0710102020282021(N o.of Docs 2)	0710102020282021/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2021	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232, Sec 234	28-07-2022	True Copy Sign Missing in Annexure	namitha@samvidlegal.
5710	27-07-2022	0710102118692020(N o.of Docs 2)	0710102118692020/9	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	28-07-2022	Stamp Paper and True Copy Sign are Missing.	tsarvesh88@lko
5711	27-07-2022	0710102037492022(N o.of Docs 2)	0710102037492022/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2022	SPAN FASHIONS LIMITED	Sec. 230-232 - Second Motion	28-07-2022	Need to be Filed in Report	skamum
5712	27-07-2022	0710102020282021(N o.of Docs 2)	0710102020282021/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2021	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232, Sec 234	28-07-2022	True Copy Sign Missing in Annexure	namitha@samvidlegal.
5713	27-07-2022	0710102020282021(N o.of Docs 2)	0710102020282021/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2021	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232, Sec 234	28-07-2022	True Copy Sign Missing in Annexure	namitha@samvidlegal.
5714	27-07-2022	0710102024432022(N o.of Docs 3)	0710102024432022/3	INTERLOCUTORY APPLICATION (I.B.C)/1642(ND)2022	SURINDER CHAWLA VS. HSIDC	Application under any other provisions- IBC	28-07-2022	Page No. 38-39 51, 52 . 55, 64 , 67 84 Need to English Translate copy Page No. 77 Page Not Clear Page No. 79, 81 Wrong Arrange Page Volume Wise Index Missing and Page No 158 to 262 True Copy Sign Missing 25 Rs. Welfare Fund Fees Missing and 3 Rs. Court Fess Missing in Vakalatnama	Srslegal3150
5715	27-07-2022	0710102158392019(N o.of Docs 3)	0710102158392019/13	COMPANY PETITION IB (IBC)/125(PB)2020	NEW ERA ADVISORS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	28-07-2022	Stamp Paper and Proof Of Service is Missing.	dsingh205
5716	27-07-2022	0710102056032021(N o.of Docs 2)	0710102056032021/1	RESTORATION APPLICATION (IBC)/26(ND)2021	ARSH SAHITYA PRACHAR TRUST VSM/S. VSR INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	28-07-2022	Page No. 12- 44 True Copy Sign Missing and Applicant Sign Missing	mohitdrum

5717	27-07-2022	0710102005412021(N o.of Docs 2)	0710102005412021/15	COMPANY PETITION IB (IBC)/85(ND)2021	G K CRYSTAL HOMES VS. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	IBC Under Sec 9	28-07-2022	E-Stamp Paper Missing	Mansumyer Singh
5718	27-07-2022	0710102005412021(N o.of Docs 1)	0710102005412021/16	COMPANY PETITION IB (IBC)/85(ND)2021	G K CRYSTAL HOMES VS. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	IBC Under Sec 9	28-07-2022	25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama	Mansumyer Singh
5719	29-03-2022	0710102018022022(N o.of Docs 0)	0710102018022022/2	COMPANY PETITION IB (IBC)/272(ND)2022	DHL SUPPLY CHAIN INDIA PRIVATE LIMITED VS. EICHER MOTORS LIMITED	IBC Under Sec 9	28-07-2022	Incomplete Documents Only Proof of Service Show	
5720	27-07-2022	0710120004492018(N o.of Docs 1)	0710120004492018/50	COMPANY PETITION IB (IBC)/967(PB)2018	SGM WEBTECH PVT. LTD. VS. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	28-07-2022	Please Rotate the Page no:03-45,133,148.	Prashant Kumar
5721	27-07-2022	0710200401152016(N o.of Docs 5)	0710200401152016/4	COMPANY PETITION (COMPANIES ACT)/47(ND)2016	SH PRABHADIT SINGH BATRA VS M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS	Application under any other provisions	28-07-2022	Separate the File in Sequence.	sharma@123
5722	27-07-2022	0710200401142016(N o.of Docs 6)	0710200401142016/4	COMPANY PETITION (COMPANIES ACT)/46(ND)2016	SH PRABHADIT SINGH BATRA VS M/S ARRENA OVERSEAS PRIVATE LIMITED	Application under any other provisions	28-07-2022	Seperate the File in Sequence.	sharma@123
5723	27-07-2022	0710102034072022(N o.of Docs 1)	0710102034072022/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2022	AJAY JAIN VS. SHRI VARDHMAN VANASPATI LIMITED	Sec. 241(1),Sec. 242(4)	28-07-2022	Index Missing	ngautam
5724	27-07-2022	0710102071892021(N o.of Docs 2)	0710102071892021/6	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	28-07-2022	Need to be IA	SHITALKHATRI@123
5725	27-07-2022	0710200401152016(N o.of Docs 5)	0710200401152016/3	COMPANY PETITION (COMPANIES ACT)/47(ND)2016	SH PRABHADIT SINGH BATRA VS M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS	Application under any other provisions	28-07-2022	Separate the File in Sequence.	sharma@123
5726	27-07-2022	0710102056532021(N o.of Docs 2)	0710102056532021/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2021	FLORA DISTRIBUTORS PRIVATE LIMITED VS. PRECIOUS TRADEWAYS PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-07-2022	Need to be IA	cshema09
5727	27-07-2022	0710102158392019(N o.of Docs 3)	0710102158392019/12	COMPANY PETITION IB (IBC)/125(PB)2020	NEW ERA ADVISORS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	28-07-2022	Order, Stamp Paper and Proof Of Service is Missing.	dsingh205
5728	27-07-2022	0710102042242021(N o.of Docs 2)	0710102042242021/2	INTERLOCUTORY APPLICATION (I.B.C)/2838(PB)2021	CLUTCH AUTO LTD VS. KOTAK MAHINDRA LTD	Sec 60(5)	28-07-2022	Page No. 19-31 Not Clear 1 Rs. Court Fees Missing in Vakalatnama	bambha and nandan
5729	25-07-2022	0710102003482022(N o.of Docs 3)	0710102003482022/6	COMPANY PETITION IB (IBC)/230(ND)2022	UNION BANK OF INDIA VS. SANCO INDUSTRIES LIMITED	IBC under Sec 7	27-07-2022	Page No. 50 Missing Page No. 118-127 Page Not Clear	ROHIT SURI

5730	26-07-2022	0710102166652019(N o.of Docs 1)	0710102166652019/10	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	UNION OF INDIA THROUGH SFIO VS. TAVISHI ENTERPRISES PVT LTD	Sec. 271-273	27-07-2022	Index msising	sfionclt
5731	19-07-2022	0710102094432021(N o.of Docs 3)	0710102094432021/5	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Page No. 264-265 Page Missing	dks.assc
5732	26-07-2022	0710102052872022(N o.of Docs 2)	0710102052872022/1	INTERLOCUTORY APPLICATION (I.B.C)/3259(PB)2022	VIJAY KISHORE SAXENA VSSTAN AUTOS PRIVATE LIMITED	Sec 12(2)	27-07-2022	Need to File in IA	adv.jiten
5733	26-07-2022	0710120004072018(N o.of Docs 1)	0710120004072018/141	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	27-07-2022	Index misisng	Smriti Dua
5734	25-07-2022	0710102113632020(N o.of Docs 1)	0710102113632020/15	COMPANY PETITION IB (IBC)/15(ND)2021	SOHNA BUILDCON RESORTS PRIVATE LIMITED	IBC Section 59	27-07-2022	Incomplete Documents only Proof of Service show Please Document upload one again	PRABHJITSINGHS ONI
5735	26-07-2022	0710102042332022(N o.of Docs 3)	0710102042332022/2	CONTEMPT PETITION(COMPANIES ACT)/11(ND)2022	ROHIT GUPTA & ORS. VS. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec 425	27-07-2022	Page No. 313, 316 319, Page Not Clear 321 Paper Cut	mohitseth
5736	25-07-2022	0710102003482022(N o.of Docs 3)	0710102003482022/6	COMPANY PETITION IB (IBC)/230(ND)2022	UNION BANK OF INDIA VS. SANCO INDUSTRIES LIMITED	IBC under Sec 7	27-07-2022	Page No. 50 Missing Page No. 118-127 Page Not Clear	ROHIT SURI
5737	25-07-2022	0710200400642012(N o.of Docs 1)	0710200400642012/1	COMPANY PETITION (COMPANIES ACT)/91(ND)2012	MR KAPIL SHARMA & ANR VS M/S CALLIPER COMMUNICATION PVT LTD	Application under any other provisions	27-07-2022	1 Rs. Court Fess Missing in Vakalatnama	chiramritlaw
5738	26-07-2022	0710102042332022(N o.of Docs 3)	0710102042332022/2	CONTEMPT PETITION(COMPANIES ACT)/11(ND)2022	ROHIT GUPTA & ORS. VS. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec 425	27-07-2022	Page No. 313, 316 319, Page Not Clear 321 Paper Cut	mohitseth
5739	26-07-2022	0710102042332022(N o.of Docs 3)	0710102042332022/2	CONTEMPT PETITION(COMPANIES ACT)/11(ND)2022	ROHIT GUPTA & ORS. VS. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec 425	27-07-2022	Page No. 313, 316 319, Page Not Clear 321 Paper Cut	mohitseth
5740	26-07-2022	0710102097562020(N o.of Docs 1)	0710102097562020/6	COMPANY APPEAL(COMPANIES ACT)/453(ND)2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	27-07-2022	Index missing	gautam@kifindia.com
5741	26-07-2022	0710102118692020(N o.of Docs 3)	0710102118692020/8	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	27-07-2022	Need to File in IA	tsarvesh88@lko
5742	26-07-2022	0710102077362021(N o.of Docs 1)	0710102077362021/2	COMPANY PETITION IB (IBC)/431(ND)2022	VIKAS KUMAR VS. VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Need to File in IA	casanjit
5743	22-07-2022	0710102069932020(N o.of Docs 1)	0710102069932020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(PB)2020	GREEN LINE CHEMICALS PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-07-2022	Page No. 16-20 True Copy Sign Missing	cskangan

5744	26-07-2022	0710102013222022(N o.of Docs 1)	0710102013222022/5	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	27-07-2022	Index is Missing.	Jmrk205
5745	27-07-2022	0710102044772022(N o.of Docs 2)	0710102044772022/1	INTERLOCUTORY APPLICATION (I.B.C)/2733(ND)2022	M/S FORTE POINT INDIA PVT. LTD. VS. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Sec 60(5)	27-07-2022	Sign msising in Pages 1 to 25 according to PDF	ADITYAGAURI
5746	26-07-2022	0710102114592020(N o.of Docs 1)	0710102114592020/10	COMPANY PETITION IB (IBC)/1117(ND)2020	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED VS. DELHI DIAMONDS PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Need to File in IA	Deepa Gupta IP
5747	19-07-2022	0710102094432021(N o.of Docs 3)	0710102094432021/5	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Page No. 264-265 Page Missing	dks.assc
5748	19-07-2022	0710102094432021(N o.of Docs 3)	0710102094432021/5	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Page No. 264-265 Page Missing	dks.assc
5749	25-07-2022	0710102003482022(N o.of Docs 3)	0710102003482022/6	COMPANY PETITION IB (IBC)/230(ND)2022	UNION BANK OF INDIA VS. SANCO INDUSTRIES LIMITED	IBC under Sec 7	27-07-2022	Page No. 50 Missing Page No. 118-127 Page Not Clear	ROHIT SURI
5750	26-07-2022	0710102090932021(N o.of Docs 1)	0710102090932021/5	INTERLOCUTORY APPLICATION (I.B.C)/5784(PB)2021	ALKA AGGARWAL VS. PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	27-07-2022	Fifteen rupees Welfare Fee stamp msising in Vakalatnama	adityadewan
5751	19-07-2022	0710102094432021(N o.of Docs 3)	0710102094432021/5	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Page No. 264-265 Page Missing	dks.assc
5752	19-07-2022	0710102094432021(N o.of Docs 3)	0710102094432021/5	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Page No. 264-265 Page Missing	dks.assc
5753	25-07-2022	0710102003482022(N o.of Docs 3)	0710102003482022/6	COMPANY PETITION IB (IBC)/230(ND)2022	UNION BANK OF INDIA VS. SANCO INDUSTRIES LIMITED	IBC under Sec 7	27-07-2022	Page No. 50 Missing Page No. 118-127 Page Not Clear	ROHIT SURI
5754	26-07-2022	0710102036792021(N o.of Docs 2)	0710102036792021/15	INTERLOCUTORY APPLICATION (I.B.C)/2348(ND)2021	SANJAY LAMBA VS. ASHOK KUMAR GUPTA	Sec 60(5)	27-07-2022	Rs.3 Court Fees is Missing on Vakalatnama.	magnusLLP
5755	19-07-2022	0710102094432021(N o.of Docs 3)	0710102094432021/5	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Page No. 264-265 Page Missing	dks.assc
5756	20-05-2022	0710102040282022(N o.of Docs 0)	0710102040282022/10	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-07-2022	Page No. 27-194 True Copy Sign Missing and 1 Rs. Court Fess Missing in Vakalatnama and Page No. 74 Page Not Clear	

5757	22-07-2022	0710102051612022(N o.of Docs 1)	0710102051612022/2	COMPANY PETITION IB (IBC)/514(ND)2022	GEOCON INFRA PRIVATE LIMITED VS. BRIJ GOPAL CONSTRUCTION COMPANY PRIVATELIMITED	IBC Under Sec 9	27-07-2022	Index Missing	anurag@asv
5758	26-07-2022	0710102027432021(N o.of Docs 2)	0710102027432021/14	COMPANY PETITION IB (IBC)/239(ND)2021	AMIT KUMAR SINHA AND ORS VS. IREO PRIVATE LIMITED	IBC under Sec 7	27-07-2022	Index is Missing.	Advocate Akshay
5759	25-07-2022	0710102037662022(N o.of Docs 1)	0710102037662022/1	COMPANY APPLICATION(COMPANIES ACT)/200(ND)2022	M/S. MONETA AUTO PVT. LTD. VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	27-07-2022	E- Stamp Paper Missing and Applicant Sign Missing in Every Pages	Gsvlegal
5760	19-07-2022	0710102094432021(N o.of Docs 3)	0710102094432021/5	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Page No. 264-265 Page Missing	dks.assc
5761	25-07-2022	0710102410732018(N o.of Docs 2)	0710102410732018/7	COMPANY PETITION IB (IBC)/593(PB)2018	UNION BANK OR INDIA VS M/S. IP CONSTRUCTION PVT LTD.	IBC under Sec 7	27-07-2022	Index Missing and Incomplete Documents	Jmrk205
5762	25-07-2022	0710102117562020(N o.of Docs 2)	0710102117562020/7	COMPANY PETITION IB (IBC)/31(ND)2021	MRS. NISHTHA NIGAM VS. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED	IBC under Sec 7	27-07-2022	Need to be IA	CLALKO2009
5763	26-07-2022	0710102042332022(N o.of Docs 3)	0710102042332022/2	CONTEMPT PETITION(COMPANIES ACT)/11(ND)2022	ROHIT GUPTA & ORS. VS. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec 425	27-07-2022	Page No. 313, 316 319, Page Not Clear 321 Paper Cut	mohitseth
5764	19-07-2022	0710102094432021(N o.of Docs 3)	0710102094432021/5	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Page No. 264-265 Page Missing	dks.assc
5765	25-07-2022	0710200400642012(N o.of Docs 1)	0710200400642012/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2012	MR KAPIL SHARMA & ANR VS M/S CALLIPER COMMUNICATION PVT LTD	Application under any other provisions	27-07-2022	1 Rs. Court Fess Missing in Vakalatnama	chiramritlaw
5766	19-07-2022	0710102094432021(N o.of Docs 3)	0710102094432021/5	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Page No. 264-265 Page Missing	dks.assc
5767	21-07-2022	0710102040332022(N o.of Docs 1)	0710102040332022/2	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	26-07-2022	Court Fee stamp missing in Vakalatnama	rhea.dube
5768	21-07-2022	0710102046682022(N o.of Docs 1)	0710102046682022/1	INTERVENTION PETITION (IBC)/24(ND)2022	SATISH KUAMR VS	Sec 60(5)	26-07-2022	Index missing	rkbharani
5769	20-07-2022	0710200401302016(N o.of Docs 8)	0710200401302016/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2016	PEACOCK GROUP INC. ANR VS DIRECT RESOURCE I PRIVATE LIMITED & ORS	Application under any other provisions	26-07-2022	Application document to be Filed in IA, Synopsys document to be filed in separate miscellaneous diary numbers	advcsyadav

5770	22-07-2022	0710102012072019(N o.of Docs 2)	0710102012072019/4	COMPANY PETITION IB (IBC)/464(ND)2019	ASHIKA CREDIT CAPITAL LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	26-07-2022	Index missing	prakashlegaladvisers
5771	22-07-2022	0710102081722021(N o.of Docs 1)	0710102081722021/5	COMPANY PETITION IB (IBC)/687(ND)2021	UNIWORD TELECOM LIMITED VS. ASIA TELECOM PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Need to File in IA	irpepoch
5772	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5773	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5774	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5775	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5776	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5777	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5778	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5779	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5780	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240

5781	24-05-2022	0710102021692022(N o.of Docs 2)	0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) VSARUN MITTAL	19(2)	25-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	kunal.godhwani
5782	24-05-2022	0710102021692022(N o.of Docs 2)	0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) VSARUN MITTAL	19(2)	25-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	kunal.godhwani
5783	24-05-2022	0710102021692022(N o.of Docs 2)	0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) VSARUN MITTAL	19(2)	25-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	kunal.godhwani
5784	24-05-2022	0710102021692022(N o.of Docs 2)	0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) VSARUN MITTAL	19(2)	25-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	kunal.godhwani
5785	24-05-2022	0710102021692022(N o.of Docs 2)	0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) VSARUN MITTAL	19(2)	25-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	kunal.godhwani
5786	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5787	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5788	23-07-2022	0710102119262020(N o.of Docs 1)	0710102119262020/8	INTERLOCUTORY APPLICATION (I.B.C)/5678(PB)2020	MANISH AGARWAL	Sec 30	25-07-2022	Incomplete document filed	apoorv@cjalaw.in

5789	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5790	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5791	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5792	24-05-2022	0710102021692022(N o.of Docs 2)	0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) VSARUN MITTAL	19(2)	25-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	kunal.godhwani
5793	24-05-2022	0710102021692022(N o.of Docs 2)	0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) VSARUN MITTAL	19(2)	25-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	kunal.godhwani
5794	24-05-2022	0710102021692022(N o.of Docs 2)	0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) VSARUN MITTAL	19(2)	25-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	kunal.godhwani
5795	24-05-2022	0710102021692022(N o.of Docs 2)	0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) VSARUN MITTAL	19(2)	25-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	kunal.godhwani
5796	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240

5797	21-07-2022	0710102010152021(N o.of Docs 3)	0710102010152021/9	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) VS. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	25-07-2022	Incomplete Documents, Vakalatnama is Missing and Pages are Not in sequence.	Prabhat1207
5798	23-07-2022	0710200418112018(N o.of Docs 2)	0710200418112018/23	COMPANY PETITION IB (IBC)/866(PB)2018	EDELWEISS ASSET RECONSTRUCTION CO LTD VS MARGRA INDUSTRIES LIMITED	IBC under Sec 7	25-07-2022	Notary msising in E-stamp	ishan@sanghi.co
5799	30-06-2022	0710102021842020(N o.of Docs 2)	0710102021842020/6	COMPANY PETITION IB (IBC)/568(ND)2020	FINANCIAL WORLD INDIA PRIVATE LIMITED VS. KHUSI BUILDING SOLUTION PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Rs.25 Welfare Fees is Missing.	HARSHAL240
5800	23-07-2022	0710102091242021(N o.of Docs 2)	0710102091242021/4	COMPANY PETITION IB (IBC)/70(ND)2022	IBM INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	25-07-2022	Need to File in IA	antony
5801	19-12-2021	0710102092682021(N o.of Docs 0)	0710102092682021/9	COMPANY PETITION IB (IBC)/20(ND)2022	LEENA BATRA VS. FERROUS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	25-07-2022	Wrong Filing	
5802	21-07-2022	0710102001692022(N o.of Docs 2)	0710102001692022/5	INTERLOCUTORY APPLICATION (I.B.C)/248(ND)2022	HEMANT KUMAT GUPTA VSASTITVA CAPITAL SERVICES PRIVATE LIMITED	19(2)	22-07-2022	Index is Missing and Incomplete Documents.	rashmi26rashi
5803	21-07-2022	0710102077662021(N o.of Docs 1)	0710102077662021/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/55(PB)2021	GREEN LINE LAMINATES PRIVATE LIMITED	Section 420	22-07-2022	Page No. 16-19 True Copy Sign Missing	cskangan
5804	21-07-2022	0710102172202019(N o.of Docs 1)	0710102172202019/8	COMPANY PETITION IB (IBC)/143(ND)2020	UDAIVIR SINGH VS. KEEP IN TOUCH CLOTHING PVT. LTD.	IBC Under Sec 9	22-07-2022	Company Seal on vakalat and Board Resolution missing.	Anupkumar
5805	22-07-2022	0710102053282022(N o.of Docs 2)	0710102053282022/1	INTERLOCUTORY APPLICATION (I.B.C)/3180(ND)2022	NEERAJ PAPER VSKAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Sec 60(5)	22-07-2022	E-stamp and Affidavit msising	rkbharani
5806	21-07-2022	0710102096832020(N o.of Docs 2)	0710102096832020/7	COMPANY PETITION IB (IBC)/16(ND)2021	KRISHAN PAL VS. S.D.ENGINEERSTEC H PVT. LTD.	IBC Under Sec 9	22-07-2022	Need to be IA	vishu@ncit
5807	22-07-2022	0710102053282022(N o.of Docs 2)	0710102053282022/1	INTERLOCUTORY APPLICATION (I.B.C)/3180(ND)2022	NEERAJ PAPER VSKAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Sec 60(5)	22-07-2022	E-stamp and Affidavit msising	rkbharani
5808	22-07-2022	0710102053282022(N o.of Docs 2)	0710102053282022/1	INTERLOCUTORY APPLICATION (I.B.C)/3180(ND)2022	NEERAJ PAPER VSKAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Sec 60(5)	22-07-2022	E-stamp and Affidavit msising	rkbharani
5809	22-07-2022	0710102053282022(N o.of Docs 2)	0710102053282022/1	INTERLOCUTORY APPLICATION (I.B.C)/3180(ND)2022	NEERAJ PAPER VSKAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Sec 60(5)	22-07-2022	E-stamp and Affidavit msising	rkbharani
5810	21-07-2022	0710102165092019(N o.of Docs 2)	0710102165092019/7	COMPANY PETITION IB (IBC)/3450(ND)2019	ULTRATECH CEMENT LTD. VS. SKC INFRATECH PRIVATED LIMITED	IBC Under Sec 9	22-07-2022	Need to File in IA	deepusharma@2414
5811	21-07-2022	0710102165092019(N o.of Docs 2)	0710102165092019/7	COMPANY PETITION IB (IBC)/3450(ND)2019	ULTRATECH CEMENT LTD. VS. SKC INFRATECH PRIVATED LIMITED	IBC Under Sec 9	22-07-2022	Need to File in IA	deepusharma@2414

5812	21-07-2022	0710102165092019(N o.of Docs 2)	0710102165092019/7	COMPANY PETITION IB (IBC)/3450(ND)2019	ULTRATECH CEMENT LTD. VS. SKC INFRATECH PRIVATED LIMITED	IBC Under Sec 9	22-07-2022	Need to File in IA	deepusharma@2414
5813	21-07-2022	0710102165092019(N o.of Docs 2)	0710102165092019/7	COMPANY PETITION IB (IBC)/3450(ND)2019	ULTRATECH CEMENT LTD. VS. SKC INFRATECH PRIVATED LIMITED	IBC Under Sec 9	22-07-2022	Need to File in IA	deepusharma@2414
5814	20-07-2022	0710102144852019(N o.of Docs 3)	0710102144852019/8	COMPANY APPEAL(COMPANIES ACT)/862(ND)2019	D.D. PRADHAN & CO. PVT. LTD. VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	21-07-2022	Rs.3 Court Fees is Missing on Vakalatnama.	saurabhdevkaran2811
5815	20-07-2022	0710102048722022(N o.of Docs 2)	0710102048722022/1	INTERVENTION PETITION (IBC)/23(ND)2022	CELLPAP INDIA PVT LTD VS	Sec 60(5)	21-07-2022	True Copy Sign in Page No:8 are Missing.	rkbharani
5816	21-07-2022	0710102052722022(N o.of Docs 2)	0710102052722022/1	TRANSFER APPLICATION/22(PB)2022	JAYANT MANJUNATH VAKNALLI VS. SUNILA SHARAD VAKNALLI	Rule16(d),NCLT Rules,2016	21-07-2022	Index is Missing and Rs.5 fees of vakalatnama is Missing.	advsandeepraman
5817	20-07-2022	0710102430782018(N o.of Docs 2)	0710102430782018/3	COMPANY PETITION (COMPANIES ACT)/115(PB)2018	PRADEEP KHATAR VS TECHNO EASYCRETE PRIVATE LIMITED	Sec. 241(1)	21-07-2022	Notary is Missing on E-Stamp Paper.	shekhawatilegal
5818	1/4/2022	0710102025352022(N o.of Docs 0)	0710102025352022/4	COMPANY PETITION IB (IBC)/279(ND)2022	NANCY ISPAT PRIVATE LIMITED VS. S. D. ENGINEERS TECH PVT. LTD	IBC Under Sec 9	21-07-2022	Incomplete document filed	
5819	20-07-2022	0710102118852020(N o.of Docs 2)	0710102118852020/4	COMPANY PETITION IB (IBC)/1130(PB)2020	AMIT KAUSHAL	IBC Section 59	21-07-2022	Index is Missing.	alokt1985
5820	20-07-2022	0710102062082021(N o.of Docs 1)	0710102062082021/5	COMPANY PETITION IB (IBC)/670(ND)2021	STATE BANK OF INDIA VS. P.P. JEWELLERS PRIVATE LIMITED	IBC under Sec 7	21-07-2022	rs.25 Fees is Missing on Vakalatnama.	advraj77
5821	20-07-2022	0710102033482020(N o.of Docs 2)	0710102033482020/9	COMPANY PETITION IB (IBC)/114(ND)2021	RUPINDER SINGH KHURANA VS. ICICI BANK LTD. & ORS.	Section 94(1)	21-07-2022	Index msising	Shiv1982
5822	19-07-2022	0710102161552019(N o.of Docs 1)	0710102161552019/8	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	20-07-2022	1 Rs. Court Fess Missing in Vakalatnama	sslaw316
5823	10/12/2021	0710102090442021(N o.of Docs 0)	0710102090442021/2	COMPANY PETITION IB (IBC)/782(PB)2021	MAAN ALUMINIUM LIMITED VS. INDO ALUSYS INDUSTRIES LIMITED	IBC Under Sec 9	20-07-2022	Wrong Filing Need to IA	
5824	20-07-2022	0710102017572022(N o.of Docs 1)	0710102017572022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-07-2022	Page No. 24-47 True Copy Sign Missing	anubhavncit
5825	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5826	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5827	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal

5828	19-07-2022	071020000612011(N o.of Docs 4)	071020000612011/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	20-07-2022	Page No:26-32,35-39,41-42,52,62,67-68,70-80,84,115,118,121,127-128,132,140,165,207-208,267,302-303,390-392,396,410 is not Clear.	Ashok Kumar Jain
5829	20-07-2022	0710102111072020(N o.of Docs 2)	0710102111072020/8	COMPANY PETITION (COMPANIES ACT)/190(PB)2020	BYR INSURANCE BROKERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	20-07-2022	Stamp Paper is Missing.	D19062005
5830	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5831	19-07-2022	0710102102212020(N o.of Docs 2)	0710102102212020/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021	GSJ ENVO LIMITED VS. GOODWILL APARTMENTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	20-07-2022	3 Rs. Court Fess Missing in Vakalatnama	NCLTSERVICES
5832	19-07-2022	0710102102212020(N o.of Docs 2)	0710102102212020/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021	GSJ ENVO LIMITED VS. GOODWILL APARTMENTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	20-07-2022	3 Rs. Court Fess Missing in Vakalatnama	NCLTSERVICES
5833	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5834	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5835	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5836	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5837	19-07-2022	0710102077772020(N o.of Docs 1)	0710102077772020/8	COMPANY PETITION IB (IBC)/892(ND)2020	KNL DRIVELINE PARTS PRIVATE LIMITED VS. SPM AUTOMOTIVE COMPONENTS PVT LTD	IBC Under Sec 9	20-07-2022	Need to be IA	rakeshbhatia
5838	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5839	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5840	15-07-2021	0710120007702018(N o.of Docs 2)	0710120007702018/40	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA VS. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	20-07-2022	Rs.15 fees and Rs.3 court fees is missing on vakalatnama.	INDIA1234
5841	15-07-2021	0710120007702018(N o.of Docs 2)	0710120007702018/40	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA VS. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	20-07-2022	Rs.15 fees and Rs.3 court fees is missing on vakalatnama.	INDIA1234
5842	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5843	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal

5844	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5845	15-07-2021	0710120007702018(N o.of Docs 2)	0710120007702018/40	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA VS. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	20-07-2022	Rs.15 fees and Rs.3 court fees is missing on vakalatnama.	INDIA1234
5846	15-07-2021	0710120007702018(N o.of Docs 2)	0710120007702018/40	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA VS. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	20-07-2022	Rs.15 fees and Rs.3 court fees is missing on vakalatnama.	INDIA1234
5847	15-07-2021	0710120007702018(N o.of Docs 2)	0710120007702018/40	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA VS. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	20-07-2022	Rs.15 fees and Rs.3 court fees is missing on vakalatnama.	INDIA1234
5848	20-07-2022	0710102022082020(N o.of Docs 2)	0710102022082020/2	COMPANY PETITION IB (IBC)/650(ND)2020	NEWS LINK SERVICES (INDIA) PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	amitagcs
5849	15-07-2021	0710120007702018(N o.of Docs 2)	0710120007702018/40	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA VS. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	20-07-2022	Rs.15 fees and Rs.3 court fees is missing on vakalatnama.	INDIA1234
5850	19-07-2022	0710200000612011(N o.of Docs 4)	0710200000612011/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	20-07-2022	Page No:26-32,35-39,41-42,52,62,67-68,70-80,84,115,118,121,127-128,132,140,165,207-208,267,302-303,390-392,396,410 is not Clear.	Ashok Kumar Jain
5851	19-07-2022	0710200000612011(N o.of Docs 4)	0710200000612011/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	20-07-2022	Page No:26-32,35-39,41-42,52,62,67-68,70-80,84,115,118,121,127-128,132,140,165,207-208,267,302-303,390-392,396,410 is not Clear.	Ashok Kumar Jain
5852	19-07-2022	0710200000612011(N o.of Docs 4)	0710200000612011/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	20-07-2022	Page No:26-32,35-39,41-42,52,62,67-68,70-80,84,115,118,121,127-128,132,140,165,207-208,267,302-303,390-392,396,410 is not Clear.	Ashok Kumar Jain
5853	19-07-2022	0710102033482020(N o.of Docs 2)	0710102033482020/8	COMPANY PETITION IB (IBC)/114(ND)2021	RUPINDER SINGH KHURANA VS. ICICI BANK LTD. & ORS.	Section 94(1)	20-07-2022	Index Missing	Shiv1982
5854	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5855	20-07-2022	0710102022082020(N o.of Docs 2)	0710102022082020/2	COMPANY PETITION IB (IBC)/650(ND)2020	NEWS LINK SERVICES (INDIA) PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	amitagcs
5856	20-07-2022	0710102022082020(N o.of Docs 2)	0710102022082020/2	COMPANY PETITION IB (IBC)/650(ND)2020	NEWS LINK SERVICES (INDIA) PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	amitagcs

5857	20-07-2022	0710102022082020(N o.of Docs 2)	0710102022082020/2	COMPANY PETITION IB (IBC)/650(ND)2020	NEWS LINK SERVICES (INDIA) PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	amitagcs
5858	19-07-2022	0710102102212020(N o.of Docs 2)	0710102102212020/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021	GSJ ENVO LIMITED VS. GOODWILL APARTMENTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	20-07-2022	3 Rs. Court Fess Missing in Vakalatnama	NCLTSERVICES
5859	19-07-2022	0710200000612011(N o.of Docs 4)	0710200000612011/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	20-07-2022	Page No:26-32,35-39,41-42,52,62,67-68,70-80,84,115,118,121,127-128,132,140,165,207-208,267,302-303,390-392,396,410 is not Clear.	Ashok Kumar Jain
5860	19-07-2022	0710200000612011(N o.of Docs 4)	0710200000612011/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	20-07-2022	Page No:26-32,35-39,41-42,52,62,67-68,70-80,84,115,118,121,127-128,132,140,165,207-208,267,302-303,390-392,396,410 is not Clear.	Ashok Kumar Jain
5861	15-07-2021	0710120007702018(N o.of Docs 2)	0710120007702018/40	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA VS. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	20-07-2022	Rs.15 fees and Rs.3 court fees is missing on vakalatnama.	INDIA1234
5862	19-07-2022	0710200000612011(N o.of Docs 4)	0710200000612011/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	20-07-2022	Page No:26-32,35-39,41-42,52,62,67-68,70-80,84,115,118,121,127-128,132,140,165,207-208,267,302-303,390-392,396,410 is not Clear.	Ashok Kumar Jain
5863	19-07-2022	0710200000612011(N o.of Docs 4)	0710200000612011/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	20-07-2022	Page No:26-32,35-39,41-42,52,62,67-68,70-80,84,115,118,121,127-128,132,140,165,207-208,267,302-303,390-392,396,410 is not Clear.	Ashok Kumar Jain
5864	19-07-2022	0710200000612011(N o.of Docs 4)	0710200000612011/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	20-07-2022	Page No:26-32,35-39,41-42,52,62,67-68,70-80,84,115,118,121,127-128,132,140,165,207-208,267,302-303,390-392,396,410 is not Clear.	Ashok Kumar Jain
5865	15-07-2021	0710120007702018(N o.of Docs 2)	0710120007702018/40	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA VS. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	20-07-2022	Rs.15 fees and Rs.3 court fees is missing on vakalatnama.	INDIA1234

5866	15-07-2021	0710120007702018(N o.of Docs 2)	0710120007702018/40	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA VS. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	20-07-2022	Rs.15 fees and Rs.3 court fees is missing on vakalatnama.	INDIA1234
5867	19-07-2022	0710102102212020(N o.of Docs 2)	0710102102212020/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021	GSJ ENVO LIMITED VS. GOODWILL APARTMENTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	20-07-2022	3 Rs. Court Fess Missing in Vakalatnama	NCLTSERVICES
5868	19-07-2022	0710102032582022(N o.of Docs 2)	0710102032582022/3	COMPANY PETITION IB (IBC)/378(ND)2022	TRANSLUMINA THERAPEUTICS LLP VS. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	20-07-2022	E-Stamp Paper Missing and Page No. 24-47 True Copy Sign Missing	advocate@jai-law.com
5869	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5870	20-07-2022	0710102003682019(N o.of Docs 8)	0710102003682019/1	COMPANY PETITION IB (IBC)/164(ND)2019	ELEC POWER PRIVATE LIMITED	IBC Section 59	20-07-2022	All Document Missing Only Index Show	quadlegal
5871	19-07-2022	0710102017152022(N o.of Docs 2)	0710102017152022/3	COMPANY PETITION IB (IBC)/225(ND)2022	MR. DHARAMPAL SINGH RAWAT AND OTHER FINANCIAL CREDITORS (AS MENTIONED IN THE MEMO OF PARTIES) VS. REALANCHORS DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	20-07-2022	Need to be IA	SAIKRISHNA1
5872	16-07-2022	0710102016122021(N o.of Docs 2)	0710102016122021/9	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Need to be IA	pkgupta@ca
5873	15-07-2022	0710102040862022(N o.of Docs 1)	0710102040862022/1	COMPANY PETITION IB (IBC)/424(ND)2022	M/S SHREE KRISHNA AUTOMOBILES THROUGH ITS PARTNER SH. RAJESH JINDAL VS. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Wrongly Filed Need to IA	advocatevinod
5874	13-07-2022	0710102044002022(N o.of Docs 2)	0710102044002022/1	COMPANY PETITION IB (IBC)/470(ND)2022	STATE BANK OF INDIA THROUGH RP VS. MEERA GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5875	13-07-2022	0710102044002022(N o.of Docs 2)	0710102044002022/1	COMPANY PETITION IB (IBC)/470(ND)2022	STATE BANK OF INDIA THROUGH RP VS. MEERA GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5876	4/6/2022	0710102029262020(N o.of Docs 1)	0710102029262020/5	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	19-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	Lex_nclt

5877	4/6/2022	0710102029262020(N o.of Docs 1)	0710102029262020/5	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	19-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	Lex_nclt
5878	4/6/2022	0710102029262020(N o.of Docs 1)	0710102029262020/5	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	19-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	Lex_nclt
5879	4/6/2022	0710102029262020(N o.of Docs 1)	0710102029262020/5	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	19-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	Lex_nclt
5880	25-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/18	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5881	13-07-2022	0710102043992022(N o.of Docs 2)	0710102043992022/1	COMPANY PETITION IB (IBC)/472(ND)2022	STATE BANK OF INDIA THROUGH RP VS. AKASH GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5882	13-07-2022	0710102043992022(N o.of Docs 2)	0710102043992022/1	COMPANY PETITION IB (IBC)/472(ND)2022	STATE BANK OF INDIA THROUGH RP VS. AKASH GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5883	25-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/18	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5884	18-07-2022	0710102107652019(N o.of Docs 2)	0710102107652019/27	COMPANY PETITION IB (IBC)/1808(ND)2019	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BALDEO METALS PRIVATE LIMITED	IBC under Sec 7	19-07-2022	50 Rs. E- Stamp Paper Missing	ranaut.amit83
5885	22-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/16	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5886	22-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/16	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5887	22-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/16	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5888	22-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/16	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm

5889	18-07-2022	0710102107652019(N o.of Docs 2)	0710102107652019/26	COMPANY PETITION IB (IBC)/1808(ND)2019	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BALDEO METALS PRIVATE LIMITED	IBC under Sec 7	19-07-2022	E-Stamp Paper 50 Missing	ranaut.amit83
5890	22-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/15	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5891	15-07-2022	0710102043792022(N o.of Docs 1)	0710102043792022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2022	JASCH INDUSTRIES LIMITED	Sec. 230-232 - Second Motion	19-07-2022	Page No. 5-31 True Copy Sign Missing	manish@rmgcs.com
5892	22-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/15	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5893	25-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/17	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5894	25-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/17	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5895	25-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/17	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5896	25-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/17	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5897	22-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/15	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5898	22-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/15	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5899	18-07-2022	0710102107652019(N o.of Docs 2)	0710102107652019/28	COMPANY PETITION IB (IBC)/1808(ND)2019	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BALDEO METALS PRIVATE LIMITED	IBC under Sec 7	19-07-2022	50 Rs. E- Stamp Paper Missing	ranaut.amit83
5900	13-07-2022	0710102044052022(N o.of Docs 2)	0710102044052022/1	COMPANY PETITION IB (IBC)/471(ND)2022	STATE BANK OF INDIA THROUGH RP VS. PRASHANT GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek

5901	13-07-2022	0710102044002022(N o.of Docs 2)	0710102044002022/1	COMPANY PETITION IB (IBC)/470(ND)2022	STATE BANK OF INDIA THROUGH RP VS. MEERA GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5902	13-07-2022	0710102044052022(N o.of Docs 2)	0710102044052022/1	COMPANY PETITION IB (IBC)/471(ND)2022	STATE BANK OF INDIA THROUGH RP VS. PRASHANT GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5903	14-09-2018	0710200432722018(N o.of Docs 0)	0710200432722018/40	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	19-07-2022	Incomplete Documents only proof of Service Please Document Upload Once Again	
5904	14-09-2018	0710200432722018(N o.of Docs 0)	0710200432722018/40	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	19-07-2022	Incomplete Documents only proof of Service Please Document Upload Once Again	
5905	13-07-2022	0710102044002022(N o.of Docs 2)	0710102044002022/1	COMPANY PETITION IB (IBC)/470(ND)2022	STATE BANK OF INDIA THROUGH RP VS. MEERA GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5906	15-07-2022	0710200014252017(N o.of Docs 1)	0710200014252017/17	COMPANY PETITION IB (IBC)/00435(ND)2017	M/S PK INDUSTRIES PVT LTD	IBC Under Sec 10	19-07-2022	Need to be IA	rakeshbhatia
5907	15-07-2022	0710102051212021(N o.of Docs 1)	0710102051212021/6	COMPANY PETITION IB (IBC)/425(PB)2021	MS KALIBER ASSOCIATES PVT LTD VS. MS KELVIN BUILDCON PVT LTD	IBC under Sec 7	19-07-2022	Page No. 1-3 Not Mentioned in Index and True Copy Sign Missing	rakesh@12
5908	25-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/18	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5909	25-04-2022	0710120012212018(N o.of Docs 1)	0710120012212018/18	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. VS. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	sibakm
5910	16-07-2022	0710102022892022(N o.of Docs 2)	0710102022892022/1	INTERLOCUTORY APPLICATION (I.B.C)/1979(ND)2022	EMPLOYEE PROVIDENT FUND ORGANISATION VSHENMANT GUPTA (RP)	Any other provision - Govt body	19-07-2022	Page No. 14-70 True Copy Sign Missing and E- Stamp Paper Missing and 1 Rs. Court Fess Missing and 5 Rs. Welfare Fund Fess Missing in Vakalatnama	Kaushikdey
5911	15-07-2022	0710120006322018(N o.of Docs 1)	0710120006322018/22	COMPANY PETITION IB (IBC)/1023(ND)2018	MODEL LOGISTICS PVT LTD VS. ADVANCE HOME & PERSONAL CARE LIMITED	IBC Under Sec 9	19-07-2022	1 Rs. Court Fess Missing in Vakalatnama	zohebhossain
5912	13-07-2022	0710102043972022(N o.of Docs 2)	0710102043972022/1	COMPANY PETITION IB (IBC)/473(ND)2022	STATE BANK OF INDIA THROUGH RP VS. SHYAM BIHARI GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek

5913	16-07-2022	0710102009932022(N o.of Docs 3)	0710102009932022/3	INTERLOCUTORY APPLICATION (I.B.C)/760(ND)2022	SUBHASH KUMAR KUNDRA RP OF CLASSIC BOTTLE CAPS PVT. LTD. VSSANJEEV SETH & ORS.	19(2)	19-07-2022	E-Stamp Paper Missing and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	lohitbimal23
5914	15-07-2022	0710102120062019(N o.of Docs 1)	0710102120062019/19	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Need to be IA	CMASKVERMA
5915	18-07-2022	0710102010242022(N o.of Docs 2)	0710102010242022/6	COMPANY PETITION IB (IBC)/174(ND)2022	KRISHIV POLY PRODUCTS LLP VS. ISHI OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Wrongly Filed Need to IA	gaurav@MGS
5916	13-07-2022	0710102043992022(N o.of Docs 2)	0710102043992022/1	COMPANY PETITION IB (IBC)/472(ND)2022	STATE BANK OF INDIA THROUGH RP VS. AKASH GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5917	15-07-2022	0710102073292020(N o.of Docs 2)	0710102073292020/3	INTERLOCUTORY APPLICATION (I.B.C)/2976(ND)2020	NOSLAR INTERNATIONAL LIMITED VS. UMESH KUMAR SINGH	Sec 60(5)	19-07-2022	Page No. 18 Hand Writing Not Allowed Please True Typed Copy Need Page No. 18 Page No. 22, , 48-51 Page Not Clear and Page No. 40-43 Need to English Translate Copy and Clear Pages	rakesh@12
5918	13-07-2022	0710102043992022(N o.of Docs 2)	0710102043992022/1	COMPANY PETITION IB (IBC)/472(ND)2022	STATE BANK OF INDIA THROUGH RP VS. AKASH GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5919	15-02-2022	0710102012822022(N o.of Docs 0)	0710102012822022/10	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-07-2022	3 Rs. Court Fess Missing in Vakalatnama	
5920	15-02-2022	0710102012822022(N o.of Docs 0)	0710102012822022/10	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-07-2022	3 Rs. Court Fess Missing in Vakalatnama	
5921	15-07-2022	0710200432142018(N o.of Docs 1)	0710200432142018/14	COMPANY PETITION IB (IBC)/711(ND)2018	M/S PUNEET STEELS & ALLOYS PVT LTD VS IDEAL PRINTOGRAPHICS PVT LTD	IBC Under Sec 9	19-07-2022	Need to be IA	parakh.rajesh
5922	13-07-2022	0710102044052022(N o.of Docs 2)	0710102044052022/1	COMPANY PETITION IB (IBC)/471(ND)2022	STATE BANK OF INDIA THROUGH RP VS. PRASHANT GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek

5923	15-02-2022	0710102012822022(N o.of Docs 0)	0710102012822022/10	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-07-2022	3 Rs. Court Fess Missing in Vakalatnama	
5924	15-02-2022	0710102012822022(N o.of Docs 0)	0710102012822022/10	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-07-2022	3 Rs. Court Fess Missing in Vakalatnama	
5925	13-07-2022	0710102044052022(N o.of Docs 2)	0710102044052022/1	COMPANY PETITION IB (IBC)/471(ND)2022	STATE BANK OF INDIA THROUGH RP VS. PRASHANT GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5926	14-09-2018	0710200432722018(N o.of Docs 0)	0710200432722018/40	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	19-07-2022	Incomplete Documents only proof of Service Please Document Upload Once Again	
5927	14-09-2018	0710200432722018(N o.of Docs 0)	0710200432722018/40	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	19-07-2022	Incomplete Documents only proof of Service Please Document Upload Once Again	
5928	15-07-2022	0710102120062019(N o.of Docs 1)	0710102120062019/18	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Need to be IA	CMASKVERMA
5929	18-07-2022	0710102025922022(N o.of Docs 2)	0710102025922022/1	INTERLOCUTORY APPLICATION (I.B.C)/1553(ND)2022	REKHA SHARMA VS. BRANCH MANAGER CANARA BANK	Sec 60(5)	19-07-2022	Affidavit Missing	VAPNASSOCIATES
5930	18-07-2022	0710102010242022(N o.of Docs 4)	0710102010242022/4	COMPANY PETITION IB (IBC)/174(ND)2022	KRISHIV POLY PRODUCTS LLP VS. ISHI OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Application Filed Need to IA and Rejoinder Separately	gaurav@MGS
5931	21-06-2022	0710102029242020(N o.of Docs 1)	0710102029242020/6	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	19-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	Lex_nclt
5932	21-06-2022	0710102029242020(N o.of Docs 1)	0710102029242020/6	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	19-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	Lex_nclt
5933	21-06-2022	0710102029242020(N o.of Docs 1)	0710102029242020/6	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	19-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	Lex_nclt

5934	21-06-2022	0710102029242020(N o.of Docs 1)	0710102029242020/6	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	19-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	Lex_nclt
5935	13-07-2022	0710102043972022(N o.of Docs 2)	0710102043972022/1	COMPANY PETITION IB (IBC)/473(ND)2022	STATE BANK OF INDIA THROUGH RP VS. SHYAM BIHARI GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5936	13-07-2022	0710102043972022(N o.of Docs 2)	0710102043972022/1	COMPANY PETITION IB (IBC)/473(ND)2022	STATE BANK OF INDIA THROUGH RP VS. SHYAM BIHARI GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5937	13-07-2022	0710102043972022(N o.of Docs 2)	0710102043972022/1	COMPANY PETITION IB (IBC)/473(ND)2022	STATE BANK OF INDIA THROUGH RP VS. SHYAM BIHARI GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	devganabhishek
5938	16-07-2022	0710200001952016(N o.of Docs 2)	0710200001952016/5	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL VS THE GHAZIABAD ENGINEERING CO. LTD.	Sec 434	18-07-2022	Need to File in IA	Advharioumsharma55
5939	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5940	18-01-2021	0710102086982019(N o.of Docs 1)	0710102086982019/9	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5941	16-07-2022	0710200424962018(N o.of Docs 2)	0710200424962018/13	COMPANY APPEAL (COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	18-07-2022	Need to File in IA	Advharioumsharma55
5942	18-01-2021	0710102086982019(N o.of Docs 1)	0710102086982019/9	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5943	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5944	15-07-2021	0710102086982019(N o.of Docs 1)	0710102086982019/12	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5945	17-07-2022	0710102019032022(N o.of Docs 2)	0710102019032022/2	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	18-07-2022	Sign missing in Pages 1 to 22 according to PDF	varshabanerjee
5946	18-01-2021	0710102086982019(N o.of Docs 1)	0710102086982019/9	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un

5947	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5948	16-07-2022	0710102024772022(N o.of Docs 2)	0710102024772022/3	COMPANY PETITION IB (IBC)/325(ND)2022	STATE BANK OF INDIA VS. MUKESH GARG PERSONAL GUARANTOR OF GORPORATE DEBTOR M/S ALUPAN COMPANIES PANELS PVT. LTD	Section 95(1)	18-07-2022	E-stamp and Affidavit msising	ankurmittallawyer @gm
5949	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5950	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5951	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5952	16-07-2022	0710102070042021(N o.of Docs 2)	0710102070042021/7	COMPANY PETITION IB (IBC)/597(PB)2021	SACHIN SINGH VS. M/S THREE C PROPERTIES PVT LTD	IBC under Sec 7	18-07-2022	Need to File in IA	aseematwal
5953	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5954	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5955	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5956	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5957	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5958	16-07-2022	0710102407022018(N o.of Docs 2)	0710102407022018/25	COMPANY PETITION IB (IBC)/731(PB)2018	ICICI BANK LIMITED VS PUNJ LLOYD LIMITED	IBC under Sec 7	18-07-2022	Need to File in IA	raghav.chadha
5959	30-01-2022	0710102086982019(N o.of Docs 1)	0710102086982019/17	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un

5960	18-01-2021	0710102086982019(N o.of Docs 1)	0710102086982019/9	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5961	20-01-2022	0710102006062022(N o.of Docs 0)	0710102006062022/4	COMPANY PETITION IB (IBC)/101(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS. MADHUVAN TIEUP PVT LTD	IBC under Sec 7	18-07-2022	Rs.15 fees is Missing on Vakalatnama.	
5962	18-01-2021	0710102086982019(N o.of Docs 1)	0710102086982019/9	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5963	15-04-2021	0710102086982019(N o.of Docs 1)	0710102086982019/11	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5964	15-04-2021	0710102086982019(N o.of Docs 1)	0710102086982019/11	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5965	30-01-2022	0710102086982019(N o.of Docs 1)	0710102086982019/17	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5966	15-10-2021	0710102086982019(N o.of Docs 1)	0710102086982019/14	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5967	15-10-2021	0710102086982019(N o.of Docs 1)	0710102086982019/14	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5968	15-04-2021	0710102086982019(N o.of Docs 1)	0710102086982019/11	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5969	15-10-2021	0710102086982019(N o.of Docs 1)	0710102086982019/14	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5970	15-04-2021	0710102086982019(N o.of Docs 1)	0710102086982019/11	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5971	15-10-2021	0710102086982019(N o.of Docs 1)	0710102086982019/14	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5972	18-01-2021	0710102086982019(N o.of Docs 1)	0710102086982019/9	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un

5973	15-04-2021	0710102086982019(N o.of Docs 1)	0710102086982019/11	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5974	18-01-2021	0710102086982019(N o.of Docs 1)	0710102086982019/9	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5975	15-04-2021	0710102086982019(N o.of Docs 1)	0710102086982019/11	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5976	15-04-2021	0710102086982019(N o.of Docs 1)	0710102086982019/11	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5977	11/6/2022	0710102047842022(N o.of Docs 0)	0710102047842022/2	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED VS. UNIBERA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	18-07-2022	Page Number is not mentioned on Index and Court Fees is missing on Vakalatnama.	
5978	15-07-2021	0710102086982019(N o.of Docs 1)	0710102086982019/12	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5979	16-07-2022	0710102118692020(N o.of Docs 2)	0710102118692020/7	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	18-07-2022	Affidavit msising, True Copy sign msising in Pages 12 to 28 according to PDF	mpsahay
5980	16-07-2022	0710102118692020(N o.of Docs 2)	0710102118692020/7	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	18-07-2022	Affidavit msising, True Copy sign msising in Pages 12 to 28 according to PDF	mpsahay
5981	15-07-2021	0710102086982019(N o.of Docs 1)	0710102086982019/12	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5982	16-07-2022	0710102035082020(N o.of Docs 2)	0710102035082020/6	COMPANY PETITION IB (IBC)/829(ND)2020	BASVARAJU G.E. VS. P.M.E. POWER SOLUTIONS (INDIA) LTD.	IBC Under Sec 9	18-07-2022	Affidavit Back date	RIYA1997
5983	30-01-2022	0710102086982019(N o.of Docs 1)	0710102086982019/17	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5984	30-01-2022	0710102086982019(N o.of Docs 1)	0710102086982019/17	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5985	16-07-2022	0710102118692020(N o.of Docs 2)	0710102118692020/7	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	18-07-2022	Affidavit msising, True Copy sign msising in Pages 12 to 28 according to PDF	mpsahay

5986	16-07-2022	0710102118692020(N o.of Docs 2)	0710102118692020/7	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	18-07-2022	Affidavit msising, True Copy sign msising in Pages 12 to 28 according to PDF	mpsahay
5987	15-07-2022	0710102087602021(N o.of Docs 2)	0710102087602021/1	INTERLOCUTORY APPLICATION (I.B.C)/1991(ND)2022	EMPLOYEE PROVIDENT FUND ORGANIZATION VSGIAN CHAND NARANG	Rule 11 of NCLT, 2016	18-07-2022	E-stamp msising, True Copy sign msising in Pages 14 to 70 according to PDF, One rupee Court Fee stamp msising and Five rupees Welfare Fee stamp msising in Vakalatnama	Kaushikdey
5988	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5989	18-01-2021	0710102086982019(N o.of Docs 1)	0710102086982019/9	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5990	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5991	15-07-2021	0710102086982019(N o.of Docs 1)	0710102086982019/12	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5992	18-01-2021	0710102086982019(N o.of Docs 1)	0710102086982019/9	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5993	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5994	15-04-2021	0710102086982019(N o.of Docs 1)	0710102086982019/11	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5995	15-04-2021	0710102086982019(N o.of Docs 1)	0710102086982019/11	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5996	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un

5997	16-07-2022	0710102040862022(N o.of Docs 1)	0710102040862022/2	COMPANY PETITION IB (IBC)/424(ND)2022	M/S SHREE KRISHNA AUTOMOBILES THROUGH ITS PARTNER SH. RAJESH JINDAL VS. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	18-07-2022	Need to File in IA	advocatevinod
5998	9/3/2021	0710102086982019(N o.of Docs 1)	0710102086982019/10	COMPANY PETITION IB (IBC)/1198(ND)2019	B.P. AGENCY (DELHI) VS. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	18-07-2022	Need to File in IA	liquidator_brights un
5999	14-07-2022	0710102092162019(N o.of Docs 3)	0710102092162019/12	COMPANY APPEAL(COMPANIES ACT)/1043(ND)2019	MITTAL PORTFOLIOS PVT. LTD VS. CAMAC COMMERCIAL COMPANY LTD	Sec. 58(3),Sec. 59	15-07-2022	Index Missing and 10 Rs. Welfare Fund Fess Missing in Vakalatnama	advocate.samridhi
6000	14-07-2022	0710102080942019(N o.of Docs 1)	0710102080942019/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/64(PB)2019	ERIKA INFRACON INDIA PRIVATE LIMITED VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-07-2022	Index Missing	Jurist24
6001	14-07-2022	0710102089422021(N o.of Docs 2)	0710102089422021/2	INTERLOCUTORY APPLICATION (I.B.C)/5810(PB)2021	KISHAN DHINGRA EX DIRECTOR VSM/S JMD OILS PVT. LTD.	Sec 60(5)	15-07-2022	Page No. 24-28 Page Not Clear	Rjtsriv
6002	14-07-2022	0710102084422021(N o.of Docs 1)	0710102084422021/2	INTERLOCUTORY APPLICATION (I.B.C)/5434(ND)2021	UTSAV SECURITIES PRIVATE LIMITED VS. S.K.P.J. INVESTMENT AND FINANCE PVT. LTD.	Application under any other provisions- IBC	15-07-2022	Need to IA	ATIUTTAM
6003	13-07-2022	0710102406532018(N o.of Docs 1)	0710102406532018/33	COMPANY PETITION IB (IBC)/547(PB)2018	MR. BHANU RAM & ORS. VS M/S HBN DAIRIES & ALIED LIMITED	IBC under Sec 7	15-07-2022	Need to File in IA	Rohit Liquidator
6004	29-06-2022	0710102111412020(N o.of Docs 2)	0710102111412020/11	COMPANY PETITION IB (IBC)/1088(PB)2020	AXIS BANK LTD. VS. JMT AUTO LIMITED	IBC under Sec 7	15-07-2022	Need to be IA	AKR ADVISORS LLP
6005	14-07-2022	0710102092162019(N o.of Docs 3)	0710102092162019/12	COMPANY APPEAL(COMPANIES ACT)/1043(ND)2019	MITTAL PORTFOLIOS PVT. LTD VS. CAMAC COMMERCIAL COMPANY LTD	Sec. 58(3),Sec. 59	15-07-2022	Index Missing and 10 Rs. Welfare Fund Fess Missing in Vakalatnama	advocate.samridhi
6006	14-07-2022	0710102092162019(N o.of Docs 3)	0710102092162019/12	COMPANY APPEAL(COMPANIES ACT)/1043(ND)2019	MITTAL PORTFOLIOS PVT. LTD VS. CAMAC COMMERCIAL COMPANY LTD	Sec. 58(3),Sec. 59	15-07-2022	Index Missing and 10 Rs. Welfare Fund Fess Missing in Vakalatnama	advocate.samridhi
6007	14-07-2022	0710200014252017(N o.of Docs 1)	0710200014252017/16	COMPANY PETITION IB (IBC)/00435(ND)2017	M/S PK INDUSTRIES PVT LTD	IBC Under Sec 10	15-07-2022	Need to IA	rakeshbbhatia
6008	29-06-2022	0710102111412020(N o.of Docs 2)	0710102111412020/11	COMPANY PETITION IB (IBC)/1088(PB)2020	AXIS BANK LTD. VS. JMT AUTO LIMITED	IBC under Sec 7	15-07-2022	Need to be IA	AKR ADVISORS LLP
6009	29-06-2022	0710102111412020(N o.of Docs 2)	0710102111412020/11	COMPANY PETITION IB (IBC)/1088(PB)2020	AXIS BANK LTD. VS. JMT AUTO LIMITED	IBC under Sec 7	15-07-2022	Need to be IA	AKR ADVISORS LLP
6010	29-06-2022	0710102111412020(N o.of Docs 2)	0710102111412020/11	COMPANY PETITION IB (IBC)/1088(PB)2020	AXIS BANK LTD. VS. JMT AUTO LIMITED	IBC under Sec 7	15-07-2022	Need to be IA	AKR ADVISORS LLP

6011	14-07-2022	0710102115762020(N o.of Docs 2)	0710102115762020/3	COMPANY PETITION IB (IBC)/1135(PB)2020	GLP ESTATE PRIVATE LIMITD VS. SAS SERVIZIO PRIVATE LIMITED	IBC under Sec 7	15-07-2022	Affidavit Missing	Shreya@2208
6012	14-07-2022	0710102115762020(N o.of Docs 2)	0710102115762020/2	COMPANY PETITION IB (IBC)/1135(PB)2020	GLP ESTATE PRIVATE LIMITD VS. SAS SERVIZIO PRIVATE LIMITED	IBC under Sec 7	15-07-2022	Affidavit Missing	Shreya@2208
6013	14-07-2022	0710102030062021(N o.of Docs 1)	0710102030062021/8	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	15-07-2022	Need to File in IA	ashish_choudhury 007
6014	14-07-2022	0710102051292022(N o.of Docs 1)	0710102051292022/1	COMPANY PETITION IB (IBC)/537(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ARUN MITTAL	Section 95(1)	15-07-2022	Incomplete Documents only Proof of Service Show	devganabhishek
6015	14-07-2022	0710102092162019(N o.of Docs 3)	0710102092162019/12	COMPANY APPEAL(COMPANIES ACT)/1043(ND)2019	MITTAL PORTFOLIOS PVT. LTD VS. CAMAC COMMERCIAL COMPANY LTD	Sec. 58(3),Sec. 59	15-07-2022	Index Missing and 10 Rs. Welfare Fund Fess Missing in Vakalatnama	advocate.samridhi
6016	13-07-2022	0710102097372019(N o.of Docs 1)	0710102097372019/16	COMPANY PETITION IB (IBC)/1525(ND)2019	M/S DYNAMIC SECURITY VS. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	IBC Under Sec 9	15-07-2022	Need to File in IA	Rohit Liquidator
6017	12/7/2022	0710102025812021(N o.of Docs 3)	0710102025812021/4	COMPANY APPEAL(COMPANIES ACT)/113(ND)2021	NIKKIEHERA OVERSEAS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	15-07-2022	Index msising in E-mail document	lawquery
6018	13-07-2022	0710102097362019(N o.of Docs 1)	0710102097362019/18	COMPANY PETITION IB (IBC)/1499(PB)2019	GIRISH KUMAR SAHNI VS. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	IBC under Sec 7	15-07-2022	Need to File in IA	Rohit Liquidator
6019	13-07-2022	0710102152492019(N o.of Docs 1)	0710102152492019/14	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	15-07-2022	Index msising	anupam1090
6020	12/7/2022	0710102013482022(N o.of Docs 2)	0710102013482022/4	COMPANY PETITION IB (IBC)/119(ND)2022	PNB HOUSING FINANCE LIMITED VS. ADONIS BUILDTECH PRIVATE LIMITED	IBC under Sec 7	15-07-2022	E-stamp and Affidavit msising	intellectlawpartners
6021	13-07-2022	0710102111412020(N o.of Docs 2)	0710102111412020/12	COMPANY PETITION IB (IBC)/1088(PB)2020	AXIS BANK LTD. VS. JMT AUTO LIMITED	IBC under Sec 7	15-07-2022	Need to File in IA	AKR ADVISORS LLP
6022	14-07-2022	0710200423482018(N o.of Docs 7)	0710200423482018/45	COMPANY PETITION IB (IBC)/334(ND)2018	M/S RANJIT DAS & ORS VS MSX MALL PVT LTD	IBC under Sec 7	15-07-2022	Volume Wise Index Missing	ADV TENZEN
6023	13-07-2022	0710102406112018(N o.of Docs 1)	0710102406112018/12	COMPANY PETITION IB (IBC)/386(PB)2018	UCO BANK VS SHREE SHYAM PULP AND BOARD MILLS LTD.	IBC under Sec 7	15-07-2022	Need to File in IA	Rohit Liquidator
6024	14-07-2022	0710102086422021(N o.of Docs 1)	0710102086422021/2	INTERLOCUTORY APPLICATION (I.B.C)/5719(ND)2021	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	15-07-2022	Need to IA	ATIUTTAM
6025	13-07-2022	0710200000902013(N o.of Docs 2)	0710200000902013/8	COMPANY PETITION (COMPANIES ACT)/115(ND)2013	GHAN SHYAM TIWARI VS M/S ABSOLUTE MANAGEMENT SOLUTION PVT. LTD.	Application under any other provisions	14-07-2022	One page is Blank between Page 4 and 5 according to PDF	rajesh1969

6026	12/5/2022	0710102037602022(N o.of Docs 0)	0710102037602022/2	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	14-07-2022	Wrong Filing Need to IA	
6027	11/7/2022	0710102065372021(N o.of Docs 2)	0710102065372021/4	COMPANY APPLICATION(COMPANIES ACT)/421(ND)2021	ADI LIM BILIMORIA VS. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Rule 11 of NCLT	14-07-2022	E-Stamp Paper Missing	varun.sharma301
6028	13-07-2022	0710200400962014(N o.of Docs 2)	0710200400962014/10	COMPANY PETITION (COMPANIES ACT)/19(ND)2014	MR DEV MITTAR AHUJA VS M/S AHUJA RICE & GENERAL MILLS	Application under any other provisions	14-07-2022	Need to File in IA	ukcaandpartners
6029	13-07-2022	0710200400972014(N o.of Docs 2)	0710200400972014/7	COMPANY PETITION (COMPANIES ACT)/18(ND)2014	MR DEV MITTAR AHUJA VS M/S FAZILKA COTTON AND SYNTHETICS LTD	Application under any other provisions	14-07-2022	Notary msising in E-stamp, Affidavit Back date	ukcaandpartners
6030	13-07-2022	0710102092462021(N o.of Docs 2)	0710102092462021/6	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	14-07-2022	Page No. 36, 41 42-44 Page Not Clear and 25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama	sanidhymaheshwari
6031	15-02-2022	0710102012822022(N o.of Docs 0)	0710102012822022/5	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	14-07-2022	3 Rs. Court Fess Missing in Vakalatnama	
6032	14-07-2022	0710102027642022(N o.of Docs 2)	0710102027642022/3	INTERLOCUTORY APPLICATION (I.B.C)/1921(ND)2022	KATARIA INDUSTRIES PRIVATE LIMITED VS. MR. HEMAND SETHI & ANR.	Sec 60(5)	14-07-2022	E-stamp and Affidavit msising	honeysatpal
6033	13-07-2022	0710102009842022(N o.of Docs 1)	0710102009842022/3	COMPANY PETITION IB (IBC)/118(ND)2022	M.TECH SOLUTIONS (INDIA) PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	14-07-2022	1 Rs. Court Fess Missing in Vakalatnama	DHRUV KAPUR
6034	13-07-2022	0710200401062016(N o.of Docs 2)	0710200401062016/5	COMPANY PETITION (COMPANIES ACT)/77(ND)2016	AEZ INFRATECH PVT. LTD. VS M/S SOMANI WORSTED LTD. & ORS.	Application under any other provisions	14-07-2022	Wrongly Filed	law_sharma@yahoo.com
6035	13-07-2022	0710102035502022(N o.of Docs 2)	0710102035502022/1	INTERLOCUTORY APPLICATION (I.B.C)/2155(ND)2022	AKASH SHINGHAL VS. SHEERAJ PROJECTS PRIVATE LIMITED	Sec 60(5)	14-07-2022	Page No. 12-22 True Copy Sign Missing	bsmlegal
6036	13-07-2022	0710102010202022(N o.of Docs 1)	0710102010202022/1	COMPANY PETITION IB (IBC)/223(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	14-07-2022	Incomplete Documents	Advocateajay1
6037	14-07-2022	0710102043592022(N o.of Docs 1)	0710102043592022/1	COMPANY PETITION IB (IBC)/517(ND)2022	SHRI SHYAM OVERSEAS LLP VS. BEST AGROLIFE LIMITED	IBC Under Sec 9	14-07-2022	Page Numbers msising in Index, Incomplete document filed	mohit.nandwani
6038	12/7/2022	0710102035812020(N o.of Docs 1)	0710102035812020/20	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	HITESH BHARDWAJ VS. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	14-07-2022	Index Missing Case Title Missing	agnihotrirajat

6039	13-07-2022	0710120004062018(N o.of Docs 1)	0710120004062018/16	COMPANY PETITION IB (IBC)/948(PB)2018	IDBI BANK LIMITED VS. M/S SANTOSH OVERSEAS LIMITED	IBC under Sec 7	14-07-2022	Need to File in IA	Rohit Liquidator
6040	13-07-2022	0710200400962014(N o.of Docs 2)	0710200400962014/11	COMPANY PETITION (COMPANIES ACT)/19(ND)2014	MR DEV MITTAR AHUJA VS M/S AHUJA RICE & GENERAL MILLS	Application under any other provisions	14-07-2022	Need to File in IA	ukcaandpartners
6041	11/7/2022	0710102082442021(N o.of Docs 2)	0710102082442021/4	MISCELLANEOUS APPLICATION(COMPANIES ACT)/2(ND)2021	DR. PREET ANAND AS LR OF LATE MR. RAVI ANAND VS. C.P. WORLD LINES PVT. LTD.	Rule 11 of NCLT	14-07-2022	Affidavit is Back Date	Jmrk205
6042	11/6/2022	0710102047842022(N o.of Docs 0)	0710102047842022/1	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED VS. UNIBERA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	14-07-2022	Need to File in IA	
6043	12/7/2022	0710102009612019(N o.of Docs 2)	0710102009612019/25	COMPANY PETITION IB (IBC)/369(ND)2019	DEVYOG SOLUTIONS PVT LTD.	IBC under Sec 7	14-07-2022	Need to IA	advswarnika aggarwal
6044	11/7/2022	0710102087392021(N o.of Docs 2)	0710102087392021/7	INTERLOCUTORY APPLICATION (I.B.C)/5916(ND)2021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. PARSHANT GOYAL	Application under any other provisions- IBC	14-07-2022	Affidavit Missing E-Stamp Paper 1 Missing	dicky
6045	13-07-2022	0710102041262021(N o.of Docs 2)	0710102041262021/5	COMPANY PETITION IB (IBC)/360(ND)2021	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS. TAXUS INFRASTRUCTURE AND POWER PROJECTS	IBC under Sec 7	14-07-2022	Wrong Filing Need to IA	D3693
6046	12/7/2022	0710102037472022(N o.of Docs 1)	0710102037472022/2	COMPANY PETITION (COMPANIES ACT)/88(ND)2022	SUVRO GHOSH & ANR VS. M/S LAZOI LIFECARE PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	14-07-2022	Index Missing	advocate.samridhi
6047	13-07-2022	0710102090262020(N o.of Docs 2)	0710102090262020/5	COMPANY PETITION (COMPANIES ACT)/124(PB)2020	NITESH BHARDWAJ VS. SUMMIT APARTMENTS PVT. LTD.	Sec. 241(1)	14-07-2022	Page No. 64 Not Clear	Ashishlu
6048	13-07-2022	0710102424672018(N o.of Docs 1)	0710102424672018/25	COMPANY PETITION IB (IBC)/786(PB)2018	ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED	IBC under Sec 7	14-07-2022	Need to File in IA	Rohit Liquidator
6049	12/5/2022	0710102037602022(N o.of Docs 0)	0710102037602022/2	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	14-07-2022	Wrong Filing Need to IA	
6050	12/5/2022	0710102037602022(N o.of Docs 0)	0710102037602022/2	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	14-07-2022	Wrong Filing Need to IA	
6051	12/5/2022	0710102037602022(N o.of Docs 0)	0710102037602022/2	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS. HT MEDIA LIMITED	IBC Under Sec 9	14-07-2022	Wrong Filing Need to IA	
6052	11/7/2022	0710120009342018(N o.of Docs 2)	0710120009342018/6	COMPANY PETITION (COMPANIES ACT)/349(PB)2018	SHRI GAURAV HOTA VS. SMT SHRUTI JAYANT GOKHALE	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	14-07-2022	Page No 36-37 Pages Cut	akaushiq

6053	11/7/2022	0710102158912019(N o.of Docs 2)	0710102158912019/12	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	14-07-2022	Page No. 12 Missing and E-Stamp Paper Missing	Jmrk205
6054	11/7/2022	0710102017152021(N o.of Docs 1)	0710102017152021/3	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	13-07-2022	Incomplete Documents Only Proof of Service Show	nehaatul2017
6055	11/7/2022	0710102017152021(N o.of Docs 1)	0710102017152021/3	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	13-07-2022	Incomplete Documents Only Proof of Service Show	nehaatul2017
6056	11/7/2022	0710102037902022(N o.of Docs 2)	0710102037902022/1	INTERLOCUTORY APPLICATION (I.B.C)/2305(PB)2022	RELIGARE FINVEST LTD VSSTRATEGIC CREDIT CAPITAL PRIVATE LIMITED	Sec 60(5)	13-07-2022	Pages 1 and 2 are in Hindi, True Copy sign missing in Pages 32 to 43 according to PDF, Pages 64 to 85 according to PDF Not Clear	prince@123
6057	12/7/2022	0710102068452021(N o.of Docs 2)	0710102068452021/4	COMPANY PETITION (COMPANIES ACT)/181(ND)2021	BG LNG REGAS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec. 441	13-07-2022	Stamp Paper is missing.	roc.delhi
6058	9/7/2022	0710102000512022(N o.of Docs 2)	0710102000512022/2	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2022	PR. COMMISSIONER OF INCOME TAX-6 VS. NUMITOR CONSULTANCY SERVICES PRIVATELIMITED	Rule 11 of NCLT,Rule 48	13-07-2022	Wrong Filing Need to IA	P7322011VM
6059	9/7/2022	0710102000512022(N o.of Docs 2)	0710102000512022/2	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2022	PR. COMMISSIONER OF INCOME TAX-6 VS. NUMITOR CONSULTANCY SERVICES PRIVATELIMITED	Rule 11 of NCLT,Rule 48	13-07-2022	Wrong Filing Need to IA	P7322011VM
6060	9/7/2022	0710102000512022(N o.of Docs 2)	0710102000512022/2	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2022	PR. COMMISSIONER OF INCOME TAX-6 VS. NUMITOR CONSULTANCY SERVICES PRIVATELIMITED	Rule 11 of NCLT,Rule 48	13-07-2022	Wrong Filing Need to IA	P7322011VM
6061	28-02-2022	0710102088952021(N o.of Docs 1)	0710102088952021/1	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	13-07-2022	Page No:69-100,116-120 is not Clear.	agarvishnu
6062	12/7/2022	0710102086312021(N o.of Docs 6)	0710102086312021/3	COMPANY PETITION IB (IBC)/775(ND)2021	NAUNIDH SINGH ARORA VS. SPLENDOR BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-07-2022	True Copy Sign are Missing.	siddharth bhatli

6063	28-02-2022	0710102088952021(N o.of Docs 1)	0710102088952021/1	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	13-07-2022	Page No:69-100,116-120 is not Clear.	agarvishnu
6064	28-02-2022	0710102088952021(N o.of Docs 1)	0710102088952021/1	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	13-07-2022	Page No:69-100,116-120 is not Clear.	agarvishnu
6065	9/7/2022	0710102019322022(N o.of Docs 2)	0710102019322022/1	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2022	RAMACHANDRAN SUBRAMANIAM VSERNST & YOUNG LLP	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	13-07-2022	E-Stamp Paper Missing	vikramsinghbaid
6066	12/7/2022	0710120009342018(N o.of Docs 2)	0710120009342018/8	COMPANY PETITION (COMPANIES ACT)/349(PB)2018	SHRI GAURAV HOTA VS. SMT SHRUTI JAYANT GOKHALE	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	13-07-2022	Rs.15 Fees is Missing on Vakalatnama.	akaushiq
6067	9/7/2022	0710102022402022(N o.of Docs 1)	0710102022402022/1	COMPANY APPEAL(COMPANIES ACT)/47(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (PACIFIC HEIGHTS PVT. LTD.)	Sec 252 (1) - By Government Body	13-07-2022	Page No. Not Mentioned in Index	itdpuneetri
6068	12/7/2022	0710200411222018(N o.of Docs 2)	0710200411222018/4	COMPANY PETITION IB (IBC)/531(ND)2018	M/S SIDDHI VINAYAK POWER & GENERATION & DISTRIBUTORS PVT. LTD.	IBC Under Sec 9	13-07-2022	E-Stamp Paper is Missing.	analsshah
6069	12/7/2022	0710200411222018(N o.of Docs 2)	0710200411222018/4	COMPANY PETITION IB (IBC)/531(ND)2018	M/S SIDDHI VINAYAK POWER & GENERATION & DISTRIBUTORS PVT. LTD.	IBC Under Sec 9	13-07-2022	E-Stamp Paper is Missing.	analsshah
6070	12/7/2022	0710200411222018(N o.of Docs 2)	0710200411222018/4	COMPANY PETITION IB (IBC)/531(ND)2018	M/S SIDDHI VINAYAK POWER & GENERATION & DISTRIBUTORS PVT. LTD.	IBC Under Sec 9	13-07-2022	E-Stamp Paper is Missing.	analsshah
6071	11/7/2022	0710102017152021(N o.of Docs 1)	0710102017152021/3	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	13-07-2022	Incomplete Documents Only Proof of Service Show	nehaatu12017
6072	12/7/2022	0710200411222018(N o.of Docs 2)	0710200411222018/4	COMPANY PETITION IB (IBC)/531(ND)2018	M/S SIDDHI VINAYAK POWER & GENERATION & DISTRIBUTORS PVT. LTD.	IBC Under Sec 9	13-07-2022	E-Stamp Paper is Missing.	analsshah
6073	12/7/2022	0710200411222018(N o.of Docs 2)	0710200411222018/4	COMPANY PETITION IB (IBC)/531(ND)2018	M/S SIDDHI VINAYAK POWER & GENERATION & DISTRIBUTORS PVT. LTD.	IBC Under Sec 9	13-07-2022	E-Stamp Paper is Missing.	analsshah
6074	12/7/2022	0710200411222018(N o.of Docs 2)	0710200411222018/4	COMPANY PETITION IB (IBC)/531(ND)2018	M/S SIDDHI VINAYAK POWER & GENERATION & DISTRIBUTORS PVT. LTD.	IBC Under Sec 9	13-07-2022	E-Stamp Paper is Missing.	analsshah

6075	12/7/2022	0710200411222018(N o.of Docs 2)	0710200411222018/4	COMPANY PETITION IB (IBC)/531(ND)2018	M/S SIDDHI VINAYAK POWER & GENERATION & DISTRIBUTORS PVT. LTD.	IBC Under Sec 9	13-07-2022	E-Stamp Paper is Missing.	analsshah
6076	12/7/2022	0710200411222018(N o.of Docs 2)	0710200411222018/4	COMPANY PETITION IB (IBC)/531(ND)2018	M/S SIDDHI VINAYAK POWER & GENERATION & DISTRIBUTORS PVT. LTD.	IBC Under Sec 9	13-07-2022	E-Stamp Paper is Missing.	analsshah
6077	12/7/2022	0710200411222018(N o.of Docs 2)	0710200411222018/4	COMPANY PETITION IB (IBC)/531(ND)2018	M/S SIDDHI VINAYAK POWER & GENERATION & DISTRIBUTORS PVT. LTD.	IBC Under Sec 9	13-07-2022	E-Stamp Paper is Missing.	analsshah
6078	11/7/2022	0710102002342019(N o.of Docs 2)	0710102002342019/3	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	13-07-2022	Index Missing	arvind@2019
6079	9/7/2022	0710102024622022(N o.of Docs 1)	0710102024622022/1	COMPANY APPEAL(COMPANIES ACT)/123(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (DECENT CONTRACTORS PVT. LTD.)	Sec 252 (1) - By Government Body	13-07-2022	Page No. Not Mentioned in Index	itdpuneetrai
6080	9/7/2022	0710102023182022(N o.of Docs 2)	0710102023182022/1	INTERLOCUTORY APPLICATION (I.B.C)/1762(PB)2022	RITU RASTOGI VSLAKSHADEEP INVESTMENTS AND FINANCE PVT. LTD.	Application under any other provisions- IBC	13-07-2022	Page No. 4-45 True Copy Sign Missing	prachijohri
6081	8/7/2022	0710102090102021(N o.of Docs 1)	0710102090102021/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-07-2022	Pagination Wrong According your Index	zohebhossain
6082	11/7/2022	0710102015442021(N o.of Docs 2)	0710102015442021/4	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	13-07-2022	Page No. 11 Not Clear	advstaoffice
6083	11/7/2022	0710102023582022(N o.of Docs 1)	0710102023582022/2	COMPANY APPEAL(COMPANIES ACT)/67(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (M/S SONIA FINVEST PVT. LTD.)	Sec 252 (1) - By Government Body	13-07-2022	Annexure Missing 3-10 Pages Missing	itdpuneetrai
6084	11/7/2022	0710102011192022(N o.of Docs 1)	0710102011192022/5	COMPANY PETITION (COMPANIES ACT)/48(ND)2022	PRABHDIT SINGH BATRA VS. JASPAL SINGH BATRA	Sec. 59,Sec. 241(1),Sec. 242(4),Section 57	13-07-2022	25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama	adityadewan
6085	8/7/2022	0710102407892018(N o.of Docs 1)	0710102407892018/12	COMPANY PETITION IB (IBC)/170(PB)2018	IDBI BANK LIMITED VS ACIL LIMITED	IBC under Sec 7	13-07-2022	Incomplete Documents Only Proof of Service Show Please Upload Documents Once Again	linklegal
6086	11/7/2022	0710102017152021(N o.of Docs 1)	0710102017152021/3	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	13-07-2022	Incomplete Documents Only Proof of Service Show	nehaatul2017

6087	9/7/2022	0710102033942018(N o.of Docs 1)	0710102033942018/19	COMPANY PETITION IB (IBC)/107(PB)2019	ORIENTAL BANK OF COMMERCE OF VS. VALLABH STEEL WEST PVT. LTD.	IBC under Sec 7	13-07-2022	Need to IA	nksharma.fcs
6088	9/7/2022	0710102025802018(N o.of Docs 1)	0710102025802018/27	COMPANY PETITION IB (IBC)/1683(ND)2018	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD VS. M/S VAS DATA SERVICES PVT. LTD	IBC Under Sec 9	13-07-2022	Wrong Filing Need to IA	D4102000
6089	28-02-2022	0710102088952021(N o.of Docs 1)	0710102088952021/1	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	13-07-2022	Page No:69-100,116-120 is not Clear.	agarvishnu
6090	9/7/2022	0710102000512022(N o.of Docs 2)	0710102000512022/2	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2022	PR. COMMISSIONER OF INCOME TAX-6 VS. NUMITOR CONSULTANCY SERVICES PRIVATE LIMITED	Rule 11 of NCLT, Rule 48	13-07-2022	Wrong Filing Need to IA	P7322011VM
6091	13-03-2022	0710102091422021(N o.of Docs 4)	0710102091422021/3	INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022	AJIT GYANCHAND JAIN VSMR. SATISH SAHIJPAL	Application under any other provisions- IBC	12/7/2022	Master Index msising	kaundalvijay
6092	8/7/2022	0710102040752022(N o.of Docs 1)	0710102040752022/2	COMPANY APPEAL (COMPANIES ACT)/117(ND)2022	ASHIM SARIN VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1), Sec 252 (3)	12/7/2022	Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	zohebhossain
6093	8/7/2022	0710102029262020(N o.of Docs 1)	0710102029262020/6	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	12/7/2022	Welfare Fee stamp and Court Fee stamp msising in Vakalatnama, Page Numbers missing in Index	Lex_nclt
6094	8/7/2022	0710102029242020(N o.of Docs 1)	0710102029242020/5	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	12/7/2022	Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	Lex_nclt
6095	8/7/2022	0710102029242020(N o.of Docs 1)	0710102029242020/5	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	12/7/2022	Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	Lex_nclt
6096	8/7/2022	0710102029242020(N o.of Docs 1)	0710102029242020/5	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	12/7/2022	Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	Lex_nclt
6097	8/7/2022	0710102029242020(N o.of Docs 1)	0710102029242020/5	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	12/7/2022	Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	Lex_nclt
6098	13-03-2022	0710102091422021(N o.of Docs 4)	0710102091422021/3	INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022	AJIT GYANCHAND JAIN VSMR. SATISH SAHIJPAL	Application under any other provisions- IBC	12/7/2022	Master Index msising	kaundalvijay
6099	13-03-2022	0710102091422021(N o.of Docs 4)	0710102091422021/3	INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022	AJIT GYANCHAND JAIN VSMR. SATISH SAHIJPAL	Application under any other provisions- IBC	12/7/2022	Master Index msising	kaundalvijay

6100	13-03-2022	0710102091422021(N o.of Docs 4)	0710102091422021/3	INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022	AJIT GYANCHAND JAIN VSMR. SATISH SAHIJPAL	Application under any other provisions- IBC	12/7/2022	Master Index msising	kaundalvijay
6101	8/7/2022	0710102037472022(N o.of Docs 4)	0710102037472022/1	COMPANY PETITION (COMPANIES ACT)/88(ND)2022	SUVRO GHOSH & ANR VS. M/S LAZOI LIFECARE PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	12/7/2022	E-stamp missing	ckausik
6102	6/5/2022	0710102035942022(N o.of Docs 0)	0710102035942022/1	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS. INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	IBC under Sec 7	12/7/2022	E-stamp msising	
6103	30-07-2021	0710102053532021(N o.of Docs 0)	0710102053532021/2	COMPANY PETITION IB (IBC)/132(ND)2022	ARYAN INFRAHEIGHT PVT. LTD. VS. LOTUS GREENS CONSTRUCTIONS PVT. LTD.	IBC Under Sec 9	12/7/2022	Index missing	
6104	8/7/2022	0710102087972021(N o.of Docs 1)	0710102087972021/4	COMPANY PETITION IB (IBC)/745(PB)2021	STATE BANK OF INDIA VS. NAWAL KISHORE SAXENA	Section 95(1)	11/7/2022	Index msising	rakeshgupta0987
6105	8/7/2022	0710102087962021(N o.of Docs 1)	0710102087962021/5	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	11/7/2022	Index msising	rakeshgupta0987
6106	1/7/2022	0710200421652018(N o.of Docs 1)	0710200421652018/13	COMPANY PETITION IB (IBC)/492(ND)2018	M/S VAIVA METALA AND ALLOYS PRIVATE LIMITED VS M/S SUNGIL INDIA PRIVATE LIMITED	IBC Under Sec 9	11/7/2022	Need to File in IA	IP12483
6107	8/7/2022	0710102067192021(N o.of Docs 1)	0710102067192021/1	COMPANY APPLICATION(COMPANIES ACT)/435(ND)2021	M/S. ANSAL HOUSING LTD	Rule 11 of NCLT	11/7/2022	Wrongly Filed.	adv.preeti
6108	8/7/2022	0710102087982021(N o.of Docs 1)	0710102087982021/4	COMPANY PETITION IB (IBC)/747(PB)2021	STATE BANK OF INDIA VS. SHEELA SAXENA	Section 95(1)	11/7/2022	Index msising	rakeshgupta0987
6109	3/7/2022	0710200421652018(N o.of Docs 1)	0710200421652018/15	COMPANY PETITION IB (IBC)/492(ND)2018	M/S VAIVA METALA AND ALLOYS PRIVATE LIMITED VS M/S SUNGIL INDIA PRIVATE LIMITED	IBC Under Sec 9	11/7/2022	Need to File in IA	IP12483
6110	8/7/2022	0710102088002021(N o.of Docs 1)	0710102088002021/5	COMPANY PETITION IB (IBC)/744(PB)2021	STATE BANK OF INDIA VS. NARENDRA KISHORE PRADEEP	Section 95(1)	11/7/2022	Index msising	rakeshgupta0987
6111	8/7/2022	0710102067192021(N o.of Docs 1)	0710102067192021/2	COMPANY APPLICATION(COMPANIES ACT)/435(ND)2021	M/S. ANSAL HOUSING LTD	Rule 11 of NCLT	11/7/2022	Wrongly Filed.	adv.preeti
6112	10/7/2022	0710102082442021(N o.of Docs 2)	0710102082442021/3	MISCELLANEOUS APPLICATION(COMPANIES ACT)/2(ND)2021	DR. PREET ANAND AS LR OF LATE MR. RAVI ANAND VS. C.P. WORLD LINES PVT. LTD.	Rule 11 of NCLT	11/7/2022	E-Stamp Paper is Missing.	Jmrk205
6113	18-12-2021	0710102092462021(N o.of Docs 0)	0710102092462021/3	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	11/7/2022	E-stamp missing	
6114	10/7/2022	0710102158912019(N o.of Docs 2)	0710102158912019/11	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	11/7/2022	E-Stamp Paper and Affidavit is Missing.	Jmrk205

6115	9/7/2022	0710102138922019(N o.of Docs 1)	0710102138922019/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/145(PB)2019	OSIATIC CONSULTANTS AND INVESTMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/7/2022	True Copy Sign are Missing.	MANOJSA
6116	10/7/2022	0710102095792021(N o.of Docs 1)	0710102095792021/7	TRANSFER PETITION(COMPANIES ACT)/36(PB)2021	SHARMILA SHETTY. VS B & A LTD. ORS.	Sec. 245	11/7/2022	Incomplete Documents.	Sharma & Sharma
6117	9/7/2022	0710102051092022(N o.of Docs 2)	0710102051092022/2	INTERLOCUTORY APPLICATION (I.B.C)/3024(ND)2022	ORIENTAL BANK OF COMMERCE VS. SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	11/7/2022	Rs.3 Court Fees Is Missing on Vakalatnama.	auraleague
6118	8/7/2022	0710102087992021(N o.of Docs 1)	0710102087992021/4	COMPANY PETITION IB (IBC)/746(PB)2021	STATE BANK OF INDIA VS. SMT. PREETI SAXENA	Section 95(1)	11/7/2022	Index msising	rakeshgupta0987
6119	7/7/2022	0710102000532020(N o.of Docs 1)	0710102000532020/7	COMPANY APPLICATION(IBC)/185(ND)2020	SURESH KUMAR JAIN	Sec 60(5)	8/7/2022	Incomplete Documents.	anoopclc
6120	21-04-2022	0710102002952021(N o.of Docs 5)	0710102002952021/1	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/7/2022	Translate the copy of Page no:159-202 and Rs 1 Court Fees is Missing on Vakalatnama.	ADVAVINASH
6121	7/7/2022	0710102034352022(N o.of Docs 3)	0710102034352022/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV VS. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	8/7/2022	Pages 30 to 45 according to PDF Not Clear	sangeeta233
6122	7/7/2022	0710102070542021(N o.of Docs 1)	0710102070542021/3	INTERLOCUTORY APPLICATION (I.B.C)/4520(ND)2021	M K OVERSES PVT LTD	Sec 60(5)	8/7/2022	Index missing	anoopclc
6123	7/7/2022	0710200000782012(N o.of Docs 2)	0710200000782012/1	COMPANY PETITION (COMPANIES ACT)/12(ND)2012	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS ROYALE INDIAN RAIL TOURS LIMITED	Application under any other provisions	8/7/2022	Need to File in IA	TCdelhi
6124	7/7/2022	0710200000782012(N o.of Docs 2)	0710200000782012/1	COMPANY PETITION (COMPANIES ACT)/12(ND)2012	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS ROYALE INDIAN RAIL TOURS LIMITED	Application under any other provisions	8/7/2022	Need to File in IA	TCdelhi
6125	7/7/2022	0710102034352022(N o.of Docs 3)	0710102034352022/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV VS. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	8/7/2022	Pages 30 to 45 according to PDF Not Clear	sangeeta233
6126	7/7/2022	0710102034352022(N o.of Docs 3)	0710102034352022/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV VS. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	8/7/2022	Pages 30 to 45 according to PDF Not Clear	sangeeta233
6127	7/7/2022	0710102034352022(N o.of Docs 3)	0710102034352022/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV VS. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	8/7/2022	Pages 30 to 45 according to PDF Not Clear	sangeeta233
6128	27-05-2022	0710102017162020(N o.of Docs 2)	0710102017162020/4	COMPANY PETITION IB (IBC)/718(ND)2020	GOLDEN WHEAT AND ALLIED MILLS PRIVATE LIMITED VS. BRIGHTSTAR RESTAURANT PRIVATE LIMITED	IBC Under Sec 9	8/7/2022	Page No:26-68,74-95,102-111,114-172 is not Clear.	Abhimanyu Walia

6129	7/7/2022	0710102034352022(N o.of Docs 3)	0710102034352022/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV VS. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	8/7/2022	Pages 30 to 45 according to PDF Not Clear	sangeeta233
6130	7/7/2022	0710102034352022(N o.of Docs 3)	0710102034352022/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV VS. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	8/7/2022	Pages 30 to 45 according to PDF Not Clear	sangeeta233
6131	21-04-2022	0710102002952021(N o.of Docs 5)	0710102002952021/1	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/7/2022	Translate the copy of Page no:159-202 and Rs 1 Court Fees is Missing on Vakalatnama.	ADVAVINASH
6132	7/7/2022	0710102034352022(N o.of Docs 3)	0710102034352022/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV VS. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	8/7/2022	Pages 30 to 45 according to PDF Not Clear	sangeeta233
6133	27-05-2022	0710102017162020(N o.of Docs 2)	0710102017162020/4	COMPANY PETITION IB (IBC)/718(ND)2020	GOLDEN WHEAT AND ALLIED MILLS PRIVATE LIMITED VS. BRIGHTSTAR RESTAURANT PRIVATE LIMITED	IBC Under Sec 9	8/7/2022	Page No:26-68,74-95,102-111,114-172 is not Clear.	Abhimanyu Walia
6134	7/7/2022	0710102108282020(N o.of Docs 2)	0710102108282020/1	INTERLOCUTORY APPLICATION (I.B.C)/2030(ND)2022	K SUBHRA NARAYAN MOHAPATRA VSBRIGHTSUN TECHNOCRAFT PVT. LTD.	Application under any other provisions- IBC	8/7/2022	Index msising, Sign msising in Pages 1 to 22 according to PDF, True Copy sign missing in Pages 29 to 72 according to PDF	eeshanpandey93
6135	7/7/2022	0710102034352022(N o.of Docs 3)	0710102034352022/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV VS. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	8/7/2022	Pages 30 to 45 according to PDF Not Clear	sangeeta233
6136	7/7/2022	0710102034352022(N o.of Docs 3)	0710102034352022/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV VS. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	8/7/2022	Pages 30 to 45 according to PDF Not Clear	sangeeta233
6137	7/7/2022	0710102012462022(N o.of Docs 1)	0710102012462022/3	INTERLOCUTORY APPLICATION (I.B.C)/1281(ND)2022	SURESH KUMAR JAIN VSM. K. OVERSEAS EXPORT PVT. LTD.	Application under any other provisions- IBC,Sec 60(5)	8/7/2022	Incomplete Documents.	anoopcl
6138	21-04-2022	0710102002952021(N o.of Docs 5)	0710102002952021/1	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/7/2022	Translate the copy of Page no:159-202 and Rs 1 Court Fees is Missing on Vakalatnama.	ADVAVINASH
6139	7/7/2022	0710102083172021(N o.of Docs 2)	0710102083172021/2	COMPANY APPLICATION(COMPANIES ACT)/564(ND)2021	PRINCIPAL INFOTECH LIMITED VS. PRINCIPAL INSYS PRIVATE LIMITED	Application under any other provisions	8/7/2022	Sign msising in the Convenience Chart document, Advocate Name missing in Page 10 according to PDF	KoshaLegal
6140	13-12-2019	0710102166272019(N o.of Docs 0)	0710102166272019/27	COMPANY PETITION IB (IBC)/3507(ND)2019	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED VS. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED	IBC Under Sec 9	8/7/2022	Need to File in IA	
6141	21-04-2022	0710102002952021(N o.of Docs 5)	0710102002952021/1	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/7/2022	Translate the copy of Page no:159-202 and Rs 1 Court Fees is Missing on Vakalatnama.	ADVAVINASH

6142	7/7/2022	0710200000782012(N o.of Docs 2)	0710200000782012/1	COMPANY PETITION (COMPANIES ACT)/12(ND)2012	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS ROYALE INDIAN RAIL TOURS LIMITED	Application under any other provisions	8/7/2022	Need to File in IA	TCdelhi
6143	7/7/2022	0710120005072018(N o.of Docs 1)	0710120005072018/25	COMPANY PETITION IB (IBC)/991(ND)2018	M/S UNIVERSAL ENTERPRISES VS. AASTHA SURGIMED LIMITED	IBC Under Sec 9	8/7/2022	Need to File in IA	liquidator.asl
6144	7/7/2022	0710200000782012(N o.of Docs 2)	0710200000782012/1	COMPANY PETITION (COMPANIES ACT)/12(ND)2012	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS ROYALE INDIAN RAIL TOURS LIMITED	Application under any other provisions	8/7/2022	Need to File in IA	TCdelhi
6145	27-05-2022	0710102017162020(N o.of Docs 2)	0710102017162020/4	COMPANY PETITION IB (IBC)/718(ND)2020	GOLDEN WHEAT AND ALLIED MILLS PRIVATE LIMITED VS. BRIGHTSTAR RESTAURANT PRIVATE LIMITED	IBC Under Sec 9	8/7/2022	Page No:26-68,74-95,102-111,114-172 is not Clear.	Abhimanyu Walia
6146	27-05-2022	0710102017162020(N o.of Docs 2)	0710102017162020/4	COMPANY PETITION IB (IBC)/718(ND)2020	GOLDEN WHEAT AND ALLIED MILLS PRIVATE LIMITED VS. BRIGHTSTAR RESTAURANT PRIVATE LIMITED	IBC Under Sec 9	8/7/2022	Page No:26-68,74-95,102-111,114-172 is not Clear.	Abhimanyu Walia
6147	9/6/2022	0710102092252021(N o.of Docs 2)	0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	7/7/2022	Wrong Filing Need to IA	aaryan@sasttralegal
6148	9/2/2022	0710102011232022(N o.of Docs 0)	0710102011232022/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2022	ASHOK SETH VSGOLD WINES PVT. LTD.	Rule 11 of NCLT, 2016	7/7/2022	Index is Missing and Incomplete Documents.	
6149	7/7/2022	0710102131412019(N o.of Docs 3)	0710102131412019/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/170(ND)2019	GSJ INVO LTD	Sub-section (I) of section 230	7/7/2022	Incomplete Documents	NCLTSERVICES
6150	9/6/2022	0710102092252021(N o.of Docs 2)	0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	7/7/2022	Wrong Filing Need to IA	aaryan@sasttralegal
6151	9/6/2022	0710102092252021(N o.of Docs 2)	0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	7/7/2022	Wrong Filing Need to IA	aaryan@sasttralegal
6152	4/8/2017	1010000402742017(N o.of Docs 0)	1010000402742017/23	COMPANY PETITION IB (IBC)/271(PB)2017	SREI EQUIPMENT FINANCE LIMITED V/S WIANXX IMPEX PREIVATE LIMITED	IBC under Sec 7	7/7/2022	Page No. 20-22, 24, 27, 29, 31-35, 39, 44-68, 70-77, 80-81, 85, 100-105, 109-110, 112-114, 116-123, 128, 133-134, 141-148, 156, 178-180, 181-185, 196-215, 222-227, 235, 251-256, 268-275, 279-286, 292-298, 306-307, Page Not Clear and 327-328 Paper Cut	

6153	9/6/2022	0710102092252021(N o.of Docs 2)	0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	7/7/2022	Wrong Filing Need to IA	aaryan@sasttralegal
6154	9/6/2022	0710102092252021(N o.of Docs 2)	0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	7/7/2022	Wrong Filing Need to IA	aaryan@sasttralegal
6155	6/7/2022	0710102019542018(N o.of Docs 1)	0710102019542018/10	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS. M/S BRY'S HOTELS PVT LTD	IBC under Sec 7	7/7/2022	Rs.1 Court Fees is Missing on Vakalatnama.	LotusLLP_277
6156	9/6/2022	0710102092252021(N o.of Docs 2)	0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	7/7/2022	Wrong Filing Need to IA	aaryan@sasttralegal
6157	9/6/2022	0710102092252021(N o.of Docs 2)	0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	7/7/2022	Wrong Filing Need to IA	aaryan@sasttralegal
6158	4/8/2017	1010000402742017(N o.of Docs 0)	1010000402742017/23	COMPANY PETITION IB (IBC)/271(PB)2017	SREI EQUIPMENT FINANCE LIMITED V/S WIANXX IMPEX PRIVATE LIMITED	IBC under Sec 7	7/7/2022	Page No. 20-22, 24, 27, 29, 31-35, 39, 44-68, 70-77, 80-81, 85, 100-105, 109-110, 112-114, 116-123, 128, 133-134, 141-148, 156, 178-180, 181-185, 196-215, 222-227, 235, 251-256, 268-275, 279-286, 292-298, 306-307, Page Not Clear and 327-328 Paper Cut	
6159	7/5/2022	0710102036402022(N o.of Docs 0)	0710102036402022/3	INTERLOCUTORY APPLICATION (I.B.C)/2197(ND)2022	PRADEEP KUMAR RAY	Application under any other provisions- IBC	7/7/2022	Wrong Filing Need to IA	
6160	7/7/2022	0710200421652018(N o.of Docs 1)	0710200421652018/16	COMPANY PETITION IB (IBC)/492(ND)2018	M/S VAIVA METALA AND ALLOYS PRIVATE LIMITED VS M/S SUNGIL INDIA PRIVATE LIMITED	IBC Under Sec 9	7/7/2022	Wrong Filing Need to IA	IP12483
6161	4/8/2017	1010000402742017(N o.of Docs 0)	1010000402742017/23	COMPANY PETITION IB (IBC)/271(PB)2017	SREI EQUIPMENT FINANCE LIMITED V/S WIANXX IMPEX PRIVATE LIMITED	IBC under Sec 7	7/7/2022	Page No. 20-22, 24, 27, 29, 31-35, 39, 44-68, 70-77, 80-81, 85, 100-105, 109-110, 112-114, 116-123, 128, 133-134, 141-148, 156, 178-180, 181-185, 196-215, 222-227, 235, 251-256, 268-275, 279-286, 292-298, 306-307, Page Not Clear and 327-328 Paper Cut	
6162	9/6/2022	0710102092252021(N o.of Docs 2)	0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	7/7/2022	Wrong Filing Need to IA	aaryan@sasttralegal
6163	9/6/2022	0710102092252021(N o.of Docs 2)	0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	7/7/2022	Wrong Filing Need to IA	aaryan@sasttralegal

6164	6/7/2022	0710102040282022(N o.of Docs 1)	0710102040282022/9	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/7/2022	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama	DKN
6165	6/7/2022	0710102091802021(N o.of Docs 1)	0710102091802021/1	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	7/7/2022	E-Stamp Paper Missing	sinha.awanish
6166	4/8/2017	1010000402742017(N o.of Docs 0)	1010000402742017/23	COMPANY PETITION IB (IBC)/271(PB)2017	SREI EQUIPMENT FINANCE LIMITED V/S WIANXX IMPEX PREIVATE LIMITED	IBC under Sec 7	7/7/2022	Page No. 20-22, 24, 27, 29, 31-35, 39, 44-68, 70-77, 80-81, 85, 100-105, 109-110, 112-114, 116-123, 128, 133-134, 141-148, 156, 178-180, 181-185, 196-215, 222-227, 235, 251-256, 268-275, 279-286, 292-298, 306-307, Page Not Clear and 327-328 Paper Cut	
6167	5/7/2022	0710102048062022(N o.of Docs 1)	0710102048062022/2	COMPANY PETITION (COMPANIES ACT)/101(ND)2022	JAGMEET SAPRA SINGH VS. STANDARD CHARTERED BANK	Sec. 241(1),Sec. 242(4)	6/7/2022	3 Rs. Court Fess Missing in Vakalatnama	Sonam Sharma
6168	5/7/2022	0710102041432022(N o.of Docs 1)	0710102041432022/2	INTERLOCUTORY APPLICATION (I.B.C)/2448(ND)2022	VIMAL KUMAR	Application under any other provisions- IBC	6/7/2022	Incomplete Documents	vimalkumar_irp
6169	5/7/2022	0710102024782020(N o.of Docs 2)	0710102024782020/10	COMPANY PETITION IB (IBC)/616(ND)2020	ZOOM COOMUNICATIONS LTD. VS. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	IBC Under Sec 9	6/7/2022	Supporting Affidavit, Stamp Paper and Vakalatnama is Missing.	nistha_gupta
6170	13-07-2021	0710102047542021(N o.of Docs 0)	0710102047542021/1	COMPANY APPLICATION(COMPANIES ACT)/310(PB)2021	NEERAJ AGGARWALA VS. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.	Rule 11 of NCLT	6/7/2022	Proof of Service Missing	
6171	5/7/2022	0710102095392021(N o.of Docs 2)	0710102095392021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2022	TIMES CITY LIMITED	Sec. 230-232 - Second Motion	6/7/2022	Wrong Filing Need to IA	parinaygupta
6172	5/7/2022	0710102112372019(N o.of Docs 2)	0710102112372019/8	COMPANY PETITION IB (IBC)/2217(ND)2019	INDIABULLS CONSUMER FINANCE LIMITED VS. GAUTAM TECHAGRO INDIA PRIVATE LIMITED	IBC under Sec 7	6/7/2022	Wrong Filing Need to IA	Kakra.associates
6173	6/7/2022	0710102000552019(N o.of Docs 1)	0710102000552019/29	COMPANY PETITION IB (IBC)/81(PB)2019	ORIENTAL BANK OF COMMERCE VS. DEV DENSO POWER LIMITED	IBC under Sec 7	6/7/2022	Page No. 18 Need to English Translate Copy	pathakadvocate
6174	5/7/2022	0710102136492019(N o.of Docs 2)	0710102136492019/11	COMPANY PETITION IB (IBC)/2765(ND)2019	SP TOWNPLANNER PRIVATE LIMITED VS. VRP BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	6/7/2022	E-Stamp Paper Missing	rohan1gupta

6175	5/7/2022	0710102136492019(N o.of Docs 2)	0710102136492019/11	COMPANY PETITION IB (IBC)/2765(ND)2019	SP TOWNPLANNER PRIVATE LIMITED VS. VRP BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	6/7/2022	E-Stamp Paper Missing	rohan1gupta
6176	5/7/2022	0710102136492019(N o.of Docs 2)	0710102136492019/11	COMPANY PETITION IB (IBC)/2765(ND)2019	SP TOWNPLANNER PRIVATE LIMITED VS. VRP BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	6/7/2022	E-Stamp Paper Missing	rohan1gupta
6177	5/7/2022	0710102112372019(N o.of Docs 2)	0710102112372019/6	COMPANY PETITION IB (IBC)/2217(ND)2019	INDIABULLS CONSUMER FINANCE LIMITED VS. GAUTAM TECHAGRO INDIA PRIVATE LIMITED	IBC under Sec 7	6/7/2022	Wrong Filed Need to IA	Kakra.associates
6178	5/7/2022	0710102064282021(N o.of Docs 4)	0710102064282021/24	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	6/7/2022	E-Stamp Paper Missing	sfionclt
6179	5/7/2022	0710102136492019(N o.of Docs 2)	0710102136492019/11	COMPANY PETITION IB (IBC)/2765(ND)2019	SP TOWNPLANNER PRIVATE LIMITED VS. VRP BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	6/7/2022	E-Stamp Paper Missing	rohan1gupta
6180	5/7/2022	0710102083622021(N o.of Docs 11)	0710102083622021/2	COMPANY PETITION IB (IBC)/753(ND)2021	DBS BANK INDIA LIMITED THROUGH RP RITU RASTOGI VS. SHIV SEVAK SINGH	Section 95(1)	6/7/2022	Page No. 184, 186, 258-263, 297-303, 400-401, 488-493, 570-572, 581-585, 633-641, 794-797, 923-924, 973-999, 1003-1012, 1015, 1084, 1091-1124, 1159-1175, 1176-1221, 1225, 1227-1252, 1483-1497 Page Not Clear 537-540 Need to English Translate Copy 922 Page Cut and Volume -9 Wrong Pages	akaushiq
6181	5/7/2022	0710102056472021(N o.of Docs 2)	0710102056472021/4	INTERLOCUTORY APPLICATION (I.B.C)/4707(ND)2021	GAGAN GULATI VSTARUN KEMANI & OTHERS	Application under any other provisions- IBC,Sec. 45 (1),Sec 50(1)	6/7/2022	Index Missing	GBNCLT
6182	5/7/2022	0710102112372019(N o.of Docs 2)	0710102112372019/7	COMPANY PETITION IB (IBC)/2217(ND)2019	INDIABULLS CONSUMER FINANCE LIMITED VS. GAUTAM TECHAGRO INDIA PRIVATE LIMITED	IBC under Sec 7	6/7/2022	Wrong Filed Need to IA	Kakra.associates
6183	5/7/2022	0710200400492006(N o.of Docs 9)	0710200400492006/5	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	6/7/2022	Please Upload Separately Filed Once Again	saxena&saxena
6184	5/7/2022	0710102423672018(N o.of Docs 2)	0710102423672018/3	COMPANY PETITION (COMPANIES ACT)/145(ND)2012	SBPL INFRASTRUCTURE LTD. & ORS VS M/S DLF SBPL DEVELOPERS PVT LTD	Application under any other provisions	6/7/2022	Page No. 11-163 True Copy Sign Missing	arjunsingh

6185	5/7/2022	0710102092432019(N o.of Docs 2)	0710102092432019/25	COMPANY PETITION IB (IBC)/1416(ND)2019	VIJAYA PUROHIT VS. TRADING ENGINEERS (INTERNATIONAL) LTD	IBC Under Sec 9	6/7/2022	Page No. 4-89 Need to English Translate Copy	nigamastha1991
6186	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6187	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6188	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6189	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6190	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6191	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6192	4/7/2022	0710102101922020(N o.of Docs 1)	0710102101922020/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2021	TAURUS PACKAGING PRIVATE LIMITED	Sec. 230-232, Sec 234	5/7/2022	Page No- 9-31 True Copy Sign Missing	trscmpsecy
6193	4/7/2022	0710102018142020(N o.of Docs 1)	0710102018142020/7	COMPANY PETITION IB (IBC)/530(ND)2020	QUIPPO INFRASTRUCTURE LIMITED VS. SKA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/7/2022	Index Missing and Case No. Case Title Missing	adv.nikhiljain
6194	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal

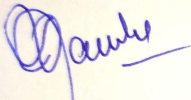
6195	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6196	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6197	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6198	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6199	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6200	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6201	4/7/2022	0710102036432022(N o.of Docs 1)	0710102036432022/1	INTERLOCUTORY APPLICATION (I.B.C)/2311(PB)2022	AANVEE SECURITIES PVT LTD. VSNARENDRA KUMAR SHARMA	Sec 60(5)	5/7/2022	Page No. 50 Not Clear	varshabanerjee
6202	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6203	4/7/2022	0710102076942019(N o.of Docs 2)	0710102076942019/13	COMPANY PETITION IB (IBC)/946(ND)2019	SAHIL GARG VS. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/7/2022	Page No. 20-38, 178, 180 Page Not Clear	dinesh.rajbhar50
6204	4/7/2022	0710102043352022(N o.of Docs 1)	0710102043352022/1	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	5/7/2022	Affidavit Back Date.	viplavacharya

6205	4/7/2022	0710102043352022(N o.of Docs 1)	0710102043352022/1	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	5/7/2022	Affidavit Back Date.	viplavacharya
6206	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6207	4/7/2022	0710102043352022(N o.of Docs 1)	0710102043352022/1	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	5/7/2022	Affidavit Back Date.	viplavacharya
6208	4/7/2022	0710102043352022(N o.of Docs 1)	0710102043352022/1	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION VSCELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	5/7/2022	Affidavit Back Date.	viplavacharya
6209	4/7/2022	0710102055102021(N o.of Docs 2)	0710102055102021/5	COMPANY APPEAL(COMPANIES ACT)/131(ND)2021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	5/7/2022	Incomplete Documents	ashutoshranjan11
6210	4/7/2022	0710102064722021(N o.of Docs 2)	0710102064722021/2	INTERLOCUTORY APPLICATION (I.B.C)/4290(ND)2021	DEVENDRA SINGH VSSIDHARTH CHAUHAN	Sec 25(j)	5/7/2022	Page No. 14-17 Page Not Clear	gautam@klfindia.com
6211	4/7/2022	0710102079532020(N o.of Docs 4)	0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH VS. ANKIT AGGARWAL	Sec 66(1)	5/7/2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page No. 501 Not Clear	quadlegal
6212	2/9/2020	0710102084782020(N o.of Docs 0)	0710102084782020/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/99(PB)2020	MV IMPEX	Sec. 230-232, Sec 234	5/7/2022	E-Stamp paper Missing	
6213	4/7/2022	0710102021682020(N o.of Docs 2)	0710102021682020/5	COMPANY PETITION IB (IBC)/745(PB)2020	DRIP CAPITAL INC VS. AL SAQIB EXPORTS PRIVATE LTD	IBC under Sec 7	5/7/2022	Wrong Filing Need to IA	Shiv1982
6214	2/7/2022	0710102091682021(N o.of Docs 2)	0710102091682021/5	COMPANY PETITION IB (IBC)/58(ND)2022	BEE TEL TELETECH LIMITED VS. ARCELIA IT SERVICES PRIVATE LIMITED	IBC Under Sec 9	4/7/2022	Page No. 15-38 Page Not clear	Lionlaw
6215	5/5/2022	0710102031752022(N o.of Docs 2)	0710102031752022/1	INTERLOCUTORY APPLICATION (I.B.C)/1910(ND)2022	AMIT KUMAR VS. PANKAJ NARANG	Sec 60(5)	4/7/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	legal.bajaj

6216	25-02-2020	0710102024782020(N o.of Docs 0)	0710102024782020/9	COMPANY PETITION IB (IBC)/616(ND)2020	ZOOM COOMUNICATIONS LTD. VS. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	IBC Under Sec 9	4/7/2022	E-Stamp Paper Missing and 3 Rs. Court Fess Missing in Vakalatnama	
6217	5/5/2022	0710102031752022(N o.of Docs 2)	0710102031752022/1	INTERLOCUTORY APPLICATION (I.B.C)/1910(ND)2022	AMIT KUMAR VS. PANKAJ NARANG	Sec 60(5)	4/7/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	legal.bajaj
6218	2/7/2022	0710102070622021(N o.of Docs 3)	0710102070622021/4	COMPANY PETITION IB (IBC)/758(ND)2021	. M/ S SHAMBHU AGENCIES PRIVATE LIMITED. VS. M/S WORLD CONNECT IMPEX PRIVATE LIMITED	IBC under Sec 7	4/7/2022	Vakalatnama Filed Separately and Proof of Deposit Filed Separately	vedantalegal
6219	16-04-2022	0710102030012022(N o.of Docs 0)	0710102030012022/1	COMPANY PETITION IB (IBC)/340(ND)2022	DJS PLASTICS AND POLYMERS PRIVATELIMITED VS. DJS PLASTICS AND POLYMERS PRIVATE LIMITED	IBC Section 59	4/7/2022	Wrong Filing Need to IA	
6220	16-04-2022	0710102030012022(N o.of Docs 0)	0710102030012022/1	COMPANY PETITION IB (IBC)/340(ND)2022	DJS PLASTICS AND POLYMERS PRIVATELIMITED VS. DJS PLASTICS AND POLYMERS PRIVATE LIMITED	IBC Section 59	4/7/2022	Wrong Filing Need to IA	
6221	1/7/2022	0710102022022022(N o.of Docs 1)	0710102022022022/1	COMPANY APPEAL(COMPANIES ACT)/99(ND)2022	MUKESH THAREJA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	4/7/2022	Incomplete Documents Documents Not Show Please Document Upload Once Again	vineet@1650
6222	16-04-2022	0710102030012022(N o.of Docs 0)	0710102030012022/1	COMPANY PETITION IB (IBC)/340(ND)2022	DJS PLASTICS AND POLYMERS PRIVATELIMITED VS. DJS PLASTICS AND POLYMERS PRIVATE LIMITED	IBC Section 59	4/7/2022	Wrong Filing Need to IA	
6223	16-04-2022	0710102030012022(N o.of Docs 0)	0710102030012022/1	COMPANY PETITION IB (IBC)/340(ND)2022	DJS PLASTICS AND POLYMERS PRIVATELIMITED VS. DJS PLASTICS AND POLYMERS PRIVATE LIMITED	IBC Section 59	4/7/2022	Wrong Filing Need to IA	
6224	5/5/2022	0710102031752022(N o.of Docs 2)	0710102031752022/1	INTERLOCUTORY APPLICATION (I.B.C)/1910(ND)2022	AMIT KUMAR VS. PANKAJ NARANG	Sec 60(5)	4/7/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	legal.bajaj
6225	5/5/2022	0710102031752022(N o.of Docs 2)	0710102031752022/1	INTERLOCUTORY APPLICATION (I.B.C)/1910(ND)2022	AMIT KUMAR VS. PANKAJ NARANG	Sec 60(5)	4/7/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	legal.bajaj
6226	4/7/2022	0710102009462021(N o.of Docs 2)	0710102009462021/2	COMPANY PETITION IB (IBC)/93(PB)2021	A2V INFRA VS. SKYLARK INFRA ENGINEERING PVT. LTD.	IBC Under Sec 9	4/7/2022	Page No. 11-35 True Copy Sign Missing in Annexure	dabas.ajay
6227	2/7/2022	0710102091682021(N o.of Docs 2)	0710102091682021/6	COMPANY PETITION IB (IBC)/58(ND)2022	BEE TEL TELETECH LIMITED VS. ARCELIA IT SERVICES PRIVATE LIMITED	IBC Under Sec 9	4/7/2022	Wrong Filed Need to IA	Lionlaw

6228	1/7/2022	0710102058482021(N o.of Docs 2)	0710102058482021/7	COMPANY PETITION IB (IBC)/637(ND)2021	MANUFACTURE ET FABRIQUE DE MONTRES ET CHRONOMETRES ULYSSE NARDIN LE LOCLE S.A VS. SWISS PROMOTION PRIVATE LIMITED	IBC Under Sec 9	4/7/2022	E-Stamp paper Missing	Rashmi Chopra
6229	30-06-2022	0710102039822021(N o.of Docs 1)	0710102039822021/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2021	QWIKCILVER SOLUTIONS PRIVATE LIMITED VS. PINE LABS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	1/7/2022	Page No. 8-10 Page Not clear	taniashar
6230	17-11-2020	0710102108382020(N o.of Docs 0)	0710102108382020/19	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2020	TRANSCEND ELECTRONICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	1/7/2022	Page No. 9-121 True Copy Sign Missing	
6231	17-11-2020	0710102108382020(N o.of Docs 0)	0710102108382020/19	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2020	TRANSCEND ELECTRONICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	1/7/2022	Page No. 9-121 True Copy Sign Missing	
6232	20-07-2021	0710102011772021(N o.of Docs 2)	0710102011772021/2	COMPANY PETITION IB (IBC)/170(ND)2021	ULTRATECH CEMENT LTD VS. UNIVERSAL JOURNEYS INDIA PVT LTD	IBC Under Sec 9	1/7/2022	E-Stamp Paper Missing	bajajnabajassociate
6233	20-07-2021	0710102011772021(N o.of Docs 2)	0710102011772021/2	COMPANY PETITION IB (IBC)/170(ND)2021	ULTRATECH CEMENT LTD VS. UNIVERSAL JOURNEYS INDIA PVT LTD	IBC Under Sec 9	1/7/2022	E-Stamp Paper Missing	bajajnabajassociate
6234	20-07-2021	0710102011772021(N o.of Docs 2)	0710102011772021/2	COMPANY PETITION IB (IBC)/170(ND)2021	ULTRATECH CEMENT LTD VS. UNIVERSAL JOURNEYS INDIA PVT LTD	IBC Under Sec 9	1/7/2022	E-Stamp Paper Missing	bajajnabajassociate
6235	17-11-2020	0710102108382020(N o.of Docs 0)	0710102108382020/19	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2020	TRANSCEND ELECTRONICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	1/7/2022	Page No. 9-121 True Copy Sign Missing	
6236	17-11-2020	0710102108382020(N o.of Docs 0)	0710102108382020/19	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2020	TRANSCEND ELECTRONICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	1/7/2022	Page No. 9-121 True Copy Sign Missing	
6237	19-01-2017	0710200000102017(N o.of Docs 0)	0710200000102017/42	COMPANY PETITION IB (IBC)/77(PB)2017	IDBI BANK VS. JAYPEE INFRATECH LIMITED	IBC under Sec 7	1/7/2022	Rs.3 Court Fees is missing on Vakalatnama	
6238	1/7/2022	0710102083802021(N o.of Docs 2)	0710102083802021/7	COMPANY PETITION IB (IBC)/66(ND)2022	STATE BANK OF INDIA VS. JSSI HYDRAULICS PRIVATE LIMITED	IBC under Sec 7	1/7/2022	E-Stamp Paper and Affidavit Missing	ritinkumar 8377
6239	30-06-2022	0710102103222020(N o.of Docs 2)	0710102103222020/8	COMPANY PETITION IB (IBC)/1045(ND)2020	M/S RHYDBURG PHARMACEUTICALS LTD. VS. SANYOG HEALTHCARE LIMITED	IBC Under Sec 9	1/7/2022	Page No. 29-55 Page Not Clear	associate.amc

6240	30-06-2022	0710102014592021(N o.of Docs 2)	0710102014592021/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(PB)2021	CENTRAL BANK OF INDIA VSPURVANCHAL VIDYUT VITRAN NIGAM LTD	Sec 60(5)	1/7/2022	Page No. 22-24 Page Not Clear	PRADEEPNCLT
6241	20-07-2021	0710102011772021(N o.of Docs 2)	0710102011772021/2	COMPANY PETITION IB (IBC)/170(ND)2021	ULTRATECH CEMENT LTD VS. UNIVERSAL JOURNEYS INDIA PVT LTD	IBC Under Sec 9	1/7/2022	E-Stamp Paper Missing	bajajnbajajassocia te


DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
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